BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

In Re: **COMPLAINCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHERE ENVIRONMENTAL ISSUES**

INDEX OF DOCUMENTS

S. NOS.	Particulars	Page Nos.
1.	**PART A:** Compliance on the observations of the Hon'ble NGT in the matter of O.A 606 of 2018 vide order dated 05-08-2025 for the State of Chhattisgarh.	1-57
2.	**PART B** 5th Six Monthly Compliance Report on Solid & Liquid Waste Management as per Order dated 31.03.2023 in the matter of Hon'ble NGT in the matter of O.A 606 of 2018 for the State of Chhattisgarh.	58-118
3.	**Rural Report** Six-monthly Compliance Report comprising the current status of Solid and Liquid Waste Management in Rural areas of the State of Chhattisgarh	119-125
4.	**ANNEXURE A** The ULB wise details of MSW generation, collection and gap	126-132
5.	**ANNEXURE B** ULB wise availability of MSW collection & transportation vehicles and manpower engaged for SWM	133-139
6.	**ANNEXURE C**	145-153

	Copy of Consent to Operate (CTO) of ISWM plant at Raipur & Bilaspur	
7.	**ANNEXURE-D** ULB wise details of composting facilities with compost pits, windrow platforms & OWC machines	**154-157**
8.	**ANNEXURE-E** ULB wise details of quantified figures of daily intake of wet waste, compost generated & its end use	**158-162**
9.	**ANNEXURE-F** Copy of compost quality certificates of sample ULBs	**165-212**
10.	**ANNEXURE-G** ULB wise details of MRF and ISWM facilities	**213-217**
11.	**ANNEXURE-H** The ULB wise availability of the Bailing and Fatka Machine	**228-231**
12.	**ANNEXURE-I** ULB wise details of quantified figures of daily intake of dry waste, segregated recyclables, SCF & its sale and storage quantity & number of kabadiwalas	**232-233**
12.	**ANNEXURE-J** Copy of Letter to ULBs for list of authorized recyclers.	**241-256**
13.	**ANNEXURE-K** Copy of letter to ULBs for tracking SCF in portal	**257-259**
14.	**ANNEXURE-L** Copy of letter to ULBs for signing MoU with cement plants	**260-289**
15.	**ANNEXURE-M** Copy of MoU between ULBs and cement plants	**290-396**
16.	**ANNEXURE-N** The summary sheet of Sanitary Landfill cells at Raipur and Bilaspur	**405-406**
17.	**ANNEXURE-O** The geo-tagged details of low-lying areas (location, name, ward, coordinates, area) used for filing inert	**407-414**
18.	**ANNEXURE-P** Details of fund approved for solid waste management under 15 FC	**417-447**

19.	**ANNEXURE-Q** Copy of Letter to newly formed ULBs for Initial assistance amount for newly formed ULBs	**448-451**
20.	**ANNEXURE-R** Copy of Letter to newly formed ULBs for approval for manpower	**452-455**
21.	**ANNEXURE-S** Copy of letter to newly formed ULBs for procurement of collection and transportation in new ULBs	**456-459**
22.	**ANNEXURE-T** Copy of Minutes land identification for establishment of SLF	**460**
23.	**ANNEXURE-U** Copy of Minutes of the review meetings	**461-474**
24.	**ANNEXURE-V** Copy of MoU between ULBs, Chhattisgarh Biofuel Development Authority and OGMCs	**475-498**
25.	**ANNEXURE-W** Copy of letter for land allocation for Bio CNG	**499-515**
26.	**ANNEXURE-X** Copy of concessionaire agreement	**516-612**
27.	**ANNEXURE-Y** Photographs of the reclaimed land with plantation	**613-617**
28.	**ANNEXURE-Z** Photographs of remediation work in progress	**618-621**
29.	**ANNEXURE-AA** ULB wise details of identified unprocessed waste dumpsites	**622-629**
30.	**ANNEXURE-AB** Copy of letter for remediation of dumpsite	**640-648**
31.	**ANNEXURE-AC** ULB wise details of sewage generation & treatment	**649-654**
32.	**ANNEXURE-AD** Copy of analysis report of all the operational STP's	**663-686**
33.	**ANNEXURE-AE** ULB wise FSTP details	**687-689**

34.	**ANNEXURE-AF** ULB wise details of Drains	**690-696**
35.	**ANNEXURE-AG** Sample of Model City Progress Report	**697-754**
36.	**ANNEXURE-AH** Water, Air, Noise Sample Analysis Reports around SLF Sites	**755-763**
37.	**AFFIDAVIT**	764-765
38.	**PROOF OF SERVICE**	

Date: 18-02-2026

Place: DELHI

FILED BY

ANKITA SHARMA
COMPUTER CODE-3833
Q22-B First Floor, Jangpura Extension,
New Delhi – 110014
Phone: +91 9810913471
E-Mail: ankitasharma9107@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

IN Re: **COMPLAINCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHERE ENVIRONMENTAL ISSUES**

5TH SIX MONTHLY COMPLIANCE REPORT

ON BEHALF OF THE STATE OF CHHATTISGARH

PAPER BOOK

(FOR INDEX KINDLY SEE INSIDE)

ANKITA SHARMA

ADVOCATE FOR THE STATE OF CHHATTISGARH:

OFFICE OF THE CHIEF SECRETARY
Government of Chhattisgarh

No. 34 /CS/2026 Nava Raipur Atal Nagar, Date 16 FEB 2026

To

The Registrar General
National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi -110001

Sub: Fifth Six monthly compliance report in the matter of Hon'ble NGT O.A. No. 606/2018 dated 05-08-2025.

***

Sir/Madam,

In compliance to the directions given by Hon'ble NGT in O.A. No. 606 of 2018 (order dated 05-08-2025), please find enclosed herewith the fifth six monthly compliance report with regard to solid and liquid waste management in Chhattisgarh state.

Enclosure — As above

(Vikas Sheel)
Chief Secretary
Government of Chhattisgarh

Copy to:

1. Secretary, Ministry of Jal Shakti, Government of India, 1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi —110001.
2. Secretary, Ministry of Housing & Urban Affairs, Nirman Bhawan, New Delhi — 110001.
3. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi 110032
4. Director General, National Mission for Clean Ganga, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, Government of India, New Delhi -110002
5. Adviser, PHEE, CPHEEO, Ministry of Housing & Urban Affairs, Nirman Bhawan, New Delhi -110001

Chief Secretary
Government of Chhattisgarh

Room No. S-4/21, 4th Floor Mahanadi Bhawan, Mantralaya, Nava Raipur Atal Nagar (Chhattisgarh) - 492 002
Tel-: 0771-2221207, 2221208, Fax : 0771-2221206, E-mail : csoffice.cg@gov.in

Part - A

Compliance on the observations of Hon'ble NGT in the matter of O.A. 606/2018 order dated 05.08.2025 for Chhattisgarh

छत्तीसगढ़ शासन

DECEMBER 2025

Part - A

Compliance on the observations of Hon'ble NGT in the matter of O.A. 606/2018 order dated 05.08.2025 for Chhattisgarh

The State of Chhattisgarh respectfully submits Part-A of the Fifth Six-Monthly Compliance Report comprising pointwise compliance of the observations of the Hon'ble National Green Tribunal in the matter of O.A. No. 606/2018 in order dated 05.08.2025 for the state of Chhattisgarh. The observations recorded by the Hon'ble Tribunal in the said order have been duly perused at the State level, and Concerned departments were instructed to undertake a detailed review of the status of solid and liquid waste management, statutory compliance, operational gap, and action plan to address the gap.

A. SOLID WASTE MANAGEMENT

Observations of the Hon'ble Tribunal in order dated 05.08.2025

i. **It has been observed from annexure B page 1846, that out of 2525 TPD of waste generation only 2390 TPD is collected and processed. Hence, there is a gap of 135 TPD. Information regarding segregation, processing, disposal be provided and the status of the increasing legacy waste which is getting accumulated due to existing gap be indicated.**

State's Response:

Municipal Solid Waste Generation, Collection and Gap

There are total of 192 Urban Local Bodies in the State of Chhattisgarh including newly constituted ULBs. As of December 2025, the total Municipal Solid Waste (MSW) generated across 192 ULBs is 2600 TPD, out of which 2494 TPD (96.0%) of MSW is being collected and processed, resulting a gap of 106 TPD (4.0%). Of the collected waste, 1421 TPD (57.0%) comprises biodegradable (wet) waste, while 1073 TPD (43.0%) consists of non-biodegradable (dry) waste.

No. of ULBs	MSW Generation (TPD)	MSW Collection (TPD)	MSW Processing (TPD)	Wet waste (TPD)	Dry waste (TPD)	Gap in Processing (TPD)
192 ULBs	2600	2494 (96.0%)	2494 (96.0%)	1421 (57.0%)	1073 (43.0%)	106 (4.0%)

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

ULB wise details of solid waste generation, collection, processing and gap is attached in ***Annexure A (page 126 - 132)***

- The solid waste management facilities have been established for 170 ULBs and functioning effectively for the management of daily Municipal Solid Waste generated in ULBs of the state. The two major ULBs of the state namely Municipal Corporation Raipur and Municipal Corporation Bilaspur have Integrated Solid Waste Management Facilities, which cover 100% processing of daily collected MSW. The other 168 ULBs have Material Recovery Facilities for cleaning and segregation of daily collected dry waste and Composting Units for processing of wet waste. There is still gap of 66 TPD in collection and processing of MSW, for which upgradation of existing MRF and Compost sheds are proposed under Swachh Bharat Mission-Urban (SBM-U) 2.0.
- The State is also in the process of establishing Material Recovery Facilities (MRFs) and all-weather Windrow Composting facilities in the newly formed ULBs under SBM-U 2.0. In these ULBs, the total waste generation is 54 TPD, of which 14 TPD is being collected and processed, resulting a gap of 40 TPD.

Gap reduction from 135 TPD to 106 TPD

- Gap assessment for collection and transportation of solid waste in all 192 ULBs has been completed to provide adequate number of collection vehicles and manpower to cover 100% door-to-door collection of municipal solid waste.
- An amount of approx. Rs. 300 Crores has been sanctioned for solid waste management works i.e. waste transportation, waste segregation equipment, home compost kits, PPE kit for SHG workers under 15th FC in the time from 01.01.2024 to 12.12.2025. *Details of fund approved for solid waste management under 15 FC is attached as* ***Annexure P (Page No. 417 - 447)***

Collection & Transportation of MSW

- Door-to-door collection of 2494 TPD of municipal solid waste is being carried out on daily basis across 170 ULBs using compartmentalized collection vehicles (green compartments for wet waste and blue compartments for dry waste), covering both households and commercial areas, with waste being transported to the Material Recovery Facilities.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- A total of 5958 collection & transportation vehicles comprising of Tricycles, e-rickshaws, and mini tippers are deployed for door-to-door collection of municipal solid waste, while dumpers, compact loaders, and tractors are used to transport the waste from transfer stations to waste processing facilities.
- The collection and transportation of municipal solid waste is being carried out by 10056 Self Help Group (SHGs) and agency workers. *ULB wise availability of MSW collection & transportation vehicles and manpower engaged for SWM is attached as* ***Annexure B (Page No. 133 - 139)***

Summary of MSW collection & transportation vehicles

Sr No.	Type of Collection & transportation vehicles	Total No. of collection & Transportation Vehicles
1	Tricycles	2333
2	E-rickshaws	1718
3	Mini tippers	1316
4	Tractors	369
5	Dumpers	49
6	Compactor loaders (Refuse Compactor)	79
7	Utility vehicles	94
	Total Vehicles	**5958**

Action Plan to Address the gap

- An initial assistance amount of Rs. 50 Lakhs has been released to each of the newly formed Nagar Panchayats and Rs. 100 lakhs to Nagar Palikas for establishment of the ULBs from the Octroi Compensation Fund. *Letter to Initial assistance amount for newly formed ULBs is attached as* ***Annexure Q (Page No. 448 - 451).***
- 08 regular workers, 10 placement workers and SHG workers have been sanctioned for the newly formed ULBs. *Letter of approval for manpower is attached as* ***Annexure R (Page No. 452- 455).***
- Rs. 12.39 Crores have been sanctioned from the state budgeted fund for procurement of collection and transportation equipment i.e. Dustbins, E-Rikhshaws, and Auto Tippers for newly formed ULBs. *Sanctioned letter is attached as* ***Annexure S (Page No. 456 - 459).***
- A ULB-wise Solid Waste Management Action Plan has been prepared under SBM-Urban 2.0, and an amount of Rs. 202.22 crore has been allocated from which Rs. 188 Crores have been sanctioned for establishing waste management facilities in

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

newly formed ULBs, as well as for the strengthening and mechanization of existing Material Recovery Facilities (MRFs) and the construction of all-weather windrow composting sheds. *ULB wise fund allocation is attached as* ***Annexure A (Page No. 126 - 132).***

Status of Solid Waste Management Project – Upgradation of Material Recovery Facilities and Compost Plants in Existing ULBs

List of ULBs for which Work Awarded

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
1	Tilda Newra	116.49	13.2	20-08-2025	Work under progress.
2	Birgaon	456.49	34.97	20-08-2025	Work under progress.
3	Korba	954.16	197.95	20-08-2025	Work under progress.
4	Ambikapur	624.11	68.3	20-08-2025	Work under progress.
5	Raigarh	772.44	74.7	20-08-2025	Work under progress.
6	Dhamtari	530.38	32.63	20-08-2025	Work under progress.
7	Chirmiri	451.14	30.98	20-08-2025	Work under progress.
Total		**3905.21**	**452.73**	-	-

List of ULBs having projects currently in Tendering Stage

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
1	Jagdalpur	726.09	68.34	20-08-2025	Approval for Negotiation
2	Baloda Bazar	93.69	9.67	20-08-2025	Under approval from competent authority

Secretary
Government of Chhattisgarh
...rtment of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
3	Baikunthpur	89.37	6.23	20-08-2025	Under approval from competent authority
4	Bagbahara	71.83	7.09	20-08-2025	Under approval from competent authority
5	Gobra Nawapara	92.67	10.65	20-08-2025	Under approval from competent authority
6	Durg	1249.85	146.43	20-08-2025	Under Evaluation
7	Gariyaband	49.96	3.82	20-08-2025	Under Evaluation
8	Bhilai Charoda	542.22	35.59	20-08-2025	Currently under bidding
9	Rajnandgaon	991.45	88.85	20-08-2025	Currently under bidding
10	Risali	372.94	59.29	20-08-2025	Currently under bidding
11	Abhanpur	59.77	5.24	05-12-2025	Currently under bidding
12	Ahiwara	81.54	7.4	05-12-2025	Currently under bidding
13	Akaltara	71.21	8.25	05-12-2025	Currently under bidding
14	Arang	75.79	6.93	05-12-2025	Currently under bidding
15	Badi Bachelī	69.16	7.78	05-12-2025	Currently under bidding
16	Balod	84.41	8.59	05-12-2025	Currently under bidding
17	Balrampur	45.67	1.62	05-12-2025	Currently under bidding
18	Bemetara	104.39	10.36	05-12-2025	Currently under bidding

Secretary
Government of Chhattisgarh
...tment of Urban Administration & Development
...tralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
19	Bhatapara	163.11	20.89	05-12-2025	Currently under bidding
20	Bijapur	49.82	5.86	05-12-2025	Currently under bidding
21	Bodri	54.55	6.35	05-12-2025	Currently under bidding
22	Champa	133.03	16.43	05-12-2025	Currently under bidding
23	Dalli Rajhara	160.11	16.11	05-12-2025	Currently under bidding
24	Dantewada	49.24	4.95	05-12-2025	Currently under bidding
25	Dipka	81.7	9.86	05-12-2025	Currently under bidding
26	Dongargarh	116.75	13.57	05-12-2025	Currently under bidding
27	Gaurella	57.8	6.6	05-12-2025	Currently under bidding
28	Janjgir Naila	187.99	14.73	05-12-2025	Currently under bidding
29	Jashpur Nagar	130.15	9.23	05-12-2025	Currently under bidding
30	Kanker	107.23	10	05-12-2025	Currently under bidding
31	Kathghora	70.7	8.24	05-12-2025	Currently under bidding
32	Kawardha	192.15	16.94	05-12-2025	Currently under bidding
33	Khairagarh	70.99	8.19	05-12-2025	Currently under bidding
34	Kharsiya	89.64	6.88	05-12-2025	Currently under bidding
35	Kirandul	54.84	6.86	05-12-2025	Currently under bidding
36	Kondagaon	117.09	11.23	05-12-2025	Currently under bidding

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
37	Kurud	60.2	5.01	05-12-2025	Currently under bidding
38	Lormi	70.84	5.99	05-12-2025	Currently under bidding
39	Mahasamund	162.71	19.53	05-12-2025	Currently under bidding
40	Mandir Hasaud	73.71	5.84	05-12-2025	Currently under bidding
41	Manendragarh	128.73	12.01	05-12-2025	Currently under bidding
42	Mungeli	93.01	11.37	05-12-2025	Currently under bidding
43	Narayanpur	81.01	8.03	05-12-2025	Currently under bidding
44	Pandariya	80.66	5.87	05-12-2025	Currently under bidding
45	Pathalgaon	55.48	6.03	05-12-2025	Currently under bidding
46	Pendra	49.41	5.13	05-12-2025	Currently under bidding
47	Ramanujganj	48.93	4.32	05-12-2025	Currently under bidding
48	Ratanpur	82.97	8.95	05-12-2025	Currently under bidding
49	Sakti	87.49	7.97	05-12-2025	Currently under bidding
50	Saraipali	78.59	7.28	05-12-2025	Currently under bidding
51	Sarangarh	68.71	9.01	05-12-2025	Currently under bidding
52	Shivpur Charcha	83.63	6.04	05-12-2025	Currently under bidding
53	Simga	67.18	5.82	05-12-2025	Currently under bidding
54	Sukma	42.79	5.06	05-12-2025	Currently under bidding

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
55	Surajpur	116.36	7.33	05-12-2025	Currently under bidding
56	Takhatpur	109.03	7.25	05-12-2025	Currently under bidding
57	Bhilai	1764.95	281.38	20-08-2025	Tender document under preparation.
58	Kumhari	121.07	12.73	07-01-2026	Tender document under preparation.
59	Jamul	101.73	9.4	07-01-2026	Tender document under preparation.
Total		**10388.09**	**1142.4**		

List of ULBs having DPRs under preparation

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant (in TPD)	Current Status
1	Aamdi	24.77	2.4	DPR Under Preparation
2	Adbhar	27.29	2.64	DPR Under Preparation
3	Ambagarh Chowki	37.11	3.59	DPR Under Preparation
4	Antagarh	25.43	2.46	DPR Under Preparation
5	Arjunda	18.2	1.76	DPR Under Preparation
6	Bagicha	39.13	3.79	DPR Under Preparation
7	Baloda	51.15	4.95	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant (in TPD)	Current Status
8	Baramkela	21.01	2.03	DPR Under Preparation
9	Barsur	24.9	2.41	DPR Under Preparation
10	Basna	38.82	3.76	DPR Under Preparation
11	Bastar	37.71	3.65	DPR Under Preparation
12	Berla	19.38	1.88	DPR Under Preparation
13	Bhairamgarh	31.84	3.08	DPR Under Preparation
14	Bhakhara	28.32	2.74	DPR Under Preparation
15	Bhanupratappur	30.49	2.95	DPR Under Preparation
16	Bhatgaon (Sarangarh-Bilaigarh)	38.92	3.77	DPR Under Preparation
17	Bhatgaon	42.2	4.08	DPR Under Preparation
18	Bhopalpatnam	16.68	1.61	DPR Under Preparation
19	Bilaigarh	20.8	2.01	DPR Under Preparation
20	Bilha	41.46	4.01	DPR Under Preparation
21	Bishrampur	42.66	4.13	DPR Under Preparation
22	Bodla	21.35	2.07	DPR Under Preparation
23	Chandkhuri	12.54	1.21	DPR Under Preparation
24	Chandrpur	28.85	2.79	DPR Under Preparation
25	Charama	36.43	3.53	DPR Under Preparation

Secretary
Government of Chhattisgarh
...rtment of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant (in TPD)	Current Status
26	Chhura	22.87	2.21	DPR Under Preparation
27	Chhuriya	16.92	1.64	DPR Under Preparation
28	Chikhlakasa	23.12	2.24	DPR Under Preparation
29	Chuikhadan	26.62	2.58	DPR Under Preparation
30	Churikala	30.92	2.99	DPR Under Preparation
31	Dabhra	29.47	2.85	DPR Under Preparation
32	Devkar	23.86	2.31	DPR Under Preparation
33	Dhamdha	37.35	3.61	DPR Under Preparation
34	Dharmjaigarh	53.86	5.21	DPR Under Preparation
35	Dongargaon	55.14	5.34	DPR Under Preparation
36	Dornapal	27.16	2.63	DPR Under Preparation
37	Doundi	30.18	2.92	DPR Under Preparation
38	Doundi Lohara	22.68	2.2	DPR Under Preparation
39	Farasgaon	23.66	2.29	DPR Under Preparation
40	Fingeshwar	36.59	3.54	DPR Under Preparation
41	Gandai	49.83	4.82	DPR Under Preparation
42	Geedam	27.92	2.7	DPR Under Preparation
43	Gharghoda	35.48	3.43	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant (in TPD)	Current Status
44	Gunderdehi	32.32	3.13	DPR Under Preparation
45	Gurur	14.17	1.37	DPR Under Preparation
46	Jahagrakhand	28.82	2.79	DPR Under Preparation
47	Jaijaipur	29.82	2.89	DPR Under Preparation
48	Jarhi	27.12	2.62	DPR Under Preparation
49	Kasdol	52.8	5.11	DPR Under Preparation
50	Keskal	41.71	4.04	DPR Under Preparation
51	Khamariya	31.42	3.04	DPR Under Preparation
52	Kharod	38.25	3.7	DPR Under Preparation
53	Kharora	34.66	3.35	DPR Under Preparation
54	Khongapani	65.29	6.32	DPR Under Preparation
55	Kirodimal	49.17	4.76	DPR Under Preparation
56	Konta	26.41	2.56	DPR Under Preparation
57	Kota	69.07	6.68	DPR Under Preparation
58	Kotba	25.54	2.47	DPR Under Preparation
59	Kunkuri	51.96	5.03	DPR Under Preparation
60	Kura	33.24	3.22	DPR Under Preparation
61	Kusmi	27.95	2.7	DPR Under Preparation

Secretary
Government of Chhattisgarh
Dept. of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant (in TPD)	Current Status
62	Lailunga	30.8	2.98	DPR Under Preparation
63	Lakhanpur	23.53	2.28	DPR Under Preparation
64	Lawan	33.71	3.26	DPR Under Preparation
65	Magarload	23.57	2.28	DPR Under Preparation
66	Malhar	31.92	3.09	DPR Under Preparation
67	Mana Camp	44.85	4.34	DPR Under Preparation
68	Maro	24.75	2.4	DPR Under Preparation
69	Nagri	49.94	4.83	DPR Under Preparation
70	Nai Ledri	20.01	1.94	DPR Under Preparation
71	Narharpur	16.92	1.64	DPR Under Preparation
72	Nawagarh(Bemetara)	39.56	3.83	DPR Under Preparation
73	Nawagarh (Janjgir Champa)	30.46	2.95	DPR Under Preparation
74	Naya Baradwar	33	3.19	DPR Under Preparation
75	Pakhanjur	38.28	3.7	DPR Under Preparation
76	Palari_Bb	32.12	3.11	DPR Under Preparation
77	Pali	20.69	2	DPR Under Preparation
78	Pandatarai	26.3	2.54	DPR Under Preparation
79	Parpodi	14.04	1.36	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant (in TPD)	Current Status
80	Patan	38.02	3.68	DPR Under Preparation
81	Pathariya	23.82	2.31	DPR Under Preparation
82	Pipariya	18.23	1.76	DPR Under Preparation
83	Pithora	31.63	3.06	DPR Under Preparation
84	Pratappur	21.15	2.05	DPR Under Preparation
85	Premnagar	18.59	1.8	DPR Under Preparation
86	Pussore	17.8	1.72	DPR Under Preparation
87	Rahod	23.12	2.24	DPR Under Preparation
88	Rajim	52.87	5.12	DPR Under Preparation
89	Rajpur	18.15	1.76	DPR Under Preparation
90	Sahaspur Lohara	26.33	2.55	DPR Under Preparation
91	Saja	19.73	1.91	DPR Under Preparation
92	Samoda	25.92	2.51	DPR Under Preparation
93	Saragaon	27.08	2.62	DPR Under Preparation
94	Sargaon	28.08	2.72	DPR Under Preparation
95	Sariya	25.99	2.52	DPR Under Preparation
96	Shivrinarayan	36.45	3.53	DPR Under Preparation
97	Sitapur	35.13	3.4	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant (in TPD)	Current Status
98	Tumgaon	27.75	2.69	DPR Under Preparation
99	Tundra	30.81	2.98	DPR Under Preparation
100	Utai	32.84	3.18	DPR Under Preparation
101	Wadrafnagar	22.7	2.2	DPR Under Preparation
Total		**3147.43**	**304.62**	-

Summary of timeline to address the gap in SWM for existing ULBs

S. No.	Particulars	No. of ULBs	Project Cost / Action Plan Amount (in lakhs)	Capacity of the plant (in TPD)	Target Timeline			
					Sanction	Tender	Work Order	Completion
1	Work Awarded	7	3905.21	452.73	-			Sep-26
2	Projects under Tendering	59	10388.09	1142.40	-		Mar-26	Dec-26
3	DPR under preparation	101	3147.43	304.62	Feb-26	Mar-26	Apr-26	Dec-26
Total		**167**	**17440.73**	**1899.75**	-			

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Status of Solid Waste Management Project – Setting-up of Material Recovery Facilities and Compost Plants in newly Constituted 23 ULBs

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
1	Kusmi	66.39	1.95	30-05-2025	Financial bid to be opened
2	Patna	66.39	1.86	30-05-2025	Currently under bidding
3	Indori	66.39	2.05	30-05-2025	Currently under bidding
4	Dadhi	66.39	1.81	30-05-2025	Currently under bidding
5	Banki Mongra	124.97	16.81	05-12-2025	Currently under bidding
6	Sarsiwan	66.39	2.26	30-05-2025	Tender rate approval pending by Tender Committee
7	Bhimbhori	66.39	1.67	30-05-2025	Tender rate approval pending at DLC.
8	Jarhagaon	66.39	1.53	30-05-2025	Tender rate approval pending at DLC.
9	Barela	66.39	2.02	30-05-2025	Tender rate approval pending at DLC.
10	Pawni	66.39	2.02	30-05-2025	Tender rate approval pending at DLC.
11	Rohansi	66.39	2.05	30-05-2025	Tender rate approval pending at DLC.
12	Janakpur	66.39	1.76	30-05-2025	Work under progress.
13	Marwahi	70.58	3.95	30-05-2025	Work under progress.
14	Kopra	66.39	2.29	30-05-2025	Work under progress.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

15	Lalbahadur Nagar	66.39	1.65	30-05-2025	Work under progress.
16	Nariyara	70.58	3.61	30-05-2025	Work under progress.
17	Pamgarh	66.39	2.20	30-05-2025	Work under progress.
18	Devbhog	66.39	1.92	30-05-2025	Work under progress.
19	Amleshwar	70.58	3.81	30-05-2025	Work under progress.
20	Palari (Balod)	19.85	1.69	-	Action Plan Approved by GoI (23.12.2025)
21	Ghumka	17.45	1.48	-	Action Plan Approved by GoI (23.12.2025)
22	Bamhanidih	23.47	1.99	-	Action Plan Approved by GoI (23.12.2025)
23	Shivnadanpur	28.08	2.38	-	Action Plan Approved by GoI (23.12.2025)
Total		**1421.41**	**64.76**		

Summary of timeline to address the gap in SWM in Newly formed ULBs

S. No.	Particulars	No. of ULBs	Project Cost / Action Plan Amount (in lakhs)	Capacity of Plants (in TPD)	Target Timeline			
					Sanction	Tender	Work Order	Completion
1	Work Awarded	8	543.69	21.19	-			Sep-26
2	Projects under Tendering	11	788.87	36.03	-		Mar-26	Dec-26
3	DPR under preparation	4	88.85	7.54	Feb-26	Mar-26	Apr-26	Dec-26
Total		**23**	**1421.41**	**64.76**	-			

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Source Segregation Status in all the ULBs

- In Urban areas of the state, the collected MSW is being segregated in 3 stages starting from source segregation at households, by SHG women at doorsteps, and further segregation at MRF centres.
- As per Swachh Survekshan 2024-2025, 47% of municipal solid waste is segregated directly at the household level. In cases where households and commercial establishments do not provide segregated waste, 25% of waste is segregated at the doorstep by SHG women prior to loading into collection vehicles. The remaining 28% of waste is segregated at MRF centres by SHG women. The segregated dry waste is cleaned and sold to the kabadiwalas/recyclers and the segregated wet waste is being sent to the compost sheds for composting.

Daily Waste Contributing to new unauthorized dumpsites

Summary of Unprocessed waste dumpsites in 191 ULBs

Total dumpsites	191 No.
Waste at Dumpsite (as of July 2025)	26,448 MT
Total additional waste accumulated in last 6 months at the dumpsite due to gap of 106 TPD:	19,080 MT
Total waste at 191 Dumpsites	45,528 MT
Waste remediated (as of Dec. 2025)	9,389 MT
Remaining quantity of waste at dumpsite	36,139 MT
Allocated fund for remediation	1.0 Crore
Timeline for remediation	December 2026

- After the establishment of waste management facilities in the newly formed ULBs and upgradation of existing Material Recovery Facilities and all-weather windrow composting sheds by December 2026, no fresh waste will be dumped in any of the dumpsites due to unprocessed waste.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Observations of the Hon'ble Tribunal in order dated 05.08.2025

ii. **Details of existing bio-degradable waste, Composting facility and utilization of the compost be provided ULB-wise.**

State's Response:

A. Details of Biodegradable waste

1. Biodegradable waste and Compost Facilities

The total capacity of wet waste processing facilities in 170 ULBs is 1945 TPD.

- There are two windrow composting facilities, with capacities of 700 TPD and 300 TPD, located at Municipal Corporation Raipur and Municipal Corporation Bilaspur respectively. Approximately 637 TPD of wet waste is being processed through windrow composting at these facilities.
- In 168 ULBs, approximately 784 TPD of wet waste is being processed in 210 composting facilities, comprising 6,277 compost pits with a capacity of 211 TPD, 155 windrow composting platforms with a capacity of 660 TPD, and 69 Organic Waste Converter (OWC) machines with a capacity of 75 TPD, resulting in a combined processing capacity of 1,945 TPD.

ULB wise details of composting facilities with compost pits, windrow platforms & OWC machines is attached as ***Annexure D (Page No. 154 - 157)***

Summary of Capacity of Wet Waste processing facilities in 169 ULBs

Sr No.	ULBs	Component	Number	Treatment Capacity	Current wet waste Intake
1	Raipur	Capacity of Composting Unit	1	700 TPD	484 TPD
2	Bilaspur	Capacity of Composting Unit	1	300 TPD	153 TPD
3	168 ULBs	Composting Pits	6277	210 TPD	784 TPD
		Windrow Composting	155	660 TPD	
		OWC Machine	69	75 TPD	
TOTAL			-	**1945 TPD**	**1421 TPD**

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

2. Compost Generation, Utilization & Sale

- At present, 1,421 TPD of wet waste is being processed through composting across all ULBs. From this process, approximately 132 TPD (approx. 10%) of compost is produced, 313 TPD (20–25%) of reject/inert material is generated, and the remaining 60–65% is lost as biomass degradation and moisture.
- The compost generated at the ISWM facilities located at Sakri, Raipur and Kachhar, Bilaspur is regularly sold to fertilizer companies such as KRIBHCO (Krishak Bharati Cooperative Ltd.), Coromandel International Ltd., Rashtriya Chemicals and Fertilizers Ltd. (RCF), and National Fertilizers Ltd. In other ULBs, the compost is sold to local farmers and used in parks and gardens of ULBs.

Summary of processing of wet waste

Sr No.	ULBs	Input Quantity of wet waste (TPD)	Processing of wet waste		
			Compost generated (TPD)	Loss of Biomass & Moisture content (%)	Inert from wet waste (TPD)
1.	170	1421	132	60-65%	313

- Approximately 6,840 MT of compost was sold in the last six months, generating Rs. 122 lakhs in revenue. At present, around 6,590 MT of compost is stored at composting facilities across all the ULBs.

Summary of Final destination of wet waste

Sr No.	ULBs	Compost Generated (TPD)	Final destination of wet waste					
			Quantity of Compost					
			Utilized by ULBs (TPD)	Distributed to citizens (%)	Stored at compost shed (TPD)	Sold (TPD)	Sold in last six months (MT)	Revenue from sale of compost
1.	170	132	44	15	35	38	6840	122 lakhs

ULB wise details of quantified figures of daily intake of wet waste, compost generated & its end use is attached as ***Annexure E (Page No. 158 - 162)***

3. Quality of Compost

- Compost quality is periodically tested to ensure compliance with Fertilizer (Control) Order, 1985 (FCO) norms.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- Compost analysis test results from Municipal Corporations indicate parameters such as pH, moisture, NPK, organic carbon, and C/N ratio are within permissible limits of FCO Norms.
- Compost quality testing is being carried out by ITS Testing Laboratory Private Limited, Bioraj laboratories Pvt. Ltd., and Shagya Testing Laboratory (NABL accredited laboratory) and by Fertiliser Quality Control Laboratory, Department of Agriculture, Chhattisgarh.

Copy of compost quality certificates of Municipal Corporations is attached as ***Annexure F (Page No. 165 - 212)***

Compost analysis report of Municipal Corporations

ULB	Permissible limit as per FCO norms				
	pH (6-8)	Moisture % by mass (15-25)	Total N.P.K % by mass (Min. 1.2)	Total Organic C % by mass (Min. 12.0)	C/N Ratio (<20)
Ambikapur	7.02	23.30	2.73	16.90	16.20
Bhilai	7.25	21.10	2.91	16.30	15.00
Bhilai Charoda	7.11	18.10	3.10	16.30	13.50
Birgaon	7.31	17.10	3.54	21.40	12.00
Bilaspur	7.82	24.09	1.82	12.05	12.40
Chirmiri	7.03	22.30	3.60	19.99	16.50
Dhamtari	7.75	18.40	4.80	25.00	16.30
Durg	7.93	24.32	3.00	16.36	14.60
Jagdalpur	7.01	15.00	3.21	21.06	18.80
Korba	7.50	24.87	2.61	12.00	18.87
Raipur	7.37	23.20	1.70	14.70	16.30
Raigarh	7.40	16.82	2.61	20.53	19.69
Rajnandgaon	7.77	18.14	4.29	12.89	9.20
Risali	7.31	20.50	2.80	16.30	14.10

B. Details Of Non-Biodegradable Waste

1. Dry Waste Processing and Material Recovery Facilities

- The total processing capacity of dry waste management facilities across 170 ULBs is 2,388 TPD.
- Two Integrated Solid Waste Management (ISWM) facilities of 500 TPD and 200 TPD capacity have been established with large-scale infrastructure, including transfer stations, different sizes of segregation trommels and RDF generation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

units at Municipal Corporation Raipur and Municipal Corporation Bilaspur, respectively.

- A total of 375 Material Recovery Facilities (MRFs) with an aggregate capacity of 1,688 TPD are operational across 170 ULBs, developed on the Ambikapur Waste Management Model, which promotes waste reduction, reuse, recycling, and recovery and aims to minimize the quantity of rejects disposed of in landfills under the Mission Clean City. Each ULBs is facilitated with at least one Material Recovery Facility (MRF) for Dry Waste segregation.

*ULB wise details of MRF and ISWM facilities is attached as **Annexure G (Page No. 213 - 217)***

Summary of Solid Waste Management Facility Capacity in 170 ULBs

Sr No.	ULBs	Component	Number	Treatment Capacity	Intake Qty. of dry waste
1	Raipur	ISWM Facility	1	500 TPD	276 TPD
2	Bilaspur	ISWM Facility	1	200 TPD	117 TPD
3	167 ULBs	Material Recovery Facilities	375	1688 TPD	680 TPD
TOTAL			**377**	**2388 TPD**	**1073 TPD**

2. Dry Waste Segregation

At present, approximately 1,073 TPD of dry waste is segregated at Material Recovery Facilities (MRFs) and ISWM facilities in 170 ULBs.

- **For Raipur & Bilaspur Municipal Corporations**
- Approximately 276 TPD and 117 TPD of dry waste, respectively, is segregated through mechanized trommel screening systems at the ISWM facilities at Sakri and Kachhar.
- Zone-wise transfer stations have been established in both ULBs (09 transfer stations in Raipur and 02 transfer station in Bilaspur) for transportation of collected waste from all the households and commercial areas of the city to the ISWM facility at Sakri, Raipur and at Kachhar, Bilaspur.
- At the transfer station, workers segregate the saleable dry recyclables, and the remaining waste is sent to the ISWM facility for further processing.

...tary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- At the ISWM facility, incoming waste is unloaded at the tipping floor, after which it is loaded into the conveyor belts and passed through trommels with 75 mm screen size for secondary segregation.
- Particles larger than 75 mm are sent to the Refuse-Derived Fuel (RDF) unit, where further cleaning and baling is done and thereafter sent to cement plants for co-processing in cement kilns.
- Particles smaller than 75 mm are sent to windrow composting units for compost production.

For 168 ULBs

- At present, in 168 ULBs, around 680 TPD of dry waste is being manually segregated by SHG members at 375 MRFs.
- The collected dry waste is further segregated manually at MRFs by SHGs women in components such as:
    - **Plastics:** Bottles, containers, packaging, and bags.
    - **Paper & Cardboard:** Paper, Newspapers, Magazines, Cardboard, and Packaging.
    - **Glass:** Bottles, Jars, and other glass containers.
    - **Metals:** Cans, foil wrappers, and scrap metal.
    - **Other Dry Waste:** Styrofoam, Rubber and Thermocol etc.
- The segregated dry waste is subjected to secondary cleaning using fatka machines prior to its disposal/sale to recyclers.
- The combustible fraction of non-recyclable dry waste is baled and sent to cement plants for co-processing as Segregated Combustible Fraction (SCF).

The ULB-wise availability of the Baling and Fatka Machine is attached as ***Annexure H (Page No. 228 – 231)***

3. Final Destination of Dry Waste

From the total 1,073 TPD of dry waste collected, approximately 548 TPD is recovered as recyclable material, 413 TPD is categorized as SCF (non-recyclable, non-saleable combustible waste), while 112 TPD is identified as reject waste.

ULB wise details of quantified figures of daily intake of dry waste, segregated recyclables, SCF & its sale and storage quantity & number of kabadiwalas is attached as ***Annexure I (Page No. 232 - 233)***

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Summary of segregation of dry waste in 170 ULBs

Sr No.	ULBs	Segregation of dry waste		
		Recyclable Dry Waste (TPD)	Non-recyclable waste/SCF (TPD)	Inert generation (TPD)
1.	170	548	413	112

Details of Recyclables

- Across the ULBs, 214 kabadiwalas/scrap dealers have been identified. During the last six months, SHG members sold approximately 72,234 MT of dry recyclable waste, generating a revenue of around Rs. 458 lakhs. Currently, nearly 26,437 MT of recyclable waste is stored at MRFs in all the ULBs for further sale.
- These local scrap dealers further supply the recyclable material to larger scrap dealers and recycling units.
- To strengthen compliance and traceability, the Chhattisgarh Environmental Conservation Board has provided a list of authorized recyclers for plastic, metal, and paper waste, which has been communicated to all ULBs vide letter dated 26.09.2025. *Letter is attached as **Annexure I (Page No. 241 - 256)***

Summary of Details of Recyclables in 170 ULBs

Sr No.	ULBs	Details of Recyclable Dry Waste			
		Recyclables stored at SLRM (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)	Recyclables sold to Recyclers/ kabadiwalas in last 6 months (MT)	Revenue generated from the sale of recyclables (last 6 months) (in lakhs)
1.	170	147	401	72,234	458 lakhs

Details of non-recyclables (Segregated Combustible Fraction- SCF)

- The non-recyclable, non-saleable combustible fraction (SCF), after segregation, is further cleaned through fatka machines, compacted using baling machines, and stored separately prior to its transportation to 10 cement plants for co-processing in cement kilns.
- All ULBs have been mapped to nearby cement plants considering logistical distance and clinker capacity to ensure efficient co-processing of SCF.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- During the last six months, approximately 51,404 MT of Segregated Combustible Fraction (SCF) has been supplied to cement plants for disposal through cement kiln co-processing, resulting in a revenue generation of around Rs. 116 lakhs.
- As per the MoU between the Urban Local Bodies and cement plants, the ULBs are required to ensure the supply of minimum assured quantities of baled SCF, while the cement plants are mandated to utilize the SCF in an environmentally sound manner in their kilns.
- An SCF tracking portal has been developed by State to monitor the movement of Segregated Combustible Fraction (SCF) from ULBs to cement plants. Direction has been sent vide letter dated 26.09.2025 for all ULBs to ensure regular and timely uploading of RDF/SCF transportation data on the portal to facilitate smooth and transparent operations. *Copy of letter to ULBs for tracking SCF in portal is attached as* ***Annexure K (Page No. 257 - 259)***
- Direction have been issued to all ULBs to enter into MoUs for the co-processing of SCF in cement kilns. *Copy of letter to ULBs for signing MoU with cement plants is attached as* ***Annexure L (Page No. 260 - 289)***
- As a result of joint efforts of the Urban Administration & Development Department and the Housing & Environment Department, 190 ULBs have successfully entered into MoUs with 10 cement plants to ensure environmentally safe disposal and co-processing of SCF/RDF in cement kilns. *Copy of MoU between ULBs and cement plants is attached as* ***Annexure M (Page No. 290 - 396)***

Summary of Details of Non-Recyclables in 170 ULBs

Sr No.	ULBs	Details of non-recyclables SCF				
		SCF stored at MRF (TPD)	SCF stored at SLRM to be Sent to Cement Plants in last 6 months (MT)	Average non-recyclable dry waste/ SCF Sent to Cement Plant (TPD)	Quantity of non-recyclable dry waste/ SCF Sent to Cement Plant in last 6 months (MT)	Revenue generated from the sale of SCF (last 6 months) (in lakhs)
1.	170	127	22,874	285	51,404	116 lakhs

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Observations of the Hon'ble Tribunal in order dated 05.08.2025

iii. **At annexure J, page 1958, 190 low lying locations have been identified for disposal of inert. Details of such low-lying areas and kind of disposed materials be indicated with geo codes and also indicate if such disposal in low lying areas is as per solid waste management rules.**

State's Response:

It is humbly submitted that 181 low-lying areas have been identified across 168 ULBs for filling the inert, after due field verification and assessment of site suitability, with the objective of facilitating land-levelling, while strictly prohibiting disposal of bio-degradable, recyclable, domestic hazardous, or mixed municipal waste.

Furthermore, it is humbly submitted that Municipal Corporation Raipur and Municipal Corporation Bilaspur have Sanitary Landfill (SLF) for scientific disposal of inert. For scientific disposal of inert in other 190 ULBs (167 old and 23 new ULBs), the state is in process to establish SLF sites on cluster basis in each district of the state.

Approximately 425 TPD of inert/residue/rejects (*i.e. wastes which are non-bio-degradable, non-recyclable or non-combustible and includes non-recyclable fraction of construction and demolition waste, street sweeping or dust and silt removed from the surface drains*) are generated after processing of 2494 TPD of collected wet and dry waste in 170 ULBs.

Details of Inert / Rejects Management in 170 ULBs

Sr No.	ULBs	Inert disposed in SLF	Inert utilized in low lying areas
1	Raipur	110.5 TPD	-
2	Bilaspur	45.5 TPD	-
3	168 ULBs	-	269 TPD
TOTAL		**425 TPD**	

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- **Inert Management in Raipur & Bilaspur Municipal Corporations**

Sanitary Landfill (SLF) at Sakri, Raipur:

- The Capacity of SLF at Sakri is approx. 7,54,000 MT with 09 cells.
- At present, 03 cells are filled, 01 cell is in use for disposal of inert.
- Construction of 02 sanitary landfill cells have been completed.
- Additional 03 cells will be constructed as per future requirement.

Sanitary Landfill (SLF) at Kachhar, Bilaspur:

- The Capacity of SLF at Kachhar is approx. 2,60,100 MT with 04 cells.
- At present, 01 cell is filled, 01 cell is in use for disposal of inert.
- Construction of 01 sanitary landfill cell have been completed, and 1 sanitary landfill is not started yet.

The summary sheet of Sanitary Landfill cells at Raipur and Bilaspur is attached as ***Annexure N (Page No. 405 - 406)***

Summary of Details of Sanitary Landfill Cells at Raipur & Bilaspur

Sr No.	ULBs	Details of Sanitary Landfill Cells				
		Total No. of SLF cells planned	Capacity of SLF (MT)	No. of cells filled for inert disposal	No. of cells in use for inert disposal	No. of cells to be constructed for future requirements
1	Raipur	09	7,54,000	03	04	02
2	Bilaspur	04	2,60,100	01	01	02
Total		**13**	**-**	**04**	**05**	**04**

- **Inert Management in other ULBs**

1. Identification and Geo-referencing of low lying areas

- All the low-lying locations have been geo-tagged. *The geo-tagged details of low-lying areas (location name, ward, coordinates, area) used for filling inert are attached as* ***Annexure O (page 407 - 414).***
- Geo-codes of each site have been captured through mobile-based field surveys, and the data are maintained at the respective ULB level.

- **Nature of Material Disposed**

- Only inert (non-biodegradable fractions) waste is filled at these locations.
  - Rejects after processing of wet waste at compost facilities (stones, grit, dust)

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- Road sweeping dust and Silt from drain cleaning

- Filling of Bio-degradable, recyclable, plastic, hazardous, or mixed municipal waste is not permitted at these locations.

- **Purpose and Method of Disposal**

- The filling of inert on low lying areas is only for land-levelling and site reclamation purposes.

- Filling of inert is carried out in a controlled manner, followed by compaction and levelling with provision of proper surface slope to prevent waterlogging.

- **Proposed new Sanitary Landfill sites**

In compliance to the direction of the Hon'ble Tribunal to ensure 100% safe disposal of inert, Urban Administration and Development Department is working towards development of 33 Cluster-Based Sanitary Landfills (SLFs) in every district of the state.

Summary of Details of Low-Lying Areas in 168 ULBs

Details of Low-lying areas of 168 ULBs	
No. of low-lying areas	181
Quantity of inert filled in low-lying areas (TPD)	269 TPD
Quantity of inert filled in low-lying areas in last 6 months (MT)	48,000 MT
Total Land reclaimed (acre)	81 acres

Action Plan for establishment of SLF for 190 ULBs for inert management

Total No. of Districts to be covered	33
No. of ULBs to be covered	190 (Except Raipur and Bilaspur, as these two ULBs have operational SLF)
No. of SLFs to be established	33
Total land required	264.34 acres
Land identified	30 locations
Area of land identified	213.7 acre

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Estimated construction cost (excluding O&M):	Rs. 28.27 Cr.
Timeline for Land Identification	March 2026
Timeline for Onboarding of Consultant	January 2026
Timeline for DPR Finalization	April 2026
Timeline for Onboarding of Contractor	August 2026
Timeline for Completion of SLF	August 2027

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Observations of the Hon'ble Tribunal in order dated 05.08.2025

iv. **From the information provided at annexure Z with annexure 7, the number of dump sites have increased to 190 and area also increased to 237.819 acres. Action plan for remediating such dumpsites and action for restricting the increase of the quantity and the area of the dump site be provided.**

State's Response:

A. Unprocessed Waste Dumpsites

It is humbly submitted that, action plan for remediation of all these dumpsites has been prepared in consultation with the Nodal Officers of the ULBs, based on SBM Urban 2.0 guidelines. Adequate funds have been earmarked for remediation work of these dumpsites ensuring no fresh waste is being sent to these new dumpsites. *ULB wise details of the progress of dumpsite remediation work is attached as* ***Annexure AA (Page No. 622 - 629)***

Action plan for remediation of 191 Dumpsite and Current status

- All 191 dump sites have been geo-tagged and mapped.
- 1.0 Crore has been disbursed to the ULBs for remediation work of these 191 ULBs.
- Remediation is being undertaken through bio-mining / bio-remediation process as per CPCB guidelines and SWM Rules, 2016.
- Updated Status of dumpsite remediation work

Total dumpsites	191 No.
Waste at Dumpsite (as of June 2025)	26,448 MT
Total additional waste accumulated in last 6 months at the dumpsite due to gap of 106 TPD	19,080 MT
Total waste at 191 Dumpsites	45,528 MT
Waste remediated (as of Dec. 2025)	9,389 MT
Remaining quantity of waste at dumpsite	36,139 MT
Allocated fund for remediation	1.0 Crore
Timeline for remediation	December 2026

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

B. Legacy Waste Dumpsites

Seven Legacy waste dumpsites with total quantity of 10.80 Lakh MT were identified in 07 ULBs of state and were reported during the Hon'ble NGT hearing dated 31.03.2023.

- The remediation work in 04 ULBs has been completed by June 2023 and remediation work in 02 ULBs has been completed by February 2026 with total quantity of 6.30 Lakh MT and plantation has been done over the reclaimed dumpsites. *Photographs of the reclaimed land with plantation attached with* ***Annexure Y (Page No. 613 - 617)***
- The remediation work is in progress at Raipur and approx. 4.30 Lakh MT out of 4.50 Lakh MT has been remediated, and the remaining 0.20 Lakh MT will be remediated by March 2026. *Photographs of the remediation work in progress is attached with* ***Annexure Z (Page No. 618 - 621)***
- The recovered materials like Screened combustible fractions viz. Plastic items are sent to cement plants for its proper disposal. The recyclable items are sold to recyclers and the bio earth sold to the nearby farmers and is utilized in the parks and garden of ULB. The rejects are used for filling the identified low-lying areas by ULB.

Details of Legacy Waste Management in 7 old ULBs of Chhattisgarh

Sr. No.	ULB Name	Name of Legacy waste site	Area (in Acre)	Total Quantity of legacy waste (in MT)	Quantity of legacy waste remediated (in MT)	Present quantity of legacy waste (in MT)	Timeline
1	Durg	Potiyakala	10.38	144000	144000	0	-
2	Dhamtari	Danitola	4.25	34542	34542	0	-
3	Raigarh	BadeRampur	5.93	53934	53934	0	-
4	Korba	Barbaspur	17.00	264000	264000	0	-
5	Jagdalpur	Kangoli	6.50	44000	44000	0	-
6	Rajnandgaon	Bajrangpur	4.00	51640	51640	0	-
7	Durg	Potiyakala	1.52	38040	38040	0	-
8	Raipur	Sarona	28.2	450000	430000	20000	Mar-26
Total			**77.78**	**10,80,156**	**10,60,156**	**20,000**	-

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Progress in Legacy Waste remediation works at 01 site

ULB Name	Total quantity of Legacy Waste (in MT)	Quantity of legacy waste Remediated (In MT)						
		Till Oct 2024	Till Dec 2024	Till Mar 2025	Till Jun 2025	Till December 2025	Remaining Legacy Waste	Timeline for remediation
Raipur	450000	261000	302000	340099	409628	430000	20000	31.03.2026

Details of utilization of byproducts of Bioremediation & biomining

Sr No.	ULB Name	Name of Legacy waste site	Digested Material (in MT)	Plastics (in MT)	Inert & others (in MT)
1	Durg	Potiyakala	23204.4	3043.2	11792.4
			3625	15840	102815
2	Dhamtari	Danitola	23281	1284	9977
3	Raigarh	Bade Rampur	34518	4315	15102
4	Korba	Barbaspur	126720	23760	110880
5	Jagdalpur	Kangoli	15840	7920	19840
6	Rajnandgaon	Bajrangpur	26336.4	7746	17557.6
7	Raipur	Sarona	224263	86959	91536
Total			**477787.8**	**150867.2**	**379500**

Final Destination of the inerts / SCF / Compost or Bio-Soil

Sr No.	ULB Name	SCF	Bio-Soil / Compost	Inerts
1	Raipur	ACC Cement, Jamul Ultratech Cement, Simga Nu.Vista Cement, Risda Ambuja Cement, Bhatapara, Shree Cement Plant	Used in private land namely sushil sachdeva land	Used as a filler material for development of low-lying area belonging to RMC
2	Rajnandgaon	ACC Cement, Jamul, Ambuja Cement, Bhatapara	Used in Chikhli garden and Nawagaon sanitation park	Filling in low-lying area at motipur, near muktidham

Secretary
Government of Chhattisgarh
Urban Administration & Development
Nava Raipur, Atal Nagar

Sr No.	ULB Name	SCF	Bio-Soil / Compost	Inerts
3	Durg	Ultratech Cement, Baloda Bazar Smart Utility Services, Jabalpur	Sold to National Federation of Farmers Procurement, Processing and Retailing Cooperatives, India	Filling in low-lying area at Potiya road, Pulgaon, Nadi Road, Urla Sports ground, Gokul Nagar
4	Dhamtari	Ultratech Cement, Bhatapara	Used in Makai Park, Century Park, City Park and stored at Danitola facility for future use	Filling in low-lying area at Trenching ground, Rudri Road, Gokulpur, Rampur, and Hatkeshwar
5	Raigarh	Ultratech Cement, Simga	Used at Babadham Garden, Boodhimai Garden Bade Rampur	Filling in low-lying area at Bade Rampur
6	Korba	Nuvoco Vista Cement, Risda	Used at karranala, Silyanbhata, bhaisama, ghodhi, patadih,bardih	Filling in low-lying area at low lying area at Barbaspur
7	Jagdalpur	Ultratech Cement, Simga	Used at Kangoli, balikonta STP, Shaheed Park, Nakshatra Garden and other ULB parks	Filling in low-lying area at Khangoli and Dongaghat

One dumpsite with 3.50 Lakh MT of legacy waste has been identified at Municipal Corporation Bhilai.

Timeline of remediation of legacy waste dumpsite at Municipal Corporation Bhilai

ULB Name	Location Name	Est. Legacy waste Quantity	Project Cost	Work Order issued on	Work Started on	Completion Timeline
Municipal Corporation Bhilai	Jamul	3.50 Lakh MT	11.11 Cr.	12.12.2025	January 2026	June 2027

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

B. SEWAGE MANAGEMENT

Observations of the Hon'ble Tribunal in order dated 05.08.2025

i. **As per the information provided there is a gap of 421.06 MLD in sewage treatment. Details with regard to the action plan for bridging the gap and the information pertaining to the household connections be provided.**

State's Response:

It is humbly submitted that the state has prepared an action plan to address the gap of 421.06 MLD sewage by establishing new STPs, increasing utilization of existing STPs and by ensuring that sewage generated within urban areas is effectively collected, treated, and managed in an environmentally sound manner.

1. Gap in Sewage Management

As of December 2025, the estimated sewage generation in 192 ULBs of the state is 743.00 MLD and there are 24 operational STPs with a total installed treatment capacity of 457.30 MLD, out of which the current utilization is 314.33 MLD. Accordingly, there exists a gap of approx. 429.00 MLD in sewage treatment capacity. To bridge this gap, multiple sewage treatment projects with a cumulative additional capacity of 604 MLD are under implementation at various stages. Upon completion of these projects, the total sewage treatment capacity in the State will increase to 1,061.30 MLD.

The ULB wise details of sewage generation, treatment and gap are attached as ***Annexure AC (Page No. 649 - 654)***

Details of Existing Operational STPs and their Capacity Utilization

Sr. No.	Location	STP Capacity (in MLD)	Capacity Utilization (in MLD) as on Dec 2025
1	Nimora (Raipur)	90.00	71.71
2	Chandandih (Raipur)	75.00	69.45
3	Kara (Raipur)	35.00	32.54
4	Bhilai Steel Plant (Bhilai)	30.00	26.00
5	Domuhani (Bilaspur)	54.00	25.79

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Sr. No.	Location	STP Capacity (in MLD)	Capacity Utilization (in MLD) as on Dec 2025
6	Bade Atarmoda (Raigarh)	7.00	6.30
7	Bhatagaon (Raipur)	6.00	6.00
8	Mohad (Rajnandgaon)	6.20	4.20
9	Nava Raipur – Zone 4	10.00	4.00
10	Dhamtari	19.60	3.50
11	Nawapara	7.60	2.80
12	Kanker	7.70	2.30
13	Nava Raipur- Zone 2	10.00	2.00
14	Koni C (Bilaspur)	6.00	2.00
15	Mini Mata Chowk (Kawardha)	2.10	1.80
16	Nava Raipur – Sector 19	1.20	1.20
17	Kirodimal Nagar	5.00	1.00
18	Rajim	2.80	0.70
19	Simga	2.80	0.70
20	Champa	5.30	0.70
21	Nava Raipur – Zone 3	7.00	0.60
22	Banjipali (Raigarh)	25.00	22.70
23	Chilhati (Bilaspur)	17.00	14.34
24	Balikota (Jagdalpur)	25.00	12.00
TOTAL		**457.30**	**314.33**

Details of Under construction STPs

Sr. No.	Location	STP Capacity (MLD)	Physical Progress in %	Estimated timeline for operation of STP
1	Mangla B (Bilaspur)	10.00	Civil work completed and electro-mechanical work completed. Trial run is in progress	28.02.2026
2	Mangla D (Bilaspur)	6.00		
TOTAL		**16.00**	-	

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Details of Under construction STPs (AMRUT 2.0)

Sr. No.	Location	STP Capacity (MLD)	As on Nov 2025	Estimated timeline for completion of STP
1	Durg (Zone 1)	47.00	• Work Order Issued on 04.12.2025. • Survey work is completed.	04.11.2027
2	Durg (Zone 2)	30.00		
3	Bhilai	150.00	• Work Order issued on 10.07.2025. • Survey work is completed. • Design & drawing is in progress	09.07.2027
4	Korba	33.00	• Work Order Issued on 05.08.2025. • Construction work has been started.	04.08.2027
5	Ambikapur (STP 1)	2.00	• Work Order Issued on 23.07.2025. • Survey and Design work is completed.	22.07.2027
6	Ambikapur (STP 2)	14.00		
7	Ambikapur (STP 3)	16.00		
8	Rajnandgaon (Zone 1)	15.00	• Work Order Issued On 31.07.2025. • Survey and Design work is completed	30.07.2027
9	Rajnandgaon (Zone 2)	26.00		
	TOTAL	**333.0**		

Secretary
Government of Chhattisgarh
Dept. of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Used Water Management Project – Construction of STP and I&D in ULBs having population < 1 Lakh

List of Work Awarded 23 ULBs: -

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant (in MLD)	Administrative Sanction Date	Current Status
1	NaiLedri	465.85	1.2	04-12-2024	Work under progress.
2	Wadrafnagar	580.19	1	04-12-2024	Work under progress.
3	Pali	250.60	1	03-01-2025	Work under progress.
4	Pathariya	472.98	1.5	04-12-2024	Work under progress.
5	Sargaon	537.31	1.5	04-12-2024	Work under progress.
6	Manendragarh	1059.65	3	04-12-2024	Work under progress.
7	Mahasamund	1275.62	5.5	30-05-2025	Work under progress.
8	Tilda newra	872.42	3	30-05-2025	Work under progress.
9	Sarangarh	640.25	3	03-01-2025	Work under progress.
10	Pussore	159.93	0.8	04-12-2024	Work under progress.
11	Balrampur	367.04	0.52	03-01-2025	Work under progress.
12	Jhagrakhand	400.50	1.02	03-01-2025	Work under progress.
13	Baikunthpur	644.18	1.5	04-12-2024	Work under progress.
14	Khongapani	636.15	2	04-12-2024	Work under progress.
15	ShivpurCharcha	516.78	1.5	04-12-2024	Work under progress.
16	Surajpur	673.96	3.34	04-12-2024	Work under progress.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant (in MLD)	Administrative Sanction Date	Current Status
17	Bhatgaon (Surajpur)	236.20	1	30-05-2025	Work under progress.
18	Kotba	280.19	0.5	30-05-2025	Work under progress.
19	Premnagar	289.10	0.5	30-05-2025	Work under progress.
20	Bhakhara	315.06	1	30-05-2025	Work under progress.
21	Basna	285.32	1	20-08-2025	Work under progress.
22	Kharsiya	374.20	1.5	03-01-2025	Work under progress.
23	Janjgir Naila	1096.76	4.5	30-05-2025	Work under progress.
Total		**12430.24**	**41.38**	-	-

List of ULBs having projects currently in Tendering Stage:-

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant (in MLD)	Administrative Sanction Date	Current Status
1	Aamdi	287.87	1	30-05-2025	Approval for Negotiation
2	Kasdol	331.64	1.5	30-05-2025	Approval for Negotiation
3	Ramanujganj	537.36	1.5	03-01-2025	Approval for Negotiation
4	Pathalgaon	636.68	2	30-05-2025	Approval for Negotiation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant (in MLD)	Administrative Sanction Date	Current Status
5	Baramkela	303.34	1	30-05-2025	Approval for Negotiation
6	Bodri	362.08	2	30-05-2025	Under approval from competent authority
7	Kirodimalnagar	548.71	1.8	20-08-2025	Under approval from competent authority
8	Dabhra	261.49	1	30-05-2025	Under Evaluation
9	Mana Camp	368.61	1.5	20-08-2025	Under Evaluation
10	Sariya	243.63	1.14	04-12-2024	Under Evaluation
11	Adbhar	413.30	1.1	30-05-2025	Under Evaluation
12	Jarhi	392.65	1.01	04-12-2024	Under Evaluation
13	JashpurNagar	692.77	2.5	04-12-2024	Under Evaluation
14	Malhar	340.43	1	30-05-2025	Currently under bidding
15	Baloda	553.86	1.5	30-05-2025	Currently under bidding
16	Magarload	239.97	1	30-05-2025	Currently under bidding
17	Pratappur	227.01	0.5	20-08-2025	Currently under bidding

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant (in MLD)	Administrative Sanction Date	Current Status
18	Bhatgaon(Sarangarh)	256.83	1	30-05-2025	Currently under bidding
19	Chhura	219.40	0.5	30-05-2025	Currently under bidding
20	Fingeshwar	220.95	1	30-05-2025	Currently under bidding
21	Gariyaband	407.77	1.5	30-05-2025	Currently under bidding
22	Kharora	238.91	0.5	30-05-2025	Currently under bidding
23	Kura	304.34	1	30-05-2025	Currently under bidding
24	Kurud	269.55	1.5	30-05-2025	Currently under bidding
25	Lawan	306.66	1	30-05-2025	Currently under bidding
26	Tumgaon	242.14	1	30-05-2025	Currently under bidding
27	Tundra	223.53	0.5	30-05-2025	Currently under bidding
28	Chandkhurai	247.46	0.6	20-08-2025	Currently under bidding
29	Palari	335.76	1	20-08-2025	Currently under bidding

Secretary
nment of Chhattisgarh
Urban Administration & Development
ya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant (in MLD)	Administrative Sanction Date	Current Status
30	Pithora	225.29	1	20-08-2025	Currently under bidding
31	Berla	330.37	1	11-11-2025	Currently under bidding
32	Kawardha	610.63	3.5	30-09-2025	Currently under bidding
33	Parpodi	200.46	0.5	11-11-2025	Currently under bidding
34	Saja	230.26	0.5	11-11-2025	Currently under bidding
35	Sitapur	279.64	1	04-12-2024	Currently under bidding
36	Nawagarh (Janjgir Champa)	250.93	1	30-05-2025	Currently under bidding
37	Churikala	358.44	1	11-11-2025	Currently under bidding
38	Kharod	415.89	1.5	11-11-2025	Currently under bidding
39	Mungeli	774.84	3	11-11-2025	Currently under bidding
40	Saragaon	339.76	1	20-08-2025	Currently under bidding
41	Takhatpur	568.53	2	20-08-2025	Currently under bidding

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant (in MLD)	Administrative Sanction Date	Current Status
42	Ahiwara	542.93	1.6	26-11-2025	Currently under bidding
43	Akaltara	664.75	2	26-11-2025	Currently under bidding
44	Bhatapara	1517.12	6	15-12-2025	Currently under bidding
45	Arjunda	300.23	0.6	15-12-2025	Currently under bidding
46	Gunderdehi	283.29	1	06-08-2025	Tender document under preparation.
47	Baloda bazar	711.84	2.5	06-08-2025	Tender document under preparation.
48	Nawagarh (Bemetara)	597.51	1	06-08-2025	Tender document under preparation.
49	Bilaigarh	290.35	1	06-08-2025	Tender document under preparation.
50	Bilha	570.25	1.2	06-08-2025	Tender document under preparation.
Total		**20078.01**	**68.05**	-	-

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

List of ULBs having Project DPRs under technical scrutiny / vetting in NITs :-

S. No.	Name of ULB	Project Cost as per DPR (in lakhs)	Capacity of the plant (in MLD)	Current Status
1	Samoda	223.78	0.8	Vetted by NIT
2	Katghora	569.9	2	Vetted by NIT
3	Ambagarh Chowki	328.45	1	Vetted by NIT
4	Balod	863.06	0.7	Vetted by NIT
5	Lakhanpur	303.82	1.5	Under Vetting
6	Arang	683.66	2	Under Vetting
7	Bagbahara	530.18	25	Under Vetting
8	Birgaon	7606.43	2	Under Vetting
9	Saraipali	753.48	1.7	Under Vetting
10	Amleshwar	729.41	2	Under Vetting
11	Bhilai Charoda	4074.93	10	Under Vetting
12	Devkar	320.19	0.5	Under Vetting
13	Doundi	215.87	1	Under Vetting
14	Maro	409.94	1	Under Vetting
15	Pandatarai	304.03	1	Under Vetting
16	Patan	419.29	1	Under Vetting
17	Utai	383.49	1	Under Vetting
18	Kunkuri	678.88	1.5	Under Vetting
19	Abhanpur	710.72	2	Under Vetting
20	Gurur	472.57	0.5	Under Vetting
21	Thankhamariya	252.11	1	Under Vetting
22	Bemetara	1465.38	4	Under technical scrutiny
23	Jamul	848.07	3	Under technical scrutiny
24	Ratanpur	936.57	2.5	Under technical scrutiny
25	Dhamdha	440.88	1	Under technical scrutiny
26	Sahaspurlohara	321.54	1	Under technical scrutiny

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

27	Chhuriya	279.35	0.5	Under technical scrutiny
28	Jaljepur	321.54	1	Under technical scrutiny
29	Dongargarh	934.72	3.5	Under technical scrutiny
30	Dongargaon	857.35	2	Under technical scrutiny
31	Dipka	1059.41	3	Under technical scrutiny
Total		**28299.00**	**80.7**	-

List of ULBs having DPRs under preparation, where land has been provided : -

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant (in MLD)	Current Status
1	Dharamjaigarh	475.14	1.5	DPR Under Preparation
2	Kondagaon	671.62	3.1	DPR Under Preparation
3	Keskal	335.63	1.1	DPR Under Preparation
4	Farasgaon	196.95	0.6	DPR Under Preparation
5	Gaurella	521.65	1.8	DPR Under Preparation
6	Kota	424.58	1.9	DPR Under Preparation
7	Lailunga	400.15	0.8	DPR Under Preparation
8	Naya baradwar	407.29	0.9	DPR Under Preparation
9	Pendra	472.29	1.4	DPR Under Preparation
10	Rahaud	325.16	0.6	DPR Under Preparation
11	Chhuikhadan	386.55	0.7	DPR Under Preparation
12	Chikhlakasa	375.16	0.6	DPR Under Preparation
13	Dallirajhara	1326.64	4.5	DPR Under Preparation
14	Antagarh	382.69	0.7	DPR Under Preparation
15	BadeBacheli	376.93	2.2	DPR Under Preparation
16	Barsur	130.97	0.7	DPR Under Preparation
17	Bastar	172.61	1	DPR Under Preparation
18	Bhairamgarh	403.53	0.9	DPR Under Preparation
19	Bhanupratappur	299.14	0.8	DPR Under Preparation
20	Bhopalpattnam	104.24	0.5	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

21	Bijapur	346.81	1.6	DPR Under Preparation
22	Charama	218.44	1	DPR Under Preparation
23	Dornapal	138.32	0.7	DPR Under Preparation
24	Geedam	340.78	0.8	DPR Under Preparation
25	Kirandul	280.46	1.9	DPR Under Preparation
26	Konta	135.88	0.7	DPR Under Preparation
27	Narayanpur	837.17	2.2	DPR Under Preparation
28	Narharpur	105.02	0.5	DPR Under Preparation
29	Pakhanjur	324.47	1	DPR Under Preparation
30	Sukma	369.92	1.4	DPR Under Preparation
31	Bishrampur	388.7	1.2	DPR Under Preparation
32	Lormi	484.93	1.5	DPR Under Preparation
Total		**12159.82**	**40.8**	-

List of ULBs having Land issues : -

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant (in MLD)	Current Status
1	Chirmiri	1901.28	10.5	Govt. Land currently unavailable.
2	Kusmi	390.88	0.8	Govt. Land currently unavailable.
3	Rajpur	359.03	0.5	Govt. Land currently unavailable.
4	Mandir Hasaud	496.28	1.6	Govt. Land currently unavailable.
5	Nagri	462.38	1.4	Govt. Land currently unavailable.
6	Bodla	369.42	0.6	Govt. Land currently unavailable.
7	Daundi Lohara	373.76	0.6	Govt. Land currently unavailable.
8	Bagicha	377.23	1.1	Govt. Land currently unavailable.
9	Gandai	483.81	1.5	Govt. Land currently unavailable.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

10	Khairagarh	444.16	2.3	Govt. Land currently unavailable.
11	Pandariya	497.24	1.6	Govt. Land currently unavailable.
12	Pipariya	359.29	0.5	Govt. Land currently unavailable.
13	Gharghoda	415.37	1	Govt. Land currently unavailable.
Total		**6930.13**	**24**	-

Summary of timeline for to address the gap in Sewage Management

S. No.	Particulars	No. of ULBs	Project Cost / Action Plan Amount (in lakhs)	Capacity of the plant (in MLD)	Target Timeline			
					Sanction	Tender	Work Order	Completion
1	Work Awarded	23	12430.24	41.38	-			June-27
2	Projects under Tendering	50	20078.01	68.05	-		Mar-26	Aug-27
3	DPRs under technical scrutiny / vetting in NITs	31	28299.00	80.70	Feb-26	Mar-26	Apr-26	Sep-27
4	DPR under preparation	32	12159.82	40.80	Mar-26	Apr-26	May-26	Oct-27
5	Land issues (Govt. Land currently unavailable)	13	6930.13	24.00	Apr-26	May-26	July-26	Dec-27
Total		**149**	**79897.20**	**254.93**	-			

*Note : *Action Plan prepared for 160 ULBs out of which 11 projects are already being setup under other schemes.*

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Status of Projects Approved by SLTC

No. of ULBs	149*
Target for DPR preparation	149 (254.93 MLD)
DPR prepared	104
Approved by SLTC	73 (109.13 MLD) 45% (approved of total capacity) 49% (approved of the total target ULBs)
Under Tendering	73
Tendering Status	• Work Awarded -23 ULB. • 7 Pending for Approval and work to be awarded. Expected to be awarded by Feb-2026. • Under tendering and evaluation stage for 38 ULBs. To be finalized and work order to be issue by Mar-2026. • Tender documents are being prepared for 5 ULBs, Tenders being invited which were approved by SLTC. Tenders to be published by Feb-2026.

2. Reuse of treated water from STP for industrial purposes

Summary of Utilization of treated wastewater from STPs in Urban Areas

S. No.	STP Location	STP Capacity (MLD)	Name of Industry	Water Demand (MLD)	Status
1	Nimora, Raipur	90	M/s. Alok Ferro Alloys Ltd	03	• Alok Ferro is utilizing treated STP water since 26.01.2025. • Rs. 8.34 Lakhs Revenue has been generated for the month of November and December 2025.
			M/s. Raipur Energy Limited, Tilda (Adani Power Plant)	68	• The officials of the power plant had visited the STP, and sample of the treated water was taken and tested. • MoU signed on 24.11.2025 • DPR preparation is under process.
			M/s. API Ispat & Powertech Pvt. Ltd.	05	• MoU signed on 23.05.2025.
2	Kara, Raipur	35	M/s. Vrajesh Steel Ltd	07	• MoU signed on 02.01.2024.

Secretary
Government of Chhattisgarh
ment of Urban Administration & Development
tralaya, Nava Raipur, Atal Nagar

S. No.	STP Location	STP Capacity (MLD)	Name of Industry	Water Demand (MLD)	Status
					• Industry has completed survey for laying of pipeline & DPR prepared.
			M/s. Maa Kudargarhi Power and Ispat Ltd.	02	• MoU signed on 03.11.2023. • Industry has completed survey for laying of pipeline & DPR prepared.
			M/s. Godavari Power and Ispat Ltd., Tilda	27	• MoU will be signed upon the inspection of the STP and getting approval from the industry.
3	Chandandih, Raipur	75	M/s. NTPC-SAIL Power Company Limited. Bhilai	18	• MoU signed on 24.05.2025.
4	Bhatagaon, Raipur	06	M/s. NHAI, Raipur	0.1	• The treated STP water is being used by NHAI in road cleaning & landscaping works.
5	Korba	33	M/s. NTPC, Korba	20	• MoU signed on 01.02.2024 • Supplementary Agreement signed on 29.04.2025 • Project Approved by PFIC
6	Chilhati, Bilaspur	17	• M/s. NTPC, Sipat has been identified as the potential user for treated wastewater.		
7	Domuhani, Bilapsur	54			
8	Banjipali, Raigarh	25	• M/s. NTPC Lara, M/s. RR Energy Ltd. and M/s. Jindal Steel have been identified as the potential user for treated wastewater.		

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Observations of the Hon'ble Tribunal in order dated 05.08.2025

ii. It is also observed that sewage is let out in water bodies and wetlands. The details of such disposal and the permissions for discharge into wetland be provided.

State's Response:

1. Identification, Interception and Regulation of Sewage

- It is humbly submitted that across the 192 ULBs of Chhattisgarh, the estimated sewage generation is 743 MLD, and presently 24 Sewage Treatment Plants (STPs) are operational in 14 ULBs with a combined treatment capacity of 457 MLD, of which approximately 314 MLD is being utilized; accordingly, in these 14 ULBs, sewage conveyed through drains is treated in STPs and no sewage is discharged into wet lands in the state.
- The existing sewage treatment gap is 429 MLD; therefore, to bridge this gap and address future sewage generation, 02 STPs with a combined capacity of 16 MLD are under construction, and the state has further approved 09 additional STPs in larger ULBs with a total capacity of 333 MLD under AMRUT 2.0.
- Additionally, non-conventional and less mechanized STPs with interception and diversion mechanism with a combined capacity of 255 MLD have been sanctioned under Swachh Bharat Mission (SBM-Urban) 2.0 for the remaining 149 ULBs in the state.
- Necessary directions have been issued during the review meeting of ULBs on 09.09.2025 by Secretary, UADD to make necessary arrangements for interception and diversion of all major drains carrying sewage to the nearest available STP, to prevent direct discharge into water bodies.

ULB wise details of major drains carrying sewage (Number, Name and type of flow whether seasonal or perennial, starting and end point location of drain with latitude and longitude, quantity of sewage flow, type of water body in which sewage discharged, details of STPs (operational/under construction and proposed) is attached as ***Annexure AF (Page No. 690 - 696)***

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Details of channelization of drains in 192 ULB

S No.	Population Category	Estimated Urban Population (2025)	Name of ULB	Total No. of Major Drains	Action Plan to address the gap
1	>10 Lakh (1 ULB)	15 Lakh	Raipur Nagar Nigam	17	• Currently treated in 04 operational STPs at Kara, Nimora, Chandandih & Bhatagaon with total installed capacity of 206 MLD. • Additional, 60 MLD STP is proposed at Nimora with an estimated project cost of Rs.12,232.19 lakh for which survey work has been completed and DPR has been prepared.
2	1 -10 Lakh (12 ULBs)	32.2 Lakh	Birgaon Nagar Nigam	2	• Sewage is being treated at Kara & Nimora STP. • Additional, 45 MLD STP is proposed at Urla area with an estimated project cost of Rs.8400 lakh. • Also, Low Cost STP is proposed under SBM with a budgetary provision of Rs. 2068.70 lakh.
			Dhamtari Nagar Nigam	5	• 1 STP with installed capacity 19.6 MLD is operational • Low Cost STP is proposed under SBM with a budgetary provision of Rs. 1970 lakh.
			Durg Nagar Nigam	2	• 2 STPs with total capacity of 77 MLD are under construction under AMRUT 2.0 mission with a budgetary provision of Rs. 10050 lakhs.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S No.	Population Category	Estimated Urban Population (2025)	Name of ULB	Total No. of Major Drains	Action Plan to address the gap
			Bhilai Nagar Nigam	2	• 1 STP with installed capacity 30 MLD (Bhilai Steel Plant) is operational. • 1 STP with a capacity of 150 MLD is under construction under AMRUT 2.0 mission with a budgetary provision of Rs. 14502 lakhs.
			Risali Nagar Nigam	2	
			BhilaiCharoda Nagar Nigam	2	• Low Cost STP is proposed under SBM 2.0 with a budgetary provision of Rs. 2094.85 lakh.
			Rajnandgaon Nagar Nigam	6	• 1 STP with installed capacity 6.2 MLD is operational. • 2 STPs with total capacity of 41 MLD are under construction under AMRUT 2.0 mission with a budgetary provision of Rs. 7150 lakhs.
			Bilaspur Nagar Nigam	14	• 3 STPs with total installed capacity of 77 MLD are operational. • 2 STPs with total capacity of 16 MLD are under construction under Smart City Mission with a budgetary provision of Rs. 2223 lakhs. • 3 STPs (40 MLD at Chingrajpara, 8 MLD at Tilaknagar, 4 MLD at Sanichari) is proposed with an estimated project cost of Rs. 10368 lakh including Interception & Diversion of 21 Nallas/ Sewers for which survey work under progress.

Secretary
vernment of Chhattisgarh
t of Urban Administration & Development
laya, Nava Raipur, Atal Nagar

S No.	Population Category	Estimated Urban Population (2025)	Name of ULB	Total No. of Major Drains	Action Plan to address the gap
			Raigarh Nagar Nigam	12	• 2 STPs with total installed capacity of 32 MLD are operational.
			Korba Nagar Nigam	12	• 1 STP with a capacity of 33 MLD is under construction under AMRUT 2.0 mission with a budgetary provision of Rs. 8840 lakhs
			Ambikapur Nagar Nigam	3	• 3 STPs with total capacity of 32 MLD are under construction under AMRUT 2.0 mission with a budgetary provision of Rs. 6040 lakhs.
			Jagdalpur Nagar Nigam	10	• 1 STP with installed capacity 25 MLD is operational.
3	50k-1 Lakh (6 ULBs)	4.6 Lakh	Mahasamund Nagar Palika	3	• Low Cost STP is proposed under SBM 2.0 with a budgetary provision of Rs. 1420.31 lakh.
			Bhatapara Nagar Palika	2	• Low Cost STP is proposed under SBM 2.0 with a budgetary provision of Rs. 1427.19 lakh.
			Kawardha Nagar Palika	8	• 1 STP with installed capacity 2.1 MLD is operational. • Low Cost STP is proposed under SBM 2.0 with a budgetary provision of Rs. 1274.23 lakh.
			JanjgirNaila Nagar Palika	3	• Low Cost STP is proposed under SBM 2.0 with a budgetary provision of Rs. 968.65 lakh.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S No.	Population Category	Estimated Urban Population (2025)	Name of ULB	Total No. of Major Drains	Action Plan to address the gap
			Champa Nagar Palika	5	• 1 STP with installed capacity 5.3 MLD is operational.
			Chirmiri Nagar Nigam	24	• Low Cost STP is proposed under SBM 2.0 with a budgetary provision of Rs. 1901.28 lakh.
4	< 50k (173 ULBs)	25.9 Lakh	--	427	• 141 Low Cost STPs is proposed under SBM
Total	**192 ULBs**	**77.8 Lakh**	-	**561**	-

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

C. RING FENCE ACCOUNT

Observations of the Hon'ble Tribunal in order dated 05.08.2025

i. **Details of ring-fenced account and head wise expenditure be provided.**

State's Response:

It is humbly submitted that, in compliance with the directions of the Hon'ble Tribunal and as reported in the earlier six-monthly reports, the State has created and operationalize a dedicated ring-fenced account for Solid Waste Management and Liquid Waste Management.

Dedicated Ring Fence Account

- The Government of Chhattisgarh, through the State Urban Development Agency, has opened a single designated ring-fenced account with the Bank of Maharashtra, Raipur (Byron Bazar Branch, Chandni Bhawan, Netaji Chowk, Katoriya Talaab, Raipur – 492001, Chhattisgarh).
- An amount of Rs.1,000 crore has been deposited in the said ring-fenced account, exclusively earmarked for Solid and Liquid Waste Management works in the State.
- The ring-fenced account is non-lapsable, and all releases are made strictly for approved SWM and LWM components, with ULB-wise and project-wise utilization being monitored.

Current utilization status:

- An amount of Rs.28.63 crore has been released from the ring-fenced account to ULBs, primarily under the following heads:

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Details of fund utilized from Ring-fenced Account

Amount Ringfenced by state (Rs. In Cr.)	Date of opening account	Work Component	Amount Utilized (In Cr.)
1000	04.10.2023	Legacy waste remediation in Municipal Corporation Raipur	12.64
		Legacy waste remediation in Municipal Corporation Durg	0.50
		STP Construction at Municipal Corporation Dhamtari	4.31
		STP Construction at Simga Nagar Palika	1.15
		STP Construction at Champa Nagar Palika	3.11
		Legacy waste remediation in Municipal Corporation Durg	1.04
		Legacy waste remediation in Municipal Corporation Bhilai	5.55
		Small Dumpsite remediation in other ULBs	0.33
Total			**28.63**

Proposed expenditure plan

- An Expenditure Plan for utilization of the Ring-Fenced Amount earmarked exclusively for Solid Waste Management and Liquid Waste Management has been prepared by the State.
- The plan outlines component-wise, proposed expenditures, aligned with approved and proposed projects, along with implementation timelines and tentative annual expenditure projections.
- The expenditure framework prioritizes completion of ongoing STP projects, creation of new sewage treatment capacity, remediation of legacy waste and dump sites, development of integrated waste management infrastructure, and strengthening of collection and transportation systems from AMRUT 2.0, SBM 2.0, 15th Finance commission grants and State Budget funds prior utilization of the ring-fenced funds in compliance with the directions of the Hon'ble Tribunal.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Observations of the Hon'ble Tribunal in order dated 05.08.2025

5. **We have also noted the order of Hon'ble Supreme Court in CA 7662/2021, dated 28.11.2024 relating to operations of STPs in the State and directing Pollution Control Board to continue monitoring and ensure regulatory compliance (Annexure H, page 2395). Therefore, it becomes important that State comply with regulations and eliminate the gaps.**

State's Response:

It is humbly submitted that State has taken cognizance of the order of the Hon'ble Supreme Court in Civil Appeal No. 7662/2021 dated 28.11.2024, whereby the State Pollution Control Board has been directed to continue monitoring the operation of Sewage Treatment Plants (STPs) and ensure strict regulatory compliance.

1. **In compliance with the said directions:**

1.1 The Chhattisgarh Environment Conservation Board (CECB) is regularly monitoring the operational performance of STPs, including compliance with prescribed effluent discharge standards.

1.2 Periodic inspections, sampling, and performance assessments of STPs are being carried out.

The quality testing reports by CECB are attached as ***Annexure AD (Page No. 663 - 686)***

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Observations of the Hon'ble Tribunal in order dated 05.08.2025

6. **We further noted that, in the order of the Tribunal dated 30.04.2019 where Chief Secretary was present personally, in para 48 (ii) of the direction was "At least three major cities and three major towns in the State and atleast three Panchayats in every District may be notified on the website within two weeks from today as model which will be made fully compliant within the next six months. Remaining cities, towns and villages Panchayats of the State may be made fully compliance in respect of environmental norms within one year. The said direction needs to be complied with in all 192 ULBs**

State's Response:

1. Notification of Model Cities

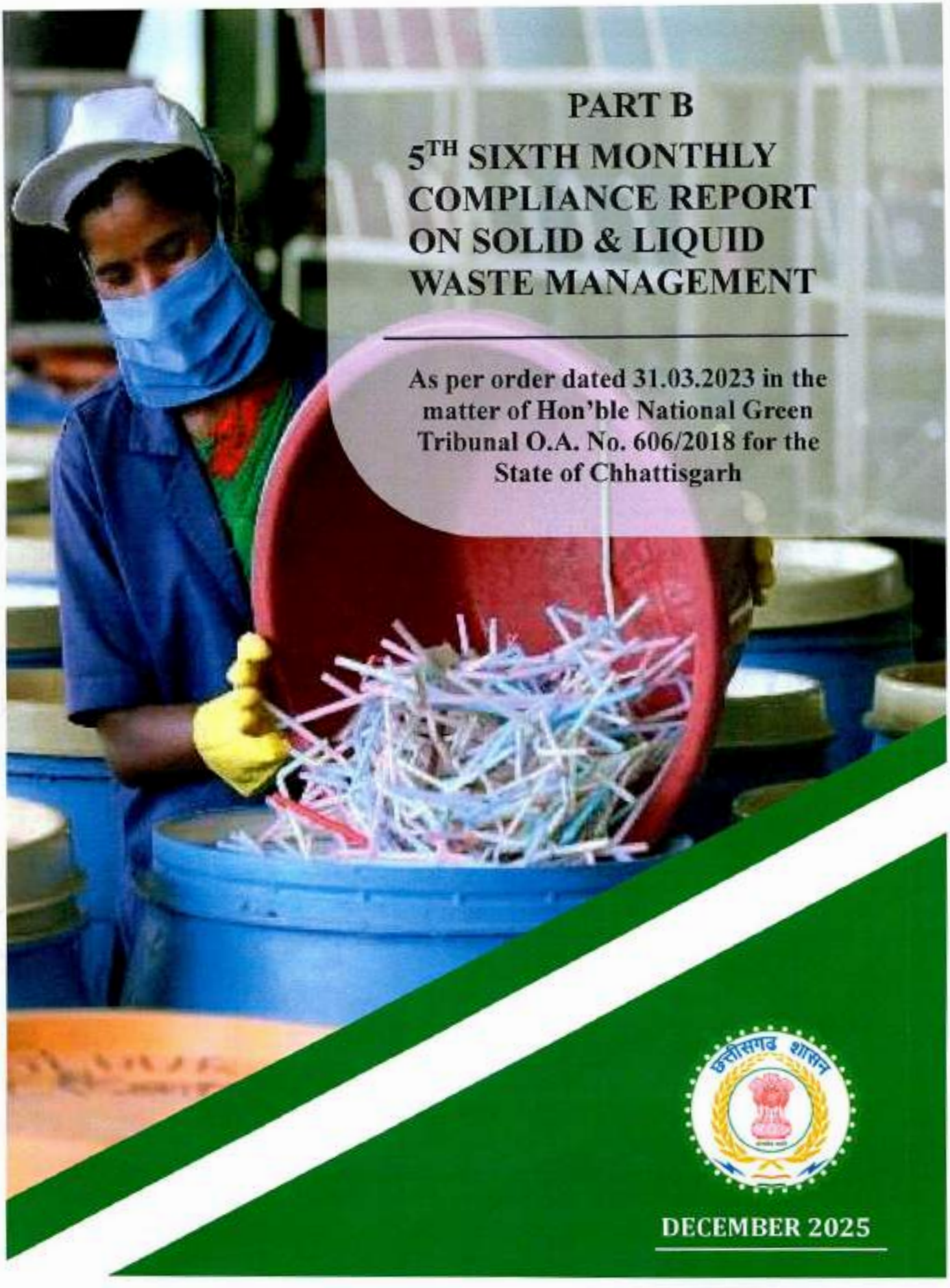
It is humbly submitted that the Urban Administration and Development Department, Government of Chhattisgarh, vide order dated 25.08.2025 has notified six Urban Local Bodies as Model Cities, namely:

I. Municipal Corporation Raipur
II. Municipal Corporation Bilaspur
III. Municipal Corporation Ambikapur
IV. Municipal Corporation Dhamtari
V. Nagar Palika Kanker
VI. Nagar Panchayat Rajim

- Direction has been issued to the model cities to ensure regular monitoring compliance across all environmental components, particularly in solid and liquid waste management, and demonstrate best practices in the Model Cities.
- The initiative is intended to act as a replicable framework and to motivate other ULBs to adopt similar measures, thereby facilitating state-wide compliance with environmental norms across all 192 ULBs.

The monthly progress report of model cities is attached as ***Annexure AG (Page No. 697 - 754)***

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar



PART B

5TH SIXTH MONTHLY COMPLIANCE REPORT ON SOLID & LIQUID WASTE MANAGEMENT

As per order dated 31.03.2023 in the matter of Hon'ble National Green Tribunal O.A. No. 606/2018 for the State of Chhattisgarh

छत्तीसगढ़ शासन

DECEMBER 2025

Outline of Contents

A.	**Introduction**	**65**
B.	**Urban Profile of Chhattisgarh**	**65**
C.	**Solid Waste Management in Urban Areas**	**65**
1.	Municipal Solid Waste Generation, Collection and Gap	65
1.1.	Generation of Municipal Solid Waste	66
1.2.	Collection & Transportation of Municipal Solid Waste	66
2.	Wet Waste Management	67
2.1.	Wet Waste Processing Facilities	67
2.2.	Wet Waste Processing	68
3.	Dry Waste Management	70
3.1	Dry Waste Processing & Recovery Facilities	70
3.2	Dry Waste Segregation	71
4.	Inert/Rejects Management	75
5.	Action Plan to address the Gap in Solid Waste Management	77
D.	**Management of Legacy Waste & Unprocessed Dumpsites**	**97**
1.	Legacy Waste Dumpsites	97
2.	Unprocessed Waste Dumpsites	100
E.	**Sewage Management in Urban Areas**	**101**
1.	Sewage Generation	101
2.	Sewage Treatment & Utilization	102
3.	Action Plan to address the gap in Sewage Management	104
4.	Faecal Sludge Treatment Plants	115
5.	Reuse of treated water from STP for industrial purposes	115
F.	**Ring Fenced Account**	**117**

Secretary
Government of Chhattisgarh
ment of Urban Administration & Development
ralaya, Nava Raipur, Atal Nagar

Tabulation Index

Table 1: Population Category wise per capita MSW generation in all ULBs for the year 2025 66
Table 2: MSW generation, collection and gap in 192 ULBs 66
Table 3: Summary of MSW collection & transportation vehicles in 170 ULBs 67
Table 4: Summary of Capacity of Wet Waste processing facilities in 170 ULBs 68
Table 5: Summary of Intake of processing of wet waste in 170 ULBs 69
Table 6: Summary of Final destination of wet waste in 170 ULBs 69
Table 7: Compost analysis report of Municipal Corporations 70
Table 8: Summary of Solid Waste Management Facility Capacity in 170 ULBs 71
Table 9: Summary of Segregation of Dry Waste in 170 ULBs 72
Table 10: Summary of Details of Recyclables in 170 ULBs 73
Table 11: Summary of Details of Non-Recyclables in 170 ULBs 74
Table 12: Details of Inert / Rejects Management in 170 ULBs 75
Table 13: Summary of Details of Sanitary Landfill Cells at Raipur & Bilaspur 75
Table 14: Summary of Details of Low-Lying Areas in 168 ULBs 77
Table 15: Action Plan for establishment of SLF for 190 ULBs for inert management 77
Table 16: List of ULBs for which Work Awarded 79
Table 17: ULBs having projects currently in Tendering Stage 79
Table 18: List of ULBs having DPRs under preparation 83
Table 19: Summary for timeline to address the gap in SWM 89
Table 20: Summary of SWM projects of newly formed ULBs 89
Table 21: Summary for timeline to address the gap in SWM in Newly formed ULBs 91
Table 22: Details of Sanitary Landfill (SLF) sites to be established in 33 districts 92
Table 23: Timeline for establishment of Sanitary Landfill (SLF) sites in 33 districts 92
Table 24: List of IEC activities in last 06 months (June- December 2025) 93
Table 25: Details Status of CBG Plants in Chhattisgarh 96
Table 26: Details of Legacy Waste Management in 7 old ULBs of Chhattisgarh 98
Table 27: Progress in Legacy Waste remediation works at 03 sites 98
Table 28: Details of utilization of byproducts of Bioremediation & biomining 98
Table 29: Final Destination of the inert / SCF / Compost or Bio-Soil 99
Table 30: Progress of legacy waste remediation work in Municipal Corporation Bhilai .. 100
Table 31: Summary of identified unprocessed waste dumpsites with timeline for remediation 101
Table 32: Details of Sewage Generation in Urban areas 102

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Table 33: Status of STPs in Urban Areas based on population density. 102
Table 34: Details of operational STPs in Urban Areas 103
Table 35: Details of under construction STPs in the State 104
Table 36: Details of proposed STPs under AMRUT 2.0 105
Table 37: Work Awarded in 23 ULBs 106
Table 38: ULBs having projects currently in Tendering Stage 107
Table 39: ULBs having Project DPRs under technical scrutiny / vetting in NITs 110
Table 40: ULBs having DPRs under preparation, where land has been provided 111
Table 41: ULBs having Land issues 113
Table 42: Summary of timeline for to address the gap in Sewage Management 114
Table 43: Status of Projects Approved by SLTC 114
Table 44: Summary of Faecal Sludge treatment capacity in 170 ULBs 115
Table 45: Summary of Utilization of treated wastewater from STPs in Urban Areas 115
Table 46: Details of fund utilization status from ring-fenced account 117

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

List of Annexures

Annexure A	The ULB wise details of MSW generation, collection and gap	126 – 132
Annexure B	ULB wise availability of MSW collection & transportation vehicles and manpower engaged for SWM	133 - 139
Annexure C	Copy of Consent to Operate (CTO) of ISWM plant at Raipur & Bilaspur	145 – 153
Annexure D	ULB wise details of composting facilities with compost pits, windrow platforms & OWC machines	154– 157
Annexure E	ULB wise details of quantified figures of daily intake of wet waste, compost generated & its end use	158 – 162
Annexure F	Copy of compost quality certificates of sample ULBs	165 – 212
Annexure G	ULB wise details of MRF and ISWM facilities	213 – 217
Annexure H	The ULB-wise availability of the Bailing and Fatka Machine	228 – 231
Annexure I	ULB wise details of quantified figures of daily intake of dry waste, segregated recyclables, SCF & its sale and storage quantity & number of kabadiwalas	232 – 233
Annexure J	Copy of Letter to ULBs for list of authorized recyclers	241 – 256
Annexure K	Copy of letter to ULBs for tracking SCF in portal	257 – 259
Annexure L	Copy of letter to ULBs for signing MoU with cement plants	260 – 289
Annexure M	Copy of MoU between ULBs and cement plants	290 – 396
Annexure N	The summary sheet of Sanitary Landfill cells at Raipur and Bilaspur	405 – 406
Annexure O	The geo-tagged details of low-lying areas (location name, ward, coordinates, area) used for filling inert	407 – 414
Annexure P	Details of fund approved for solid waste management under 15 FC	417 – 447
Annexure Q	Copy of Letter to newly formed ULBs for Initial assistance amount for newly formed ULBs	448 – 451
Annexure R	Copy of Letter to newly formed ULBs for approval for manpower	452 – 455
Annexure S	Copy of letter to newly formed ULBs for procurement of collection and transportation in new ULBs	456 – 459
Annexure T	Details of District wise land identification for establishment of SLF	460
Annexure U	Copy of the Minutes of the review meetings	461 – 474
Annexure V	Copy of MoU between ULBs, Chhattisgarh Biofuel Development Authority and OGMCs	475 – 498

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Annexure W	*Copy of letter for land allocation for Bio CNG*	*499 – 515*
Annexure X	*Copy of concessionaire agreement*	*516 – 612*
Annexure Y	*Photographs of the reclaimed land with plantation*	*613 – 617*
Annexure Z	*Photographs of the remediation work in progress*	*618 – 621*
Annexure AA	*ULB wise details of identified unprocessed waste dumpsites*	*622 – 629*
Annexure AB	*Copy of letter for remediation of dumpsite*	*640 – 648*
Annexure AC	*ULB wise details of sewage generation & treatment*	*649 – 654*
Annexure AD	*Copy of analysis report of all the operational STP's*	*663 – 686*
Annexure AE	*ULB wise FSTP details*	*687 – 689*
Annexure AF	*ULB wise details of Drains*	*690 – 696*
Annexure AG	*Sample of Model City Progress Report*	*697 – 754*
Annexure AH	*Water, Air, Noise Sample Analysis Reports around SLF Sites*	*755 – 763*

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

List of Photographs

Waste Collection and Transportation Vehicles	*140-144*
Solid Waste Management Process at MRF & Compost Shed in 168 ULBs	*163 - 164*
MRF and Composting facilities in 168 ULBs.	*218 - 221*
Solid Waste Management Process in 02 ISWM Facilities.	*222 - 227*
IEC activities, Mass Awareness campaigns and wall paintings.	*234 - 240*
Inert Disposal in the SLF	*397 - 404*
Filling of inert in low lying areas in 168 ULBs.	*415 - 416*
Unprocessed waste dumpsites.	*630 – 639*
Operational STPs in ULBs of Chhattisgarh.	*655 – 660*
Under Construction STPs in ULBS of Chhattisgarh.	*661*
Technology adopted for Nature based low cost STPs.	*662*

Secretary
Government of Chhattisgarh
...tment of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

A. Introduction

The Hon'ble National Green Tribunal (NGT), vide order dated 31.03.2023 in Original Application No. 606/2018 titled *"Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues"*, directed the Chief Secretary of the State to submit a Six-Monthly Progress Report on the implementation status of solid and liquid waste management activities across the State of Chhattisgarh.

- The first six-monthly compliance report was submitted on 10.10.2023.
- The second six-monthly compliance report was submitted on 01.04.2024.
- The third six-monthly compliance report was submitted on 25.11.2024.
- The fourth six-monthly compliance report was submitted on 31.07.2025.
- The fifth six-monthly compliance report on information regarding solid and liquid waste management in the Urban Local Bodies (ULBs) is furnished in this report.

B. Urban Profile of Chhattisgarh

As per the Census 2011, the population of Chhattisgarh State was 2.55 crore. The current population of the State is estimated at approximately 3.10 crore, including an urban population of about 77.80 lakh.

At Present, there are 192 ULBs (14 Nagar Nigam, 55 Nagar Palika Parishad and 123 Nagar Panchayats) in the State. Out of these 192 ULBs, 23 ULBs were newly notified ULBs.

- Total Urban population for 192 ULBs (estimated for 2025) : 77.80 Lakhs
- Total Urban population of 170 ULBs (estimated for 2025) : 75.43 Lakhs
- Total Urban population of 23 ULBs (estimated for 2025) : 2.37 Lakhs

C. Solid Waste Management in Urban Areas

1. Municipal Solid Waste Generation, Collection and Gap

Approximately 2,600 TPD of municipal solid waste is currently generated across 192 ULBs in the State of Chhattisgarh.

The per capita waste generation in Urban areas of Chhattisgarh ranges from 200-300 gm/capita/day in ULBs with population below 1 Lakh; 300-450 gm/capita/day in ULBs with population between 1-10 Lakh; and 450-500 gm/capita/day in ULBs with population above 10 Lakh. This per capita waste generation is within the range of per

Secretary
Government of Chhattisgarh
...ment of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

capita waste generation mentioned in *"Operational Guidelines of Swachh Bharat Mission - Urban 2.0"* and *"CPHEEO manual on Municipal Solid Waste Management, 2016"*.

Table 1: Population Category wise per capita MSW generation in all ULBs for the year 2025

Sr. No.	Population category	No. of ULBs	Population (In Lakhs)	Per capita waste generation (In grams)	MSW Generation (In TDP)
1	Above 10 Lakhs	01	15.02	450-500	760
2	1-10 Lakh	12	32.24	300-450	1082
3	Below 1 Lakh	179	30.53	200-300	758
Total		**192**	**77.80**	-	**2600**

1.1. Generation of Municipal Solid Waste

Out of the total 2,600 TPD of municipal solid waste generated, 2,494 TPD (96%) is being collected. Of the collected waste, 1,421 TPD (57%) comprises biodegradable (wet) waste, while 1,073 TPD (43%) consists of non-biodegradable (dry) waste. There is a gap of 106 TPD (4%) in door-to-door collection and processing of municipal solid waste. *The ULB wise details of MSW generation, collection and gap are attached as* ***Annexure A*** ***(Page No. 126 - 132).***

Table 2: MSW generation, collection and gap in 192 ULBs

ULBs	MSW Generation (TPD)	MSW Collection (TPD)	Wet waste (TPD)	Dry waste (TPD)	Gap in Processing (TPD)
192 ULBs	2600	2494 (96%)	1421 (57%)	1073 (43%)	106 (4%)

1.2. Collection & Transportation of Municipal Solid Waste

Door-to-door collection of 2494 TPD of municipal solid waste is being carried out on daily basis across 170 ULBs using compartmentalized collection vehicles (green compartments for wet waste and blue compartments for dry waste), covering both households and commercial areas, with waste being transported to the Material Recovery Facilities.

A total of 5958 collection & transportation vehicles comprising of Tricycles, e-rickshaws, and mini tippers are deployed for door-to-door collection of municipal solid waste, while

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

dumpers, compact loaders, and tractors are used to transport the waste from transfer stations to waste processing facilities.

The collection and transportation of municipal solid waste is being carried out by 10056 Self Help Group (SHGs) and agency workers.

ULB wise availability of MSW collection & transportation vehicles and manpower engaged for SWM is attached as ***Annexure B (Page No. 133 -139)***

Table 3: Summary of MSW collection & transportation vehicles in 170 ULBs

Sr No.	Type of Collection & transportation vehicles	Total No. of collection & Transportation Vehicles
1	Tricycles	2333
2	E-rickshaws	1718
3	Mini tippers	1316
4	Tractors	369
5	Dumpers	49
6	Compactor loaders (Refuse Compactor)	79
7	Utility vehicles	94
Total Vehicles		**5958**

2. Wet Waste Management

2.1. Wet Waste Processing Facilities

The total capacity of wet waste processing facilities in 170 ULBs is 1945 TPD.

- **For Raipur & Bilaspur Municipal Corporations**

  There are two windrow composting facilities, with capacities of 700 TPD and 300 TPD, located at Municipal Corporation Raipur and Municipal Corporation Bilaspur, respectively. *Copy of Consent to Operate (CTO) of ISWM plant at Raipur & Bilaspur is attached as* ***Annexure C (Page No. 145 - 153)***

- **For 168 ULBs**

  Across 168 ULBs, a total of 210 composting facilities are operational, comprising 6,277 compost pits with a capacity of 211 TPD, 155 windrow composting platforms with a capacity of 660 TPD, and 69 Organic Waste Converter (OWC) machines with a capacity of 75 TPD.

  The combined wet processing capacity of Raipur, Bilaspur and other 168 ULBs is **1,945 TPD.**

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

ULB wise details of composting facilities with compost pits, windrow platforms & OWC machines is attached as ***Annexure D (Page No. 154 - 157)***

Table 4: Summary of Capacity of Wet Waste processing facilities in 170 ULBs

Sr No.	ULBs	Component	Number	Treatment Capacity	Current wet waste intake
1	Raipur	Capacity of Composting Unit	1	700 TPD	484 TPD
2	Bilaspur	Capacity of Composting Unit	1	300 TPD	153 TPD
3	168 ULBs	Composting Pits	6277	210 TPD	784 TPD
		Windrow Composting	155	660 TPD	
		OWC Machine	69	75 TPD	
TOTAL			-	**1945 TPD**	**1421 TPD**

2.2. Wet Waste Processing

Approximately 1,421 TPD of wet waste is being processed through windrow composting and pit composting facilities across 170 ULBs.

In two ULBs, namely Municipal Corporation Raipur and Municipal Corporation Bilaspur, approximately 637 TPD of wet waste is being processed through windrow composting at their respective ISWM facilities located at Sakri and Kachhar.

In 168 ULBs, approximately 785 TPD of wet waste is being processed under decentralized waste management systems at 210 composting sheds, comprising 6,277 compost pits, 155 windrow platforms, and 69 Organic Waste Converter (OWC) machines.

2.2.1 Compost Generation, Utilization, Storage and Sale

At present, 1,421 TPD of wet waste is being processed through composting across all ULBs. From this process, approximately 132 TPD (approx. 10%) of compost is produced, 313 TPD (20–25%) of reject/inert material is generated, and the remaining 63–69% is lost as biomass degradation and moisture.

The compost generated at the ISWM facilities located at Sakri, Raipur and Kachhar, Bilaspur is regularly sold to fertilizer companies such as KRIBHCO (Krishak Bharati Cooperative Ltd.), Coromandel International Ltd., Rashtriya Chemicals and Fertilizers Ltd. (RCF), and National Fertilizers Ltd. In other ULBs, the compost is sold to local farmers and used in parks and gardens of ULBs.

Secretary
Government of Chhattisgarh
...ment of Urban Administration & Development
...ntralaya, Nava Raipur, Atal Nagar

Table 5: Summary of Intake of processing of wet waste in 170 ULBs

Sr No.	ULBs	Input Quantity of wet waste (TPD)	Processing of wet waste		
			Compost generated (TPD)	Loss of Biomass & Moisture content (%)	Inert from wet waste (TPD)
1.	170	1421	132	63-69%	313

Approximately 6,840 MT of compost was sold in the last six months, generating Rs.122 lakhs in revenue. At present, around 6,590 MT of compost is stored at composting facilities across all the ULBs.

ULB wise details of quantified figures of daily intake of wet waste, compost generated & its end use is attached as ***Annexure E (Page No. 158 -162)***

Table 6: Summary of Final destination of wet waste in 170 ULBs

Sr No.	ULBs	Compost Generated (TPD)	Final destination of wet waste					
			Quantity of Compost					
			Utilized by ULBs (TPD)	Distributed to citizens (%)	Stored at compost shed (TPD)	Sold (TPD)	Sold in last six months (MT)	Revenue from sale of compost
1.	170	132	44	15	35	38	6840	122 lakhs

2.2.2 Quality of compost

Compost quality is periodically tested to ensure compliance with Fertilizer (Control) Order, 1985 (FCO) norms.

Compost analysis test results from Municipal Corporations indicate parameters such as pH, moisture, NPK, organic carbon, and C/N ratio are within permissible limits.

Compost quality testing is being carried out by ITS Testing Laboratory Private Limited, Bioraj laboratories Pvt. Ltd., and Shagya Testing Laboratory (NABL accredited laboratory) and by Fertiliser Quality Control Laboratory, Department of Agriculture, Chhattisgarh.

Copy of compost quality certificates of Municipal Corporations is attached as ***Annexure F (Page No. 165 - 212)***

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Table 7: Compost analysis report of Municipal Corporations

ULB	Permissible limit as per FCO norms				
	pH (6-8)	Moisture % by mass (15-25)	Total N.P.K % by mass (Min. 1.2)	Total Organic C % by mass (Min. 12.0)	C/N Ratio (<20)
Ambikapur	7.02	23.30	2.73	16.90	16.20
Bhilai	7.25	21.10	2.91	16.30	15.00
Bhilai Charoda	7.11	18.10	3.10	16.30	13.50
Birgaon	7.31	17.10	3.54	21.40	12.00
Bilaspur	7.82	24.09	1.82	12.05	12.40
Chirmiri	7.03	22.30	3.60	19.99	16.50
Dhamtari	7.75	18.40	4.80	25.00	16.30
Durg	7.93	24.32	3.00	16.36	14.60
Jagdalpur	7.01	15.00	3.21	21.06	18.80
Korba	7.50	24.87	2.61	12.00	18.87
Raipur	7.37	23.20	1.70	14.70	16.30
Raigarh	7.40	16.82	2.61	20.53	19.69
Rajnandgaon	7.77	18.14	4.29	12.89	9.20
Risali	7.31	20.50	2.80	16.30	14.10

3. Dry Waste Management

3.1 Dry Waste Processing & Recovery Facilities

The total processing capacity of dry waste management facilities across 170 ULBs is 2,388 TPD.

- **For Raipur & Bilaspur Municipal Corporations**

  Two Integrated Solid Waste Management (ISWM) facilities have been established with large-scale infrastructure, including transfer stations, segregation trommels, windrow composting units, and RDF generation units of 500 TPD and 200 TPD capacity at Municipal Corporation Raipur and Municipal Corporation Bilaspur, respectively. *Copy of Consent to Operate of ISWM plant at Raipur & Bilaspur is attached as Annexure C (Page No. 145 - 153)*

- **For 168 ULBs**

  A total of 375 Material Recovery Facilities (MRFs) with an aggregate capacity of 1,688 TPD are operational across 168 ULBs, developed on the Ambikapur Waste Management Model, which promotes waste reduction, reuse, recycling, and recovery

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

and aims to minimize the quantity of rejects disposed of in landfills under the Mission Clean City. Each ULBs is facilitated with at least one Material Recovery Facility (MRF) for Dry Waste segregation. *ULB wise details of MRF and ISWM facilities is attached as* ***Annexure G (Page No. 213 -217)***

Table 8: Summary of Solid Waste Management Facility Capacity in 170 ULBs

Sr No.	ULBs	Component	Number	Treatment Capacity	Intake Qty. of dry waste
1	Raipur	ISWM Facility	1	500 TPD	276 TPD
2	Bilaspur	ISWM Facility	1	200 TPD	117 TPD
3	168 ULBs	Material Recovery Facilities	375	1688 TPD	680 TPD
TOTAL			**377**	**2388 TPD**	**1073 TPD**

3.2 Dry Waste Segregation

At present, approximately 1,073 TPD of dry waste is segregated at Material Recovery Facilities (MRFs) and ISWM facilities in 170 ULBs.

- **For Raipur & Bilaspur Municipal Corporations**
  - Approximately 276 TPD and 117 TPD of dry waste, respectively, is segregated through mechanized trommel screening systems at the ISWM facilities at Sakri and Kachhar.
  - Zone-wise transfer stations have been established in both ULBs (09 transfer stations in Raipur and 02 transfer station in Bilaspur) for transportation of collected waste from all the households and commercial areas of the city to the ISWM facility at Sakri, Raipur and at Kachhar, Bilaspur.
  - At the transfer station, workers segregate the saleable dry recyclables, and the remaining waste is sent to the ISWM facility for further processing.
  - At the ISWM facility, incoming waste is unloaded at the tipping floor, after which it is loaded into the conveyor belts and passed through trommels with 75 mm screen size for secondary segregation.
  - Particles larger than 75 mm are sent to the Refuse-Derived Fuel (RDF) unit, where further cleaning and baling is done and thereafter sent to cement plants for co-processing in cement kilns.
  - Particles smaller than 75 mm are sent to windrow composting units for compost production.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- **For 168 ULBs**
  - At present, in 168 ULBs, around 680 TPD of dry waste is being manually segregated by SHG members at 375 MRFs.
  - A total of 375 MRFs, having an aggregate operating capacity of 1,688 TPD, have been established in 168 ULBs of the state, with each MRF capable of managing 4–5 TPD of dry waste.
  - The collected dry waste is further segregated manually at MRFs by SHGs women in components such as:
    - **Plastics:** Bottles, containers, packaging, and bags.
    - **Paper & Cardboard:** Paper, Newspapers, Magazines, Cardboard, and Packaging.
    - **Glass:** Bottles, Jars, and other glass containers.
    - **Metals:** Cans, foil wrappers, and scrap metal.
    - **Other Dry Waste:** Styrofoam, Rubber and Thermocol etc.
  - The segregated dry waste is subjected to secondary cleaning using fatka machines prior to its disposal/sale to authorized recyclers.
  - The combustible fraction of non-recyclable dry waste is baled and sent to cement plants for co-processing as Segregated Combustible Fraction (SCF).

The ULB-wise availability of the Bailing and Fatka Machine is attached as ***Annexure H (Page No. 228 - 231)***

3.3 Final Destination of Dry Waste

From the total 1,073 TPD of dry waste collected, approximately 548 TPD is recovered as recyclable material, 413 TPD is categorized as SCF (non-recyclable, non-saleable combustible waste), while 112 TPD is identified as reject waste.

ULB wise details of quantified figures of daily intake of dry waste, segregated recyclables, SCF & its sale and storage quantity & number of kabadiwalas is attached as ***Annexure I (Page No. 232 - 233)***

Table 9: Summary of Segregation of Dry Waste in 170 ULBs

Sr No.	ULBs	Segregation of dry waste		
		Recyclable Dry Waste (TPD)	Non-recyclable waste/SCF (TPD)	Inert generation (TPD)
1.	170	548	413	112

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- **Details of Recyclables**

Across the ULBs, 214 kabadiwalas/scrap dealers have been identified. During the last six months, SHG members sold approximately 72,234 MT of dry recyclable waste, generating a revenue of around Rs. 458 lakhs. Currently, nearly 26,437 MT of recyclable waste is stored at MRFs in all the ULBs for further sale.

These local scrap dealers further supply the recyclable material to larger scrap dealers and recycling units.

To strengthen compliance and traceability, the Chhattisgarh Environmental Conservation Board has provided a list of authorized recyclers for plastic, metal, and paper waste, which has been communicated to all ULBs vide letter dated 26.09.2025. *Copy of Letter to ULBs for list of authorized recyclers is attached as* ***Annexure I (Page No. 241 -256)***

Table 10: Summary of Details of Recyclables in 170 ULBs

Sr No.	ULBs	Details of Recyclable Dry Waste			
		Recyclables stored at SLRM (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)	Recyclables sold to Recyclers/ kabadiwalas in last 6 months (MT)	Revenue generated from the sale of recyclables (last 6 months) (in lakhs)
1.	170	147	401	72,234	458 lakhs

- **Details of non-recyclables**
  - The non-recyclable, non-saleable combustible fraction (SCF), after segregation, is further cleaned through fatka machines, compacted using baling machines, and stored separately prior to its transportation to 10 cement plants for co-processing in cement kilns.
  - All ULBs have been mapped to nearby cement plants considering logistical distance and clinker capacity to ensure efficient co-processing of SCF.
  - During the last six months, approximately 51,404 MT of Segregated Combustible Fraction (SCF) has been supplied to cement plants for disposal through cement kiln co-processing, resulting in a revenue generation of around Rs.116 lakhs.
  - As per the MoU between the Urban Local Bodies and cement plants, the ULBs are required to ensure the supply of minimum assured quantities of baled SCF, while

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

the cement plants are mandated to utilize the SCF in an environmentally sound manner in their kilns.

- An SCF tracking portal has been developed by the state to monitor the movement of Segregated Combustible Fraction (SCF) from ULBs to cement plants. Direction has been sent vide letter dated 26.09.2025, has instructed all ULBs to ensure regular and timely uploading of RDF/SCF transportation data on the portal to facilitate smooth and transparent operations. *Copy of letter to ULBs for tracking SCF in portal is attached as* ***Annexure K (Page No. 257 - 259)***
- Directions have been issued to all ULBs to enter into MoUs for the co-processing of SCF in cement kilns. *Copy of letter to ULBs for signing MoU with cement plants is attached as* ***Annexure L (Page No. 260 - 289)***
- As a result of joint efforts of the Urban Administration & Development Department and the Housing & Environment Department, 190 ULBs have successfully entered into MoUs with 10 cement plants to ensure environmentally safe disposal and co-processing of SCF/RDF in cement kilns. *Copy of MoU between ULBs and cement plants is attached as* ***Annexure M (Page No. 290 - 396)***

Table 11: Summary of Details of Non-Recyclables in 170 ULBs

Sr No.	ULBs	Details of non-recyclables SCF				
		SCF stored at MRF (TPD)	SCF stored at MRF in last 6 months (MT)	Average non-recyclable dry waste/ SCF Sent to Cement Plant (TPD)	Quantity of non-recyclable dry waste/ SCF Sent to Cement Plant in last 6 months (MT)	Revenue from the sale of SCF (last 6 months) (in lakhs)
1.	170	127	22,874	285	51,404	116 lakhs

Govt of Chhattisgarh
Dept of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

4. Inert/Rejects Management

Approximately 425 TPD (17%) of inert/residue/rejects (*i.e. wastes which are non-bio-degradable, non-recyclable or non-combustible and includes non-recyclable fraction of construction and demolition waste, street sweeping or dust and silt removed from the surface drains*) are generated after processing of 2494 TPD of collected wet and dry waste in 170 ULBs.

Table 12: Details of Inert / Rejects Management in 170 ULBs

Sr No.	ULBs	Inert disposed in SLF	Inert utilized in low lying areas
1	Raipur	110.5 TPD	-
2	Bilaspur	45.5 TPD	-
3	168 ULBs	-	269 TPD
TOTAL		**425 TPD**	

- **Inert Management of Raipur & Bilaspur Municipal Corporations**

Sanitary Landfill (SLF) at Sakri, Raipur:

- The Capacity of SLF at Sakri is approx. 7,54,000 MT with 09 cells.
- At present, 03 cells are filled, 04 cells are in use for disposal of inert.
- Additional 02 cells will be constructed as per future requirement.

Sanitary Landfill (SLF) at Kachhar, Bilaspur:

- The Capacity of SLF at Kachhar is approx. 2,60,100 MT with 04 cells.
- At present, 01 cell is filled, 01 cell is in use for disposal of inert.
- Construction of 01 sanitary landfill cell have been completed, and 01 sanitary landfill is not started yet.

Table 13: Summary of Details of Sanitary Landfill Cells at Raipur & Bilaspur

Sr No.	ULBs	Details of Sanitary Landfill Cells				
		Total No. of SLF cells planned	Capacity of SLF (MT)	No. of cells filled for inert disposal	No. of cells in use for inert disposal	No. of cells to be constructed for future requirements
1	Raipur	09	7,54,000	03	04	02
2	Bilaspur	04	2,60,100	01	01	02
Total		**13**	-	**04**	**05**	**04**

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

The summary sheet of Sanitary Landfill cells at Raipur and Bilaspur is attached as ***Annexure N (Page No. 405 - 406)***

- **Inert Management of 168 ULBs**
  - The inert/rejects generated in remaining 168 ULBs are being utilized for filling in low lying areas.
  - 181 low-lying areas have been identified across 168 ULBs for filling the inert, after due field verification and assessment of site suitability, with the objective of facilitating land-levelling, while strictly prohibiting disposal of bio-degradable, recyclable, domestic hazardous, or mixed municipal waste.
- Identification and Geo-referencing of low-lying areas
  - All the low-lying locations have been geo-tagged.

The geo-tagged details of low-lying areas (location name, ward, coordinates, area) used for filling inert are attached as ***Annexure O (Page No. 407 - 414).***

  - Geo-codes of each site have been captured through mobile-based field surveys and are maintained with the respective ULBs.
- Nature of material disposed
  - Only inert (non-biodegradable fractions) waste is filled at these locations
    - Rejects after processing of wet waste at compost facilities (stones, grit, dust)
    - Road sweeping dust and Silt from drain cleaning
  - Filling of Bio-degradable, recyclable, plastic, hazardous, or mixed municipal waste is not permitted at these locations.
- Purpose and method of disposal
  - The filling of inert on low lying areas is only for land-levelling and site reclamation purposes.
  - Filling of inert is carried out in a controlled manner, followed by compaction and levelling with provision of proper surface slope to prevent waterlogging.
- Proposed Sanitary Landfill Sites
  - To ensure 100% safe disposal of inert, Urban Administration and Development Department is working towards development of 33 Cluster-Based Sanitary Landfills (SLFs) in every district of the state.

Secretary
Government of Chhattisgarh
ment of Urban Administration & Development
antralaya, Nava Raipur, Atal Nagar

Table 14: Summary of Details of Low-Lying Areas in 168 ULBs

Details of Low-lying areas of 168 ULBs	
No. of low-lying areas	181
Quantity of inert filled in low-lying areas (TPD)	269 TPD
Quantity of inert filled in low-lying areas in last 6 months (MT)	48,000 MT
Total Land reclaimed (acre)	81 acres

Table 15: Action Plan for establishment of SLF for 190 ULBs for inert management

Total No. of Districts	33
No. of ULBs to be covered	190 (Except Raipur and Bilaspur, as these two ULBs have operational SLF)
No. of SLFs to be established	33
Total land required	264.34 acres
Land identified	30 locations
Area of land identified	213.7 acre
Estimated construction cost (excluding O&M):	Rs.28.27 Cr.
Timeline for Land Identification	March 2026
Timeline for Onboarding of Consultant	January 2026
Timeline for DPR Finalization	April 2026
Timeline for Onboarding of Contractor	August 2026
Timeline for Completion of SLF	August 2027

5. Action Plan to address the Gap in Solid Waste Management

5.1 Gap in Solid Waste Management

- During the last six months, efforts across 170 ULBs have resulted in a reduction in the gap between municipal solid waste generation and processing from 135 TPD to 106 TPD, reflecting improvements in collection, segregation, and processing efficiency. However, there is still gap of 66 TPD in collection and processing of MSW in 170 ULBs, for which upgradation of existing MRF and Compost sheds are proposed under Swachh Bharat Mission-Urban (SBM-U) 2.0.
- The State is also in the process of establishing Material Recovery Facilities (MRFs) and all-weather Windrow Composting facilities in the newly formed ULBs under SBM-Urban 2.0 to address the gap of 40 TPD.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

5.2 Action Plan to address the gap

5.2.1 Action Plan to ensure sufficiency of door to-door collection vehicle by addressing short-term & unavoidable disruptions like vehicle breakdowns or manpower unavailability in the ULBs.

- Gap assessment for collection and transportation of solid waste in all 192 ULBs has been completed to provide adequate number of collection vehicles and manpower to cover 100% door-to-door collection of municipal solid waste.
- An amount of approx. Rs. 300 Crores has been approved for solid waste management works i.e. waste transportation, waste segregation equipment, home compost kits, PPE kit for SHG workers under 15th FC in the time from 01.01.2024 to 12.12.2025. *Details of fund approved for solid waste management under 15 FC is attached as* ***Annexure P (Page No. 417 - 447)***
- An initial assistance amount of Rs. 50 Lakhs has been released to each of the newly formed Nagar Panchayats and Rs. 100 lakhs to Nagar Palikas for establishment of the ULBs from the Octroi Compensation Fund. *Letter to Initial assistance amount for newly formed ULBs is attached as* ***Annexure Q (Page No. 448 - 451).***
- 08 regular workers, 10 placement workers and SHG workers have been sanctioned for the newly formed ULBs. *Letter of approval for manpower is attached as* ***Annexure R (Page No. 452 - 455).***
- Rs. 12.39 Crores have been sanctioned from the state budgeted fund for procurement of collection and transportation equipment i.e. Dustbins, E- Rikhshaws, and Auto Tippers for newly formed ULBs. *Sanctioned letter is attached as* ***Annexure S (Page No. 456 - 459).***

5.2.2 Establishment of waste management facilities in newly formed ULBs and upgradation of existing MRFs & Compost sheds

A ULB-wise Solid Waste Management Action Plan has been prepared under SBM-U 2.0, and an amount of Rs. 202.22 crore has been allocated from which Rs. 188 crores have been sanctioned for establishing waste management facilities in 23 newly formed ULBs, as well as for the strengthening and mechanization of existing Material Recovery Facilities (MRFs) and the construction of all-weather windrow composting sheds.

ULB wise fund allocation is attached as ***Annexure A (Page No. 126 - 132)***

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Status of Solid Waste Management Project – Setting-up of Material Recovery Facilities and Compost Plants

Table 16: List of ULBs for which Work Awarded

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
1	Tilda Newra	116.49	13.2	20-08-2025	Work under progress.
2	Birgaon	456.49	34.97	20-08-2025	Work under progress.
3	Korba	954.16	197.95	20-08-2025	Work under progress.
4	Ambikapur	624.11	68.3	20-08-2025	Work under progress.
5	Raigarh	772.44	74.7	20-08-2025	Work under progress.
6	Dhamtari	530.38	32.63	20-08-2025	Work under progress.
7	Chirmiri	451.14	30.98	20-08-2025	Work under progress.
Total		**3905.21**	**452.73**	-	-

Table 17: ULBs having projects currently in Tendering Stage

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
1	Jagdalpur	726.09	68.34	20-08-2025	Approval for Negotiation
2	Baloda Bazar	93.69	9.67	20-08-2025	Under approval from competent authority
3	Baikunthpur	89.37	6.23	20-08-2025	Under approval from competent authority
4	Bagbahara	71.83	7.09	20-08-2025	Under approval from competent authority

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
5	Gobra Nawapara	92.67	10.65	20-08-2025	Under approval from competent authority
6	Durg	1249.85	146.43	20-08-2025	Under Evaluation
7	Gariyaband	49.96	3.82	20-08-2025	Under Evaluation
8	Bhilai Charoda	542.22	35.59	20-08-2025	Currently under bidding
9	Rajnandgaon	991.45	88.85	20-08-2025	Currently under bidding
10	Risali	372.94	59.29	20-08-2025	Currently under bidding
11	Abhanpur	59.77	5.24	05-12-2025	Currently under bidding
12	Ahiwara	81.54	7.4	05-12-2025	Currently under bidding
13	Akaltara	71.21	8.25	05-12-2025	Currently under bidding
14	Arang	75.79	6.93	05-12-2025	Currently under bidding
15	Badi Bacheli	69.16	7.78	05-12-2025	Currently under bidding
16	Balod	84.41	8.59	05-12-2025	Currently under bidding
17	Balrampur	45.67	1.62	05-12-2025	Currently under bidding
18	Bemetara	104.39	10.36	05-12-2025	Currently under bidding
19	Bhatapara	163.11	20.89	05-12-2025	Currently under bidding
20	Bijapur	49.82	5.86	05-12-2025	Currently under bidding
21	Bodri	54.55	6.35	05-12-2025	Currently under bidding
22	Champa	133.03	16.43	05-12-2025	Currently under bidding

Secretary
Government of Chhattisgarh
...tment of Urban Administration & Development
...ntralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
23	Dalli Rajhara	160.11	16.11	05-12-2025	Currently under bidding
24	Dantewada	49.24	4.95	05-12-2025	Currently under bidding
25	Dipka	81.7	9.86	05-12-2025	Currently under bidding
26	Dongargarh	116.75	13.57	05-12-2025	Currently under bidding
27	Gaurella	57.8	6.6	05-12-2025	Currently under bidding
28	Janjgir Naila	187.99	14.73	05-12-2025	Currently under bidding
29	Jashpur Nagar	130.15	9.23	05-12-2025	Currently under bidding
30	Kanker	107.23	10	05-12-2025	Currently under bidding
31	Kathghora	70.7	8.24	05-12-2025	Currently under bidding
32	Kawardha	192.15	16.94	05-12-2025	Currently under bidding
33	Khairagarh	70.99	8.19	05-12-2025	Currently under bidding
34	Kharsiya	89.64	6.88	05-12-2025	Currently under bidding
35	Kirandul	54.84	6.86	05-12-2025	Currently under bidding
36	Kondagaon	117.09	11.23	05-12-2025	Currently under bidding
37	Kurud	60.2	5.01	05-12-2025	Currently under bidding
38	Lormi	70.84	5.99	05-12-2025	Currently under bidding
39	Mahasamund	162.71	19.53	05-12-2025	Currently under bidding
40	Mandir Hasaud	73.71	5.84	05-12-2025	Currently under bidding

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
41	Manendragarh	128.73	12.01	05-12-2025	Currently under bidding
42	Mungeli	93.01	11.37	05-12-2025	Currently under bidding
43	Narayanpur	81.01	8.03	05-12-2025	Currently under bidding
44	Pandariya	80.66	5.87	05-12-2025	Currently under bidding
45	Pathalgaon	55.48	6.03	05-12-2025	Currently under bidding
46	Pendra	49.41	5.13	05-12-2025	Currently under bidding
47	Ramanujganj	48.93	4.32	05-12-2025	Currently under bidding
48	Ratanpur	82.97	8.95	05-12-2025	Currently under bidding
49	Sakti	87.49	7.97	05-12-2025	Currently under bidding
50	Saraipali	78.59	7.28	05-12-2025	Currently under bidding
51	Sarangarh	68.71	9.01	05-12-2025	Currently under bidding
52	Shivpur Charcha	83.63	6.04	05-12-2025	Currently under bidding
53	Simga	67.18	5.82	05-12-2025	Currently under bidding
54	Sukma	42.79	5.06	05-12-2025	Currently under bidding
55	Surajpur	116.36	7.33	05-12-2025	Currently under bidding
56	Takhatpur	109.03	7.25	05-12-2025	Currently under bidding
57	Bhilai	1764.95	281.38	20-08-2025	Tender document under preparation.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
58	Kumhari	121.07	12.73	07-01-2026	Tender document under preparation.
59	Jamul	101.73	9.4	07-01-2026	Tender document under preparation.
Total		**10388.09**	**1142.4**		

Table 18: List of ULBs having DPRs under preparation

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant in TPD	Current Status
1	Aamdi	24.77	2.4	DPR Under Preparation
2	Adbhar	27.29	2.64	DPR Under Preparation
3	Ambagarh Chowki	37.11	3.59	DPR Under Preparation
4	Antagarh	25.43	2.46	DPR Under Preparation
5	Arjunda	18.2	1.76	DPR Under Preparation
6	Bagicha	39.13	3.79	DPR Under Preparation
7	Baloda	51.15	4.95	DPR Under Preparation
8	Baramkela	21.01	2.03	DPR Under Preparation
9	Barsur	24.9	2.41	DPR Under Preparation
10	Basna	38.82	3.76	DPR Under Preparation
11	Bastar	37.71	3.65	DPR Under Preparation
12	Berla	19.38	1.88	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant in TPD	Current Status
13	Bhairamgarh	31.84	3.08	DPR Under Preparation
14	Bhakhara	28.32	2.74	DPR Under Preparation
15	Bhanupratappur	30.49	2.95	DPR Under Preparation
16	Bhatgaon (Sarangarh-Bilaigarh)	38.92	3.77	DPR Under Preparation
17	Bhatgaon	42.2	4.08	DPR Under Preparation
18	Bhopalpatnam	16.68	1.61	DPR Under Preparation
19	Bilaigarh	20.8	2.01	DPR Under Preparation
20	Bilha	41.46	4.01	DPR Under Preparation
21	Bishrampur	42.66	4.13	DPR Under Preparation
22	Bodla	21.35	2.07	DPR Under Preparation
23	Chandkhuri	12.54	1.21	DPR Under Preparation
24	Chandrpur	28.85	2.79	DPR Under Preparation
25	Charama	36.43	3.53	DPR Under Preparation
26	Chhura	22.87	2.21	DPR Under Preparation
27	Chhuriya	16.92	1.64	DPR Under Preparation
28	Chikhlakasa	23.12	2.24	DPR Under Preparation
29	Chuikhadan	26.62	2.58	DPR Under Preparation
30	Churikala	30.92	2.99	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant in TPD	Current Status
31	Dabhra	29.47	2.85	DPR Under Preparation
32	Devkar	23.86	2.31	DPR Under Preparation
33	Dhamdha	37.35	3.61	DPR Under Preparation
34	Dharmjaigarh	53.86	5.21	DPR Under Preparation
35	Dongargaon	55.14	5.34	DPR Under Preparation
36	Dornapal	27.16	2.63	DPR Under Preparation
37	Doundi	30.18	2.92	DPR Under Preparation
38	Doundi Lohara	22.68	2.2	DPR Under Preparation
39	Farasgaon	23.66	2.29	DPR Under Preparation
40	Fingeshwar	36.59	3.54	DPR Under Preparation
41	Gandai	49.83	4.82	DPR Under Preparation
42	Geedam	27.92	2.7	DPR Under Preparation
43	Gharghoda	35.48	3.43	DPR Under Preparation
44	Gunderdehi	32.32	3.13	DPR Under Preparation
45	Gurur	14.17	1.37	DPR Under Preparation
46	Jahagrakhand	28.82	2.79	DPR Under Preparation
47	Jaijaipur	29.82	2.89	DPR Under Preparation
48	Jarhi	27.12	2.62	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant in TPD	Current Status
49	Kasdol	52.8	5.11	DPR Under Preparation
50	Keskal	41.71	4.04	DPR Under Preparation
51	Khamariya	31.42	3.04	DPR Under Preparation
52	Kharod	38.25	3.7	DPR Under Preparation
53	Kharora	34.66	3.35	DPR Under Preparation
54	Khongapani	65.29	6.32	DPR Under Preparation
55	Kirodimal	49.17	4.76	DPR Under Preparation
56	Konta	26.41	2.56	DPR Under Preparation
57	Kota	69.07	6.68	DPR Under Preparation
58	Kotba	25.54	2.47	DPR Under Preparation
59	Kunkuri	51.96	5.03	DPR Under Preparation
60	Kura	33.24	3.22	DPR Under Preparation
61	Kusmi	27.95	2.7	DPR Under Preparation
62	Lailunga	30.8	2.98	DPR Under Preparation
63	Lakhanpur	23.53	2.28	DPR Under Preparation
64	Lawan	33.71	3.26	DPR Under Preparation
65	Magarload	23.57	2.28	DPR Under Preparation
66	Malhar	31.92	3.09	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant in TPD	Current Status
67	Mana Camp	44.85	4.34	DPR Under Preparation
68	Maro	24.75	2.4	DPR Under Preparation
69	Nagri	49.94	4.83	DPR Under Preparation
70	Nai Ledri	20.01	1.94	DPR Under Preparation
71	Narharpur	16.92	1.64	DPR Under Preparation
72	Nawagarh(Bemetara)	39.56	3.83	DPR Under Preparation
73	Nawagarh (Janjgir Champa)	30.46	2.95	DPR Under Preparation
74	Naya Baradwar	33	3.19	DPR Under Preparation
75	Pakhanjur	38.28	3.7	DPR Under Preparation
76	Palari_Bb	32.12	3.11	DPR Under Preparation
77	Pali	20.69	2	DPR Under Preparation
78	Pandatarai	26.3	2.54	DPR Under Preparation
79	Parpodi	14.04	1.36	DPR Under Preparation
80	Patan	38.02	3.68	DPR Under Preparation
81	Pathariya	23.82	2.31	DPR Under Preparation
82	Pipariya	18.23	1.76	DPR Under Preparation
83	Pithora	31.63	3.06	DPR Under Preparation
84	Pratappur	21.15	2.05	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant in TPD	Current Status
85	Premnagar	18.59	1.8	DPR Under Preparation
86	Pussore	17.8	1.72	DPR Under Preparation
87	Rahod	23.12	2.24	DPR Under Preparation
88	Rajim	52.87	5.12	DPR Under Preparation
89	Rajpur	18.15	1.76	DPR Under Preparation
90	Sahaspur Lohara	26.33	2.55	DPR Under Preparation
91	Saja	19.73	1.91	DPR Under Preparation
92	Samoda	25.92	2.51	DPR Under Preparation
93	Saragaon	27.08	2.62	DPR Under Preparation
94	Sargaon	28.08	2.72	DPR Under Preparation
95	Sariya	25.99	2.52	DPR Under Preparation
96	Shivrinarayan	36.45	3.53	DPR Under Preparation
97	Sitapur	35.13	3.4	DPR Under Preparation
98	Tumgaon	27.75	2.69	DPR Under Preparation
99	Tundra	30.81	2.98	DPR Under Preparation
100	Utai	32.84	3.18	DPR Under Preparation
101	Wadrafnagar	22.7	2.2	DPR Under Preparation
Total		**3147.43**	**304.62**	-

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Table 19: Summary for timeline to address the gap in SWM

S. No.	Particulars	No. of ULBs	Project Cost / Action Plan Amount (in lakhs)	Capacity of the plant (in TPD)	Target Timeline			
					Sanction	Tender	Work Order	Completion
1	Work Awarded	7	3905.21	452.73	-			Sep-26
2	Projects under Tendering	59	10388.09	1142.40	-		Mar-26	Dec-26
3	DPR under preparation	101	3147.43	304.62	Feb-26	Mar-26	Apr-26	Dec-26
Total		**167**	**17440.73**	**1899.75**	-			

Status of Solid Waste Management Project – Setting-up of Material Recovery Facilities and Compost Plants in newly Constituted 23 ULBs

Table 20: Summary of SWM projects of newly formed IILBs

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of Plants (in TPD)	Administrative Sanction Date	Current Status
1	Kusmi	66.39	1.95	30-05-2025	Financial bid to be opened
2	Patna	66.39	1.86	30-05-2025	Currently under bidding
3	Indori	66.39	2.05	30-05-2025	Currently under bidding
4	Dadhi	66.39	1.81	30-05-2025	Currently under bidding
5	Banki Mongra	124.97	16.81	05-12-2025	Currently under bidding
6	Sarsiwan	66.39	2.26	30-05-2025	Tender rate approval pending by Tender Committee
7	Bhimbhori	66.39	1.67	30-05-2025	Tender rate approval pending at DLC.

Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

8	Jarhagaon	66.39	1.53	30-05-2025	Tender rate approval pending at DLC.
9	Barela	66.39	2.02	30-05-2025	Tender rate approval pending at DLC.
10	Pawni	66.39	2.02	30-05-2025	Tender rate approval pending at DLC.
11	Rohansi	66.39	2.05	30-05-2025	Tender rate approval pending at DLC.
12	Janakpur	66.39	1.76	30-05-2025	Work under progress.
13	Marwahi	70.58	3.95	30-05-2025	Work under progress.
14	Kopra	66.39	2.29	30-05-2025	Work under progress.
15	Lalbahadur Nagar	66.39	1.65	30-05-2025	Work under progress.
16	Nariyara	70.58	3.61	30-05-2025	Work under progress.
17	Pamgarh	66.39	2.20	30-05-2025	Work under progress.
18	Devbhog	66.39	1.92	30-05-2025	Work under progress.
19	Amleshwar	70.58	3.81	30-05-2025	Work under progress.
20	Palari (Balod)	19.85	1.69	-	Action Plan Approved by GoI (23.12.2025)
21	Ghumka	17.45	1.48	-	Action Plan Approved by GoI (23.12.2025)
22	Bamhanidih	23.47	1.99	-	Action Plan Approved by GoI (23.12.2025)
23	Shivnadanpur	28.08	2.38	-	Action Plan Approved by GoI (23.12.2025)
Total		**1421.41**	**64.76**		

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Table 21: Summary for timeline to address the gap in SWM in Newly formed ULBs

S. No.	Particulars	No. of ULBs	Project Cost / Action Plan Amount (in lakhs)	Capacity of Plants (in TPD)	Target Timeline			
					Sanction	Tender	Work Order	Completion
1	Work Awarded	8	543.69	21.19	-			Sep-26
2	Projects under Tendering	11	788.87	36.03	-		Mar-26	Dec-26
3	DPR under preparation / Action Plan Approved by GoI	4	88.85	7.54	Feb-26	Mar-26	Apr-26	Dec-26
Total		**23**	**1421.41**	**64.76**	-			

5.2.3 Construction of Sanitary Landfill (SLF) for safe disposal of inert in other ULBs

- In compliance to the direction issued by Hon'ble NGT to ensure 100% safe disposal of inert generated in remaining ULBs, The Urban Administration Development Department is working towards development of 33 Cluster-Based Sanitary Landfills (SLFs) in each district for the ULBs lying in the district. *Details of District wise land identification for establishment of SLF is attached as* ***Annexure T (Page No. 460)***
- These Centralized SLFs will be used for the safe disposal of inert generated in the ULBs (except 02 ULBs – Municipal corporation Raipur and Municipal corporation Bilaspur) across 33 districts.
- An amount of Rs.28.27 crore has been allocated under Swachh Bharat Mission (Urban) 2.0 (SBM-U 2.0) for establishment of SLFs.
- Land has been identified in 30 districts and selection of consultants is in process for designing the SLF and getting necessary environmental clearances from the concerned departments.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Table 22: Details of Sanitary Landfill (SLF) sites to be established in 33 districts

Districts	No. of ULBs to be covered	No. of SLF to be established	Area of land required (Acre)	No. of Land Identified	Area of land identified (Acre)	Construction Cost (Excl. O&M)
33	186	33	264.34	30	232.51	28.27 Cr.

Table 23: Timeline for establishment of Sanitary Landfill (SLF) sites in 33 districts

Land Identification	Onboarding of Consultant	DPR Finalization	Onboarding of Contractor	Completion
March 2026	Jan 2026	Apr 2026	Aug 2026	Aug 2027

5.2.4 Capacity Building and IEC Initiatives across ULBs for effective SWM

Chhattisgarh implemented a series of focused and participatory urban sanitation IEC initiatives in the last six months (June-December 2025) to strengthen cleanliness outcomes and institutionalize civic responsibility. The approach emphasized citizen participation, leadership engagement, and initiatives strengthening to ensure sustainable behavioural change across urban local bodies.

- A total of 271 cleanliness drives and over 300 plantation drives were conducted under **"Harit Swachhta Abhiyan" (1st -5th June 2025)** to promote plantation, park rejuvenation, and cleaning of urban green spaces, enhancing urban aesthetics and promoting eco-friendly sanitation practices.
- Under the second edition of the **"Safai Apnao, Bimari Bhagao campaign"**, 1,70,292 participants (Students, NGOs, and communities) joined the Swachh Hath initiative, 1,26,029 citizens were mobilized through door-to-door awareness under Swachh Ghar initiative to promote hygienic practices in rainy season, 3,026 public spaces were cleaned, and 14,868 citizens were participated in cleanliness drives.
- The State further intensified its efforts through the **"Swachhata Hi Sewa Campaign 2025" (17th September-02nd October 2025)**, a 15-day pakhwada undertaken as a high-impact intervention to achieve visible cleanliness. During the campaign, over 1,000 Cleanliness Target Units (CTUs) were identified, cleaned, and transformed across Urban Local Bodies, resulting in the elimination of long-standing black spots and Garbage Vulnerable Points.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- A State-level **Complaint Redressal WhatsApp Chatbot** was introduced. This platform enables citizens to report black spots, neglected areas, and CTUs in real time, thereby strengthening grievance redressal mechanisms, promoting transparency, and facilitating citizen-led monitoring.
- On 25th September 2025, the statewide initiative **"Ek Din, Ek Ghanta, Ek Saath"** successfully mobilized lakhs of citizens to participate in collective shramdan, fostering community engagement and promoting cleanliness through voluntary action.
- Following this, the State launched the **"Swachhata Pakhwada"** and **"Swachh Mahotsav 2025"** campaign, integrating cleanliness drives with cultural and festive practices during Durga Puja and Diwali celebrations, thereby reinforcing the message of hygiene and community participation.
- Initiatives such as **"Safai Mitra Suraksha Shivirs"**, **"Plastic Mukt Mahotsav"**, **"RRR Utsav"**, along with pre- and post-festival cleanliness drives, played a crucial role in ensuring clean, safe, and dignified public spaces during high-footfall periods.
- Additionally, comprehensive communication through wall art, hoardings, handbills, digital screens, and public announcements coupled with community monitoring and enforcement helped to discourage repeat littering and promote responsible behaviour.
- On **"World Toilet Day" (19th November)**, all Urban Local Bodies conducted targeted cleanliness drives across public and community toilets, emphasizing the importance of robust sanitation infrastructure and regular maintenance to ensure hygiene and user safety.

Collectively, these initiatives led to significant improvements in urban cleanliness, strengthened citizen engagement, enhanced grievance redressal systems, upgraded sanitation infrastructure, and fostered sustained behavioural change.

Table 24: List of IEC activities in last 06 months (June- December 2025)

Aspect	Particulars	Details/Numbers
On-Ground IEC Initiatives	Mass Awareness Drives	1,393
	Plog Runs	453
	Nukkad Nataks	87
	Walkathons	101
	Cyclothons	57

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

	Garbage Vulnerable Points (GVPs) Transformed	824
	Mass Cleanliness Drives	1,044
	CTU Transformation	1,170+
	Sessions on Home Composting	323
Branding of SBM	Wall Paintings	3,639
	Banners / Hoardings	1,500+
	Digital Ads on Screens	60
	Media Coverage	2,450+ (Print & Digital Media)
	Social Media Coverage	5,000+ posts from 170 ULBs
	Public Service Announcements in D2D Vehicles	Daily in 1,460 vehicles
	Pamphlets in Individual Households	10,500+ households
Centre / State Led Campaigns	World Environment Day 2025 (Harit Swachhata Abhiyan)	271 cleanliness drives 300+ plantation drives
	Safai Apnao Bimari Bhagao 2025 Campaign	170,292 Swachh Hath 126,029 D2D awareness 3,026 public spaces cleaned 14,868 citizens mobilized
	Swachhata Hi Sewa Campaign 2025	758 school activities 71,151 students participated
	Ek Din, Ek Ghanta, Ek Saath (Shramdaan)	495 cleanliness drives 290+ NGOs/Citizen Groups
	Swachh Mahotsav 2025 – Swachh Diwali Shubh Diwali	317 awareness activities 170 CTUs transformed 366 cleanliness drives
	Clean Toilets Campaign	576 cleanliness drives in community & public toilets
Centre / State Led Campaigns	Swachhata Pakhwada (State-led Campaign)	540 activities in 170 ULBs over 10 days

5.2.5 Review Meetings conducted by officials for SWM

- In compliance with the directions issued by the Hon'ble National Green Tribunal (NGT) to address the existing gaps in solid waste management and other matters pertaining to Original Application No. 606/2018, the Urban Administration and Development Department has been regularly convening periodic review meetings.
- These meetings are held under the chairmanship of the Secretary, Urban Administration and Development Department, with the objective of monitoring

Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

progress, reviewing compliance status, identifying bottlenecks, and issuing necessary directions to Urban Local Bodies and concerned stakeholders to ensure timely and effective implementation of solid waste management measures in accordance with statutory provisions and NGT directives.

The date of recent review meetings to review the progress in solid waste management in the state are as follows: -

- Meeting dated 09.09.2025, under the chairmanship of Secretary, Chhattisgarh.
- Meeting dated 06.11.2025, under the chairmanship of Secretary, Chhattisgarh.
- Meeting dated 17.11.2025, under the chairmanship of Secretary, Chhattisgarh.

Minutes of the review meetings are attached as ***Annexure U (Page No. 461 - 474)***

5.3 Strengthening Wet Waste Management by establishing Bio-CNG Plant

Under SATAT scheme, 08 Bio-CNG plants will be established in 08 Municipal Corporations namely, Raipur, Bhilai, Bilaspur, Rajnandgaon, Dhamtari, Korba, Raigarh and Ambikapur. The 08 ULBs will provide total quantity of approx. 515 TPD of wet waste for the operation of Bio-CNG Plant.

These 08 Bio-CNG plants will help in addressing the gap and strengthen the solid waste management in the state.

- A tripartite agreement (MoU) has been signed between Oil and Gas marketing companies (OGMC) namely BPCL and GAIL, ULBs & CBDA on 17.01.2025. *Copy of MoU between ULBs, Chhattisgarh Biofuel Development Authority and OGMCs is attached as* ***Annexure V (Page No. 475 - 498)***
- The State cabinet on 17.04.2025 has approved the land lease rate at Re.1 per square meter for providing land at nominal lease rate to set up Bio-CNG plant in the state.
- Urban Administration Development Department vide letter dated 07.05.2025 has directed District Collectors, Commissioners, and CMOs for allocation of the identified land to OGMCs at the fixed land lease rate for setting up Bio-CNG plants. *Copy of letter is attached as* ***Annexure W (Page No. 499 - 515)***
- The suitable land of 10 Acre for each Bio-CNG plant has been identified at ULBs in consultation with OGMCs.
- Contour survey, Detailed Feasibility Report (DRF) has been prepared, and Project Management Consultant has been onboarded.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- The concessionaire agreement has been signed with 03 ULBs namely Municipal Corporation Raipur, Bilaspur and Bhilai. The *Copy of concessionaire agreement is attached as* ***Annexure X*** ***(Page No. 516 - 612)***

Table 25: Details Status of CBG Plants in Chhattisgarh

S. No.	ULB Name (Plant Capacity) OGMC Name	Land Allocated (Acres)	Current Status of Implementation
1.	Bilaspur (150 TPD) BPCL	10	• MoU signed: 17.01.2025 • CA signed: 12.06.2025 • Land allocated to BPCL • Land handed over to BPCL • DFR prepared • PMC onboarded • EPCOM tender floated • Land demarcation • Land development work in progress • Boundary wall work in progress
2.	Bhilai (150 TPD) BPCL	5.5	• MoU signed: 13.03.2024 • CA signed: 21.10.2024 • Land allocated to BPCL • DFR prepared • PMC onboarded • EPCOM tender to be floated
3.	Raipur (150 TPD) BPCL	8.04	• MoU signed: 13.03.2024 • CA signed: 13.06.2025 • Land allocated to BPCL • DFR prepared • PMC onboarded • EPCOM tender to be floated
4.	Rajnandgaon (150 TPD) BPCL	16.09	• MoU signed with BPCL: 17.01.2025 • CA yet to be signed • Land allocated to BPCL • DFR prepared • PMC yet to be appointed • Tender yet to be floated by BPCL
5.	Dhamtari (150 TPD) BPCL	10	
6.	Korba (150 TPD) GAIL	10	• MoU signed with GAIL: 17.01.2025 • CA yet to be signed • Land allocated to GAIL • PMC yet to be appointed • Tender yet to be floated by GAIL
7.	Ambikapur (150 TPD)	10	

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	ULB Name (Plant Capacity) OGMC Name	Land Allocated (Acres)	Current Status of Implementation
	GAIL		
8.	Raigarh (150 TPD) GAIL	15	• MoU signed with GAIL: 17.01.2025 • CA yet to be signed • PMC yet to be appointed • Land not allotted • Due to unsuitability of the land identified earlier, alternate land has been identified at Gadumariya • Letter sent from Collector Raigarh to Director, Commerce and Industry Department to provide NOC for the proposed new land. • NOC obtained on 19.12.2025.

D. Management of Legacy Waste & Unprocessed Dumpsites

1. Legacy Waste Dumpsites

Seven Legacy waste dumpsites with total quantity of 10.80 Lakh MT were identified in 07 ULBs of state and were reported during the Hon'ble NGT hearing dated 31.03.2023.

- The remediation work in 04 ULBs has been completed by June 2023 and remediation work in 02 ULBs has been completed by February 2026 with total quantity of 6.30 Lakh MT and plantation has been done over the reclaimed dumpsites. *Photographs of the reclaimed land with plantation attached with* ***Annexure Y (Page No. 613 - 617)***
- The remediation work is in progress at Raipur and approx. 4.30 Lakh MT out of 4.50 Lakh MT has been remediated, and the remaining 0.20 Lakh MT will be remediated by March 2026. *Photographs of the remediation work in progress is attached with* ***Annexure Z (Page No. 618 - 621)***
- The recovered materials like Screened combustible fractions viz. Plastic items are sent to cement plants for its proper disposal. The recyclable items are sold to recyclers and the bio earth sold to the nearby farmers and is utilized in the parks and garden of ULB. The rejects are used for filling the identified low-lying areas by ULB.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Table 26: Details of Legacy Waste Management in 7 old ULBs of Chhattisgarh

Sr. No.	ULB Name	Name of Legacy waste site	Area (in Acre)	Total Quantity of legacy waste (in MT)	Quantity of legacy waste remediated (in MT)	Present quantity of legacy waste (in MT)	Timeline
1	Durg	Potiyakala	10.38	144000	144000	0	-
2	Dhamtari	Danitola	4.25	34542	34542	0	-
3	Raigarh	BadeRampur	5.93	53934	53934	0	-
4	Korba	Barbaspur	17.00	264000	264000	0	-
5	Jagdalpur	Kangoli	6.50	44000	44000	0	-
6	Rajnandgaon	Bajrangpur	4.00	51640	51640	0	-
7	Durg	Potiyakala	1.52	38040	38040	0	-
8	Raipur	Sarona	28.2	450000	430000	20000	Mar-26
Total			**77.78**	**10,80,156**	**10,60,156**	**20,000**	-

Table 27: Progress in Legacy Waste remediation works at 01 site

ULB Name	Total quantity of Legacy Waste (in MT)	Quantity of legacy waste Remediated (In MT)						
		Till Oct 2024	Till Dec 2024	Till Mar 2025	Till Jun 2025	Till December 2025	Remaining Legacy Waste	Timeline for remediation
Raipur	450000	261000	302000	340099	409628	430000	20000	31.03.2026

Table 28: Details of utilization of byproducts of Bioremediation & biomining

Sr No.	ULB Name	Name of Legacy waste site	Digested Material (in MT)	Plastics (in MT)	Inert & others (in MT)
1	Durg	Potiyakala	23204.4	3043.2	11792.4
2	Rajnandgaon	Bajrangpur	3625	15840	102815
2	Dhamtari	Danitola	23281	1284	9977
3	Raigarh	Bade Rampur	34518	4315	15102
4	Korba	Barbaspur	126720	23760	110880
5	Jagdalpur	Kangoli	15840	7920	19840

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Sr No.	ULB Name	Name of Legacy waste site	Digested Material (in MT)	Plastics (in MT)	Inert & others (in MT)
6	Rajnandgaon	Bajrangpur	26336.4	7746	17557.6
7	Raipur	Sarona	224263	86959	91536
Total			**477787.8**	**150867.2**	**379500**

Table 29: Final Destination of the Inert / SCF / Compost or Bio-Soil

Sr No.	ULB Name	SCF	Bio-Soil / Compost	Inerts
1	Raipur	ACC Cement, Jamul Ultratech Cement, Simga Nu.Vista Cement, Risda Ambuja Cement, Bhatapara, Shree Cement Plant	Used in private land namely sushil sachdeva land	Used as a filler material for development of low-lying area belonging to RMC
2	Rajnandgaon	ACC Cement, Jamul, Ambuja Cement, Bhatapara	Used in Chikhli garden and Nawagaon sanitation park	Filling in low-lying area at motipur, near muktidham
3	Durg	Ultratech Cement, Baloda Bazar Smart Utility Services, Jabalpur	Sold to National Federation of Farmers Procurement, Processing and Retailing Cooperatives, India	Filling in low-lying area at Potiya road, Pulgaon, Nadi Road, Urla Sports ground, Gokul Nagar
4	Dhamtari	Ultratech Cement, Bhatapara	Used in Makai Park, Century Park, City Park and stored at Danitola facility for future use	Filling in low-lying area at Trenching ground, Rudri Road, Gokulpur, Rampur, and Hatkeshwar
5	Raigarh	Ultratech Cement, Simga	Used at Babadham Garden, Boodhimai Garden Bade Rampur	Filling in low-lying area at Bade Rampur
6	Korba	Nuvoco Vista Cement, Risda	Used at karranala, Silyanbhata, bhaisama, ghodhi, patadih,bardih	Filling in low-lying area at low lying area at Barbaspur

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Sr No.	ULB Name	SCF	Bio-Soil / Compost	Inerts
7	Jagdalpur	Ultratech Cement, Simga	Used at Kangoli, balikonta STP, Shaheed Park, Nakshatra Garden and other ULB parks	Filling in low-lying area at Khangoli and Dongaghat

One dumpsite with 3.50 Lakh MT of Legacy waste has been identified at Municipal Corporation Bhilai.

Table 30: Progress of legacy waste remediation work in Municipal Corporation Bhilai

ULB Name	Location Name	Est. Legacy waste Quantity	Project Cost	Work Order issued on	Work Started on	Completion Timeline
Municipal Corporation Bhilai	Jamul	3.50 Lakh MT	11.11 Cr.	12.12.2025	January 2026	June 2027

2. Unprocessed Waste Dumpsites

In compliance with the directions of the Hon'ble NGT regarding identification of the dumpsites apart from the 7 Legacy Waste Dumpsites in the state, State has conducted field inspections, and it was found that apart from the above 07 ULBs, there are 191 unprocessed waste dumpsites having quantity of 45,528 MT. These identified dumpsites will be remediated within the stipulated timeline. *ULB wise details of identified unprocessed waste dumpsites is attached as* ***Annexure AA (Page No. 622 - 629)***

Urban Administration Development Department vide letter dated 21.08.2025 has directed all the Urban Local Bodies to remediate the dumpsites in their jurisdiction by December 2025. *Copy of letter to ULBs for remediation of dumpsite is attached as* ***Annexure AB (Page No. 640 - 648)***

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Table 31: Summary of identified unprocessed waste dumpsites with timeline for remediation

• **No. of Dumpsites**	191
• **Area covered by dumpsites (acres)**	240 Acres
• **Daily waste accumulated due to unprocessed gap (TPD)**	106 TPD
• **Total Qty. of uncollected MSW in last 6 months**	19,080 MT
• **Reported Qty. of uncollected MSW (MT) (in July 2025)**	26,448 MT
• **Total cumulative qty. of uncollected MSW (MT)**	45,528 MT
• **Total Qty. of waste remediated till date (MT)**	9,389 MT
• **Total present Qty. of waste (MT)**	36,139 MT
• **Total area recovered by waste remediation (acres)**	74.32
• **Timeline to remediate all waste**	December 2026

E. Sewage Management in Urban Areas

1. Sewage Generation

The current urban population across 192 ULBs in Chhattisgarh is approximately 77.8 Lakhs which generates the 743 MLD of sewage (which is estimated considering 80% of water supply) in the state considering per capita water supply ranges from:

- 70-90 LPCD for Nagar Panchayats
- 90-110 LPCD for Nagar Palika
- 110-125 LPCD for non-AMRUT Municipal Corporations
- 135 LPCD for Municipal Corporations under mission AMRUT

ULB wise details of sewage generation & treatment is attached as ***Annexure AC (Page No. 649 - 654)***

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Table 32: Details of Sewage Generation in Urban areas

Sr. No.	Urban Local Body	Est. Current Population (in lakhs)	LPCD (Liters per capita per day)	Total Sewage generation (population X lpcd X 0.80) (in MLD)
1	14 Nagar Nigam	48.2	110-135	518
2	55 Nagar Palika	17.3	90-110	141
3	123 Nagar panchayat	12.3	70-90	84
Total	**192 ULBs**	**77.8**	**70-135**	**743**

Table 33: Status of STPs in Urban Areas based on population density

Sr. No.	Population Category	No. of ULBs	Urban Population (Approx.)	No. of Operational STPs	No. of Under Construction STPs	No. of Proposed STPs
1	>10 Lakh	1	15 Lakhs	8	0	-
2	1-10 Lakh	12	32.2 Lakhs	9	2	9 (under AMRUT 2.0)
3	50k – 1 Lakh	7	4.6 Lakhs	2	0	-
4	< 50k	172	26 lakhs	5	0	149 (under SBM 2.0)
Total		**192**	**77.8**	**24**	**2**	**158**

2. Sewage Treatment & Utilization

In the 192 ULBs of Chhattisgarh, the estimated sewage generation is 743 MLD. Currently, there are 24 operational Sewage Treatment Plants (STPs) across 14 ULBs, with a combined treatment capacity of 457 MLD, out of which the total utilization capacity is approximately 314 MLD. Therefore, the current gap in sewage generation and sewage treatment capacity is 429 MLD.

- Estimated sewage generation: 743 MLD.
- No. of Operational STPs: 24
- Total treatment capacity (in MLD): 457 MLD.
- Capacity Utilization of existing STPs: 314 MLD.
- Sewage being treated through Alternate technology: 160 ULBs are having FSTPs (Low-cost gravity based Planted Drying Bed) and in 09 ULBs treatment of faecal sludge from septic tank is done through co-treatment with STPs.
- No. of Operational STPs: 24

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- No. of Complying STPs: 24
- No. of Non-complying STPs: 0
- Gap in sewage treatment: 429 MLD.

The analysis report of inlet sewage and outlet treated water sample is being tested on daily basis. All the outlet treated water quality parameters are within the permissible discharge limit prescribe by CPCB. *Analysis report of all the operational STP's is attached as **Annexure AD (Page No. 663 - 686)***

Table 34: Details of operational STPs in Urban Areas

Sr. No.	Location	STP Capacity (in MLD)	Capacity Utilization (in MLD) as on Dec 2025
1	Nimora (Raipur)	90.00	71.71
2	Chandandih (Raipur)	75.00	69.45
3	Kara (Raipur)	35.00	32.54
4	Bhilai Steel Plant (Bhilai)	30.00	26.00
5	Domuhani (Bilaspur)	54.00	25.79
6	Bade Atarmoda (Raigarh)	7.00	6.30
7	Bhatagaon (Raipur)	6.00	6.00
8	Mohad (Rajnandgaon)	6.20	4.20
9	Nava Raipur – Zone 4	10.00	4.00
10	Dhamtari	19.60	3.50
11	Nawapara	7.60	2.80
12	Kanker	7.70	2.30
13	Nava Raipur- Zone 2	10.00	2.00
14	Koni C (Bilaspur)	6.00	2.00
15	Mini Mata Chowk (Kawardha)	2.10	1.80
16	Nava Raipur – Sector 19	1.20	1.20
17	Kirodimal Nagar	5.00	1.00
18	Rajim	2.80	0.70
19	Simga	2.80	0.70
20	Champa	5.30	0.70
21	Nava Raipur – Zone 3	7.00	0.60
22	Banjipali (Raigarh)	25.00	22.70

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

23	Chilhati (Bilaspur)	17.00	14.34
24	Balikota (Jagdalpur)	25.00	12.00
TOTAL		**457.30**	**314.33**

3. Action Plan to address the gap in Sewage Management

The current sewage treatment gap is 429 MLD. Hence, to bridge the gap in sewage treatment and considering the future estimation of the sewage generation, 02 STP's with capacity of 16 MLD are under trial run stage which will be fully operational by February 2026.

Furthermore, state has approved 09 more STPs in the larger ULBs with a total capacity 333 MLD approved under AMRUT 2.0.

Additionally, non-conventional and less mechanized STPs with interception and diversion mechanism with a combined capacity of 255 MLD have been sanctioned under Swachh Bharat Mission (SBM-Urban) 2.0 for the remaining 149 ULBs in the state.

- Current Gap in sewage treatment: 429 MLD
- Under Construction 02 STPs: 26 MLD
- Proposed 09 AMRUT STPs: 333 MLD
- Proposed non-conventional and less mechanized (nature based) STPs in 149 ULBs: 255 MLD

Table 35: Details of under construction STPs in the State

Sr. No.	Location	STP Capacity (MLD)	Physical Progress in %	Completion Timeline
1	Mangla B (Bilaspur)	10.0	Civil work completed and electro-mechanical work completed. Trial run is in progress	28.02.2026
2	Mangla D (Bilaspur)	6.0		
TOTAL		**16**	-	

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Neva Raipur, Atal Nagar

Table 36: Details of proposed STPs under AMRUT 2.0

Sr. No.	Location	STP Capacity (MLD)	As on Nov 2025	Estimated timeline for completion of STP
1	Durg (Zone 1)	47.00	• Work Order Issued on 04.12.2025. • Survey work is completed.	04.11.2027
2	Durg (Zone 2)	30.00		
3	Bhilai	150.00	• Work Order issued on 10.07.2025. • Survey work is completed. • Design & drawing is in progress	09.07.2027
4	Korba	33.00	• Work Order Issued on 05.08.2025. • Construction work has been started.	04.08.2027
5	Ambikapur (STP 1)	2.00	• Work Order Issued on 23.07.2025. • Survey and Design work is completed.	22.07.2027
6	Ambikapur (STP 2)	14.00		
7	Ambikapur (STP 3)	16.00		
8	Rajnandgaon (Zone 1)	15.00	• Work Order Issued On 31.07.2025. • Survey and Design work is completed	30.07.2027
9	Rajnandgaon (Zone 2)	26.00		
TOTAL		**333.0**		

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Naya Raipur, Atal Nagar

Used Water Management Project – Construction of STP and I&D in ULBs having population < 1 Lakh

Table 37: Work Awarded in 23 ULBs

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant in MLD	Administrative Sanction Date	Current Status
1	NaiLedri	465.85	1.2	04-12-2024	Work under progress.
2	Wadrafnagar	580.19	1.0	04-12-2024	Work under progress.
3	Pali	250.60	1.0	03-01-2025	Work under progress.
4	Pathariya	472.98	1.5	04-12-2024	Work under progress.
5	Sargaon	537.31	1.5	04-12-2024	Work under progress.
6	Manendragarh	1059.65	3.0	04-12-2024	Work under progress.
7	Mahasamund	1275.62	5.5	30-05-2025	Work under progress.
8	Tilda newra	872.42	3.0	30-05-2025	Work under progress.
9	Sarangarh	640.25	3.0	03-01-2025	Work under progress.
10	Pussore	159.93	0.8	04-12-2024	Work under progress.
11	Balrampur	367.04	0.52	03-01-2025	Work under progress.
12	Jhagrakhand	400.50	1.02	03-01-2025	Work under progress.
13	Baikunthpur	644.18	1.5	04-12-2024	Work under progress.
14	Khongapani	636.15	2.0	04-12-2024	Work under progress.
15	ShivpurCharcha	516.78	1.5	04-12-2024	Work under progress.
16	Surajpur	673.96	3.34	04-12-2024	Work under progress.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant in MLD	Administrative Sanction Date	Current Status
17	Bhatgaon (Surajpur)	236.20	1.0	30-05-2025	Work under progress.
18	Kotba	280.19	0.5	30-05-2025	Work under progress.
19	Premnagar	289.10	0.5	30-05-2025	Work under progress.
20	Bhakhara	315.06	1.0	30-05-2025	Work under progress.
21	Basna	285.32	1.0	20-08-2025	Work under progress.
22	Kharsiya	374.20	1.5	03-01-2025	Work under progress.
23	Janjgir Naila	1096.76	4.5	30-05-2025	Work under progress.
Total		**12430.24**	**41.38**	-	-

Table 38: ULBs having projects currently in Tendering Stage

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant in MLD	Administrative Sanction Date	Current Status
1	Aamdi	287.87	1.0	30-05-2025	Approval for Negotiation
2	Kasdol	331.64	1.5	30-05-2025	Approval for Negotiation
3	Ramanujganj	537.36	1.5	03-01-2025	Approval for Negotiation
4	Pathalgaon	636.68	2.0	30-05-2025	Approval for Negotiation
5	Baramkela	303.34	1.0	30-05-2025	Approval for Negotiation
6	Bodri	362.08	2.0	30-05-2025	Under approval from competent authority
7	Kirodimalnagar	548.71	1.8	20-08-2025	Under approval from

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Neva Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant in MLD	Administrative Sanction Date	Current Status
					competent authority
8	Dabhra	261.49	1.0	30-05-2025	Under Evaluation
9	Mana Camp	368.61	1.5	20-08-2025	Under Evaluation
10	Sariya	243.63	1.14	04-12-2024	Under Evaluation
11	Adbhar	413.30	1.1	30-05-2025	Under Evaluation
12	Jarhi	392.65	1.01	04-12-2024	Under Evaluation
13	JashpurNagar	692.77	2.5	04-12-2024	Under Evaluation
14	Malhar	340.43	1.0	30-05-2025	Currently under bidding
15	Baloda	553.86	1.5	30-05-2025	Currently under bidding
16	Magarload	239.97	1.0	30-05-2025	Currently under bidding
17	Pratappur	227.01	0.5	20-08-2025	Currently under bidding
18	Bhatgaon(Sarangarh)	256.83	1.0	30-05-2025	Currently under bidding
19	Chhura	219.40	0.5	30-05-2025	Currently under bidding
20	Fingeshwar	220.95	1.0	30-05-2025	Currently under bidding
21	Gariyaband	407.77	1.5	30-05-2025	Currently under bidding
22	Kharora	238.91	0.5	30-05-2025	Currently under bidding
23	Kura	304.34	1.0	30-05-2025	Currently under bidding
24	Kurud	269.55	1.5	30-05-2025	Currently under bidding

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Naya Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant in MLD	Administrative Sanction Date	Current Status
25	Lawan	306.66	1.0	30-05-2025	Currently under bidding
26	Tumgaon	242.14	1.0	30-05-2025	Currently under bidding
27	Tundra	223.53	0.5	30-05-2025	Currently under bidding
28	Chandkhurai	247.46	0.6	20-08-2025	Currently under bidding
29	Palari	335.76	1.0	20-08-2025	Currently under bidding
30	Pithora	225.29	1.0	20-08-2025	Currently under bidding
31	Berla	330.37	1.0	11-11-2025	Currently under bidding
32	Kawardha	610.63	3.5	30-09-2025	Currently under bidding
33	Parpodi	200.46	0.5	11-11-2025	Currently under bidding
34	Saja	230.26	0.5	11-11-2025	Currently under bidding
35	Sitapur	279.64	1.0	04-12-2024	Currently under bidding
36	Nawagarh (Janjgir Champa)	250.93	1.0	30-05-2025	Currently under bidding
37	Churikala	358.44	1.0	11-11-2025	Currently under bidding
38	Kharod	415.89	1.5	11-11-2025	Currently under bidding
39	Mungeli	774.84	3.0	11-11-2025	Currently under bidding
40	Saragaon	339.76	1.0	20-08-2025	Currently under bidding
41	Takhatpur	568.53	2.0	20-08-2025	Currently under bidding
42	Ahiwara	542.93	1.6	26-11-2025	Currently under bidding

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

S. No.	Name of ULB	Administrative Sanction Amount (in lakhs)	Capacity of the plant in MLD	Administrative Sanction Date	Current Status
43	Akaltara	664.75	2.0	26-11-2025	Currently under bidding
44	Bhatapara	1517.12	6.0	15-12-2025	Currently under bidding
45	Arjunda	300.23	0.6	15-12-2025	Currently under bidding
46	Gunderdehi	283.29	1.0	06-08-2025	Tender document under preparation.
47	Baloda bazar	711.84	2.5	06-08-2025	Tender document under preparation.
48	Nawagarh (Bemetara)	597.51	1.0	06-08-2025	Tender document under preparation.
49	Bilaigarh	290.35	1.0	06-08-2025	Tender document under preparation.
50	Bilha	570.25	1.2	06-08-2025	Tender document under preparation.
Total		**20078.01**	**68.05**	-	-

Table 39: ULBs having Project DPRs under technical scrutiny / vetting in NITs

S. No.	Name of ULB	Project Cost as per DPR (in lakhs)	Capacity of the plant in MLD	Current Status
1	Samoda	223.78	0.8	Vetted by NIT
2	Katghora	569.9	2.0	Vetted by NIT
3	Ambagarh Chowki	328.45	1.0	Vetted by NIT
4	Balod	863.06	0.7	Vetted by NIT
5	Lakhanpur	303.82	1.5	Under Vetting

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

6	Arang	683.66	2.0	Under Vetting
7	Bagbahara	530.18	25.0	Under Vetting
8	Birgaon	7606.43	2.0	Under Vetting
9	Saraipali	753.48	1.7	Under Vetting
10	Amleshwar	729.41	2.0	Under Vetting
11	Bhilai Charoda	4074.93	10.0	Under Vetting
12	Devkar	320.19	0.5	Under Vetting
13	Doundi	215.87	1.0	Under Vetting
14	Maro	409.94	1.0	Under Vetting
15	Pandatarai	304.03	1.0	Under Vetting
16	Patan	419.29	1.0	Under Vetting
17	Utai	383.49	1.0	Under Vetting
18	Kunkuri	678.88	1.5	Under Vetting
19	Abhanpur	710.72	2.0	Under Vetting
20	Gurur	472.57	0.5	Under Vetting
21	Thankhamariya	252.11	1.0	Under Vetting
22	Bemetara	1465.38	4.0	Under technical scrutiny
23	Jamul	848.07	3.0	Under technical scrutiny
24	Ratanpur	936.57	2.5	Under technical scrutiny
25	Dhamdha	440.88	1.0	Under technical scrutiny
26	Sahaspurlohara	321.54	1.0	Under technical scrutiny
27	Chhuriya	279.35	0.5	Under technical scrutiny
28	Jaijepur	321.54	1.0	Under technical scrutiny
29	Dongargarh	934.72	3.5	Under technical scrutiny
30	Dongargaon	857.35	2.0	Under technical scrutiny
31	Dipka	1059.41	3.0	Under technical scrutiny
Total		**28299.00**	**80.7**	-

Table 40: ULBs having DPRs under preparation, where land has been provided

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant in MLD	Current Status
1	Dharamjaigarh	475.14	1.5	DPR Under Preparation
2	Kondagaon	671.62	3.1	DPR Under Preparation

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

3	Keskal	335.63	1.1	DPR Under Preparation
4	Farasgaon	196.95	0.6	DPR Under Preparation
5	Gaurella	521.65	1.8	DPR Under Preparation
6	Kota	424.58	1.9	DPR Under Preparation
7	Lailunga	400.15	0.8	DPR Under Preparation
8	Naya baradwar	407.29	0.9	DPR Under Preparation
9	Pendra	472.29	1.4	DPR Under Preparation
10	Rahaud	325.16	0.6	DPR Under Preparation
11	Chhuikhadan	386.55	0.7	DPR Under Preparation
12	Chikhlakasa	375.16	0.6	DPR Under Preparation
13	Dallirajhara	1326.64	4.5	DPR Under Preparation
14	Antagarh	382.69	0.7	DPR Under Preparation
15	BadeBacheli	376.93	2.2	DPR Under Preparation
16	Barsur	130.97	0.7	DPR Under Preparation
17	Bastar	172.61	1.0	DPR Under Preparation
18	Bhairamgarh	403.53	0.9	DPR Under Preparation
19	Bhanupratappur	299.14	0.8	DPR Under Preparation
20	Bhopalpattnam	104.24	0.5	DPR Under Preparation
21	Bijapur	346.81	1.6	DPR Under Preparation
22	Charama	218.44	1.0	DPR Under Preparation
23	Dornapal	138.32	0.7	DPR Under Preparation
24	Geedam	340.78	0.8	DPR Under Preparation
25	Kirandul	280.46	1.9	DPR Under Preparation
26	Konta	135.88	0.7	DPR Under Preparation
27	Narayanpur	837.17	2.2	DPR Under Preparation
28	Narharpur	105.02	0.5	DPR Under Preparation
29	Pakhanjur	324.47	1.0	DPR Under Preparation
30	Sukma	369.92	1.4	DPR Under Preparation
31	Bishrampur	388.7	1.2	DPR Under Preparation
32	Lormi	484.93	1.5	DPR Under Preparation
Total		**12159.82**	**40.8**	-

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Table 41: ULBs having Land issues

S. No.	Name of ULB	Action Plan Cost (in lakhs)	Capacity of the plant in MLD	Current Status
1	Chirmiri	1901.28	10.5	Govt. Land currently unavailable.
2	Kusmi	390.88	0.8	Govt. Land currently unavailable.
3	Rajpur	359.03	0.5	Govt. Land currently unavailable.
4	Mandir Hasaud	496.28	1.6	Govt. Land currently unavailable.
5	Nagri	462.38	1.4	Govt. Land currently unavailable.
6	Bodla	369.42	0.6	Govt. Land currently unavailable.
7	Daundi Lohara	373.76	0.6	Govt. Land currently unavailable.
8	Bagicha	377.23	1.1	Govt. Land currently unavailable.
9	Gandai	483.81	1.5	Govt. Land currently unavailable.
10	Khairagarh	444.16	2.3	Govt. Land currently unavailable.
11	Pandariya	497.24	1.6	Govt. Land currently unavailable.
12	Pipariya	359.29	0.5	Govt. Land currently unavailable.
13	Gharghoda	415.37	1.0	Govt. Land currently unavailable.
Total		**6930.13**	**24**	-

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Table 42: Summary of timeline for to address the gap in Sewage Management

S. No.	Particulars	No. of ULBs	Project Cost / Action Plan Amount (in lakhs)	Capacity of the plant in MLD	Target Timeline			
					Sanction	Tender	Work Order	Completion
1	Work Awarded	23	12430.24	41.38	-			June-27
2	Projects under Tendering	50	20078.01	68.05	-		Mar-26	Aug-27
3	DPRs under technical scrutiny / vetting in NITs	31	28299.00	80.70	Feb-26	Mar-26	Apr-26	Sep-27
4	DPR under preparation	32	12159.82	40.80	Mar-26	Apr-26	May-26	Oct-27
5	Land issues (Govt. Land currently unavailable)	13	6930.13	24.00	Apr-26	May-26	July-26	Dec-27
Total		**149**	**79897.20**	**254.93**	-			

*Note : *Action Plan prepared for 160 ULBs out of which 11 projects are already being setup under other schemes.*

Table 43: Status of Projects Approved by SLTC

No. of ULBs	149*
Target for DPR preparation	149 (254.93 MLD)
DPR prepared	104
Approved by SLTC	73 (109.13 MLD) 45% (approved of total capacity) 49% (approved of the total target ULBs)
Under Tendering	73
Tendering Status	• Work Awarded -23 ULB. • 7 Pending for Approval and work to be awarded. Expected to be awarded by Feb-2026. • Under tendering and evaluation stage for 38 ULBs. To be finalized and work order to be issue by Mar-2026. • Tender documents are being prepared for 5 ULBs, Tenders being invited which were approved by SLTC. Tenders to be published by Feb-2026.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

4. Faecal Sludge Treatment Plants

In Chhattisgarh, most urban households rely on on-site sanitation systems such as septic tanks, pit latrines, and twin pits. In view of this sanitation profile, all Urban Local Bodies (ULBs) have put in place arrangements for the treatment of faecal sludge/septage generated from households.

Accordingly, 160 ULBs have established Faecal Sludge Treatment Plants (FSTPs) based on low-cost, gravity-based Planted Drying Bed technology for the treatment of black water generated within their respective jurisdictions.

Further, nine ULBs, namely Raipur, Raigarh, Bilaspur, Durg, Risali, Bhilai, Jagdalpur, Kawardha, and Kirodimal Nagar, are utilizing nearby Sewage Treatment Plants (STPs) for the co-treatment of septage, ensuring environmentally sound management of faecal sludge in accordance with prescribed sanitation norms. *ULB wise FSTP details is attached as **Annexure AE (Page No. 687 - 689)***

Table 44: Summary of Faecal Sludge treatment capacity in 170 ULBs

Sr No.	Treatment Technology	No. of ULBs	Plant Capacity / Permissible Capacity (in KLD)	Capacity utilization (in KLD)
1	Faecal Sludge treatment Plants	160	896	540
2	Co-treatment in nearby STPs	09	11982	734
Total		**170**	**11992**	**1274**

5. Reuse of treated water from STP for industrial purposes

Table 45: Summary of Utilization of treated wastewater from STPs in Urban Areas

Sr. No.	STP Name (Capacity)	Industry	Water Demand (MLD)	Status
1	Nimora, Raipur (90 MLD)	M/s. Alok Ferro Alloys Ltd	03	Alok Ferro is utilizing treated STP water since 26.01.2025. Rs. 8.34 Lakhs Revenue has been generated for the month of November and December 2025.
		M/s. Raipur Energy Limited,	68	The officials of the power plant had visited the STP, and sample of the treated water was taken and tested.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

Sr. No.	STP Name (Capacity)	Industry	Water Demand (MLD)	Status
		Tilda (Adani Power Plant)		MoU signed on 24.11.2025 DPR preparation is under process.
		M/s. API Ispat & Powertech Pvt. Ltd.	05	MoU signed on 23.05.2025.
2	Kara, Raipur (35 MLD)	M/s. Vrajesh Steel Ltd	07	MoU signed on 02.01.2024. Industry has completed survey for laying of pipeline & DPR prepared.
		M/s. Maa Kudargarhi Power and Ispat Ltd.	02	MoU signed on 03.11.2023. Industry has completed survey for laying of pipeline & DPR prepared.
		M/s. Godavari Power and Ispat Ltd., Tilda	27	MoU will be signed upon the inspection of the STP and getting approval from the industry.
3	Chandandih, Raipur (75 MLD)	M/s. NTPC-SAIL Power Company Limited. Bhilai	18	MoU signed on 24.05.2025.
4	Bhatagaon, Raipur (06 MLD)	M/s. NHAI, Raipur	0.1	The treated STP water is being used by NHAI in road cleaning & landscaping works.
5	Korba (33 MLD)	M/s. NTPC, Korba	20	MoU signed on 29.04.2025
6	Chilhati, Bilaspur (17 MLD)	M/s. NTPC, Sipat has been identified as the potential user for treated wastewater.		
7	Domuhani, Bilapsur (54 MLD)			
8	Banjipali, Raigarh (25 MLD)	M/s. NTPC Lara, M/s. RR Energy Ltd. and M/s. Jindal Steel have been identified as the potential user for treated wastewater.		

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

F. Ring Fenced Account

In compliance with the directions of the Hon'ble Tribunal and as reported in the earlier six-monthly reports, the State has created and operationalize a dedicated ring-fenced account for Solid Waste Management and Liquid Waste Management.

- Dedicated Ring Fence Account
  - The Government of Chhattisgarh, through the State Urban Development Agency, has opened a single designated ring-fenced account with the Bank of Maharashtra, Raipur (Byron Bazar Branch, Chandni Bhawan, Netaji Chowk, Katoriya Talaab, Raipur – 492001, Chhattisgarh).
  - An amount of Rs.1,000 crore has been deposited in the said ring-fenced account, exclusively earmarked for Solid and Liquid Waste Management works in the State.
  - The ring-fenced account is non-lapsable, and all releases are made strictly for approved SWM and LWM components, with ULB-wise and project-wise utilization being monitored.
- Current utilization status:
  - An amount of Rs. 28.63 crore has been released from the ring-fenced account to ULBs, primarily under the following heads.

Table 46: Details of fund utilization status from ring-fenced account

Amount Ringfenced by state (Rs. In Cr.)	Date of opening account	Work Component	Amount Utilized (In Cr.)
1000	04.10.2023	Legacy waste remediation in Municipal Corporation Raipur	12.64
		Legacy waste remediation in Municipal Corporation Durg	0.50
		STP Construction at Municipal Corporation Dhamtari	4.31
		STP Construction at Simga Nagar Palika	1.15
		STP Construction at Champa Nagar Palika	3.11
		Legacy waste remediation in Municipal Corporation Durg	1.04
		Legacy waste remediation in Municipal Corporation Bhilai	5.55
		Small Dumpsite remediation in other ULBs	0.33
Total			**28.63**

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

- Proposed Head-wise expenditure plan
  - An Expenditure Plan for utilization of the Ring-Fenced Amount earmarked exclusively for Solid Waste Management and Liquid Waste Management has been prepared by the State.
  - The plan outlines component-wise, proposed expenditures, aligned with approved and proposed projects, along with implementation timelines and tentative annual expenditure projections.
  - The expenditure framework prioritizes completion of ongoing STP projects, creation of new sewage treatment capacity, remediation of legacy waste and dump sites, development of integrated waste management infrastructure, and strengthening of collection and transportation systems from AMRUT 2.0, SBM 2.0, 15th Finance commission grants and State Budget funds prior utilization of the ring-fenced funds in compliance with the directions of the Hon'ble Tribunal.

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

In compliance of Hon. NGT O.A. 606/2018

In compliance with the orders of the Hon'ble National Green Tribunal, the Government, through Notification No. 216/सं./रा.स्व.भा.मि./पं.ग्रा.वि.वि. /2019, अटल नगर दिनांक 12-06-2019 notified 81 Gram Panchayats of 27 districts and developed them as Model Gram Panchayats. Further, in the newly formed district Gaurela–Pendra–Marwahi, 3 Gram Panchayats were notified as Model Panchayats vide Government Notification No. 1684/ सं./रा.स्व.भा.मि./पं.ग्रा.वि.वि./2021, नवा रायपुर, दिनांक 12-05-2021. Additionally, 3 Gram Panchayats in newly formed 5 districts were notified and developed as Model Panchayats vide Government Notification No. 2493/आर 411/2019/22-1, नवा रायपुर अटल नगर दिनांक 19-07-2023.

1. Solid waste management in rural areas -

In Rural area, there is no system available to calculate waste generation or quantification of waste. To address this, WaterAid India, RWPF partner of the Ministry of Jal Shakti, Government of India, conducted a third-party survey in rural areas to gather data on waste generation and its disposal.

WaterAid's report revealed that approximately 79.31% of the waste generated is biodegradable, while the remaining 20.69% is non-biodegradable. In Rural Chhattisgarh, households traditionally compost biodegradable waste in pits and use the compost as fertilizer for their fields or farms. In this traditional method, they usually avoid mixing biodegradable and non-biodegradable waste, as doing so would require additional resources and labor to separate it later. To manage biodegradable waste, a total of 1,27,444 community compost pits and 1,71,821 individual compost pits have been constructed.

Out of the total waste generated, about 20.69% is non-biodegradable, and for its collection, Segregation Sheds have been set up in 15,857 villages. 26,471 Garbage rikshaws were provided. Furthermore, 16,871 villages have trained Swachhagrahi self help groups (SHGs) for waste collection and management.

In rural area, most of the recyclable items are sold directly by households to scrap dealers. After selling the recyclables, only the remaining non-biodegradable waste is provided to Swachhagrahi groups.

In total, out of 2,391.039 tons of waste generated per day in rural area, around 2369.77 TPD are effectively managed. However, to handle the remaining 21.26 tons per day, additional infrastructure and awareness raising activities are required, which are being addressed under the Swachh Bharat Mission Grameen.

2. Liquid waste management in rural areas -

Due to the absence of sewer networks in rural areas, conventional sewage is not generated. Most households have adopted twin leach pit toilets, which effectively contain and treat human waste on-site, eliminating the need for off-site sewage disposal. A smaller proportion of households have constructed septic tank-based toilets, typically with overflow directed to soak pits. As a result, rural toilet systems do not contribute to the generation of conventional sewage.

Mission Director
Rajya Swachh Bharat Mission (G)
Panchayat & Rural Development Dept.
Chhattisgarh Raipur

Water supply in rural areas is provided at a rate of 40 litres per person per day, of which approximately 27 litres per person per day is generated as greywater. Based on the rural population of 2,33,47,227 the total greywater generation is estimated at 630.40 million liters per day (MLD). To ensure safe and effective management of this greywater, 165847 individual soak pits/leach pits and 1,44,697 community soak pits/leach pits have been constructed. Furthermore, traditional household kitchen gardens (baadis) are also commonly used for greywater reuse.

According to district-level data, approximately 604.2 MLD of greywater is currently being managed through these methods. The remaining 26.22 MLD is yet to be addressed, and measures are underway to ensure its proper disposal by March 2027.

Mission Director
Rajya Swachh Bharat Mission (G)
Panchayat & Rural Development Dept
Chhattisgarh Raipur

(B) Daily Solid Waste generation & treatment details :-

	(i)	(ii)	(iii)				(iv)	(vi)					(vii)		
Sr No.	Names of Districts	Break up of Waste Generated District Wise (in TPD)	Method of Treatment in the District (in TPD)				Final Destination of Each of components of	Break up details of waste processing District Wise					Action plan to process 100% Waste		
		Rural Areas	a) Organic Material (Wet Waste)	b) Inerts	c) RDF	d) Other		Energy plants (waste to Energy Plants)	Bio compost Units	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time Lines	Budget Outlay (in Cr)	Proposal
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	BALOD	74.25	60.35	0	0	13.31	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	25	6642	0	0	0	Mar-27	1.07	0
2	BALODA BAZAR	167.987	137.274	0	0	29.98	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	9	11673	0	0	0	Mar-27	0.59	0
3	BALRAMPUR	101.827	91.695	0	0	6.451	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	12	8552	0	0	0	Dec-26	3.57	0
4	BASTAR	78.15	45.85	0	0	29.96	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	4	3564	0	0	0	Dec-26	0.85	0
5	BEMETARA	51.930	44.9705	0	0	6.22	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	23	6120	0	0	0	Dec-26	2.78	0
6	BIJAPUR	18.49	16.099	0	0	1.805	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	43	1288	0	0	0	Mar-27	0.87	0
7	BILASPUR	184.48	140.228	0	0	42.65	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	8	22319	0	0	0	Dec-27	7.74	0
8	DANTEWADA	10.585	9.203	0	0	1.353	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	4	2520	0	0	0	Mar-27	0.32	0
9	DHAMTARI	81.151	65.481	0	0	14.89	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	7	35687	0	0	0	Mar-27	1.81	0
10	DURG	45.113	37.724	0	0	17.12	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	6	3869	0	0	0	Dec-26	0.06	0
11	GARIYABAND	43.41	25.43	0	0	17.26	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	1	2957	0	0	0	Dec-26	2.26	0
12	GPM	51.395	41.345	0	0	9.284	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	16	2376	0	0	0	Dec-27	1.68	0
13	JANJGIR - CHAMPA	145.22	111.51	0	0	33.48	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	5	4952	0	0	0	Mar-27	0.00	0

(B) Daily Solid Waste generation & treatment details :-

Sr No.	Names of Districts	(ii) Break up of Waste Generated District Wise (in TPD)	(iii) Method of Treatment in the District (in TPD)				(iv) Final Destination of Each of components of	(vi) Break up details of waste processing District Wise					(vii) Action plan to process 100% Waste		
		Rural Areas	a) Organic Material (Wet Waste)	b) Inerts	c) RDF	d) Other		Energy plants (waste to Energy Plants)	Bio compost Units	Used in Cement Units	Land Fill Sites	Other uses of Inerts	Time Lines	Budget Outlay (In Cr)	Proposal
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
14	JASHPUR	80.321	71.338	0	0	7.41	1. Wet Waste-manure-farming 2. Recyalnble-Scrape dealer-Recycling units 3. RDF-Cement Factory	0	3032	0	0	0	Dec-26	2.18	0
15	KANKER	50.48	34.389	0	0	15.15	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	8	13420	0	0	0	Dec-26	8.90	0
16	KAWARDHA	63.161	50.541	0	0	11.26	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	5	6936	0	0	0	Dec-27	11.57	0
17	KHAIRAGARH-CHHUIKHADAN-GANDAI	47.05	32.739	0	0	14.19	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	4	8113	0	0	0	Dec-27	3.92	0
18	KONDAGAON	29.352	20.205	0	0	7.95	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	3	3976	0	0	0	Dec-26	2.63	0
19	KORBA	95.56	78.86	0	0	16.32	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	12	13985	0	0	0	Dec-26	0.42	0
20	KORIYA	28.011	22.658	0	0	5.041	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	20	605	0	0	0	Dec-26	0.42	0
21	MAHASAMUND	93.757	68.996	0	0	24.4	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	25	5818	0	0	0	Mar-26	3.76	0
22	MANENDRAGARH-CHIRMIRI-BHARATPUR	26.572	22.142	0	0	4.1	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	28	2175	0	0	0	Jan-27	1.59	0
23	MOHALA-MANPUR-AMBAGARH CHOWKI	26.688	19.704	0	0	6.568	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	3	3520	0	0	0	Dec-27	2.97	0
24	MUNGELI	126.73	113.535	0	0	12.74	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	6	3594	0	0	0	Dec-27	1.12	0
25	NARAYANPUR	18.029	14.161	0	0	3.581	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	10	21268	0	0	0	Mar-27	0.44	0
26	RAIGARH	113.113	82.958	0	0	26.43	1. Wet Waste-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	8	11849	0	0	0	Mar-27	3.68	0

(B) Daily Solid Waste generation & treatment details :-

Sr No.	(i) Names of Districts	(ii) Break up of Waste Generated District Wise (in TPD)	(iii) Method of Treatment in the District (in TPD)				(iv) Final Destination of Each of components of	(vi) Break up details of waste processing District Wise					(vii) Action plan to process 100% Waste		
		Rural Areas	a) Organic Material (Wet Waste)	b) Inerts	c) RDF	d) Other		Energy plants (waste to Energy Plants)	Bio compost Units	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time Lines	Budget Outlay (In Cr)	Proposal
	1	*2*	*3*	*4*	*5*	*6*	*7*	*8*	*9*	*10*	*11*	*12*	*13*	*14*	*15*
27	RAIPUR	114.33	93.058	0	0	21.14	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	4	2237	0	0	0	Dec-27	1.87	0
28	RAJNANDGAON	62.776	45.958	0	0	16.55	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	5	6473	0	0	0	Dec-27	2.51	0
29	SAKTI	61.259	52.148	0	0	8.557	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	0	3185	0	0	0	Dec-26	3.09	0
30	SARANGARH-BILAIGARH	68.35	60.51	0	0	6.001	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	0	8011	0	0	0	Dec-26	0.85	0
31	SUKMA	24.333	19.228	0	0	4.652	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	2	4571	0	0	0	Dec-26	2.41	0
32	SURAJPUR	107.108	86.128	0	0	20.75	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	29	4035	0	0	0	Mar-27	4.69	0
33	SURGUJA	105.052	83.94	0	0	20.43	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	12	6441	0	0	0	Dec-26	1.66	0
Total		**2391.039**	**1894.34**	**0**	**0**	**474.2**		**347**	**226755**	**0**	**0**	**0**		**84.23**	**0**

Mission Director
Rajya Swachh Bharat Mission (G)
Panchayat & Rural Development Dept
Chhattisgarh, Raipur

(C) Daily Liquid Waste (Sewage/Grey Water) generation & treatment details:-

	(i)		(ii)	(iii)	(iv)							(v)						(vi)		(vii)				
					Details of Treatment of Sewage/Grey Water (District Wise) MLD							Details of disposal of untreated Sewage (in MLD) (District Wise)						Quantity of treated sewage/Grey Water (District Wise)		Action Taken against the defaulting authority				
												Final Destination of Discharge of untreated sewage/Grey Water					(b) If (a) above is for re-use - its quality							
S.No.	Name of District	District Population	Sewage Generation/Grey Water District Wise with Population (MLD)	Sewage/Grey water Generation quality Rural Areas*	By STP (MLD)	Type of STP	Details of persons engaged in STP	Discharge of Water Quality from STP including Fecal & E Coli	Final discharge of Treated STP Water (MLD)	Other mode of Treatment (MLD)	Other Modes of safe disposal (include Kitchen Garden, Soak pit, Leach pit etc)	Wet Land	Pond	River	Sea	Other Water body		name Lines	Budget Outlay (Cr.)	EC imposed	Show cause Notice issued	Closure / notice issued	Other Action Taken
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
1	BALOD	820165	22.14	22.14	0	0	0	0	0	0	20.90	1.24	0	0	0	0	0	Mar-27	9.14	0	0	0	0	0
2	BALODABAZAR	1379578	37.25	37.25	0	0	0	0	0	0	35.95	1.30	0	0	0	0	0	Mar-27	4.97	0	0	0	0	0
3	BALRAMPUR	799042	21.60	21.60	0	0	0	0	0	0	17.83	3.77	0	0	0	0	0	Dec-26	0.59	0	0	0	0	0
4	BASTAR	698804	18.87	18.87	0	0	0	0	0	0	18.43	0.44	0	0	0	0	0	Dec-26	0.63	0	0	0	0	0
5	BEMETARA	865258	23.36	23.36	0	0	0	0	0	0	22.83	0.53	0	0	0	0	0	Dec-26	3.15	0	0	0	0	0
6	BIJAPUR	225630	6.09	6.09	0	0	0	0	0	0	3.66	2.43	0	0	0	0	0	Dec-26	1.62	0	0	0	0	0
7	BILASPUR	1755868	47.95	47.95	0	0	0	0	0	0	46.97	0.98	0	0	0	0	0	Dec-27	5.38	0	0	0	0	0
8	DANTEWADA	215448	5.82	5.82	0	0	0	0	0	0	5.31	0.51	0	0	0	0	0	Mar-27	0.63	0	0	0	0	0
9	DHAMTARI	779646	21.05	21.05	0	0	0	0	0	0	20.35	0.70	0	0	0	0	0	Dec-26	3.52	0	0	0	0	0
10	DURG	617748	16.67	16.67	0	0	0	0	0	0	16.37	0.30	0	0	0	0	0	Dec-26	4.99	0	0	0	0	0
11	GARIYABAND	656380	17.72	17.72	0	0	0	0	0	0	17.29	0.43	0	0	0	0	0	Dec-26	1.47	0	0	0	0	0
12	GOURELA-PENDRA MARWAHI	355838	9.61	9.61	0	0	0	0	0	0	8.96	0.65	0	0	0	0	0	Dec-27	2.40	0	0	0	0	0
13	JANJGIR-CHAMPA	915635	24.72	24.72	0	0	0	0	0	0	24.20	0.52	0	0	0	0	0	Dec-26	2.61	0	0	0	0	0
14	JASHPUR	775677	20.94	20.94	0	0	0	0	0	0	19.53	1.41	0	0	0	0	0	Dec-26	4.97	0	0	0	0	0
15	KANKER	672180	18.15	18.15	0	0	0	0	0	0	17.84	0.31	0	0	0	0	0	Mar-27	1.56	0	0	0	0	0
16	KAWARDHA	735191	19.85	19.85	0	0	0	0	0	0	18.99	0.86	0	0	0	0	0	Dec-27	12.20	0	0	0	0	0
17	KHAIRAGARH-CHHUIKHADAN-GANDAI	383656	10.36	10.36	0	0	0	0	0	0	9.940	0.420	0	0	0	0	0	Dec-27	6.42		0	0	0	0
18	KONDAGAON	675498	18.24	18.24	0	0	0	0	0	0	17.39	0.85	0	0	0	0	0	Dec-26	4.71	0	0	0	0	0
19	KORBA	947439	25.58	25.58	0	0	0	0	0	0	24.88	0.70	0	0	0	0	0	Dec-26	0.95	0	0	0	0	0
20	KORIYA	223363	6.03	6.03	0	0	0	0	0	0	5.50	0.53	0	0	0	0	0	Dec-27	0.77	0	0	0	0	0
21	MAHASAMUND	1107483	29.90	29.90	0	0	0	0	0	0	28.70	1.20	0	0	0	0	0	Dec-27	6.42	0	0	0	0	0
22	MANENDRAGARH-CHIRMIRI-BHARATPUR	310938	8.40	8.40	0	0	0	0	0	0	6.99	1.41	0	0	0	0	0	Dec-27	4.70	0	0	0	0	0
23	MOHALA-MANPUR & CHOWKI	322756	8.72	8.72	0	0	0	0	0	0	8.40	0.32	0	0	0	0	0	Dec-27	2.91	0	0	0	0	0
24	MUNGELI	936707	25.29	25.29	0	0	0	0	0	0	24.89	0.40	0	0	0	0	0	Dec-27	3.47	0	0	0	0	0
25	NARAYANPUR	147405	3.98	3.98	0	0	0	0	0	0	3.85	0.13	0	0	0	0	0	Mar-27	2.53	0	0	0	0	0
26	RAIGARH	1087838	29.37	29.37	0	0	0	0	0	0	28.71	0.66	0	0	0	0	0	Mar-27	1.78	0	0	0	0	0
27	RAIPUR	932940	25.19	25.19	0	0	0	0	0	0	25.05	0.14	0	0	0	0	0	Dec-27	1.71	0	0	0	0	0
28	RAJNANDGAON	783292	21.15	21.15	0	0	0	0	0	0	21.02	0.13	0	0	0	0	0	Dec-27	14.73	0	0	0	0	0
29	SAKTI	640611	17.30	17.30	0	0	0	0	0	0	15.65	1.64	0	0	0	0	0	Dec-26	1.60	0	0	0	0	0
30	SARANGARH-BILAIGARH	659941	17.82	17.82	0	0	0	0	0	0	17.65	0.17	0	0	0	0	0	Dec-26	1.56	0	0	0	0	0

(C) Daily Liquid Waste (Sewage/Grey Water) generation & treatment details:-

S.No.	Names of Districts	District Population	Sewage Generation/Grey Water District Wise with Population (MLD)	(iii) Sewage/Grey water Generation quality	(iv) Details of Treatment of Sewage/Grey Water (District Wise) MLD							(v) Details of disposal of untreated Sewage (in MLD) (District Wise)						(vi) Action Plan to treat untreated sewage/Grey Water (District Wise)		(vii) Action Taken against the defaulting authority				
												Final Destination of Discharge of untreated sewage/Grey Water					(b) if (a) above is let out in its quality							
				Rural Areas*	By STP (MLD)	Type of STP	Disinfection method in STP	Discharge e Water Quality from STP including Fecal & E Coli	Final discharge of Treated STP Water (MLD)	Other mode of Treatment (MLD)	Other Method of safe disposal (Include Kitchen Garden, Soak pit, Leach pit etc)	Wet Land	Pond	River	Sea	Other Water body		time lines	Budget Outlay (Cr.)	EC imposed		Show cause Notice issued	Closure notice issued	Other Action Taken
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
31	SUKMA	241696	6.53	6.53	0	0	0	0	0	0	6.21	0.32	0	0	0	0	0	Dec-26	1.81	0	0	0	0	0
32	SURAJPUR	828337	22.37	22.37	0	0	0	0	0	0	21.83	0.54	0	0	0	0	0	Apr-27	1.43	0	0	0	0	0
33	SURGUJA	828759	22.38	22.38	0	0	0	0	0	0	22.10	0.28	0	0	0	0	0	Dec-26	17.53	0	0	0	0	0
Total		**23347227.0**	**630.4**	**630.4**	**0.0**	**0.0**	**0.0**	**0.0**	**0.0**	**0.0**	**604.2**	**26.22**	**0.0**	**0.0**	**0.0**	**0.0**	**0.0**		**134.7**	**0.0**	**0.0**	**0.0**	**0.0**	**0.0**

Mission Director
Rajya Swachh Bh... Mission (G)
...vat & Pure...
Chhatt... ...ept

ANNEXURE A

ULB WISE DETAILS OF MUNICIPAL SOLID WASTE GENERATION, COLLECTION, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (Nov-2025)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste			Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Loss of Biomass & Moisture content (%)	Inerts from wet waste (TPD)	Non-recyclable Dry waste/ SCF (TPD)	Recyclable Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (₹ in lakhs)	Scheme Name
TOTAL			**5935051**	**7780279**	**2600**	**257**	**2494**	**1073**	**1421**	**132**	**66%**	**312.65**	**412.62**	**548.05**	**112.00**	**156.06**	**268.60**	**106**		**20221.47**	
1	Raipur	Raipur Nagar Nigam	1010433	1502410	760.03	506	760.03	275.78	484.25	24.30	73%	106.54	266.47	5.30	4.01	110.55	0.00	0.00	-	-	-
2		MandirHasoud Nagar Palika	18086	21504	5.8	270	5.45	2.53	2.92	0.35	66%	0.64	0.00	2.15	0.38	0.00	1.02	0.35	September 2026	60.36	SBM 2.0
3		Chandkhuri Nagar Panchayat	3341	7475	1.88	252	1.80	0.84	0.96	0.12	66%	0.21	0.00	0.72	0.12	0.00	0.33	0.08	November 2026	12.54	SBM 2.0
4		Samoda Nagar Panchayat	6907	7927	2.5	315	2.30	1.07	1.23	0.15	66%	0.27	0.00	0.91	0.16	0.00	0.43	0.20	November 2026	25.92	SBM 2.0
5		Birgaon Nagar Nigam	96294	153211	46.28	302	45.28	21.06	24.22	2.42	68%	5.33	3.56	16.71	0.79	0.00	6.12	1.00	August 2026	361.35	SBM 2.0
6		Tildanewra Nagar Palika	36336	43780	8.8	201	8.40	3.91	4.49	0.54	66%	0.99	0.33	2.99	0.59	0.00	1.58	0.40	August 2026	136.35	SBM 2.0
7		Gobranawapara Nagar Palika	29315	38718	10.4	269	9.75	4.53	5.22	0.63	66%	1.15	0.45	3.43	0.65	0.00	1.80	0.65	August 2026	110.01	SBM 2.0
8		Aarang Nagar Palika	19091	21001	6.1	290	5.60	2.60	3.00	0.36	66%	0.66	1.04	1.25	0.31	0.00	0.97	0.50	August 2026	71.64	SBM 2.0
9		Abhanpur Nagar Palika	14432	18083	5.06	280	4.77	2.22	2.55	0.31	66%	0.56	0.04	2.16	0.02	0.00	0.58	0.29	September 2026	54.16	SBM 2.0
10		Kharora Nagar Panchayat	9236	11573	3.19	276	3.02	1.40	1.62	0.19	66%	0.36	0.01	1.18	0.21	0.00	0.57	0.17	November 2026	34.66	SBM 2.0
11		Manacamp Nagar Panchayat	11937	13967	4	286	3.61	1.68	1.93	0.21	67%	0.42	0.15	1.28	0.25	0.00	0.67	0.39	November 2026	44.85	SBM 2.0
12		Kunra Nagar Panchayat	8857	11505	3	261	2.91	1.35	1.56	0.19	66%	0.34	0.01	1.09	0.25	0.00	0.59	0.09	November 2026	33.24	SBM 2.0
13	Gariyaband	Gariyaband Nagar Palika	10517	13662	4	293	3.63	1.69	1.94	0.23	66%	0.43	0.00	1.47	0.22	0.00	0.65	0.37	August 2026	39.47	SBM 2.0
14		Rajim Nagar Panchayat	14090	18951	5	264	4.60	2.14	2.46	0.30	66%	0.54	0.05	1.79	0.30	0.00	0.84	0.40	November 2026	52.87	SBM 2.0
15		Fingeshwar Nagar Panchayat	9752	13201	3.83	290	3.60	1.67	1.93	0.23	66%	0.42	0.03	1.54	0.10	0.00	0.52	0.23	November 2026	36.59	SBM 2.0
16		Chhura Nagar Panchayat	6095	9122	2.52	276	2.32	1.08	1.24	0.15	66%	0.27	0.00	0.95	0.13	0.00	0.40	0.20	November 2026	22.87	SBM 2.0
17	Dhamtari	Dhamtari Nagar Nigam	89860	116846	25	214	23.84	11.09	12.75	1.15	69%	2.81	0.09	10.95	0.05	0.00	2.86	1.16	August 2026	337.20	SBM 2.0
18		Kurud Nagar Panchayat	13783	17904	5.1	285	4.83	2.25	2.58	0.31	66%	0.57	0.23	1.69	0.33	0.00	0.90	0.27	November 2026	51.72	SBM 2.0
19		Magarload Nagar Panchayat	6280	8158	2.35	288	2.22	1.03	1.19	0.14	66%	0.26	0.00	0.87	0.16	0.00	0.42	0.13	November 2026	23.57	SBM 2.0
20		Nagri Nagar Panchayat	1308	16675	4.7	282	4.45	2.07	2.38	0.29	66%	0.52	0.00	1.76	0.31	0.00	0.83	0.25	November 2026	49.94	SBM 2.0
21		Bhakhara Nagar Panchayat	7547	9456	2.69	284	2.55	1.19	1.36	0.16	66%	0.30	0.00	1.01	0.18	0.00	0.48	0.14	November 2026	28.32	SBM 2.0
22		Aamdi Nagar Panchayat	6600	8646	2.33	269	2.20	1.02	1.18	0.14	66%	0.26	0.00	0.87	0.15	0.00	0.41	0.13	November 2026	24.77	SBM 2.0
23	Mahasamund	Mahasamund Nagar Palika	53783	75264	19	252	17.50	8.14	9.36	1.12	66%	2.06	0.57	6.59	0.98	0.00	3.04	1.50	September 2026	201.82	SBM 2.0
24		Bagbahara Nagar Palika	19529	25815	6.9	267	6.40	2.98	3.42	0.41	66%	0.75	0.20	2.33	0.45	0.00	1.20	0.50	August 2026	73.28	SBM 2.0
25		Saraipali Nagar Palika	20043	26036	7.15	275	6.70	3.12	3.58	0.43	66%	0.79	0.21	2.44	0.47	0.00	1.26	0.45	August 2026	75.21	SBM 2.0
26		Pithora Nagar Panchayat	8428	11144	2.9	260	2.70	1.26	1.44	0.17	66%	0.32	0.08	0.99	0.19	0.00	0.51	0.20	November 2026	31.63	SBM 2.0
27		Basna Nagar Panchayat	10345	13438	3.62	269	3.42	1.59	1.83	0.22	66%	0.40	0.11	1.24	0.24	0.00	0.64	0.20	November 2026	38.82	SBM 2.0
28		Tumgaon Nagar Panchayat	7394	9830	2.8	285	2.50	1.16	1.34	0.16	66%	0.29	0.08	0.94	0.14	0.00	0.43	0.30	November 2026	27.75	SBM 2.0
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	8984	11670	3	257	2.84	1.32	1.52	0.18	66%	0.33	0.50	0.62	0.20	0.00	0.53	0.16	November 2026	33.71	SBM 2.0
30		Tundra Nagar Panchayat	8211	9397	2.8	298	2.65	1.23	1.42	0.17	66%	0.31	0.13	0.92	0.18	0.00	0.50	0.15	November 2026	30.81	SBM 2.0
31		Balodabazar Nagar Palika	26632	34595	9.2	266	8.30	3.86	4.44	0.53	66%	0.98	1.50	1.78	0.58	0.00	1.56	0.90	August 2026	99.94	SBM 2.0
32		Bhatapara Nagar Palika	57512	63788	12.95	203	12.30	5.72	6.58	0.79	66%	1.45	0.67	4.19	0.86	0.00	2.31	0.65	September 2026	215.82	SBM 2.0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MUNICIPAL SOLID WASTE GENERATION, COLLECTION, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (Nov-2025)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste			Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Loss of Biomass & Moisture content (%)	Inerts from wet waste (TPD)	Non-recyclable Dry waste/ SCF (TPD)	Recyclable Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (₹ in lakhs)	Scheme Name
TOTAL			**5935051**	**7780279**	**2600**	**257**	**2494**	**1073**	**1421**	**132**	**66%**	**312.65**	**412.62**	**548.05**	**112.00**	**156.06**	**268.60**	**106**		**20221.47**	
33		Kashdol Nagar Panchayat	14071	18200	4.7	258	4.35	2.02	2.33	0.28	66%	0.51	0.21	1.51	0.30	0.00	0.82	0.35	November 2026	52.80	SBM 2.0
34		Palari_BB Nagar Panchayat	8567	10724	2.96	276	2.80	1.30	1.50	0.18	66%	0.33	0.14	0.96	0.20	0.00	0.53	0.16	November 2026	32.12	SBM 2.0
35		Simga Nagar Palika	16027	20822	5.6	269	5.32	2.47	2.85	0.34	66%	0.63	0.18	1.89	0.40	0.00	1.03	0.28	September 2026	60.15	SBM 2.0
36	Durg	Durg Nagar Nigam	268806	349272	138	395	135.50	63.01	72.49	7.97	67%	15.95	6.50	47.43	9.08	0.00	25.03	2.50	August 2026	1513.06	SBM 2.0
37		Bhilai Nagar Nigam	516562	568253	185	326	181.80	84.54	97.26	10.70	67%	21.40	9.28	62.91	12.35	0.00	33.74	3.20	August 2026	2907.64	SBM 2.0
38		BhilaiCharoda Nagar Nigam	98008	125435	29	231	27.90	12.97	14.93	1.79	66%	3.28	1.34	9.81	1.82	0.00	5.10	1.10	August 2026	367.78	SBM 2.0
39		Jamul Nagar Palika	25878	33616	6.76	201	6.65	3.09	3.56	0.43	66%	0.78	0.37	2.26	0.46	0.00	1.25	0.11	September 2026	97.11	SBM 2.0
40		Kumhari Nagar Palika	35044	45522	9.2	202	8.80	4.09	4.71	0.56	66%	1.04	0.38	3.10	0.61	0.00	1.65	0.40	September 2026	131.50	SBM 2.0
41		Ahiwara Nagar Palika	20384	22422	6.71	299	6.20	2.88	3.32	0.40	66%	0.73	0.33	2.09	0.46	0.00	1.19	0.51	September 2026	76.49	SBM 2.0
42		Dhamdha Nagar Panchayat	9961	12359	3.55	287	3.33	1.55	1.78	0.21	66%	0.39	0.16	1.16	0.23	0.00	0.62	0.22	November 2026	37.35	SBM 2.0
43		Patan Nagar Panchayat	10133	13310	3.2	240	3.10	1.44	1.66	0.20	66%	0.36	0.15	1.07	0.22	0.00	0.58	0.10	November 2026	38.02	SBM 2.0
44		Utai Nagar Panchayat	8752	11369	3.09	272	2.92	1.36	1.56	0.19	66%	0.34	0.14	1.02	0.20	0.00	0.54	0.17	November 2026	32.84	SBM 2.0
45		Risali Nagar Nigam	108838	119722	55	459	51.99	24.18	27.81	3.06	67%	6.12	2.00	18.54	3.63	0.00	9.75	3.01	August 2026	612.63	SBM 2.0
46	Bemetara	Bemetara Nagar Palika	28536	38381	9.56	249	9.00	4.19	4.82	0.58	66%	1.06	0.33	3.04	0.81	0.00	1.87	0.56	September 2026	107.08	SBM 2.0
47		Saja Nagar Panchayat	5961	6414	1.86	290	1.76	0.82	0.94	0.11	66%	0.21	0.08	0.57	0.17	0.00	0.38	0.10	November 2026	19.73	SBM 2.0
48		Thankhamhariya Nagar Panchayat	8373	10877	2.84	261	2.67	1.24	1.43	0.17	66%	0.31	0.13	0.90	0.21	0.00	0.52	0.17	November 2026	31.42	SBM 2.0
49		Devkar Nagar Panchayat	6358	7007	1.7	243	1.61	0.75	0.86	0.10	66%	0.19	0.06	0.54	0.15	0.00	0.34	0.09	November 2026	23.86	SBM 2.0
50		Berla Nagar Panchayat	5165	7461	1.74	233	1.65	0.77	0.88	0.11	66%	0.19	0.06	0.52	0.19	0.00	0.38	0.09	November 2026	19.38	SBM 2.0
51		Parpodi Nagar Panchayat	3658	4687	1.19	254	1.10	0.51	0.59	0.07	66%	0.13	0.06	0.34	0.11	0.00	0.24	0.09	November 2026	14.04	SBM 2.0
52		Nawagarh_B Nagar Panchayat	10541	13569	3.22	237	3.00	1.40	1.61	0.19	66%	0.35	0.00	1.19	0.21	0.00	0.56	0.22	November 2026	39.56	SBM 2.0
53		Maro Nagar Panchayat	6596	8568	1.65	193	1.56	0.73	0.83	0.10	66%	0.18	0.00	0.58	0.15	0.00	0.33	0.09	November 2026	24.75	SBM 2.0
54	Balod	Balod Nagar Palika	23648	30719	7.4	241	6.90	3.21	3.69	0.44	66%	0.81	0.00	2.73	0.48	0.00	1.29	0.50	September 2026	88.74	SBM 2.0
55		DalliRajhara Nagar Palika	44363	47974	14.22	296	13.10	6.09	7.01	0.84	66%	1.54	0.00	5.57	0.74	0.00	2.28	1.12	September 2026	166.47	SBM 2.0
56		Gunderdehi Nagar Panchayat	8614	10793	3	278	2.72	1.26	1.46	0.17	66%	0.32	0.17	0.90	0.19	0.00	0.51	0.28	November 2026	32.32	SBM 2.0
57		Doundi Nagar Panchayat	8042	10131	2.66	263	2.52	1.17	1.35	0.16	66%	0.30	0.00	0.99	0.18	0.00	0.47	0.14	November 2026	30.18	SBM 2.0
58		DoundiLohara Nagar Panchayat	6045	6767	1.98	293	1.87	0.87	1.00	0.12	66%	0.22	0.00	0.69	0.18	0.00	0.40	0.11	November 2026	22.68	SBM 2.0
59		Gurur Nagar Panchayat	3775	4001	1.18	295	1.12	0.52	0.60	0.07	66%	0.13	0.00	0.41	0.11	0.00	0.24	0.06	November 2026	14.17	SBM 2.0
60		Arjunda Nagar Panchayat	4851	6078	1.69	278	1.62	0.75	0.87	0.10	66%	0.19	0.00	0.59	0.16	0.00	0.35	0.07	November 2026	18.20	SBM 2.0
61		Chikhlakasa Nagar Panchayat	6160	6828	2.01	294	1.90	0.88	1.02	0.12	66%	0.22	0.00	0.71	0.17	0.00	0.39	0.11	November 2026	23.12	SBM 2.0
62		Rajnandgaon Nagar Nigam	163114	215225	83	386	79.50	36.97	42.53	4.68	67%	9.36	0.00	31.60	5.37	0.00	14.73	3.50	August 2026	918.14	SBM 2.0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MUNICIPAL SOLID WASTE GENERATION, COLLECTION, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (Nov-2025)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste			Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Loss of Biomass & Moisture content (%)	Inerts from wet waste (TPD)	Non-recyclable Dry waste/ SCF (TPD)	Recyclable Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (₹ in lakhs)	Scheme Name
TOTAL			**5935051**	**7780279**	**2600**	**257**	**2494**	**1073**	**1421**	**132**	**66%**	**312.65**	**412.62**	**548.05**	**112.00**	**156.06**	**268.60**	**106**		**20221.47**	
63	Rajnandgaon	Dongargarh Nagar Palika	37372	48546	13.2	272	12.30	5.72	6.58	0.79	66%	1.45	0.00	4.86	0.86	0.00	2.31	0.90	September 2026	140.24	SBM 2.0
64		Dongargaon Nagar Panchayat	14693	18410	5.24	285	4.96	2.31	2.65	0.32	66%	0.58	0.00	1.96	0.35	0.00	0.93	0.28	November 2026	55.14	SBM 2.0
65		Churiya Nagar Panchayat	4509	5857	1.5	256	1.42	0.66	0.76	0.09	66%	0.17	0.00	0.52	0.14	0.00	0.31	0.08	November 2026	16.92	SBM 2.0
66	Kabirdham	Kawardha Nagar Palika	46657	64222	15.75	245	15.10	7.02	8.08	0.97	66%	1.78	0.78	5.19	1.05	0.00	2.83	0.65	September 2026	175.08	SBM 2.0
67		Pandriya Nagar Palika	16165	20947	5.06	242	4.78	2.22	2.56	0.31	66%	0.56	0.00	1.78	0.44	0.00	1.00	0.28	September 2026	60.66	SBM 2.0
68		Bodla Nagar Panchayat	5689	7128	2.1	295	1.90	0.88	1.02	0.12	66%	0.22	0.07	0.64	0.17	0.00	0.39	0.20	November 2026	21.35	SBM 2.0
69		Pandatarai Nagar Panchayat	7008	9439	2.27	240	2.15	1.00	1.15	0.14	66%	0.25	0.00	0.88	0.12	0.00	0.37	0.12	November 2026	26.30	SBM 2.0
70		SahspurLohara Nagar Panchayat	7017	7717	1.95	253	1.84	0.86	0.98	0.12	66%	0.22	0.00	0.68	0.18	0.00	0.40	0.11	November 2026	26.33	SBM 2.0
71		Pipariya Nagar Panchayat	4859	6088	1.85	304	1.75	0.81	0.94	0.11	66%	0.21	0.06	0.59	0.16	0.00	0.37	0.10	November 2026	18.23	SBM 2.0
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	22564	29386	5.94	202	5.30	2.46	2.84	0.34	66%	0.62	0.00	1.97	0.49	0.00	1.11	0.64	September 2026	84.67	SBM 2.0
73		Gandai Nagar Panchayat	13278	17248	2.98	173	2.82	1.31	1.51	0.18	66%	0.33	0.00	1.11	0.20	0.00	0.53	0.16	November 2026	49.83	SBM 2.0
74		Chhuikhadan Nagar Panchayat	7093	9214	2.21	240	2.12	0.99	1.13	0.14	66%	0.25	0.11	0.72	0.16	0.00	0.41	0.09	November 2026	26.62	SBM 2.0
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	9889	12391	3.2	258	3.10	1.44	1.66	0.20	66%	0.36	0.00	1.22	0.22	0.00	0.58	0.10	November 2026	37.11	SBM 2.0
76	Bilaspur	Bilaspur Nagar Nigam	497347	668540	270	404	270.00	117.00	153.00	18.36	66%	33.66	92.24	12.91	11.85	45.51	0.00	0.00	-	-	-
77		Takhatpur Nagar Palika	19968	26040	6.86	263	6.49	3.02	3.47	0.42	66%	0.76	0.37	2.20	0.45	0.00	1.21	0.37	September 2026	74.93	SBM 2.0
78		Ratanpur Nagar Palika	24636	32002	6.72	210	6.36	2.96	3.40	0.41	66%	0.75	0.11	2.41	0.44	0.00	1.19	0.36	September 2026	92.45	SBM 2.0
79		Kota Nagar Panchayat	18405	23560	4.64	197	4.50	2.09	2.41	0.29	66%	0.53	0.13	1.65	0.31	0.00	0.84	0.14	November 2026	69.07	SBM 2.0
80		Bodri Nagar Palika	17481	22708	6	264	5.77	2.68	3.09	0.37	66%	0.68	0.20	2.15	0.33	0.00	1.01	0.23	September 2026	65.60	SBM 2.0
81		Bilha Nagar Panchayat	11048	14351	3.5	244	3.45	1.60	1.85	0.22	66%	0.41	0.05	1.41	0.14	0.00	0.55	0.05	November 2026	41.46	SBM 2.0
82		Malhar Nagar Panchayat	8505	11048	2.15	195	2.13	0.99	1.14	0.14	66%	0.25	0.24	0.60	0.15	0.00	0.40	0.02	November 2026	31.92	SBM 2.0
83	Raigarh	Raigarh Nagar Nigam	137126	206775	34	164	33.00	15.35	17.66	2.12	66%	3.88	0.00	13.04	2.31	0.00	6.19	1.00	August 2026	771.86	SBM 2.0
84		Kharsiya Nagar Palika	18939	24602	6	244	5.60	2.60	3.00	0.36	66%	0.66	0.00	2.20	0.40	0.00	1.06	0.40	September 2026	71.07	SBM 2.0
85		Dharmjaygarh Nagar Panchayat	14354	15350	4	261	3.80	1.77	2.03	0.24	66%	0.45	0.07	1.50	0.20	0.00	0.65	0.20	November 2026	53.86	SBM 2.0
86		Gharghoda Nagar Panchayat	9455	12412	3.02	243	2.86	1.33	1.53	0.18	66%	0.34	0.00	1.13	0.20	0.00	0.54	0.16	November 2026	35.48	SBM 2.0
87		Lailunga Nagar Panchayat	8208	10778	2.9	269	2.74	1.27	1.47	0.18	66%	0.32	0.00	1.08	0.19	0.00	0.51	0.16	November 2026	30.80	SBM 2.0
88		Kirodimalnagar Nagar Panchayat	13102	17019	4.8	282	4.54	2.11	2.43	0.29	66%	0.53	0.00	1.79	0.32	0.00	0.85	0.26	November 2026	49.17	SBM 2.0
89		Pussore Nagar Panchayat	4744	6162	1.62	263	1.40	0.65	0.75	0.09	66%	0.16	0.09	0.28	0.28	0.00	0.44	0.22	November 2026	17.80	SBM 2.0
90		Mungeli Nagar Palika	31306	40666	10.8	266	8.50	3.95	4.55	0.55	66%	1.00	0.08	3.46	0.41	0.00	1.41	2.30	September 2026	117.48	SBM 2.0
91		Lormi Nagar Palika	15156	21414	5.55	259	5.25	2.44	2.81	0.34	66%	0.62	0.25	1.69	0.50	0.00	1.12	0.30	September 2026	61.86	SBM 2.0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MUNICIPAL SOLID WASTE GENERATION, COLLECTION, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (Nov-2025)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste			Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Loss of Biomass & Moisture content (%)	Inerts from wet waste (TPD)	Non-recyclable Dry waste/ SCF (TPD)	Recyclable Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (₹ in lakhs)	Scheme Name
TOTAL			**5935051**	**7780279**	**2600**	**257**	**2494**	**1073**	**1421**	**132**	**66%**	**312.65**	**412.62**	**548.05**	**112.00**	**156.06**	**268.60**	**106**		**20221.47**	
92	Mungeli	Pathariya Nagar Panchayat	6349	8124	2.1	258	2.02	0.94	1.08	0.13	66%	0.24	0.06	0.69	0.19	0.00	0.43	0.08	November 2026	23.82	SBM 2.0
93		Sargaon Nagar Panchayat	7484	10230	2.4	235	2.27	1.06	1.21	0.15	66%	0.27	0.06	0.78	0.22	0.00	0.49	0.13	November 2026	28.08	SBM 2.0
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	18165	23596	6	254	5.60	2.60	3.00	0.36	66%	0.66	0.00	2.21	0.39	0.00	1.05	0.40	September 2026	68.17	SBM 2.0
95		Pendra Nagar Palika	14120	18342	4.8	262	4.54	2.11	2.43	0.29	66%	0.53	0.00	1.79	0.32	0.00	0.85	0.26	September 2026	52.99	SBM 2.0
96	Janjgir - Champa	JanjgirNaila Nagar Palika	40561	52689	14	266	13.00	6.05	6.96	0.83	66%	1.53	0.33	4.81	0.91	0.00	2.44	1.00	September 2026	152.21	SBM 2.0
97		Champa Nagar Palika	45256	58787	15.6	265	14.76	6.86	7.90	0.95	66%	1.74	0.90	4.93	1.03	0.00	2.77	0.84	September 2026	169.83	SBM 2.0
98		Akaltara Nagar Palika	22712	25437	7	275	6.80	3.16	3.64	0.44	66%	0.80	0.41	2.28	0.47	0.00	1.27	0.20	September 2026	85.23	SBM 2.0
99		Baloda Nagar Panchayat	13630	17170	4.66	271	4.41	2.05	2.36	0.28	66%	0.52	0.20	1.54	0.31	0.00	0.83	0.25	November 2026	51.15	SBM 2.0
100		Kharod Nagar Panchayat	10193	12772	2.89	226	2.73	1.27	1.46	0.18	66%	0.32	0.08	0.95	0.24	0.00	0.56	0.16	November 2026	38.25	SBM 2.0
101		Shivrinarayan Nagar Panchayat	9707	12172	2.68	220	2.54	1.18	1.36	0.16	66%	0.30	0.09	0.87	0.22	0.00	0.52	0.14	November 2026	36.45	SBM 2.0
102		Saragaon Nagar Panchayat	7216	9373	2.2	235	2.10	0.98	1.12	0.13	66%	0.25	0.14	0.69	0.15	0.00	0.40	0.10	November 2026	27.08	SBM 2.0
103		Nawagarh_J Nagar Panchayat	8118	10545	2.87	272	2.72	1.26	1.46	0.17	66%	0.32	0.23	0.84	0.19	0.00	0.51	0.15	November 2026	30.46	SBM 2.0
104		Rahaud Nagar Panchayat	6160	7718	1.7	220	1.50	0.70	0.80	0.10	66%	0.18	0.05	0.51	0.14	0.00	0.32	0.20	November 2026	23.12	SBM 2.0
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	24798	32123	8.5	265	8.10	3.77	4.33	0.52	66%	0.95	3.00	0.77	0.00	0.00	0.95	0.40	September 2026	93.06	SBM 2.0
106		Sariya Nagar Panchayat	6927	7709	2.62	340	2.30	1.07	1.23	0.15	66%	0.27	0.06	1.01	0.00	0.00	0.27	0.32	November 2026	25.99	SBM 2.0
107		Baramkela Nagar Panchayat	5600	5799	1.74	300	1.65	0.77	0.88	0.11	66%	0.19	0.65	0.12	0.00	0.00	0.19	0.09	November 2026	21.01	SBM 2.0
108		Bhatgaon_SB Nagar Panchayat	10371	13472	2.82	209	2.67	1.24	1.43	0.17	66%	0.31	0.31	0.67	0.26	0.00	0.57	0.15	November 2026	38.92	SBM 2.0
109		Bilaigarh Nagar Panchayat	5544	7202	1.51	210	1.43	0.66	0.77	0.09	66%	0.17	0.15	0.41	0.10	0.00	0.27	0.08	November 2026	20.80	SBM 2.0
110	Korba	Korba Nagar Nigam	313424	405000	115	284	114.00	53.01	60.99	7.32	66%	13.42	1.62	43.51	7.88	0.00	21.30	1.00	August 2026	2045.46	SBM 2.0
111		Dipka Nagar Palika	27158	35278	7.2	204	6.81	3.17	3.64	0.44	66%	0.80	0.00	2.69	0.48	0.00	1.28	0.39	September 2026	101.91	SBM 2.0
112		Katghora Nagar Palika	22690	29474	6.5	221	5.70	2.65	3.05	0.37	66%	0.67	0.00	2.16	0.49	0.00	1.16	0.80	September 2026	85.15	SBM 2.0
113		Pali Nagar Panchayat	5514	7163	1.5	209	1.42	0.66	0.76	0.09	66%	0.17	0.00	0.52	0.14	0.00	0.31	0.08	November 2026	20.69	SBM 2.0
114		Churikala Nagar Panchayat	8239	10702	2.1	196	1.60	0.74	0.86	0.10	66%	0.19	0.00	0.64	0.10	0.00	0.29	0.50	November 2026	30.92	SBM 2.0
115	Sakti	Sakti Nagar Palika	21955	28520	8.2	288	7.60	3.53	4.07	0.49	66%	0.89	0.27	2.81	0.45	0.00	1.34	0.60	September 2026	82.39	SBM 2.0
116		Nayabaradwar Nagar Panchayat	8793	11422	3.4	298	3.22	1.50	1.72	0.21	66%	0.38	0.05	1.19	0.26	0.00	0.64	0.18	November 2026	33.00	SBM 2.0
117		Aadbhar Nagar Panchayat	7272	9446	2.53	268	2.39	1.11	1.28	0.15	66%	0.28	0.08	0.86	0.17	0.00	0.45	0.14	November 2026	27.29	SBM 2.0
118		Jaijepur Nagar Panchayat	7946	10321	3	291	2.84	1.32	1.52	0.18	66%	0.33	0.10	1.02	0.20	0.00	0.53	0.16	November 2026	29.82	SBM 2.0
119		Dhabhara Nagar Panchayat	7854	9871	2.9	294	2.74	1.27	1.47	0.18	66%	0.32	0.11	0.96	0.20	0.00	0.52	0.16	November 2026	29.47	SBM 2.0
120		Chandrapur Nagar Panchayat	7688	9453	2.84	300	2.69	1.25	1.44	0.17	66%	0.32	0.10	0.88	0.27	0.00	0.59	0.15	November 2026	28.85	SBM 2.0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MUNICIPAL SOLID WASTE GENERATION, COLLECTION, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (Nov-2025)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste			Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Loss of Biomass & Moisture content (%)	Inerts from wet waste (TPD)	Non-recyclable Dry waste/ SCF (TPD)	Recyclable Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (₹ in lakhs)	Scheme Name
TOTAL			**5935051**	**7780279**	**2600**	**257**	**2494**	**1073**	**1421**	**132**	**66%**	**312.65**	**412.62**	**548.05**	**112.00**	**156.06**	**268.60**	**106**		**20221.47**	
121	Sarguja	Ambikapur Nagar Nigam	125392	145300	55	379	54.30	25.25	29.05	2.91	68%	6.39	1.75	19.76	3.74	0.00	10.13	0.70	August 2026	705.81	SBM 2.0
122		Sitapur Nagar Panchayat	9316	12605	3.3	262	3.14	1.46	1.68	0.20	66%	0.37	0.00	1.24	0.22	0.00	0.59	0.16	November 2026	35.13	SBM 2.0
123		Lakhanpur Nagar Panchayat	6270	8145	2.25	276	1.50	0.70	0.80	0.10	66%	0.18	0.00	0.59	0.11	0.00	0.29	0.75	November 2026	23.53	SBM 2.0
124	Jashpur	Jashpurnagar Nagar Palika	25422	32610	7.55	232	7.05	3.28	3.77	0.45	66%	0.83	0.00	2.79	0.49	0.00	1.32	0.50	August 2026	95.40	SBM 2.0
125		Patthalgaon Nagar Palika	16613	22344	6.3	282	5.90	2.74	3.16	0.38	66%	0.69	0.00	2.33	0.41	0.00	1.10	0.40	September 2026	62.34	SBM 2.0
126		Kotba Nagar Panchayat	6805	8740	2.21	253	2.09	0.97	1.12	0.13	66%	0.25	0.00	0.76	0.21	0.00	0.46	0.12	November 2026	25.54	SBM 2.0
127		Bagicha Nagar Panchayat	10427	13380	3.34	250	3.16	1.47	1.69	0.20	66%	0.37	0.00	1.24	0.23	0.00	0.60	0.18	November 2026	39.13	SBM 2.0
128		Kunkuri Nagar Panchayat	13846	17782	4.32	243	4.02	1.87	2.15	0.26	66%	0.47	0.00	1.58	0.29	0.00	0.76	0.30	November 2026	51.96	SBM 2.0
129	Balrampur	Balrampur Nagar Palika	4456	6100	1.5	246	1.40	0.65	0.75	0.09	66%	0.16	0.00	0.55	0.10	0.00	0.26	0.10	August 2026	16.72	SBM 2.0
130		Ramanujganj Nagar Palika	11893	18000	3.51	195	3.32	1.54	1.78	0.21	66%	0.39	0.00	1.31	0.23	0.00	0.62	0.19	September 2026	44.63	SBM 2.0
131		Kusmi Nagar Panchayat	7448	9675	2.55	264	2.41	1.12	1.29	0.15	66%	0.28	0.00	0.95	0.17	0.00	0.45	0.14	November 2026	20.17	SBM 2.0
132		Rajpur Nagar Panchayat	4838	6285	1.8	286	1.70	0.79	0.91	0.11	66%	0.20	0.00	0.63	0.16	0.00	0.36	0.10	November 2026	18.15	SBM 2.0
133		Wadrafnagar Nagar Panchayat	6048	6653	1.65	248	1.50	0.70	0.80	0.10	66%	0.18	0.00	0.56	0.14	0.00	0.32	0.15	November 2026	22.70	SBM 2.0
134	Koriya	Baikunthpur Nagar Palika	17142	21017	4.27	203	4.00	1.86	2.14	0.26	66%	0.47	0.00	1.58	0.28	0.00	0.75	0.27	August 2026	64.33	SBM 2.0
135		Shivpurchrcha Nagar Palika	16634	20396	4.08	200	3.86	1.79	2.07	0.25	66%	0.45	0.00	1.52	0.27	0.00	0.72	0.22	August 2026	62.42	SBM 2.0
136	Surajpur	Surajpur Nagar Palika	20180	25297	6.37	252	5.90	2.74	3.16	0.38	66%	0.69	0.00	2.33	0.41	0.00	1.11	0.47	September 2026	75.76	SBM 2.0
137		Vishrampur Nagar Panchayat	11367	14766	3.72	252	3.25	1.51	1.74	0.21	66%	0.38	0.00	1.30	0.21	0.00	0.59	0.47	November 2026	42.66	SBM 2.0
138		Pratappur Nagar Panchayat	5635	6574	1.62	246	1.42	0.66	0.76	0.09	66%	0.17	0.00	0.55	0.11	0.00	0.28	0.20	November 2026	21.15	SBM 2.0
139		Bhatgaon_S Nagar Panchayat	11204	11204	3.05	272	2.82	1.31	1.51	0.18	66%	0.33	0.00	1.11	0.20	0.00	0.53	0.23	November 2026	42.20	SBM 2.0
140		Jarhi Nagar Panchayat	7228	8438	1.75	207	1.66	0.77	0.89	0.11	66%	0.20	0.00	0.65	0.12	0.00	0.31	0.09	November 2026	27.12	SBM 2.0
141		Premnagar Nagar Panchayat	4954	6207	1.58	255	1.49	0.69	0.80	0.10	66%	0.18	0.00	0.59	0.10	0.00	0.28	0.09	November 2026	18.59	SBM 2.0
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	85317	85317	17.5	205	16.60	7.72	8.88	0.98	67%	1.95	0.00	6.60	1.12	0.00	3.07	0.90	August 2026	320.16	SBM 2.0
143		Manendragarh Nagar Palika	33071	42198	8.57	203	8.11	3.77	4.34	0.52	66%	0.95	0.00	3.20	0.57	0.00	1.52	0.46	August 2026	124.10	SBM 2.0
144		Jhagrakhand Nagar Panchayat	7680	9800	2	204	1.89	0.88	1.01	0.12	66%	0.22	0.00	0.75	0.13	0.00	0.35	0.11	November 2026	28.82	SBM 2.0
145		Khongapani Nagar Panchayat	17400	20128	5.07	252	4.70	2.19	2.51	0.30	66%	0.55	0.00	1.86	0.33	0.00	0.88	0.37	November 2026	65.29	SBM 2.0
146		Nailedri Nagar Panchayat	5334	6682	1.9	284	1.80	0.84	0.96	0.12	66%	0.21	0.00	0.72	0.12	0.00	0.33	0.10	November 2026	20.01	SBM 2.0
147		Jagdalpur Nagar Nigam	125463	150556	47	312	46.20	21.48	24.72	2.22	69%	5.44	5.06	12.37	4.05	0.00	9.49	0.80	August 2026	706.21	SBM 2.0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MUNICIPAL SOLID WASTE GENERATION, COLLECTION, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (Nov-2025)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste			Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Loss of Biomass & Moisture content (%)	Inerts from wet waste (TPD)	Non-recyclable Dry waste/ SCF (TPD)	Recyclable Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (₹ in lakhs)	Scheme Name
TOTAL			**5935051**	**7780279**	**2600**	**257**	**2494**	**1073**	**1421**	**132**	**66%**	**312.65**	**412.62**	**548.05**	**112.00**	**156.06**	**268.60**	**106**		**20221.47**	
148	Bastar	Bastar Nagar Panchayat	10048	11235	2.21	197	1.40	0.65	0.75	0.09	66%	0.16	0.13	0.41	0.11	0.00	0.27	0.81	November 2026	37.71	SBM 2.0
149	Kondagaon	Kondagaon Nagar Palika	30921	38000	11.48	302	11.00	5.12	5.89	0.65	67%	1.29	0.00	4.35	0.77	0.00	2.06	0.48	September 2026	116.03	SBM 2.0
150		Keshkal Nagar Panchayat	11115	14002	3.5	250	3.31	1.54	1.77	0.21	66%	0.39	0.07	1.24	0.23	0.00	0.62	0.19	November 2026	41.71	SBM 2.0
151		Farasgaon Nagar Panchayat	6306	8121	2	246	1.89	0.88	1.01	0.12	66%	0.22	0.00	0.75	0.13	0.00	0.35	0.11	November 2026	23.66	SBM 2.0
152	Narayanpur	Narayanpur Nagar Palika	22106	27650	6	217	5.60	2.60	3.00	0.36	66%	0.66	0.00	2.21	0.39	0.00	1.05	0.40	September 2026	82.95	SBM 2.0
153	Kanker	Kanker Nagar Palika	27541	36941	8.1	219	8.10	3.77	4.33	0.52	66%	0.95	0.05	3.37	0.35	0.00	1.30	0.00	September 2026	103.35	SBM 2.0
154		Bhanupratappur Nagar Panchayat	8125	10950	3.06	279	2.90	1.35	1.55	0.19	66%	0.34	0.11	1.01	0.23	0.00	0.57	0.16	November 2026	30.49	SBM 2.0
155		Charama Nagar Panchayat	9707	11802	4	339	3.90	1.81	2.09	0.25	66%	0.46	0.05	1.64	0.12	0.00	0.58	0.10	November 2026	36.43	SBM 2.0
156		Pankhanjur Nagar Panchayat	10201	13167	3.6	273	3.45	1.60	1.85	0.22	66%	0.41	0.12	1.24	0.24	0.00	0.65	0.15	November 2026	38.28	SBM 2.0
157		Antagarh Nagar Panchayat	6777	8506	2	235	1.80	0.84	0.96	0.12	66%	0.21	0.00	0.71	0.13	0.00	0.34	0.20	November 2026	25.43	SBM 2.0
158		Narharpur Nagar Panchayat	4509	5379	1.57	292	1.49	0.69	0.80	0.10	66%	0.18	0.05	0.54	0.10	0.00	0.28	0.08	November 2026	16.92	SBM 2.0
159	Dantewada	Kirandul Nagar Palika	18887	24534	5.64	230	5.40	2.51	2.89	0.35	66%	0.64	0.16	1.97	0.38	0.00	1.02	0.24	September 2026	70.87	SBM 2.0
160		BadiBacheli Nagar Palika	21435	27844	6.1	219	5.90	2.74	3.16	0.38	66%	0.69	0.18	2.15	0.41	0.00	1.10	0.20	September 2026	80.44	SBM 2.0
161		Dantewada Nagar Palika	13633	16560	4.31	260	4.10	1.91	2.19	0.26	66%	0.48	0.48	1.14	0.29	0.00	0.77	0.21	September 2026	51.16	SBM 2.0
162		Geedam Nagar Panchayat	7440	9665	2.09	216	1.87	0.87	1.00	0.12	66%	0.22	0.18	0.59	0.10	0.00	0.32	0.22	November 2026	27.92	SBM 2.0
163		Barsur Nagar Panchayat	6636	7554	2.11	279	2.00	0.93	1.07	0.13	66%	0.24	0.23	0.56	0.14	0.00	0.38	0.11	November 2026	24.90	SBM 2.0
164	Sukma	Sukma Nagar Palika	13926	18363	4.15	226	3.99	1.86	2.13	0.26	66%	0.47	0.30	1.29	0.27	0.00	0.74	0.16	September 2026	52.26	SBM 2.0
165		Dornapal Nagar Panchayat	7238	9544	2.37	248	2.19	1.02	1.17	0.14	66%	0.26	0.22	0.58	0.22	0.00	0.48	0.18	November 2026	27.16	SBM 2.0
166		Konta Nagar Panchayat	7038	9281	2.14	231	2.01	0.93	1.08	0.13	66%	0.24	0.20	0.59	0.14	0.00	0.38	0.13	November 2026	26.41	SBM 2.0
167	Bijapur	Bijapur Nagar Palika	16129	20220	4.6	227	4.35	2.02	2.33	0.28	66%	0.51	0.35	1.52	0.15	0.00	0.66	0.25	September 2026	60.52	SBM 2.0
168		Bhairamgarh Nagar Panchayat	9026	11022	2.4	218	1.89	0.88	1.01	0.12	66%	0.22	0.18	0.60	0.10	0.00	0.32	0.51	November 2026	31.84	SBM 2.0
169		Bhopalpattnam Nagar Panchayat	4445	5570	1.44	259	1.12	0.52	0.60	0.07	66%	0.13	0.00	0.34	0.18	0.00	0.31	0.32	November 2026	16.68	SBM 2.0
170	Gariyaband	Kopra Nagar Panchayat	6303	8478	1.99	235	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.99	July 2026	23.65	SBM 2.0
171	Balodabazar	Rohansi Nagar Panchayat	5641	7587	1.63	215	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.63	July 2026	21.17	SBM 2.0
172	Durg	Amleshwar Nagar Palika	10489	14108	3.53	250	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	3.53	July 2026	39.36	SBM 2.0
173	Bemetara	Dadhi Nagar Panchayat	4980	6698	1.54	230	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.54	July 2026	18.69	SBM 2.0
174		Bhinbhouree Nagar Panchayat	4592	6176	1.42	230	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.42	July 2026	17.23	SBM 2.0
175	Kabirdham	Indouri Nagar Panchayat	5649	7598	1.75	230	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.75	July 2026	21.20	SBM 2.0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MUNICIPAL SOLID WASTE GENERATION, COLLECTION, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (Nov-2025)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste			Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Loss of Biomass & Moisture content (%)	Inerts from wet waste (TPD)	Non-recyclable Dry waste/ SCF (TPD)	Recyclable Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (₹ in lakhs)	Scheme Name
TOTAL			**5935051**	**7780279**	**2600**	**257**	**2494**	**1073**	**1421**	**132**	**66%**	**312.65**	**412.62**	**548.05**	**112.00**	**156.06**	**268.60**	**106**		**20221.47**	
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	10866	14615	3.65	250	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	3.65	July 2026	40.78	SBM 2.0
177	Mungeli	Barela Nagar Panchayat	5563	7482	1.72	230	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.72	July 2026	20.88	SBM 2.0
178	Korba	Banki Mogra Nagar Palika	46297	62269	15.57	250	14.00	5.65	8.35	1.00	66%	1.84	0.28	5.37	0.00	0.00	1.84	1.57	September 2026	173.73	SBM 2.0
179	Janjgir Champa	Pamgarh Nagar Panchayat	6064	8156	1.69	207	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.69	July 2026	22.76	SBM 2.0
180		Nariyara Nagar Panchayat	9942	13372	3.34	250	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	3.34	July 2026	37.31	SBM 2.0
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	6216	8361	1.92	230	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.92	July 2026	23.33	SBM 2.0
182		Pawni Nagar Panchayat	5552	7467	1.72	230	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.72	July 2026	20.83	SBM 2.0
183	Manendragarh - Chirmiri-Bharatpur	Janakpur Nagar Panchayat	4849	6522	1.5	230	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.50	July 2026	18.20	SBM 2.0
184	Mungeli	Jarhagaon Nagar Panchayat	4202	5652	1.24	219	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.24	July 2026	15.77	SBM 2.0
185	Bemetara	Devbhog Nagar Panchayat	6358	7111	1.59	224	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.59	July 2026	19.84	SBM 2.0
186	Bemetara	Kusmi Nagar Panchayat	7448	7228	1.6	221	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.60	July 2026	27.95	SBM 2.0
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	4538	6104	1.52	249	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.52	July 2026	17.03	SBM 2.0
188	Koriya	Patna Nagar Panchayat	5124	6892	1.61	234	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.61	July 2026	19.23	SBM 2.0
189	Balod	Palari Dist. Balod Nagar Panchayat	-	7753	1.09	141	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.09	-	-	-
190	Rajnandgaon	Ghumka Nagar Panchayat	-	5300	1.17	221	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.17	-	-	-
191	Surajpur	Shivnandpur Nagar Panchayat	-	6567	1.44	219	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.44	-	-	-
192	Janjgir Champa	Bamnidih Nagar Panchayat	-	5486	1.32	241	0.00	0.00	0.00	0.00	0%	0.00	0.00	0.00	0.00	0.00	0.00	1.32	-	-	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE B

ULB WISE DETAILS OF WASTE TRANSPORTATION VEHICLES

S NO.	District	Name of Local Body / Panchayat	Waste Transportation Vehicles (Nos.)								
			Tricycle	E-rickshaw	Mini tipper	Tractors	Dumper	Compact Loader	Vacuum Emptier	No. of Other Waste Collection & Transportation	Total
Total			**2333**	**1718**	**1316**	**369**	**49**	**79**	**261**	**94**	**6219**
1	Raipur	Raipur Nagar Nigam	0	50	360	53	30	41	18	20	572
2		MandirHasoud Nagar Palika	12	0	5	5	0	1	1	24	48
3		Chandkhuri Nagar Panchayat	4	2	2	2	0	1	1	12	24
4		Samoda Nagar Panchayat	6	2	2	1	0	0	1	0	12
5		Birgaon Nagar Nigam	39	29	19	2	1	0	2	1	93
6		Tildanewra Nagar Palika	10	20	3	2	0	0	1	0	36
7		Gobranawapara Nagar Palika	9	8	6	3	0	0	2	0	28
8		Aarang Nagar Palika	2	6	4	2	0	0	1	0	15
9		Abhanpur Nagar Palika	0	8	2	2	0	0	1	0	13
10		Kharora Nagar Panchayat	0	5	2	3	0	1	1	0	12
11		Manacamp Nagar Panchayat	6	3	3	1	0	1	1	0	15
12		Kunra Nagar Panchayat	2	6	2	1	0	0	1	0	12
13	Gariyaband	Gariyaband Nagar Palika	0	4	5	2	0	0	1	0	12
14		Rajim Nagar Panchayat	12	0	5	2	0	0	2	0	21
15		Fingeshwar Nagar Panchayat	8	5	3	1	0	0	1	0	18
16		Chhura Nagar Panchayat	3	2	4	2	0	0	1	0	12
17	Dhamtari	Dhamtari Nagar Nigam	78	20	16	3	1	0	2	0	120
18		Kurud Nagar Panchayat	8	5	3	4	0	0	1	0	21
19		Magarload Nagar Panchayat	4	4	3	2	0	0	1	0	14
20		Nagri Nagar Panchayat	1	8	4	2	0	0	1	0	16
21		Bhakhara Nagar Panchayat	2	6	2	2	0	0	1	0	13
22		Aamdi Nagar Panchayat	5	3	1	1	0	0	1	0	11
23	Mahasamund	Mahasamund Nagar Palika	24	23	10	3	2	0	3	0	65
24		Bagbahara Nagar Palika	5	4	4	3	1	1	2	0	20
25		Saraipali Nagar Palika	3	7	5	2	0	0	2	0	19
26		Pithora Nagar Panchayat	8	1	1	3	0	0	1	0	14
27		Basna Nagar Panchayat	0	6	2	1	0	0	1	0	10
28		Tumgaon Nagar Panchayat	4	2	2	2	0	0	1	0	11
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	0	8	2	2	0	0	1	0	13
30		Tundra Nagar Panchayat	19	7	3	2	0	0	1	0	32
31		Balodabazar Nagar Palika	23	4	4	2	0	0	1	0	34
32		Bhatapara Nagar Palika	10	28	3	2	0	0	1	0	44
33		Kashdol Nagar Panchayat	30	3	5	2	0	0	1	0	41
34		Palari_BB Nagar Panchayat	0	8	2	3	0	1	1	0	15
35		Simga Nagar Palika	2	8	3	1	0	1	1	0	16
36	Durg	Durg Nagar Nigam	225	48	60	0	0	0	2	0	335
37		Bhilai Nagar Nigam	118	86	97	0	0	0	8	0	309
38		BhilaiCharoda Nagar Nigam	50	30	8	0	0	0	2	0	90
39		Jamul Nagar Palika	2	12	3	1	0	0	1	0	19
40		Kumhari Nagar Palika	4	20	4	1	0	0	3	0	32
41		Ahiwara Nagar Palika	16	15	5	2	0	0	2	0	40
42		Dhamdha Nagar Panchayat	15	0	1	2	0	0	1	0	19
43		Patan Nagar Panchayat	8	13	4	3	0	0	1	1	30
44		Utai Nagar Panchayat	7	9	2	3	0	0	1	1	23
45		Risali Nagar Nigam	95	60	10	6	2	0	4	9	186
46	Bemetara	Bemetara Nagar Palika	5	16	7	2	1	0	1	0	32
47		Saja Nagar Panchayat	5	5	1	2	0	0	1	0	14
48		Thankhamhariya Nagar Panchayat	12	7	2	2	0	0	1	0	24
49		Devkar Nagar Panchayat	5	3	1	1	0	0	1	0	11
50		Berla Nagar Panchayat	5	5	1	2	0	0	1	0	14
51		Parpodi Nagar Panchayat	2	3	1	1	0	0	1	0	8
52		Nawagarh_B Nagar Panchayat	0	6	2	1	0	0	1	0	10
53		Maro Nagar Panchayat	2	3	2	1	0	0	1	0	9
54	Balod	Balod Nagar Palika	11	9	2	2	0	0	2	0	26
55		DalliRajhara Nagar Palika	61	18	2	2	0	0	3	0	86
56		Gunderdehi Nagar Panchayat	4	5	2	1	0	0	1	0	13
57		Doundi Nagar Panchayat	9	5	2	3	0	0	1	0	20
58		DoundiLohara Nagar Panchayat	0	7	2	1	0	0	1	0	11
59		Gurur Nagar Panchayat	0	4	1	1	0	0	2	0	8
60		Arjunda Nagar Panchayat	3	5	2	1	0	0	1	0	12
61		Chikhlakasa Nagar Panchayat	2	5	2	1	0	0	1	0	11
62	Rajnandgaon	Rajnandgaon Nagar Nigam	260	54	19	4	1	3	6	14	361
63		Dongargarh Nagar Palika	32	14	7	4	0	1	2	0	60
64		Dongargaon Nagar Panchayat	33	8	5	3	0	1	1	0	51
65		Churiya Nagar Panchayat	5	3	1	2	0	0	1	0	12

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF WASTE TRANSPORTATION VEHICLES

S NO.	District	Name of Local Body / Panchayat	Waste Transportation Vehicles (Nos.)								
			Tricycle	E-rickshaw	Mini tipper	Tractors	Dumper	Compact Loader	Vacuum Emptier	No. of Other Waste Collection & Transportation	Total
Total			**2333**	**1718**	**1316**	**369**	**49**	**79**	**261**	**94**	**6219**
66	Kabirdham	Kawardha Nagar Palika	32	49	12	3	3	3	0	3	105
67		Pandriya Nagar Palika	14	11	4	3	0	0	1	0	33
68		Bodla Nagar Panchayat	10	7	2	2	0	0	1	1	23
69		Pandatarai Nagar Panchayat	6	3	3	2	0	0	1	0	15
70		SahspurLohara Nagar Panchayat	0	6	1	1	0	0	1	0	9
71		Pipariya Nagar Panchayat	10	5	2	2	0	0	0	2	21
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	20	10	3	5	0	1	2	0	41
73		Gandai Nagar Panchayat	10	4	1	1	0	0	2	0	18
74		Chhuikhadan Nagar Panchayat	5	1	1	1	0	0	1	0	9
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	7	9	2	3	0	1	1	0	23
76	Bilaspur	Bilaspur Nagar Nigam	15	22	151	0	0	12	6	0	206
77		Takhatpur Nagar Palika	4	0	4	1	0	0	1	0	10
78		Ratanpur Nagar Palika	19	15	5	5	0	1	1	0	46
79		Kota Nagar Panchayat	2	3	2	1	0	0	1	0	9
80		Bodri Nagar Palika	10	4	3	1	0	0	1	0	19
81		Bilha Nagar Panchayat	0	6	2	1	0	0	1	0	10
82		Malhar Nagar Panchayat	8	12	2	2	0	1	1	0	26
83	Raigarh	Raigarh Nagar Nigam	145	0	8	3	0	0	4	0	160
84		Kharsiya Nagar Palika	0	14	5	2	0	0	1	0	22
85		Dharmjaygarh Nagar Panchayat	0	12	2	1	0	0	1	0	16
86		Gharghoda Nagar Panchayat	5	5	2	1	0	0	1	0	14
87		Lailunga Nagar Panchayat	5	9	3	1	0	0	1	0	19
88		Kirodimalnagar Nagar Panchayat	10	1	3	2	0	0	1	0	17
89		Pussore Nagar Panchayat	3	4	2	1	0	0	1	0	11
90	Mungeli	Mungeli Nagar Palika	20	1	4	1	0	0	2	0	28
91		Lormi Nagar Palika	6	5	4	2	0	0	1	0	18
92		Pathariya Nagar Panchayat	7	3	2	2	0	0	1	0	15
93		Sargaon Nagar Panchayat	8	7	2	2	0	0	1	0	20
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	0	10	5	2	0	1	1	0	19
95		Pendra Nagar Palika	5	9	3	2	0	0	1	0	20
96	Janjgir - Champa	JanjgirNaila Nagar Palika	30	7	8	6	0	0	3	0	54
97		Champa Nagar Palika	8	15	4	2	0	0	3	0	32
98		Akaltara Nagar Palika	20	7	8	2	0	0	2	0	39
99		Baloda Nagar Panchayat	11	8	3	3	0	0	0	0	25
100		Kharod Nagar Panchayat	8	2	2	1	0	0	0	0	13
101		Shivrinarayan Nagar Panchayat	4	6	2	1	0	0	0	0	13
102		Saragaon Nagar Panchayat	0	5	2	1	0	0	1	0	9
103		Nawagarh_J Nagar Panchayat	7	7	3	1	0	0	1	0	19
104		Rahaud Nagar Panchayat	4	2	1	1	0	0	0	0	8
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	2	8	2	1	0	0	1	0	14
106		Sariya Nagar Panchayat	3	6	1	1	0	0	1	0	12
107		Baramkela Nagar Panchayat	0	5	1	1	0	0	1	0	8
108		Bhatgaon_SB Nagar Panchayat	0	4	3	2	0	0	1	0	10
109		Bilaigarh Nagar Panchayat	0	2	2	1	0	0	1	0	6
110	Korba	Korba Nagar Nigam	151	175	8	2	0	3	11	0	350
111		Dipka Nagar Palika	6	12	5	2	0	0	2	0	27
112		Katghora Nagar Palika	5	5	3	1	0	0	2	0	16
113		Pali Nagar Panchayat	7	1	1	2	0	0	2	0	13
114		Churikala Nagar Panchayat	4	4	2	1	0	0	1	0	12
115	Sakti	Sakti Nagar Palika	2	6	4	4	0	0	1	0	17
116		Nayabaradwar Nagar Panchayat	0	6	3	2	0	0	1	0	12
117		Aadbhar Nagar Panchayat	0	8	2	2	0	0	1	0	13
118		Jaijepur Nagar Panchayat	8	6	2	1	0	0	1	0	18
119		Dhabhara Nagar Panchayat	0	8	1	1	0	0	2	0	12
120		Chandrapur Nagar Panchayat	0	8	1	1	0	0	2	0	12
121	Sarguja	Ambikapur Nagar Nigam	135	41	10	2	1	0	5	0	194
122		Sitapur Nagar Panchayat	3	3	2	2	0	0	1	0	11
123		Lakhanpur Nagar Panchayat	0	7	3	2	0	0	2	0	14
124	Jashpur	Jashpurnagar Nagar Palika	17	10	8	2	0	0	2	0	39
125		Patthalgaon Nagar Palika	5	15	2	2	0	0	2	0	26
126		Kotba Nagar Panchayat	5	5	2	1	0	0	1	0	14
127		Bagicha Nagar Panchayat	0	10	2	1	0	0	1	0	14
128		Kunkuri Nagar Panchayat	15	10	3	2	0	0	1	0	31
129		Balrampur Nagar Palika	15	15	3	2	0	1	1	0	37
130		Ramanujganj Nagar Palika	15	15	3	2	0	1	1	0	37

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF WASTE TRANSPORTATION VEHICLES

S NO.	District	Name of Local Body / Panchayat	Waste Transportation Vehicles (Nos.)								
			Tricycle	E-rickshaw	Mini tipper	Tractors	Dumper	Compact Loader	Vacuum Emptier	No. of Other Waste Collection & Transportation	Total
	Total		2333	1718	1316	369	49	79	261	94	6219
131	Balrampur	Kusmi Nagar Panchayat	3	7	2	2	0	0	1	0	15
132		Rajpur Nagar Panchayat	10	2	1	2	0	0	1	0	16
133		Wadrafnagar Nagar Panchayat	4	3	1	2	0	0	1	0	11
134	Koriya	Baikunthpur Nagar Palika	20	10	3	2	0	0	1	0	36
135		Shivpurchrcha Nagar Palika	0	7	1	1	0	0	1	0	10
136	Surajpur	Surajpur Nagar Palika	0	14	4	3	0	0	2	0	23
137		Vishrampur Nagar Panchayat	0	10	3	2	0	0	1	0	16
138		Pratappur Nagar Panchayat	0	4	1	1	0	0	1	0	7
139		Bhatgaon_S Nagar Panchayat	0	7	1	2	0	0	1	0	11
140		Jarhi Nagar Panchayat	0	6	2	1	0	0	1	0	10
141		Premnagar Nagar Panchayat	0	8	1	2	0	0	1	0	12
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	34	0	29	2	1	0	3	0	69
143		Manendragarh Nagar Palika	0	35	5	3	0	0	2	0	45
144		Jhagrakhand Nagar Panchayat	0	6	1	1	0	0	1	0	9
145		Khongapani Nagar Panchayat	0	8	7	4	0	0	1	0	20
146		Nailedri Nagar Panchayat	0	5	1	2	0	0	1	0	9
147	Bastar	Jagdalpur Nagar Nigam	4	5	48	3	4	0	4	5	73
148		Bastar Nagar Panchayat	0	0	2	2	0	0	1	1	6
149	Kondagaon	Kondagaon Nagar Palika	0	20	11	4	0	1	2	0	38
150		Keshkal Nagar Panchayat	0	0	4	2	0	0	1	0	7
151		Farasgaon Nagar Panchayat	0	5	2	1	0	0	1	0	9
152	nigam'	Narayanpur Nagar Palika	0	10	5	3	0	0	1	0	19
153	Kanker	Kanker Nagar Palika	15	10	7	2	0	0	2	0	36
154		Bhanupratappur Nagar Panchayat	0	10	4	1	0	0	1	0	16
155		Charama Nagar Panchayat	8	3	2	2	0	0	1	0	16
156		Pankhanjur Nagar Panchayat	0	10	4	1	0	0	2	0	17
157		Antagarh Nagar Panchayat	0	5	2	2	0	0	1	0	10
158		Narharpur Nagar Panchayat	0	5	2	1	0	0	1	0	9
159	Dantewada	Kirandul Nagar Palika	0	0	6	2	0	0	1	0	9
160		BadiBacheli Nagar Palika	0	5	6	1	1	0	1	0	14
161		Dantewada Nagar Palika	0	6	4	1	0	0	1	0	12
162		Geedam Nagar Panchayat	0	0	3	2	0	0	1	0	6
163		Barsur Nagar Panchayat	0	5	2	1	0	0	1	0	9
164	Sukma	Sukma Nagar Palika	0	0	6	2	0	0	1	0	9
165		Dornapal Nagar Panchayat	0	0	3	1	0	0	1	0	5
166		Konta Nagar Panchayat	0	0	4	1	0	0	1	0	6
167	Bijapur	Bijapur Nagar Palika	0	0	4	1	0	0	1	0	6
168		Bhairamgarh Nagar Panchayat	2	0	2	1	0	0	1	0	6
169		Bhopalpattnam Nagar Panchayat	0	0	2	1	0	0	1	0	4
170	Gariyaband	Kopra Nagar Panchayat	0	0	0	0	0	0	0	0	0
171	Balodabazar	Rohansi Nagar Panchayat	0	0	0	0	0	0	0	0	0
172	Durg	Amleshwar Nagar Palika	0	0	0	0	0	0	0	0	0
173	Bemetara	Dadhi Nagar Panchayat	0	0	0	0	0	0	0	0	0
174		Bhinbhouree Nagar Panchayat	0	0	0	0	0	0	0	0	0
175	Kabirdham	Indouri Nagar Panchayat	0	0	0	0	0	0	0	0	0
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	0	0	0	0	0	0	0	0	0
177	Mungeli	Barela Nagar Panchayat	0	0	0	0	0	0	0	0	0
178	Korba	Banki Mogra Nagar Palika	22	3	1	1	0	0	0	0	27
179	Janjgir Champa	Pamgarh Nagar Panchayat	0	0	0	0	0	0	0	0	0
180		Nariyara Nagar Panchayat	0	0	0	0	0	0	0	0	0
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	0	0	0	0	0	0	0	0	0
182		Pawni Nagar Panchayat	0	0	0	0	0	0	0	0	0
183	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0	0	0	0	0	0	0	0	0
184	Mungeli	Jarhagaon Nagar Panchayat	0	0	0	0	0	0	0	0	0
185	Bemetara	Devbhog Nagar Panchayat	0	0	0	0	0	0	0	0	0
186	Bemetara	Kusmi Nagar Panchayat	0	0	0	0	0	0	0	0	0
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	0	0	0	0	0	0	0	0	0
188	Koriya	Patna Nagar Panchayat	0	0	0	0	0	0	0	0	0
189	Balod	Palari Dist. Balod Nagar Panchayat	0	0	0	0	0	0	0	0	0
190	Rajnandgaon	Ghumka Nagar Panchayat	0	0	0	0	0	0	0	0	0
191	Surajpur	Shivnandpur Nagar Panchayat	0	0	0	0	0	0	0	0	0
192	JanjgirChampa	Bamnidih Nagar Panchayat	0	0	0	0	0	0	0	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MANPOWER ENGAGED IN MSWM

Sr. No.		Urban Local Body	Government officials for MSWM			Number of City Sanitation Workers (Including desludging workers, drain cleaning workers,street sweeping workers & Drivers) (Nos.)			Number of Self Help Groups (SHG) / agency workers for door to door collection, segregation and composting (Nos.)	
			Number of Health Officer (Nos.)	Number of Sanitary Inspector (Nos.)	Number of Sanitary Supervisor (Nos.)	Regular	Placement	Swachhata Commando	Supervisor	SHG's/ Agency Workers
		Total	**26**	**79**	**257**	**1719**	**14298**	**1980**	**416**	**10056**
1	Raipur	Raipur Nagar Nigam	12	6	57	418	3393	80	51	874
2		MandirHasoud Nagar Palika	0	0	1	0	35	5	1	50
3		Chandkhuri Nagar Panchayat	0	0	0	0	18	5	1	10
4		Samoda Nagar Panchayat	0	1	0	0	25	5	0	18
5		Birgaon Nagar Nigam	1	1	0	0	192	25	0	187
6		Tildanewra Nagar Palika	0	0	0	14	29	20	0	62
7		Gobranawapara Nagar Palika	0	1	0	19	26	19	3	62
8		Aarang Nagar Palika	0	1	0	3	24	30	2	52
9		Abhanpur Nagar Palika	0	1(safai daroga)	0	0	22	10	0	34
10		Kharora Nagar Panchayat	0	1(safai daroga)	0	0	12	5	1	21
11		Manacamp Nagar Panchayat	0	0	0	0	15	10	1	28
12		Kunra Nagar Panchayat	0	0	1	1	8	5	1	21
13	Gariyaband	Gariyaband Nagar Palika	0	0	0	0	22	15	1	25
14		Rajim Nagar Panchayat	0	0	0	0	10	10	1	33
15		Fingeshwar Nagar Panchayat	0	0	0	0	8	5	1	23
16		Chhura Nagar Panchayat	0	0	0	0	10	5	1	16
17	Dhamtari	Dhamtari Nagar Nigam	1	1	12	53	74	25	0	192
18		Kurud Nagar Panchayat	0	0	0	5	16	10	1	33
19		Magarload Nagar Panchayat	0	0	0	0	10	5	1	15
20		Nagri Nagar Panchayat	0	1	0	1	22	10	1	32
21		Bhakhara Nagar Panchayat	0	0	0	0	14	5	1	20
22		Aamdi Nagar Panchayat	0	0	0	0	10	5	1	16
23	Mahasamund	Mahasamund Nagar Palika	0	0	0	31	43	20	4	113
24		Bagbahara Nagar Palika	0	0	0	15	10	10	2	42
25		Saraipali Nagar Palika	0	0	1	15	21	15	2	43
26		Pithora Nagar Panchayat	0	0	0	9	2	5	1	19
27		Basna Nagar Panchayat	0	0	1	0	18	10	1	25
28		Tumgaon Nagar Panchayat	0	0	0	4	8	5	1	17
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	0	0	0	0	6	5	1	21
30		Tundra Nagar Panchayat	0	0	1	2	10	4	1	19
31		Balodabazar Nagar Palika	0	1	0	19	45	15	3	56
32		Bhatapara Nagar Palika	0	1	0	18	68	20	4	121
33		Kashdol Nagar Panchayat	0	1	0	0	18	15	1	34
34		Palari_BB Nagar Panchayat	0	1 safai daroga	0	0	11	19	1	21
35		Simga Nagar Palika	0	0	1	5	19	10	1	37
36	Durg	Durg Nagar Nigam	1	2	5	188	1025	25	60	569
37		Bhilai Nagar Nigam	1	5	5	0	2024	50	-	374
38		BhilaiCharoda Nagar Nigam	1	2	5	17	137	25	6	174
39		Jamul Nagar Palika	0	0	0	2	25	15	2	55
40		Kumhari Nagar Palika	0	0	0	1	84	20	3	72
41		Ahiwara Nagar Palika	1	0	0	3	12	15	1	46
42		Dhamdha Nagar Panchayat	1	0	0	1	10	5	1	26
43		Patan Nagar Panchayat	0	0	1	1	21	10	1	26
44		Utai Nagar Panchayat	0	0	1	1	11	5	1	22
45		Risali Nagar Nigam	1	1	40	5	609	25	0	0
46	Bemetara	Bemetara Nagar Palika	0	1	0	10	28	15	3	63
47		Saja Nagar Panchayat	0	0	0	0	13	5	0	14
48		Thankhamhariya Nagar Panchayat	0	0	0	0	10	5	0	20
49		Devkar Nagar Panchayat	0	0	0	0	12	5	0	16
50		Berla Nagar Panchayat	0	0	1	0	12	5	1	12
51		Parpodi Nagar Panchayat	0	0	0	0	10	**5**	**1**	10
52		Nawagarh_B Nagar Panchayat	0	0	1	0	8	10	1	26
53		Maro Nagar Panchayat	0	0	1	0	6	5	1	18
54		Balod Nagar Palika	0	1	1	4	25	15	2	51
55		DalliRajhara Nagar Palika	1	0	1	5	22	20	3	94
56		Gunderdehi Nagar Panchayat	0	0	1	0	12	5	0	12

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MANPOWER ENGAGED IN MSWM

Sr. No.		Urban Local Body	Government officials for MSWM			Number of City Sanitation Workers (Including desludging workers, drain cleaning workers,street sweeping workers & Drivers) (Nos.)			Number of Self Help Groups (SHG) / agency workers for door to door collection, segregation and composting (Nos.)	
			Number of Health Officer (Nos.)	Number of Sanitary Inspector (Nos.)	Number of Sanitary Supervisor (Nos.)	Regular	Placement	Swachhata Commando	Supervisor	SHG's/ Agency Workers
		Total	**26**	**79**	**257**	**1719**	**14298**	**1980**	**416**	**10056**
57	Balod	Doundi Nagar Panchayat	0	0	1	12	10	5	1	19
58		DoundiLohara Nagar Panchayat	0	0	0	8	4	5	0	14
59		Gurur Nagar Panchayat	0	0	0	0	6	5	0	10
60		Arjunda Nagar Panchayat	0	0	0	0	9	4	0	12
61		Chikhlakasa Nagar Panchayat	0	0	1	3	8	5	0	14
62	Rajnandgaon	Rajnandgaon Nagar Nigam	0	2	5	146	417	25	17	442
63		Dongargarh Nagar Palika	0	0	1	21	22	20	2	81
64		Dongargaon Nagar Panchayat	0	0	1	1	15	12	1	36
65		Churiya Nagar Panchayat	0	0	1	0	7	5	1	12
66	Kabirdham	Kawardha Nagar Palika	0	1	3	18	56	20	5	95
67		Pandriya Nagar Palika	0	1	1	0	16	10	1	28
68		Bodla Nagar Panchayat	0	1	1	0	13	5	1	16
69		Pandatarai Nagar Panchayat	0	1	1	0	10	5	1	12
70		SahspurLohara Nagar Panchayat	0	1	0	0	10	5	1	18
71		Pipariya Nagar Panchayat	0	1	1	0	10	5	1	11
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	0	1	1	4	17	15	2	49
73		Gandai Nagar Panchayat	0	0	0	3	18	10	1	32
74		Chhuikhadan Nagar Panchayat	0	0	1	2	12	5	1	17
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	0	0	1	5	8	5	1	26
76	Bilaspur	Bilaspur Nagar Nigam	1	6	11	216	2227	40	17	412
77		Takhatpur Nagar Palika	0	0	1	2	23	10	1	41
78		Ratanpur Nagar Palika	0	0	1	10	22	15	1	51
79		Kota Nagar Panchayat	0	0	1	1	18	10	1	35
80		Bodri Nagar Palika	0	1	1	3	27	10	1	42
81		Bilha Nagar Panchayat	0	1	1	0	13	10	1	28
82		Malhar Nagar Panchayat	0	0	1	0	10	5	0	20
83	Raigarh	Raigarh Nagar Nigam	1	0	5	55	360	25	12	254
84		Kharsiya Nagar Palika	0	0	0	5	56	15	0	43
85		Dharmjaygarh Nagar Panchayat	0	0	1	3	10	10	1	33
86		Gharghoda Nagar Panchayat	0	0	0	1	12	5	1	20
87		Lailunga Nagar Panchayat	0	0	0	0	11	5	0	18
88		Kirodimalnagar Nagar Panchayat	0	0	0	0	26	10	0	32
89		Pussore Nagar Panchayat	0	1	0	0	10	5	1	12
90	Mungeli	Mungeli Nagar Palika	0	1	0	25	22	20	3	66
91		Lormi Nagar Palika	0	0	1	8	10	10	1	33
92		Pathariya Nagar Panchayat	0	0	0	0	10	5	1	16
93		Sargaon Nagar Panchayat	0	1	0	0	10	5	1	18
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	0	1	0	0	22	10	1	44
95		Pendra Nagar Palika	0	0	0	0	15	10	1	34
96	Janjgir - Champa	JanjgirNaila Nagar Palika	0	0	1	1	16	18	3	81
97		Champa Nagar Palika	0	0	1	1	12	20	5	99
98		Akaltara Nagar Palika	0	0	0	1	32	15	1	51
99		Balouda Nagar Panchayat	0	2	0	5	12	10	1	32
100		Kharod Nagar Panchayat	0	0	1	0	12	10	1	26
101		Shivrinarayan Nagar Panchayat	0	0	1	0	10	5	1	24
102		Saragaon Nagar Panchayat	0	0	1	0	12	5	1	18
103		Nawagarh_J Nagar Panchayat	0	0	1	1	6	5	1	18
104		Rahaud Nagar Panchayat	0	0	0	0	6	5	1	16
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	0	1	0	10	10	10	1	34
106		Sariya Nagar Panchayat	0	1	0	0	10	5	1	18
107		Baramkela Nagar Panchayat	0	0	1	0	10	5	1	15
108		Bhatgaon_SB Nagar Panchayat	0	0	1	3	9	10	1	25

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MANPOWER ENGAGED IN MSWM

Sr. No.		Urban Local Body	Government officials for MSWM			Number of City Sanitation Workers (Including desludging workers, drain cleaning workers,street sweeping workers & Drivers) (Nos.)			Number of Self Help Groups (SHG) / agency workers for door to door collection, segregation and composting (Nos.)	
			Number of Health Officer (Nos.)	Number of Sanitary Inspector (Nos.)	Number of Sanitary Supervisor (Nos.)	Regular	Placement	Swachhata Commando	Supervisor	SHG's/ Agency Workers
		Total	**26**	**79**	**257**	**1719**	**14298**	**1980**	**416**	**10056**
109		Bilaigarh Nagar Panchayat	0	0	1	0	9	5	1	13
110	Korba	Korba Nagar Nigam	1	6	5	88	492	40	17	645
111		Dipka Nagar Palika	0	0	1	1	56	8	2	34
112		Katghora Nagar Palika	0	0	1	8	20	15	1	50
113		Pali Nagar Panchayat	0	0	1	0	22	5	1	10
114		Churikala Nagar Panchayat	0	0	1	0	7	5	1	19
115	Sakti	Sakti Nagar Palika	0	0	1	2	31	15	1	49
116		Nayabaradwar Nagar Panchayat	0	2	0	2	15	5	1	18
117		Aadbhar Nagar Panchayat	0	0	1	0	12	5	1	18
118		Jaijepur Nagar Panchayat	0	2	0	0	15	5	1	20
119		Dhabhara Nagar Panchayat	0	1	0	0	14	5	1	20
120		Chandrapur Nagar Panchayat	0	1	0	0	14	5	1	20
121	Sarguja	Ambikapur Nagar Nigam	0	3	24	53	123	25	20	436
122		Sitapur Nagar Panchayat	0	1	0	0	12	5	1	24
123		Lakhanpur Nagar Panchayat	0	0	1	0	11	5	1	18
124	Jashpur	Jashpurnagar Nagar Palika	0	0	0	10	38	15	1	57
125		Patthalgaon Nagar Palika	0	1	0	3	24	10	1	38
126		Kotba Nagar Panchayat	0	0	0	0	2	4	1	18
127		Bagicha Nagar Panchayat	0	0	0	0	14	10	1	26
128		Kunkuri Nagar Panchayat	0	0	0	4	17	30	1	34
129	Balrampur	Balrampur Nagar Palika	0	0	0	0	24	5	1	13
130		Ramanujganj Nagar Palika	0	0	0	0	15	5	1	28
131		Kusmi Nagar Panchayat	0	1	0	0	10	5	1	18
132		Rajpur Nagar Panchayat	0	1	0	0	12	5	1	12
133		Wadrafnagar Nagar Panchayat	0	0	0	0	14	6	1	16
134	Koriya	Baikunthpur Nagar Palika	0	1	0	9	51	15	4	46
135		Shivpurchrcha Nagar Palika	0	1	0	0	76	15	2	53
136	Surajpur	Surajpur Nagar Palika	0	0	0	0	14	15	2	54
137		Vishrampur Nagar Panchayat	0	0	0	0	10	10	1	26
138		Pratappur Nagar Panchayat	0	0	0	0	11	5	1	16
139		Bhatgaon_S Nagar Panchayat	0	0	0	0	15	10	1	26
140		Jarhi Nagar Panchayat	0	0	0	0	15	10	1	23
141		Premnagar Nagar Panchayat	0	0	0	0	20	10	1	28
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	1	1	7	23	110	25	19	171
143		Manendragarh Nagar Palika	0	1	1	16	72	22	3	73
144		Jhagrakhand Nagar Panchayat	0	1	0	5	17	5	1	20
145		Khongapani Nagar Panchayat	0	0	0	0	48	10	1	28
146		Nailedri Nagar Panchayat	0	0	0	0	12	4	1	16
147	Bastar	Jagdalpur Nagar Nigam	1	2	4	11	213	25	13	332
148		Bastar Nagar Panchayat	0	0	1	0	4	15	1	26
149	Kondagaon	Kondagaon Nagar Palika	0	0	0	6	60	20	0	69
150		Keshkal Nagar Panchayat	0	0	1	1	21	10	1	25
151		Farasgaon Nagar Panchayat	0	0	0	4	12	5	1	16
152	Narayanpur	Narayanpur Nagar Palika	0	0	1	1	40	15	2	49
153	Kanker	Kanker Nagar Palika	0	0	1	13	35	15	3	61
154		Bhanupratappur Nagar Panchayat	0	0	1	0	13	5	1	20
155		Charama Nagar Panchayat	0	0	1	1	19	5	1	24
156		Pankhanjur Nagar Panchayat	0	0	1	0	15	10	1	26
157		Antagarh Nagar Panchayat	0	0	1	0	20	5	0	17
158		Narharpur Nagar Panchayat	0	0	0	0	8	5	1	11
159	Dantewada	Kirandul Nagar Palika	0	0	1	4	28	15	1	43
160		BadiBacheli Nagar Palika	0	0	1	2	24	15	1	43
161		Dantewada Nagar Palika	0	0	1	2	15	15	1	43
162		Geedam Nagar Panchayat	0	0	1	0	13	5	1	16
163		Barsur Nagar Panchayat	0	0	1	0	5	5	1	18

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MANPOWER ENGAGED IN MSWM

Sr. No.		Urban Local Body	Government officials for MSWM			Number of City Sanitation Workers (Including desludging workers, drain cleaning workers,street sweeping workers & Drivers) (Nos.)			Number of Self Help Groups (SHG) / agency workers for door to door collection, segregation and composting (Nos.)	
			Number of Health Officer (Nos.)	Number of Sanitary Inspector (Nos.)	Number of Sanitary Supervisor (Nos.)	Regular	Placement	Swachhata Commando	Supervisor	SHG's/ Agency Workers
Total			**26**	**79**	**257**	**1719**	**14298**	**1980**	**416**	**10056**
164	Sukma	Sukma Nagar Palika	0	0	1	0	21	15	1	33
165		Dornapal Nagar Panchayat	0	0	1	0	13	5	1	18
166		Konta Nagar Panchayat	0	0	0	1	12	5	1	18
167	Bijapur	Bijapur Nagar Palika	0	0	1	1	14	15	1	37
168		Bhairamgarh Nagar Panchayat	0	0	1	3	13	5	1	18
169		Bhopalpattnam Nagar Panchayat	0	0	1	1	4	5	1	11
170	Gariyaband	Kopra Nagar Panchayat	0	0	0	0	0	0	0	0
171	Balodabazar	Rohansi Nagar Panchayat	0	0	0	0	0	0	0	0
172	Durg	Amleshwar Nagar Palika	0	0	0	0	0	0	0	0
173	Bemetara	Dadhi Nagar Panchayat	0	1	0	0	18	15	0	0
174		Bhinbhouree Nagar Panchayat	0	0	0	0	5	5	0	0
175	Kabirdham	Indouri Nagar Panchayat	0	0	0	0	5	5	0	0
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	0	0	0	0	5	5	0	0
177	Mungeli	Barela Nagar Panchayat	0	0	0	0	5	5	0	0
178	Korba	Banki Mogra Nagar Palika	0	0	0	0	5	5	0	103
179	Janjgir Champa	Pamgarh Nagar Panchayat	0	0	0	0	5	5	0	0
180		Nariyara Nagar Panchayat	0	0	0	0	5	5	0	0
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	0	0	0	0	0	0	0	0
182		Pawni Nagar Panchayat	0	0	0	0	0	0	0	0
183	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0	0	0	0	0	0	0	0
184	Mungeli	Jarhagaon Nagar Panchayat	0	0	0	0	0	0	0	0
185	Bemetara	Devbhog Nagar Panchayat	0	0	0	0	0	0	0	0
186	Bemetara	Kusmi Nagar Panchayat	0	0	0	0	0	0	0	0
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	0	0	0	0	0	0	0	0
188	Koriya	Patna Nagar Panchayat	0	0	0	0	0	0	0	0
189	Balod	Palari Dist. Balod Nagar Panchayat	0	0	0	0	0	0	0	0
190	Rajnandgaon	Ghumka Nagar Panchayat	0	0	0	0	0	0	0	0
191	Surajpur	Shivnandpur Nagar Panchayat	0	0	0	0	0	0	0	0
192	JanjgirChampa	Bamnidih Nagar Panchayat	0	0	0	0	0	0	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Collection & Transportation of MSW

BASTAR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ADBHAR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

SUKMA

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

CHANDKHURI

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

PALI

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE C

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
E-mail - hocecb@gmail.com

No. 2207 /TS/CECB/2024 Nava Raipur Atal Nagar, dated : 14/06 /2024

To,

Commissioner
Nagar Palik Nigam,
Near Gandhi Maidan, Raipur,
District – Raipur (C.G.)

Sub: - Renewal of the consent of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref: -
1. Consent of the Board issued under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 vide letter no. 1712/TS/CECB/2020 Nava Raipur Atal Nagar, dated: 11/06/2020.
2. Renewal of the consent of the Board issued under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 vide letter no. 1016/TS/CECB/2021 Nava Raipur Atal Nagar, dated: 09/06/2021.
3. Your online application dated: 15/04/2024 and subsequent correspondence ending dated: 12/06/2024 (online application no. 15390104)

--:: oo ::--

With reference to your above application, consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby renewed upto 31/05/2027, subject to the fulfillment of the terms and conditions incorporated in the water and air consent letter no. 1712/TS/CECB/2020 Nava Raipur Atal Nagar, dated: 11/06/2020, subsequent renewal of consent issued by the Board and additional conditions mentioned below.

This renewal of consents are valid for **Storage, Transport, Separation, Treatment & Disposal Arrangements & Composting Plant capacity – 50 TPD and RDF capacity – 300 TPD of Common Municipal Solid Waste**.

Note: - This “renewal of consent” is being granted without prejudice to the proceeding (if any) pending in the Hon'ble Court of Law. This “renewal of consent” in no way to be taken as measure of proof that project

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

authority has not violated any related pollution laws at any time in past. Hence, what-ever decision taken by Hon'ble Court shall be binding on the project authority.

Additional Conditions

A. Water consent as per the Water (Prevention and Control of Pollution) Act, 1974

1. Project authority shall operate and maintain the effluent treatment system effectively and regularly and ensure the treated effluent quality within standard prescribed by Board. Project authority shall ensure regular running of leachate treatment plant (consisting of pre-treatment + RO + MEE based) for treatment of leachate generated. Untill the construction of leachate treatment plant is completed, project authority shall ensure utilization of all leachate generated within plant premises in such fashion that there shall not be any contamination of underground water and maintain zero liquid discharge condition outside the premises. Project authority shall ensure regular running of effluent treatment plant (consisting of Moving Bed Bio Reactor, Pressure Sand Filter, Activated Carbon Filter and Dis-infection Unit) for treatment of effluent generated from wheel washing / floor washing and domestic effluent. No wheel washing / floor washing shall be carried out within the plant premises before installation of effluent treatment plant. Domestic effluent shall be treated in septic tanks and soak pits till construction of ETP is completed. Provisions for parking, cleaning, washing of transport vehicles shall be provided within premises. Treated / un-treated effluent collection pond shall be lined suitably to prevent seepage into ground for avoiding ground water contamination. Project authority shall ensure that the treated effluent quality meet the standards prescribed by Board published in Gazette Notification dated 25.03.88.
2. Any liquid effluent what so ever generated from project activities including domestic effluent shall not be discharged into the river or any surface water bodies and it shall be reused wholly in the process / plantation within premises after proper treatment. No effluent shall be discharged outside of the facility premises in any circumstance. Project authority shall make proper arrangements of suitable drains / pipe networks to ensure adequate flow for utilization of treated effluent inside the premises. The concept of zero discharge shall be maintained all the time. All the effluent treatment system shall be kept in good running condition all the time and failure (if any), shall be immediately rectified without delay; otherwise, similar alternate arrangement shall be made. Chhattisgarh Environment Conservation Board may further stipulate stringent limit depending upon environmental conditions. Arrangements shall be made that effluents and storm water do not get mixed.
3. Project authority shall establish monitoring of bore well water quality. Usage of ground water in and around landfill site for any purpose (including drinking and irrigation) shall be considered only after

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ensuring its quality. Baseline data of ground water quality in the area shall be collected and kept in record for future reference by project authority. Ground water quality within 50 meter of the periphery of landfill site, around the effluent treatment plant, irrigation areas, nearby villages etc. by providing adequate numbers of piezometers around these areas at appropriate locations shall be periodically monitored covering different seasons in a year i.e. summer, monsoon and post-monsoon period to ensure that the ground water is not contaminated. Report shall be submitted to the Board regularly.

4. Project authority shall provide adequate arrangement for proper, safe and scientific storage, handling and disposal of all solid wastes.

5. Project authority shall provide wheel washing facility / area. All approach and / internal roads shall be made pucca so as to avoid generation of dust particles due to vehicular movement and shall be so designed to ensure free movement of vehicles and other machineries.

6. Odur nuisance at down-wind direction on the boundary of processing plant / landfill side shall also be checked regularly. Necessary precaution shall be taken to control nuisance of odour, flies, rodents, bird menace and fire hazard to control. Project authority shall take all necessary precaution to control odour, flies, rodents, bird menace and fire hazard.

7. The end product compost shall meet the standards prescribed under Fertilizer Control Order notified from time to time. In order to ensure safe application of compost, compost quality shall meet the specifications prescribed in Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08/04/2016 (as amended). Industry shall comply with the provision of Plastic Waste Management Rules, 2016.

8. Project authority shall ensure compliance of all provisions of Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08-04-2016 (as amended).

9. Transportation of waste by covered vehicles only shall be ensured. Provision for monitoring of vehicles by installation of close circuit cameras at suitable locations shall also be made.

10. All raw materials shall be stored above ground level in pucca platform in covered areas. Adequate arrangements shall be provided for proper storage, handling, transportation and disposal etc. of all solid wastes generated to avoid any fugitive emission. All the solid wastes shall be disposed off properly, safe and scientific manner.

11. Project authority shall use fly ash brick, fly ash block and fly ash based products in the construction / repairing activities.

12. The biomedical wastes shall be disposed off in accordance with the Bio-Medical Waste Management Rules, 2016 (as amended). The hazardous wastes shall be managed in accordance with the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016, (as amended). The E- Wastes shall be

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nawa Raipur, Atal Nagar

managed in accordance with the E-Waste (Management) Rules, 2016 (as amended).

13. Wide green belt of broad leaf local species shall be maintained along the plant premises. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Green belt / plantation shall be maintained within and around the plant premises in at-least 33 % area of total plant area. 50 meter thick green belt shall also be developed in the North – East corner of site towards temple.
14. Project authority shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.
15. Project authority shall follow the terms and conditions stipulated in the Chhattisgarh Environment Conservation Board's order no. 7261/TS/CECB/2015, Raipur dated 06/02/2015. In case of non compliance of any terms and conditions mentioned above or mentioned in the above order, this renewal of the consent may be cancelled.
16. This renewal of consent is being issued under the "Scheme of Auto-Renewal of Consent" of the Board issued vide office order no. 5937 dated 29/01/2018 as per self certificate submitted by authorized signatory Mr. Yogesh Kumar, Project Head of Nagar Palik Nagam Raipur, Sakari, Tehsil & District - Raipur (C.G.).
17. In case, if the capital investment is increased by such amount that the total investment exceeds the range for which renewal fees has been paid, the project authority shall have to pay the difference amount of renewal fees for the corresponding block years.
18. In case, the prescribed fee payable is amended in future, the project authority shall be liable to pay the difference amount for corresponding block years.
19. Chhattisgarh Environment Conservation Board reserves the rights to revoke the consent / renewal of consent at any time for any violation/non-compliance.

B. <u>Air Consent as per the Air (Prevention and Control of Pollution) Act, 1981</u>

1. Project authority shall operate and maintain the existing pollution control systems effectively and regularly. Project authority shall ensure particulate matter emission less than 50 mg/Nm^3. Effective steps shall be taken to control fugitive emission inside the project premises. Project authority shall also maintain the ambient air quality inside the factory premises within prescribed limits.
2. Project authority shall provide adequate arrangement for proper, safe and scientific storage, handling and disposal of all solid wastes.
3. Project authority shall provide wheel washing facility / area. All approach and / internal roads shall be made pucca so as to avoid generation of dust particles due to vehicular movement and shall be

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

so designed to ensure free movement of vehicles and other machineries.

4. Ambient air quality monitoring shall be regularly carried out. Odur nuisance at down-wind direction on the boundary of processing plant / landfill side shall also be checked regularly. Necessary precaution shall be taken to control nuisance of odour, flies, rodents, bird menace and fire hazard to control. Project authority shall take all necessary precaution to control odour, flies, rodents, bird menace and fire hazard.

5. The end product compost shall meet the standards prescribed under Fertilizer Control Order notified from time to time. In order to ensure safe application of compost, compost quality shall meet the specifications prescribed in Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08/04/2016 (as amended). Industry shall comply with the provision of Plastic Waste Management Rules, 2016.

6. Project authority shall ensure compliance of all provisions of Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08-04-2016 (as amended).

7. Transportation of waste by covered vehicles only shall be ensured. Provision for monitoring of vehicles by installation of close circuit cameras at suitable locations shall also be made.

8. All raw materials shall be stored above ground level in pucca platform in covered areas. Adequate arrangements shall be provided for proper storage, handling, transportation and disposal etc. of all solid wastes generated to avoid any fugitive emission. All the solid wastes shall be disposed off properly, safe and scientific manner.

9. Project authority shall use fly ash brick, fly ash block and fly ash based products in the construction / repairing activities.

10. The biomedical wastes shall be disposed off in accordance with the Bio-Medical Waste Management Rules, 2016 (as amended). The hazardous wastes shall be managed in accordance with the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016, (as amended). The E- Wastes shall be managed in accordance with the E-Waste (Management) Rules, 2016 (as amended).

11. Wide green belt of broad leaf local species shall be maintained along the plant premises. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Green belt / plantation shall be maintained within and around the plant premises in at-least 33 % area of total plant area. 50 meter thick green belt shall also be developed in the North – East corner of site towards temple.

12. Project authority shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.

13. Project authority shall follow the terms and conditions stipulated in the Chhattisgarh Environment Conservation Board's order no.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

7261/TS/CECB/2015, Raipur dated 06/02/2015. In case of non compliance of any terms and conditions mentioned above or mentioned in the above order, this renewal of the consent may be cancelled.

14. This renewal of consent is being issued under the "Scheme of Auto-Renewal of Consent" of the Board issued vide office order no. 5937 dated 29/01/2018 as per self certificate submitted by authorized signatory Mr. Yogesh Kumar, Project Head of Nagar Palik Nagam Raipur, Sakari, Tehsil & District - Raipur (C.G.).

15. In case, if the capital investment is increased by such amount that the total investment exceeds the range for which renewal fees has been paid, the project authority shall have to pay the difference amount of renewal fees for the corresponding block years.

16. In case, the prescribed fee payable is amended in future, the project authority shall be liable to pay the difference amount for corresponding block years.

17. Chhattisgarh Environment Conservation Board reserves the rights to revoke the consent / renewal of consent at any time for any violation/non-compliance.

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Endt. No. 2208 /TS/CECB/2024 Nava Raipur Atal Nagar, dated : 14/06/2024

Copy to: -

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raipur (C.G.). Please inspect the project facility and ensure compliance of consent / renewal condition(s) and take action as per law, if any condition/conditions are violated by the project authority.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Signature Not Verified

Digitally Signed by :P Arun Prasad MS

Date: 2024.06.19 10:41:45 IST

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
e-mail - hocecb@gmail.com

No. 10197/TS/CECB/2024 Nava Raipur Atal Nagar, Dated : 20**/03/2024**

To,

Commissioner,
Nagar Palik Nigam,
Vikas Bhawan, Nehru Chowk, Bilaspur,
District – Bilaspur (C.G.)

Sub: Renewal of the consent of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref:
1. Consent of the Board issued under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 vide letter no. 8085/TS/CECB/2019 Atal Nagar, dated: 06/03/2019.
2. Last renewal of the Board issued under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 vide letter no. 10204/TS/CECB/2021, Nava Raipur Atal Nagar, Dated :22/02/2021.
3. Your online application no. 14013731, dated: 09/11/2023 and subsequent correspondences ending dated : 05/01/2024.

--:: oo ::--

With reference to your above application, consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby renewed for 28/02/2027 from the date of issue of this letter, subject to the fulfillment of the terms and conditions incorporated in the water and air consent letter no. 8085/TS/CECB/2019 Atal Nagar, dated: 06/03/2019 and subsequent renewal(s)/amendment(s) issued by the Board and additional conditions mentioned below.

This renewal of consent is valid for: -

S.No.	Name	Capacity
1.	Storage, Transport, Separation, Treatment & Disposal Arrangements and RDF	100 TPD (One Hundred Tonnes Per Day)
2.	Composting Plant	150 TPD (One Hundred Fifty Tonnes Per Day)

Additional Conditions

A. Water (Prevention and Control of Pollution) Act, 1974

1. Project proponent shall provide adequate facility for proper treatment of industrial and domestic effluent. Project proponent shall ensure that the treated effluent

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

quality meet the standards prescribed by Board published in Gazette Notification dated 25.03.88. Chhattisgarh Environment Conservation Board may further stipulate stringent limit depending upon environmental conditions. No effluent shall be discharged outside of the facility premises under any circumstance. Domestic effluent shall be treated in septic tanks and soak pits. Treated / un-treated effluent collection pond shall be lined suitably to prevent seepage into ground for avoiding ground water contamination. All the effluent treatment system shall be kept in good running condition all the time and failure (if any), shall be immediately rectified without delay; otherwise, similar alternate arrangement shall be made Project proponent shall ensure the treated effluent quality within standard prescribed by Chhattisgarh Environment Conservation Board, Naya Raipur.

2. Project proponent shall make arrangements like installation of digital water meter separately for under ground as well as surface water, reuse of non potable water etc. as per NGT order dated 15/11/2022 on OA no. 392/2022 for use of water.
3. The concentration of methane gas generated at landfill site shall not exceed 25 per cent of the lower explosive limit (LEL).
4. Project proponent shall ensure that compost quality shall meet the specifications prescribed in Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08/04/2016.
5. Transportation of waste by covered vehicles only shall be ensured. Provision for monitoring of vehicles by installation of close circuit cameras at suitable locations i.e. entry gate, weigh bridge etc. shall also be made.
6. Project proponent shall provide arrangement for landfill gas recovery after filling of landfill.
7. Green belts of broad leaf native species shall be developed in buffer zone all around the boundary of the site. Project proponent shall develop green belt in at-least 33% area of total project area including the green belt mentioned in the buffer zone.
8. Project proponent submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.
9. This renewal of consent is being issued under the "Scheme of Auto-Renewal of Consent" of the Board issued vide office order no. 5937 dated 29/01/2018 as per self certificate submitted by authorized signatory Executive Engineer, M.P.L. Corporation, Bilaspur, District – Bilaspur (C.G.).
10. Chhattisgarh Environment Conservation Board reserves the rights to revoke the consent / renewal of consent at any time for any violation/non-compliance.
11. In case, if the capital investment is increased by such amount that the total investment exceeds the range for which renewal fees has been paid, the industry shall have to pay the difference amount of renewal fees for the corresponding block years.
12. In case, the prescribed fee payable is amended in future, the industry shall be liable to pay the difference amount for corresponding block years.

B. <u>Air (Prevention and Control of Pollution) Act, 1981</u>

1. Ambient air quality at the landfill site and at the vicinity shall be regularly monitored. Ambient air quality shall meet the prescribed standards. Odour nuisance at down-wind direction on the boundary of processing plant / landfill side shall also be checked regularly.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2. Project proponent shall ensure that compost quality shall meet the specifications prescribed in Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08/04/2016.
3. The concentration of methane gas generated at landfill site shall not exceed 25 per cent of the lower explosive limit (LEL).
4. Transportation of waste by covered vehicles only shall be ensured. Provision for monitoring of vehicles by installation of close circuit cameras at suitable locations i.e. entry gate, weigh bridge etc. shall also be made.
5. Project proponent shall provide arrangement for landfill gas recovery after filling of landfill.
6. Green belts of broad leaf native species shall be developed in buffer zone all around the boundary of the site. Project proponent shall develop green belt in at-least 33% area of total project area including the green belt mentioned in the buffer zone.
7. Project proponent submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.
8. This renewal of consent is being issued under the "Scheme of Auto-Renewal of Consent" of the Board issued vide office order no. 5937 dated 29/01/2018 as per self certificate submitted by authorized signatory Executive Engineer, M.P.L. Corporation, Bilaspur, District – Bilaspur (C.G.).
9. Chhattisgarh Environment Conservation Board reserves the rights to revoke the consent / renewal of consent at any time for any violation/non-compliance.
10. In case, if the capital investment is increased by such amount that the total investment exceeds the range for which renewal fees has been paid, the industry shall have to pay the difference amount of renewal fees for the corresponding block years.
11. In case, the prescribed fee payable is amended in future, the industry shall be liable to pay the difference amount for corresponding block years.

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board Raipur (C.G.)

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

Endt. No.10198/TS/CECB/2024 Nava Raipur Atal Nagar, Dated :20**/03/2024**

Copy to: -

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Bilaspur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the industry.

Signature Not Verified
Digitally Signed by :P Arun Prasad MS
Date: 2024.03.20 17:19:31 IST

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

-Sd-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

ANNEXURE D

ULB WISE DETAILS OF COMPOSTING FACILITIES WITH COMPOST PITS, WINDROW PLATFORMS & OWC MACHINES

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of wet waste (TPD)	Details of Bio Compost Units					Details of ISWM		Details of OWC	
				No. of Compost Shed in ULB (No.)	Bio Compost Units (No.s) [SBM]	Capacity of bio compost units (TPD) [SBM]	Intake wet waste in Bio Compost Units (TPD) [SBM]	Capacity Windrows composting at SLRM/Compost sheds (TPD)	ISWM plant (No.s)	ISWM capacity (TPD)	OWC Machine (No.s)	Capacity of the Organic waste Converter Machine (TPD)
TOTAL			**1421**	**210**	**6277**	**211**	**211**	**660**	**2**	**1000**	**69**	**75**
1	Raipur	Raipur Nagar Nigam	484.25	0	0	0.00	0.00	0	1	700	0	0
2		MandirHasoud Nagar Palika	2.92	1	16	0.53	0.53	2.38	0	0	0	0
3		Chandkhuri Nagar Panchayat	0.96	1	8	0.27	0.27	0.70	0	0	0	0
4		Samoda Nagar Panchayat	1.23	1	18	0.60	0.60	0.63	0	0	0	0
5		Birgaon Nagar Nigam	24.22	1	58	3.00	3.00	19.22	0	0	1	2
6		Tildanewra Nagar Palika	4.49	1	30	1.00	1.00	3.49	0	0	0	0
7		Gobranawapara Nagar Palika	5.22	1	30	1.00	1.00	3.72	0	0	1	0.5
8		Aarang Nagar Palika	3.00	1	30	1.00	1.00	1.50	0	0	1	0.5
9		Abhanpur Nagar Palika	2.55	1	28	0.93	0.93	1.12	0	0	1	0.5
10		Kharora Nagar Panchayat	1.62	1	26	0.87	0.87	0.50	0	0	1	0.25
11		Manacamp Nagar Panchayat	1.93	1	20	0.67	0.67	1.26	0	0	0	0
12		Kunra Nagar Panchayat	1.56	1	18	0.60	0.60	0.96	0	0	0	0
13	Gariyaband	Gariyaband Nagar Palika	1.94	1	30	1.00	1.00	0.94	0	0	0	0
14		Rajim Nagar Panchayat	2.46	1	28	0.93	0.93	1.53	0	0	0	0
15		Fingeshwar Nagar Panchayat	1.93	1	28	0.93	0.93	0.99	0	0	0	0
16		Chhura Nagar Panchayat	1.24	1	30	1.00	1.00	0.24	0	0	0	0
17	Dhamtari	Dhamtari Nagar Nigam	12.75	1	92	3.07	3.07	9.69	0	0	0	0
18		Kurud Nagar Panchayat	2.58	1	48	1.60	1.60	0.48	0	0	1	0.5
19		Magarload Nagar Panchayat	1.19	1	36	1.20	1.20	0	0	0	0	0
20		Nagri Nagar Panchayat	2.38	1	18	0.60	0.60	1.78	0.00	0	0	0
21		Bhakhara Nagar Panchayat	1.36	1	18	0.60	0.60	0.76	0	0	0	0
22		Aamdi Nagar Panchayat	1.18	1	19	0.63	0.63	0.54	0	0	0	0
23	Mahasamund	Mahasamund Nagar Palika	9.36	1	30	1.00	1.00	7.36	0	0	1	1
24		Bagbahara Nagar Palika	3.42	1	55	1.83	1.83	0.59	0	0	1	1
25		Saraipali Nagar Palika	3.58	1	30	1.00	1.00	2.33	0	0	1	0.25
26		Pithora Nagar Panchayat	1.44	1	18	0.60	0.60	0.84	0	0	0	0
27		Basna Nagar Panchayat	1.83	1	18	0.60	0.60	1.23	0	0	0	0
28		Tumgaon Nagar Panchayat	1.34	1	18	0.60	0.60	0.74	0	0	0	0
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	1.52	1	18	0.60	0.60	0.42	0	0	1	0.5
30		Tundra Nagar Panchayat	1.42	1	18	0.60	0.60	0.57	0	0	1	0.25
31		Balodabazar Nagar Palika	4.44	1	20	0.67	0.67	2.77	0	0	2	1
32		Bhatapara Nagar Palika	6.58	1	30	1.00	1.00	5.58	0	0	0	0
33		Kashdol Nagar Panchayat	2.33	1	18	0.60	0.60	1.48	0	0	1	0.25
34		Palari_BB Nagar Panchayat	1.50	1	34	1.13	1.13	0.11	0	0	1	0.25
35		Simga Nagar Palika	2.85	1	54	1.80	1.80	1.05	0	0	0	0
36	Durg	Durg Nagar Nigam	72.49	1	333	11.10	11.10	56.39	0	0	2	5
37		Bhilai Nagar Nigam	97.26	8	438	15.00	15.00	77.26	0	0	2	5
38		BhilaiCharoda Nagar Nigam	14.93	1	84	3.00	3.00	9.93	0	0	2	2
39		Jamul Nagar Palika	3.56	1	50	1.67	1.67	0	0	0	1	2
40		Kumhari Nagar Palika	4.71	1	22	0.73	0.73	1.97	0	0	1	2
41		Ahiwara Nagar Palika	3.32	1	30	1.00	1.00	2.32	0	0	0	0
42		Dhamdha Nagar Panchayat	1.78	1	18	0.60	0.60	1.18	0	0	0	0
43		Patan Nagar Panchayat	1.66	4	66	2.20	2.20	0	0	0	0	0
44		Utai Nagar Panchayat	1.56	1	31	1.03	1.03	0.53	0	0	0	0
45		Risali Nagar Nigam	27.81	5	183	6.10	6.10	19.71	0	0	1	2
46	Bemetara	Bemetara Nagar Palika	4.82	1	29	0.97	0.97	2.85	0	0	1	1
47		Saja Nagar Panchayat	0.94	1	16	0.53	0.53	0.41	0	0	0	0
48		Thankhamhariya Nagar Panchayat	1.43	1	16	0.53	0.53	0.90	0	0	0	0
49		Devkar Nagar Panchayat	0.86	1	16	0.53	0.53	0.33	0	0	0	0
50		Berla Nagar Panchayat	0.88	1	18	0.60	0.60	0.28	0	0	0	0
51		Parpodi Nagar Panchayat	0.59	1	16	0.53	0.53	0.06	0	0	0	0
52		Nawagarh_B Nagar Panchayat	1.61	1	20	0.67	0.67	0.94	0	0	0	0
53		Maro Nagar Panchayat	0.83	1	18	0.60	0.60	0.23	0	0	0	0
54	Balod	Balod Nagar Palika	3.69	1	17	0.57	0.57	2.12	0	0	1	1
55		DalliRajhara Nagar Palika	7.01	1	28	0.93	0.93	4.08	0	0	1	2
56		Gunderdehi Nagar Panchayat	1.46	1	18	0.60	0.60	0.86	0	0	-	0
57		Doundi Nagar Panchayat	1.35	1	15	0.50	0.50	0.85	0	0	0	0
58		DoundiLohara Nagar Panchayat	1.00	1	18	0.60	0.60	0.40	0	0	0	0
59		Gurur Nagar Panchayat	0.60	1	22	0.73	0.73	0	0	0	0	0
60		Arjunda Nagar Panchayat	0.87	1	30	1.00	1.00	0	0	0	0	0
61		Chikhlakasa Nagar Panchayat	1.02	1	18	0.60	0.60	0.42	0	0	0	0
62		Rajnandgaon Nagar Nigam	42.53	11	238	7.93	7.93	29.60	0	0	2	5

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF COMPOSTING FACILITIES WITH COMPOST PITS, WINDROW PLATFORMS & OWC MACHINES

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of wet waste (TPD)	Details of Bio Compost Units					Details of ISWM		Details of OWC	
				No. of Compost Shed in ULB (No.)	Bio Compost Units (No.s) [SBM]	Capacity of bio compost units (TPD) [SBM]	Intake wet waste in Bio Compost Units (TPD) [SBM]	Capacity Windrows composting at SLRM/Compost sheds (TPD)	ISWM plant (No.s)	ISWM capacity (TPD)	OWC Machine (No.s)	Capacity of the Organic waste Converter Machine (TPD)
TOTAL			**1421**	**210**	**6277**	**211**	**211**	**660**	**2**	**1000**	**69**	**75**
63	Rajnandgaon	Dongargarh Nagar Palika	6.58	1	30	1.00	1.00	3.58	0	0	1	2
64		Dongargaon Nagar Panchayat	2.65	1	18	0.60	0.60	2.05	0	0	0	0
65		Churiya Nagar Panchayat	0.76	1	18	0.60	0.60	0.16	0	0	0	0
66	Kabirdham	Kawardha Nagar Palika	8.08	1	138	4.60	4.60	2.48	0	0	1	1
67		Pandriya Nagar Palika	2.56	1	18	0.60	0.60	0	0	0	1	2
68		Bodla Nagar Panchayat	1.02	1	18	0.60	0.60	0.42	0	0	0	0
69		Pandatarai Nagar Panchayat	1.15	1	18	0.60	0.60	0.55	0	0	0	0
70		SahspurLohara Nagar Panchayat	0.98	1	18	0.60	0.60	0.38	0	0	0	0
71		Pipariya Nagar Panchayat	0.94	1	18	0.60	0.60	0.34	0	0	0	0
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	2.84	1	18	0.60	0.60	2.24	0	0	0	0
73		Gandai Nagar Panchayat	1.51	1	18	0.60	0.60	0.91	0	0	0	0
74		Chhuikhadan Nagar Panchayat	1.13	1	16	0.53	0.53	0	0	0	1	1
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1.66	1	18	0.60	0.60	1.06	0	0	0	0
76	Bilaspur	Bilaspur Nagar Nigam	153.00	9	331	11.03	11.03	141.47	1	300	2	0.5
77		Takhatpur Nagar Palika	3.47	1	30	1.00	1.00	2.47	0	0	0	0
78		Ratanpur Nagar Palika	3.40	1	30	1.00	1.00	2.40	0	0	0	0
79		Kota Nagar Panchayat	2.41	1	18	0.60	0.60	1.81	0	0	0	0
80		Bodri Nagar Palika	3.09	1	28	0.93	0.93	1.65	0	0	1	0.5
81		Bilha Nagar Panchayat	1.85	1	28	0.93	0.93	0.41	0	0	1	0.5
82		Malhar Nagar Panchayat	1.14	1	18	0.60	0.60	0.54	0	0	0	0
83	Raigarh	Raigarh Nagar Nigam	17.66	2	179	5.97	5.97	11.69	0	0	0	0
84		Kharsiya Nagar Palika	3.00	1	16	0.53	0.53	2.46	0	0	0	0
85		Dharmjaygarh Nagar Panchayat	2.03	1	18	0.60	0.60	1.43	0	0	0	0
86		Gharghoda Nagar Panchayat	1.53	1	18	0.60	0.60	0.93	0	0	0	0
87		Lailunga Nagar Panchayat	1.47	1	18	0.60	0.60	0.87	0	0	0	0
88		Kirodimalnagar Nagar Panchayat	2.43	1	18	0.60	0.60	1.83	0	0	0	0
89		Pussore Nagar Panchayat	0.75	1	18	0.60	0.60	0.15	0	0	0	0
90	Mungeli	Mungeli Nagar Palika	4.55	1	51	1.70	1.70	2.35	0	0	1	0.5
91		Lormi Nagar Palika	2.81	1	26	0.87	0.87	1.94	0	0	0	0
92		Pathariya Nagar Panchayat	1.08	1	10	0.33	0.33	0.75	0	0	0	0
93		Sargaon Nagar Panchayat	1.21	1	10	0.33	0.33	0.88	0	0	0	0
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	3.00	1	16	0.53	0.53	1.96	0	0	1	0.5
95		Pendra Nagar Palika	2.43	1	15	0.50	0.50	1.43	0	0	1	0.5
96	Janjgir - Champa	JanjgirNaila Nagar Palika	6.96	1	30	1.00	1.00	5.46	0	0	1	0.5
97		Champa Nagar Palika	7.90	1	22	0.73	0.73	6.66	0	0	1	0.5
98		Akaltara Nagar Palika	3.64	1	20	0.67	0.67	2.97	0	0	0	0
99		Balouda Nagar Panchayat	2.36	1	16	0.53	0.53	1.83	0	0	0	0
100		Kharod Nagar Panchayat	1.46	1	20	0.67	0.67	0.79	0	0	0	0
101		Shivrinarayan Nagar Panchayat	1.36	1	18	0.60	0.60	0.76	0	0	0	0
102		Saragaon Nagar Panchayat	1.12	1	18	0.60	0.60	0.02	0	0	1	0.5
103		Nawagarh_J Nagar Panchayat	1.46	1	18	0.60	0.60	0.36	0	0	1	0.5
104		Rahaud Nagar Panchayat	0.80	1	16	0.53	0.53	0.27	0	0	0	0
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	4.33	1	30	1.00	1.00	2.83	0	0	0	0.5
106		Sariya Nagar Panchayat	1.23	1	18	0.60	0.60	0.13	0	0	0	0.5
107		Baramkela Nagar Panchayat	0.88	1	18	0.60	0.60	0.28	0	0	0	0
108		Bhatgaon_SB Nagar Panchayat	1.43	1	18	0.60	0.60	0.83	0	0	0	0
109		Bilaigarh Nagar Panchayat	0.77	1	18	0.60	0.60	0	0	0	1	0.5
110	Korba	Korba Nagar Nigam	60.99	6	218	7.27	7.27	53.22	0	0	1	0.5
111		Dipka Nagar Palika	3.64	1	30	1.00	1.00	2.64	0	0	0	0
112		Katghora Nagar Palika	3.05	1	26	0.87	0.87	2.18	0	0	1	0
113		Pali Nagar Panchayat	0.76	1	18	0.60	0.60	0.16	0	0	0	0
114		Churikala Nagar Panchayat	0.86	1	18	0.60	0.60	0	0	0	1	0.5
115	Sakti	Sakti Nagar Palika	4.07	1	30	1.00	1.00	3.07	0	0	0	0
116		Nayabaradwar Nagar Panchayat	1.72	1	18	0.60	0.60	1.12	0	0	0	0
117		Aadbhar Nagar Panchayat	1.28	1	16	0.53	0.53	0.75	0	0	0	0
118		Jaijepur Nagar Panchayat	1.52	1	18	0.60	0.60	0.92	0	0	0	0
119		Dhabhara Nagar Panchayat	1.47	1	18	0.60	0.60	0.87	0	0	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF COMPOSTING FACILITIES WITH COMPOST PITS, WINDROW PLATFORMS & OWC MACHINES

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of wet waste (TPD)	Details of Bio Compost Units					Details of ISWM		Details of OWC	
				No. of Compost Shed in ULB (No.)	Bio Compost Units (No.s) [SBM]	Capacity of bio compost units (TPD) [SBM]	Intake wet waste in Bio Compost Units (TPD) [SBM]	Capacity Windrows composting at SLRM/Compost sheds (TPD)	ISWM plant (No.s)	ISWM capacity (TPD)	OWC Machine (No.s)	Capacity of the Organic waste Converter Machine (TPD)
TOTAL			**1421**	**210**	**6277**	**211**	**211**	**660**	**2**	**1000**	**69**	**75**
120		Chandrapur Nagar Panchayat	1.44	1	18	0.60	0.60	0.84	0	0	0	0
121	Sarguja	Ambikapur Nagar Nigam	29.05	3	205	6.83	6.83	20.22	0	0	1	2
122		Sitapur Nagar Panchayat	1.68	1	24	0.80	0.80	0.88	0	0	0	0
123		Lakhanpur Nagar Panchayat	0.80	1	16	0.53	0.53	0.27	0	0	0	0
124	Jashpur	Jashpurnagar Nagar Palika	3.77	1	24	0.80	0.80	1.97	0	0	2	1
125		Patthalgaon Nagar Palika	3.16	1	34	1.13	1.13	1.52	0	0	1	0.5
126		Kotba Nagar Panchayat	1.12	1	18	0.60	0.60	0.52	0	0	0	0
127		Bagicha Nagar Panchayat	1.69	1	18	0.60	0.60	0.59	0	0	1	0.5
128		Kunkuri Nagar Panchayat	2.15	1	18	0.60	0.60	1.05	0	0	1	0.5
129	Balrampur	Balrampur Nagar Palika	0.75	1	18	0.60	0.60	0	0	0	1	0.6
130		Ramanujganj Nagar Palika	1.78	1	18	0.60	0.60	0.68	0	0	1	0.5
131		Kusmi Nagar Panchayat	1.29	1	18	0.60	0.60	0.69	0	0	0	0
132		Rajpur Nagar Panchayat	0.91	1	18	0.60	0.60	0.31	0	0	0	0
133		Wadrafnagar Nagar Panchayat	0.80	1	18	0.60	0.60	0.20	0	0	0	0
134	Koriya	Baikunthpur Nagar Palika	2.14	1	18	0.60	0.60	1.54	0	0	0	0
135		Shivpurchrcha Nagar Palika	2.07	1	18	0.60	0.60	1.47	0	0	0	0
136	Surajpur	Surajpur Nagar Palika	3.16	1	28	0.93	0.93	1.22	0	0	1	1
137		Vishrampur Nagar Panchayat	1.74	1	18	0.60	0.60	1.14	0	0	0	0
138		Pratappur Nagar Panchayat	0.76	1	18	0.60	0.60	0.16	0	0	0	0
139		Bhatgaon_S Nagar Panchayat	1.51	1	110	3.67	3.67	0	0	0	0	0
140		Jarhi Nagar Panchayat	0.89	1	18	0.60	0.60	0.29	0	0	0	0
141		Premnagar Nagar Panchayat	0.80	1	16	0.53	0.53	0.26	0	0	0	0
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	8.88	1	50	1.67	1.67	5.21	0	0	1	2
143		Manendragarh Nagar Palika	4.34	1	30	1.00	1.00	3.34	NA	NA	0	0
144		Jhagrakhand Nagar Panchayat	1.01	1	10	0.33	0.33	0.68	NA	NA	0	0
145		Khongapani Nagar Panchayat	2.51	1	10	0.33	0.33	2.18	NA	NA	0	0
146		Nailedri Nagar Panchayat	0.96	1	10	0.33	0.33	0.63	NA	NA	0	0
147	Bastar	Jagdalpur Nagar Nigam	24.72	1	125	4.17	4.17	15.55	NA	NA	2	5
148		Bastar Nagar Panchayat	0.75	1	34	1.13	1.13	0	NA	NA	-	0
149	Kondagaon	Kondagaon Nagar Palika	5.89	1	28	0.93	0.93	2.95	NA	NA	1	2
150		Keshkal Nagar Panchayat	1.77	1	36	1.20	1.20	0	NA	NA	1	2
151		Farasgaon Nagar Panchayat	1.01	1	24	0.80	0.80	0.21	NA	NA	0	0
152	Narayanpur	Narayanpur Nagar Palika	3.00	1	28	0.93	0.93	0.06	NA	NA	1	2
153	Kanker	Kanker Nagar Palika	4.33	1	35	1.17	1.17	1.17	NA	NA	1	2
154		Bhanupratappur Nagar Panchayat	1.55	1	18	0.60	0.60	0.75	NA	NA	1	0.2
155		Charama Nagar Panchayat	2.09	1	30	1.00	1.00	1.09	NA	NA	0	0
156		Pankhanjur Nagar Panchayat	1.85	1	18	0.60	0.60	1.25	NA	NA	0	0
157		Antagarh Nagar Panchayat	0.96	1	18	0.60	0.60	0.36	NA	NA	0	0
158		Narharpur Nagar Panchayat	0.80	1	26	0.87	0.87	0	NA	NA	1	2
159	Dantewada	Kirandul Nagar Palika	2.89	1	30	1.00	1.00	1.39	NA	NA	1	0.5
160		BadiBacheli Nagar Palika	3.16	1	30	1.00	1.00	1.66	NA	NA	1	0.5
161		Dantewada Nagar Palika	2.19	1	30	1.00	1.00	0.69	NA	NA	1	0.5
162		Geedam Nagar Panchayat	1.00	1	18	0.60	0.60	0.40	NA	NA	0	0
163		Barsur Nagar Panchayat	1.07	1	18	0.60	0.60	0.47	NA	NA	0	0
164	Sukma	Sukma Nagar Palika	2.13	1	30	1.00	1.00	1.13	NA	NA	0	0
165		Dornapal Nagar Panchayat	1.17	1	18	0.60	0.60	0.57	NA	NA	0	0
166		Konta Nagar Panchayat	1.08	1	18	0.60	0.60	0.48	NA	NA	0	0
167	Bijapur	Bijapur Nagar Palika	2.33	1	30	1.00	1.00	1.33	NA	NA	0	0
168		Bhairamgarh Nagar Panchayat	1.01	1	18	0.60	0.60	0.41	NA	NA	0	0
169		Bhopalpattnam Nagar Panchayat	0.60	1	18	0.60	0.60	0.00	NA	NA	0	0
170	Gariyaband	Kopra Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0	0
171	Balodabazar	Rohansi Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0	0
172	Durg	Amleshwar Nagar Palika	0.00	1	0	0.00	0.00	0.00	0	0	0	0
173	Bemetara	Dadhi Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
174		Bhinbhouree Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
175	Kabirdham	Indouri Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
177	Mungeli	Barela Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
178	Korba	Banki Mogra Nagar Palika	8.35	1	32	1.07	1.07	7.28	0	0	0	0
179	Janjgir Champa	Pamgarh Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
180		Nariyara Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF COMPOSTING FACILITIES WITH COMPOST PITS, WINDROW PLATFORMS & OWC MACHINES												
Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of wet waste (TPD)	Details of Bio Compost Units					Details of ISWM		Details of OWC	
				No. of Compost Shed in ULB (No.)	Bio Compost Units (No.s) [SBM]	Capacity of bio compost units (TPD) [SBM]	Intake wet waste in Bio Compost Units (TPD) [SBM]	Capacity Windrows composting at SLRM/Compost sheds (TPD)	ISWM plant (No.s)	ISWM capacity (TPD)	OWC Machine (No.s)	Capacity of the Organic waste Converter Machine (TPD)
TOTAL			**1421**	**210**	**6277**	**211**	**211**	**660**	**2**	**1000**	**69**	**75**
182	Sarangarh - Bilaigarh	Pawni Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
183	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
184	Mungeli	Jarhagaon Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
185	Bemetara	Devbhog Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
186	Bemetara	Kusmi Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
188	Koriya	Patna Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
189	Balod	Palari Dist. Balod Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
190	Rajnandgaon	Ghumka Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
191	Surajpur	Shivnandpur Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0
192	JanjgirChampa	Bamnidih Nagar Panchayat	0.00	0	0	0.00	0.00	0.00	0	0	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE E

ULB WISE DETAILS OF QUANTIFIED FIGURES OF DAILY INTAKE OF WET WASTE, COMPOST GENERATED & ITS END USE

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of wet waste (TPD)	Output quantity as compost (TPD)	Utilization & Revenue						
					Quantity of compost utlized by ULBs (TPD)	Quantity of compost distributed to citizens (TPD)	Quantity of compost sold (TPD)	Quantity of compost stored at compost shed (TPD)	Quantity of compost stored at compost shed (MT) (In last 6 months)	Quantity of compost sold in last 6 months (MT)	Revenue generated from sale of compost (last 6 months) in Rs.
TOTAL			**1421**	**132**	**44**	**15**	**38**	**34.77**	**6590**	**6840**	**12197997**
1	Raipur	Raipur Nagar Nigam	484.25	24.30	0	0	18.96	5.34	961.2	3412.8	7214185
2		MandirHasoud Nagar Palika	2.92	0.35	0.1	0.16	0	0.09	16.2	0	0
3		Chandkhuri Nagar Panchayat	0.96	0.12	0.05	0.04	0	0.03	5.4	0	0
4		Samoda Nagar Panchayat	1.23	0.15	0.12	0	0.01	0.02	3.6	1.8	3600
5		Birgaon Nagar Nigam	24.22	2.42	2.21	0.2	0	0.01	1.8	0	0
6		Tildanewra Nagar Palika	4.49	0.54	0.4	0.1	0	0.04	7.2	0	0
7		Gobranawapara Nagar Palika	5.22	0.63	0.48	0.1	0	0.05	9	0	0
8		Aarang Nagar Palika	3.00	0.36	0.23	0	0	0.13	23.4	0	0
9		Abhanpur Nagar Palika	2.55	0.31	0.2	0.09	0	0.02	3.6	0	0
10		Kharora Nagar Panchayat	1.62	0.19	0.07	0.06	0	0.06	10.8	0	0
11		Manacamp Nagar Panchayat	1.93	0.21	0.14	0.02	0	0.05	9	0	0
12		Kunra Nagar Panchayat	1.56	0.19	0.05	0.03	0	0.11	19.8	0	0
13	Gariyaband	Gariyaband Nagar Palika	1.94	0.23	0.05	0.1	0	0.08	14.4	0	0
14		Rajim Nagar Panchayat	2.46	0.30	0.16	0	0	0.14	25.2	0	0
15		Fingeshwar Nagar Panchayat	1.93	0.23	0.2	0	0	0.03	5.4	0	0
16		Chhura Nagar Panchayat	1.24	0.15	0.03	0.08	0	0.04	7.2	0	0
17	Dhamtari	Dhamtari Nagar Nigam	12.75	1.15	0.9	0.04	0	0.21	37.8	0	0
18		Kurud Nagar Panchayat	2.58	0.31	0.15	0.13	0	0.03	5.4	0	0
19		Magarload Nagar Panchayat	1.19	0.14	0.08	0.03	0	0.03	5.4	0	0
20		Nagri Nagar Panchayat	2.38	0.29	0.18	0.07	0	0.04	7.2	0	0
21		Bhakhara Nagar Panchayat	1.36	0.16	0.09	0.05	0	0.02	3.6	0	0
22		Aamdi Nagar Panchayat	1.18	0.14	0.06	0.04	0	0.04	7.2	0	0
23	Mahasamund	Mahasamund Nagar Palika	9.36	1.12	0.88	0.13	0	0.11	19.8	0	0
24		Bagbahara Nagar Palika	3.42	0.41	0.26	0.08	0	0.07	12.6	0	0
25		Saraipali Nagar Palika	3.58	0.43	0.26	0.11	0	0.06	10.8	0	0
26		Pithora Nagar Panchayat	1.44	0.17	0.08	0.04	0	0.05	9	0	0
27		Basna Nagar Panchayat	1.83	0.22	0.13	0.06	0	0.03	5.4	0	0
28		Tumgaon Nagar Panchayat	1.34	0.16	0.08	0.03	0	0.05	9	0	0
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	1.52	0.18	0.13	0.03	0	0.02	3.6	0	0
30		Tundra Nagar Panchayat	1.42	0.17	0.11	0.04	0	0.02	3.6	0	0
31		Balodabazar Nagar Palika	4.44	0.53	0.35	0.1	0	0.08	14.4	0	0
32		Bhatapara Nagar Palika	6.58	0.79	0.52	0.2	0	0.07	12.6	0	0
33		Kashdol Nagar Panchayat	2.33	0.28	0.17	0.08	0	0.03	5.4	0	0
34		Palari_BB Nagar Panchayat	1.50	0.18	0.05	0.08	0	0.05	9	0	0
35		Simga Nagar Palika	2.85	0.34	0.1	0.04	0	0.2	36	0	0
36		Durg Nagar Nigam	72.49	7.97	3.64	0.83	1.2	2.3	414	216	12500
37		Bhilai Nagar Nigam	97.26	10.70	4.1	1.2	4.3	1.1	529	774	49000
38		BhilaiCharoda Nagar Nigam	14.93	1.79	0.8	0.58	0.2	0.21	37.8	36	85000
39		Jamul Nagar Palika	3.56	0.43	0.22	0.17	0.03	0.01	1.8	5.4	2800
40		Kumhari Nagar Palika	4.71	0.56	0.18	0.18	0.1	0.1	18	18	12500

Director
Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF QUANTIFIED FIGURES OF DAILY INTAKE OF WET WASTE, COMPOST GENERATED & ITS END USE

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of wet waste (TPD)	Output quantity as compost (TPD)	Utilization & Revenue						
					Quantity of compost utlized by ULBs (TPD)	Quantity of compost distributed to citizens (TPD)	Quantity of compost sold (TPD)	Quantity of compost stored at compost shed (TPD)	Quantity of compost stored at compost shed (MT) (In last 6 months)	Quantity of compost sold in last 6 months (MT)	Revenue generated from sale of compost (last 6 months) in Rs.
TOTAL			1421	132	44	15	38	34.77	6590	6840	12197997
41	Durg	Ahiwara Nagar Palika	3.32	0.40	0.15	0.15	0	0.1	18	0	0
42		Dhamdha Nagar Panchayat	1.78	0.21	0.12	0.02	0	0.07	12.6	0	0
43		Patan Nagar Panchayat	1.66	0.20	0.05	0.03	0.01	0.11	19.8	1.8	6000
44		Utai Nagar Panchayat	1.56	0.19	0.11	0.02	0.01	0.05	9	1.8	5000
45		Risali Nagar Nigam	27.81	3.06	1.48	0.5	0.98	0.1	18	176.4	480000
46	Bemetara	Bemetara Nagar Palika	4.82	0.58	0.51	0.015	0.03	0.025	4.5	5.4	16200
47		Saja Nagar Panchayat	0.94	0.11	0	0.02	0.01	0.08	14.4	1.8	2200
48		Thankhamhariya Nagar Panchayat	1.43	0.17	0.11	0.03	0.01	0.02	3.6	1.8	2500
49		Devkar Nagar Panchayat	0.86	0.10	0.01	0.05	0.02	0.02	3.6	3.6	8100
50		Berla Nagar Panchayat	0.88	0.11	0.087	0.008	0.005	0.01	1.8	0.9	2700
51		Parpodi Nagar Panchayat	0.59	0.07	0.03	0	0.02	0.02	3.6	3.6	6200
52		Nawagarh_B Nagar Panchayat	1.61	0.19	0.10	0.02	0.03	0.05	9	5.4	7300
53		Maro Nagar Panchayat	0.83	0.10	0.05	0.01	0.01	0.03	5.4	1.8	2800
54	Balod	Balod Nagar Palika	3.69	0.44	0.16	0.14	0.1	0.04	7.2	18	12000
55		DalliRajhara Nagar Palika	7.01	0.84	0.7	0	0.04	0.1	18	7.2	4800
56		Gunderdehi Nagar Panchayat	1.46	0.17	0.08	0	0.03	0.06	10.8	5.4	4500
57		Doundi Nagar Panchayat	1.35	0.16	0.08	0	0.02	0.06	10.8	3.6	2400
58		DoundiLohara Nagar Panchayat	1.00	0.12	0.04	0	0.02	0.06	10.8	3.6	4200
59		Gurur Nagar Panchayat	0.60	0.07	0.02	0	0.03	0.02	3.6	5.4	3600
60		Arjunda Nagar Panchayat	0.87	0.10	0.05	0	0.02	0.03	5.4	3.6	3500
61		Chikhlakasa Nagar Panchayat	1.02	0.12	0.04	0	0.02	0.06	10.8	3.6	4800
62	Rajnandgaon	Rajnandgaon Nagar Nigam	42.53	4.68	1.85	1.49	0.74	0.6	108	133.2	140000
63		Dongargarh Nagar Palika	6.58	0.79	0.42	0.25	0.02	0.1	18	3.6	2500
64		Dongargaon Nagar Panchayat	2.65	0.32	0.2	0.09	0.01	0.02	3.6	1.8	3660
65		Churiya Nagar Panchayat	0.76	0.09	0.03	0.02	0.01	0.03	5.4	1.8	2000
66	Kabirdham	Kawardha Nagar Palika	8.08	0.97	0.14	0.1	0.073	0.66	118.8	13.14	24000
67		Pandriya Nagar Palika	2.56	0.31	0.07	0.06	0.05	0.13	23.4	9	35000
68		Bodla Nagar Panchayat	1.02	0.12	0.01	0.02	0.06	0.03	5.4	10.8	36600
69		Pandatarai Nagar Panchayat	1.15	0.14	0.05	0.03	0.02	0.04	7.2	3.6	20000
70		SahspurLohara Nagar Panchayat	0.98	0.12	0.02	0.04	0.03	0.03	5.4	5.4	2000
71		Pipariya Nagar Panchayat	0.94	0.11	0.015	0.01	0.045	0.04	7.2	8.1	27450
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	2.84	0.34	0.2	0.02	0.01	0.11	19.8	1.8	2500
73		Gandai Nagar Panchayat	1.51	0.18	0.03	0.03	0.07	0.05	9	12.6	2500
74		Chhuikhadan Nagar Panchayat	1.13	0.14	0.05	0.01	0.01	0.07	12.6	1.8	2350
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1.66	0.20	0.15	0.03	0.01	0.01	1.8	1.8	3660
76	Bilaspur	Bilaspur Nagar Nigam	153.00	18.36	0.2	0	4.1	14.06	2530.8	738	3036600
77		Takhatpur Nagar Palika	3.47	0.42	0.15	0.11	0.06	0.1	18	10.8	750
78		Ratanpur Nagar Palika	3.40	0.41	0.35	0	0.01	0.05	9	1.8	1200
79		Kota Nagar Panchayat	2.41	0.29	0.17	0.03	0.08	0.01	1.8	14.4	900
80		Bodri Nagar Palika	3.09	0.37	0.07	0	0.2	0.1	18	36	1500

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF QUANTIFIED FIGURES OF DAILY INTAKE OF WET WASTE, COMPOST GENERATED & ITS END USE

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of wet waste (TPD)	Output quantity as compost (TPD)	Utilization & Revenue						
					Quantity of compost utlized by ULBs (TPD)	Quantity of compost distributed to citizens (TPD)	Quantity of compost sold (TPD)	Quantity of compost stored at compost shed (TPD)	Quantity of compost stored at compost shed (MT) (In last 6 months)	Quantity of compost sold in last 6 months (MT)	Revenue generated from sale of compost (last 6 months) in Rs.
TOTAL			1421	132	44	15	38	34.77	6590	6840	12197997
81		Bilha Nagar Panchayat	1.85	0.22	0.1	0	0.08	0.04	7.2	14.4	800
82		Malhar Nagar Panchayat	1.14	0.14	0.11	0	0.01	0.02	3.6	1.8	1200
83	Raigarh	Raigarh Nagar Nigam	17.66	2.12	0.41	1.38	0.13	0.2	36	23.4	14940
84		Kharsiya Nagar Palika	3.00	0.36	0.16	0	0.1	0.1	18	18	2500
85		Dharmjaygarh Nagar Panchayat	2.03	0.24	0.15	0	0.04	0.05	9	7.2	3500
86		Gharghoda Nagar Panchayat	1.53	0.18	0.08	0	0.02	0.08	14.4	3.6	1000
87		Lailunga Nagar Panchayat	1.47	0.18	0.12	0	0.02	0.04	7.2	3.6	1000
88		Kirodimalnagar Nagar Panchayat	2.43	0.29	0.18	0.07	0.01	0.01	1.8	1.8	2400
89		Pussore Nagar Panchayat	0.75	0.09	0.06	0.01	0.01	0.01	1.8	1.8	1800
90	Mungeli	Mungeli Nagar Palika	4.55	0.55	0.18	0.1	0	0.27	48.6	0	0
91		Lormi Nagar Palika	2.81	0.34	0.22	0.1	0	0.02	3.6		
92		Pathariya Nagar Panchayat	1.08	0.13	0.06	0.06	0	0.017	3.06	0	0
93		Sargaon Nagar Panchayat	1.21	0.15	0.12	0.02	0	0.01	1.8	0	0
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	3.00	0.36	0.22	0.02	0	0.12	21.6	0	0
95		Pendra Nagar Palika	2.43	0.29	0.23	0.03	0	0.03	5.4	0	0
96	Janjgir - Champa	JanjgirNaila Nagar Palika	6.96	0.83	0.38	0.27	0	0.18	32.4	0	0
97		Champa Nagar Palika	7.90	0.95	0.5	0.3	0	0.15	27	0	0
98		Akaltara Nagar Palika	3.64	0.44	0.38	0.03	0	0.03	5.4	0	0
99		Baloda Nagar Panchayat	2.36	0.28	0.18	0.05	0	0.05	9	0	0
100		Kharod Nagar Panchayat	1.46	0.18	0.08	0.07	0.02	0.01	1.8	3.6	3600
101		Shivrinarayan Nagar Panchayat	1.36	0.16	0.05	0.05	0.03	0.03	5.4	5.4	5400
102		Saragaon Nagar Panchayat	1.12	0.13	0.06	0.06	0	0.01	1.8	0	0
103		Nawagarh_J Nagar Panchayat	1.46	0.17	0.07	0.04	0	0.06	10.8	0	0
104		Rahaud Nagar Panchayat	0.80	0.10	0.03	0.05	0.01	0.01	1.8	1.8	1800
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	4.33	0.52	0.22	0.2	0	0.1	18	0	0
106		Sariya Nagar Panchayat	1.23	0.15	0.04	0.04	0	0.07	12.6	0.35	2000
107		Baramkela Nagar Panchayat	0.88	0.11	0.02	0.03	0	0.06	10.8	0	0
108		Bhatgaon_SB Nagar Panchayat	1.43	0.17	0.11	0.04	0.01	0.01	1.8	1.8	2400
109		Bilaigarh Nagar Panchayat	0.77	0.09	0.03	0.02	0.01	0.03	5.4	1.8	2100
110	Korba	Korba Nagar Nigam	60.99	7.32	3.6	0.9	1.32	1.5	270	237.6	255600
111		Dipka Nagar Palika	3.64	0.44	0.32	0.02	0	0.1	18	0	0
112		Katghora Nagar Palika	3.05	0.37	0.29	0	0	0.08	14.4	0	0
113		Pali Nagar Panchayat	0.76	0.09	0.005	0.005	0	0.08	14.4	0	0
114		Churikala Nagar Panchayat	0.86	0.10	0.03	0.04	0	0.03	5.4	0	0
115	Sakti	Sakti Nagar Palika	4.07	0.49	0.35	0.1	0	0.04	7.2	0	0
116		Nayabaradwar Nagar Panchayat	1.72	0.21	0.14	0.06	0	0.01	1.8	0	0
117		Aadbhar Nagar Panchayat	1.28	0.15	0.1	0.04	0	0.01	1.8	0	0
118		Jaijepur Nagar Panchayat	1.52	0.18	0.11	0.06	0	0.01	1.8	0	0
119		Dhabhara Nagar Panchayat	1.47	0.18	0.12	0.05	0	0.01	1.8	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF QUANTIFIED FIGURES OF DAILY INTAKE OF WET WASTE, COMPOST GENERATED & ITS END USE

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of wet waste (TPD)	Output quantity as compost (TPD)	Utilization & Revenue						
					Quantity of compost utlized by ULBs (TPD)	Quantity of compost distributed to citizens (TPD)	Quantity of compost sold (TPD)	Quantity of compost stored at compost shed (TPD)	Quantity of compost stored at compost shed (MT) (In last 6 months)	Quantity of compost sold in last 6 months (MT)	Revenue generated from sale of compost (last 6 months) in Rs.
TOTAL			1421	132	44	15	38	34.77	6590	6840	12197997
120		Chandrapur Nagar Panchayat	1.44	0.17	0.11	0.05	0	0.01	1.8	0	0
121	Sarguja	Ambikapur Nagar Nigam	29.05	2.91	0.77	0	2	0.14	25.2	360	85000
122		Sitapur Nagar Panchayat	1.68	0.20	0.09	0.08	0.02	0.01	1.8	3.6	2700
123		Lakhanpur Nagar Panchayat	0.80	0.10	0.04	0.02	0.03	0.01	1.8	5.4	6500
124	Jashpur	Jashpurnagar Nagar Palika	3.77	0.45	0.17	0.05	0.15	0.08	14.4	27	27000
125		Patthalgaon Nagar Palika	3.16	0.38	0.29	0.05	0.014	0.02	3.6	2.52	5400
126		Kotba Nagar Panchayat	1.12	0.13	0.06	0.03	0.02	0.02	3.6	3.6	3200
127		Bagicha Nagar Panchayat	1.69	0.20	0.11	0.03	0.05	0.01	1.8	9	6500
128		Kunkuri Nagar Panchayat	2.15	0.26	0.17	0.03	0.05	0.01	1.8	9	7500
129	Balrampur	Balrampur Nagar Palika	0.75	0.09	0.02	0.01	0.05	0.01	1.8	9	10544
130		Ramanujganj Nagar Palika	1.78	0.21	0.08	0.02	0.05	0.06	10.8	9	12540
131		Kusmi Nagar Panchayat	1.29	0.15	0.06	0.07	0.01	0.01	1.8	1.8	14000
132		Rajpur Nagar Panchayat	0.91	0.11	0.01	0.01	0.08	0.01	1.8	14.4	13000
133		Wadrafnagar Nagar Panchayat	0.80	0.10	0.05	0.01	0.02	0.02	3.6	3.6	4800
134	Koriya	Baikunthpur Nagar Palika	2.14	0.26	0.15	0.05	0.02	0.04	7.2	3.6	9857
135		Shivpurchrcha Nagar Palika	2.07	0.25	0.2	0.03	0.01	0.01	1.8	1.8	8561
136	Surajpur	Surajpur Nagar Palika	3.16	0.38	0.11	0.05	0.2	0.02	3.6	36	40000
137		Vishrampur Nagar Panchayat	1.74	0.21	0.12	0.05	0.03	0.01	1.8	5.4	14320
138		Pratappur Nagar Panchayat	0.76	0.09	0.02	0.04	0.01	0.02	3.6	1.8	18000
139		Bhatgaon_S Nagar Panchayat	1.51	0.18	0.06	0.07	0.02	0.03	5.4	3.6	18000
140		Jarhi Nagar Panchayat	0.89	0.11	0.03	0.02	0.02	0.04	7.2	3.6	4880
141		Premnagar Nagar Panchayat	0.80	0.10	0.02	0.05	0.02	0.01	1.8	3.6	12200
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	8.88	0.98	0.31	0.2	0.24	0.23	41.4	43.2	82460
143		Manendragarh Nagar Palika	4.34	0.52	0.16	0.19	0.16	0.01	1.8	28.8	22000
144		Jhagrakhand Nagar Panchayat	1.01	0.12	0.02	0.01	0.06	0.03	5.4	10.8	7800
145		Khongapani Nagar Panchayat	2.51	0.30	0.15	0.03	0.11	0.01	1.8	19.8	12650
146		Nailedri Nagar Panchayat	0.96	0.12	0.08	0.01	0.02	0.01	1.8	3.6	10500
147	Bastar	Jagdalpur Nagar Nigam	24.72	2.22	1.42	0.3	0.3	0.2	36	54	25000
148		Bastar Nagar Panchayat	0.75	0.09	0.03	0.02	0	0.04	7.2	0	0
149	Kondagaon	Kondagaon Nagar Palika	5.89	0.65	0.6	0.009	0.03	0.01	1.8	5.4	1800
150		Keshkal Nagar Panchayat	1.77	0.21	0.15	0.04	0	0.02	3.6	0	0
151		Farasgaon Nagar Panchayat	1.01	0.12	0.07	0.02	0.02	0.01	1.8	3.6	1800
152	nigam'	Narayanpur Nagar Palika	3.00	0.36	0.29	0.03	0.03	0.01	1.8	5.4	1500
153	Kanker	Kanker Nagar Palika	4.33	0.52	0.4	0.11	0	0.01	1.8	0	0
154		Bhanupratappur Nagar Panchayat	1.55	0.19	0.1	0	0.08	0.01	1.8	14.4	9600
155		Charama Nagar Panchayat	2.09	0.25	0.15	0	0.04	0.01	1.8	7.2	8500
156		Pankhanjur Nagar Panchayat	1.85	0.22	0.14	0	0.07	0.01	1.8	12.6	8400
157		Antagarh Nagar Panchayat	0.96	0.12	0.07	0.02	0	0.03	5.4	0	0
158		Narharpur Nagar Panchayat	0.80	0.10	0.07	0.02	0	0.01	1.8	0	0
159		Kirandul Nagar Palika	2.89	0.35	0.15	0.03	0.06	0.11	19.8	10.8	25000

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF QUANTIFIED FIGURES OF DAILY INTAKE OF WET WASTE, COMPOST GENERATED & ITS END USE

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of wet waste (TPD)	Output quantity as compost (TPD)	Utilization & Revenue						
					Quantity of compost utlized by ULBs (TPD)	Quantity of compost distributed to citizens (TPD)	Quantity of compost sold (TPD)	Quantity of compost stored at compost shed (TPD)	Quantity of compost stored at compost shed (MT) (In last 6 months)	Quantity of compost sold in last 6 months (MT)	Revenue generated from sale of compost (last 6 months) in Rs.
TOTAL			1421	132	44	15	38	34.77	6590	6840	12197997
160	Dantewada	BadiBacheli Nagar Palika	3.16	0.38	0.18	0.07	0.03	0.1	18	5.4	15000
161		Dantewada Nagar Palika	2.19	0.26	0.16	0	0.09	0.01	1.8	16.2	11100
162		Geedam Nagar Panchayat	1.00	0.12	0.09	0	0.02	0.01	1.8	3.6	1890
163		Barsur Nagar Panchayat	1.07	0.13	0.09	0	0.03	0.01	1.8	5.4	5600
164	Sukma	Sukma Nagar Palika	2.13	0.26	0.09	0.03	0.05	0.09	16.2	9	11000
165		Dornapal Nagar Panchayat	1.17	0.14	0.06	0	0.02	0.06	10.8	3.6	3100
166		Konta Nagar Panchayat	1.08	0.13	0.05	0	0.02	0.06	10.8	3.6	3200
167	Bijapur	Bijapur Nagar Palika	2.33	0.28	0.14	0.13	0	0.01	1.8	0	0
168		Bhairamgarh Nagar Panchayat	1.01	0.12	0.09	0	0	0.03	5.4	0	0
169		Bhopalpattnam Nagar Panchayat	0.60	0.07	0.04	0.02	0	0.01	1.8	0	0
170	Gariyaband	Kopra Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
171	Balodabazar	Rohansi Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
172	Durg	Amleshwar Nagar Palika	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
173	Bemetara	Dadhi Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
174		Bhinbhouree Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
175	Kabirdham	Indouri Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
177	Mungeli	Barela Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
178	Korba	Banki Mogra Nagar Palika	8.35	1.00	0.20	0.00	0.00	0.80	144	0	0.00
179	Janjgir Champa	Pamgarh Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
180		Nariyara Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
182		Pawni Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
183	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
184	Mungeli	Jarhagaon Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
185	Bemetara	Devbhog Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
186	Bemetara	Kusmi Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
188	Koriya	Patna Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
189	Balod	Palari Dist. Balod Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
190	Rajnandgaon	Ghumka Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
191	Surajpur	Shivnandpur Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00
192	JanjgirChampa	Bamnidih Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Photographs of Solid Waste Management Process at MRF & Compost Shed in 167 ULBs

Dhamtari

Ambikapur

Bhilai

Birgaon

Charoda

Rajnandgaon

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Adbhar

Balodabazar

Dipka

Aamdi

Kawardha

Kondagaon

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE F

DMSWSL

Delhi MSW Solutions Ltd.

(A Division Of Resustainability Ltd.)
Khasra No.775,Near Pirda Chowk,Dhansooly Road, Sakri
Pin-493111, Raipur (C.G.)

COMPOST ANALYSIS

TEST REPORT

Report No.: DMSWSL/CT/01
Date of Issue : 18/11/2025
Sample Name : Compost
Sample Quantity : 1 kg

Detail of Sampling

(a) Date of Sampling	: 13/11/2025	(d)	Equipment Used: N.A.
(b) Test Completed on	: 18/11/2025	(e)	Sampling Done By: Rahul Mishra
(c) Sampling Type	: Composite	(f)	Sampling location: Compost Yard

TEST RESULTS

Sl. No.	Parameter	Unit	Results	Specification Of Organic Fertilizer as FCO.	Test Method
1	Color	-	Black	**Dark Brown to Black**	Visual Observation
2	Odor	-	Absence Of Foul Odour	**Absence Of Foul Odour**	Visual Observation
3	Particle Size	%	98.3	**Min. 90% Should Pass**	FCO 1985 Part- D (20th Edition)
4	Bulk Density	gm/cc	0.82	**<1.2**	FCO 1985 Part- D (20th Edition)
5	pH	-	7.37	**6.0-8.0**	FCO 1985 Part- D (20th Edition)
6	Conductivity	ds/m	4.97	**<6.0**	FCO 1985 Part- D (20th Edition)
7	Moisture	%(w/w)	23.20	**15-25**	FCO 1985 Part- D (20th Edition)
8	C:N	-	16.30	**<20**	FCO 1985 Part- D (20th Edition)
9	Total Organic Carbon	%(w/w)	14.70	**Min. 12.0**	FCO 1985 Part- D (20th Edition)
10	Total Phosphates (as P2O5)	%(w/w)	1.70	**Min.1.2**	FCO 1985 Part- D (20th Edition)
11	Total Potassium (as K2O)	%(w/w)			FCO 1985 Part- D (20th Edition)
12	Total Nitrogen	%(w/w)			FCO 1985 Part- D (20th Edition)

Tested By
(Lab Assistant)

Checked By
(Lab Head)

DELHI MSW SOLUTIONS LTD. LAB

- The results listed refer only to the tested sample and applicable parameter.
- This report, in full or in part, shall not be used for advertising or as evidence in any court of law.
- This report can not be reproduced, except when in full, without the written permission of the Plant Head.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

OFFICE OF THE DEPUTY DIRECTOR AGRICULTURE
BIOFERTILIZER AND ORGANIC FERTILIZER TESTING AND QUALITY CONTROL LABORATORY
LABHANDI, RAIPUR (C.G.)

No./Tech./Bio/Org/FRT/2025 - 2026 / 417 Raipur, Dated.....08/12/2025.....

To,

DEPUTY DIRECTOR AGRICULTURE

RAJNANDGAON

DISTT. RAJNANDGAON (C.G.)

Subject : Regarding Analytical Results of Bio-fertilizer/Organic Fertilizer Sample.

Reference : आपका पत्र क्र./A-2/उर्वरक/नमूना/2025-26/8146 दिनांक 11/11/2025

—0—

Please find enclosed herewith the results of 10 out of 10 referred Bio-fertilizer/Organic Fertilizer Samples.

It is for your information and further necessary action please.

Encl. :

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
and Quality Control Laboratory
Labhandi, Raipur (C.G.)

Endt./No./Tech./Bio/Org/FRT/202 5 - 2026 / 418 Raipur, Dated.....08.12.2025.....

Copy to :

State Notifying Authority (Bio-fertilizer/Organic Fertilizer) and Additional Director Agriculture, Directorate of Agriculture, Raipur for information please.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
and Quality Control Laboratory
Labhandi, Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3091

GOVERNMENT OF CHHATTISGARH

Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory

Raipur, Chhattisgarh

FORM 'L-1'

[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 08/12/2025

To,

DEPUTY DIRECTOR AGRICULTURE

RAJNANDGAON

DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No जावपत्र 3/वि-2/उवेक/ 1पत्र।/ 2025-26 /8146 दिनांक 11/11/2025 as per details given below:

(1) Name of Organic fertilizer ..... CITY COMPOST (Granular)

(2) Date of Sampling 10/11/2025

(3) Code No. of sample as indicated by the Inspector A-05

(4) Date of receipt of the sample in the Laboratory 12/11/2025

(5) Laboratory sample No. 387

(6) Date of analysis of sample 08/12/2025

(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
(I)	Moisture % by wt. (max.) 25.0	18.14		
(ii)	Bulk density (g/cm^3) less than 1.20	0.78		
(iii)	Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
(i)	Total Organic Carbon, % by wt.mini 12.0	12.89		
(ii)	Total Nitrogen (as N),%,potash(AS K_2O by wt. 1.2, ,Phosphorus. (as P_2O_5),% by wt.mini.	4.29		
(ii)	C:N RATIO LESS THAN 20:1	9.20		
(vi)	pH (1:5 solution) 6.0-8.0	7.77		
(vi)	Conductivity. (as dsm^{-1}) Not More Than 6.0	5.23		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
(i)	Arsenic as (As_2O_3) 10.00	0.18		
(ii)	Cadmium (as Cd) 5.0	0.40		
(iii)	Chromium (as Cr) 50.0	9.20		
(iv)	Copper (as Cu) 300.00	11.36		
(v)	Mercury (as Hg) 0.15	0.04		
(vi)	Nickel (as Ni) 50.0	4.60		
(vii)	Lead (as Pb) 100.0	0.28		
(viii)	Zinc (as Zn) 1000.00	6.96		

STANDARD

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3092

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh

FORM 'L-1'

[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 08/12/2025

To,

DEPUTY DIRECTOR AGRICULTURE
RAJNANDGAON
DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No जाचा पत्र नं/डी-2/ उर्वरक/नमूना/ 2025-26/8146 दिनांक 11/11/2025 as per details given below:

(1) Name of Organic fertilizer ..... **CITY COMPOST (Granular)**
(2) Date of Sampling **10/11/2025**
(3) Code No. of sample as indicated by the Inspector **A-06**
(4) Date of receipt of the sample in the Laboratory **12/11/2025**
(5) Laboratory sample No. **388**
(6) Date of analysis of sample **08/12/2025**
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
(I)	Moisture % by wt. (max.) 25.0	23.34		
(ii)	Bulk density (g/cm^3) less than 1.20	0.78		
(iii)	Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
(i)	Total Organic Carbon, % by wt.mini 12.0	19.38		
(ii)	Total Nitrogen (as N), %, potash(AS K_2O by wt. 1.2 ,Phosphorus. (as P_2O_5),% by wt.mini.	3.41		
(ii)	C:N RATIO LESS THAN 20:1	13.84		
(vi)	pH (1:5 solution) 6.0-8.0	6.76		
(vi)	Conductivity. (as dsm^{-1}) Not More Than 6.0	4.21		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
(i)	Arsenic as (As_2O_3) 10.00	0.11		
(ii)	Cadmium (as Cd) 5.0	0.60		
(iii)	Chromium (as Cr) 50.0	6.48		
(iv)	Copper (as Cu) 300.00	5.20		
(v)	Mercury (as Hg) 0.15	0.04		
(vi)	Nickel (as Ni) 50.0	3.16		
(vii)	Lead (as Pb) 100.0	0.96		
(viii)	Zinc (as Zn) 1000.00	17.36		

STANDARD

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3093

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory

Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 08/12/2025

To,

DEPUTY DIRECTOR AGRICULTURE
RAJNANDGAON
DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No आत्मा/रा.3/वि-2/3वर्ल्ड/नमूना/2025-26/8146 दिनांक 11/11/2025 as per details given below:

(1) Name of Organic fertilizer ..... CITY COMPOST (Granular)
(2) Date of Sampling 10/11/2025
(3) Code No. of sample as indicated by the Inspector A-07
(4) Date of receipt of the sample in the Laboratory 12/11/2025
(5) Laboratory sample No. 389
(6) Date of analysis of sample 08/12/2025

(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO		Composition as per analysis	Variation	Permissible Tolerance limit
1	2		3	4	5
(A) Physical characteristics—					
	(I) Moisture % by wt. (max.)	25.0	18.02		
	(ii) Bulk density (g/cm^3)	less than 1.20	0.91		
	(iii) Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—					
	(i)Total Organic Carbon, % by wt mini	12.0	12.14		
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. ,Phosphorus. (as P_2O_5),% by wt.mini.	1.2.	2.99		
	(ii)C:N RATIO	LESS THAN 20:1	10.83		
	(vi) pH (1:5 solution)	6.0-8.0	7.88		
	(vi)Conductivity. (as dsm^{-1})	Not More Than 6.0	3.28		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)					
	(i) Arsenic as (As_2O_3)	10.00	0.15		
	(ii) Cadmium (as Cd)	5.0	0.64		
	(iii) Chromium (as Cr)	50.0	14.76		
	(iv) Copper (as Cu)	300.00	9.28		
	(v) Mercury (as Hg)	0.15	0.007		
	(vi) Nickel (as Ni)	50.0	5.12		
	(vii) Lead (as Pb)	100.0	2.20		
	(viii) Zinc (as Zn)	1000.00	18.88		

STANDARD

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
&Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3094

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory

Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 08/12/2025

To,

DEPUTY DIRECTOR AGRICULTURE
RAJNANDGAON
DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No आत्मा पत्र 3/डी-2/उर्वरक/नांदगांव/2025-26/8146 दिनांक 11/11/2025 as per details given below:

(1) Name of Organic fertilizer ..... CITY COMPOST (Granular)
(2) Date of Sampling 10/11/2025
(3) Code No. of sample as indicated by the Inspector A-08
(4) Date of receipt of the sample in the Laboratory 12/11/2025
(5) Laboratory sample No. 390
(6) Date of analysis of sample 08/12/2025
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
(I)	Moisture % by wt. (max.) 25.0	24.30		
(ii)	Bulk density (g/cm^3) less than 1.20	0.76		
(iii)	Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
(i)	Total Organic Carbon, % by wt.mini 12.0	16.93		
(ii)	Total Nitrogen (as N),%,potash(AS K_2O by wt. 1.2 ,Phosphorus. (as P_2O_5),% by wt.mini.	3.67		
(ii)	C:N RATIO LESS THAN 20:1	15.11		
(vi)	pH (1:5 solution) 6.0-8.0	7.90		
(vi)	Conductivity. (as dsm^{-1}) Not More Than 6.0	3.08		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
(i)	Arsenic as (As_2O_3) 10.00	0.16		
(ii)	Cadmium (as Cd) 5.0	1.36		
(iii)	Chromium (as Cr) 50.0	9.44		
(iv)	Copper (as Cu) 300.00	13.12		
(v)	Mercury (as Hg) 0.15	0.003		
(vi)	Nickel (as Ni) 50.0	3.56		
(vii)	Lead (as Pb) 100.0	0.84		
(viii)	Zinc (as Zn) 1000.00	16.44		

STANDARD

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3095

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 08/12/2025

To,

DEPUTY DIRECTOR AGRICULTURE
RAJNANDGAON
DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No माचदा पत्र 3/वि-2/ उवेक /पंजी/ 2025-26/ 8146 दिनांक 11/11/2025 as per details given below:

(1) Name of Organic fertilizer ..... **CITY COMPOST (Granular)**
(2) Dateof Sampling **10/11/2025**
(3) Code No. of sample as indicated by the Inspector **A-09**
(4) Date of receipt of the sample in the Laboratory **12/11/2025**
(5) Laboratorysample No. **391**
(6) Date of analysis of sample **08/12/2025**
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
	(I) Moisture-% by wt. (max.)	25.0	24.17	
	(ii) Bulk density (g/cm^3)	less than 1.20	0.82	
	(iii) Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS	
(B) Chemical characteristics—				
	(i)Total Organic Carbon, % by wt.mini	12.0	23.92	
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. Phosphorus. (as P_2O_5),% by wt.mini.	1.2	3.36	
	(ii)C:N RATIO	LESS THAN 20:1	17.08	
	(vi) pH (1:5solution)	6.0-8.0	7.23	
	(vi)Conductivity. (as dsm^{-1})	Not More Than 6.0	2.34	
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
(i)	Arsenic as (As_2O_3)	10.00	0.25	
(ii)	Cadmium (as Cd)	5.0	1.64	
(iii)	Chromium (as Cr)	50.0	7.56	
(iv)	Copper (as Cu)	300.00	13.40	
(v)	Mercury (as Hg)	0.15	0.05	
(vi)	Nickel (as Ni)	50.0	3.48	
(vii)	Lead (as Pb)	100.0	2.64	
(viii)	Zinc (as Zn)	1000.00	69.60	

STANDARD

Remark: The sample is according to specification and is **standard.**

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3096

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 08/12/2025

To,

DEPUTY DIRECTOR AGRICULTURE
RAJNANDGAON
DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No मापदा पत्र क्र/वि-2/उर्वरक/नमूना/2025-26/8146 दिनांक 11/11/2025 as per details given below:

(1) Name of Organic fertilizer ..... CITY COMPOST (Granular)
(2) Date of Sampling 10/11/2025
(3) Code No. of sample as indicated by the Inspector A-10
(4) Date of receipt of the sample in the Laboratory 12/11/2025
(5) Laboratory sample No. 392
(6) Date of analysis of sample 08/12/2025

(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
	(I) Moisture % by wt. (max.) 25.0	23.91		
	(ii) Bulk density (g/cm^3) less than 1.20	0.84		
	(iii) Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
	(i)Total Organic Carbon, % by wt.mini 12.0	12.42		
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. 1.2 ,Phosphorus. (as P_2O_5),% by wt.mini.	3.23		
	(ii)C:N RATIO LESS THAN 20:1	11.08		
	(vi) pH (1:5 solution) 6.0-8.0	7.89		
	(vi)Conductivity. (as dsm^{-1}) Not More Than 6.0	1.13		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
	(i) Arsenic as (As_2O_3) 10.00	0.19		
	(ii) Cadmium (as Cd) 5.0	1.68		
	(iii) Chromium (as Cr) 50.0	8.92		
	(iv) Copper (as Cu) 300.00	12.36		
	(v) Mercury (as Hg) 0.15	0.07		
	(vi) Nickel (as Ni) 50.0	4.08		
	(vii) Lead (as Pb) 100.0	4.04		
	(vii) Zinc (as Zn) 1000.00	16.96		

STANDARD

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3097

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. .....

Date 08/12/2025

To,

DEPUTY DIRECTOR AGRICULTURE
RAJNANDGAON
DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No ग्रामपा उ स /वि-2/उर्वरक /जमुना/ 2025-26/8146 दिनांक 11/11/2025 as per details given below:

(1) Name of Organic fertilizer ..... CITY COMPOST (Granular)
(2) Date of Sampling 10/11/2025
(3) Code No. of sample as indicated by the Inspector A-11
(4) Date of receipt of the sample in the Laboratory 12/11/2025
(5) Laboratory sample No. 393
(6) Date of analysis of sample 08/12/2025
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
	(I) Moisture % by wt. (max.) 25.0	22.60		
	(ii) Bulk density (g/cm^3) less than 1.20	0.85		
	(iii) Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
	(i)Total Organic Carbon, % by wt.mini 12.0	14.33		
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. 1.2 ,Phosphorus. (as P_2O_5),% by wt.mini.	2.85		
	(iii)C:N RATIO LESS THAN 20:1	12.79		
	(vi) pH (1:5 solution) 6.0-8.0	7.73		
	(vi)Conductivity. (as dsm^{-1}) Not More Than 6.0	3.84		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
	(i) Arsenic as (As_2O_3) 10.00	0.20		
	(ii) Cadmium (as Cd) 5.0	2.16		
	(iii) Chromium (as Cr) 50.0	11.12		
	(iv) Copper (as Cu) 300.00	27.34		
	(v) Mercury (as Hg) 0.15	0.05		
	(vi) Nickel (as Ni) 50.0	6.32		
	(vii) Lead (as Pb) 100.0	11.60		
	(viii) Zinc (as Zn) 1000.00	19.36		

STANDARD

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3098

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date **08/12/2025**

To,

DEPUTY DIRECTOR AGRICULTURE
RAJNANDGAON
DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No गोपदा फा क्र/वि-2/ उर्वरक /नमूना/ 2025-26/ 8146 दिनांक 11/11/2025 as per details given below:

(1) Name of Organic fertilizer ..... **CITY COMPOST (Granular)**
(2) Date of Sampling **10/11/2025**
(3) Code No. of sample as indicated by the Inspector **A-12**
(4) Date of receipt of the sample in the Laboratory **12/11/2025**
(5) Laboratory sample No. **394**
(6) Date of analysis of sample **08/12/2025**
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
	(I) Moisture % by wt. (max.) **25.0**	**20.25**		
	(ii) Bulk density (g/cm^3) **less than 1.20**	**0.80**		
	(iii) Particle size **Minimum 90% material should pass through 4.0 mm sieve**	**PASS**		
(B) Chemical characteristics—				
	(i) Total Organic Carbon, % by wt. mini **12.0**	**15.84**		
	(ii) Total Nitrogen (as N), %, potash (AS K_2O by wt. **1.2** , Phosphorus. (as P_2O_5), % by wt. mini.	**2.51**		
	(ii) C:N RATIO **LESS THAN 20:1**	**18.85**		
	(vi) pH (1:5 solution) **6.0-8.0**	**7.91**		
	(vi) Conductivity. (as dsm^{-1}) **Not More Than 6.0**	**1.03**		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
	(i) Arsenic as (As_2O_3) **10.00**	**0.13**		
	(ii) Cadmium (as Cd) **5.0**	**2.24**		
	(iii) Chromium (as Cr) **50.0**	**8.94**		
	(iv) Copper (as Cu) **300.00**	**19.20**		
	(v) Mercury (as Hg) **0.15**	**0.05**		
	(vi) Nickel (as Ni) **50.0**	**4.84**		
	(vii) Lead (as Pb) **100.0**	**24.84**		
	(viii) Zinc (as Zn) **1000.00**	**5.28**		

STANDARD

Remark: The sample is according to specification and is **standard.**

Deputy Director of Agriculture
& Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3099

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. .....

Date 08/12/2025

To,

DEPUTY DIRECTOR AGRICULTURE
RAJNANDGAON
DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No आपका पत्र 3/डि-2/ उर्वरक/मनुमा/ 2025-26/ 8146 दिनांक 11/11/2025 as per details given below:

(1) Name of Organic fertilizer ..... CITY COMPOST (Granular).....
(2) Date of Sampling ..... 10/11/2025.....
(3) Code No. of sample as indicated by the Inspector ..... A-13.....
(4) Date of receipt of the sample in the Laboratory ..... 12/11/2025.....
(5) Laboratory sample No. ..... 395.....
(6) Date of analysis of sample ..... 08/12/2025.....
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
	(I) Moisture % by wt. (max.) 25.0	24.01		
	(ii) Bulk density (g/cm^3) less than 1.20	0.76		
	(iii) Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
	(i)Total Organic Carbon, % by wt.mini 12.0	20.96		
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. 1.2 ,Phosphorus. (as P_2O_5),% by wt.mini.	3.15		
	(iii)C:N RATIO LESS THAN 20:1	18.71 STANDARD		
	(vi) pH (1:5 solution) 6.0-8.0	7.54		
	(vi)Conductivity. (as dsm^{-1}) Not More Than 6.0	3.07		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
	(i) Arsenic as (As_2O_3) 10.00	0.15		
	(ii) Cadmium (as Cd) 5.0	1.36		
	(iii) Chromium (as Cr) 50.0	6.88		
	(iv) Copper (as Cu) 300.00	24.52		
	(v) Mercury (as Hg) 0.15	0.03		
	(vi) Nickel (as Ni) 50.0	6.00		
	(vii) Lead (as Pb) 100.0	12.40		
	(viii) Zinc (as Zn) 1000.00	15.28		

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3100

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 08/12/2025

To,

DEPUTY DIRECTOR AGRICULTURE
RAJNANDGAON
DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No आयुक्त पत्र क्र/दि-2/उर्वरक/नमूना/2025-26/8146 दिनांक - 11/11/2025 as per details given below:

(1) Name of Organic fertilizer .....CITY COMPOST (Granular).....
(2) Date of Sampling .....10/11/2025.....
(3) Code No. of sample as indicated by the Inspector .....A-14.....
(4) Date of receipt of the sample in the Laboratory .....12/11/2025.....
(5) Laboratory sample No. .....396.....
(6) Date of analysis of sample .....08/12/2025.....
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
	(I) Moisture % by wt. (max.) 25.0	23.74		
	(ii) Bulk density (g/cm^3) less than 1.20	0.88		
	(iii) Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
	(i)Total Organic Carbon, % by wt.mini 12.0	15.31		
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. ,Phosphorus. (as P_2O_5),% by wt.mini 1.2	3.04		
	(iii)C:N RATIO LESS THAN 20:1	13.66 STANDARD		
	(vi) pH (1:5 solution) 6.0-8.0	7.90		
	(vi)Conductivity. (as dsm^{-1}) Not More Than 6.0	1.06		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
	(i) Arsenic as (As_2O_3) 10.00	0.11		
	(ii) Cadmium (as Cd) 5.0	1.68		
	(iii) Chromium (as Cr) 50.0	9.08		
	(iv) Copper (as Cu) 300.00	13.92		
	(v) Mercury (as Hg) 0.15	0.04		
	(vi) Nickel (as Ni) 50.0	3.28		
	(vii) Lead (as Pb) 100.0	21.04		
	(viii) Zinc (as Zn) 1000.00	10.16		

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SW- 020625-03	05/06/2025

ISSUE TO: COMMISSIONER,
NAGAR PALIKA NIGAM BHILAI (BATTALION SLRM CENTER) CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	30/05/2025
Sample Received On	02/06/2025
Sample Submitted By	Party
Sample Quantity	1 Kgs in PVC Bag
Analysis Duration	02/06/2025 to 05/06/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.16	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO-1985	3.0	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.94	<1.0
4.	Total Moisture, %	As Per FCO-1985	21.2	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	1.0	0.8 Min.
6.	Total Phosphorous (as P_2O_5),%	As Per FCO-1985	0.73	0.4 Min.
7.	Total Potassium (as K), %	As Per FCO-1985	0.79	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO-1985	17.4	12 Min.
9.	C-N Ratio	As Per FCO-1985	15.1	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	136	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

AUTHORIZED SIGNATOR

ITS TESTING LABORATORY PVT. LTD. RK SINGH

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SW- 020625-06	05/06/2025

ISSUE TO: COMMISSIONER,
NAGAR PALIKA NIGAM BHILAI (BAIKUNTHDHAM SLRM CENTER) CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	30/05/2025
Sample Received On	02/06/2025
Sample Submitted By	Party
Sample Quantity	1 Kgs in PVC Bag
Analysis Duration	02/06/2025 to 05/06/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	6.89	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO-1985	2.90	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.86	<1.0
4.	Total Moisture, %	As Per FCO-1985	23.6	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	1.15	0.8 Min.
6.	Total Phosphorous (as P_2O_5),%	As Per FCO-1985	0.71	0.4 Min.
7.	Total Potassium (as K), %	As Per FCO-1985	0.64	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO-1985	17.2	12 Min.
9.	C-N Ratio	As Per FCO-1985	15.8	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	141	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

AUTHORIZED SIGNATORY

ITS TESTING LABORATORY PVT. LTD. R.K. SINGH

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SW- 020625-07	05/06/2025

ISSUE TO: COMMISSIONER,
NAGAR PALIKA NIGAM BHILAI (KURUD SLRM CENTER) CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	30/05/2025
Sample Received On	02/06/2025
Sample Submitted By	Party
Sample Quantity	1 Kgs in PVC Bag
Analysis Duration	02/06/2025 to 05/06/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.12	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO-1985	3.18	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.86	<1.0
4.	Total Moisture, %	As Per FCO-1985	20.2	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	098	0.8 Min.
6.	Total Phosphorous (as P_2O_5),%	As Per FCO-1985	0.62	0.4 Min.
7.	Total Potassium (as K), %	As Per FCO-1985	0.59	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO-1985	18.2	12 Min.
9.	C-N Ratio	As Per FCO-1985	15.3	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	158	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

ITS TESTING LABORATORY PVT. LTD. RK SINGH Technical Manager

AUTHORIZED SIGNATORY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SW- 020625-08	05/06/2025

ISSUE TO: COMMISSIONER,
NAGAR PALIKA NIGAM BHILAI (GAUTAM NAGARAR SLRM CENTER) CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	30/05/2025
Sample Received On	02/06/2025
Sample Submitted By	Party
Sample Quantity	1 Kgs in PVC Bag
Analysis Duration	02/06/2025 to 05/06/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.25	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO-1985	3.2	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.90	<1.0
4.	Total Moisture, %	As Per FCO-1985	21.1	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	1.4	0.8 Min.
6.	Total Phosphorous (as P_2O_5),%	As Per FCO-1985	0.73	0.4 Min.
7.	Total Potassium (as K), %	As Per FCO-1985	0.78	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO-1985	16.3	12 Min.
9.	C-N Ratio	As Per FCO-1985	15.0	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	183	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

ITS TESTING LABORATORY PVT. LTD. RK SINGH

AUTHORIZED SIGNATOR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SW- 020625-01	05/06/2025

ISSUE TO: COMMISSIONER,
NAGAR PALIKA NIGAM BHILAI (NEHARU NAGARAR SLRM CENTER) CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	30/05/2025
Sample Received On	02/06/2025
Sample Submitted By	Party
Sample Quantity	1 Kgs in PVC Bag
Analysis Duration	02/06/2025 to 05/06/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.27	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO-1985	3.2	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.92	<1.0
4.	Total Moisture, %	As Per FCO-1985	21.5	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	1.2	0.8 Min.
6.	Total Phosphorous (as P_2O_5),%	As Per FCO-1985	0.69	0.4 Min.
7.	Total Potassium (as K), %	As Per FCO-1985	0.74	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO-1985	18.5	12 Min.
9.	C-N Ratio	As Per FCO-1985	15.4	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	163	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

ITS TESTING LABORATORY PVT. LTD. RK SINGH

AUTHORIZED SIGNATORY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SW- 020625-02	05/06/2025

ISSUE TO: COMMISSIONER,
NAGAR PALIKA NIGAM BHILAI (RESNE AWAS SLRM CENTER) CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	30/05/2025
Sample Received On	02/06/2025
Sample Submitted By	Party
Sample Quantity	1 Kgs in PVC Bag
Analysis Duration	02/06/2025 to 05/06/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.21	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO-1985	3.3	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.90	<1.0
4.	Total Moisture, %	As Per FCO-1985	21.8	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	1.1	0.8 Min.
6.	Total Phosphorous (as P_2O_5),%	As Per FCO-1985	0.65	0.4 Min.
7.	Total Potassium (as K), %	As Per FCO-1985	0.71	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO-1985	18.8	12 Min.
9.	C-N Ratio	As Per FCO-1985	15.2	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	175	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

ITS TESTING LABORATORY PVT. LTD. RK SINGH

AUTHORIZED SIGNATOR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SW- 020625-04	05/06/2025

ISSUE TO: COMMISSIONER,
NAGAR PALIKA NIGAM BHILAI (KHAMARIYA SLRM CENTER) CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	30/05/2025
Sample Received On	02/06/2025
Sample Submitted By	Party
Sample Quantity	1 Kgs in PVC Bag
Analysis Duration	02/06/2025 to 05/06/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.19	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO-1985	3.6	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.87	<1.0
4.	Total Moisture, %	As Per FCO-1985	22.6	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	0.93	0.8 Min.
6.	Total Phosphorous (as P_2O_5),%	As Per FCO-1985	0.61	0.4 Min.
7.	Total Potassium (as K), %	As Per FCO-1985	0.70	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO-1985	17.2	12 Min.
9.	C-N Ratio	As Per FCO-1985	15.1	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	166	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

AUTHORIZED SIGNATORY

ITS TESTING LABORATORY PVT. LTD. RK SINGH

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SW- 020625-05	05/06/2025

ISSUE TO: COMMISSIONER,
NAGAR PALIKA NIGAM BHILAI (RADHIKA RAR SLRM CENTER) CHHATTISHGARH.

Sample Description		City Compost
Sampling Method		Composite Sampling
Date Of Sampling		30/05/2025
Sample Received On		02/06/2025
Sample Submitted By		Party
Sample Quantity		1 Kgs in PVC Bag
Analysis Duration		02/06/2025 to 05/06/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.31	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO-1985	3.4	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.89	<1.0
4.	Total Moisture, %	As Per FCO-1985	20.5	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	1.4	0.8 Min.
6.	Total Phosphorous (as P_2O_5),%	As Per FCO-1985	0.84	0.4 Min.
7.	Total Potassium (as K), %	As Per FCO-1985	0.56	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO-1985	16.3	12 Min.
9.	C-N Ratio	As Per FCO-1985	14.1	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	128	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

ITS TESTING LABORATORY PVT. LTD. R.K. SINGH

AUTHORIZED SIGNATOR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

Our Laboratories
TESTING & CALIBRATION SERVICES
Format No: OL/QF/7.8.01

Name & Address of The Customer			
TO, **DELHI MSW SOLUTIONS LIMITED,** VILLAGE: SENDRI, MAHAMAYA VIHAR, RATANPUR ROAD, BILASPUR (CG)	REPORT NO	**TR/25-26/495**	
	DATE OF REPORT	**19/12/2025**	
	LAB REF NO	OL/25-26/M/503	
	DATE OF RECEIPT	15/12/2025	
	DATE OF ANALYSIS	START:15/12/2025	END:19/12/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	CITY COMPOST	CUSTOMER REF. NO.& DATE	VERBAL
SAMPLE TYPE	ORGANIC FERTILIZER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	PLASTIC BAG UNSEALED	SAMPLE COLLECTED BY	PARTY
OTHER DEATAILS	DARK BLACK COLOUR	QUANTITY RECEIVED	APPROX. 2KG

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD	SPECIFICATION OF CITY COMPOST AS PER FCO	RESULTS
1.	pH Value at 23°C	-	AS PER FCO NORMS (1985)	6.0-8.0	7.82
2.	Conductivity at 25°C	dS/m	AS PER FCO NORMS (1985)	4.0 Max	3.68
3.	Bulk Density	g/cm^3	AS PER FCO NORMS (1985)	<1.2	0.81
4.	Particle Size	%	Sieve Analysis	Min 90% pass through 4mm IS sieve	>90
5.	Moisture	% by mass	AS PER FCO NORMS (1985)	15-25	24.09
6.	Total N (as N), Total P (as P_2O_5) & Total K (as K_2O)	% by mass	AS PER FCO NORMS (1985)	1.2 Min	1.82
7.	Total Organic Carbon	% by mass	AS PER FCO NORMS (1985)	12 Min	12.05
8.	C-N Ratio	-	AS PER FCO NORMS (1985)	<20.0	12.4
9.	Copper as Cu	mg/kg	AS PER FCO NORMS (1985)	300 Max	33.6
10.	Mercury as Hg	mg/kg	AS PER FCO NORMS (1985)	0.15 Max	<0.01
11.	Cadmium as Cd	mg/kg	AS PER FCO NORMS (1985)	5 Max	<0.1
12.	Nickel as Ni	mg/kg	AS PER FCO NORMS (1985)	50 Max	<0.2
13.	Chromium as Cr	mg/kg	AS PER FCO NORMS (1985)	50 Max	<0.1
14.	Lead as Pb	mg/kg	AS PER FCO NORMS (1985)	100 Max	<0.5
15.	Arsenic as As	mg/kg	AS PER FCO NORMS (1985)	10 Max	<0.25

Note: ALL RESULTS ARE "AS RECEIVED BASIS".

REMARKS: The results are as above

- *The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.*
- *This test report will not be generated again, either wholly or in part, without prior written permission of the Lab.*
- *The test report will not be used for any publicity/legal purpose.*
- *The test samples will be disposed off after 7 days from the date of issue of test report, unless until specified by the customer.*
- *Responsibility of the Laboratory is limited to the invoiced amount only.*

VERIFIED BY: 19/12/25

For, Our Laboratories

AUTHORIZED SIGNATORY

----------*End of the test report*----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3110

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No ..... Date 28/07/2025

To,
DEPUTY DIRECTOR AGRICULTURE
DURG
DISTT. DURG (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No पत्रांक पत्र उ/कृषि/-1 8/कृषिदु दर्ग/2025-26/1845 दि. 25/06/2025 as per details given below:

(1) Name of Organic fertilizer .....CITY COMPOST (granular).....
(2) Date of Sampling .....24/06/2025.....
(3) Code No. of sample as indicated by the Inspector .....JS-K-N-30.....
(4) Date of receipt of the sample in the Laboratory .....01/07/2025.....
(5) Laboratory sample No. .....102.....
(6) Date of analysis of sample .....28/07/2025.....
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO		Composition as per analysis	Variation	Permissible Tolerance limit
1	2		3	4	5
(A) Physical characteristics—					
(i)	Moisture % by wt. (max.)	25.0	24.32		
(ii)	Bulk density (g/cm^3)	less than 1.20	0.78		
(iii)	Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—					
(i)	Total Organic Carbon, % by wt.mini	12.0	16.36		
(ii)	Total Nitrogen (as N),%,potash(AS K_2O by wt. ,Phosphorus. (as P_2O_5),% by wt.mini.	1.2	3.00		
(iii)	C:N RATIO	LESS THAN 20:1	14.60		
(iv)	pH (1:5 solution)	6.0-8.0	7.93		
(vi)	Conductivity, (as dsm^{-1})	Not More Than 6.0	1.371		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)					
(i)	Arsenic as (As_2O_3)	10.00	0.092		
(ii)	Cadmium (as Cd)	5.0	0.040		
(iii)	Chromium (as Cr)	50.0	6.360		
(iv)	Copper (as Cu)	300.00	9.720		
(v)	Mercury (as Hg)	0.15	0.004		
(vi)	Nickel (as Ni)	50.0	5.320		
(vii)	Lead (as Pb)	100.0	2.240		
(viii)	Zinc (as Zn)	1000.00	14.680		

STANDARD

Remark: The sample is according to specification and is standard.

Deputy Director of Agriculture
& Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

186

3111

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]
ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Dale 28/07/2025

DEPUTY DIRECTOR AGRICULTURE
DURG
DISTT. DURG (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No माकृप पत्र क्र/ए-48/2025/1527/2025-26/1845 दि- 26/06/2025 as per details given below:

(1) Name of Organic fertilizer ..... CITY COMPOST (granular) .....
(2) Date of Sampling ..... 24/06/2025 .....
(3) Code No. of sample as indicated by the Inspector ..... JS-K-N-33 .....
(4) Date of receipt of the sample in the Laboratory ..... 01/07/2025 .....
(5) Laboratory sample No. ..... 105 .....
(6) Date of analysis of sample ..... 28/07/2025 .....
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
	(i) Moisture % by wt. (max.) 25.0	23.74		
	(ii) Bulk density (g/cm^3) less than 1.20	0.68		
	(iii) Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
	(i) Total Organic Carbon, % by wt.mini 12.0	20.65		
	(ii) Total Nitrogen (as N),%,potash(AS K_2O by wt. 1.2 ,Phosphorus (as P_2O_5),% by wt.mini.	3.67		
	(iii) C:N RATIO LESS THAN 20:1	14.75		
	(vi) pH (1:5 solution) 6.0-8.0	7.83		
	(vi) Conductivity. (as dsm^{-1}) Not More Than 6.0	5.182		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
	(i) Arsenic as (As_2O_3) 10.00	0.122		
	(ii) Cadmium (as Cd) 5.0	0.200		
	(iii) Chromium (as Cr) 50.0	7.236		
	(iv) Copper (as Cu) 300.00	13.080		
	(v) Mercury (as Hg) 0.15	0.005		
	(vi) Nickel (as Ni) 50.0	7.825		
	(vii) Lead (as Pb) 100.0	3.281		
	(viii) Zinc (as Zn) 1000.00	15.320		

STANDARD

Remark: The sample is according to specification and is standard.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

GOVERNMENT OF CHHATTISGARH

Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory

Raipur, Chhattisgarh

FORM "L-1"

[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. .....

Date 28/07/2025

To,

DEPUTY DIRECTOR AGRICULTURE
DURG
DISTT. DURG (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No माकृप/ग्रु.ई/अ.क.-4/अंजलि-गुप्ता/2025-26/1845 दि.26/06/2025 as per details given below:

(1) Name of Organic fertilizer .....CITY COMPOST (granular).....

(2) Dateof Sampling .....24/06/2025.....

(3) Code No. of sample as indicated by the Inspector .....JS-K-N-35.....

(4) Date of receipt of the sample in the Laboratory .....01/07/2025.....

(5) Laboratorysample No. .....107.....

(6) Date of analysis of sample .....28/07/2025.....

(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
	(A) Physical characteristics—			
	(i) Moisture % by wt. (max.) 25.0	24.41		
	(ii) Bulk density (g/cm^3) less than 1.20	0.70		
	(iii) Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
	(B) Chemical characteristics—			
	(i)Total Organic Carbon, % by wt.mini 12.0	19.92		
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. 1.2, Phosphorus. (as P_2O_5),% by wt.mini.	3.86		
	(iii)C:N RATIO LESS THAN 20:1	14.22		
	(vi) pH (1:5 solution) 6.0-8.0	7.87 STANDARD		
	(vi)Conductivity. (as dsm^{-1}) Not More Than 6.0	5.340		
	(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)			
	(i) Arsenic as (As_2O_3) 10.00	0.172		
	(ii) Cadmium (as Cd) 5.0	0.423		
	(iii) Chromium (as Cr) 50.0	9.237		
	(iv) Copper (as Cu) 300.00	8.629		
	(v) Mercury (as Hg) 0.15	0.020		
	(vi) Nickel (as Ni) 50.0	6.025		
	(vii) Lead (as Pb) 100.0	5.102		
	(viii) Zinc (as Zn) 1000.00	18.208		

Remark: The sample is according to specification and is standard.

Deputy Director of Agriculture
& Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3113

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No ..... Date 28/07/2025

To,
DEPUTY DIRECTOR AGRICULTURE
DURG
DISTT. DURG (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No पत्रांक पत्र उ/कृषि/-1 8/कृषिदु दंतेवाड़ा/2025-26/1845 दि. 25/06/2025 as per details given below:

(1) Name of Organic fertilizer .....CITY COMPOST (granular).....
(2) Date of Sampling .....24/06/2025.....
(3) Code No. of sample as indicated by the Inspector .....JS-K-N-30.....
(4) Date of receipt of the sample in the Laboratory .....01/07/2025.....
(5) Laboratory sample No. .....102.....
(6) Date of analysis of sample .....28/07/2025.....
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO		Composition as per analysis	Variation	Permissible Tolerance limit
1	2		3	4	5
(A) Physical characteristics—					
(i)	Moisture % by wt. (max.)	25.0	24.32		
(ii)	Bulk density (g/cm^3)	less than 1.20	0.78		
(iii)	Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—					
(i)	Total Organic Carbon, % by wt.mini	12.0	16.36		
(ii)	Total Nitrogen (as N),%,potash(AS K_2O by wt. ,Phosphorus. (as P_2O_5),% by wt.mini.	1.2	3.00		
(iii)	C:N RATIO	LESS THAN 20:1	14.60		
(iv)	pH (1:5 solution)	6.0-8.0	7.93		
(vi)	Conductivity, (as dsm^{-1})	Not More Than 6.0	1.371		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)					
(i)	Arsenic as (As_2O_3)	10.00	0.092		
(ii)	Cadmium (as Cd)	5.0	0.040		
(iii)	Chromium (as Cr)	50.0	6.360		
(iv)	Copper (as Cu)	300.00	9.720		
(v)	Mercury (as Hg)	0.15	0.004		
(vi)	Nickel (as Ni)	50.0	5.320		
(vii)	Lead (as Pb)	100.0	2.240		
(viii)	Zinc (as Zn)	1000.00	14.680		

STANDARD

Remark: The sample is according to specification and is standard.

Deputy Director of Agriculture
& Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]
ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 28/07/2025

DEPUTY DIRECTOR AGRICULTURE
DURG
DISTT. DURG (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No शाफिगा 43 5 /उप.-4 व/उर्वरक वसूली/2025-26/1845 दि. 26/06/2025 as per details given below:

(1) Name of Organic fertilizer ..... CITY COMPOST (granular) .....
(2) Date of Sampling ..... 24/06/2025 .....
(3) Code No. of sample as indicated by the Inspector ..... JS-K-N-34 .....
(4) Date of receipt of the sample in the Laboratory ..... 01/07/2025 .....
(5) Laboratory sample No. ..... 106 .....
(5) Date of analysis of sample ..... 28/07/2025 .....
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO		Composition as per analysis	Variation	Permissible Tolerance limit
1	2		3	4	5
(A) Physical characteristics—					
	(I) Moisture % by wt. (max.)	25.0	22.56		
	(ii) Bulk density (g/cm^3)	less than 1.20	0.69		
	(iii) Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—					
	(i)Total Organic Carbon, % by wt.min	12.0	20.75		
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. ,Phosphorus. (as P_2O_5),% by wt.min.	1.2.	4.43		
	(iii)C:N RATIO	LESS THAN 20:1	10.58		
	(iv) pH (1:5 solution)	6.0-8.0	7.82		
	(vi)Conductivity. (as dsm^{-1})	Not More Than 6.0	5.149		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)					
	(i) Arsenic as (As_2O_3)	10.00	0.138		
	(ii) Cadmium (as Cd)	5.0	0.360		
	(iii) Chromium (as Cr)	50.0	10.040		
	(iv) Copper (as Cu)	300.00	10.732		
	(v) Mercury (as Hg)	0.15	0.019		
	(vi) Nickel (as Ni)	50.0	6.756		
	(vii) Lead (as Pb)	100.0	4.962		
	(viii) Zinc (as Zn)	1000.00	18.160		

STANDARD

Remark: The sample is according to specification and is standard.

Deputy Director of Agriculture
& Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

...with UKEN Scanner

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 28/07/2025

To.

DEPUTY DIRECTOR AGRICULTURE
DURG
DISTT. DURG (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No भा.पो.फ. दु./नमू.-45/2025 नमूने/2025-26/1845 दि. 26/06/2025 as per details given below:

(1) Name of Organic fertilizer .....CITY COMPOST (granular).....
(2) Date of Sampling .....24/06/2025.....
(3) Code No. of sample as indicated by the Inspector .....JS-K-N-32.....
(4) Date of receipt of the sample in the Laboratory .....01/07/2025.....
(5) Laboratory sample No. .....104.....
(6) Date of analysis of sample .....28/07/2025.....
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No	Specification as per FCO		Composition as per analysis	Variation	Permissible Tolerance limit
1	2		3	4	5
	(A) Physical characteristics—				
	(i) Moisture % by wt. (max.)	25.0	23.36		
	(ii) Bulk density (g/cm^3)	less than 1.20	0.79		
	(iii) Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS		
	(B) Chemical characteristics—				
	(i) Total Organic Carbon, % by wt.mini	12.0	18.30		
	(ii) Total Nitrogen (as N),% potash(AS K_2O by wt. Phosphorus. (as P_2O_5),% by wt.mini.	1.2	3.09		
	(iii) C:N RATIO	LESS THAN 20:1	16.33		
	(vi) pH (1:5 solution)	6.0-8.0	7.23		
	(vi) Conductivity (as dsm^{-1})	Not More Than 6.0	3.171		
	(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
	(i) Arsenic as (As_2O_3)	10.00	0.132		
	(ii) Cadmium (as Cd)	5.0	0.120		
	(iii) Chromium (as Cr)	50.0	8.440		
	(iv) Copper (as Cu)	300.00	9.640		
	(v) Mercury (as Hg)	0.15	0.012		
	(vi) Nickel (as Ni)	50.0	6.948		
	(vii) Lead (as Pb)	100.0	3.720		
	(viii) Zinc (as Zn)	1000.00	17.160		

STANDARD

Remark: The sample is according to specification and is standard.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]
ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 28/07/2025

DEPUTY DIRECTOR AGRICULTURE
DURG
DISTT. DURG (C.G)

ie analysis report of the organic fertilizer sample forwarded vides your reference No संचालक कृ.ई./उर्व./2025-26/1845 दि. 26/06/2025 as per details given below:

(1) Name of Organic fertilizer .....CITY COMPOST (granular).....
(2) Date of Sampling .....24/06/2025.....
(3) Code No. of sample as indicated by the Inspector .....JS-K-N-34.....
(4) Date of receipt of the sample in the Laboratory .....01/07/2025.....
(5) Laboratory sample No. .....106.....
(5) Date of analysis of sample .....28/07/2025.....
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO		Composition as per analysis	Variation	Permissible Tolerance limit
1	2		3	4	5
(A) Physical characteristics—					
	(I) Moisture % by wt. (max.)	25.0	.....22.56.....		
	(ii) Bulk density (g/cm^3)	less than 1.20	.....0.69.....		
	(iii) Particle size	Minimum 90% material should pass through 4.0 mm sieve	.....PASS.....		
(B) Chemical characteristics—					
	(i)Total Organic Carbon, % by wt.min	12.0	.....20.75.....		
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. ,Phosphorus. (as P_2O_5),% by wt.min.	1.2.	.....4.43.....		
	(iii)C:N RATIO	LESS THAN 20:1	.....10.59.....		
	(vi) pH (1:5 solution)	6.0-8.0	.....7.82.....		
	(vi)Conductivity. (as dsm^{-1})	Not More Than 6.0	.....5.149.....		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)					
	(i) Arsenic as (As_2O_3)	10.00	.....0.138.....		
	(ii) Cadmium (as Cd)	5.0	.....0.360.....		
	(iii) Chromium (as Cr)	50.0	.....10.040.....		
	(iv) Copper (as Cu)	300.00	.....10.732.....		
	(v) Mercury (as Hg)	0.15	.....0.019.....		
	(vi) Nickel (as Ni)	50.0	.....5.756.....		
	(vii) Lead (as Pb)	100.0	.....4.962.....		
	(viii) Zinc (as Zn)	1000.00	.....18.160.....		

STANDARD

Remark: The sample is according to specification and is standard.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date 28/07/2025

To.

DEPUTY DIRECTOR AGRICULTURE
DURG
DISTT. DURG (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No भाकृप दु इ/नमू-48/2025 नमूने/2025-26/1845 दि. 26/06/2025 as per details given below:

(1) Name of Organic fertilizer ..... CITY COMPOST (granular) .....
(2) Date of Sampling ..... 24/06/2025 .....
(3) Code No. of sample as indicated by the Inspector ..... JS-K-N-32 .....
(4) Date of receipt of the sample in the Laboratory ..... 01/07/2025 .....
(5) Laboratory sample No. ..... 104 .....
(6) Date of analysis of sample ..... 28/07/2025 .....
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
(i)	Moisture % by wt. (max.) 25.0	23.36		
(ii)	Bulk density (g/cm³) less than 1.20	0.79		
(iii)	Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
(i)	Total Organic Carbon, % by wt.mini 12.0	18.30		
(ii)	Total Nitrogen (as N),% potash(AS K_2O by wt. 1.2 Phosphorus. (as P_2O_5),% by wt.mini.	3.09		
(iii)	C:N RATIO LESS THAN 20:1	16.33		
(iv)	pH (1:5solution) 6.0-8.0	7.23		
(vi)	Conductivity (as dsm⁻¹) Not More Than 6.0	3.171		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
(i)	Arsenic as (As_2O_3) 10.00	0.132		
(ii)	Cadmium (as Cd) 5.0	0.120		
(iii)	Chromium (as Cr) 50.0	8.440		
(iv)	Copper (as Cu) 300.00	9.640		
(v)	Mercury (as Hg) 0.15	0.012		
(vi)	Nickel (as Ni) 50.0	6.948		
(vii)	Lead (as Pb) 100.0	3.720		
(viii)	Zinc (as Zn) 1000.00	17.160		

STANDARD

Remark: The sample is according to specification and is standard.

Deputy Director of Agriculture
& Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]
ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Dale 28/07/2025

DEPUTY DIRECTOR AGRICULTURE
DURG
DISTT. DURG (C.G)

e analysis report of the organic fertilizer sample forwarded vides your reference No माफपा पत्र क्र /ज-48/जैउ/ 1502/2025-26/1845 दि- 26/06/2025 as per details given below:

1) Name of Organic fertilizer ..... CITY COMPOST (granular) .....
2) Date of Sampling ..... 24/06/2025 .....
3) Code No. of sample as indicated by the Inspector ..... JS-K-N-33 .....
(4) Date of receipt of the sample in the Laboratory ..... 01/07/2025 .....
(5) Laboratory sample No. ..... 105 .....
(6) Date of analysis of sample ..... 28/07/2025 .....
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
(i) Moisture % by wt. (max.)	25.0	23.74		
(ii) Bulk density (g/cm^3)	less than 1.20	0.68		
(iii) Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
(i)Total Organic Carbon, % by wt.mini	12.0	20.65		
(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. ,Phosphorus (as P_2O_5),% by wt.mini.	1.2	3.67		
(iii)C:N RATIO	LESS THAN 20:1	14.75		
(vi) pH (1:5 solution)	6.0-8.0	7.83		
(vi)Conductivity. (as dsm^{-1})	Not More Than 6.0	5.182		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
(i) Arsenic as (As_2O_3)	10.00	0.122		
(ii) Cadmium (as Cd)	5.0	0.200		
(iii) Chromium (as Cr)	50.0	7.236		
(iv) Copper (as Cu)	300.00	13.080		
(v) Mercury (as Hg)	0.15	0.005		
(vi) Nickel (as Ni)	50.0	7.825		
(vii) Lead (as Pb)	100.0	3.281		
(viii) Zinc (as Zn)	1000.00	15.320		

STANDARD

Remark: The sample is according to specification and is standard.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

GOVERNMENT OF CHHATTISGARH

Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory

Raipur, Chhattisgarh

FORM "L-1"

[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. .....

Date 28/07/2025

To,

DEPUTY DIRECTOR AGRICULTURE
DURG
DISTT. DURG (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No मासप/ग्रु.ई/अ.क.-47/अमलनाला/2025-26/1845 दि.26/06/2025 as per details given below:

(1) Name of Organic fertilizer .....CITY COMPOST (granular).....

(2) Dateof Sampling .....24/06/2025.....

(3) Code No. of sample as indicated by the Inspector .....JS-K-N-35.....

(4) Date of receipt of the sample in the Laboratory .....01/07/2025.....

(5) Laboratorysample No. .....107.....

(6) Date of analysis of sample .....28/07/2025.....

(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO		Composition as per analysis	Variation	Permissible Tolerance limit
1	2		3	4	5
(A) Physical characteristics—					
(i)	Moisture % by wt. (max.)	25.0	24.41		
(ii)	Bulk density (g/cm^3)	less than 1.20	0.70		
(iii)	Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—					
(i)	Total Organic Carbon, % by wt.mini	12.0	19.92		
(ii)	Total Nitrogen (as N),%,potash(AS K_2O by wt. ,Phosphorus. (as P_2O_5),% by wt.mini.	1.2.	3.86		
(iii)	C:N RATIO	LESS THAN 20:1	14.22		
(vi)	pH (1:5 solution)	6.0-8.0	7.87		
(vi)	Conductivity, (as dsm^{-1})	Not More Than 6.0	5.340		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)					
(i)	Arsenic as (As_2O_3)	10.00	0.172		
(ii)	Cadmium (as Cd)	5.0	0.423		
(iii)	Chromium (as Cr)	50.0	9.237		
(iv)	Copper (as Cu)	300.00	8.629		
(v)	Mercury (as Hg)	0.15	0.020		
(vi)	Nickel (as Ni)	50.0	6.025		
(vii)	Lead (as Pb)	100.0	5.102		
(viii)	Zinc (as Zn)	1000.00	18.208		

STANDARD

Remark: The sample is according to specification and is standard.

Deputy Director of Agriculture
& Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3120

GOVERNMENT OF CHHATTISGARH

Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory

Raipur, Chhattisgarh

FORM 'L-1'

[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. .....

Date 21/07/2025

To.

DEPUTY DIRECTOR AGRICULTURE

RAIGARH

DISTT- RAIGARH (C.G)..

The analysis report of the organic fertilizer sample forwarded vides reference no. SADO रायगढ़ पत्र क्र. ई/ उ.ज.वि/2025-26/577 दिनांक - 19/06/2025 as per details given below:

(1) Name of Organic fertilizer ..... VERMICOMPOST (granular)

(2) Date of Sampling 18/06/2025

(3) Code No. of sample as indicated by the Inspector APF/2025-26/04

(4) Date of receipt of the sample in the Laboratory 23/06/2025

(5) Laboratory sample No. 65

(6) Date of analysis of sample 21/07/2025

(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO		Composition as per analysis	Vari ation	Permissible Tolerance limit
1	2		3	4	5
(A) Physical characteristics—					
	(I) Moisture % by wt. (max.)	15.0-25.0	16.82		
	(ii) Bulk density (g/cm^3)	0.7-0.9	0.77		
	(iii) Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS		
	(IV) COLOUR	DARK BROWN	DARK BROWN		
	(V) ODOUR	Absence of Foul Odour	Foul Odour Absent		
(B) Chemical characteristics—					
	(i) Total Organic Carbon, % by wt.mini	18.0	20.53		
	(ii) Total Nitrogen (as N), % by wt.mini.	1.0	0.84		
	(iii) Phosphorus. (as P_2O_5), % by wt.mini.	0.8	1.06		
	(iv) Potassium. (as K_2O), % by wt.mini.	0.8	0.71		
	(v) Total N.P.K	Not less than 2.5	2.61		
	(vi) pH (1:5 solution)	--	---		
	(vii) Conductivity. (as dsm^{-1})	--	---		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)					
	(i) Arsenic as (As_2O_3)	10.00	1.98		
	(ii) Cadmium (as Cd)	5.0	2.24		
	(iii) Chromium (as Cr)	50.0	5.50		
	(iv) Copper (as Cu)	300.0	10.31		
	(v) Mercury (as Hg)	0.015	0.05		
	(vi) Nickel (as Ni)	50.0	0.36		
	(vii) Lead (as Pb)	100.0	6.17		
	(viii) Zinc (as Zn)	1000.0	24.51		

STANDARD

Remark: The sample is according to specification and is standard under tolerance limit.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

196

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SW-080126-01	13/01/2026

ISSUE TO: CMO,
NAGAR NIGAM BIRGAON, DISTRICT- RAIPUR, CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	06/01/2026
Sample Received On	08/01/2026
Sample Submitted By	Party
Sample Quantity	1 Kgs in PVC Bag
Analysis Duration	08/01/2026 to 13/01/2026

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.12	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO-1985	3.10	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.82	<1.0
4.	Total Moisture, %	As Per FCO-1985	23.8	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	1.76	0.8 Min.
6.	Total Phosphorous (as P_2O_5), %	As Per FCO-1985	1.15	0.4 Min.
7.	Total Potassium (as K), %	As Per FCO-1985	1.21	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO-1985	19.3	12 Min.
9.	C-N Ratio	As Per FCO-1985	10.8	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	2.9	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	184	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.05	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<1.0	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<1.0	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<1.0	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<2.5	100 Max.
17.	Arsenic (as as), mg/kg	As Per FCO-1985	<0.05	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

AUTHORIZED SIGNATORY

ITS TESTING LABORATORY PVT. LTD.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :-
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SL – 278521-021	24/10/2025

ISSUE TO: CM
NAGAR NIGAM BHILAI CHARODA, DISTRICT – DURG, CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	15/10/2025
Sample Received On	17/10/2025
Sample Submitted By	Party
Sample Quantity	1Kgs in PVC Bag
Analysis Duration	17/10/2025 to 24/10/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25°C	As Per FCO - 1985	7.19	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO - 1985	3.30	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO - 1985	0.86	<1.0
4.	Total Moisture, %	As Per FCO - 1985	18.1	15-25
5.	Total Nitrogen (as N), %	As Per FCO - 1985	1.32	0.8 Min.
6.	Total Phosphorous (as P2O5), %	As Per FCO - 1985	0.80	0.4Min.
7.	Total Potassium (as K), %	As Per FCO - 1985	0.98	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO - 1985	16.3	12 Min.
9.	C-N Ratio	As Per FCO - 1985	13.5	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO - 1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO - 1985	242	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO - 1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO - 1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO - 1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO - 1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO - 1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO - 1985	<0.02	10 Max.

Note - NABL Accredited Laboratory

CHECKED BY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ITS TESTING LABORATORY PVT. LTD.

AUTHORIZED SIGNATORY

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any compiaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SL – 168351-107	21/11/2025

ISSUE TO: CMO,
NAGAR NIGAM BHILAI CHARODA, DISTRICT – DURG, CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	14/11/2025
Sample Received On	16/11/2025
Sample Submitted By	Party
Sample Quantity	1Kgs in PVC Bag
Analysis Duration	16/11/2025 to 21/11/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25°C	As Per FCO - 1985	7.07	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO - 1985	3.47	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO - 1985	0.81	<1.0
4.	Total Moisture, %	As Per FCO - 1985	17.3	15-25
5.	Total Nitrogen (as N), %	As Per FCO - 1985	1.60	0.8 Min.
6.	Total Phosphorous (as P_2O_5), %	As Per FCO - 1985	1.11	0.4Min.
7.	Total Potassium (as K), %	As Per FCO - 1985	1.25	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO - 1985	18.9	12 Min.
9.	C-N Ratio	As Per FCO - 1985	14.0	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO - 1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO - 1985	208	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO - 1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO - 1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO - 1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO - 1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO - 1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO - 1985	<0.02	10 Max.

Note - NABL Accredited Laboratory

CHECKED BY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

AUTHORIZED SIGNATOR

ITS TESTING LABORATORY PVT. LTD.

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any compiaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SL – 100696-019	21/12/2025

ISSUE TO: CMO,
NAGAR NIGAM BHILAI CHARODA, DISTRICT – DURG, CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	13/12/2025
Sample Received On	15/12/2025
Sample Submitted By	Party
Sample Quantity	1Kgs in PVC Bag
Analysis Duration	15/12/2025 to 21/12/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25°C	As Per FCO - 1985	7.19	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO - 1985	3.20	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO - 1985	0.72	<1.0
4.	Total Moisture, %	As Per FCO - 1985	19.50	15-25
5.	Total Nitrogen (as N), %	As Per FCO - 1985	1.66	0.8 Min.
6.	Total Phosphorous (as P2O5), %	As Per FCO - 1985	1.05	0.4Min.
7.	Total Potassium (as K), %	As Per FCO - 1985	1.09	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO - 1985	17.66	12 Min.
9.	C-N Ratio	As Per FCO - 1985	14.76	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO - 1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO - 1985	244	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO - 1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO - 1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO - 1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO - 1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO - 1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO - 1985	<0.02	10 Max.

Note - NABL Accredited Laboratory

CHECKED BY

AUTHORIZED SIGNATORY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any compiaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	CC- 192224-91	25/10/2025

ISSUE TO: COMMISSIONER

NAGAR PALIK NIGAM DHAMTARI, DISTRICT- DHAMTARI, CHHATTISGARH

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	17/10/2025
Sample Received On	19/10/2025
Sample Submitted By	Party
Sample Quantity	1 kgs in PVC Bag
Analysis Duration	19/10/2025 to 25/10/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.88	6.0-8.0
2.	Conductivity at 25 °C, dS/m	As Per FCO-1985	4.4	6.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.94	<1.2
4.	Total Moisture, %	As Per FCO-1985	21.7	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	4.7	1.2 Min
6.	Total Phosphorous (as P2O5),%	As Per FCO-1985		
7.	Total Potassium (as K), %	As Per FCO-1985		
8.	Total Organic Carbon, %	As Per FCO-1985	23.5	12 Min.
9.	C-N Ratio	As Per FCO-1985	17.9	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	147	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

AUTHORIZED SIGNATORY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

FI7.8/10 JAS-ANZ

ITL LABS PVT. LTD.™
Govt. Approved Test House
B-283-84, Mangolpuri, Industrial Area, Phase-I, Delhi - 110 083
PH. : 27915654, 27915608, 65368717, Fax : 27923339
Toll Free No. 1800-532-0999

TEST REPORT

Sample Submitted By	**Municipal Corporation Ambikapur**, Compost Plant Ghutrapara Ambikapur, Surguja Chhattisgarh		Report No. **1202407050027**		
Ref. No.	N.S.				
Date of Receipt	**03-11-2025**	Date of Released	**14-11-2025**		
Sample	City Compost				
Manufactured By	N.S.				
lic No.	N.S.				
Batch No./Code No.	205/07/V01	Mfg. Date	Nov-25	Sample Qty.	500g
Sample Pack	POLYTHENE PACK	Exp. Date	Oct-26	Protocol	Ref. FCO

S.No.	Parametrs	Result	Specification
i	pH at 25 °C	7.02	6.0 -8.0
ii	Moisture % by weight	23.3	Max. 15.0 to 25.0
iii	Colour	Dark brown	Dark brown to black
iv	Odour	Odourless	Absence of foul odour
v	Particle Size	92% material passess through 4.0 mm IS Sieve	Min. 90 Material should pass through 4.0 mm IS Sieve
vi	Bulk Density (g/cm^3)	0.82	<1.2
vii	Total Organic Carbon % by weight	16.2	12 Min
viii	Total Nitrogen (as N) % by weight	0.91	Min. 0.1
ix	Total Phosphate (as P_2O_5) % by weight	0.88	Min. 0.8
x	Total Potassium (K_2O) % by weight	0.94	Min. 0.8
xi	Hevy metals (as mg/kg) % by weight	-	-
a	Cadmium (as Cd)	*BDL	Max. 5.0 mg/kg
b	Chromium (as Cr)	*BDL	Max. 50.0 mg/kg
c	Nickel (as Ni)	*BDL	Max. 50.0 mg/kg
d	Zinc (as Zn)	13	Max. 100.0 mg/kg

Note: 1 *BDL = Below Detection Limit.

Remark - The no of parameters tested are 11 only. The test report issued subject to the terms & condition mentioned overleaf.

End of Reports

Checked By

ITL LABS PVT. LTD. DELHI

Authorized Signatory

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ITL LABS PVT. LTD.™
Govt. Approved Test House
B-283-84, Mangolpuri, Industrial Area, Phase-I, Delhi - 110 083
PH. : 27915654, 27915608, 65368717, Fax : 27923339
Toll Free No. 1800-532-0999

TEST REPORT

Sample Submitted By	**Municipal Corporation Ambikapur**, Compost Plant Ghutrapara Ambikapur, Surguja Chhattisgarh		Report No. **1202407050027**		
Ref. No.	N.S.				
Date of Receipt	**03-11-2025**	Date of Released	**14-11-2025**		
Sample	City Compost				
Manufactured By	N.S.				
lic No.	N.S.				
Batch No./Code No.	205/07/V01	Mfg. Date	Nov-25	Sample Qty.	500g
Sample Pack	POLYTHENE PACK	Exp. Date	Oct-26	Protocol	Ref. FCO

S.No.	Parametrs	Result	Specification
i	pH at 25 °C	7.02	6.0 -8.0
ii	Moisture % by weight	23.3	Max. 15.0 to 25.0
iii	Colour	Dark brown	Dark brown to black
iv	Odour	Odourless	Absence of foul odour
v	Particle Size	92% material passess through 4.0 mm IS Sieve	Min. 90 Material should pass through 4.0 mm IS Sieve
vi	Bulk Density (g/cm^3)	0.82	<1.2
vii	Total Organic Carbon % by weight	16.2	12 Min
viii	Total Nitrogen (as N) % by weight	0.91	Min. 0.1
ix	Total Phosphate (as P_2O_5) % by weight	0.88	Min. 0.8
x	Total Potassium (K_2O) % by weight	0.94	Min. 0.8
xi	Hevy metals (as mg/kg) % by weight	-	-
a	Cadmium (as Cd)	*BDL	Max. 5.0 mg/kg
b	Chromium (as Cr)	*BDL	Max. 50.0 mg/kg
c	Nickel (as Ni)	*BDL	Max. 50.0 mg/kg
d	Zinc (as Zn)	13	Max. 100.0 mg/kg

Note: 1 *BDL = Below Detection Limit.

Remark - The no of parameters tested are 11 only. The test report issued subject to the terms & condition mentioned overleaf.

End of Reports

Checked By

ITL LABS PVT. LTD. DELHI

Authorized Signatory

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	CC- 192224-91	25/10/2025

ISSUE TO: COMMISSIONER

NAGAR PALIK NIGAM DHAMTARI, DISTRICT- DHAMTARI, CHHATTISGARH

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	17/10/2025
Sample Received On	19/10/2025
Sample Submitted By	Party
Sample Quantity	1 kgs in PVC Bag
Analysis Duration	19/10/2025 to 25/10/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.88	6.0-8.0
2.	Conductivity at 25 °C, dS/m	As Per FCO-1985	4.4	6.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.94	<1.2
4.	Total Moisture, %	As Per FCO-1985	21.7	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	4.7	1.2 Min
6.	Total Phosphorous (as P2O5),%	As Per FCO-1985		
7.	Total Potassium (as K), %	As Per FCO-1985		
8.	Total Organic Carbon, %	As Per FCO-1985	23.5	12 Min.
9.	C-N Ratio	As Per FCO-1985	17.9	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	147	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

AUTHORIZED SIGNATORY

ITS TESTING LABORATORY PVT. LTD.

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

3129

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No .....

Date 10/07/2025

To,

DEPUTY DIRECTOR AGRICULTURE
KORBA
DISTT. KORBA (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No उप संचालक कृषि कोरबा का पत्र क्र./टी–3/उर्व.गु.नि/2025–26/1244, दिनांक 12.06.2025 as per details given below.

(1) Name of Organic fertilizer ..... CITY COMPOST (granular)
(2) Date of Sampling 12/06/2025
(3) Code No. of sample as indicated by the Inspector BN-01
(4) Date of receipt of the sample in the Laboratory 16/06/2025
(5) Laboratory sample No. 40
(6) Date of analysis of sample 10/07/2025
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
(I)	Moisture % by wt (max.)	25.0	24.87	
(ii)	Bulk density (g/cm^3)	less than 1.20	0.83	
(iii)	Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS	
(B) Chemical characteristics—				
(i)	Total Organic Carbon, % by wt.mini	12.0	21.13	
(ii)	Total Nitrogen (as N),%,potash(AS K_2O by wt. ,Phosphorus. (as P_2O_5),% by wt.mini.	1.2	2.61	
(ii)	C.N RATIO	LESS THAN 20:1	18.87	
(vi)	pH (1:5 solution)	6.0-8.0	7.50	
(vi)	Conductivity. (as dsm^{-1})	Not More Than 6.0	5.80	
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
(i)	Arsenic as (As_2O_3)	10.00	0.070	
(ii)	Cadmium (as Cd)	5.0	1.120	
(iii)	Chromium (as Cr)	50.0	4.880	
(iv)	Copper (as Cu)	300.00	8.120	
(v)	Mercury (as Hg)	0.15	0.072	
(vi)	Nickel (as Ni)	50.0	1.500	
(vii)	Lead (as Pb)	100.0	11.280	
(viii)	Zinc (as Zn)	1000.00	26.440	

STANDARD

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

205

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory

Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No ..... Date 10/07/2025

To,

DEPUTY DIRECTOR AGRICULTURE
KORBA
DISTT. KORBA (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No उप संचालक कृषि कोरबा का पत्र क्र. / टी–3 / उर्व.गु.नि / 2025–26 / 1244, दिनांक 12.06.2025 as per details given below.

(1) Name of Organic fertilizer ..... **CITY COMPOST (granular)**
(2) Date of Sampling **12/06/2025**
(3) Code No. of sample as indicated by the Inspector **BN-02**
(4) Date of receipt of the sample in the Laboratory **16/06/2025**
(5) Laboratory sample No. **41**
(6) Date of analysis of sample **10/07/2025**
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
	(I) Moisture % by wt. (max.)	25.0	24.52	
	(ii) Bulk density (g/cm^3)	less than 1.20	0.77	
	(iii) Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS	
(B) Chemical characteristics—				
	(i)Total Organic Carbon, % by wt.mini	12.0	14.58	
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt ,Phosphorus. (as P_2O_5),% by wt.mini.	1.2	2.87	
	(ii) C:N RATIO	LESS THAN 20:1	13.02	
	(vi) pH (1:5 solution)	6.0-8.0	7.90	
	(vi) Conductivity, (as dsm^{-1})	Not More Than 6.0	1.100	
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
(i)	Arsenic as (As_2O_3)	10.00	0.132	
(ii)	Cadmium (as Cd)	5.0	0.720	
(iii)	Chromium (as Cr)	50.0	8.800	
(iv)	Copper (as Cu)	300.00	2.120	
(v)	Mercury (as Hg)	0.15	0.068	
(vi)	Nickel (as Ni)	50.0	0.540	
(vii)	Lead (as Pb)	100.0	20.36	
(viii)	Zinc (as Zn)	1000.00	17.84	

STANDARD

Remark: The sample is according to specification and is **standard**

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

10/7

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

GOVERNMENT OF CHHATTISGARH
Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory
Raipur, Chhattisgarh
FORM 'L-1'
[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. .....

Date 17/12/2025

To,

DEPUTY DIRECTOR AGRICULTURE
JAGDALPUR
DISTT. JAGDALPUR (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No Your letter no. 3446 dated 20/11/2025 as per details given below:

(1) Name of Organic fertilizer ..... CITY COMPOST (Granular)
(2) Date of Sampling 20/11/2025
(3) Code No. of sample as indicated by the Inspector AF-24
(4) Date of receipt of the sample in the Laboratory 24/11/2025
(5) Laboratory sample No 405
(6) Date of analysis of sample 17/12/2025
(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
	(I) Moisture % by wt. (max.) 25.0	10.84		
	(ii) Bulk density (g/cm^3) less than 1.20	0.74		
	(iii) Particle size Minimum 90% material should pass through 4.0 mm sieve	PASS		
(B) Chemical characteristics—				
	(i)Total Organic Carbon, % by wt mini 12.0	21.06		
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. 1.2 ,Phosphorus. (as P_2O_5),% by wt.mini.	3.21		
	(ii)C:N RATIO LESS THAN 20:1	18.80		
	(vi) pH (1:5 solution) 6.0-8.0	7.01		
	(vi)Conductivity. (as dsm^{-1}) Not More Than 6.0	5.31		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
	(i) Arsenic as (As_2O_3) 10.00	0.15 STANDARD		
	(ii) Cadmium (as Cd) 5.0	1.12		
	(iii) Chromium (as Cr) 50.0	7.12		
	(iv) Copper (as Cu) 300.00	5.44		
	(v) Mercury (as Hg) 0.15	0.051		
	(vi) Nickel (as Ni) 50.0	3.28		
	(vii) Lead (as Pb) 100.0	0.28		
	(viii) Zinc (as Zn) 1000.00	16.20		

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

GOVERNMENT OF CHHATTISGARH

Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory

Raipur, Chhattisgarh

FORM 'L-1'

[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. .....

Date 21/07/2025

To.

DEPUTY DIRECTOR AGRICULTURE

RAIGARH

DISTT- RAIGARH (C.G)..

The analysis report of the organic fertilizer sample forwarded vides reference no. SADO रायगढ़ पत्र क्र / उ.ज.वि/2025-26/577 दिनांक - 19/06/2025 as per details given below:

(1) Name of Organic fertilizer ..... VERMICOMPOST (granular)

(2) Date of Sampling 18/06/2025

(3) Code No. of sample as indicated by the Inspector APF/2025-26/04

(4) Date of receipt of the sample in the Laboratory 23/06/2025

(5) Laboratory sample No. 65

(6) Date of analysis of sample 21/07/2025

(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO		Composition as per analysis	Vari ation	Permissible Tolerance limit
1	2		3	4	5
(A) Physical characteristics—					
	(I) Moisture % by wt. (max.)	15.0-25.0	16.82		
	(ii) Bulk density (g/cm^3)	0.7-0.9	0.77		
	(iii) Particle size	Minimum 90% material should pass through 4.0 mm sieve	PASS		
	(IV) COLOUR	DARK BROWN	DARK BROWN		
	(V) ODOUR	Absence of Foul Odour	Foul Odour Absent		
(B) Chemical characteristics—					
	(i) Total Organic Carbon, % by wt.mini	18.0	20.53		
	(ii) Total Nitrogen (as N), % by wt.mini.	1.0	0.84		
	(iii) Phosphorus. (as P_2O_5), % by wt.mini.	0.8	1.06		
	(iv) Potassium. (as K_2O), % by wt.mini.	0.8	0.71		
	(v) Total N.P.K	Not less than 2.5	2.61		
	(vi) pH (1:5 solution)	--	---		
	(vii) Conductivity. (as dsm^{-1})	--	---		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)					
	(i) Arsenic as (As_2O_3)	10.00	1.98		
	(ii) Cadmium (as Cd)	5.0	2.24		
	(iii) Chromium (as Cr)	50.0	5.50		
	(iv) Copper (as Cu)	300.0	10.31		
	(v) Mercury (as Hg)	0.015	0.05		
	(vi) Nickel (as Ni)	50.0	0.36		
	(vii) Lead (as Pb)	100.0	6.17		
	(viii) Zinc (as Zn)	1000.0	24.51		

STANDARD

Remark: The sample is according to specification and is standard under tolerance limit.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SL – 278521-021	24/10/2025

ISSUE TO: CM
NAGAR NIGAM BHILAI CHARODA, DISTRICT – DURG, CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	15/10/2025
Sample Received On	17/10/2025
Sample Submitted By	Party
Sample Quantity	1Kgs in PVC Bag
Analysis Duration	17/10/2025 to 24/10/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25°C	As Per FCO - 1985	7.19	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO - 1985	3.30	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO - 1985	0.86	<1.0
4.	Total Moisture, %	As Per FCO - 1985	18.1	15-25
5.	Total Nitrogen (as N), %	As Per FCO - 1985	1.32	0.8 Min.
6.	Total Phosphorous (as P2O5), %	As Per FCO - 1985	0.80	0.4Min.
7.	Total Potassium (as K), %	As Per FCO - 1985	0.98	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO - 1985	16.3	12 Min.
9.	C-N Ratio	As Per FCO - 1985	13.5	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO - 1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO - 1985	242	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO - 1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO - 1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO - 1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO - 1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO - 1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO - 1985	<0.02	10 Max.

Note - NABL Accredited Laboratory

CHECKED BY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ITS TESTING LABORATORY PVT. LTD.

AUTHORIZED SIGNATORY

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any compiaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SL – 168351-107	21/11/2025

ISSUE TO: CMO,
NAGAR NIGAM BHILAI CHARODA, DISTRICT – DURG, CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	14/11/2025
Sample Received On	16/11/2025
Sample Submitted By	Party
Sample Quantity	1Kgs in PVC Bag
Analysis Duration	16/11/2025 to 21/11/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25°C	As Per FCO - 1985	7.07	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO - 1985	3.47	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO - 1985	0.81	<1.0
4.	Total Moisture, %	As Per FCO - 1985	17.3	15-25
5.	Total Nitrogen (as N), %	As Per FCO - 1985	1.60	0.8 Min.
6.	Total Phosphorous (as P_2O_5), %	As Per FCO - 1985	1.11	0.4Min.
7.	Total Potassium (as K), %	As Per FCO - 1985	1.25	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO - 1985	18.9	12 Min.
9.	C-N Ratio	As Per FCO - 1985	14.0	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO - 1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO - 1985	208	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO - 1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO - 1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO - 1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO - 1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO - 1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO - 1985	<0.02	10 Max.

Note - NABL Accredited Laboratory

CHECKED BY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ITS TESTING LABORATORY PRIVATE LTD.

AUTHORIZED SIGNATOR

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any compiaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SL – 100696-019	21/12/2025

ISSUE TO: CMO,
NAGAR NIGAM BHILAI CHARODA, DISTRICT – DURG, CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	13/12/2025
Sample Received On	15/12/2025
Sample Submitted By	Party
Sample Quantity	1Kgs in PVC Bag
Analysis Duration	15/12/2025 to 21/12/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25°C	As Per FCO - 1985	7.19	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO - 1985	3.20	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO - 1985	0.72	<1.0
4.	Total Moisture, %	As Per FCO - 1985	19.50	15-25
5.	Total Nitrogen (as N), %	As Per FCO - 1985	1.66	0.8 Min.
6.	Total Phosphorous (as P2O5), %	As Per FCO - 1985	1.05	0.4Min.
7.	Total Potassium (as K), %	As Per FCO - 1985	1.09	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO - 1985	17.66	12 Min.
9.	C-N Ratio	As Per FCO - 1985	14.76	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO - 1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO - 1985	244	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO - 1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO - 1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO - 1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO - 1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO - 1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO - 1985	<0.02	10 Max.

Note - NABL Accredited Laboratory

CHECKED BY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

AUTHORIZED SIGNATOR

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any compiaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.

Bioraj Laboratories Pvt. Ltd.

Survey No. 125, Rajhans Colony,
Near Tirupati Nagar, Warje, Pune - 411058. MH, INDIA
Contact No.: +91- 9850903457, 9420397817, 7620303821
CIN No. U71200PN2023PTC221588,
Website : www.biorajlab.co.in,
Email: biorajlabsngp@gmail.com, info@biorajlab.co.in

An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified & NABL Accredited Laboratory as per ISO/IEC 17025:2017

TEST REPORT

Report No: BLPL-121125-01 **Issue Date:** 12.11.2025

Name and Address of Customer	**M/s Commissioner, Nagar Nigam, Chirmiri, Dist-MCB (CG) Pin code-497444**		
Sample Name	**Compost**	**Sample Description**	**Compost shed Chirmiri**
Date of Sampling	03.11.2025	Sampling duration	--
Start Date of Analysis	04.11.2025	End Date of Analysis	11.11.2025
Sampling done by	Client.	Sample Quantity	

Results

SN	Parameters	Unit(s)	Method	Specification Of City Compost as Per FCO	Results
1	pH at 25° C	-	As per FCO NORMS (1985)	6.0 – 8.0	7.03
2	Conductivity at 25° C	dS/m	As per FCO NORMS (1985)	6.0 Max	3.81
3	Bulk Density	g/cm^3	As per FCO NORMS (1985)	<1.2	0.68
4	Total Moisture	% by mass	As per FCO NORMS (1985)	15-25	22.3
5	Total N (as N), Total P (as P_2O_5) Total K (as K_2O)	% by mass	As per FCO NORMS (1985)	1.2 Min	3.60
6	Total Organic Carbon	% by mass	As per FCO NORMS (1985)	12 Min	19.9
7	C-N Ratio	-	As per FCO NORMS (1985)	<20.0	16.5
8	Copper (as Cu)	mg/kg	As per FCO NORMS (1985)	300 Max	<0.1
9	Zinc (as Zn)	mg/kg	As per FCO NORMS (1985)	1000 Max	112.0
10	Mercury (as Hg)	mg/kg	As per FCO NORMS (1985)	0.15 Max	<0.01
11	Cadmium (as Cd)	mg/kg	As per FCO NORMS (1985)	5 Max	<0.1
12	Nickel (as Ni)	mg/kg	As per FCO NORMS (1985)	50 Max	<0.2
13	Chromium (as Cr)	mg/kg	As per FCO NORMS (1985)	50 Max	<0.5
14	Lead (as Pb)	mg/kg	As per FCO NORMS (1985)	100 Max	<0.5
15	Arsenic (as As)	mg/kg	As per FCO NORMS (1985)	10 Max	<0.25

Notes:
1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

For Bioraj Laboratories Pvt Ltd

Tested by:
(Mrs. Anuradha Kulkarni)

Bioraj Laboratories Pvt. Ltd. PUNE

Authorized by
(Dr. Raju Yadav)

****End of the report ****

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MRF & ISWM FACILITIES

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of Dry waste (TPD)	Total MRF / ISWM Units (No.)	Total Capacity (TPD)
TOTAL			**1073**	**375 MRF & 2 ISWM**	**2388**
1	Raipur	Raipur Nagar Nigam	275.78	1 ISWM	500.0
2		MandirHasoud Nagar Palika	2.53	3	13.5
3		Chandkhuri Nagar Panchayat	0.84	1	4.5
4		Samoda Nagar Panchayat	1.07	1	4.5
5		Birgaon Nagar Nigam	21.06	8	36.0
6		Tildanewra Nagar Palika	3.91	3	13.5
7		Gobranawapara Nagar Palika	4.53	3	13.5
8		Aarang Nagar Palika	2.60	2	9.0
9		Abhanpur Nagar Palika	2.22	1	4.5
10		Kharora Nagar Panchayat	1.40	1	4.5
11		Manacamp Nagar Panchayat	1.68	1	4.5
12		Kunra Nagar Panchayat	1.35	1	4.5
13	Gariyaband	Gariyaband Nagar Palika	1.69	1	4.5
14		Rajim Nagar Panchayat	2.14	1	4.5
15		Fingeshwar Nagar Panchayat	1.67	1	4.5
16		Chhura Nagar Panchayat	1.08	1	4.5
17	Dhamtari	Dhamtari Nagar Nigam	11.09	10	45.0
18		Kurud Nagar Panchayat	2.25	1	4.5
19		Magarload Nagar Panchayat	1.03	1	4.5
20		Nagri Nagar Panchayat	2.07	1	4.5
21		Bhakhara Nagar Panchayat	1.19	1	4.5
22		Aamdi Nagar Panchayat	1.02	1	4.5
23	Mahasamund	Mahasamund Nagar Palika	8.14	4	18.0
24		Bagbahara Nagar Palika	2.98	2	9.0
25		Saraipali Nagar Palika	3.12	2	9.0
26		Pithora Nagar Panchayat	1.26	1	4.5
27		Basna Nagar Panchayat	1.59	1	4.5
28		Tumgaon Nagar Panchayat	1.16	1	4.5
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	1.32	1	4.5
30		Tundra Nagar Panchayat	1.23	1	4.5
31		Balodabazar Nagar Palika	3.86	3	13.5
32		Bhatapara Nagar Palika	5.72	4	18.0
33		Kashdol Nagar Panchayat	2.02	1	4.5
34		Palari_BB Nagar Panchayat	1.30	1	4.5
35		Simga Nagar Palika	2.47	1	4.5
36	Durg	Durg Nagar Nigam	63.01	10	45.0
37		Bhilai Nagar Nigam	84.54	8	36.0
38		BhilaiCharoda Nagar Nigam	12.97	10	45.0
39		Jamul Nagar Palika	3.09	2	9.0
40		Kumhari Nagar Palika	4.09	3	13.5
41		Ahiwara Nagar Palika	2.88	2	9.0
42		Dhamdha Nagar Panchayat	1.55	1	4.5
43		Patan Nagar Panchayat	1.44	1	4.5
44		Utai Nagar Panchayat	1.36	1	4.5
45		Risali Nagar Nigam	24.18	6	27.0
46		Bemetara Nagar Palika	4.19	3	13.5

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MRF & ISWM FACILITIES

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of Dry waste (TPD)	Total MRF / ISWM Units (No.)	Total Capacity (TPD)
TOTAL			**1073**	**375 MRF & 2 ISWM**	**2388**
47	Bemetara	Saja Nagar Panchayat	0.82	1	4.5
48		Thankhamhariya Nagar Panchayat	1.24	1	4.5
49		Devkar Nagar Panchayat	0.75	1	4.5
50		Berla Nagar Panchayat	0.77	1	4.5
51		Parpodi Nagar Panchayat	0.51	1	4.5
52		Nawagarh_B Nagar Panchayat	1.40	1	4.5
53		Maro Nagar Panchayat	0.73	1	4.5
54	Balod	Balod Nagar Palika	3.21	2	9.0
55		DalliRajhara Nagar Palika	6.09	4	18.0
56		Gunderdehi Nagar Panchayat	1.26	1	4.5
57		Doundi Nagar Panchayat	1.17	1	4.5
58		DoundiLohara Nagar Panchayat	0.87	1	4.5
59		Gurur Nagar Panchayat	0.52	1	4.5
60		Arjunda Nagar Panchayat	0.75	1	4.5
61		Chikhlakasa Nagar Panchayat	0.88	1	4.5
62	Rajnandgaon	Rajnandgaon Nagar Nigam	36.97	19	85.5
63		Dongargarh Nagar Palika	5.72	4	18.0
64		Dongargaon Nagar Panchayat	2.31	1	4.5
65		Churiya Nagar Panchayat	0.66	1	4.5
66	Kabirdham	Kawardha Nagar Palika	7.02	4	18.0
67		Pandriya Nagar Palika	2.22	1	4.5
68		Bodla Nagar Panchayat	0.88	1	4.5
69		Pandatarai Nagar Panchayat	1.00	1	4.5
70		SahspurLohara Nagar Panchayat	0.86	1	4.5
71		Pipariya Nagar Panchayat	0.81	1	4.5
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	2.46	2	9.0
73		Gandai Nagar Panchayat	1.31	1	4.5
74		Chhuikhadan Nagar Panchayat	0.99	1	4.5
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1.44	1	4.5
76	Bilaspur	Bilaspur Nagar Nigam		1 ISWM	200.0
			117.00	17	76.5
77		Takhatpur Nagar Palika	3.02	2	9.0
78		Ratanpur Nagar Palika	2.96	2	9.0
79		Kota Nagar Panchayat	2.09	1	4.5
80		Bodri Nagar Palika	2.68	1	4.5
81		Bilha Nagar Panchayat	1.60	1	4.5
82		Malhar Nagar Panchayat	0.99	1	4.5
83	Raigarh	Raigarh Nagar Nigam	15.35	12	54.0
84		Kharsiya Nagar Palika	2.60	2	9.0
85		Dharmjaygarh Nagar Panchayat	1.77	1	4.5
86		Gharghoda Nagar Panchayat	1.33	1	4.5
87		Lailunga Nagar Panchayat	1.27	1	4.5

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MRF & ISWM FACILITIES

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of Dry waste (TPD)	Total MRF / ISWM Units (No.)	Total Capacity (TPD)
TOTAL			**1073**	**375 MRF & 2 ISWM**	**2388**
88		Kirodimalnagar Nagar Panchayat	2.11	1	4.5
89		Pussore Nagar Panchayat	0.65	1	4.5
90	Mungeli	Mungeli Nagar Palika	3.95	3	13.5
91		Lormi Nagar Palika	2.44	1	4.5
92		Pathariya Nagar Panchayat	0.94	1	4.5
93		Sargaon Nagar Panchayat	1.06	1	4.5
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	2.60	1	4.5
95		Pendra Nagar Palika	2.11	1	4.5
96	Janjgir - Champa	JanjgirNaila Nagar Palika	6.05	3	13.5
97		Champa Nagar Palika	6.86	4	18.0
98		Akaltara Nagar Palika	3.16	2	9.0
99		Baloda Nagar Panchayat	2.05	1	4.5
100		Kharod Nagar Panchayat	1.27	1	4.5
101		Shivrinarayan Nagar Panchayat	1.18	1	4.5
102		Saragaon Nagar Panchayat	0.98	1	4.5
103		Nawagarh_J Nagar Panchayat	1.26	1	4.5
104		Rahaud Nagar Panchayat	0.70	1	4.5
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	3.77	1	4.5
106		Sariya Nagar Panchayat	1.07	1	4.5
107		Baramkela Nagar Panchayat	0.77	1	4.5
108		Bhatgaon_SB Nagar Panchayat	1.24	1	4.5
109		Bilaigarh Nagar Panchayat	0.66	1	4.5
110	Korba	Korba Nagar Nigam	53.01	16	72.0
111		Dipka Nagar Palika	3.17	2	9.0
112		Katghora Nagar Palika	2.65	2	9.0
113		Pali Nagar Panchayat	0.66	1	4.5
114		Churikala Nagar Panchayat	0.74	1	4.5
115	Sakti	Sakti Nagar Palika	3.53	2	9.0
116		Nayabaradwar Nagar Panchayat	1.50	1	4.5
117		Aadbhar Nagar Panchayat	1.11	1	4.5
118		Jaijepur Nagar Panchayat	1.32	1	4.5
119		Dhabhara Nagar Panchayat	1.27	1	4.5
120		Chandrapur Nagar Panchayat	1.25	1	4.5
121	Sarguja	Ambikapur Nagar Nigam	25.25	20	90.0
122		Sitapur Nagar Panchayat	1.46	1	4.5
123		Lakhanpur Nagar Panchayat	0.70	1	4.5
124	Jashpur	Jashpurnagar Nagar Palika	3.28	2	9.0
125		Patthalgaon Nagar Palika	2.74	1	4.5
126		Kotba Nagar Panchayat	0.97	1	4.5
127		Bagicha Nagar Panchayat	1.47	1	4.5
128		Kunkuri Nagar Panchayat	1.87	1	4.5
129		Balrampur Nagar Palika	0.65	1	4.5

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MRF & ISWM FACILITIES

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of Dry waste (TPD)	Total MRF / ISWM Units (No.)	Total Capacity (TPD)
TOTAL			1073	375 MRF & 2 ISWM	2388
130	Balrampur	Ramanujganj Nagar Palika	1.54	1	4.5
131		Kusmi Nagar Panchayat	1.12	1	4.5
132		Rajpur Nagar Panchayat	0.79	1	4.5
133		Wadrafnagar Nagar Panchayat	0.70	1	4.5
134	Koriya	Baikunthpur Nagar Palika	1.86	3	13.5
135		Shivpurchrcha Nagar Palika	1.79	2	9.0
136	Surajpur	Surajpur Nagar Palika	2.74	3	13.5
137		Vishrampur Nagar Panchayat	1.51	1	4.5
138		Pratappur Nagar Panchayat	0.66	1	4.5
139		Bhatgaon_S Nagar Panchayat	1.31	1	4.5
140		Jarhi Nagar Panchayat	0.77	1	4.5
141		Premnagar Nagar Panchayat	0.69	1	4.5
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	7.72	10	45.0
143		Manendragarh Nagar Palika	3.77	3	13.5
144		Jhagrakhand Nagar Panchayat	0.88	1	4.5
145		Khongapani Nagar Panchayat	2.19	1	4.5
146		Nailedri Nagar Panchayat	0.84	1	4.5
147	Bastar	Jagdalpur Nagar Nigam	21.48	10	45.0
148		Bastar Nagar Panchayat	0.65	1	4.5
149	Kondagaon	Kondagaon Nagar Palika	5.12	3	13.5
150		Keshkal Nagar Panchayat	1.54	1	4.5
151		Farasgaon Nagar Panchayat	0.88	1	4.5
152	nigam'	Narayanpur Nagar Palika	2.60	2	9.0
153	Kanker	Kanker Nagar Palika	3.77	3	13.5
154		Bhanupratappur Nagar Panchayat	1.35	1	4.5
155		Charama Nagar Panchayat	1.81	1	4.5
156		Pankhanjur Nagar Panchayat	1.60	1	4.5
157		Antagarh Nagar Panchayat	0.84	1	4.5
158		Narharpur Nagar Panchayat	0.69	1	4.5
159	Dantewada	Kirandul Nagar Palika	2.51	1	4.5
160		BadiBacheli Nagar Palika	2.74	1	4.5
161		Dantewada Nagar Palika	1.91	1	4.5
162		Geedam Nagar Panchayat	0.87	1	4.5
163		Barsur Nagar Panchayat	0.93	1	4.5
164	Sukma	Sukma Nagar Palika	1.86	1	4.5
165		Dornapal Nagar Panchayat	1.02	1	4.5
166		Konta Nagar Panchayat	0.93	1	4.5
167	Bijapur	Bijapur Nagar Palika	2.02	1	4.5
168		Bhairamgarh Nagar Panchayat	0.88	1	4.5
169		Bhopalpattnam Nagar Panchayat	0.52	1	4.5
170	Gariyaband	Kopra Nagar Panchayat	0.00	0	0.0
171	Balodabazar	Rohansi Nagar Panchayat	0.00	0	0.0
172	Durg	Amleshwar Nagar Palika	0.00	0	0.0
173	Bemetara	Dadhi Nagar Panchayat	0.00	0	0.0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF MRF & ISWM FACILITIES					
Sr. No.	**Name of the District**	**Urban Local Bodies**	**Intake Quantity of Dry waste (TPD)**	**Total MRF / ISWM Units (No.)**	**Total Capacity (TPD)**
TOTAL			**1073**	**375 MRF & 2 ISWM**	**2388**
174	Bemetara	Bhinbhouree Nagar Panchayat	0.00	0	0.0
175	Kabirdham	Indouri Nagar Panchayat	0.00	0	0.0
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	0.00	0	0.0
177	Mungeli	Barela Nagar Panchayat	0.00	0	0.0
178	Korba	Banki Mogra Nagar Palika	5.65	3	13.5
179	Janjgir Champa	Pamgarh Nagar Panchayat	0.00	0	0.0
180		Nariyara Nagar Panchayat	0.00	0	0.0
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	0.00	0	0.0
182		Pawni Nagar Panchayat	0.00	0	0.0
183	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0.00	0	0.0
184	Mungeli	Jarhagaon Nagar Panchayat	0.00	0	0.0
185	Bemetara	Devbhog Nagar Panchayat	0.00	0	0.0
186	Bemetara	Kusmi Nagar Panchayat	0.00	0	0.0
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	0.00	0	0.0
188	Koriya	Patna Nagar Panchayat	0.00	0	0.0
189	Balod	Palari Dist. Balod Nagar Panchayat	0.00	0	0.0
190	Rajnandgaon	Ghumka Nagar Panchayat	0.00	0	0.0
191	Surajpur	Shivnandpur Nagar Panchayat	0.00	0	0.0
192	JanjgirChampa	Bamnidih Nagar Panchayat	0.00	0	0.0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MRF and Composting Facilities

AMBIKAPUR

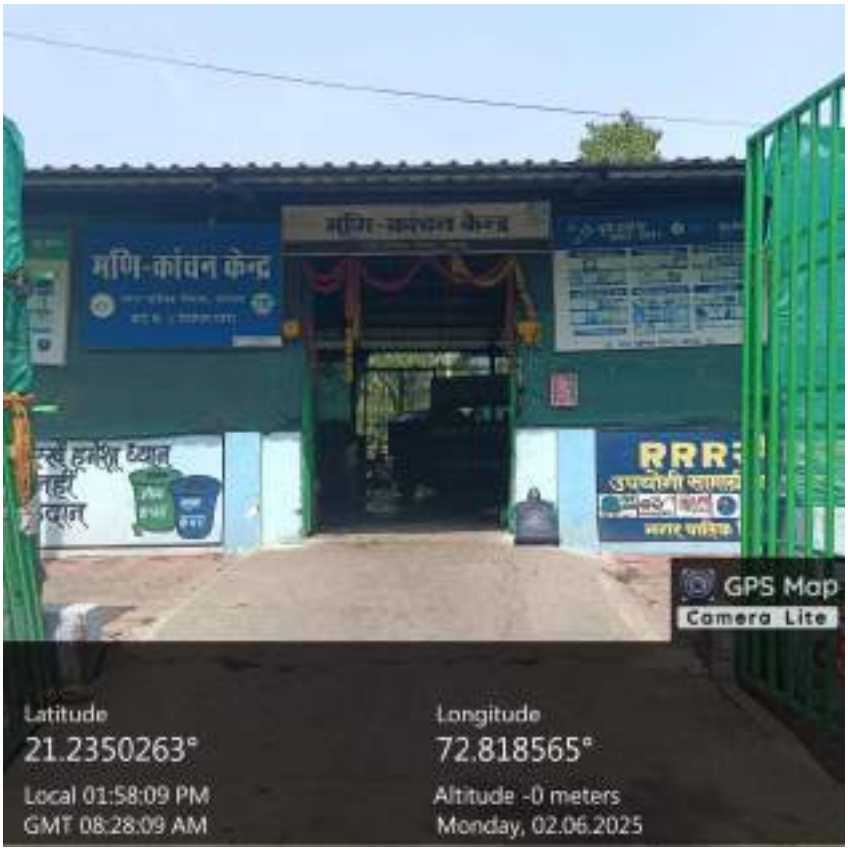
DHAMTARI

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

BILASPUR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

KORBA



Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

RAJNANDGAON

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Photographs of Solid Waste Management Process in ISWM Facilities

1. Raipur

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2. Bilaspur

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF BAILING & FATKA MACHINE

S NO.	District	Name of Local Body / Panchayat	Bailing Machine (No.)	Fatka Machine (No.)
Total			**234**	**215**
1	Raipur	Raipur Nagar Nigam	3	0
2		MandirHasoud Nagar Palika	3	3
3		Chandkhuri Nagar Panchayat	1	1
4		Samoda Nagar Panchayat	1	2
5		Birgaon Nagar Nigam	2	1
6		Tildanewra Nagar Palika	1	1
7		Gobranawapara Nagar Palika	2	1
8		Aarang Nagar Palika	1	1
9		Abhanpur Nagar Palika	1	1
10		Kharora Nagar Panchayat	1	1
11		Manacamp Nagar Panchayat	1	1
12		Kunra Nagar Panchayat	1	1
13	Gariyaband	Gariyaband Nagar Palika	1	1
14		Rajim Nagar Panchayat	1	1
15		Fingeshwar Nagar Panchayat	1	1
16		Chhura Nagar Panchayat	1	1
17	Dhamtari	Dhamtari Nagar Nigam	1	2
18		Kurud Nagar Panchayat	1	1
19		Magarload Nagar Panchayat	1	1
20		Nagri Nagar Panchayat	1	1
21		Bhakhara Nagar Panchayat	1	1
22		Aamdi Nagar Panchayat	1	1
23	Mahasamund	Mahasamund Nagar Palika	1	1
24		Bagbahara Nagar Palika	1	1
25		Saraipali Nagar Palika	1	1
26		Pithora Nagar Panchayat	1	1
27		Basna Nagar Panchayat	1	1
28		Tumgaon Nagar Panchayat	1	1
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	1	1
30		Tundra Nagar Panchayat	1	1
31		Balodabazar Nagar Palika	3	3
32		Bhatapara Nagar Palika	1	1
33		Kashdol Nagar Panchayat	1	1
34		Palari_BB Nagar Panchayat	1	1
35		Simga Nagar Palika	1	1
36	Durg	Durg Nagar Nigam	6	3
37		Bhilai Nagar Nigam	3	5
38		BhilaiCharoda Nagar Nigam	1	2
39		Jamul Nagar Palika	1	1
40		Kumhari Nagar Palika	1	1
41		Ahiwara Nagar Palika	2	1
42		Dhamdha Nagar Panchayat	1	1
43		Patan Nagar Panchayat	2	1
44		Utai Nagar Panchayat	1	1
45		Risali Nagar Nigam	6	6
46	Bemetara	Bemetara Nagar Palika	1	1
47		Saja Nagar Panchayat	1	1
48		Thankhamhariya Nagar Panchayat	1	1
49		Devkar Nagar Panchayat	1	1
50		Berla Nagar Panchayat	1	1
51		Parpodi Nagar Panchayat	1	1
52		Nawagarh_B Nagar Panchayat	1	1
53		Maro Nagar Panchayat	1	1
54		Balod Nagar Palika	1	1
55		DalliRajhara Nagar Palika	2	1

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF BAILING & FATKA MACHINE

S NO.	District	Name of Local Body / Panchayat	Bailing Machine (No.)	Fatka Machine (No.)
Total			**234**	**215**
56	Balod	Gunderdehi Nagar Panchayat	1	1
57		Doundi Nagar Panchayat	1	1
58		DoundiLohara Nagar Panchayat	1	1
59		Gurur Nagar Panchayat	1	1
60		Arjunda Nagar Panchayat	1	1
61		Chikhlakasa Nagar Panchayat	1	1
62	Rajnandgaon	Rajnandgaon Nagar Nigam	7	2
63		Dongargarh Nagar Palika	4	4
64		Dongargaon Nagar Panchayat	1	1
65		Churiya Nagar Panchayat	1	1
66	Kabirdham	Kawardha Nagar Palika	1	1
67		Pandriya Nagar Palika	1	1
68		Bodla Nagar Panchayat	1	1
69		Pandatarai Nagar Panchayat	1	1
70		SahspurLohara Nagar Panchayat	1	1
71		Pipariya Nagar Panchayat	1	1
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	1	1
73		Gandai Nagar Panchayat	1	1
74		Chhuikhadan Nagar Panchayat	1	1
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1	1
76	Bilaspur	Bilaspur Nagar Nigam	15	9
77		Takhatpur Nagar Palika	1	1
78		Ratanpur Nagar Palika	1	1
79		Kota Nagar Panchayat	1	1
80		Bodri Nagar Palika	1	1
81		Bilha Nagar Panchayat	1	1
82		Malhar Nagar Panchayat	1	1
83	Raigarh	Raigarh Nagar Nigam	1	1
84		Kharsiya Nagar Palika	1	1
85		Dharmjaygarh Nagar Panchayat	1	1
86		Gharghoda Nagar Panchayat	1	1
87		Lailunga Nagar Panchayat	1	1
88		Kirodimalnagar Nagar Panchayat	1	1
89		Pussore Nagar Panchayat	1	1
90	Mungeli	Mungeli Nagar Palika	1	1
91		Lormi Nagar Palika	1	1
92		Pathariya Nagar Panchayat	1	1
93		Sargaon Nagar Panchayat	1	1
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	1	1
95		Pendra Nagar Palika	1	1
96	Janjgir - Champa	JanjgirNaila Nagar Palika	1	1
97		Champa Nagar Palika	1	1
98		Akaltara Nagar Palika	1	1
99		Baloda Nagar Panchayat	1	1
100		Kharod Nagar Panchayat	1	1
101		Shivrinarayan Nagar Panchayat	1	1
102		Saragaon Nagar Panchayat	1	1
103		Nawagarh_J Nagar Panchayat	1	1
104		Rahaud Nagar Panchayat	1	1
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	1	1
106		Sariya Nagar Panchayat	1	1
107		Baramkela Nagar Panchayat	1	1
108		Bhatgaon_SB Nagar Panchayat	1	1
109		Bilaigarh Nagar Panchayat	1	1

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF BAILING & FATKA MACHINE

S NO.	District	Name of Local Body / Panchayat	Bailing Machine (No.)	Fatka Machine (No.)
Total			**234**	**215**
110	Korba	Korba Nagar Nigam	5	5
111		Dipka Nagar Palika	1	1
112		Katghora Nagar Palika	2	1
113		Pali Nagar Panchayat	1	1
114		Churikala Nagar Panchayat	1	1
115	Sakti	Sakti Nagar Palika	1	1
116		Nayabaradwar Nagar Panchayat	1	1
117		Aadbhar Nagar Panchayat	1	1
118		Jaijepur Nagar Panchayat	1	1
119		Dhabhara Nagar Panchayat	1	1
120		Chandrapur Nagar Panchayat	1	1
121	Sarguja	Ambikapur Nagar Nigam	3	1
122		Sitapur Nagar Panchayat	1	1
123		Lakhanpur Nagar Panchayat	1	1
124	Jashpur	Jashpurnagar Nagar Palika	1	1
125		Patthalgaon Nagar Palika	1	1
126		Kotba Nagar Panchayat	1	1
127		Bagicha Nagar Panchayat	1	1
128		Kunkuri Nagar Panchayat	1	1
129	Balrampur	Balrampur Nagar Palika	1	1
130		Ramanujganj Nagar Palika	1	1
131		Kusmi Nagar Panchayat	1	1
132		Rajpur Nagar Panchayat	1	1
133		Wadrafnagar Nagar Panchayat	1	1
134	Koriya	Baikunthpur Nagar Palika	1	1
135		Shivpurchrcha Nagar Palika	1	1
136	Surajpur	Surajpur Nagar Palika	1	1
137		Vishrampur Nagar Panchayat	1	1
138		Pratappur Nagar Panchayat	1	1
139		Bhatgaon_S Nagar Panchayat	1	1
140		Jarhi Nagar Panchayat	1	1
141		Premnagar Nagar Panchayat	1	1
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	10	10
143		Manendragarh Nagar Palika	1	1
144		Jhagrakhand Nagar Panchayat	1	1
145		Khongapani Nagar Panchayat	1	1
146		Nailedri Nagar Panchayat	1	1
147	Bastar	Jagdalpur Nagar Nigam	2	3
148		Bastar Nagar Panchayat	1	1
149	Kondagaon	Kondagaon Nagar Palika	1	1
150		Keshkal Nagar Panchayat	1	1
151		Farasgaon Nagar Panchayat	1	1
152	nigam'	Narayanpur Nagar Palika	2	2
153	Kanker	Kanker Nagar Palika	1	2
154		Bhanupratappur Nagar Panchayat	1	1
155		Charama Nagar Panchayat	1	1
156		Pankhanjur Nagar Panchayat	1	1
157		Antagarh Nagar Panchayat	1	1
158		Narharpur Nagar Panchayat	1	1
159	Dantewada	Kirandul Nagar Palika	1	1
160		BadiBacheli Nagar Palika	2	1
161		Dantewada Nagar Palika	1	1
162		Geedam Nagar Panchayat	1	1
163		Barsur Nagar Panchayat	1	1
164		Sukma Nagar Palika	1	1

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF BAILING & FATKA MACHINE				
S NO.	**District**	**Name of Local Body / Panchayat**	**Bailing Machine (No.)**	**Fatka Machine (No.)**
Total			**234**	**215**
165	Sukma	Dornapal Nagar Panchayat	1	1
166		Konta Nagar Panchayat	1	1
167	Bijapur	Bijapur Nagar Palika	1	1
168		Bhairamgarh Nagar Panchayat	1	1
169		Bhopalpattnam Nagar Panchayat	1	1
170	Gariyaband	Kopra Nagar Panchayat	0	0
171	Balodabazar	Rohansi Nagar Panchayat	0	0
172	Durg	Amleshwar Nagar Palika	0	0
173	Bemetara	Dadhi Nagar Panchayat	0	0
174		Bhinbhouree Nagar Panchayat	0	0
175	Kabirdham	Indouri Nagar Panchayat	0	0
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	0	0
177	Mungeli	Barela Nagar Panchayat	0	0
178	Korba	Banki Mogra Nagar Palika	0	0
179	Janjgir Champa	Pamgarh Nagar Panchayat	0	0
180		Nariyara Nagar Panchayat	0	0
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	0	0
182		Pawni Nagar Panchayat	0	0
183	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0	0
184	Mungeli	Jarhagaon Nagar Panchayat	0	0
185	Bemetara	Devbhog Nagar Panchayat	0	0
186	Bemetara	Kusmi Nagar Panchayat	0	0
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	0	0
188	Koriya	Patna Nagar Panchayat	0	0
189	Balod	Palari Dist. Balod Nagar Panchayat	0	0
190	Rajnandgaon	Ghumka Nagar Panchayat	0	0
191	Surajpur	Shivnandpur Nagar Panchayat	0	0
192	JanjgirChampa	Bamnidih Nagar Panchayat	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF QUANTIFIED FIGURES OF DAILY INTAKE OF DRY WASTE, SEGREGATED RECYCLABLES, SCF & ITS SALE & STORAGE QUANTITY

Sr. No.	Name of the District	Urban Local Bodies	Intake quantity of Dry Waste (TPD)		Products and its utilization										Recyclers Details		
					Non-Recyclables/ SCF					Recyclables							
			Non-recyclable dry waste/ SCF	Recyclable Dry Waste	Average Non-recyclable dry waste/ SCF Sent to Cement Plant (TPD)	Average Non-recyclable dry waste/ SCF Sent to Cement Plant in last 6 months (MT)	SCF stored at SLRM to be Sent to Cement Plants (TPD)	SCF stored at SLRM to be Sent to Cement Plants in last 6 months (MT)	Revenue generated from the sale of SCF (last 6 months) (in lakhs)	Recyclables sold to Recyclers/ kabadiwalas (TPD)	Recyclables sold to Recyclers/ kabadiwalas in last 6 months (MT)	Recyclables stored at SLRM to be sold to Recyclers/ kabadiwalas (TPD)	Recyclables stored at SLRM to be sold to Recyclers/ kabadiwalas in last 6 months (MT)	Revenue generated from the sale of recyclables (last 6 months) (in lakhs)	Total number of scrap dealers/ Kawadiwala Engaged in ULB (No.)	Total number of scrap dealers/ Kawadiwala registered under CECB (No.)	Total number of scrap dealer/kawadiwala pending for approval by CECB (No.)
TOTAL			**412.62**	**548**	**285.58**	**51403.932**	**127.077**	**22873.86**	**115.753**	**401.3**	**72234**	**146.87**	**26436.6**	**457.76**	**214**	**25**	**38**
1	Raipur	Raipur Nagar Nigam	266.47	5.30	185.35	33363	81.12	14601.6	85.23	2.07	372.6	3.23	581.4	80.44	9	4	5
2		MandirHasoud Nagar Palika	0.00	2.15	0	0	0	0	0	1.82	327.6	0.33	59.4	1.75	1	-	-
3		Chandkhuri Nagar Panchayat	0.00	0.72	0	0	0	0	0	0.62	111.6	0.1	18	0.5	1	-	-
4		Samoda Nagar Panchayat	0.00	0.91	0	0	0	0	0	0.8	144	0.11	19.8	0.45	2	-	-
5		Birgaon Nagar Nigam	3.56	16.71	0	0	3.56	640.8	0	13.49	2428.2	3.22	579.6	4.8	3	0	0
6		Tildanewra Nagar Palika	0.33	2.99	0	0	0.33	59.4	0	2.78	500.4	0.21	37.8	0.16	1	-	-
7		Gobranawapara Nagar Palika	0.45	3.43	0	0	0.45	81	0	3.19	574.2	0.24	43.2	1.32	1	0	0
8		Aarang Nagar Palika	1.04	1.25	0	0	1.04	187.2	0	0.95	171	0.3	54	1.6	2	-	-
9		Abhanpur Nagar Palika	0.04	2.16	0	0	0.04	7.2	0	2.01	361.8	0.15	27	32.51	1	-	-
10		Kharora Nagar Panchayat	0.01	1.18	0	0	0.01	1.8	0	1.08	194.4	0.1	18	0.39	1	0	0
11		Manacamp Nagar Panchayat	0.15	1.28	0	0	0.15	27	0	0.89	160.2	0.39	70.2	3.3	1	0	0
12		Kunra Nagar Panchayat	0.01	1.09	0	0	0.01	1.8	0	1.09	196.2	0	0	0.36	1	0	0
13	Gariyaband	Gariyaband Nagar Palika	0.00	1.47	0	0	0.00	0	0	1.38	248.4	0.09	16.2	1.95	1	0	0
14		Rajim Nagar Panchayat	0.05	1.79	0	0	0.05	9	0	1.46	262.8	0.33	59.4	1.02468	1	0	0
15		Fingeshwar Nagar Panchayat	0.03	1.54	0	0	0.03	5.4	0	1.45	261	0.09	16.2	0.45	1	0	0
16		Chhura Nagar Panchayat	0.00	0.95	0	0	0.00	0	0	0.89	160.2	0.06	10.8	1.65	1	0	0
17	Dhamtari	Dhamtari Nagar Nigam	0.09	10.95	0	0	0.09	16.2	0	2.5	450	8.45	1521	3.82	1	-	-
18		Kurud Nagar Panchayat	0.23	1.69	0	0	0.23	41.4	0	1.5	270	0.19	34.2	1.44	1	-	1
19		Magarload Nagar Panchayat	0.00	0.87	0	0	0.00	0	0	0.65	117	0.22	39.6	0.58	1	-	1
20		Nagri Nagar Panchayat	0.00	1.76	0	0	0.00	0	0	1.27	228.6	0.49	88.2	0.2845	1	0	0
21		Bhakhara Nagar Panchayat	0.00	1.01	0	0	0.00	0	0	0.92	165.6	0.09	16.2	0.3652	1	0	0
22		Aamdi Nagar Panchayat	0.00	0.87	0	0	0.00	0	0	0.61	109.8	0.26	46.8	0.2358	1	0	0
23	Mahasamund	Mahasamund Nagar Palika	0.57	6.59	0	0	0.57	102.6	0	6.35	1143	0.24	43.2	2.74	1	-	-
24		Bagbahara Nagar Palika	0.20	2.33	0	0	0.20	36	0	2.15	387	0.18	32.4	0.82	1	-	-
25		Saraipali Nagar Palika	0.21	2.44	0	0	0.21	37.8	0	2.22	399.6	0.22	39.6	1.38	1	-	-
26		Pithora Nagar Panchayat	0.08	0.99	0	0	0.08	14.4	0	0.92	165.6	0.07	12.6	0.51	1	-	-
27		Basna Nagar Panchayat	0.11	1.24	0	0	0.11	19.8	0	1.12	201.6	0.12	21.6	0.78	1	-	-
28		Tumgaon Nagar Panchayat	0.08	0.94	0	0	0.08	14.4	0	0.8	144	0.14	25.2	0.277	1	-	-
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	0.50	0.62	0	0	0.50	90	0	0.58	104.4	0.04	7.2	0.4114	1	-	-
30		Tundra Nagar Panchayat	0.13	0.92	0	0	0.13	23.4	0	0.91	163.8	0.01	1.8	0.34	1	0	0
31		Balodabazar Nagar Palika	1.50	1.78	0	0	1.50	270	0	1.78	320.4	0	0	3.45605	1	-	-
32		Bhatapara Nagar Palika	0.67	4.19	0	0	0.67	120.6	0	4.19	754.2	0	0	0.24	1	-	-
33		Kashdol Nagar Panchayat	0.21	1.51	0	0	0.21	37.8	0	1.5	270	0.01	1.8	0.52	1	0	0
34		Palari_BB Nagar Panchayat	0.14	0.96	0	0	0.14	25.2	0	0.95	171	0.01	1.8	0.3	1	0	0
35		Simga Nagar Palika	0.18	1.89	0	0	0.18	32.4	0	1.76	316.8	0.13	23.4	0.78	1	0	0
36	Durg	Durg Nagar Nigam	6.50	47.43	0.29	52.2	6.21	1117.8	0.42	19.65	3537	27.78	5000.4	3.94	3	1	0
37		Bhilai Nagar Nigam	9.28	62.91	0.0544	9.79	9.225	1660.5	0.117	30.75	5535	32.16	5788.8	4.17	3	0	0
38		BhilaiCharoda Nagar Nigam	1.34	9.81	0	0	1.34	241.2	0	8.81	1585.8	1	180	4.84	1	0	0
39		Jamul Nagar Palika	0.37	2.26	0	0	0.37	66.6	0	2.16	388.8	0.1	18	0.89	1	0	0
40		Kumhari Nagar Palika	0.38	3.10	0	0	0.38	68.4	0	2.88	518.4	0.22	39.6	0.84	1	0	0
41		Ahiwara Nagar Palika	0.33	2.09	0.12	21.6	0.21	37.8	0.4	1.34	241.2	0.75	135	1.84	1	0	0
42		Dhamdha Nagar Panchayat	0.16	1.16	0.1	18	0.06	10.8	0.129	1.02	183.6	0.14	25.2	0.84	1	0	0
43		Patan Nagar Panchayat	0.15	1.07	0.011	1.98	0.139	25.02	0.024	1	180	0.07	12.6	0.89	1	0	0
44		Utai Nagar Panchayat	0.14	1.02	0.022	3.96	0.118	21.24	0.048	0.94	169.2	0.08	14.4	0.84	1	0	0
45		Risali Nagar Nigam	2.00	18.54	0	0	2	360	0	10.31	1855.8	8.23	1481.4	5.81	2	0	0
46	Bemetara	Bemetara Nagar Palika	0.33	3.04	0	0	0.33	59.4	0	2.45	441	0.59	106.2	1.41	1	0	0
47		Saja Nagar Panchayat	0.08	0.57	0	0	0.08	14.4	0	0.42	75.6	0.15	27	0.49	1	0	0
48		Thankhambariya Nagar Panchayat	0.13	0.90	0	0	0.13	23.4	0	0.78	140.4	0.12	21.6	0.46	1	0	0
49		Devkar Nagar Panchayat	0.06	0.54	0	0	0.06	10.8	0	0.37	66.6	0.17	30.6	0.2	1	0	1
50		Berla Nagar Panchayat	0.06	0.52	0	0	0.06	10.8	0	0.34	61.2	0.18	32.4	0.49	1	0	0
51		Parpodi Nagar Panchayat	0.06	0.34	0	0	0.06	10.8	0	0.21	37.8	0.13	23.4	0.18	1	0	1
52		Nawagarh_B Nagar Panchayat	0.00	1.19	0	0	0.00	0	0	1.1	198	0.09	16.2	0.97	1	0	1
53		Maro Nagar Panchayat	0.00	0.58	0	0	0.00	0	0	0.45	81	0.13	23.4	0.6	1	0	1
54	Balod	Balod Nagar Palika	0.00	2.73	0	0	0.00	0	0	2.61	469.8	0.12	21.6	0.72	1	0	1
55		DalliRajhara Nagar Palika	0.00	5.57	0	0	0.00	0	0	4.47	804.6	1.1	198	1.4	1	0	0
56		Gunderdehi Nagar Panchayat	0.17	0.90	0	0	0.17	30.6	0	0.8	144	0.1	18	0.22	1	0	0
57		Doundi Nagar Panchayat	0.00	0.99	0	0	0.00	0	0	0.83	149.4	0.16	28.8	0.32	1	0	0
58		DoundiLohara Nagar Panchayat	0.00	0.69	0	0	0.00	0	0	0.61	109.8	0.08	14.4	0.36	1	0	0
59		Gurur Nagar Panchayat	0.00	0.41	0	0	0.00	0	0	0.34	61.2	0.07	12.6	0.27	1	0	1
60		Arjunda Nagar Panchayat	0.00	0.59	0	0	0.00	0	0	0.48	86.4	0.11	19.8	0.18	1	0	0
61		Chikhlakasa Nagar Panchayat	0.00	0.71	0	0	0.00	0	0	0.63	113.4	0.08	14.4	0.46	1	0	0
62	Rajnandgaon	Rajnandgaon Nagar Nigam	0.00	31.60	0	0	0	0	0	30.4	5472	1.2	216	19.55	2	1	1
63		Dongargarh Nagar Palika	0.00	4.86	0	0	0	0	0	4.5	810	0.36	64.8	1.12	1	0	1
64		Dongargaon Nagar Panchayat	0.00	1.96	0	0	0	0	0	1.94	349.2	0.02	3.6	0.75	1	0	1
65		Churiya Nagar Panchayat	0.00	0.52	0	0	0	0	0	0.41	73.8	0.11	19.8	0.22	1	0	1
66	Kabirdham	Kawardha Nagar Palika	0.78	5.19	0	0	0.78	140.4	0	2.010	361.8	3.18	572.4	6.35	1	0	0
67		Pandriya Nagar Palika	0.00	1.78	0	0	0.00	0	0	0.99	178.2	0.79	142.2	0.54	1	0	0
68		Bodla Nagar Panchayat	0.07	0.64	0	0	0.07	12.6	0	0.38	68.4	0.26	46.8	0.32	1	0	1
69		Pandatarai Nagar Panchayat	0.00	0.88	0	0	0.00	0	0	0.71	127.8	0.17	30.6	0.35	1	0	0
70		SahspurLohara Nagar Panchayat	0.00	0.68	0	0	0.00	0	0	0.47	84.6	0.21	37.8	0.3	1	0	0
71		Pipariya Nagar Panchayat	0.06	0.59	0	0	0.06	10.8	0	0.41	73.8	0.18	32.4	0.31	1	0	1
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	0.00	1.97	0	0	0.00	0	0	1	180	0.97	174.6	0.19	1	0	1
73		Gandai Nagar Panchayat	0.00	1.11	0	0	0.00	0	0	0.97	174.6	0.14	25.2	0.52	1	0	0
74		Chhuikhadan Nagar Panchayat	0.11	0.72	0	0	0.11	19.8	0	0.5	90	0.22	39.6	0.25	1	0	1
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	0.00	1.22	0	0	0.00	0	0	1.09	196.2	0.13	23.4	0.34	1	0	1
76	Bilaspur	Bilaspur Nagar Nigam	92.24	12.91	92.24	16603.2	0	0	18.13	10.2	1836	2.71	487.8	85.99	10	10	0
77		Takhatpur Nagar Palika	0.37	2.20	0	0	0.37	66.6	0	2.2	396	0	0	0.3675	1	0	0
78		Ratanpur Nagar Palika	0.11	2.41	0	0	0.11	19.8	0	2.41	433.8	0	0	2.1	1	0	0
79		Kota Nagar Panchayat	0.13	1.65	0	0	0.13	23.4	0	1.65	297	0	0	0.8218	1	0	0
80		Bodri Nagar Palika	0.20	2.15	0	0	0.20	36	0	2.15	387	0	0	1.236	1	0	0
81		Bilha Nagar Panchayat	0.05	1.41	0	0	0.05	9	0	1.41	253.8	0	0	0.7895	1	0	0
82		Malhar Nagar Panchayat	0.24	0.60	0	0	0.25	45	0	0.6	108	0	0	0.32	1	0	0
83	Raigarh	Raigarh Nagar Nigam	0.00	13.04	0	0	0.00	0	0	12.92	2325.6	0.12	21.6	20.496	1	0	0
84		Kharsiya Nagar Palika	0.00	2.20	0	0	0.00	0	0	2.1	378	0.1	18	0.85	1	0	0
85		Dharmjaygarh Nagar Panchayat	0.07	1.50	0	0	0.07	12.6	0	1.43	257.4	0.07	12.6	0.8	1	0	0
86		Gharghoda Nagar Panchayat	0.00	1.13	0	0	0.00	0	0	1.12	201.6	0.01	1.8	1.54	1	0	0
87		Lailunga Nagar Panchayat	0.00	1.08	0	0	0.00	0	0	1.01	181.8	0.07	12.6	1.49	1	0	0
88		Kirodimalnagar Nagar Panchayat	0.00	1.79	0	0	0.00	0	0	1.48	266.4	0.31	55.8	0.86	1	0	0
89		Pussore Nagar Panchayat	0.09	0.28	0	0	0.09	16.2	0	0.19	34.2	0.09	16.2	1.1	1	0	0
90	Mungeli	Mungeli Nagar Palika	0.08	3.46	0	0	0.08	14.4	0	2.04	367.2	1.42	255.6	1.2	1	0	0
91		Lormi Nagar Palika	0.25	1.69	0	0	0.25	45	0	1.5	270	0.19	34.2	0.75	1	0	0
92		Pathariya Nagar Panchayat	0.06	0.69	0	0	0.06	10.8	0	0.2	36	0.49	88.2	0.31	1	0	0
93		Sargaon Nagar Panchayat	0.06	0.78	0	0	0.06	10.8	0	0.3	54	0.48	86.4	0.28	1	0	0
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	0.00	2.21	0	0	0.00	0	0	1.31	235.8	0.9	162	0.9	1	0	0
95		Pendra Nagar Palika	0.00	1.79	0	0	0.00	0	0	1.38	248.4	0.41	73.8	0.07	1	0	0
96		JanjgirNaila Nagar Palika	0.33	4.81	0	0	0.33	59.4	0	4.58	824.4	0.23	41.4	0.65	2	0	0
97		Champa Nagar Palika	0.90	4.93	0	0	0.90	162	0	4.47	804.6	0.46	82.8	0.93	2	0	0
98		Akaltara Nagar Palika	0.41	2.28	0	0	0.41	73.8	0	1.52	273.6	0.76	136.8	0.94	1	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

ULB WISE DETAILS OF QUANTIFIED FIGURES OF DAILY INTAKE OF DRY WASTE, SEGREGATED RECYCLABLES, SCF & ITS SALE & STORAGE QUANTITY

Sr. No.	Name of the District	Urban Local Bodies	Intake quantity of Dry Waste (TPD)		Products and its utilization										Recyclers Details		
					Non-Recyclables/ SCF					Recyclables							
			Non-recyclable dry waste/ SCF	Recyclable Dry Waste	Average Non-recyclable dry waste/ SCF Sent to Cement Plant (TPD)	Average Non-recyclable dry waste/ SCF Sent to Cement Plant in last 6 months (MT)	SCF stored at SLRM to be Sent to Cement Plants (TPD)	SCF stored at SLRM to be Sent to Cement Plants in last 6 months (MT)	Revenue generated from the sale of SCF (last 6 months) (in lakhs)	Recyclables sold to Recyclers/ kabadiwalas (TPD)	Recyclables sold to Recyclers/ kabadiwalas in last 6 months (MT)	Recyclables stored at SLRM to be sold to Recyclers/ kabadiwalas (TPD)	Recyclables stored at SLRM to be sold to Recyclers/ kabadiwalas in last 6 months (MT)	Revenue generated from the sale of recyclables (last 6 months) (in lakhs)	Total number of scrap dealers/ Kawadiwala Engaged in ULB (No.)	Total number of scrap dealers/ Kawadiwala registered under CECB (No.)	Total number of scrap dealer/kawadiwala pending for approval by CECB (No.)
		TOTAL	**412.62**	**548**	**285.58**	**51403.932**	**127.077**	**22873.86**	**115.753**	**401.3**	**72234**	**146.87**	**26436.6**	**457.76**	**214**	**25**	**38**
99	Janjgir - Champa	Balouda Nagar Panchayat	0.20	1.54	0	0	0.20	36	0	0.99	178.2	0.55	99	0.75	1	0	0
100		Kharod Nagar Panchayat	0.08	0.95	0	0	0.08	14.4	0	0.54	97.2	0.41	73.8	0.25	1	0	0
101		Shivrinarayan Nagar Panchayat	0.09	0.87	0	0	0.09	16.2	0	0.49	88.2	0.38	68.4	0.42	1	0	0
102		Saragaon Nagar Panchayat	0.14	0.69	0	0	0.14	25.2	0	0.56	100.8	0.13	23.4	0.14	1	0	0
103		Nawagarh_J Nagar Panchayat	0.23	0.84	0	0	0.23	41.4	0	0.61	109.8	0.23	41.4	0.12	1	0	0
104		Rahaud Nagar Panchayat	0.05	0.51	0	0	0.05	9	0	0.2	36	0.31	55.8	0.15	1	0	0
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	3.00	0.77	0	0	3.00	540	0	0.32	57.6	0.45	81	0.17	1	0	0
106		Sariya Nagar Panchayat	0.06	1.01	0	0	0.06	10.8	0	0.63	113.4	0.38	68.4	0.12	1	0	0
107		Baramkela Nagar Panchayat	0.65	0.12	0	0	0.65	117	0	0.1	18	0.02	3.6	0.9	1	0	0
108		Bhatgaon_SB Nagar Panchayat	0.31	0.67	0	0	0.31	55.8	0	0.5	90	0.17	30.6	0.45	2	0	0
109		Bilaigarh Nagar Panchayat	0.15	0.41	0	0	0.15	27	0	0.3	54	0.11	19.8	0.18	1	0	0
110	Korba	Korba Nagar Nigam	1.62	43.51	0.84	151.2	0.78	140.4	1.25	42.1	7578	1.41	253.8	10.25	7	0	0
111		Dipka Nagar Palika	0.00	2.69	0	0	0.00	0	0	0.3	54	2.4	432	1.21	2	0	0
112		Katghora Nagar Palika	0.00	2.16	0	0	0.00	0	0	2.05	369	0.12	21.6	1.2	1	0	0
113		Pali Nagar Panchayat	0.00	0.52	0	0	0.00	0	0	0.12	21.6	0.4	72	0.77	1	0	0
114		Churikala Nagar Panchayat	0.00	0.64	0	0	0.00	0	0	0.44	79.2	0.2	36	0.8	1	0	0
115	Sakti	Sakti Nagar Palika	0.27	2.81	0	0	0.27	48.6	0	2.25	405	0.56	100.8	1.217	1	0	0
116		Nayabaradwar Nagar Panchayat	0.05	1.19	0	0	0.05	9	0	0.84	151.2	0.35	63	0.21	1	0	0
117		Aadbhar Nagar Panchayat	0.08	0.86	0	0	0.08	14.4	0	0.64	115.2	0.22	39.6	0.18364	1	0	0
118		Jaijepur Nagar Panchayat	0.10	1.02	0	0	0.10	18	0	0.45	81	0.57	102.6	0.071	1	0	0
119		Dhabhara Nagar Panchayat	0.11	0.96	0	0	0.11	19.8	0	0.29	52.2	0.67	120.6	0.1421	1	0	0
120		Chandrapur Nagar Panchayat	0.10	0.88	0	0	0.10	18	0	0.27	48.6	0.61	109.8	0.1392	1	0	0
121	Sarguja	Ambikapur Nagar Nigam	1.75	19.76	1.36	244.8	0.39	70.2	2.41	17.76	3196.8	2	360	44.37	7	7	0
122		Sitapur Nagar Panchayat	0.00	1.24	0.00	0	0	0	0	1.24	223.2	0	0	0.65	1	-	-
123		Lakhanpur Nagar Panchayat	0.00	0.59	0.00	0	0	0	0	0.4	72	0.19	34.2	0.7	1	-	-
124	Jashpur	Jashpurnagar Nagar Palika	0.00	2.79	0.00	0	0	0	0	2.58	464.4	0.21	37.8	1.65	2	0	0
125		Patthalgaon Nagar Palika	0.00	2.33	0.00	0	0	0	0	2.33	419.4	0	0	1.08	1	0	0
126		Kotba Nagar Panchayat	0.00	0.76	0.00	0	0	0	0	0.73	131.4	0.03	5.4	0.42	1	0	0
127		Bagicha Nagar Panchayat	0.00	1.24	0.00	0	0	0	0	1.11	199.8	0.13	23.4	0.54	1	0	0
128		Kunkuri Nagar Panchayat	0.00	1.58	0.00	0	0	0	0	1.51	271.8	0.07	12.6	0.65	1	0	0
129	Balrampur	Balrampur Nagar Palika	0.00	0.55	0.00	0	0	0	0	0.39	70.2	0.16	28.8	0.4	1	0	-
130		Ramanujganj Nagar Palika	0.00	1.31	0.00	0	0	0	0	1.19	214.2	0.12	21.6	0.5	1	0	-
131		Kusmi Nagar Panchayat	0.00	0.95	0.00	0	0	0	0	0.69	124.2	0.26	46.8	0.28	1	0	-
132		Rajpur Nagar Panchayat	0.00	0.63	0.00	0	0	0	0	0.46	82.8	0.17	30.6	0.3	1	0	-
133		Wadrafnagar Nagar Panchayat	0.00	0.56	0.00	0	0	0	0	0.18	32.4	0.38	68.4	0.41	1	0	0
134	Koriya	Baikunthpur Nagar Palika	0.00	1.58	0.00	0	0	0	0	1.5	270	0.08	14.4	0.45	1	0	0
135		Shivpurchrcha Nagar Palika	0.00	1.52	0.00	0	0	0	0	1.41	253.8	0.11	19.8	0.41	1	-	0
136	Surajpur	Surajpur Nagar Palika	0.00	2.33	0.00	0	0	0	0	2.33	419.4	0	0	0.6	1	0	-
137		Vishrampur Nagar Panchayat	0.00	1.30	0.00	0	0	0	0	1.03	185.4	0.27	48.6	0.19	1	0	0
138		Pratappur Nagar Panchayat	0.00	0.55	0.00	0	0	0	0	0.25	45	0.3	54	0.57	1	0	-
139		Bhatgaon_S Nagar Panchayat	0.00	1.11	0.00	0	0	0	0	0.66	118.8	0.44	79.2	0.51	1	0	-
140		Jarhi Nagar Panchayat	0.00	0.65	0.00	0	0	0	0	0.49	88.2	0.16	28.8	0.34	1	0	-
141		Premnagar Nagar Panchayat	0.00	0.59	0.00	0	0	0	0	0.35	63	0.24	43.2	0.2	1	0	-
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	0.00	6.60	0.00	0	0	0	0	5.27	948.6	1.33	239.4	7.46	2	1	1
143		Manendragarh Nagar Palika	0.00	3.20	0.00	0	0	0	0	3.2	576	0	0	0.33	1	0	0
144		Jhagrakhand Nagar Panchayat	0.00	0.75	0.00	0	0	0	0	0.7	126	0.05	9	0.09	1	0	0
145		Khongapani Nagar Panchayat	0.00	1.86	0.00	0	0	0	0	1.76	316.8	0.1	18	0.52	1	0	0
146		Nailedri Nagar Panchayat	0.00	0.72	0.00	0	0	0	0	0.66	118.8	0.06	10.8	0.43	1	0	0
147	Bastar	Jagdalpur Nagar Nigam	5.06	12.37	5.06	910.8	0	0	7.5	10.62	1911.6	1.75	315	12.1	1	1	0
148		Bastar Nagar Panchayat	0.13	0.41	0.13	23.4	0	0	0.095	0.3	54	0.11	19.8	0.26	1	0	0
149	Kondagaon	Kondagaon Nagar Palika	0.00	4.35	0.00	0	0	0	0	3.88	698.4	0.48	86.4	2.7	1	0	0
150		Keshkal Nagar Panchayat	0.07	1.24	0.00	0	0.08	14.4	0	1.2	216	0.04	7.2	0.7734	1	0	0
151		Farasgaon Nagar Panchayat	0.00	0.75	0.00	0	0	0	0	0.2	36	0.55	99	1.2	1	0	0
152	Narayanpur	Narayanpur Nagar Palika	0.00	2.21	0.00	0	0	0	0	0.21	37.8	2	360	1.1	1	0	0
153	Kanker	Kanker Nagar Palika	0.05	3.37	0.00	0	0.05	9	0	3.03	545.4	0.34	61.2	0.88	1	0	1
154		Bhanupratappur Nagar Panchayat	0.11	1.01	0.00	0	0.11	19.8	0	0.72	129.6	0.29	52.2	0.72	1	0	1
155		Charama Nagar Panchayat	0.05	1.64	0.00	0	0.045	8.1	0	1.11	199.8	0.53	95.4	0.35	1	0	1
156		Pankhanjur Nagar Panchayat	0.12	1.24	0.00	0	0.12	21.6	0	0.93	167.4	0.31	55.8	0.63	1	0	1
157		Antagarh Nagar Panchayat	0.00	0.71	0.00	0	0	0	0	0.62	111.6	0.09	16.2	0.33	1	0	0
158		Narharpur Nagar Panchayat	0.05	0.54	0.00	0	0.05	9	0	0.47	84.6	0.07	12.6	0.22	1	0	0
159	Dantewada	Kirandul Nagar Palika	0.16	1.97	0.00	0	0.16	28.8	0	0.44	79.2	1.53	275.4	2.05	1	0	1
160		BadiBacheli Nagar Palika	0.18	2.15	0.00	0	0.18	32.4	0	0.22	39.6	1.93	347.4	0.85	1	0	1
161		Dantewada Nagar Palika	0.48	1.14	0.00	0	0.48	86.4	0	0.8	144	0.34	61.2	1.05	1	0	1
162		Geedam Nagar Panchayat	0.18	0.59	0.00	0	0.18	32.4	0	0.1	18	0.49	88.2	0.42	1	0	1
163		Barsur Nagar Panchayat	0.23	0.56	0.00	0	0.23	41.4	0	0.39	70.2	0.17	30.6	0.58	1	0	1
164	Sukma	Sukma Nagar Palika	0.30	1.29	0.00	0	0.3	54	0	0.49	88.2	0.8	144	0.93	1	0	1
165		Dornapal Nagar Panchayat	0.22	0.58	0.00	0	0.22	39.6	0	0.31	55.8	0.27	48.6	0.35	1	0	1
166		Konta Nagar Panchayat	0.20	0.59	0.00	0	0.21	37.8	0	0.29	52.2	0.3	54	0.31	1	0	1
167	Bijapur	Bijapur Nagar Palika	0.35	1.52	0.00	0	0.35	63	0	0.7	126	0.82	147.6	0.6	1	0	1
168		Bhairamgarh Nagar Panchayat	0.18	0.60	0.00	0	0.18	32.4	0	0.4	72	0.2	36	0.42	1	0	1
169		Bhopalpattnam Nagar Panchayat	0.00	0.34	0.00	0	0	0	0	0.2	36	0.14	25.2	0.25	1	0	1
170	Gariyaband	Kopra Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
171	Balodabazar	Rohansi Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
172	Durg	Amleshwar Nagar Palika	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
173	Bemetara	Dadhi Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
174		Bhinbhouree Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
175	Kabirdham	Indouri Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
177	Mungeli	Barela Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
178	Korba	Banki Mogra Nagar Palika	0.28	5.37	0.00	0	0.28	50.4	0	0.15	27	5.22	939.6	3.33	0	0	0
179	Janjgir Champa	Pamgarh Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
180		Nariyara Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
182		Pawni Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
183	Manendragarh - Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
184	Mungeli	Jarhagaon Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
185	Bemetara	Devbhog Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
186	Bemetara	Kusmi Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0.1	18	0	0	0	0
188	Koriya	Patna Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
189	Balod	Palari Dist. Balod Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
190	Rajnandgaon	Ghumka Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
191	Surajpur	Shivnandpur Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0
192	JanjgirChampa	Bamnidih Nagar Panchayat	0.00	0.00	0.00	0	0	0	0	0	0	0	0	0	0	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

IEC activities, Mass Awareness campaigns and wall paintings

WALL PAINTINGS

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

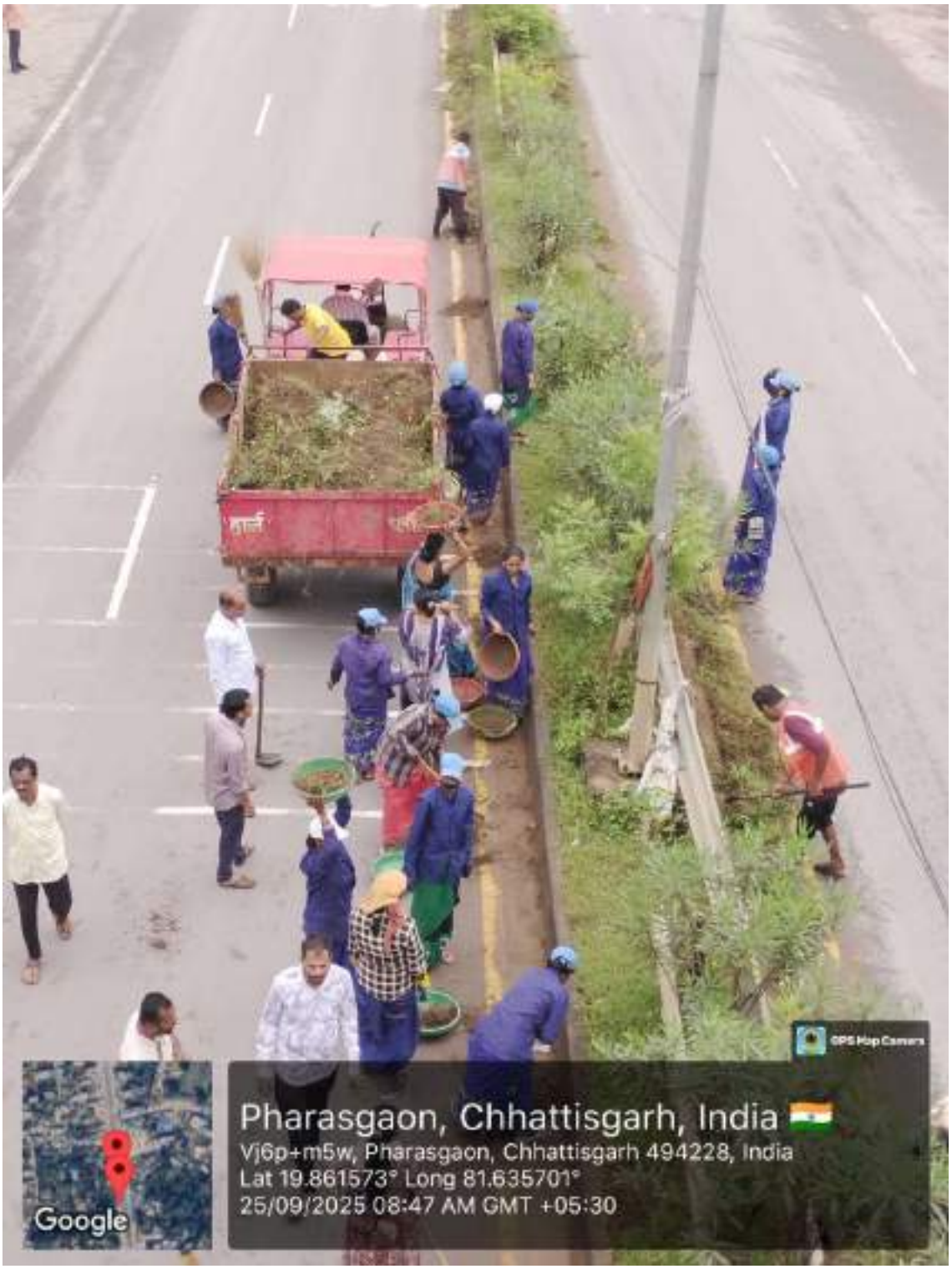
MASS AWARENESS

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar



Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

डी–ब्लॉक, चतुर्थ तल, इन्द्रावती भवन, नवा रायपुर अटल नगर–492002
फोन नं. 0771–2222401; E-mail:- osd.suda@yahoo.com

3165

क्र./9/सूडा/2025–26/4373 नवा रायपुर अटल नगर, दिनांक 26/09/2025

प्रति,

1. **समस्त आयुक्त,**
   नगर पालिक निगम (छ.ग.)
2. **समस्त मुख्य नगर पालिका अधिकारी**
   नगर पालिका परिषद/नगर पंचायत (छ.ग.)

महत्वपूर्ण
NGT OA No. 606/2018

विषय :– **नगरीय ठोस अपशिष्ट प्रबंधन कार्य से जनित पुनर्चक्रण योग्य अपशिष्ट के संबंध में।**

संदर्भ :– छत्तीसगढ़ पर्यावरण संरक्षण मण्डल, पर्यावास भवन, नार्थ ब्लाक सेक्टर – 19 का पत्र क्रमांक/2566/मुख्य./छ.ग.पसंमं/2025 नवा रायपुर अटल नगर दिनांक 02.06.2025

—00—

राज्य के नगरीय निकायों में ठोस एवं तरल अपशिष्ट प्रबंधन के संबंध में मा. हरित अधिकरण नई दिल्ली में संस्थित प्रकरण क्रमांक OA 606/2018 के अंतर्गत मा. हरित अधिकरण द्वारा पुनर्चक्रण योग्य अपशिष्ट का निपटान अधिकृत पुनर्चक्रणकर्ताओं (Authorised Recyclers) के माध्यम से कराये जाने हेतु निर्देशित करते हुए, इस संबंध में राज्य का प्रतिवेदन प्रस्तुत किये जाने हेतु निर्देशित किया गया है।

उपरोक्तानुक्रम में छत्तीसगढ़ पर्यावरण संरक्षण मण्डल द्वारा संदर्भित पत्र के माध्यम से राज्य में सूचीबद्ध अधिकृत पुनर्चक्रणकताओं (Authorised Recyclers) की सूची उपलब्ध करायी गई है, जिसकी प्रति संलग्न है।

अतः उपरोक्तानुक्रम में निर्देशित किया जाता है कि, नगरीय निकाय क्षेत्रों में ठोस अपशिष्ट प्रबंधन कार्य से जनित पुनर्चक्रण योग्य अपशिष्ट का निपटान अधिकृत पुनर्चक्रणकताओं (Authorized Recyclers) के माध्यम से कराया जावे एवं इसकी जानकारी मासिक रूप से इस कार्यालय को प्रेषित किया जावे।

संलग्न :– उपरोक्तानुसार।

मुख्य कार्यपालन अधिकारी
राज्य शहरी विकास अभिकरण,
नवा रायपुर अटल नगर

पृ. क्र./9/सूडा/2025/4374 नवा रायपुर अटल नगर, दिनांक 26/09/2025

प्रतिलिपि :–

1. सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर (छ.ग.)
2. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर (छ.ग.)
3. संचालक, संचालनालय नगरीय प्रशासन एवं विकास, इन्द्रावती भवन, नवा रायपुर अटल नगर (छ.ग.)
4. सदस्य सचिव, छ.ग. पर्यावरण संरक्षण मंडल, पर्यावास भवन, सेक्टर–19, नवा रायपुर अटल नगर (छ.ग.)
5. समस्त संयुक्त संचालक, क्षेत्रीय कार्यालय, नगरीय प्रशासन एवं विकास (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

मुख्य कार्यपालन अधिकारी
राज्य शहरी विकास अभिकरण,
नवा रायपुर अटल नगर

आज़ादी का अमृत महोत्सव

LiFE Lifestyle for Environment

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD

Paryavas Bhawan, North Block, Sector-19
Nava Raipur Atal Nagar (C.G.) 492002
Email- address-hocecb@gmail.com

No2586 /H.O./CECB/2025 Nava Raipur Atal Nagar dated: 02/6/2025

To,

Secretary,
Government of Chhattisgarh,
Urban Administration & Development Department,
Mantralaya,
Mahanadi Bhawan, Nava Raipur Atal Nagar,
Raipur (C.G.)

Subject :- Regarding authorized recyclers of Municipal Solid Waste in the state of Chhattisgarh.

Ref:- 1- Hon'ble NGT order dated 28.11.2024 in the matter of O.A. 606/2018
2- Minutes of Chief Secretary Review meeting dated 27.01.2025
3- Your letter Dated 07/02/2025

---00---

With reference to the above cited subject, and your request, we have prepared the list of Authorized recyclers of Plastic waste, Battery waste, E-waste, Metal scrap and Paper waste as per **Annexure-**1, 2, 3, 4 and 5.

Please find information sought for necessary action .

Encl. :- As above.

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure-1

छत्तीसगढ़ राज्य में छत्तीसगढ़ पर्यावरण संरक्षण मंडल से सम्मति प्राप्त प्लास्टिक पुर्नचक्रणकर्ता इकाईयों की जानकारी

क्र.	उद्योग का नाम एवं पता	उत्पाद एवं उत्पादन क्षमता
	क्षेत्रीय कार्यालय, रायपुर	
1.	मेसर्स ए.ए. प्लास्टिक, खसरा नं–502/3, ग्राम–खिलोरा, तह.–अभनपुर, जिला– रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स, शीट एण्ड ट्वाइन – 240 मीट्रिक टन/वर्ष
2.	मेसर्स जयश्री प्लास्टिक, खसरा नं.–482/3, ग्राम–खिलोरा, अभनपुर, जिला–रायपुर (छ.ग.)	प्लास्टिक गैन्युल्स, बैग्स, एग्लो, पैकिंग गूड्स – 385 मीट्रिक टन/वर्ष
3.	मेसर्स जय हनुमान पॉलीमर्स, प्लॉट नं.–13, इण्डस्ट्रीयल एरिया तेन्दुआ, फेज–1, तह एवं जिला –रायपुर (छ.ग.)	प्लास्टिक गैन्युल्स पाउडर – 300 मीट्रिक टन प्रतिवर्ष, लैमिनेटेड प्लास्टिक शीट्स – 100 मीट्रिक टन प्रतिवर्ष एवं सक्स एण्ड बैग्स ऑफ प्लास्टिक – 100 मीट्रिक टन प्रतिवर्ष
4.	मेसर्स श्री अग्रसेन प्लास्टिक उद्योग, बोरिया रोड, ग्राम– बोरियाखुर्द जिला– रायपुर छ.ग.	पी.वी.सी. ग्रैन्युल्स – 94 मी.टन/वर्ष प्लास्टिक ट्युब्स – 56.25 मीट्रिक टन/वर्ष
5.	मेसर्स छत्तीसगढ़ प्लास्टिक प्रा.लि., फरिस्ता कॉम्प्लेक्स जी.ई. रोड रायपुर (छ.ग.)	प्लास्टिक गैन्युल्स लम्प्स एवं अन्य प्लास्टिक गुड्स – 900 मीट्रिक टन/वर्ष
6.	मेसर्स गजराज पॉलीमर्स, खसरा नं.–871, ग्राम–नरदाहा, तह.–आरंग, जिला– रायपुर (छ.ग.)	मैन्यूफैक्चरिंग ऑफ प्लास्टिक ग्रैन्युल्स एण्ड रोप्स – 420 मीट्रिक टन/वर्ष
7.	मेसर्स कृष्णा प्लास्टिक नियर पैनल नियर टेलीफोन एक्सचेंज, गोगांव, जिला–रायपुर (छ.ग.)	एच.डी.पी.ई. गैन्युल्स – 75 टन/वर्ष
8.	मेसर्स स्काई साल्यूसन एण्ड पॉलीमर, खसरा नं.–272/4, ग्राम–कारा, धरसीवां, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 150 मीट्रिक टन/वर्ष
9.	मेसर्स पूजा प्लास्टिक, खसरा नं– 732/2 पार्ट, ग्राम–खिलोरा तह.–अभनपुर, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 720 मीट्रिक टन/वर्ष
10.	मेसर्स जी.टी. इण्डस्ट्रीज, प्लॉट नं.–22, ब्लॉक–9 इण्डस्ट्रीयल एरिया, भनपुरी, रायपुर (छ.ग.)	जी.आई. वायर – 1,500 मीट्रिक टन प्रतिवर्ष एवं प्लास्टिक ग्रैन्युल्स – 300 मीट्रिक टन/वर्ष
11.	मेसर्स श्री प्लास्टिक उद्योग, पुराना धमतरी रोड खिलोरा, जिला–रायपुर (छ.ग.)	प्लास्टिक किसान पाइप – 300 मीट्रिक टन/वर्ष, फ्लैट ट्यूब – 300 मीट्रिक टन/वर्ष एवं एच.डी.पी.ई. गैन्यूल्स – 300 मीट्रिक टन/वर्ष
12.	मेसर्स श्री तिरुपति प्लास्टिक इण्डस्ट्रीज, खसरा नं. –357/6 पार्ट, ग्राम–जुलूम तह.–अभनपुर, जिला– रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 250 मीट्रिक टन/वर्ष

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

13.	मेसर्स ओम जय माँ काली ट्रेडर्स, खसरा नं. –668/1, ग्राम–खिलोरा (सिवनी) तह.–अभनपुर, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्यूल्स – 600 मीट्रिक टन/वर्ष
14.	मेसर्स महालक्ष्मी प्लास्टिक इण्डस्ट्रीज, खसरा नं. –130/32, ग्राम–बेंद्री, जिला– रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 180 मीट्रिक टन/वर्ष
15.	मेसर्स एस.के. प्लास्टिक, खसरा नं.–181/47, बोरियाखुर्द, जिला– रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 300 टन/वर्ष
16.	मेसर्स रॉयल इंटरप्राईजेस, खसरा नं.–678, ग्राम–खिलोरा, तह.– अभनपुर जिला– रायपुर (छ.ग.)	स्कैप प्लास्टिक दाना (ग्रैन्युल्स) – 50 मीट्रिक टन/वर्ष
17.	मेसर्स सतगुरु प्लास्टिक, सेक्टर सी., स्ट्रीट – 33 इण्डस्ट्रीयल एरिया उरला, जिला– रायपुर (छ.ग.)	प्लास्टिक दाना – 150 मीट्रिक टन/वष
18.	मेसर्स श्री गणेश प्लास्टिक ग्राम–जुलुम, तहसील –अभनपुर , जिला–रायपुर (छ ग.)	प्लास्टिक ग्रैन्युल्स – 900 मीट्रिक टन/वर्ष
19.	मेसर्स सुमन प्लास्टिक, खसरा नं.– 617/3 पार्ट, ग्राम–सड्डू, तह.–तिल्दा, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 300 टन/वर्ष
20.	मेसर्स जी.टी. इण्डस्ट्रीज, प्लॉट नं.–22, ब्लॉक–9 इण्डस्ट्रीयल एरिया, भनपुरी, रायपुर (छ.ग.)	जी.आइ. वायर – 1,500 मीट्रिक टन एवं प्लास्टिक ग्रेन्यूल्स – 300 मीट्रिक टन/वर्ष
21.	मेसर्स राठी इण्डस्ट्रीज, ग्राम–बोरियाखुर्द, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रेन्यूल्स – 185 मीट्रिक टन/वर्ष
22.	मेसर्स अजमल ट्रेडर्स, ग्राम–बोरझरा, जिला–रायपुर (छ.ग.)	मेन्यूफेक्चरिंग ऑफ रिसायकल्ड प्लास्टिक ग्रेन्यूल्स – 1200 मीट्रिक टन/वर्ष
23.	मेसर्स आधार प्लास्टिक वर्क्स, प्लॉट नं.–A, इण्डस्ट्रीयल एरिया उरला, रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 1,405 क्विंटल/वर्ष
24.	गौरव प्लास्टिक, ख.नं.–55, ग्राम–मोहदा, तहसील–तिल्दा, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 350 मीट्रिक टन/वर्ष
25.	मेसर्स लक्ष्मी एग्रिको, प्लाट नं.–16 व 17 पार्ट, औद्योगिक क्षेत्र सरोरा उरला, जिला–रायपुर (छ. ग.)	प्लास्टिक ग्रैन्युल्स – 2400 मीट्रिक टन/वर्ष
26.	मेसर्स तसमिया प्लास्टिक, ख.नं –328/50, मेटल पार्क रोड, रावाभाठा, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 500 मीट्रिक टन/वर्ष
	क्षेत्रीय कार्यालय, रायगढ़	
27.	मेसर्स एस.आर. पालिमर्स, ग्राम–संबलपुरी, तहसील व जिला–रायगढ़ (छ.ग.)	प्लास्टिक ग्रैन्यूअल्स – 600 मीट्रिक टन प्रतिवष
28.	मेसर्स शिव प्लास्टिक इंडस्ट्रीज, ग्राम–जोरापाली, तहसील व जिला– रायगढ़ (छ.ग.)	प्लास्टिक ग्रैन्यूअल्स – 240 मीट्रिक टन प्रतिवर्ष
29.	मेसर्स जे.जे.एल. पॉलिमर, ग्राम–बड़पाली, संबलपुरी, तहसील व जिला–रायगढ़ (छ.ग.)	प्लास्टिक/पालिथिन ग्रैन्यूअल्स – 750 मीट्रिक टन प्रतिवर्ष

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

	क्षेत्रीय कार्यालय, अंबिकापुर	
30.	मेसर्स शुभ इण्टरप्राईजेस ग्राम–असोला, तह –अंबिकापुर, जिला–सरगुजा (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 300 मीट्रिक टन/वर्ष
31.	मेसर्स महामाया पॉलीमर्स, ग्राम–असोला, तहसील–अम्बिकापुर, जिला–सरगुजा (छ.ग.)	प्लास्टिक/पालिथिन ग्रैन्यूअल्स – 500 मीट्रिक टन प्रतिवर्ष
32.	मेसर्स बृजू इण्डस्ट्रीज, ग्राम–गोरापारा रामपुर तह –अम्बिकापुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स यूनिट – 9600 मीट्रिक टन/वर्ष
33.	मेसर्स हनुमान इण्डस्ट्रीज (प्लास्टिक), ग्राम–ईरगांव, तह –लखनपुर, जिला–सरगुजा (छ.ग.)	प्लास्टिक ग्रैन्युल्स, एच.डी.पी.ई. बैग्स एण्ड तारपोलिन शीट्स – 3000 मीट्रिक टन/वर्ष
34.	मेसर्स मुकेश प्लास्टिक ग्रेन्यूल्स, ग्राम–भिट्ठीकला, जिला–सरगुजा (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 1500 मीट्रिक टन/वर्ष
	क्षेत्रीय कार्यालय, जगदलपुर	
35.	मेसर्स सृष्टि वेस्ट मैनेजमेंट सर्विस प्रा.लि., खसरा नं.–286, ग्राम–बुरंदवाड़ा, सेमरा, तहसी–जगदलपुर, जिला–बस्तर (छ.ग.)	मटेरियल रिकव्हरी फैसिलिटी – 3000 मीट्रिक टन/वर्ष
	क्षेत्रीय कार्यालय, कोरबा	
36.	मेसर्स गणेश ट्रेडिंग कंपनी, ग्राम–कुरूडीह, तहसील–कोरबा, जिला–कोरबा (छ.ग.)	रिसायकल्ड प्लास्टिक ग्रैन्युल्स (यूसिंग पी.पी./एल.डी.पी.) एच.डी.पी.ई. बैग, सी.पी. कोक बैग/जम्बो बैग, एम्टी बोर्ड – 1200 मीट्रिक टन/वर्ष
37.	मेसर्स अंगूरी इण्डस्ट्री, ग्राम–लखनपुर, तहसील–पोडी उपरोड़ा, जिला–कोरबा (छ.ग.)	पी.पी. ग्रैन्युल्स – 250 टन/वर्ष
	क्षेत्रीय कार्यालय, बिलासपुर	
38.	मेसर्स माला प्लास्टिक, प्लाट नं. 07 सेक्टर 'ए' औद्योगिक क्षेत्र सिरगिटटी, जिला–बिलासपुर (छ.ग.)	प्लास्टिक ग्रेनुअल्स – 50 टन/वर्ष
39.	मेसर्स आस्था प्लास्टिक इण्डस्ट्रीज, ग्राम–सिलपहरी, तहसील–बिल्हा, जिला–बिलासपुर (छ.ग.)	प्लास्टिक ग्रेन्यूल्स – 300 टन/वर्ष
40.	मेसर्स ताह प्लास्टिक्स, प्लाट नं 09, सेक्टर–ए, औद्योगिक क्षेत्र सिरगिट्टी, जिला–बिलासपुर (छ.ग.)	प्लास्टिक ग्रेन्यूल्स – 72 टन/वर्ष
41.	मेसर्स मां महामाया प्लास्टिक इण्डस्ट्रीज, ग्राम–परसदा, तहसील–बिल्हा, जिला–बिलासपुर (छ.ग.)	प्लास्टिक/पॉलिथिन ग्रेनुअल्स – 360 टन/वर्ष

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

42.	मेसर्स गजानन प्लास्टो इण्डस्ट्रीज, प्लांट नं. 71 ए, सेक्टर बी, औद्यागिक क्षेत्र सिरगिट्टी, जिला–बिलासपुर (छ.ग.)	प्लास्टिक पॉलिथिन ग्रेनुअल्स – 1620 मीट्रिक टन/वर्ष
43.	मेसर्स महावीर पॉलीमर, प्लांट नं. 86 व 87, सेक्टर–बी, औद्योगिक क्षेत्र सिरगिट्टी, जिला–बिलासपुर (छ.ग.)	हेन्गर एण्ड टॉयलेट्स क्लीनर – 360 कि.ली./वर्ष, प्लास्टिक ग्रेनुअल्स – 720 मीट्रिक टन/वर्ष
44.	मेसर्स सलासर पालिमर्स, ग्राम हरदी, तह. बिल्हा, रायपुर रोड, बिलासपुर (छ.ग.)	रिजेक्टेड प्लास्टिक ग्रेनुअल – 1800 मीट्रिक टन/वर्ष
45.	मेसर्स श्रीद्ध इंडस्ट्रीज, प्लाट नं 117 ए, सेक्टर–बी, औद्योगिक क्षेत्र सिरगिट्टी, जिला–बिलासपुर (छ.ग.)	प्लास्टिक फ्लेक एण्ड प्लास्टिक ग्रेनुअल्स – 3000 मीट्रिक टन/वर्ष
46.	मेसर्स मां ट्रेडर्स, ग्राम–अडभार मेन रोड, तहसील–मालखरौदा, जिला–सक्ती (छ.ग.)	प्लास्टिक पॉलिथिन ग्रेनुअल्स – 300 मीट्रिक टन/वर्ष
	क्षेत्रीय कार्यालय, दुर्ग–भिलाई	
47.	मेसर्स आर.के. प्लास्टिक इण्डस्ट्रीज, ग्राम–ढोर, जामुल, जिला–दुर्ग (छ.ग.)	प्लास्टिक दाना, एच.डी.पी. ई. ग्रैन्यूल्स – 100 मीट्रिक टन/वर्ष प्लास्टिक पिकअप बैग – 75 मीट्रिक टन/वर्ष
48.	मेसर्स आर.के. इण्डस्ट्रीज, ग्राम–खेदामारा नवा तरिया, पोस्ट–जामुल, जिला–दुर्ग (छ.ग.)	प्लास्टिक दाना, एच.डी.पी.ई. प्लास्टिक ग्रैन्यूल्स – 200 मीट्रिक टन/वर्ष
49.	मेसर्स हर्ष उद्योग, 2–ए, औद्योगिक क्षैत्र, भिलाई, जिला–दुर्ग (छ.ग.)	प्लास्टिक ग्रैन्यूल्स – 200 मीट्रिक टन/वर्ष,
50.	मेसर्स एन.के. इण्डस्ट्रीज, ग्राम कचांदुर, भिलाई, जिला–दुर्ग (छ.ग.)	रिसायकिल ग्रैन्यूल्स प्लास्टिक – 500 मीट्रिक टन/वर्ष, मेन्युफेक्चरिंग आफ अदर प्लास्टिक – 200 मीट्रिक टन/वर्ष
51.	मेसर्स इंडश इण्डस्ट्रीज, प्लाट नं. 12 औ.वि. केन्द्र बोरई रसगड़ा जिला–दुर्ग (छ.ग.)	नट्स गेनुअल्स एंड अदर शीड रोस्टेड साल्टेड ओर अदर वाईस प्रीप्रेड – 500 मीट्रिक टन/वर्ष
52.	मेसर्स ए.के. पालीमर्स, ग्राम–जेवरा सिरसा, जिला–दुर्ग (छ.ग.)	प्लास्टिक ग्रेन्यूल्स–225 मी टन/वर्ष, मेन्युफेक्चरिग आफ अदर प्लास्टिक प्रोडक्टस – 75 मीट्रिक टन/वर्ष
53.	मेसर्स रायल इण्डस्ट्रीज, ग्राम–सुरडुंग, जामुल, भिलाई, जिला–दुर्ग (छ.ग.)	प्लास्टिक फर्नीचर – 300 मीट्रिक टन/वर्ष, पालीथिन गेन्युल्स – 300 मीट्रिक टन/वर्ष, टेबल वयेर, कीचन वेयर आफ देयर हाउस होल्ड आर्टिकल एंड टायलेट आर्टिकल ग्लास आफ प्लास्टिक एनईसी – 500 मीट्रिक टन/वर्ष, इंजीनियरिंग एंड फेब्रिकेशन – 25000 मीट्रिक टन/वर्ष, फेंसिंग पोल–100000/वर्ष, बारबेड वायर – 500 मीट्रिक टन/वर्ष, एमएस, एसएस एंड वुडन फर्नीचर–

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

		1500 मीट्रिक टन/वर्ष
54.	मेसर्स स्क्रैप एक्सपर्ट, बी.एस.पी. भुमि, उतई, दुर्ग (छ.ग.)	प्लास्टिक/पालीथिन ग्रेनुएल्स–240 मीट्रिक टन/वर्ष
55.	मेसर्स शंकर पालीमर्स एंड एग्रो इण्डस्ट्रीज, ग्राम–मटका, तह. व जिला–बेमेतरा (छ.ग.)	हाई डेन्सिटी पॉलिथिन एच.डी.पी.ई. – 525 मीट्रिक टन/वर्ष, पी.व्ही.सी. पाईप नार्मल – 525 मीट्रिक टन/वर्ष, प्लास्टिक/पालीथिन ग्रेनुएल्स – 525 मीट्रिक टन/वर्ष
56.	मेसर्स साहिल पालीमर्स, ग्राम–ओडिया, तह. व जिला–बेमेतरा (छ.ग.)	हॉलसेल ऑफ पाईप एण्ड पाईप फीटिंग–36000 मीट्रिक टन/वर्ष, प्लास्टिक/पालीथिन ग्रेनुएल्स – 35000 मीट्रिक टन/वर्ष
57.	मेसर्स भव्य सृष्टि उद्योग प्रा.लि., यूनिट–02 ग्राम–कठिया, तह0–बेरला, जिला–बेमेतरा (छ.ग.)	प्लॉस्टिक/पॉलिथीन ग्रेनुअल्स – 1000 मीट्रिक टन/वर्ष
58.	मेसर्स शिवशक्ति इण्डस्ट्रीज, ग्राम बोरसी, बेरला, जिला–बेमेतरा (छ.ग.)	प्लास्टिक ग्रेन्यूलस – 300 मीट्रिक टन/वर्ष, इमली पाउडर – 900 मीट्रिक टन/वर्ष
59.	मेसर्स एपलाइड थर्मोप्लास्टिक इण्डस्ट्रीज, ग्राम–रवेली, राजनांदगांव (छ.ग.)	एच.डी.पी.ई. – 180मी. टन/वर्ष, प्लास्टिक यान– 150 मी.टन/वर्ष, प्लास्टिक स्ट्रीप – 70 मीट्रिक टन/वर्ष, प्लास्टिक ग्रेन्यलस – 300 मीट्रिक टन/वर्ष
60.	मेसर्स रिक्रेटिव प्लास्टिक, ग्राम–कल्याणपुर तहसील–डोगरगढ़, जिला–राजनांदगांव (छ.ग.)	प्लास्टिक/पॉलीथीन ग्रेन्युअल्स – 1200 मीट्रिक टन/वर्ष
61.	मेसर्स हीना प्लास्टिक इण्डस्ट्रीज, प्लॉट नं. 06, औद्योगिक क्षेत्र, ममता नगर, जिला–राजनांदगांव (छ.ग.)	प्लास्टिक ग्रेन्युअल्स – 150 मीट्रिक टन/वर्ष

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

List of Plastic Recyclers Approved by Chhattisgarh Environment Conservation Board in Chhattisgarh State

S.No.	Name and Address of Industry	Production and Production Capacity
	Regional Office, Raipur	
1	M/s A.A. Plastic, Khasra No. -502/3, Village-Khilora, Tehsil-Abhanpur, District- Raipur (C.G.)	Plastic Granules, Sheets & Twine 240 Metric Tons/Year
2	M/s Jaishree Plastic, Khasra No.-482/3, Village-Khilora, Abhanpur, District-Raipur (C.G.)	Plastic Granules, Bags, Agglo, Packing Goods 385 Metric Tons/Year
3	M/s Jai Hanuman Polymers, Plot No.-13, Industrial Area Tendua, Phase-1, Tehsil & District - Raipur (C.G.)	300 Metric Tons Plastic Granules Powder per year, Laminated Plastic Sheets 100 Metric Tons per year & Sacks & Bags of 100 Metric Tons per year
4	M/s Shri Agrasen Plastic Udyog, Boria Road, Village - Boriakhurd, District - Raipur C.G.	PVC Granules 94 Metric Tons/Year, Plastic Tubes 56.25 Metric Tons/Year
5	M/s Chhattisgarh Plastic Pvt. Ltd., Farista Complex G.E. Road Raipur (C.G.)	Plastic Granules, Lumps & Other Plastic Goods 900 Metric Tons/Year
6	M/s Gajraj Polymers, Khasra No.-871, Village-Nardaha, Tehsil-Arang, District-Raipur (C.G.)	Manufacturing of Plastic Granules & Ropes 420 Metric Tons/Year
7	M/s Krishna Plastic, Near Panel, Near Telephone Exchange, Gogao, District-Raipur (C.G.)	H.D.P.E. Granules 75 Tons/Year
8	M/s Sky Solution & Polymer, Khasra No.-272/4, Village-Kara, Dharsiwa, District-Raipur (C.G.)	150 Metric Tons/Year Plastic Granules
9	M/s Pooja Plastic, Khasra No.- 732/2 Part, Village-Khilora, Tehsil-Abhanpur, District-Raipur (C.G.)	Plastic Granules 720 Metric Tons/Year
10	M/s G.T. Industries, Plot No.-22, Block-9, Industrial Area, Bhanpuri, Raipur (C.G.)	G.I. Wire 1,500 Metric Tons per year & Plastic Granules 300 Metric Tons/Year
11	M/s Shri Plastic Udyog, Purana Dhamtari Road, Khilora, District-Raipur (C.G.)	Plastic Kisan Pipe 300 Metric Tons/Year, Flat Tube 300 Metric Tons/Year & H.D.P.E. Granules 300 Metric Tons/Year
12	M/s Shri Tirupati Plastic Industries, Khasra No.-357/6 Part, Village-Julum, Tehsil-Abhanpur, District-Raipur (C.G.)	Plastic Granules 250 Metric Tons/Year
13	M/s Om Jai Maa Kali Traders, Khasra No.-668/1, Village-Khilora (Sivni), Tehsil-Abhanpur, District-Raipur (C.G.)	Plastic Granules 600 Metric Tons/Year
14	M/s Mahalakshmi Plastic Industries, Khasra No.-130/32, Village-Bendri, District-Raipur (C.G.)	Plastic Granules 180 Metric Tons/Year
15	M/s S.K. Plastic, Khasra No.-181/47, Boriakhurd, District-Raipur (C.G.)	Plastic Granules 300 Tons/Year
16	M/s Royal Enterprises, Khasra No.-678, Village-Khilora, Tehsil-Abhanpur, District-Raipur (C.G.)	Scrap Plastic Granules 50 Metric Tons/Year
17	M/s Satguru Plastic, Sector C., Street 33, Industrial Area Urla, District-Raipur (C.G.)	150 Metric Tons/Year Plastic Granules
18	M/s Shri Ganesh Plastic, Village-Julum, Tehsil-Abhanpur, District-Raipur (C.G.)	900 Metric Tons/Year Plastic Granules
19	M/s Suman Plastic, Khasra No.-617/3 Part, Village-Saddu, Tehsil-Tilda, District-Raipur (C.G.)	300 Tons/Year Plastic Granules
20	M/s G.T. Industries, Plot No.-22, Block-9, Industrial Area, Bhanpuri, Raipur (C.G.)	G.I. Wire 1,500 Metric Tons & Plastic Granules - 300 Metric Tons/Year
21	M/s Rathi Industries, Village-Boriakhurd, District-Raipur (C.G.)	185 Metric Tons/Year Plastic Granules
22	M/s Ajmal Traders, Village-Borjhara, District-Raipur (C.G.)	Manufacturing of Recycled Plastic Granules 1200 Metric Tons/Year

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

23	M/s Adhar Plastic Works, Plot No.-A, Industrial Area Urla, Raipur (C.G.)	Plastic Granules 1,405 Quintal / Year
24	Gaurav Plastic, K.No.-55, Village-Mohda, Tehsil-Tilda, District-Raipur (C.G.)	350 Metric Tons/Year Plastic Granules
25	M/s Laxmi Agri Co., Plot No.-16 & 17 Part, Industrial Area Sarora Urla, District-Raipur (C.G.)	Plastic Granules 2400 Metric Tons/Year
26	M/s Tasmiya Plastic, K.No.-328/50, Metal Park Road, Ravabhatha, District-Raipur (C.G.)	Plastic Granules 500 Metric Tons/Year
Regional Office, Raigarh		
27	M/s S.R. Polymers, Village-Sambalpur, Tehsil & District-Raigarh (C.G.)	Plastic Granules 600 Metric Tons per year
28	M/s Shiv Plastic Industries, Village-Jorapali, Tehsil & District - Raigarh (C.G.)	Plastic Granules 240 Metric Tons per year
29	M/s J.J.L. Polymer, Village-Badpali, Sambalpur, Tehsil & District-Raigarh (C.G.)	Plastic / Polyethylene Granules 750 Metric Tons per year
Regional Office, Ambikapur		
30	M/s Shubha Enterprises, Village-Asola, Tehsil-Ambikapur, District-Surguja (C.G.)	Plastic Granules 300 Metric Tons/Year
31	M/s Mahamaya Polymers, Village-Asola, Tehsil-Ambikapur, District-Surguja (C.G.)	Plastic / Polyethylene Granules 500 Metric Tons per year
32	M/s Briju Industries, Village-Gorapara, Rampur, Tehsil-Ambikapur (C.G.)	Plastic Granules Unit 9600 Metric Tons/Year
33	M/s Hanuman Industries (Plastic), Village-Irgaon, Tehsil-Lakhanpur, District-Surguja (C.G.)	Plastic Granules, H.D.P.E. Bags & Tarpaulin Sheets 3000 Metric Tons/Year
34	M/s Mukesh Plastic Granules, Village-Bhittikala, District-Surguja (C.G.)	Plastic Granules 1500 Metric Tons/Year
Regional Office, Jagdalpur		
35	M/s Srishti Waste Management Service Pvt. Ltd., Material Recovery Facility Khasra No.-286, Village-Burandwada, Semra, Tehsil-Jagdalpur, District-Bastar (C.G.)	Material recovery facility 3000 Metric Tons/Year
Regional Office, Korba		
36	M/s Ganesh Trading Company, Village-Kurudih, Tehsil-Korba, District-Korba (C.G.)	Recycled Plastic Granules (Using PP / LDP) HDPE Bags, CP Coke Bags / Jumbo Bags, Empty Board Ton/Year -1200 Metric Tons/Year
37	M/s Anguri Industry, Village-Lakhanpur, Tehsil-Podi Uprora, District-Korba (C.G.)	PP Granules -250 tons/year
Regional Office, Bilaspur		
38	M/s Mala Plastic, Plot No. 07 Sector 'A' Industrial Area Sirgitti, District-Bilaspur (C.G.)	Plastic Granules -50 tons/year
39	M/s Astha Plastic Industries, Village-Silpahari, Tehsil-Bilha, District-Bilaspur (C.G.)	Plastic Granules -300 tons/year
40	M/s Tah Plastics, Plot No. 09, Sector-A, Industrial Area Sirgitti, District-Bilaspur (C.G.)	Plastic Granules -72 tons/year
41	M/s Maa Mahamaya Plastic Industries, Village-Parsada, Tehsil-Bilha, District-Bilaspur (C.G.)	Plastic / Polythene Granules -360 tons/year
42	M/s Gajanan Plasto Industries, Plant No. 71 A, Sector B, Industrial Area Sirgitti, District-Bilaspur (C.G.)	Plastic Polyethylene Granules 1620 Metric Tons/Year
43	M/s Mahavir Polymer, Plant No. 86 & 87, Sector-B, Industrial Area Sirgitti, District-Bilaspur (C.G.)	Hanger & Toilet Cleaner 360 KL/Year, Plastic Granules 720 Metric Tons/Year
44	M/s Salasar Polymers, Village Hardi, Tehsil Bilha, Raipur Road, Bilaspur (C.G.)	Rejected Plastic Granules 1800 Metric Tons/Year

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

45	M/s Shriddh Industries, Plot No 117 A, Sector-B, Industrial Area Sirgitti, District-Bilaspur (C.G.)	Plastic Flakes & Plastic Granules 3000 Metric Tons/Year
46	M/s Maa Traders, Village-Adbhar Main Road, Tehsil-Malkharoda, District-Sakti (C.G.)	Plastic Polyethylene Granules 300 Metric Tons/Year
Regional Office, Durg-Bhilai		
47	M/s R.K. Plastic Industries, Village-Dhor, Jamul, District-Durg (C.G.)	Plastic Dana, H.D.P.E. Granules 100 Metric Tons/Year, Plastic Pickup Bags 75 Metric Tons/Year
48	M/s R.K. Industries, Village-Khedamara Nava Tari, Post-Jamul, District-Durg (C.G.)	Plastic Dana, H.D.P.E. Plastic Granules 200 Metric Tons/Year
49	M/s Harsh Udyog, 2-A, Industrial Area, Bhilai, District-Durg (C.G.)	Plastic Granules 200 Metric Tons/Year
50	M/s N.K. Industries, Village Kachandur, Bhilai, District-Durg (C.G.)	Recycled Granules Plastic 500 Metric Tons/Year, Manufacturing of Other Plastic 200 Metric Tons/Year
51	M/s Indush Industries, Plot No. 12, Industrial Development Center Borai Rasmada, District-Durg (C.G.)	Nuts, Granules and Other Seeds Roasted, Salted or Otherwise Prepared 500 Metric Tons/Year
52	M/s A.K. Polymers, Village-Jevra Sirsa, District-Durg (C.G.)	Plastic Granules-225 Metric Tons/Year, Manufacturing of Other Plastic Products 75 Metric Tons/Year
53	M/s Royal Industries, Village-Surdung, Jamul, Bhilai, District-Durg (C.G.)	Plastic Furniture 300 Metric Tons/Year, Polyethylene Granules 300 Metric Tons/Year, Tableware, Kitchenware of Household Articles and Toilet Articles Glass of Plastic N.E.C. 500 Metric Tons/Year, Engineering and Fabrication 25000 Metric Tons/Year, Fencing Pole- 100000 / Year, Barbed Wire 500 Metric Tons/Year, MS, SS and Wooden Furniture-1500 Metric Tons/Year
54	M/s Scrap Expert, B.S.P. Bhumi, Utai, Durg (C.G.)	Plastic / Polyethylene Granules-240 Metric Tons/Year
55	M/s Shankar Polymers & Agro Industries, Village-Matka, Tehsil & District-Bemetara (C.G.)	High Density Polyethylene H.D.P.E. 525 Metric Tons/Year, P.V.C. Pipe Normal 525 Metric Tons/Year, Plastic / Polyethylene Granules 525 Metric Tons/Year
56	M/s Sahil Polymers, Village-Odia, Tehsil & District-Bemetara (C.G.)	Wholesale of Pipe & Pipe Fitting- 36000 Metric Tons/Year, Plastic / Polyethylene Granules 35000 Metric Tons/Year
57	M/s Bhavya Srishti Udyog Pvt. Ltd., Unit-02, Village-Kathiya, Tehsil-Berla, District-Bemetara (C.G.)	Plastic / Polyethylene Granules 1000 Metric Tons/Year
58	M/s Shivshakti Industries, Village Borsi, Berla, District-Bemetara (C.G.)	Plastic Granules 300 Metric Tons/Year, Tamarind Powder - 900 Metric Tons/Year
59	M/s Applied Thermoplastic Industries, Village-Raveli, Rajnandgaon (C.G.)	H.D.P.E. 180 Metric Tons/Year, Plastic Yarn- 150 Metric Tons/Year, Plastic Strip 70 Metric Tons/Year, Plastic Granules 300 Metric Tons/Year
60	M/s Recreational Plastic, Village-Kalyanpur, Tehsil-Dongargarh, District-Rajnandgaon (C.G.)	Plastic / Polyethylene Granules 1200 Metric Tons/Year
61	M/s Heena Plastic Industries, Plot No. 06, Industrial Area, Mamta Nagar, District-Rajnandgaon (C.G.)	Plastic Granules - 150 Metric Tons/Year

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure- 2

List of Battery Recyclers

S.NO.	Name and Address of the Facility	Type of Battery Waste	Authorized Recycling Capacity (MTA)
1	M/s Accumulator Industries Near Hindustan Tiles I/A Bhanpuri Raipur (C.G)	Lead Acid Battery Plates/Lead Scrap	568.00
2	M/s Arth Metallurgicals Pvt. Ltd., Village – Lalpur, Dharsiwa, Dist. – Raipur (C.G)	Lead acid battery plates & other Lead scrap/ ashes/ residues	100.00
3	M/s R. K. Industries, Ring Road No.-2, Village-Gondwara, District- Raipur (C.G)	Lead acid battery plates & lead scrap	300.00
4	Patel Industries Village-Nakti, Khapri, Tehsil-Tilda,Disst-Raipur (C.G)	Used Lead Acid Battery Including grid Plats and Other lead scrap/ashes/residues	3500.00
5	Rajeshwari Plastik Private Limited Industrial Area, Urla, Raipur, Disst-Raipur (C.G)	Used Lead Battery Including grid Plats and Other lead scrap/ashes/residues,	3800.00
6	M/s Shivam Motors Plot No. 22-23, Industrial Area, Birkoni, Dist. – Mahasamund (C.G)	Used Lead Acid Battery/ Lead Scrap	700
7	M/s Power pack Industries, 32/D, Light industrial Area, Bhilai	Used lead Acid battary including grid plates and other lead scrap/ashes/residues	1000.00
9	M/s Shreyansh Industries, 14/1, Light Industrial Area Bhilai	Used lead Acid battary including grid plates and other lead scrap/ashes/residues	600.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure- 3

List of Recyclers/Processors of E-Waste

Sr. No.	Name of Industries and Address	Quantity
1.	M/s Star E-Processors, Village-Baktara, P.O.-Godi, Tehsil-Arang, Distt.-Raipur(C.G.) Contact No- 9892022237	E-waste processing unit 12000 Tonnes per Annum

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure- 4

List of Uitilzers/Recyclers of Metal Scrap

S.No.	Name of Industries	Name of Scrap
1.	M/s Prakash Industries Limited, Champa, District- Janjgir-Champa (C.G.)	Iron and Steel Scrap
2.	M/s Sadguru Ispat Private Limited Village-Tumidih / Punjipathra, Tehsil-Gardhoda, Jindal Industrial Park, Distt.-Raigarh(C.G.)	Mill scale arising from the manufacture of iron and steel
3.	M/s Ganpati Ispat (Prop. Ganpati Sponge Iron Private Limited) Sector- C, Urla Industrial Area, District – Raipur (C.G.)	Metal and metal alloy wastes in metallic, non-dispersible form:
4.	M/s MR Enterprises, Plot No. 1/A, Heavy Industrial Area, Hathkhoj, Bhilai, Distt-Durg(CG)	Mill scale arising from the manufacture of iron and steel
5.	M/s Mashiva Steel And Alloys LLP O P Jindal Industrial Park, Village-Tumidih, Tehsil Gharghoda, District - Raigarh(CG)	Mill scale arising from the manufacture of iron and steel
6.	M/s S. S. Steel and Power,Kh. No. 22/13, P.H. No.27,Village- Pali, Gram Panchayat-Delari, Tehsil & District-Raigarh (C.G.)	Mill scale arising from the manufacture of iron and steel
7.	M/s Prayash Steel, Plot No. - 5, 6, 7, 8 Phase II, Industrial Area, Siltara, District - Raipur(CG)	Mill scale arising from the manufacture of iron and steel
8.	M/s Agrawal Channel Mills (P) Ltd., Plot No. 34 & 35, Phase-II, Siltara Industrial Growth Center, Raipur (C.G.)	Mill scale arising from the manufacture of iron and steel
9.	M/s Refmet Metal Technologies Private Limited Village - Pacheda, Tehsil-Arang, District - Raipur (C.G.)	Metal and metal-alloy wastes in metallic, non-dispersible form : Tungsten scrap, Molybdenum scrap, Tantalum scrap, Cobalt scrap, Titanium scrap & Vanadium scrap
10.	M/s Arora (C.G.) Energy & Steel Pvt. Ltd., Hardikala, Silpahari Industrial Area, District- Bilaspur (C.G.)	Iron and Steel Scrap

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

11.	Rama Udyog Private Limited, Near Phase 2, Village-Siltara, Siltara Industrial Area,Tehsil-Raipur, District- Raipur (C.G.)	Metal and metal-bearing wastes: Metal and metal alloy wastes in metallic, non dispersible form (Iron and Steel Scrap)
12.	M/s Shivali Udyog (I) Limited, Sector – "D", Plot No. 03 and 04, Urla Industrial Complex, Sarora, Tehsil & District - Raipur (C.G.)	Mill scale arising from the manufacture of iron and steel
13.	M/s Earthmet Resources Pvt. Ltd., Opposite Bhairav Baba Mandir, Kapasda, Dharsiwa, Tehsil and Distt.- Raipur (C.G.)	Iron and steel scrap
14.	M/s Indian Ispat Works Pvt. Ltd., Plot No 36 (Part), 37, 38, Industrial Area, Rawabhata, Distt. - Raipur (C.G.)	Metal and metal-alloy wastes in metallic, non-dispersible form (Iron and steel scrap)
15.	M/s Ishwar TMT Pvt Ltd., Unit 1 Plot No 688-693, 716-722, Urla Industrial Area, Distt.- Raipur (C.G.)	Mill scale arising from the manufacture of iron and steel (Metal and metal-alloy wastes in metallic, non-dispersible form) MS Scrap (Iron and steel scrap)
16.	M/s NMDC Iron and Integrated Steel Plant, National Mineral Development Corporation Limited, Village and Post – Nagarnar, Distt. – Bastar (C.G.)	Metal and metal alloy wastes in metallic, nondispersible form: Iron and steel scrap
17.	M/s Sambhv Sponge Power Private Limited, (Formerly known as M/s Khetan Sponge and Infrastructure Private Limited), Village – Sarora, District – Raipur (C.G.)	Metal and metal-bearing wastes- Metal and metal-alloy wastes in metallic, non-dispersible form: Iron and steel scrap
18.	M/s Shri Balaji Industrial Products Limited, Engineering Park, Heavy Industrial Area, Hathkhoj, Bhilai, District – Durg (C.G.)	Metal and metal alloy wastes in metallic, non-dispersible form (other waste)
19.	M/s Kailash Castings Pvt. Limited, Plot No. 43 & 46, Industrial Area Siltara, Phase - II, Distt.- Raipur (C.G.)	Metal and metal bearing wastes - Metal and metal-alloy wastes in metallic, non-dispersible form: Iron and steel scrap
20.	M/s Sambhv Steel Tubes Limited (Kuthrel Division), Village- Kuthrel, Tehsil- Dharsiwa, District- Raipur (CG)	Metal and metal-alloy wastes in metallic, non-dispersible form

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure- 5

List of Paper board Recyclers

S.No.	Name of Industries	Type of Paper waste
1.	M/s Hanuman Agro Industries Limited, Village - Paragaon, Nawapara - Rajim, District - Raipur (C.G.)	Paper, paperboard and paper product waste (All kind of waste paper without plastic & hazardous content)
2.	M/s Viraansh Industries Private Limited, P.H. No. – 04, Kh. No. 22/(16-18, 11, 3), Village – Mohada, Tehsil – Tilda, District - Raipur (C.G.)	Paper, paperboard and paper product wastes

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

TRUE TRANSLATED COPY

STATE URBAN DEVELOPMENT AGENCY, CHHATTISGARH

4TH Floor, D Block, Indravati Bhavan, (Nava Raipur Atal Nagar, Chhattisgarh-492002
Phone 0771-2222401 Email: osd.suda@yahoo.com

No.9 /SUDA/2025-26/4373 Nava Raipur Atal Nagar, Dated: 26.09.2025

To,

Important
NGT OA No. 606/2018

1. All Commissioners,
Municipal Corporations (Chhattisgarh)
2. All Chief Municipal Officers,
Nagar Palika Parishad / Nagar Panchayats (Chhattisgarh)

Subject: **Regarding recyclable waste generated from municipal solid waste management activities.**

Reference: **Letter No. 2566 /HO/CECB/2025 issued by Chhattisgarh Environment Conservation Board, Paryavas Bhawan, North Block, Sector–19, Nava Raipur Atal Nagar, dated 02.06.2025.**

Regarding solid and liquid waste management in the urban local bodies of the State, under Case No. O.A 606/2018 pending before the Hon'ble National Green Tribunal, New Delhi, the Hon'ble Tribunal has directed that recyclable waste shall be disposed of through authorised recyclers. Further, it has been directed that a report in this regard be submitted by the State.

In Continuation of the above, through the letter issued by the Chhattisgarh Environment Conservation Board, a list of authorised recyclers in the state has been made available, details of which are enclosed herewith.

Therefore, in the above context, it is directed that recyclable waste generated from municipal solid waste management activities in the urban local body areas shall be disposed of through authorised recyclers only, and information regarding the same shall be submitted to this office on a monthly basis.

Enclosure: As stated above.

Chief Executive Officer
State Urban Development Agency
Nava Raipur Atal Nagar

No.9 /SUDA/2025-26/4374 Nava Raipur Atal Nagar, Dated: 26.09.2025

Copy to:

1. Secretary, GoCG, Housing and Environment Department, Mantralaya, Mahanadi Bhawan, Nava Raipur Atal Nagar (CG).
2. Secretary, GoCG, Urban Administration and Development Department, Mantralaya, Mahanadi Bhawan, Nava Raipur Atal Nagar (CG).
3. Director, Directorate, Urban Administration and Development Department, Indravati Bhawan, Nava Raipur Atal Nagar (Chhattisgarh)
4. Member Secretary, CECB, Paryavas Bhawan, North Block, Sector–19, Nava Raipur Atal Nagar (CG)
5. All Joint Directors, Regional Office, Urban Administration and Development (CG)

Chief Executive Officer
State Urban Development Agency
Nava Raipur Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE K

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

बी–ब्लॉक, चतुर्थ तल, इन्द्रावती भवन, नवा रायपुर अटल नगर–492002
फोन नं. 0771–2222401; E-mail:- osd.suda@yahoo.com

क्र./9/सूडा/2025–26/4375 नवा रायपुर अटल नगर, दिनांक 26/09/2025

प्रति,

1. **समस्त आयुक्त,**
   नगर पालिक निगम (छ.ग.)

2. **समस्त मुख्य नगर पालिका अधिकारी**
   नगर पालिका परिषद/नगर पंचायत (छ.ग.)

महत्वपूर्ण
NGT OA No. 606/2018

विषय :– नगरीय ठोस अपशिष्ट प्रबंधन कार्य से जनित Refuse Derived Fuel (RDF) के प्रबंधन बाबत्।

––00––

राज्य के नगरीय निकायों मे नगरीय ठोस अपशिष्ट प्रबंधन कार्य से जनित Refuse Derived Fuel (RDF) के उपयुक्त निराकरण/अपवहन हेतु राज्य के विभिन्न सीमेंट उत्पादक संयत्रों से नगरीय निकायों द्वारा समझौता ज्ञापन (MOU) माह जुलाई 2025 में निष्पादित किया है।

उपरोक्त के अनुपालन में नगरीय निकायों द्वारा ठोस अपशिष्ट प्रबंधन कार्य से जनित Refuse Derived Fuel (RDF) अनुबंधित सीमेंट संयत्रों को प्रेषित किये जाने की जानकारी अद्यतन इस कार्यालय को प्रेषित नहीं की गई है, जिससे उक्त समझौता ज्ञापन के अनुक्रम में अपेक्षित कार्यवाही पूर्ण नहीं हो रही है।

उक्त को दृष्टिगत करते हुये नगरीय निकायों में ठोस अपशिष्ट प्रबंधन कार्य से जनित Refuse Derived Fuel (RDF) के निर्माण, परिवहन, अपवहन एवं अन्य प्रक्रिया के नियमित मॉनिटरिंग हेतु राज्य स्तर से RDF monitoring portal (https://rdftrackingcg.in/login) तैयार किया है। जिसका निकायवार User ID एवं Password पृथक से प्रेषित किया गया है।

उपरोक्तानुक्रम में एतद् द्वारा निर्देशित किया जाता है कि, निकायों में ठोस अपशिष्ट प्रबंधन कार्य से जनित Refese Derived Fuel (RDF) के संबंध में संदर्भित पत्र एवं सीमेंट उत्पादक संयत्रों से निष्पादित समझौता ज्ञापन (MOU) अनुसार अपेक्षित कार्यवाही नियमित रूप से करते हुये इसकी प्रविष्टि उक्त पोर्टल पर अनिवार्यतः किया जाना सुनिश्चित करें।

यह कार्य शासन की प्राथमिकता एवं मान. हरित अधिकरण (Hon'ble NGT) के निर्देशों के अनुक्रम में अत्यंत महत्वपूर्ण है। अतः उक्त का परिपालन समयावधि में किया जावे।

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

मुख्य कार्यपालन अधिकारी
राज्य शहरी विकास अभिकरण,
नवा रायपुर अटल नगर

पृ. क्र./9/सूडा/2025/4376 नवा रायपुर अटल नगर, दिनांक 26/09/2025

प्रतिलिपि :–

1. सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर (छ.ग.)
2. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर (छ.ग.)
3. संचालक, संचालनालय नगरीय प्रशासन एवं विकास, इन्द्रावती भवन, नवा रायपुर अटल नगर (छ.ग.)
4. सदस्य सचिव, छ.ग. पर्यावरण संरक्षण मंडल, पर्यावास भवन, सेक्टर–19, नवा रायपुर अटल नगर (छ.ग.)
5. समस्त संयुक्त संचालक, क्षेत्रीय कार्यालय, नगरीय प्रशासन एवं विकास (छ.ग.)

मुख्य कार्यपालन अधिकारी
राज्य शहरी विकास अभिकरण,
नवा रायपुर अटल नगर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

TRUE TRANSLATED COPY

STATE URBAN DEVELOPMENT AGENCY, CHHATTISGARH

4TH Floor, D Block, Indravati Bhavan, (Nava Raipur Atal Nagar, Chhattisgarh-492002
Phone 0771-2222401 Email: osd.suda@yahoo.com

No.9 /SUDA/2025-26/4375 Nava Raipur Atal Nagar, Dated: 26.09.2025

To,

Important
NGT OA No. 606/2018

1. All Commissioners,
Municipal Corporations (Chhattisgarh)
2. All Chief Municipal Officers,
Nagar Palika Parishad / Nagar Panchayats (Chhattisgarh)

Subject: **Regarding the management of Refuse Derived Fuel (RDF) generated from municipal solid waste management work.**

The Urban Local Bodies (ULBs) in the state had executed a Memorandum of Understanding (MoU) with various cement manufacturing plants in the state in July 2025 for the appropriate disposal/utilization of Refuse Derived Fuel (RDF) generated from Urban Solid Waste Management work.

In compliance with the above, updated information regarding the RDF generated from solid waste management work being dispatched by ULBs to the contracted cement plants has not been received by this office. Consequently, the necessary actions as per the said MoU are not being completed.

In view of the above, for the purpose of regular monitoring of the generation, transportation, disposal and other related processes of RDF generated from municipal solid waste management activities in Urban Local Bodies, a State-level RDF Monitoring Portal has been developed (https://rdftrackingcg.in/login). ULB-wise User ID and Password have been sent separately.

In continuation of the above, it is hereby directed that RDF generated from solid waste management work in the ULBs, the necessary actions as per the referenced letter and the MoU executed with the cement manufacturing plants must be taken regularly, and its entry on the aforementioned portal must be ensured mandatorily.

This work is extremely important in accordance with the priority of the Government and the directives of the Hon'ble NGT. Therefore, the above instructions must be complied within the stipulated timeline.

Chief Executive Officer
State Urban Development Agency
Nava Raipur Atal Nagar

No.9 /SUDA/2025-26/4376 Nava Raipur Atal Nagar, Dated: 26.09.2025

Copy to:

1. Secretary, GoCG, Housing and Environment Department, Mantralaya, Mahanadi Bhawan, Nava Raipur Atal Nagar (CG).
2. Secretary, GoCG, Urban Administration and Development Department, Mantralaya, Mahanadi Bhawan, Nava Raipur Atal Nagar (CG).
3. Director, Directorate Urban Administration and Development, Indravati Bhawan, Nava Raipur Atal Nagar (Chhattisgarh)
4. Member Secretary, CECB, Paryavas Bhawan, North Block, Sector–19, Nava Raipur Atal Nagar (CG)
5. All Joint Directors, Regional Office, Urban Administration and Development (CG)

Chief Executive Officer
State Urban Development Agency
Nava Raipur Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

संचालनालय, नगरीय प्रशासन एवं विकास, छत्तीसगढ़

चतुर्थ तल, डी–ब्लॉक, इन्द्रावती भवन, नवा रायपुर अटल नगर
(Phone : 0771-2235828 E-Mail : technicalcellraipur2017@gmail.com)

क्र./यां.प्र./14/2025 नवा रायपुर अटल नगर, दिनांक : 14/05/2025

प्रति,

1. **समस्त आयुक्त,**
   नगर पालिक निगम
   छत्तीसगढ़
2. **समस्त मुख्य नगर पालिका अधिकारी,**
   नगर पालिका परिषद/नगर पंचायत,
   छत्तीसगढ़

विषयः– **राज्य में स्थापित सीमेंट संयंत्रों में Refuse Derived Fuel (RDF) के युटिलाइजेशन हेतु औपचारिक अनुबंध संपादित किये जाने बाबत्।**

संदर्भः– छत्तीसगढ़ पर्यावरण संरक्षण मंडल, पर्यावास भवन, नार्थ ब्लॉक सेक्टर–19 का पत्र क्र./366/मुख्या./छ.ग.प.सं.मं./2025 नवा रायपुर अटल नगर दिनांक 01.05.2025

—00—

विषयांतर्गत लेख है कि, राज्य के नगरीय निकायों में ठोस अपशिष्ट प्रबंधन के कार्य से जनित Refuse Derived Fuel (RDF) के अपवहन/निष्पादन हेतु राज्य में स्थित 10 सीमेंट संयंत्रों से अनुबंध किये जाने की सहमति छत्तीसगढ़ पर्यावरण संरक्षण मंडल द्वारा उपरोक्त संदर्भित पत्र के माध्यम से प्रदान की गयी है।

Refuse Derived Fuel (RDF) के अपवहन हेतु निकायों की सूची एवं अनुबंध हेतु संबंधित सीमेंट संयंत्रों के मैपिंग का विवरण संलग्न कर प्रेषित किया जा रहा है।

उपरोक्तानुक्रम में निकाय में जनित RDF का अपवहन/निष्पादन सीमेंट संयंत्रों के माध्यम से किये जाने हेतु संलग्न अनुबंध प्रारूप में 15 दिवस की समयावधि में अनुबंध करते हुये अनुबंध की प्रति अधोहस्ताक्षरकर्ता को प्रेषित किया जाना सुनिश्चित करें।

संलग्न :– उपरोक्तानुसार।

संचालक,
संचालनालय, नगरीय प्रशासन एवं विकास
नवा रायपुर अटल नगर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

पृ. क्र./यां.प्र./15/2025 नवा रायपुर अटल नगर, दिनांक : 14/05/2025

प्रतिलिपि :–

1. सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग, मंत्रालय, नवा रायपुर अटल नगर।
2. सदस्य सचिव, छ.ग. पर्यावरण संरक्षण मण्डल, पर्यावास भवन, नवा रायपुर अटल नगर।
3. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
4. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, छ.ग. नवा रायपुर अटल नगर।
5. मेसर्स श्री रायपुर सीमेंट प्लांट (यूनिट ऑफ श्री सीमेंट लिमिटेड) ग्राम–खपराडीह, तहसील–सिमगा, जिला – बलौदाबाजार–भाटापारा (छ.ग.) सिमगा, जिला – बलौदाबाजार – भाटापारा (छ.ग.) मो.नं. – 9461656012
6. मेसर्स अल्ट्राटेक सीमेंट लिमिटेड (हिरमी सीमेंट वर्क्स) ग्राम – हिरमी, जिला – बलौदाबाजार – भाटापारा (छ.ग.) मो.नं. – 9826550341
7. मेसर्स जेके लक्ष्मी सीमेंट लिमिटेड, ग्राम – मालपुरी खुर्द एवं खासाडीह, तहसील – धमधा, जिला – दुर्ग (छ.ग.) मो.नं. – 7747013804
8. मेसर्स एसीसी लिमिटेड, जामुल सीमेंट वर्क्स, पोस्ट – जामुल जिला – दुर्ग (छ.ग.) मो.नं. – 9777447634
9. मेसर्स एनयू विस्टा लिमिटेड, (पूर्व नाम मेसर्स इमामी सीमेंट लिमिटेड) ग्राम – रिसदा, जिला – बलौदाबाजार – भाटापारा (छ.ग.) मो.नं. – 8918976055
10. मेसर्स नुवोको विस्टास कॉर्पोरेशन लिमिटेड (पूर्व नाम मेसर्स लाफार्ज इंडिया लिमिटेड), सोनाडीह सीमेंट प्लांट, पी.ओ. – रसेड़ा, तहसील – बलौदाबाजार, जिला – बलौदाबाजार – भाटापारा (छ.ग.) मो.नं. – 9340542235
11. मेसर्स अल्ट्राटेक सीमेंट लिमिटेड (रावन सीमेंट वर्क्स) ग्राम – रावन, जिला – बलौदाबाजार – भाटापारा (छ.ग.) मो.नं. – 9174116340
12. मेसर्स अंबुजा सीमेंट्स लिमिटेड, (लाइन–I और II), गांव और पी.ओ. रवान, तहसील – बलौदाबाजार, जिला – बलौदाबाजार – भाटापारा (छ.ग.) मो.नं. – 8982073666
13. मेसर्स अल्ट्राटेक सीमेंट लिमिटेड (बैकुंठ सीमेंट वर्क्स) ग्राम – बैकुंठ, जिला – बलौदाबाजार – भाटापारा (छ.ग.) मो.नं. – 7903621507
14. मेसर्स नुवोको विस्टास कॉर्पोरेशन लिमिटेड, अरसमेटा सीमेंट प्लांट, पी.ओ. – गोपालनगर, जिला – जांजगीर – चांपा (छ.ग.) मो.नं. – 9893497192

संचालक
संचालनालय, नगरीय प्रशासन एवं विकास
नवा रायपुर अटल नगर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

मुख्यालय
छत्तीसगढ़ पर्यावरण संरक्षण मंडल
पर्यावास भवन, नॉर्थ ब्लॉक, सेक्टर–19,
नवा रायपुर अटल नगर, रायपुर (छ.ग.)

क्रमांक 1366 /मुख्या./छ.ग.प.सं.मं./2025 नवा रायपुर अटल नगर, दिनांक 01/ 5 /2025

प्रति,

संचालक,
संचालनालय नगरीय प्रशासन एवं विकास विभाग,
इन्द्रवती भवन (HOD भवन) चतुर्थ मंजिल, डी–ब्लॉक,
नवा रायपुर अटल नगर, रायपुर (छ.ग.)

विषय :– राज्य में स्थापित सीमेंट संयंत्रों में Refuse Derived Fuel (RDF) के यूटिलाईजेशन हेतु औपचारिक अनुबंध सम्पादित किये जाने के संबंध में।

संदर्भ :– मंडल द्वारा आयोजित समीक्षा बैठक दिनांक 13/02/2025।

—:: 00 ::—

उपरोक्त विषयांतर्गत लेख है कि मंडल द्वारा दिनांक 13/02/2025 को सीमेंट संयंत्रों में को–प्रोसेसिंग हेतु Refuse Derived Fuel (RDF) के उपयोग के संबंध में समीक्षा बैठक आयोजित की गई थी, जिसमें सीमेंट संयंत्रों के प्रतिनिधि तथा नगरीय प्रशासन एवं विकास विभाग के अधिकारी भी उपस्थित थे। बैठक के कार्यवाही विवरण की प्रति आपको ई–मेल के माध्यम से उपलब्ध करायी गई थी, जिसके अनुक्रम में आपके द्वारा सीमेंट संयंत्रों तथा नगरीय निकायों की दूरी के आधार पर मैपिंग कर विभिन्न सीमेंट संयंत्रों हेतु नगरीय निकायों द्वारा प्रदाय किये जाने वाले संभावित Refuse Derived Fuel (RDF) की मात्रा सहित जानकारी प्रेषित की गई है।

उपरोक्त मैपिंग तथा जानकारी से मंडल सहमत है। अतः अनुरोध है कि उपरोक्तानुसार की गई मैपिंग के आधार पर सीमेंट संयंत्रों से औपचारिक अनुबंध तथा baled RDF प्रदाय किये जाने की कार्यवाही पूर्ण कर मंडल को भी अवगत कराने का कष्ट करें, जिससे माननीय एनजीटी के प्रकरण क्रमांक 606/2018 के अनुक्रम में परिपालन सुनिश्चित कराया जा सके।

सदस्य सचिव
छत्तीसगढ़ पर्यावरण संरक्षण मंडल
नवा रायपुर अटल नगर, रायपुर (छ.ग)

पृ. क्रमांक /मुख्या./छ.ग.प.सं.मं./2025 नवा रायपुर अटल नगर, दिनांक / /2025

प्रतिलिपि :– संलग्न सूची अनुसार, सभी सीमेंट संयंत्रों को निर्देशित किया जाता है कि नगरीय प्रशासन एवं विकास विभाग से समन्वय कर Refuse Derived Fuel (RDF) के उपयोग हेतु औपचारिक अनुबंध की कार्यवाही शीघ्रातिशीघ्र पूर्ण करना सुनिश्चित करें।

सदस्य सचिव
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
नवा रायपुर अटल नगर, रायपुर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

सीमेंट संयंत्रों की सूची

1. मेसर्स श्री रायपुर सीमेंट प्लांट (अ यूनिट ऑफ श्री सीमेंट लिमिटेड), ग्राम–खपराडीह, तहसील–सिमगा, जिला – बलौदाबाजार–भाटापारा (छ.ग.) सिमगा, जिला– बलौदाबाजार–भाटापारा (छ.ग.)
2. मेसर्स अल्ट्राटेक सीमेंट लिमिटेड (हिरमी सीमेंट वर्क्स) ग्राम–हिरमी, जिला–बलौदाबाजार–भाटापारा (छ.ग.)
3. मेसर्स जेके लक्ष्मी सीमेंट लिमिटेड, ग्राम–मालपुरी खुर्द एवं खासाडीह, तहसील–धमधा, जिला–दुर्ग (छ.ग.)
4. मेसर्स एसीसी लिमिटेड, जामुल सीमेंट वर्क्स, पोस्ट–जामुल जिला – दुर्ग (छ.ग.)
5. मेसर्स एनयू विस्टा लिमिटेड, (पूर्व नाम मेसर्स इमामी सीमेंट लिमिटेड) ग्राम–रिसदा, जिला– बलौदाबाजार–भाटापारा (छ.ग.)
6. मेसर्स नुवोको विस्टास कॉर्पोरेशन लिमिटेड (पूर्व नाम मेसर्स लाफार्ज इंडिया लिमिटेड), सोनाडीह सीमेंट प्लांट, पी.ओ. –रसेड़ा, तहसील–बलौदाबाजार, जिला – बलौदाबाजार–भाटापारा (छ.ग.)
7. मेसर्स अल्ट्राटेक सीमेंट लिमिटेड (रावन सीमेंट वर्क्स) ग्राम–रावन, जिला–बलौदाबाजार–भाटापारा (छ.ग.)
8. मेसर्स अंबुजा सीमेंट्स लिमिटेड, (लाइन–I और II), गांव और पी.ओ. रवान, तहसील – बलौदा बाजार, जिला–बलौदाबाजार–भाटापारा (छ.ग.)
9. मेसर्स अल्ट्राटेक सीमेंट लिमिटेड (बैकुंठ सीमेंट वर्क्स) ग्राम– बैकुंठ, जिला–बलौदाबाजार–भाटापारा (छ.ग.)
10. मेसर्स नुवोको विस्टास कॉर्पोरेशन लिमिटेड, अरसमेटा सीमेंट प्लांट, पी.ओ. – गोपालनगर, जिला – जांजगीर–चांपा (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

LIST OF ULBs MAPPED WITH CEMENT PLANTS

Sr No.	Cement Plant Name	Approximate Distance from ULB in Km	ULB Name	Estimated SCF (17-20 % of MSW) as per MoHUA guideline 2018 for use of RDF in industries : Page no 2-3
				TPA
	Total			**220525.38**
1	M/s. ACC Limited (Adani Cement), Jamul Cement Works, Light Industrial Area, Bhilai, Chhattisgarh 490024 Mobile No. - 9777447634	43	Bhimbhori Nagar Panchayat	72.83
2		47	Ghumka Nagar Panchayat	113.22
3		49	Kusmi_Be Nagar Panchayat	252.76
4		87	LalBahadur Nagar Panchayat	146.88
5		97	Dadhi Nagar Panchayat	214.2
6		280	Narayanpur Nagar Palika	214.2
7		390	Balrampur Nagar Palika	102.48
8		400	Rajpur Nagar Panchayat	94.5
9		400	Ramanujganj Nagar Palika	223.61
10		450	Wadrafnagar Nagar Panchayat	62.39
11		457	Kusmi Nagar Panchayat	204.59
12	M/s. Ambuja Cements Limited (Adani Cement), Bhatapara, AMBUJA COLONY, Rawan, Chhattisgarh 493331 Mobile No. - 8982073666	31	Rohansi Nagar Panchayat	116.08
13		53	Pamgarh Nagar Panchayat	93.39
14		63	Nariyara Nagar Panchayat	124.79
15		77	Jarhagaon Nagar Panchayat	86.47
16		78	Barela Nagar Panchayat	114.48
17		99	Bamnidih Nagar Panchayat	83.94
18		292	Barsur Nagar Panchayat	129.13
19		318	Dantewada Nagar Palika	279.29
20		368	Bastar Nagar Panchayat	67.32
21		**386**	**Jagdalpur Nagar Nigam**	**3036.96**
22		430	Geedam Nagar Panchayat	127.91
23		473	BadiBacheli Nagar Palika	412.13
24		485	Kirandul Nagar Palika	381.67
25	M/s. JK Lakshmi Cement Ltd Ahiwara, Kodiya, Bhilai, Chhattisgarh 490036 Mobile No. - 7747013804	37	Amleshwar Nagar Palika	301.68
26		54	Gandai Nagar Panchayat	146.88
27		61	Khairagarh Nagar Palika	375.84
28		417	Sukma Nagar Palika	267.62
29		453	Dornapal Nagar Panchayat	134.64
30		496	Konta Nagar Panchayat	121.18
31	M/S NU Vista Limited (Emami) - Risda, Suhela Road, Risda, Baloda Bazar, Balodabazar Bhatapara District, Chhattisgarh, 493332 Mobile No. - 8918976055	48	Samoda Nagar Panchayat	156.06
32		70	Chandkhuri Nagar Panchayat	115.06
33		85	MandirHasoud Nagar Palika	364.18
34		155	Pendra Nagar Panchayat	293.76
35		171	Gaurela Nagar Panchayat	373.32
36		195	Marwahi Nagar Panchayat	71.02
37		232	Nailedri Nagar Panchayat	105.26
38		240	Chirmiri Nagar Nigam	1197
39		248	Khongapani Nagar Panchayat	353.12
40		257	Baikunthpur Nagar Palika	217.08
41		257	Shivpurchrcha Nagar Palika	142.56
42		264	Manendragarh Nagar Palika	399.17
43		267	Patna Nagar Panchayat	105.44
44		267	Jhagrakhand Nagar Panchayat	94.25
45		316	Janakpur Nagar Panchayat	99.79

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

46	Nuvoco Vistas Corp Limited, Arasmeta, Post Office Gopal Nagar, Bilaspur H O, Bilaspur, Gopal Nagar, Gopal Nagar-495663 Mobile No. - 9893497192	59	Dipka Nagar Palika	265.68
47		74	BankiMogra Nagar Palika	1331.57
48		77	Korba Nagar Nigam	7866
49		81	Katghora Nagar Palika	376.49
50		82	Churikala Nagar Panchayat	116.28
51		96	Kharsiya Nagar Palika	414.72
52		119	Kirodimalnagar Nagar Panchayat	293.76
53		120	Pussore Nagar Panchayat	98.53
54		128	Raigarh Nagar Nigam	2295.5
55		135	Gharghoda Nagar Panchayat	184.82
56		136	Dharmjaygarh Nagar Panchayat	269.28
57		180	Lailunga Nagar Panchayat	177.48
58		280	Farasgaon Nagar Panchayat	122.4
59		309	Keshkal Nagar Panchayat	214.2
60		310	Kondagaon Nagar Palika	745.2
61	M/s. Nuvoco Vistas Corp Ltd. - Sonadih, Raseda, Chhattisgarh 493332 Mobile No. - 9340542235	90	Nayabaradwar Nagar Panchayat	208.08
62		105	Sakti Nagar Palika	511.92
63		113	Dhabhara Nagar Panchayat	177.48
64		116	Aadbhar Nagar Panchayat	154.84
65		134	Chandrapur Nagar Panchayat	177.48
66		170	Rajnandgaon Nagar Nigam	5662.15
67		194	Sitapur Nagar Panchayat	201.96
68		204	Charama Nagar Panchayat	239.9
69		207	Narharpur Nagar Panchayat	111.38
70		224	Lakhanpur Nagar Panchayat	137.7
71		233	Kanker Nagar Palika	511.92
72		258	Bhanupratappur Nagar Panchayat	187.27
73		289	Antagarh Nagar Panchayat	146.88
74		303	Pankhanjur Nagar Panchayat	220.32
75	M/s. Shree Cement Ltd., Bhatapara, Village -Khapradih, Tehsil - Simga, Dist: Baloda Bazar-Bhatapara, Chhattisgarh-. 493332 Mobile No. - 9461656012	76	Pawni Nagar Panchayat	114.25
76		100	Sarsiwa Nagar Panchayat	127.92
77		104	BhilaiCharoda Nagar Nigam	1586.2
78		110	Sariya Nagar Panchayat	160.34
79		117	Sarangarh Nagar Palika	564.41
80		138	Baramkela Nagar Panchayat	140.76
81		174	Dongargarh Nagar Palika	855.36
82		178	Dongargaon Nagar Panchayat	320.69
83		192	Churiya Nagar Panchayat	91.8
84		451	Bhairamgarh Nagar Panchayat	146.88
85		488	Bijapur Nagar Palika	298.08
86		548	Bhopalpattnam Nagar Panchayat	82.62
87	M/s. UltraTech - Hirmi Cement Works, Kuthraud, Chhattisgarh 493195 Mobile No. - 9826550341	96	Risali Nagar Nigam	3725.75
88		100	Chhura Nagar Panchayat	134.64
89		103	Kopra Nagar Panchayat	110.59
90		103	Bagbahara Nagar Palika	447.12
91		123	Gariyaband Nagar Palika	252.72
92		137	Basna Nagar Panchayat	221.54
93		145	Arjunda Nagar Panchayat	103.43
94		151	Gurur Nagar Panchayat	73.44
95		157	Saraipali Nagar Palika	463.32
96		176	Chikhlakasa Nagar Panchayat	123.01
97		247	Patthalgaon Nagar Panchayat	379.44
98		269	Kotba Nagar Panchayat	128.52
99		306	Kunkuri Nagar Panchayat	257.04
100		324	Bagicha Nagar Panchayat	195.84
101		368	Jashpurnagar Nagar Palika	479.52
102		395	Devbogh Nagar Panchayat	108.8

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

103	M/s. UltraTech - Rawan Cement Works, Rawan, Chhattisgarh 493196 Mobile No. - 9174116340	97.5	Indori Nagar Panchayat	116.25
104		107	Pandriya Nagar Palika	307.84
105		121	Bodla Nagar Panchayat	116.28
106		121	Pandatarai Nagar Panchayat	154.87
107		156	Palari_B Nagar Panchayat	129.71
108		172	Balod Nagar Palika	466.56
109		201	DoundiLohara Nagar Panchayat	123.62
110		214	DalliRajhara Nagar Palika	960.98
111		223	Doundi Nagar Panchayat	162.79
112	M/s. Ultratech Cement Ltd, Baikunth, P.O. Baikunth, Tehsil: Tilda, District: Raipur, Chhattisgarh, with the pin code 493116 Mobile No. - 7903621507	95	Bhakhara Nagar Panchayat	164.63
113		117	Magarload Nagar Panchayat	143.21
114		119	Dhamtari Nagar Nigam	1562.26
115		125	Aamdi Nagar Panchayat	142.6
116		160	AmbagarhChowki Nagar Panchayat	211.14
117		189	Nagri Nagar Panchayat	287.64
118		260	Premnagar Nagar Panchayat	92.41
119		297	Surajpur Nagar Palika	403.7
120		315	Vishrampur Nagar Panchayat	222.77
121		315	Shivnandpur Nagar Panchayat	100.48
122		332	Jarhi Nagar Panchayat	107.1
123		337	Bhatgaon_S Nagar Panchayat	184.82
124		354	Pratappur Nagar Panchayat	94.86

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

To be executed on Non-Judicial Stamp Paper

INR 100

I. The Ministry of Housing and Urban Affairs (MoHUA), Government of India has launched Swachh Bharat Mission on 2nd October 2014, with the objectives of modern and scientific Municipal Solid Waste Management among others.

II. To enhance the progress towards the objective of modern and scientific Municipal Solid Waste Management, an Expert Committee was constituted by MoHUA in November 2017 to prepare "Standards/Norms for Refuse Derived Fuel (RDF) from Municipal Solid Waste for its utilization in Cement Kilns, Waste to Energy Plants and similar other installations".

III. Based on the recommendations, standards for Segregated Combustible Fractions (SCF) and Refuse Derived Fuel (RDF) from municipal solid waste have been notified by Central Pollution Control Board.

IV. This agreement is between Urban Local Body and Cement Plant for usage of MSW based SCF/ RDF for co-processing.

This Agreement is made and entered into this..... day of.....2025 by and between:

First Party, which is the urban local body (municipality) of ..... (Town or city), having its office at..... (hereinafter refer to as "ULB") of the One Part;

And

Second Party, ... a Company incorporated under the Companies Act, 2013, having its registered office at.....and having one of its Cement Plant at..... (hereinafter refer to as "Cement Company") of the other part.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

AND WHEREAS the Urban Local Bodies (ULBs) are responsible for management of Municipal Solid Waste (MSW) generated within its jurisdiction as per Solid Waste Management Rules 2016. The MSW contains reasonable quantity of non-recyclable Segregated Combustible Fraction (SCF) containing plastics and other combustible materials (herein referred to as 'Segregated Combustible Fraction (SCF) which are not biodegradable and release toxic gases when they get burnt or dumped in the dump yards / landfills. The SCF can further be processed by ULB or by third party for making refuse derived fuel (RDF) of different grades meeting standards / norms notified by CPCB.

AND WHEREAS, Cement Company is in the business of manufacture and sale of different types and grades of cement and has the capability to consume the waste materials in an environment friendly manner in the cement kiln process having high temperature and long residence time (hereinafter referred to as "Co-Processing") while simultaneously producing cement of desired quality and meeting the emission norms.

NOW, THEREFORE, to ensure the safe disposal of SCF segregated from the municipal solid waste and/ or RDF all parties have entered into this Agreement.

1. Term and Validity of the Agreement

The Agreement shall be valid for a period of 05 years from the date of signing and execution of this Agreement.

The Agreement may be amended by written consent of all the Parties to the Agreement. All amendments shall be documented and allotted a distinctive number and date.

2. Responsibility of the Parties

To deliver key objectives of this Agreement the parties' responsibilities are summarized as follows (In case ULB is directly supplying to cement plants the responsibility of SCF/RDF manufacturer shall be fulfilled by ULB).

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2.1 Responsibility of ULB

a) To supply Municipal Solid Waste to the Self-Help Group selected and responsible for MSW management contract of the city and / or process MSW to SCF/RDF.
b) Review of infrastructure and machinery available at the waste processing facility to ensure SCF/ RDF can be processed and supplied.
c) To set up a review and monitoring mechanism to ensure that SCF/ RDF to be supplied meets the standards notified by CPCB.
d) To provide space for the segregation of combustible fractions and its storage.
e) To supply minimum assured SCF/RDF to the cement unit
f) To segregate the combustible fractions from the Municipal Solid waste.
g) To work jointly with Cement Plant to finalize the schedule of delivery as per Annexure 1C.
h) To supply minimum assured SCF/RDF to the cement unit
i) Bailing of SCF before its transportation to Cement Plants
j) For execution of this agreement ULB shall ensure all relevant legal requirements as per rule.

2.2 Responsibility of Cement Plants

a) To accept and utilize the SCF/ RDF as per agreed schedule of delivery (Annexure 1C) and meet emission norms.
b) To pay the price of SCF/ RDF to ULB as per commercial terms defined in section 4 of this Agreement.
c) To work jointly with ULB as the case maybe to finalize the schedule of delivery as per Annexure 1C,
d) To issue the co-processing certificate to ULB as per Annexure 1E.
e) To undertake the testing of SCF/ RDF as per requirements agreed in this Agreement.
f) To bear loading, unloading, weighing and transportation cost of SCF/ RDF from ULBs to cement plant in all over the State of Chhattisgarh.
g) For execution of this agreement Cement Plant shall ensure all relevant legal requirements as per rule.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2.3 Trial Run Period

a) This agreement shall be executed in two phases (i) Trial Run Phase- for proper understanding of mechanism of utilization of SCF in Cement Plants, (ii) Final Phase.

b) The Trial run period shall commence on the date of signing the agreement……/……/……and shall conclude on completion of three months.

c) After completion of the trial run, the final phase of the agreement shall be commenced immediately.

d) The Authority, in this case State Urban Development Agency (SUDA) and State Pollution Control Board (SPCB) shall review the agreement conditions inline with the suggestions received (if any) from both the parties during the trial run period and shall take decision on it which may include modification in such terms as deemed appropriate.

3. Provisions for Collection, handling, storage, Segregation & Transportation of segregated Combustible Fraction (SCF) / Refuse Derived Fuel (RDF) from Municipal Solid Waste (MSW) for processing & disposal at Cement company's facility located at……..

(A) Collection, handling, storage and transportation, unloading, storing, pre-processing, and Disposal of Segregated Combustible Fraction (SCF)/ RDF:

ULB (in line with ongoing MSW system) shall be responsible to collect, handle and store at a designated location the Segregated Combustible Fraction (SCF)/ RDF generated within its jurisdiction.

The quantity of SCF/RDF in any consignment delivered by the ULB to the Cement Plant shall be determined by the electronic weighbridge installed at the Cement Plant. All SCF/RDF related reports including inventory list shall be prepared as per electronic weighbridge records maintained at the Cement Plant, which shall be the conclusive documentary proof evidencing the actual quantity of SCF/RDF received by them. In the event of any dispute relating to the actual quantities of SCF /RDF dispatched by the ULB and received by the Third Party, the Parties shall resolve the same in good faith through discussion on the appropriate actions required to be taken for verification and correction of any discrepancy.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Cement company shall be responsible for loading, transporting, unloading, storing, pre-processing, and Disposal of the Segregated Combustible Fraction (SCF) /RDF through co-processing in its kiln in the cement plant located at ..... The protocols for receiving the SCF/RDF are given in Annexure 1D.

(B) Quality of SCF/ RDF:

The Segregated Combustible Fraction should not contain any banned hazardous items listed in the Annexure 1B attached herein. Wet fraction of the Municipal Solid Waste comprising kitchen waste and organics, construction and demolition waste and inert shall not be allowed to be mixed with the Segregated Combustible Fraction that is being sent for Co-processing.

(C) Quantity and schedule of delivery:

The delivery schedule of SCF /RDF shall be prepared on daily/weekly/fortnightly/monthly basis by all the parties within one month from signing of Agreement, as per guidance given in Annexure 1C attached herein. A minimum truck load quantity of SCF/RDF of mutually agreed grade should be assured to be supplied by the ULB.

The minimum quantity of .....Tonne/day SCF/ RDF should be assured by the .....(Name of ULB) for its transportation to .....Cement Plant. In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at a mutually agreed solution to deal the situation.

(D) Refusal:

In case Cement company is in the receipt of consignment which is not matching with specifications given in Annexure 1A or contains banned items (as mentioned Annexure 1B and/or kitchen wastes or organics other than the SCF/RDF, Cement company will be entitled to refuse the acceptance of the same and communicate such rejection within 4 days to ULB and such consignment will be taken back by ULB within 7 days of such intimation at their own cost and risk to an appropriate place for disposal. The delivery of the SCF/RDF is complete only after the communication of the acceptance of consignment by cement company to ULB subject to the terms herein mentioned.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

(E) Storage, Handling & Processing of Segregated Combustible Fraction (SCF):

On completion of the Delivery of SCF, Cement company shall be responsible for safe storage, handling and processing of the SCF/ RDF at its cement plant located at..... The protocols for receiving the SCF/RDF are given in Annexure 1D.

(F) Testing of quality Parameters:

The following specification should be considered for each consignment of SCF/RDF:

Parameters	SCF
Size	NA
Moisture	< 35%
Net Calorific Value	> 1500 Kcal / kg
Sulphur	< 1.5 %
Chlorine	< 1.0 %
Ash	<20 %

Each consignment of SCF/RDF received at the .....Facility of ..... shall be tested at the Cement Plant's laboratory. Each consignment of SCF /RDF shall be tested by both parties for the parameters stated above and the reports from both parties shall be shared every fortnight. In case of deviations in reports, both Parties have to resolve the same in good faith in view of the reasonable proofs.

(G) Certificate of Pre-processing and Co-Processing:

The Cement Plant shall at the beginning of each month during the term of this agreement, issue to the ULB Certificate of Co-Processing for the SCF/RDF received for Co-Processing during the previous month in the format set out in Annexure 1E attached to the Agreement.

(H) Other Special Conditions:

The other special conditions for the management of SCF/ RDF are mentioned in the Annexure 1F attached to this agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

4. Commercial terms for the Disposal of Segregated Combustible Fraction (SCF) / RDF:

(A) The capital cost for setting up SCF/ RDF processing plant shall be borne by ULB.

(B) The transportation cost of SCF/RDF from the ULBs to cement plant shall be borne by Cement plant…… located at…… Any taxes if applicable from time to time on the aforesaid services / transaction shall be to the account of Cement Plant.

(C) The Cement Plant will pay for SCF/ RDF to ULB at mutually agreed rates (Rs.1200 per metric tonne plus GST and other taxes as applicable) calculated based on calorific value and other parameters like pre-processing requirements at cement plant and grades of SCF/RDF as defined in annexure 1A.

(D) The payment shall be made by the cement plant to the ULB in the form of an electronic transfer / cheque / demand draft after commencement of material dispatch from the ULB.

5. Point of Contact:

ULB and Cement Plant shall nominate a person who should act as points of contact during the term of the Agreement. Also, if any party wants to change their contact person, they can change the same but have to communicate the same to the opposite party before doing so.

6. Force Majeure:

Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, accidents, fires, unprecedented floods, earth quake or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Cement Plant or on account of Acts of God.

At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

or terminate the same. On such termination, the cement company will be bound to lift and pay for the stock of SCF/RDF as on the date of termination,

7. Settlements of Disputes

The Parties shall endeavor to settle by mutual consultation any claim, dispute, differences or controversy ("Dispute") arising out of, or in relation to the Agreement, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement.

The State Pollution Control Board (SPCB)and State Urban Development Agency (SUDA) will try to resolve such type of disputes as facilitator. Any Dispute which cannot be settled within Thirty (30) days of consultation as provided above shall be submitted to arbitration at the request of a Party ("affected Party") upon written notice to that effect to the other Party. The Secretary (Urban Administration and Development Department) of state will be the arbitrator. Further, in case dispute is not resolved, arbitration shall be conducted at place of ULB (or to be mutually decided by all parties) in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

8. Indemnity

The Parties shall defend, indemnify and save harmless each other and their directors, employees and agents from and against any and all claims, demands, fines, loses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and costs relating to any of the forgoing resulting from the act or omission, breach or non-conformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent such claims are the result of the other Party's gross negligence or willful default.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9. Non-Waiver

Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

10. Relationship

It is understood that this Agreement between the parties shall be on principal-to-principal basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

11. Notice

Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

12. Applicability

Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to the terms herein.

13. Non-Exclusive Transaction

This Agreement is non-exclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transaction of similar nature.

14. Non transfer of agreement

Parties shall not assign or transfer this agreement or any workorder or any parts of its rights and obligations here under to any person or corporation without the prior written consent of the other party.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

SIGNED AND DELIVERED for and on behalf of

First Party, by the hand of its authorized signatory,

_____ _____

Signature in the presence of:

_____ _____

Signature of Witness 1, (Name of Witness 1)

_____ _____

Signature of Witness 2, (Name of Witness 2)

_____ _____

Second Party, by the hand of its authorized signatory,

_____ _____

Signature in the presence of:

_____ _____

Signature of Witness 1, (Name of Witness 1)

_____ _____

Signature of Witness 2, (Name of Witness 2)

SIGNED AND DELIVERED for and on behalf of

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1A

Specifications of SCF / RDF (on as received basis)

Parameters	Values
Size (mm)	NA
Moisture (%)	< 35%
NCV (Cal/gm)	> 1500 Kcal / kg
S (%)	< 1.5 %
Cl (%)	< 1.0 %
Ash (%)	<20 %

Annexure 1B

List of Banned items

The Segregated Combustible Fraction (SCF) /RDF dispatched by ULB shall not contain following items that are listed as banned items for Co-processing.

- Anatomical Hospital Wastes
- Asbestos-containing Wastes
- Bio-hazardous Wastes
- Electronic Scrap
- Entire Batteries
- Explosives
- High-concentration Cyanide Wastes
- Mineral Acids
- Radioactive Wastes
- Unsorted Municipal Garbage

Annexure 1C

Quantity & Delivery Schedule

ULB, during the term of the agreement, shall deliver the following quantities of SCF/ RDF to the…….. Cement Plant on daily/ weekly/ monthly / yearly basis. Segregated Combustible Fraction (SCF) or / and Refuse Derived Fuel (RDF): ..... Metric Tonnes per day/ week/month/annum

ULB, during the term of the agreement, shall deliver the SCF/RDF to the Cement Plant on daily/ weekly/monthly basis as per the mutually agreed delivery schedule. The delivery

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

schedule of the month will be prepared by the parties through mutual consent and will be finalized before 20th of the preceding month.

In case of any change or modification required in the agreed monthly delivery schedule of a particular month by either party, the same shall be brought to the notice of other party at least ..... days in advance or as mutually agreed.

Annexure 1D

Protocols for Receiving of SCF/RDF

The following procedures shall be followed when receiving SCF/RDF at the Cement Plant:

I. Transporter will report to the Cement Plant security gate for delivery of the SCF/RDF at storage area(s) of designated Cement Plants.
II. Security officer shall inform the concerned officer of the designated Cement Plant.
III. Cement Plant officer will undertake following activities: -
   (a) Receive all relevant documents from the ULBs Transporter including;
      i. Delivery document
      ii. Certificate from ULBs/ SCF and/or RDF manufacturer specifying conformance to waste specifications.
      iii. Any other document mutually agreed between the parties.
   (b) Cement Plant shall arrange and record the weight of the Transport vehicle on the weigh bridge installed at the plant before and after unloading of the SCF/ RDF at the designated storage area.
   (c) Cement Plant shall make necessary arrangements for unloading and storage of the SCF/RDF at the designated storage area, as per the date on which the consignment is delivered to the cement plant and shall also record the no. of bags, date of delivery, consignment no., truck no. etc.
   (d) Cement Plant shall arrange to conduct inspection and sampling of the SCF/RDF as required and report to the ULB/ SCFOR RDF supplier (as the case may be) whether the SCF/RDF is conforming to specifications list in Annexure 1 and Annexure 2 with in ..... (..) days of receipt of SCF/RDF.
   (e) Incase SCF/RDF is not properly sealed/ packed as set out in the Agreement, Cement Plant shall inform the same and both the parties shall discuss and arrive at solution for safe handling and disposal of SCF/RDF.
   (f) Cement Plant shall keep the storage area locked with appropriate surveillance by the security.
   (g) To attend any emergency situation, the Cement plant shall maintain a copy of the risk assessment and crisis management plan with its security officer and also with its concerned officer.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1E

CERTIFICATE OF CO-PROCESSING

This is to certify that we have taken receipt of the following quantities of..... (Name of the SCF/RDF) sent by M/S .....for Pre and / Or Co-processing in our Cement Kiln during the period .....to ..... The same would be safely and completely disposed off within ..... days of receipt and thereafter will not exist.

Waste Name: .....

Quantity (Tons): .....

Plant Head

(Authorized Signatory)

.....

Annexure 1F

Collection, Segregation and Transportation:

1. Municipal solid waste from door-to-door collection, drain cleaning, littered/dumped waste in public area and street sweeping will be transported to Solid Liquid Resource Management (SLRM) Centre/ Material Recovery Facility (MRF) Facility of the Urban Local Body (ULB) for segregation.
2. The wet waste will be used for composting. The dry waste will be segregated broadly as recyclable saleable waste and non-recyclable combustible waste.
3. The recyclable saleable waste will be washed/cleaned and dried (if dirty, to remove soil and inert etc.) and will be further segregated into various fractions depending on the end use or the material for resale and recycled through authorized recyclers. The recyclable fraction shall be sold to registered recyclers at the price mutually agreed between ULB and registered recyclers.
4. The non-recyclable combustible dry waste will be segregated into different categories of paper, cloth, plastics, multi-layer plastics, packaging materials, pieces of leather, rubber, tyre, polystyrene (thermo-col), wood etc. and will be washed (if required, to remove soil and inerts etc.) and dried.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

5. The Segregated Combustible Fraction (SCF)/ Refuse Derived Fuel (RDF) shall not contain banned hazardous items as per list provided by State Pollution Control Board (SPCB). SPCB will make available the list of banned items time to time.
6. After drying, the bailable combustibles will be compacted in a lot of 100kg by mechanized/ manual bailing machine and transported to allotted Cement plant as alternative fuels or raw material (AFR) for Cement Plants.

SCF/ RDF transportation to Cement Plant:

1. ULB will take all adequate steps while handling SCF/ RDF to prevent accidents, maintain hygiene and ensure safety at SLRM Centre/MRF Facility.
2. The ULB shall sign an Agreement with cement plants situated in the State of Chhattisgarh for utilization of SCF/ RDF. The list of Cement plants in the State of Chhattisgarh is given in Annexure- 5. This list will be amended by SPCB from time to time after consultation with Cement Plants.
3. The detailed responsibilities of ULB and Cement Plant are elaborated in the agreement. State Urban Development Agency (SUDA) and SPCB will be the facilitator for the same.
4. The SCF/ RDF will be transported to cement factories as per the rule of SPCB.
5. In every 7 days interval Cement Plants will contact ULB representatives to ensure the availability and quality of SCF/ RDF.
6. The minimum SCF/ RDF quantity should be a truck load for its transportation to Cement factories.
7. The loading, unloading, weighing and transportation cost for SCF/RDF from SLRM centers/ MRF Facility to the Cement Plants shall be borne by Cement Industries.

Quality and Quantity Assessment:

1. Logbooks shall be maintained at the SLRM Centre/ MRF Facility and with the transportation vehicles clearly indicating the SCF/RDF type and quantity transported to cement plant weekly. The logbook should be maintained as per the format provided by SPCB.
2. A receipt book shall be maintained at SLRM Centre/ MRF Facility of ULB. The person issuing the receipts shall make four copies of each receipt. One copy should be given to the cement plant in-charge, other to be sent to SUDA, third copy should be kept in

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

the receipt book of ULB and the fourth copy should be sent to SPCB office. The format of receipt book is attached as Annexure- 4, refer also Annexure- 1D.

3. Upon receipt of the SCF/ RDF at Cement Plant, it shall be weighed and properly logged again to verify the quantity of SCF/ RDF.
4. It shall then undergo a visual inspection to confirm the physical appearance. Four representative samples of the waste shall be collected. One sample shall be sent to the onsite laboratory of Cement Plant for analysis and other three samples shall be sent to ULB, JD Office, SUDA respectively.
5. The quality of SCF/ RDF tested by Cement plant should meet the standards proposed by CPCB and the specification of SCF/ RDF should be maintained as per Annexure- 1A. Then only the consignment of SCF/ RDF shall be sent for pre-processing or co-processing.
6. The cement plant shall pay the ULB based on equivalent calorific value of the SCF/ RDF received as a substitute of conventional fuel. e.g. If the ULB has 1 tonne SCF and its calorific value is 1500 Kcal/ kg, then cement plant will pay the ULB minimum Rs. 1200 per metric tonne ex-ULB. GST and other applicable taxes will be over and above.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1-Format for log book of SCF/ RDF to be maintained at SLRM Centre/ MRF Facility

Name of ULB:

Name ofSLRM Centre/ MRF Facility:

Month .....Year.....

Type of SCF/RDF (Non-saleable combustible waste) sent to cement plant in Kg	Day	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	Total
	paper																																
	cloth,																																
	plastics																																
	multi-layer plastics																																
	packaging materials,																																
	leather																																
	rubber																																
	tyre																																
	polystyrene (thermocol)																																
	wood																																
	Other SCF/ RDF																																

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 2- Format for log book to be maintained for transportation vehicle

Name of ULB:

Name of SLRM Centre/ MRF Facility:

Month .....Year.....

S.No.	Date	Driver Name	Address (Pick up point)	Type of SCF/ RDF sent to cement kilns	SCF/ RDF Transported (In Kgs)	SCF/ RDF Storage In-charge Signature	SCF/ RDF Receiver Signature

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 3- Format for Receipt Book

NAGAR NIGAM/ NAGAR PALIKA / NAGAR PANCHAYAT

Receipt Book

No. Place..... dated.....

Received from Shri/Smt/ Ku._____a sum of Rupees _____ in the lieu of SCF/ RDF transported and accepted by the cement kiln plant_____.

S.No	Type of SCF/ RDF	Quantity of SCF/ RDF	Amount
Total Amount			

Under the Nagar Nigam/ Nagar Palika/ Nagar panchayat

Rs. _____

Signature of the SCF/ RDF Receiver Signature and seal of authority

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 4-List of Cement Plants in Chhattisgarh

S. No.	Plant Name	Address
1.	M/s. Nuvoco Vistas Corp. Ltd. (M/s. Lafarge India Ltd.)	Sonadih Cement Plant, PO: Raseda, Tehsil-Balodabazar, Distt. Baloda Bazar- Bhatapara (Chhattisgarh)
2.	M/s. J K Laxmi Cement,	Malipuri Khurd & khasadih, tehsil-dhamdha, Ahiwara, dist.-durg, Chhattisgarh.
3.	M/s. ACC Limited, Jamul	P.O. Jamul, Bhilai, Dist.-Durg, Chhattisgarh 490 024
4.	M/s. Ambuja Cement Limited,	Village & PO – Rawan, Tehsil-balodabazar, Distt. Baloda Bazar- Bhatapara, Chhattisgarh
5.	M/s Ultratech Cement Ltd., (Unit Rawan Cement Works)	Village - rawan, Distt. Baloda Bazar – Bhatapara, Chhattisgarh – 493196
6.	M/s Ultratech Cement Ltd., (Unit Hirmi Cement Works)	Village- Simga, Distt. Baloda Bazar-Bhatapara Chhattisgarh – 493195
7.	M/s. Nuvoco Vistas Corp. Ltd.	Arasmeta Cement plant,PO: Gopal Nagar, Dist.-Janjgir, Champa, Chhattisgarh
8.	M/s. Shree Cement Ltd.	Khaparadih, tehsil Simga, district - Baloda Bazar-Bhatapara
9.	M/s. Nu Vista Limited (M/s. Emami cement limited)	Village Risda, Dist.- Balodabazar-bhatapara, Chhattisgarh- 493332
10.	M/s. Ultratech Cement Ltd. (Century Cement)	Baikunth Cement works, Village-baikunth, Dist.- Balodabazar-bhatapara, Chhattisgarh-493116

Note: This list will be amended by SPCB from time to time after consultation with Cement Plants.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

TRUE TRANSLATED COPY

DIRECTORATE, URBAN ADMINISTRATION AND DEVELOPMENT, CHHATTISGARH

4TH Floor, D Block, Indravati Bhavan, Nava Raipur Atal Nagar
(Phone: 0771-2235828 Email: technicalcellraipur2017@gmail.com)

No/TC/14/2025 Nava Raipur,Atal Nagar, Dated: 14.05.2025

To,

1. All Commissioners,
Municipal Corporations (Chhattisgarh)
2. All Chief Municipal Officers,
Nagar Palika Parishad / Nagar Panchayats (Chhattisgarh)

Subject: **Regarding signing of formal agreement for utilization of Refuse Derived Fuel (RDF) in cement plants established in the state.**

Reference: **Letter No. 366 / Head / CECB / 2025, issued by the Chhattisgarh Environment Conservation Board, Paryavas Bhavan, North Block, Sector-19, Nava Raipur Atal Nagar, dated 01.05.2025.**

With reference to the subject cited above, consent for entering into contract with 10 cement plants located in the state for disposal/disposal of Refuse Derived Fuel (RDF) generated from the work of solid waste management in the urban bodies of the state has been given by Chhattisgarh Environment Protection Board through the above referenced letter.

The list of bodies for disposal of Refuse Derived Fuel (RDF) and details of mapping of the concerned cement plants for the contract is being sent along with the attachment.

Accordingly, for the transportation/disposal of RDF generated in the ULB through cement plants, ensure that a contract is made in the enclosed contract format within a time period of 15 days and a copy of the contract is sent to the undersigned.

Enclosure: As stated above.

Director
Urban Administration & Development
Nava Raipur, Atal Nagar

No/TC/15/2025 Nava Raipur,Atal Nagar, Dated: 14.05.2025

Copy:-

1. Secretary, GoCG, Housing and Environment Department, Mantralaya, Nava Raipur Atal Nagar.
2. Member Secretary, CECB, Paryavas Bhawan, Nava Raipur Atal Nagar (CG)
3. Secretary, GoCG, Urban Administration and Development Department, Mantralaya, Nava Raipur Atal Nagar.
4. Chief Executive Officer, State Urban Development Agency, Nava Raipur Atal Nagar (CG).
5. M/s Shri Raipur Cement Plant (Unit of Shri Cement Ltd.), Village – Khapradih, Tehsil –Simga, District Balodabazar-Bhatapara (C.G.) Phone: 9461656012
6. M/s UltraTech Cement Ltd. (Hirmi Cement Works), Village – Hirmi, District – Balodabazar-Bhatapara (C.G.) Phone: 9826550341
7. M/s JK Lakshmi Cement Ltd., Village – Gram, District – Durg (C.G.) Phone: 7747013804 Location: Malpuri Khurd and Khasadih, Tehsil – Dhamdha
8. M/s ACC Limited, Jamul Cement Works, Post Jamul, District Durg (C.G.) Phone: 9777447634

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9 M/s NU Vista Limited (formerly M/s Emami Cement Limited), Village – Risda, District Balodabazar-Bhatapara (C.G.) Phone: 8918976055.

10. M/s Nuvoco Vistas Corporation Limited (formerly M/s Lafarge India Limited), Sonadih Cement Plant, P.O. Raseda, Tehsil Balodabazar, District Balodabazar-Bhatapara (C.G.) Phone: 9340542235

11. M/s UltraTech Cement Limited (Rawan Cement Works), Village – Rawan, District Balodabazar-Bhatapara (C.G.) Phone: 9174116340.

12. M/s Ambuja Cements Limited (Line I & II), Village & P.O. Rawan, Tehsil Balodabazar, District Balodabazar-Bhatapara (C.G.) Phone: 8982073666.

13. M/s UltraTech Cement Limited (Baikunth Cement Works), Village – Baikunth, District Balodabazar-Bhatapara (C.G.) Phone: 7903621507.

14. M/s Nuvoco Vistas Corporation Limited, Arasmeta Cement Plant, P.O. Gopal Nagar, District Janjgir-Champa (C.G.) Phone: 9893497192

Director
Urban Administration & Development
Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

HEAD OFFICE, CHHATTISGARH ENVIRONMENT CONSERVATION BOARD

Paryavas Bhawan, North Block, Sector-19 Nava Raipur Atal Nagar, Raipur (C.G)

No/1366/HO/CECB/2025 Nava Raipur,Atal Nagar, Dated: 01.05.2025

To,

Director
Urban Administration and Development Department
Indravati Bhawan, 4th Floor, D Block
Nava Raipur Atal Nagar, Raipur (C.G)

Subject: **Regarding execution of formal agreements for utilization of Refuse Derived Fuel (RDF) in cement plants established in the State.**

Reference: **Review meeting convened by the Board on 13.02.2025.**

With reference to the subject cited above, on 13.02.2025 a review meeting was organised by the board regarding the use of Refuse Derived Fuel (RDF) for co-processing in cement plants, in which representatives from the cement plant and officers from the urban administration & development department were also present. A copy of minutes of meeting was made available to you through email, in continuation of which, by mapping on the basis of distance between cement plants and urban bodies, you have sent information including the quantity of Refuse Derived Fuel (RDF) likely to be supplied by urban local bodies to various cement plants.

The Board agrees with the above mapping and information. Therefore, it is requested that, based on the mapping done above, formal agreements with cement plants and the supply of baled RDF be completed and the Board be informed, so that compliance can be ensured in the Hon'ble NGT Case No. 606/2018.

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur, Atal Nagar

No/ /Main/CECB/2025 Nava Raipur,Atal Nagar, Dated: / / 2025

Copy:-

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

List of Cement Plants

1. M/s Shri Raipur Cement Plant (Unit of Shri Cement Ltd.), Village – Khapradih, Tehsil –Simga, District Balodabazar-Bhatapara (C.G.) Phone: 9461656012
2. M/s UltraTech Cement Ltd. (Hirmi Cement Works), Village – Hirmi, District – Balodabazar-Bhatapara (C.G.) Phone: 9826550341
3. M/s JK Lakshmi Cement Ltd., Village – Gram, District – Durg (C.G.) Phone: 7747013804 Location: Malpuri Khurd and Khasadih, Tehsil – Dhamdha
4. M/s ACC Limited, Jamul Cement Works, Post Jamul, District Durg (C.G.) Phone: 9777447634
5 M/s NU Vista Limited (formerly M/s Emami Cement Limited), Village – Risda, District Balodabazar-Bhatapara (C.G.) Phone: 8918976055.
6. M/s Nuvoco Vistas Corporation Limited (formerly M/s Lafarge India Limited), Sonadih Cement Plant, P.O. Raseda, Tehsil Balodabazar, District Balodabazar-Bhatapara (C.G.) Phone: 9340542235
7. M/s UltraTech Cement Limited (Rawan Cement Works), Village – Rawan, District Balodabazar-Bhatapara (C.G.) Phone: 9174116340.
8. M/s Ambuja Cements Limited (Line I & II), Village & P.O. Rawan, Tehsil Balodabazar, District Balodabazar-Bhatapara (C.G.) Phone: 8982073666.
9. M/s UltraTech Cement Limited (Baikunth Cement Works), Village – Baikunth, District Balodabazar-Bhatapara (C.G.) Phone: 7903621507.
10. M/s Nuvoco Vistas Corporation Limited, Arasmeta Cement Plant, P.O. Gopal Nagar, District Janjgir-Champa (C.G.) Phone: 9893497192

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE M

छत्तीसगढ़ CHHATTISGARH

R. 435991

I. The Ministry of Housing and Urban Affairs (MoHUA), Government of India has launched Swachh Bharat Mission on 2nd October 2014, with the objectives of modern and scientific Municipal Solid Waste Management among others.

II. To enhance the progress towards the objective of modern and scientific Municipal Solid Waste Management, an Expert Committee was constituted by MoHUA in November 2017 to prepare "Standards/Norms for Refuse Derived Fuel (RDF) from Municipal Solid Waste for its utilization in Cement Kilns, Waste to Energy Plants and similar other installations".

III. Based on the recommendations, standards for Segregated Combustible Fractions (SCF) and Refuse Derived Fuel (RDF) from municipal solid waste have been notified by Central Pollution Control Board.

IV. This agreement is between Urban Local Body and Cement Plant for usage of MSW based SCF/ RDF for co-processing.

This Agreement is made and entered into this 16/06 day of June 2025 by and between:

First Party, which is the urban local body (municipality) of **Municipal Corporation Risali, Dist – Durg C.G.** (Town or city), having its office at **Risali, Dist – Durg C.G.** (hereinafter refer to as "ULB") of the One Part;

And

Second Party **UltraTech Cement limited a Company incorporated under the Companies Act, 2013, having its registered office at Ahura Centre, B Wing, 2nd Floor, Mhakali Caves Road, Andheri (East) Mumbai 400093, India and having its Cement Plant at Unit- Hirmi Cement Works Kathraud ,CG pin -493195** (hereinafter refer to as "Cement Company") of the other part.

आयुक्त
नगर पालिक निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

East Cluster

(1592) 16/06/25

क्रमांक..... दि. .....संख्या 01.....कीमती 100

नाम आयुक्त नगर निगम रिसाली.....

साकिन रिसाली..... तह. दुर्ग.....जिला दुर्ग.....

दावेदार Ultratech Cement limited.....

साकिन Mumbai..... तह.....जिला.....

मारफत अधिकृत व्यक्ति.....

वास्ते इकरारनामा.....

सविता

श्रीमती सविता सिन्हा
स्टाम्प वेंडर
लायसेंस क्र. 03/बी-104/2020-21
रिसाली नगर निगम परिसर, तह. दुर्ग/पाटन

दस्ता.केता

SUB TREASURY BHILAI
19 SEP 2023
Asstt./S.T.O.Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

AND WHEREAS the Urban Local Bodies (ULBs) are responsible for management of Municipal Solid Waste (MSW) generated within its jurisdiction as per Solid Waste Management Rules 2016. The MSW contains reasonable quantity of non-recyclable Segregated Combustible Fraction (SCF) containing plastics and other combustible materials (herein referred to as 'Segregated Combustible Fraction (SCF) which are not biodegradable and release toxic gases when they get burnt or dumped in the dump yards / landfills. The SCF can further be processed by ULB or by third party for making refuse derived fuel (RDF) of different grades meeting standards / norms notified by CPCB.

AND WHEREAS, Cement Company is in the business of manufacture and sale of different types and grades of cement and has the capability to consume the waste materials in an environment friendly manner in the cement kiln process having high temperature and long residence time (hereinafter referred to as "Co-Processing") while simultaneously producing cement of desired quality and meeting the emission norms.

NOW, THEREFORE, to ensure the safe disposal of SCF segregated from the municipal solid waste and/ or RDF all parties have entered into this Agreement.

1. Term and Validity of the Agreement

The Agreement shall be valid for a period of 05 years from the date of signing and execution of this Agreement.

The Agreement may be amended by written consent of all the Parties to the Agreement. All amendments shall be documented and allotted a distinctive number and date.

2. Responsibility of the Parties

To deliver key objectives of this Agreement the parties' responsibilities are summarized as follows (In case ULB is directly supplying to cement plants the responsibility of SCF/RDF manufacturer shall be fulfilled by ULB).

आयुक्त
नगर पालिक निगम
रिसाली

ULTRATECH CEMENT LIMITED
East Cluster

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2.1 Responsibility of ULB

a) To supply Municipal Solid Waste to the Self-Help Group selected and responsible for MSW management contract of the city and / or process MSW to SCF/RDF.

b) Review of infrastructure and machinery available at the waste processing facility to ensure SCF/ RDF can be processed and supplied.

c) To set up a review and monitoring mechanism to ensure that SCF/ RDF to be supplied meets the standards notified by CPCB.

d) To provide space for the segregation of combustible fractions and its storage.

e) To supply minimum assured SCF/RDF to the cement unit

f) To segregate the combustible fractions from the Municipal Solid waste.

g) To work jointly with Cement Plant to finalize the schedule of delivery as per Annexure 1C.

h) To supply minimum assured SCF/RDF to the cement unit

i) Bailing of SCF before its transportation to Cement Plants

j) For execution of this agreement ULB shall ensure all relevant legal requirements as per rule.

2.2 Responsibility of Cement Plants

a) To accept and utilize the SCF/ RDF as per agreed schedule of delivery (Annexure 1C) and meet emission norms.

b) To pay the price of SCF/ RDF to ULB as per commercial terms defined in section 4 of this Agreement.

c) To work jointly with ULB as the case maybe to finalize the schedule of delivery as per Annexure 1C.

d) To issue the co-processing certificate to ULB as per Annexure 1E.

e) To undertake the testing of SCF/ RDF as per requirements agreed in this Agreement.

f) To bear loading, unloading, weighing and transportation cost of SCF/ RDF from ULBs to cement plant in all over the State of Chhattisgarh.

g) For execution of this agreement Cement Plant shall ensure all relevant legal requirements as per rule.

आयुक्त
नगर पालिक निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULTRATECH CEMENT LIMITED
East Cluster
RAIPUR VERTICAL(C.G.)

2.3 Trial Run Period

a) This agreement shall be executed in two phases (i) Trial Run Phase- for proper understanding of mechanism of utilization of SCF in Cement Plants, (ii) Final Phase.

b) The Trial run period shall commence on the date of signing the agreement [illegible] and shall conclude on completion of three months.

c) After completion of the trial run, the final phase of the agreement shall be commenced immediately.

d) The Authority, in this case State Urban Development Agency (SUDA) and State Pollution Control Board (SPCB) shall review the agreement conditions inline with the suggestions received (if any) from both the parties during the trial run period and shall take decision on it which may include modification in such terms as deemed appropriate.

Provisions for Collection, handling, storage, Segregation & Transportation of segregated Combustible Fraction (SCF) / Refuse Derived Fuel (RDF) from Municipal Solid Waste (MSW) for processing & disposal at Cement company's facility located at **Unit- Hirmi Cement Works/Rawan/ kuthraud ,CG pin -493195**

(A) Collection, handling, storage and transportation, unloading, storing, pre-processing, and Disposal of Segregated Combustible Fraction (SCF)/ RDF:

ULB (in line with ongoing MSW system) shall be responsible to collect, handle and store at a designated location the Segregated Combustible Fraction (SCF)/ RDF generated within its jurisdiction.

The quantity of SCF/RDF in any consignment delivered by the ULB to the Cement Plant shall be determined by the electronic weighbridge installed at the Cement Plant. All SCF/RDF related reports including inventory list shall be prepared as per electronic weighbridge records maintained at the Cement Plant, which shall be the conclusive documentary proof evidencing the actual quantity of SCF/RDF received by them. In the event of any dispute relating to the actual quantities of SCF /RDF dispatched by the ULB and received by the Third Party, the Parties shall resolve the same in good faith through discussion on the appropriate actions required to be taken for verification and correction of any discrepancy.

आयुक्त
नगर पालिक निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

East Cluster

Cement company shall be responsible for loading, transporting, unloading, storing, pre-processing, and Disposal of the Segregated Combustible Fraction (SCF) /RDF through co-processing in its kiln in the cement plant located at at **Hirmi Cement Works kuthraud ,CG pin -493195** The protocols for receiving the SCF/RDF are given in Annexure 1D.

(B) Quality of SCF/ RDF:

The Segregated Combustible Fraction should not contain any banned hazardous items listed in the Annexure 1B attached herein. Wet fraction of the Municipal Solid Waste comprising kitchen waste and organics, construction and demolition waste and inert shall not be allowed to be mixed with the Segregated Combustible Fraction that is being sent for Co-processing.

(C) Quantity and schedule of delivery:

The delivery schedule of SCF /RDF shall be prepared on daily/weekly/fortnightly/monthly basis by all the parties within one month from signing of Agreement, as per guidance given in Annexure 1C attached herein. A minimum truck load quantity of SCF/RDF of mutually agreed grade should be assured to be supplied by the ULB.

The minimum quantity of ~~1442~~ Ton /day SCF/ RDF should be assured by the **Municipal Corporation Risali, Dist – Durg C.G** (Name of ULB) for its transportation to **Unit- Hirmi Cement Works kuthraud ,CG pin -493195.** Cement Plant. In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at a mutually agreed solution to deal the situation.

(D) Refusal:

In case Cement company is in the receipt of consignment which is not matching with specifications given in Annexure 1A or contains banned items (as mentioned Annexure 1B and/or kitchen wastes or organics other than the SCF/RDF, Cement company will be entitled to refuse the acceptance of the same and communicate such rejection within 4 days to ULB and such consignment will be taken back by ULB within 7 days of such intimation at their own cost and risk to an appropriate place for disposal. The delivery of the SCF/RDF is complete only after the communication of the acceptance of consignment by cement company to ULB subject to the terms herein mentioned.

आयुक्त
नगर पालिक निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULTRATECH CEMENT LIMITED
East Cluster

(E) Storage, Handling & Processing of Segregated Combustible Fraction (SCF):

On completion of the Delivery of SCF, Cement company shall be responsible for safe storage, handling and processing of the SCF/ RDF at its cement plant located **Unit- Hirmi / Kawasa / Cement Works kuthraud ,CG pin -493195** The protocols for receiving the SCF/RDF are given in Annexure 1D.

(F) Testing of quality Parameters:

The following specification should be considered for each consignment of SCF/RDF:

Parameters	SCF
Size	NA
Moisture	< 35%
Net Calorific Value	> 1500 Kcal / kg
Sulphur	< 1.5 %
Chlorine	< 1.0 %
Ash	<20 %

Each consignment of SCF/RDF received at the Cement Plant Facility of the **Unit- Hirmi – Kawasa / Cement Works kuthraud ,CG pin -493195 Facility of UltraTech Cement Limited** shall be tested at the Cement Plant's laboratory. Each consignment of SCF /RDF shall be tested by both parties for the parameters stated above and the reports from both parties shall be shared every fortnight. In case of deviations in reports, both Parties have to resolve the same in good faith in view of the reasonable proofs.

(G) Certificate of Pre-processing and Co-Processing:

The Cement Plant shall at the beginning of each month during the term of this agreement, issue to the ULB Certificate of Co-Processing for the SCF/RDF received for Co-Processing during the previous month in the format set out in Annexure 1E attached to the Agreement.

(H) Other Special Conditions:

The other special conditions for the management of SCF/ RDF are mentioned in the Annexure 1F attached to this agreement.

3. Commercial terms for the Disposal of Segregated Combustible Fraction (SCF) / RDF:

(A) The capital cost for setting up SCF/ RDF processing plant shall be borne by ULB.

आयुक्त
नगर पालिका निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULTRATECH CEMENT LIMITED
East Cluster

(B) The transportation cost of SCF/RDF from the ULBs to cement plant shall be borne by Cement plant **UltraTech Cement Limited located at Unit- Unit- Hirmi Cement Works kuthraud ,CG pin -493195** Any taxes if applicable from time to time on the Afore said services / transaction shall be to the account of Cement Plant.

(C) The Cement Plant will pay for SCF/ RDF to ULB at mutually agreed rates (Rs.1200 per metric tonne plus GST and other taxes as applicable) calculated based on calorific value and other parameters like pre-processing requirements at cement plant and grades of SCF/RDF as defined in annexure 1A.

(D) The payment shall be made by the cement plant to the ULB in the form of an electronic transfer / cheque / demand draft after commencement of material dispatch from the ULB.

4. Point of Contact:

ULB and Cement Plant shall nominate a person who should act as points of contact during the term of the Agreement. Also, if any party wants to change their contact person, they can change the same but have to communicate the same to the opposite party before doing so.

5. Force Majeure:

Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, accidents, fires, unprecedented floods, earth quake or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Cement Plant or on account of Acts of God.

At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason

आयुक्त
नगर पालिक निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULTRATECH CEMENT LIMITED
East Cluster
RMC & FUEL VERTICAL (C.G.)

continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement

or terminate the same. On such termination, the cement company will be bound to lift and pay for the stock of SCF/RDF as on the date of termination.

6. Settlements of Disputes

The Parties shall endeavor to settle by mutual consultation any claim, dispute, differences or controversy ("Dispute") arising out of, or in relation to the Agreement, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement.

The State Pollution Control Board (SPCB)and State Urban Development Agency (SUDA) will try to resolve such type of disputes as facilitator. Any Dispute which cannot be settled within Thirty (30) days of consultation as provided above shall be submitted to arbitration at the request of a Party ("affected Party") upon written notice to that effect to the other Party. The Secretary (Urban Administration and Development Department) of state will be the arbitrator. Further, in case dispute is not resolved, arbitration shall be conducted at place of ULB (or to be mutually decided by all parties) in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

7. Indemnity

The Parties shall defend, indemnify and save harmless each other and their directors, employees and agents from and against any and all claims, demands, fines, loses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and

आयुक्त
नगर पालिक निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULTRATECH CEMENT LIMITED
East Cluster

costs relating to any of the forgoing resulting from the act or omission, breach or non-conformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent such claims are the result of the other Party's gross negligence or willful default.

8. Non-Waiver

Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

9. Relationship

It is understood that this Agreement between the parties shall be on principal-to-principal basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

10. Notice

Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

11. Applicability

Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to the terms herein.

12. Non-Exclusive Transaction

This Agreement is non-exclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transaction of similar nature.

आयुक्त
नगर पालिक निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

East Cluster

13. Non transfer of agreement

Parties shall not assign or transfer this agreement or any work order or any parts of its rights and obligations here under to any person or corporation without the prior written consent of the other party.

SIGNED AND DELIVERED for and on behalf of

First Party, by the hand of its authorized signatory,

आयुक्त
नगर पालिक निगम
रिसाली

Mrs Monika Verma

Signature in the presence of:

उप अभियंता
नगर पालिक निगम
रिसाली

Tajveer Chand Kaushik

Signature of Witness 1, (Name of Witness 1)

इंजीनियर
नगर पालिक निगम
रिसाली

Chandrapal Harmukh

Signature of Witness 2, (Name of Witness 2)

Second Party, by the hand of its authorized signatory,

East Cluster

PRAVEEN KUMAR

Signature in the presence of:

Thakur

Sanjay Thakur

Signature of Witness 1, (Name of Witness 1)

Dr. Sandeep Mishra

Signature of Witness 2, (Name of Witness 2)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
रिसाली

SIGNED AND DELIVERED for and on behalf of

Annexure 1A

Specifications of SCF / RDF (on as received basis)

Parameters	Values
Size (mm)	NA
Moisture (%)	< 35%
NCV (Cal/gm)	> 1500 Kcal / kg
S (%)	< 1.5 %
Cl (%)	< 1.0 %
Ash (%)	<20 %

Annexure 1B

List of Banned items

The Segregated Combustible Fraction (SCF) /RDF dispatched by ULB shall not contain following items that are listed as banned items for Co-processing.

- Anatomical Hospital Wastes
- Asbestos-containing Wastes
- Bio-hazardous Wastes
- Electronic Scrap
- Entire Batteries
- Explosives
- High-concentration Cyanide Wastes
- Mineral Acids
- Radioactive Wastes
- Unsorted Municipal Garbage

Annexure 1C

Quantity & Delivery Schedule

ULB, during the term of the agreement, shall deliver the following quantities of SCF/ RDF to the **UltraTech Cement Limited located at Unit- Unit- Hirmi Cement Works kathraud ,CG pin -493195 Cement Plant** Cement Plant on daily/ weekly/ monthly

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
रिसाली

East Cluster

/yearly basis. Segregated Combustible Fraction (SCF) or / and Refuse Derived Fuel (RDF):

1200 Metric Tonnes per day/ week/month/annum

ULB, during the term of the agreement, shall deliver the SCF/RDF to the Cement Plant on daily/ weekly/monthly basis as per the mutually agreed delivery schedule. The delivery

schedule of the month will be prepared by the parties through mutual consent and will be finalized before 20th of the preceding month.

In case of any change or modification required in the agreed monthly delivery schedule of a particular month by either party, the same shall be brought to the notice of other party at least 07 days in advance or as mutually agreed.

Annexure 1D

Protocols for Receiving of SCF/RDF

The following procedures shall be followed when receiving SCF/RDF at the Cement Plant:

I. Transporter will report to the Cement Plant security gate for delivery of the SCF/RDF at storage area(s) of designated Cement Plants.
II. Security officer shall inform the concerned officer of the designated Cement Plant.
III. Cement Plant officer will undertake following activities: -
   (a) Receive all relevant documents from the ULBs Transporter including;
      i. Delivery document
      ii. Certificate from ULBs/ SCF and/or RDF manufacturer specifying conformance to waste specifications.
      iii. Any other document mutually agreed between the parties.
   (b) Cement Plant shall arrange and record the weight of the Transport vehicle on the weigh bridge installed at the plant before and after unloading of the SCF/ RDF at the designated storage area.
   (c) Cement Plant shall make necessary arrangements for unloading and storage of the SCF/RDF at the designated storage area, as per the date on which the consignment is delivered to the cement plant and shall also record the no. of bags, date of delivery, consignment no., truck no. etc.
   (d) Cement Plant shall arrange to conduct inspection and sampling of the SCF/RDF as required and report to the ULB/ SCFOR RDF supplier (as the case may be) whether the SCF/RDF is conforming to specifications list in Annexure 1 and Annexure 2 with in
   ....15..... (..) days of receipt of SCF/RDF.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
दिल्ली

ULTRATECH CEMENT LIMITED
East Cluster
& FUEL VENTURE (G.)

(e) Incase SCF/RDF is not properly sealed/ packed as set out in the Agreement, Cement Plant shall inform the same and both the parties shall discuss and arrive at solution for safe handling and disposal of SCF/RDF.

(f) Cement Plant shall keep the storage area locked with appropriate surveillance by the security.

(g) To attend any emergency situation, the Cement plant shall maintain a copy of the risk assessment and crisis management plan with its security officer and also with its concerned officer.

Annexure 1E

CERTIFICATE OF CO-PROCESSING

This is to certify that we have taken receipt of the following quantities of..... (Name of the SCF/RDF) sent by M/S .....for Pre and / Or Co-processing in our Cement Kiln during the period .....to ..... The same would be safely and completely disposed off within .....days of receipt and thereafter will not exist.

Waste Name: .....

Quantity (Tons): .....

Plant Head

(Authorized Signatory)

.....

Annexure 1F

Collection, Segregation and Transportation:

1. Municipal solid waste from door-to-door collection, drain cleaning, littered/dumped waste in public area and street sweeping will be transported to Solid Liquid Resource Management (SLRM) Centre/ Material Recovery Facility (MRF) Facility of the Urban Local Body (ULB) for segregation.
2. The wet waste will be used for composting. The dry waste will be segregated broadly as recyclable saleable waste and non-recyclable combustible waste.

आयुक्त
नगर पालिक निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULTRATECH CEMENT LIMITED
East Cluster

3. The recyclable saleable waste will be washed/cleaned and dried (if dirty, to remove soil and inert etc.) and will be further segregated into various fractions depending on the end use or the material for resale and recycled through authorized recyclers. The recyclable fraction shall be sold to registered recyclers at the price mutually agreed between ULB and registered recyclers.
4. The non-recyclable combustible dry waste will be segregated into different categories of paper, cloth, plastics, multi-layer plastics, packaging materials, pieces of leather, rubber, tyre, polystyrene (thermo-col), wood etc. and will be washed (if required, to remove soil and inerts etc.) and dried.
5. The Segregated Combustible Fraction (SCF)/ Refuse Derived Fuel (RDF) shall not contain banned hazardous items as per list provided by State Pollution Control Board (SPCB). SPCB will make available the list of banned items time to time.
6. After drying, the bailable combustibles will be compacted in a lot of 100kg by mechanized/ manual bailing machine and transported to allotted Cement plant as alternative fuels or raw material (AFR) for Cement Plants.

SCF/ RDF transportation to Cement Plant:

1. ULB will take all adequate steps while handling SCF/ RDF to prevent accidents, maintain hygiene and ensure safety at SLRM Centre/MRF Facility.
2. The ULB shall sign an Agreement with cement plants situated in the State of Chhattisgarh for utilization of SCF/ RDF. The list of Cement plants in the State of Chhattisgarh is given in Annexure- 5. This list will be amended by SPCB from time to time after consultation with Cement Plants.
3. The detailed responsibilities of ULB and Cement Plant are elaborated in the agreement. State Urban Development Agency (SUDA) and SPCB will be the facilitator for the same.
4. The SCF/ RDF will be transported to cement factories as per the rule of SPCB.
5. In every 7 days interval Cement Plants will contact ULB representatives to ensure the availability and quality of SCF/ RDF.
6. The minimum SCF/ RDF quantity should be a truck load for its transportation to Cement factories.
7. The loading, unloading, weighing and transportation cost for SCF/RDF from

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
सिरोंजी

East Cluster

SLRM centers/ MRF Facility to the Cement Plants shall be borne by Cement Industries.

Quality and Quantity Assessment:

1. Logbooks shall be maintained at the SLRM Centre/ MRF Facility and with the transportation vehicles clearly indicating the SCF/RDF type and quantity transported to cement plant weekly. The logbook should be maintained as per the format provided by SPCB.
2. A receipt book shall be maintained at SLRM Centre/ MRF Facility of ULB. The person issuing the receipts shall make four copies of each receipt. One copy should be given to the cement plant in-charge, other to be sent to SUDA, third copy should be kept in

   the receipt book of ULB and the fourth copy should be sent to SPCB office. The format of receipt book is attached as Annexure- 4, refer also Annexure- 1D.
3. Upon receipt of the SCF/ RDF at Cement Plant, it shall be weighed and properly logged again to verify the quantity of SCF/ RDF.
4. It shall then undergo a visual inspection to confirm the physical appearance. Four representative samples of the waste shall be collected. One sample shall be sent to the onsite laboratory of Cement Plant for analysis and other three samples shall be sent to ULB, JD Office, SUDA respectively.
5. The quality of SCF/ RDF tested by Cement plant should meet the standards proposed by CPCB and the specification of SCF/ RDF should be maintained as per Annexure- 1A. Then only the consignment of SCF/ RDF shall be sent for pre-processing or co- processing.
6. The cement plant shall pay the ULB based on equivalent calorific value of the SCF/ RDF received as a substitute of conventional fuel. e.g. If the ULB has 1 tonne SCF and its calorific value is 1500 Kcal/ kg, then cement plant will pay the ULB minimum Rs. 1200 per metric tonne ex-ULB. GST and other applicable taxes will be over and above.

आयुक्त
नगर पालिक निगम
बिलासपुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULTRATECH CEMENT LIMITED
East Cluster

Annexure 1-Format for log book of SCF/ RDF to be maintained at SLRM Centre/MRF Facility

Name of ULB: Municipal Corporation Risali

Name of SLRM Centre/MRF Facility:

Month .....Year.....

Type of SCF/RDF (Non-saleable combustible waste) sent to cement plant in Kg	Day	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	Total
	paper																																
	cloth,																																
	plastics																																
	multi-layer plastics																																
	packaging materials																																
	leather																																
	rubber																																
	tyre																																
	polysty																																

आयुक्त
नगर पालिक निगम
रिसली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

| | | |

Annexure 2- Format for log book to be maintained for transportation vehicle

Name of ULB: Municipal Corporation Risali

Name of SLRM Centre/MRF Facility:

Month .....Year.....

S.No.	Date	Driver Name	Address (Pick up point)	Type of SCF/ RDF sent to cement kilns	SCF/ RDF Transported (In Kgs)	SCF/ RDF Storage In-charge Signature	SCF/ RDF Receiver Signature

आयुक्त
नगर पालिक निगम
रिसाली

ULTRATECH CEMENT LIMITED
East Cluster

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 3- Format for Receipt Book

NAGAR NIGAM RISALI

Receipt Book

No. Place..... dated.....

Received from Shri/Smt/ Ku._____ a sum of Rupees _____ in the lieu of **SCF/ RDF** transported and accepted by the cement kiln plant_____.

S.No	Type of **SCF/ RDF**	Quantity of **SCF/ RDF**	Amount
Total Amount			

Under the Nagar Nigam/ Nagar Palika/ Nagar panchayat

Rs._____

Signature of the **SCF/ RDF** Receiver

Signature and seal of authority

East Cluster

आयुक्त
नगर पालिक निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 4-List of Cement Plants in Chhattisgarh

S. No.	Plant Name	Address
1.	M/s. Nuvoco Vistas Corp. Ltd. (Lafarge india Ltd.)	Sonadih Cement Plant, PO: Reseda, Distt. Baloda Bazar- Bhatapara (Chhattisgarh)
2.	M/s. J K Laxmi Cement,	MalipurKhurd&Khasadih,tehsil-dhamdhaAhiwara, dist. Durg, Chhattisgarh.
3.	M/s. ACC Limited, Jamul	P.O. Jamul, Bhilai, Distt. Durg, Chhattisgarh 490 024
4.	M/s. Ambuja Cement Limited,	Village & PO – Rawan, Tehsil- Balodabazar Distt. Baloda Bazar- Bhatapara, Chhattisgarh
5.	M/s Ultratech Cement Ltd., (Unit Rawan Cement Works)	Village-Rawan, Distt. Baloda Bazar – Bhatapara, Chhattisgarh – 493196
6.	M/s Ultratech Cement Ltd., (Unit Hirmi Cement Works)	Village- Simga, PO- Hirmi, Distt. Baloda Bazar- Bhatapara Chhattisgarh – 493195
7.	M/s. Nuvoco Vistas Corp. Ltd.	Arasmeta Cement plant,PO: Gopal Nagar, Janjgir, Champa, Chhattisgarh
8.	M/s. Shree Cement Ltd.	Khaparadih, Tehsil Simga, Baloda Bazar-Bhatapara
9.	M/s. Nu Vista Limited (M/s. Emami Cement Limited)	Village-Risda, dist.-Baloda Bazar-bhatapara, Chhattisgarh- 493332
10.	M/s. Ultratech Cement Ltd., (Century Cement)	Baikunth Cement Work's, Village- Baikunth, dist.- Baloda Bazar-bhatapara ,Chhattisgarh-493116

Note: This list will be amended by SPCB from time to time after consultation with Cement Plants.

आयुक्त
नगर पालिक निगम
रिसाली

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULTRATECH CEMENT LIMITED
East Cluster

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

छत्तीसगढ़ CHHATTISGARH

T 693698

I. The Ministry of Housing and Urban Affairs (MoHUA), Government of India has launched Swachh Bharat Mission on 2nd October 2014, with the objectives of modern and scientific Municipal Solid Waste Management among others.

II. To enhance the progress towards the objective of modern and scientific Municipal Solid Waste Management, an Expert Committee was constituted by MoHUA in November 2017 to prepare "Standards/Norms for Refuse Derived Fuel (RDF) from Municipal Solid Waste for its utilization in Cement Kilns, Waste to Energy Plants and similar other installations".

III. Based on the recommendations, standards for Segregated Combustible Fractions (SCF) and Refuse Derived Fuel (RDF) from municipal solid waste have been notified by Central Pollution Control Board.

IV. This agreement is between Urban Local Body and Cement Plant for usage of MSW based SCF/ RDF for co-processing.

This Agreement is made and entered into this.....16TH..... day of.....JUNE.....2025 by and between:

First Party, which is the urban local body (municipality) of **AMBIKAPUR** (Town or city), having its office at **MUNICIPAL CORPORATION AMBIKAPUR , DIST-SURGUJA, C.G.**(hereinafter refer to as "ULB") of the One Part;

And

Second Party, **UltraTech Cement limited a Company incorporated under the Companies Act, 2013, having its registered office atAhura Centre, B Wing, 2nd Floor, Mhakali Caves Road, Andheri (East) Mumbai 400093, India and having its Cement Plant at Unit-Rawan Cement Works** (hereinafter refer to as "Cement Company") of the other part.

/ Hiranmay / Barkund

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULTRATECH CEMENT LIMITED
East Cluster
RDM & FUEL VERTICAL (C.G.)

आयुक्त
नगर पालिक निगम
अम्बिकापुर

कृ० 1357 100×1 ₹50 14/6/2025

I आयुक्त नगर पालिक निगम अंबिकापुर जिला सरगुजा छ.ग.

II अस्थायी लीज लिखित 2/3 ग्रा. रावण जिला सरगुजा छ.ग.

अनुबंध पत्र

V.K. Tiwari
Stamp Vendor
Civil Court Ambikapur

डायरी
उपपुलिस अधीक्षक
सिविल-अंबिकापुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

AND WHEREAS the Urban Local Bodies (ULBs) are responsible for management of Municipal Solid Waste (MSW) generated within its jurisdiction as per Solid Waste Management Rules 2016. The MSW contains reasonable quantity of non-recyclable Segregated Combustible Fraction (SCF) containing plastics and other combustible materials (herein referred to as 'Segregated Combustible Fraction (SCF) which are not biodegradable and release toxic gases when they get burnt or dumped in the dump yards / landfills. The SCF can further be processed by ULB or by third party for making refuse derived fuel (RDF) of different grades meeting standards / norms notified by CPCB.

AND WHEREAS, Cement Company is in the business of manufacture and sale of different types and grades of cement and has the capability to consume the waste materials in an environment friendly manner in the cement kiln process having high temperature and long residence time (hereinafter referred to as "Co-Processing") while simultaneously producing cement of desired quality and meeting the emission norms.

NOW, THEREFORE, to ensure the safe disposal of SCF segregated from the municipal solid waste and/ or RDF all parties have entered into this Agreement.

1. Term and Validity of the Agreement

The Agreement shall be valid for a period of 05 years from the date of signing and execution of this Agreement.

The Agreement may be amended by written consent of all the Parties to the Agreement. All amendments shall be documented and allotted a distinctive number and date.

2. Responsibility of the Parties

To deliver key objectives of this Agreement the parties' responsibilities are summarized as follows (In case ULB is directly supplying to cement plants the responsibility of SCF/RDF manufacturer shall be fulfilled by ULB).

2.1 Responsibility of ULB

a) To supply Municipal Solid Waste to the Self-Help Group selected and responsible for MSW management contract of the city and / or process MSW to SCF/RDF.

b) Review of infrastructure and machinery available at the waste processing facility to ensure SCF/ RDF can be processed and supplied.

c) To set up a review and monitoring mechanism to ensure that SCF/ RDF to be supplied meets the standards notified by CPCB.

d) To provide space for the segregation of combustible fractions and its storage.

e) To supply minimum assured SCF/RDF to the cement unit

f) To segregate the combustible fractions from the Municipal Solid waste.

g) To work jointly with Cement Plant to finalize the schedule of delivery as per Annexure 1C.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

East Cluster

आयुक्त
नगर पालिक निगम
अम्बिकापुर

h) To supply minimum assured SCF/RDF to the cement unit

i) Bailing of SCF before its transportation to Cement Plants

j) For execution of this agreement ULB shall ensure all relevant legal requirements as per rule.

2.2 Responsibility of Cement Plants

a) To accept and utilize the SCF/ RDF as per agreed schedule of delivery (Annexure 1C) and meet emission norms.

b) To pay the price of SCF/ RDF to ULB as per commercial terms defined in section 4 of this Agreement.

c) To work jointly with ULB as the case maybe to finalize the schedule of delivery as per Annexure
1C,

d) To issue the co-processing certificate to ULB as per Annexure 1E.

e) To undertake the testing of SCF/ RDF as per requirements agreed in this Agreement.

f) To bear loading, unloading, weighing and transportation cost of SCF/ RDF from ULBs to cement plant in all over the State of Chhattisgarh.

g) For execution of this agreement Cement Plant shall ensure all relevant legal requirements as per rule.

2.3 Trial Run Period

a) This agreement shall be executed in two phases (i) Trial Run Phase- for proper understanding of mechanism of utilization of SCF in Cement Plants, (ii) Final Phase.

b)The Trial run period shall commence on the date of signing the agreement. NA /...../.....and shall conclude on completion of three months.

c) After completion of the trial run, the final phase of the agreement shall be commenced immediately.

d) The Authority, in this case State Urban Development Agency (SUDA) and State Pollution Control Board (SPCB) shall review the agreement conditions inline with the suggestions received (if any) from both the parties during the trial run period and shall take decision on it which may include modification in such terms as deemed appropriate.

3. Provisions for Collection, handling, storage, Segregation & Transportation of segregated Combustible Fraction (SCF) / Refuse Derived Fuel (RDF) from Municipal Solid Waste (MSW) for processing & disposal at Cement company's facility located at Unit-Rawan Cement Works / Mirmi / Balkonda.

(A) Collection, handling, storage and transportation, unloading, storing, pre-processing, and Disposal of Segregated Combustible Fraction (SCF)/ RDF:

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

East Cluster

आयुक्त
नगर पालिक निगम
अम्बिकापुर

ULB (in line with ongoing MSW system) shall be responsible to collect, handle and store at a designated location the Segregated Combustible Fraction (SCF)/ RDF generated within its jurisdiction.

The quantity of SCF/RDF in any consignment delivered by the ULB to the Cement Plant shall be determined by the electronic weighbridge installed at the Cement Plant. All SCF/RDF related reports including inventory list shall be prepared as per electronic weighbridge records maintained at the Cement Plant, which shall be the conclusive documentary proof evidencing the actual quantity of SCF/RDF received by them. In the event of any dispute relating to the actual quantities of SCF /RDF dispatched by the ULB and received by the Third Party, the Parties shall resolve the same in good faith through discussion on the appropriate actions required to be taken for verification and correction of any discrepancy.

Cement company shall be responsible for loading, transporting, unloading, storing, pre processing, and Disposal of the Segregated Combustible Fraction (SCF) /RDF through co processing in its kiln in the cement plant located at Unit-Rawan Cement Works. The protocols for receiving the SCF/RDF are given in Annexure 1D.

(B) Quality of SCF/ RDF:

The Segregated Combustible Fraction should not contain any banned hazardous items listed in the Annexure 1B attached herein. Wet fraction of the Municipal Solid Waste comprising kitchen waste and organics, construction and demolition waste and inert shall not be allowed to be mixed with the Segregated Combustible Fraction that is being sent for Co-processing.

(C) Quantity and schedule of delivery:

The delivery schedule of SCF /RDF shall be prepared on daily/weekly/fortnightly/monthly basis by all the parties within one month from signing of Agreement, as per guidance given in Annexure 1C attached herein. A minimum truck load quantity of SCF/RDF of mutually agreed grade should be assured to be supplied by the ULB.

The minimum quantity of 1.6 Tonne/Day SCF/ RDF should be assured by the **MUNICIPAL CORPORATION AMBIKAPUR** (Name of ULB) for its transportation to Unit-Rawan Cement Works. In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at a mutually agreed solution to deal the situation.

(D) Refusal:

In case Cement company is in the receipt of consignment which is not matching with specifications given in Annexure 1A or contains banned items (as mentioned Annexure 1B and/or kitchen wastes or organics other than the SCF/RDF, Cement company will be entitled to refuse the acceptance of the same and communicate such rejection within 4 days to ULB and such consignment will be taken back by ULB within 7 days of such intimation at their own cost and risk to an appropriate place for disposal. The delivery of the SCF/RDF is complete only after the communication of the acceptance of consignment by cement company to ULB subject to the terms herein mentioned.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Fast Cluster

आयुक्त
नगर पालिक निगम
अम्बिकापुर

(E) Storage, Handling & Processing of Segregated Combustible Fraction (SCF):

On completion of the Delivery of SCF, Cement company shall be responsible for safe storage, handling and processing of the SCF/ RDF at its cement plant located at Unit-Rawan Cement Works. The protocols for receiving the SCF/RDF are given in Annexure 1D.

(F) Testing of quality Parameters:

The following specification should be considered for each consignment of SCF/RDF:

Parameters	SCF
Size	NA
Moisture	< 35%
Net Calorific Value	> 1500 Kcal / kg
Sulphur	< 1.5 %
Chlorine	< 1.0 %
Ash	< 20 %

Each consignment of SCF/RDF received at the Unit-Rawan Cement Works Facility of UltraTech Cement Limited shall be tested at the Cement Plant's laboratory. Each consignment of SCF /RDF shall be tested by both parties for the parameters stated above and the reports from both parties shall be shared every fortnight. In case of deviations in reports, both Parties have to resolve the same in good faith in view of the reasonable proofs.

(G) Certificate of Pre-processing and Co-Processing:

The Cement Plant shall at the beginning of each month during the term of this agreement, issue to the ULB Certificate of Co-Processing for the SCF/RDF received for Co-Processing during the previous month in the format set out in Annexure 1E attached to the Agreement.

(H) Other Special Conditions:

The other special conditions for the management of SCF/ RDF are mentioned in the Annexure 1F attached to this agreement.

4. Commercial terms for the Disposal of Segregated Combustible Fraction (SCF) / RDF:

(A) The capital cost for setting up SCF/ RDF processing plant shall be borne by ULB.

(B) The transportation cost of SCF/RDF from the ULBs to cement plant shall be borne by Cement plant of UltraTech Cement Limited located at Unit-Rawan Cement Works Any taxes if applicable from time to time on the aforesaid services / transaction shall be to the account of Cement Plant.

(C) The Cement Plant will pay for SCF/ RDF to ULB at mutually agreed rates (Rs.1200 per metric tonne plus GST and other taxes as applicable) calculated based on calorific value and other parameters like pre-processing requirements at cement plant and grades of SCF/RDF as defined in annexure 1A.

(D) The payment shall be made by the cement plant to the ULB in the form of an electronic transfer / cheque / demand draft after commencement of material dispatch from the ULB.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
अम्बिकापुर

5. Point of Contact:

ULB and Cement Plant shall nominate a person who should act as points of contact during the term of the Agreement. Also, if any party wants to change their contact person, they can change the same but have to communicate the same to the opposite party before doing so.

6. Force Majeure:

Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, accidents, fires, unprecedented floods, earth quake or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Cement Plant or on account of Acts of God.

At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement or terminate the same. On such termination, the cement company will be bound to lift and pay for the stock of SCF/RDF as on the date of termination,

7. Settlements of Disputes

The Parties shall endeavor to settle by mutual consultation any claim, dispute, differences or controversy ("Dispute") arising out of, or in relation to the Agreement, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement.

The State Pollution Control Board (SPCB) and State Urban Development Agency (SUDA) will try to resolve such type of disputes as facilitator. Any Dispute which cannot be settled within Thirty (30) days of consultation as provided above shall be submitted to arbitration at the request of a Party ("affected Party") upon written notice to that effect to the other Party. The Secretary (Urban Administration and Development Department) of state will be the arbitrator. Further, in case dispute is not resolved, arbitration shall be conducted at place of ULB (or to be mutually decided by all parties) in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

UltraTech Cement Limited
East Cluster
RMC & FUEL VERTICAL (C.G.)

आयुक्त
नगर पालिक निगम
अम्बिकापुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

8. Indemnity

The Parties shall defend, indemnify and save harmless each other and their directors, employees and agents from and against any and all claims, demands, fines, loses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and costs relating to any of the forgoing resulting from the act or omission, breach or non-conformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent such claims are the result of the other Party's gross negligence or willful default.

9. Non-Waiver

Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

10. Relationship

It is understood that this Agreement between the parties shall be on principal-to-principal basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

11. Notice

Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

12. Applicability

Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to the terms herein.

13. Non-Exclusive Transaction

This Agreement is non-exclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transaction of similar nature.

14. Non transfer of agreement

Parties shall not assign or transfer this agreement or any workorder or any parts of its rights and obligations here under to any person or corporation without the prior written consent of the other party.

East Cluster

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
अम्बिकापुर

SIGNED AND DELIVERED for and on behalf of

First Party, by the hand of its authorized signatory,

आयुक्त
नगर पालिक निगम
अम्बिकापुर

Signature in the presence of:

Signature of Witness 1,

(Name of Witness 1)

Signature of Witness 2,

(Name of Witness 2)

Second Party, by the hand of its authorized signatory,

PRAVEEN KUMAR

Signature in the presence of:

Thakur

SANJAY THAKUR

Signature of Witness 1,

Name of witness 1

SAURABH SHRIVASTAVA

Signature of Witness 2,

Name of witness 2

SIGNED AND DELIVERED for and on behalf of

East Cluster

आयुक्त
नगर पालिक निगम
अम्बिकापुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1A

Specifications of SCF / RDF (on as received basis)

Parameters	Values
Size (mm)	NA
Moisture (%)	< 35%
NCV (Cal/gm)	> 1500 Kcal / kg
S (%)	< 1.5 %
Cl (%)	< 1.0 %
Ash (%)	< 20 %

Annexure 1B

List of Banned items

The Segregated Combustible Fraction (SCF) /RDF dispatched by ULB shall not contain following items that are listed as banned items for Co-processing.

- Anatomical Hospital Wastes
- Asbestos-containing Wastes
- Bio-hazardous Wastes
- Electronic Scrap
- Entire Batteries
- Explosives
- High-concentration Cyanide Wastes
- Mineral Acids
- Radioactive Wastes
- Unsorted Municipal Garbage

Annexure 1C

Quantity & Delivery Schedule

ULB, during the term of the agreement, shall deliver the following quantities of SCF/ RDF to the**UltraTech Cement Limited located at Unit-Rawan Cement Works** on daily/ weekly/ monthly / yearly basis. Segregated Combustible Fraction (SCF) or / and Refuse Derived Fuel (RDF): **1.6**metric tonne per day

ULB, during the term of the agreement, shall deliver the SCF/RDF to the Cement Plant on daily/ weekly/monthly basis as per the mutually agreed delivery schedule. The delivery schedule of the month will be prepared by the parties through mutual consent and will be finalized before 20th of the preceding month.

In case of any change or modification required in the agreed monthly delivery schedule of a particular month by either party, the same shall be brought to the notice of other party at least 7 days in advance or as mutually agreed.

East Cluster

आयुक्त
नगर पालिक निगम
अम्बिकापुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1D

Protocols for Receiving of SCF/RDF

The following procedures shall be followed when receiving SCF/RDF at the Cement Plant:

I. Transporter will report to the Cement Plant security gate for delivery of the SCF/RDF at storage area(s) of designated Cement Plants.
II. Security officer shall inform the concerned officer of the designated Cement Plant.
III. Cement Plant officer will undertake following activities:

(a) Receive all relevant documents from the ULBs Transporter including:
i. Delivery document.
ii. Certificate from ULBs/ SCF and/or RDF manufacturer specifying conformance to waste
specifications.
iii. Any other document mutually agreed between the parties.

(b) Cement Plant shall arrange and record the weight of the Transport vehicle on the weigh bridge installed at the plant before and after unloading of the SCF/ RDF at the designated storage area.

(c) Cement Plant shall make necessary arrangements for unloading and storage of the SCF/RDF at the designated storage area, as per the date on which the consignment is delivered to the cement plant and shall also record the no. of bags, date of delivery, consignment no., truck no. etc.

(d) Cement Plant shall arrange to conduct inspection and sampling of the SCF/RDF as required and report to the ULB/ SCFOR RDF supplier (as the case may be) whether the SCF/RDF is conforming to specifications list in Annexure 1 and Annexure 2 with in .....15..... (..) days of receipt of SCF/RDF.

(e) Incase SCF/RDF is not properly sealed/ packed as set out in the Agreement, Cement Plant shall inform the same and both the parties shall discuss and arrive at solution for safe handling and disposal of SCF/RDF.

(f) Cement Plant shall keep the storage area locked with appropriate surveillance by the security.

(g) To attend any emergency situation, the Cement plant shall maintain a copy of the risk assessment and crisis management plan with its security officer and also with its concerned officer.

ULTRATECH CEMENT LIMITED
East Cluster
RM & FUEL VERTICAL(C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
अम्बिकापुर

Annexure 1E

CERTIFICATE OF CO-PROCESSING

This is to certify that we have taken receipt of the following quantities of..... (Name of the SCF/RDF) sent by M/S .....for Pre and / Or Co-processing in our Cement Kiln during the period .....to ..... The same would be safely and completely disposed off within ..... days of receipt and thereafter will not exist.

Waste Name: .....

Quantity (Tons): .....

Plant Head
(Authorized Signatory)

.....

Annexure 1F

Collection, Segregation and Transportation:

1. Municipal solid waste from door-to-door collection, drain cleaning, littered/dumped waste in public area and street sweeping will be transported to Solid Liquid Resource Management (SLRM) Centre/ Material Recovery Facility (MRF) Facility of the Urban Local Body (ULB) for segregation.
2. The wet waste will be used for composting. The dry waste will be segregated broadly as recyclable saleable waste and non-recyclable combustible waste.
3. The recyclable saleable waste will be washed/cleaned and dried (if dirty, to remove soil and inert etc.) and will be further segregated into various fractions depending on the end use or the material for resale and recycled through authorized recyclers. The recyclable fraction shall be sold to registered recyclers at the price mutually agreed between ULB and registered recyclers.
4. The non-recyclable combustible dry waste will be segregated into different categories of paper, cloth, plastics, multi-layer plastics, packaging materials, pieces of leather, rubber, tyre, polystyrene (thermo-col), wood etc. and will be washed (if required, to remove soil and inerts etc.) and dried.
5. The Segregated Combustible Fraction (SCF)/ Refuse Derived Fuel (RDF) shall not contain banned hazardous items as per list provided by State Pollution Control Board (SPCB). SPCB will make available the list of banned items time to time.
6. After drying, the bailable combustibles will be compacted in a lot of 100kg by mechanized/ manual bailing machine and transported to allotted Cement plant as alternative fuels or raw material (AFR) for Cement Plants.

ULTRATECH CEMENT LIMITED * East Cluster * RMC & FUEL VERTICAL(C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
अम्बिकापुर

SCF/ RDF transportation to Cement Plant:

1. ULB will take all adequate steps while handling SCF/ RDF to prevent accidents, maintain hygiene and ensure safety at SLRM Centre/MRF Facility.
2. The ULB shall sign an Agreement with cement plants situated in the State of Chhattisgarh for utilization of SCF/ RDF. The list of Cement plants in the State of Chhattisgarh is given in Annexure- 5. This list will be amended by SPCB from time to time after consultation with Cement Plants.
3. The detailed responsibilities of ULB and Cement Plant are elaborated in the agreement. State Urban Development Agency (SUDA) and SPCB will be the facilitator for the same.
4. The SCF/ RDF will be transported to cement factories as per the rule of SPCB.
5. In every 7 days interval Cement Plants will contact ULB representatives to ensure the availability and quality of SCF/ RDF.
6. The minimum SCF/ RDF quantity should be a truck load for its transportation to Cement factories.
7. The loading, unloading, weighing and transportation cost for SCF/RDF from SLRM centers/ MRF Facility to the Cement Plants shall be borne by Cement Industries.

Quality and Quantity Assessment:

1. Logbooks shall be maintained at the SLRM Centre/ MRF Facility and with the transportation vehicles clearly indicating the SCF/RDF type and quantity transported to cement plant weekly. The logbook should be maintained as per the format provided by SPCB.
2. A receipt book shall be maintained at SLRM Centre/ MRF Facility of ULB. The person issuing the receipts shall make four copies of each receipt. One copy should be given to the cement plant in-charge, other to be sent to SUDA, third copy should be kept in the receipt book of ULB and the fourth copy should be sent to SPCB office. The format of receipt book is attached as Annexure- 4, refer also Annexure- 1D.
3. Upon receipt of the SCF/ RDF at Cement Plant, it shall be weighed and properly logged again to verify the quantity of SCF/ RDF.
4. It shall then undergo a visual inspection to confirm the physical appearance. Four representative samples of the waste shall be collected. One sample shall be sent to the onsite laboratory of Cement Plant for analysis and other three samples shall be sent to ULB, JD Office, SUDA respectively.
5. The quality of SCF/ RDF tested by Cement plant should meet the standards proposed by CPCB and the specification of SCF/ RDF should be maintained as per Annexure- 1A. Then only the consignment of SCF/ RDF shall be sent for pre-processing or co processing.
6. The cement plant shall pay the ULB based on equivalent calorific value of the SCF/ RDF received as a substitute of conventional fuel. e.g. If the ULB has 1 tonne SCF and its calorific value is 1500 Kcal/ kg, then cement plant will pay the ULB minimum Rs. **1200 per metric tonne** ex-ULB. GST and other applicable taxes will be over and above.

आयुक्त
नगर पालिक निगम
अम्बिकापुर

East Cluster

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1-Format for log book of SCF/ RDF to be maintained at SLRM Centre/MRF Facility

Name of ULB:

Name of SLRM Centre/MRF Facility:

Month .....Year.....

Type of SCF/RDF (Non-saleable combustible waste) sent to cement plant in Kg	Day	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	Total
	paper																																
	cloth,																																
	plastics																																
	multi-layer plastics																																
	packaging material s,																																
	leather																																
	rubber																																
	tyre																																
	polystyrene (thermocol)																																
	wood																																
	Other SCF/ RDF																																

East Cluster

आयुक्त
नगर पालिक निगम
अम्बिकापुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 2- Format for log book to be maintained for transportation vehicle

Name of ULB:

Name of SLRM Centre/MRF Facility:

Month ……..Year…….

S.No.	Date	Driver Name	Address (Pick up point)	Type of SCF/ RDF sent to cement kilns	SCF/ RDF Transported (In Kgs)	SCF/ RDF Storage In-charge Signature	SCF/ RDF Receiver Signature

आयुक्त
नगर पालिक निगम
अम्बिकापुर

East Cluster

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 3- Format for Receipt Book

NAGAR NIGAM/ NAGAR PALIKA / NAGAR PANCHAYAT

Receipt Book

No.

Place..... dated.....

Received from Shri/Smt/ Ku._____a sum of Rupees _____ in the lieu of **SCF/ RDF** transported and accepted by the cement kiln plant_____.

S.No	Type of **SCF/ RDF**	Quantity of **SCF/ RDF**	Amount
Total Amount			

Under the Nagar Nigam/ Nagar Palika/ Nagar panchayat

Rs. _____

Signature of the **SCF/ RDF** Receiver

Signature and seal of authority

आयुक्त
नगर पालिक निगम
अम्बिकापुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 4-List of Cement Plants in Chhattisgarh

S. No.	Plant Name	Address
1.	M/s. Nuvoco Vistas Corp. Ltd. (Lafarge india Ltd.)	Somadih Cement Plant, PO: Reseda, Distt. Baloda Bazar- Bhatapara (Chhattisgarh)
2.	M/s. J K Laxmi Cement,	MalipurKhurd&Khasadih,tehsil-dhamdhaAhiwara, dist. Durg, Chhattisgarh.
3.	M/s. ACC Limited, Jamul	P.O. Jamul, Bhilai, Distt. Durg, Chhattisgarh 490 024
4.	M/s. Ambuja Cement Limited,	Village & PO – Rawan, Tehsil- Balodabazar Distt. Baloda Bazar- Bhatapara, Chhattisgarh
5.	M/s Ultratech Cement Ltd., (Unit Rawan Cement Works)	Village-Rawan, Distt. Baloda Bazar – Bhatapara, Chhattisgarh – 493196
6.	M/s Ultratech Cement Ltd., (Unit Hirmi Cement Works)	Village- Simga, PO- Hirmi, Distt. Baloda Bazar- Bhatapara Chhattisgarh – 493195
7.	M/s. Nuvoco Vistas Corp. Ltd.	Arasmeta Cement plant,PO: Gopal Nagar, Janjgir, Champa, Chhattisgarh
8.	M/s. Shree Cement Ltd.	Khaparadih, Tehsil Simga, Baloda Bazar-Bhatapara
9.	M/s. Nu Vista Limited (M/s. Emami Cement Limited)	Village-Risda, dist.-Baloda Bazar-bhatapara, Chhattisgarh- 493332
10.	M/s. Ultratech Cement Ltd., (Century Cement)	Baikunth Cement Work's, Village- Baikunth, dist.- Baloda Bazar-bhatapara ,Chhattisgarh-493116

Note: This list will be amended by SPCB from time to time after consultation with Cement Plants.

आयुक्त
नगर पालिक निगम
अम्बिकापुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

छत्तीसगढ़ CHHATTISGARH

R 400684

The Ministry of Housing and Urban Affairs (MoHUA), Government of India has launched Swachh Bharat Mission on 2nd October 2014, with the objectives of modern and scientific Municipal Solid Waste Management among others.

To enhance the progress towards the objective of modern and scientific Municipal Solid Waste Management, an Expert Committee was constituted by MoHUA in November 2017 to prepare "Standards/Norms for Refuse Derived Fuel (RDF) from Municipal Solid Waste for its utilization in Cement Kilns, Waste to Energy Plants and similar other installations".

Based on the recommendations, standards for Segregated Combustible Fractions (SCF) and Refuse Derived Fuel (RDF) from municipal solid waste have been notified by the Central Pollution Control Board (CPCB).

This agreement is between Urban Local Body and Cement Plant for usage of MSW based SCF/ RDF for co-processing.

This Agreement is made and entered into this 13th day of May 2024 by and between:

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

First Party, which is the urban local body **Municipal Corporation Bhilai, Dist Durg, Chhattisgarh, having its office at Supela, Bhilai, Dist Durg, Chhattisgarh - 490023** (hereinafter refer to as "ULB") of the One Part;

And

Second Party, **M/s JK Lakshmi Cement Ltd, Village - Malpuri Khurd, Khasadih PO. Ahiwara, Tehsil - Dhamdha, Dist Durg, Chhattisgarh - 490036** a Company incorporated under the Companies Act, 2013, having its registered office at **Jaykaypuram Distt. Sirorhi, Rajasthan** and having one of its Cement Plant at village **Malpuri Khurd, Khasadih PO. Ahiwara Tehsil – Dhamdha Dist Durg. 490036 Chhattisgarh** (hereinafter referred to as "Cement Company") of the other part.

AND WHEREAS the Urban Local Bodies (ULBs) are responsible for management of Municipal Solid Waste (MSW) generated within its jurisdiction as per Solid Waste Management Rules 2016. The MSW contains reasonable quantity of non-recyclable Segregated Combustible Fraction (SCF) containing plastics and other combustible materials, herein referred to as Segregated Combustible Fraction (SCF), which are not biodegradable and release toxic gasses when they get burnt or dumped in the dump yards/ landfills. The SCF can further be processed by ULB or by a third party for making Refuse Derived Fuel (RDF) of different grades meeting standards / norms notified by CPCB.

AND WHEREAS, Cement Company is in the business of manufacture and sale of different types and grades of cement and has the capability to consume the waste materials in an environment friendly manner in the cement kiln process having high temperature and long residence time (hereinafter referred to as "Co-Processing") while simultaneously producing cement of desired quality and meeting the emission norms.

NOW, THEREFORE, to ensure the safe disposal of SCF segregated from the municipal solid waste and/ or RDF all parties have entered into this Agreement.

1. Term and Validity of the Agreement

The Agreement shall be valid for a period of **05 years** from the date of signing and execution of this Agreement.

The Agreement may be amended by written consent of all the Parties to the Agreement. All amendments shall be documented and allotted a distinctive number and date.

2. Responsibility of the Parties

To deliver key objectives of this Agreement the parties' responsibilities are summarized as follows (In case ULB is directly supplying to cement plants the responsibility of SCF/RDF manufacturer shall be fulfilled by ULB).

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JK LAKSHMI CEMENT LTD. DURG (C.G.)

578 13 MAY 2024

दिनांक

13 MAY 2024

(अरुण [illegible])

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

2.1. Responsibility of ULB

2.1.1. To supply Municipal Solid Waste to the Agency selected and responsible for the MSW management contract of the city and / or process MSW to SCF/RDF.

2.1.2. Review of infrastructure and machinery available at the waste processing facility to ensure SCF/RDF can be processed and supplied.

2.1.3. To set up a review and monitoring mechanism to ensure that SCF/ RDF to be supplied meets the standards notified by CPCB.

2.1.4. To provide space for the segregation of combustible fractions and its storage.

2.1.5. To supply minimum assured SCF/RDF to the cement unit

2.1.6. To segregate the combustible fractions from the Municipal Solid waste.

2.1.7. To work jointly with Cement Plant to finalize the schedule of delivery as per Annexure 1C.

2.1.8. To supply minimum assured SCF/RDF to the cement unit

2.1.9. Bailing of SCF before its transportation to Cement Plants

2.1.10. For execution of this agreement ULB shall ensure all relevant legal requirements as per rule.

2.2. Responsibility of Cement Plants

2.2.1. To accept and utilize the SCF/RDF as per agreed schedule of delivery (Annexure 1C) and meet emission norms.

2.2.2. To pay the price of SCF/RDF to ULB as per commercial terms defined in Section 4 of this Agreement.

2.2.3. To work jointly with ULB as the case may be to finalize the schedule of delivery as per Annexure 1C.

2.2.4. To issue the co-processing certificate to ULB as per Annexure 1E.

2.2.5. To undertake the testing of SCF/ RDF as per requirements agreed in this Agreement.

2.2.6. To bear loading, unloading, weighing and transportation cost of SCF/RDF from ULBs to cement plant in all over the State of Chhattisgarh.

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

J.K. LAKSHMI CEMENT LIMITED
DURG (C.G.)

2.2.7. For execution of this agreement Cement Plant shall ensure all relevant legal requirements as per rule.

2.3. Trial Run Period

2.3.1. This agreement shall be executed in two phases: (a) Trial Run Phase - for proper understanding of mechanism of utilization of SCF in Cement Plants, (b) Final Phase.

2.3.2. The Trial run period shall commence on the date of signing the agreement 13/05/2024 and shall conclude on completion of three months.

2.3.3. After completion of the trial run, the Authority, in this case State Urban Development Agency (SUDA) and State Pollution Control Board (SPCB) shall review the agreement conditions inline with the suggestions received (if any) from both the parties and shall take decision on it which may include modification in such terms as deemed appropriate.

3. Provisions

For collection, handling, storage, segregation & transportation of SCF / RDF from MSW for processing & disposal at cement company's facility located at village Malpuri Khurd, Khasadih PO. Ahiwara, Tehsil Dhamdha, Distt. Durg Chhattisgarh 490036.

3.1. Collection, handling, storage and transportation, unloading, storing, pre-processing, and disposal of SCF / RDF

3.1.1. ULB (in line with the ongoing MSW system) shall be responsible to collect, handle and store at a designated location the SCF/RDF generated within its jurisdiction.

3.1.2. The quantity of SCF / RDF in any consignment delivered by the ULB to the Cement Plant shall be determined by the electronic weighbridge installed at the Cement Plant. All SCF / RDF related reports including inventory list shall be prepared as per electronic weighbridge records maintained at the Cement Plant, which shall be the conclusive documentary proof evidencing the actual quantity of SCF/RDF received by them. In the event of any dispute relating to the actual quantities of SCF/RDF dispatched by the ULB and received by the Third Party, the Parties shall resolve the same in good faith through discussion on the appropriate actions required to be taken for verification and correction of any discrepancy. Cement company shall be responsible for loading, transporting, unloading,

COMMISSIONER
Nagar Palik Nigam
Bhilai

JK LAKSHMI CEMENT LIMITED
DURG
(C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

storing, pre-processing, and disposal of the SCF/RDF through co-processing in its kiln in the cement plant located at village Malpuri Khurd, Khasadih PO. Ahiwara Tehsil Dhamdha Dist Durg Chhattisgarh 490036. The protocols for receiving the SCF/RDF are given in Annexure 1D.

3.2. Quality of SCF/ RDF

The Segregated Combustible Fraction should not contain any banned hazardous items listed in the Annexure 1B attached herein. Wet fraction of the Municipal Solid Waste comprising kitchen waste and organics, construction and demolition waste and inert shall not be allowed to be mixed with the Segregated Combustible Fraction that is being sent for Co-processing.

3.3. Quantity and schedule of delivery

3.3.1. The delivery schedule of SCF/RDF shall be prepared on daily/weekly/fortnightly/monthly basis by all the parties within one month from signing of Agreement, as per guidance given in Annexure 1C attached herein. A minimum truck load quantity of SCF/RDF of mutually agreed grade should be assured to be supplied by the ULB.

3.3.2. The minimum quantity of 1000 Ton/year (as and when required bassic) SCF/RDF should be assured by the Nagar Palik Nigam Bhilai Dist Durg Chhattisgarh for its transportation to JK Lakshmi Cement Ltd, Village Malpuri Khurd, Khasadih PO. Ahiwara Tehsil - Dhamdha Distt. Durg Chhattisgarh 490036 Cement Plant. In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at a mutually agreed solution to deal with the situation.

3.4. Refusal

In case Cement company is in the receipt of consignment which is not matching with specifications given in Annexure 1A or contains banned items (as mentioned Annexure 1B and/or kitchen wastes or organics other than the SCF/RDF, Cement company will be entitled to refuse the acceptance of the same and communicate such rejection within 4 days to ULB and such consignment will be taken back by ULB within 7 days of such intimation at their own cost and risk to an appropriate place for disposal. The delivery of the SCF/RDF is complete only after the communication of the acceptance of consignment by cement company to ULB subject to the terms herein mentioned.

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JK LAKSHMI CEMENT LIMITED
DURG
(C.G.)

3.5. Storage, Handling & Processing of Segregated Combustible Fraction (SCF)

On completion of the Delivery of SCF, Cement company shall be responsible for safe storage, handling and processing of the SCF/ RDF at its cement plant located at Village Malpuri Khurd, Khasadih PO. Ahiwara Tehsil – Dhamdha Dist Durg Chhattisgarh. The protocols for receiving the SCF/RDF are given in Annexure 1D.

3.6. Testing of quality Parameters

3.6.1. The following specification should be considered for each consignment of SCF/RDF:

Parameters	SCF
Size	NA
Moisture	< 35%
Net Calorific Value	> 1500 Kcal / kg
Sulphur	< 1.5 %
Chlorine	< 1.0 %
Ash	<20 %

3.6.2. Each consignment of SCF/RDF received at the Cement plant Facility of JK Lakshmi Cement Ltd. village Malpuri Khurd, Khasadih PO. Ahiwara Tehsil Dhamdha Dist Durg Chhattisgarh shall be tested at the Cement Plant's laboratory. Each consignment of SCF / RDF shall be tested by both parties for the parameters stated above and the reports from both parties shall be shared every fortnight. In case of deviations in reports, both Parties have to resolve the same in good faith in view of the reasonable proofs.

3.7. Certificate of Pre-processing and Co-Processing

The Cement Plant shall at the beginning of each month during the term of this agreement, issue to the ULB Certificate of Co-Processing for the SCF/RDF received for Co-Processing during the previous month in the format set out in Annexure 1E attached to the Agreement.

3.8. Other Special Conditions

The other special conditions for the management of SCF/RDF are mentioned in the Annexure 1F attached to this agreement.

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

4. Commercial terms for the Disposal of Segregated Combustible Fraction (SCF) / RDF

4.1. The capital cost for setting up SCF/RDF processing plant shall be borne by ULB.

4.2. The transportation cost of SCF/RDF from the ULBs to cement plant shall be borne by Cement plant JK Lakshmi Cement Ltd. located at village Malpuri Khurd, Khasadih PO. Ahiwara, Tehsil Dhamdha Dist Durg Chhattisgarh. Any taxes if applicable from time to time on the aforesaid services / transaction shall be to the account of Cement Plant.

4.3. The Cement Plant will pay for SCF/ RDF to ULB at mutually agreed rates (Rs.1200 per tonne plus GST and other taxes as applicable) calculated on the basis of calorific value and other parameters like pre-processing requirements at cement plant and grades of SCF/RDF as defined in annexure 1A.

5. Point of Contact

ULB and Cement Plant shall nominate a person who should act as points of contact during the term of the Agreement. Also, if any party wants to change their contact person they can change the same but have to communicate the same to the opposite party before doing so.

6. Force Majeure

6.1. Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, accidents, fires, unprecedented floods, earthquake or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Cement Plant or on account of Acts of God.

6.2. At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement or terminate the same. On such termination, the cement company will be bound to lift and pay for the stock of SCF/RDF as on the date of termination,

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JK LAKSHMI CEMENT LTD. DURG (C.G.)

7. Settlements of Disputes

7.1. The Parties shall endeavor to settle by mutual consultation any claim, dispute, differences or controversy ("Dispute") arising out of, or in relation to the Agreement, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement.

7.2. The State Pollution Control Board (SPCB) and State Urban Development Agency (SUDA) will try to resolve such type of disputes as facilitator. Any Dispute which cannot be settled within Thirty (30) days of consultation as provided above shall be submitted to arbitration at the request of a Party ("affected Party") upon written notice to that effect to the other Party. The Principal Secretary (Urban Administration and Development Department) of state will be the arbitrator. Further, in case dispute is not resolved, arbitration shall be conducted at place of ULB (or to be mutually decided by all parties) in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

7.3. The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

8. Indemnity

The Parties shall defend, indemnify and save harmless each other and their directors, employees and agents from and against any and all claims, demands, fines, loses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and costs relating to any of the forgoing resulting from the act or omission, breach or non-conformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent such claims are the result of the other Party's gross negligence or willful default.

9. Non-Waiver

Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

10. Relationship

It is understood that this Agreement between the parties shall be on principal to principal basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

11. Notice

Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

12. Applicability

Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to the terms herein.

13. Non-Exclusive Transaction

This Agreement is nonexclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transactions of similar nature.

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

J.K. LAKSHMI CEMENT LIMITED
DURG (C.G.)

SIGNED AND DELIVERED for and on behalf of

First Party, by the hand of its authorized signatory,

..... DEVESH KUMAR DHRUW

Signature of first party (Name of first party)

COMMISSIONER
Nagar Palik Nigam
Bhilai

Signature in presence of:

..... DHARMENDRA MISHRA

Signature of witness 1, (Name of witness 1)

..... Krishna Kumar Singh

Signature of witness 2, (Name of witness 2)

Second Party, by the hand of its authorized signatory,

JAYSHRI CEMENT LIMITED DURG (C.G.)

..... MUKUL SRIVASTAVA

Signature of second party (Name of second party)

Signature in presence of:

..... VIKASH TIWARI

Signature of witness 1, (Name of witness 1)

..... Saurabh Soni

Signature of witness 2, (Name of witness 2)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1A

Specifications of SCF / RDF (on as received basis)

Parameters	Values
Size (mm)	NA
Moisture (%)	< 35%
NCV (Cal/gm)	> 1500 Kcal / kg
S (%)	< 1.5 %
Cl (%)	< 1.0 %
Ash (%)	<20 %

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

J K LAKSHMI CEMENT LIMITED
DURG (C.G.)

Annexure 1B

List of Banned items

The Segregated Combustible Fraction (SCF) /RDF dispatched by ULB shall not contain following items that are listed as banned items for Co-processing.

- Anatomical Hospital Wastes
- Asbestos-containing Wastes
- Bio-hazardous Wastes
- Electronic Scrap
- Entire Batteries
- Explosives
- High-concentration Cyanide Wastes
- Mineral Acids
- Radioactive Wastes
- Unsorted Municipal Garbage

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

Annexure 1C

Quantity & Delivery Schedule

ULB, during the term of the agreement, shall deliver the following quantities of SCF/ RDF to the JK Lakshmi Cement Ltd. at village Malpuri Khurd, Khasadih PO. Ahiwara Tehsil Dhamdha Dist Durg CG Cement Plant on daily/ weekly/ monthly / yearly basis. Segregated Combustible Fraction (SCF) or/ and Refuse Derived Fuel (RDF): 300 Metric Tonnes per annum

ULB, during the term of the agreement, shall deliver the SCF/RDF to the Cement Plant on daily/ weekly/monthly basis as per the mutually agreed delivery schedule. The delivery schedule of the month will be prepared by the parties through mutual consent and will be finalized before 20th of the preceding month.

In case of any change or modification required in the agreed monthly delivery schedule of a particular month by either party, the same shall be brought to the notice of other party at least 07 days in advance or as mutually agreed.

COMMISSIONER
Nagar Palik Nigam
Bhilai

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1D

Protocols for Receiving of SCF/RDF

The following procedures shall be followed when receiving SCF/RDF at the Cement Plant:

1. Transporter will report to the Cement Plant security gate for delivery of the SCF/RDF at storage area(s) of designated Cement Plants.
2. Security officer shall inform the concerned officer of the designated Cement Plant.
3. Cement Plant officer will undertake following activities:
    a. Receive all relevant documents from the ULBs Transporter including;
        i. Delivery document
        ii. Certificate from ULBs/ SCF and/or RDF manufacturer specifying conformance to waste specifications.
        iii. Any other document mutually agreed between the parties.
    b. Cement Plant shall arrange and record the weight of the Transport vehicle on the weighbridge installed at the plant before and after unloading of the SCF/ RDF at the designated storage area.
    c. Cement Plant shall make necessary arrangements for unloading and storage of the SCF/RDF at the designated storage area, as per the date on which the consignment is delivered to the cement plant and shall also record the no. of bags, date of delivery, consignment no., truck no. etc.
    d. Cement Plant shall arrange to conduct inspection and sampling of the SCF/RDF as required and report to the ULB/ SCF OR RDF supplier (as the case may be) whether the SCF/RDF is conforming to specifications list in Annexure 1 and Annexure 2 within ..... (..) days of receipt of SCF/RDF.
    e. Incase SCF/RDF is not properly sealed/ packed as set out in the Agreement, Cement Plant shall inform the same and both the parties shall discuss and arrive at solution for safe handling and disposal of SCF/RDF.
    f. Cement Plant shall keep the storage area locked with appropriate surveillance by the security.
    g. To attend any emergency situation, the Cement plant shall maintain a copy of the risk assessment and crisis management plan with its security officer and also with its concerned officer.

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JK LAKSHMI CEMENT LIMITED
DURG
(C.G.)

Annexure 1E

Certificate of Co-Processing

This is to certify that we have taken receipt of the following quantities of ..... (Name of the SCF/RDF) sent by M/S ..... for Pre and / or Co-processing in our Cement Kiln during the period ..... to ..... The same would be safely and completely disposed off within ..... days of receipt and thereafter will not exist.

Waste Name: .....

Quantity (Tons): .....

Plant Head

(Authorized Signatory)

.....

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

Annexure 1F

Collection, Segregation and Transportation

1. Municipal solid waste from door to door collection, drain cleaning, littered/dumped waste in public area and street sweeping will be transported to SLRM Centre of the Urban Local Body (ULB) for segregation.
2. The wet waste will be used for composting. The dry waste will be segregated broadly as recyclable saleable waste and non-recyclable combustible waste.
3. The recyclable saleable waste will be washed/cleaned and dried (if dirty, to remove soil and inerts etc.) and will be further segregated into various fractions depending on the end use or the material for resale and recycled through authorized recyclers. The recyclable fraction shall be sold to registered recyclers at the price mutually agreed between ULB and registered recyclers.
4. The non-recyclable combustible dry waste will be segregated into different categories of paper, cloth, plastics, multi-layer plastics, packaging materials, pieces of leather, rubber, tyre, polystyrene (thermo-col), wood etc. and will be washed (if required, to remove soil and inerts etc.) and dried.
5. The Segregated Combustible Fraction (SCF)/ Refuse Derived Fuel (RDF) shall not contain banned hazardous items as per list provided by State Pollution Control Board (SPCB). SPCB will make available the list of banned items from time to time.
6. After drying, the bailable combustibles will be compacted in a lot of 100kg by mechanized/ manual baling machine and transported to allotted Cement plant as alternative fuels or raw material (AFR) for Cement Plants.

SCF/ RDF transportation to Cement Plant

1. ULB will take all adequate steps while handling SCF/ RDF to prevent accidents, maintain hygiene and ensure safety at SLRM Centre.
2. The ULB shall sign an Agreement with cement plants situated in the State of Chhattisgarh for utilization of SCF/ RDF. The list of Cement plants in the State of Chhattisgarh is given in Annexure- 5. This list will be amended by SPCB from time to time after consultation with Cement Plants.
3. The detailed responsibilities of ULB and Cement Plant are elaborated in the agreement. State Urban Development Agency (SUDA) and SPCB will be the facilitator for the same.
4. The SCF/ RDF will be transported to cement factories as per the rule of SPCB.

COMMISSIONER
Nagar Palik Nigam
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

5. In every 7 days interval Cement Plants will contact ULB representatives to ensure the availability and quality of SCF/ RDF.
6. The minimum SCF/ RDF quantity should be a truck load for its transportation to Cement factories.
7. The loading, unloading, weighing and transportation cost for SCF/RDF from SLRM centres to the Cement Plants shall be borne by Cement Industries.

Quality and Quantity Assessment

1. Log books shall be maintained at the SLRM Centre and with the transportation vehicles clearly indicating the SCF/RDF type and quantity transported to cement plant weekly. The log book should be maintained as per the format provided by SPCB.
2. A receipt book shall be maintained at SLRM Centre of ULB. The person issuing the receipts shall make four copies of each receipt. One copy should be given to the cement plant in-charge, other to be sent to SUDA, third copy should be kept in the receipt book of ULB and the forth copy should be sent to the SPCB office. The format of receipt book is attached as Annexure- 4, refer also Annexure- 1D.
3. Upon receipt of the SCF/ RDF at Cement Plant, it shall be weighed, and properly logged again to verify the quantity of SCF/ RDF.
4. It shall then undergo a visual inspection to confirm the physical appearance. Four representative samples of the waste shall be collected. One sample shall be sent to the onsite laboratory of Cement Plant for analysis and other three samples shall be sent to ULB, JD Office, SUDA respectively.
5. The quality of SCF/ RDF tested by the Cement plant should meet the standards proposed by CPCB and the specification of SCF/ RDF should be maintained as per Annexure- 1A. Then only the consignment of SCF/ RDF shall be sent for pre-processing or co-processing.
6. The cement plant shall pay the ULB based on the equivalent calorific value of the SCF/ RDF received as a substitute of conventional fuel. e.g. If the ULB has 1 tonne SCF and its calorific value is 1500 Kcal/ kg, then the cement plant will pay the ULB minimum Rs. 1200 per tonne ex-ULB. GST and other applicable taxes will be over and above.

COMMISSIONER
Nagar Palik Nigam
Bhilai

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

COMMISSIONER
Nagar Palik Nigam
Bhilai

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

Annexure 1- Format for log book of SCF/ RDF to be maintained at SLRM Centre

Name of ULB:

Name of SLRM

Month ..... Year .....

Type of SCF/RDF sent to cement plant in Kg	Day	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	Sum
	paper																																
	cloth,																																
	plastics																																
	multi-layer plastics																																
	packaging materials																																
	Leather																																
	Rubber																																
	Tyre																																
	polystyrene (thermocol)																																
	wood																																
	Other SCF/ RDF																																

3270

346

Annexure 2- Format for log book to be maintained for transportation vehicle

Name of ULB:

Name of SLRM

Month ..... Year .....

S.No.	Date	Driver Name	Address (Pick up point)	Type of SCF/ RDF sent to cement kilns	SCF/ RDF Transported (In Kgs)	SCF/ RDF Storage In-charge Signature	SCF/ RDF Receiver Signature

COMMISSIONER
Nagar Palik Nigam
Bhilai

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 3- Format for Receipt Book

MUNICIPAL CORPORATION BHILAI

Receipt Book

No. ..... Place .....

Date: .....

Received from Shri/Smt/Ku..... a sum of Rupees ..... in the lieu of SCF/ RDF transported and accepted by the cement kiln plant .....

S.No	Type of SCF/ RDF	Quantity of SCF/ RDF	Amount
Total Amount			

Under the Municipal Corporation Bhilai

Rs. .....

Signature of the SCF/ RDF Receiver Signature and seal of authority

COMMISSIONER
Nagar Palik Nigam
Bhilai

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 4 - List of Cement Plants in Chhattisgarh

Sr.	Plant Name	Address
1.	M/s. Nuvoco Vistas Corp. Ltd.	Sonadih Cement Plant, PO: Reseda, Distt. Baloda Bazar- Bhatapara (Chhattisgarh)
2.	M/s. J K Laxmi Cement,	MalipurKhurd, Ahiwara, Chhattisgarh.
3.	M/s. ACC Limited, Jamul	Jamul, Bhilai, Distt. Durg, Chhattisgarh 490 024
4.	M/s. Ambuja Cement Limited,	Bhatapara, PO – Rawan, Distt. Baloda Bazar-Bhatapara, Chhattisgarh
5.	M/s Ultratech Cement Ltd., (Unit Rawan Cement Works)	P.O. Grasim vihar, Distt. Baloda Bazar, Bhatapara, Chhattisgarh – 493196
6.	M/s Ultratech Cement Ltd., (Unit Hirmi Cement Works)	Village- Simga, PO- Hirmi,Distt. Baloda Bazar-Bhatapara Chhattisgarh – 493195
7.	M/s. Nuvoco Vistas Corp. Ltd.	Arasmeta Cement plant,PO: Gopal Nagar, Janjgir, Champa, Chhattisgarh
8.	M/s. Shree Cement Ltd.	Khaparadih, Simga, Baloda Bazar, Bhatapara
9.	M/s. Emami Cement Ltd,	Baloda Bazar, Suhela Road, Risda, Chhattisgarh-493332
10.	M/s. Century Cement,	Baikunth, Chhattisgarh-493116

Note: This list will be amended by SPCB from time to time after consultation with Cement Plants.

COMMISSIONER
Nagar Palik Nigam
Bhilai

JK LAKSHMI CEMENT LIMITED
DURG (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

छत्तीसगढ़ CHHATTISGARH S 393831

I. The Ministry of Housing and Urban Affairs (MoHUA), Government of India has launched Swachh Bharat Mission on 2nd October 2014, with the objectives of modern and scientific Municipal Solid Waste Management among others.

II. To enhance the progress towards the objective of modern and scientific Municipal Solid Waste Management, an Expert Committee was constituted by MoHUA in November 2017 to prepare "Standards/Norms for Refuse Derived Fuel (RDF) from Municipal Solid Waste for its utilization in Cement Kilns, Waste to Energy Plants and similar other installations".

III. Based on the recommendations, standards for Segregated Combustible Fractions (SCF) and Refuse Derived Fuel (RDF) from municipal solid waste have been notified by Central Pollution Control Board.

IV. This agreement is between Urban Local Body and Cement Plant for usage of MSW based SCF/ RDF for co-processing.

V. This Agreement is made and entered into this...18th..... day of....June....2025 by and between:

First Party, which is the urban local body (municipality) of **Municipal Corporation Chirimiri (Town or city), having its office at,Chirimiri**Distt-MCB(hereinafter refer to as "ULB") of the One Part; And Second Party, **M/S NU Vista Limited (Emami) Company incorporated under the Companies Act, 2013, having its registered office atAcropolish Mall,15th floor,1858/Rajdanga Main Road,Sector-1,East Kolkata Township,Kolkataand having its Cement Plant at Village—Risda, Tahsil-BalodaBazaar, District-BalodaBazaarBhatapara (C. G.)**(hereinafter refer to as "Cement Company") of the other part.

AND WHEREAS the Urban Local Bodies (ULBs) are responsible for management of Municipal Solid Waste (MSW) generated within its jurisdiction as per Solid Waste Management Rules 2016. The MSW contains reasonable quantity of non-recyclable Segregated Combustible Fraction (SCF) containing plastics and other combustible materials (herein referred to as 'Segregated Combustible Fraction (SCF) which are not biodegradable and release toxic gases when they get burnt or dumped in the dump yards / landfills. The SCF can further be processed by ULB or by third party for making refuse derived fuel (RDF) of different grades meeting standards / norms notified by CPCB.

NU VISTA LIMITED RISDA (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

उप अभियंता
नगरपालिक निगम चिरमिरी
जिला (छ ग)

Commissioner
Municipal Corporation
Chirimiri, (C.G.)

AND WHEREAS, Cement Company is in the business of manufacture and sale of different types and grades of cement and has the capability to consume the waste materials in an environment friendly manner in the cement kiln process having high temperature and long residence time (hereinafter referred to as "Co-Processing") while simultaneously producing cement of desired quality and meeting the emission norms.

NOW, THEREFORE, to ensure the safe disposal of SCF segregated from the municipal solid waste and/ or RDF all parties have entered into this Agreement.

1. Term and Validity of the Agreement The Agreement shall be valid for a period of 05 years from the date of signing and execution of this Agreement. The Agreement may be amended by written consent of all the Parties to the Agreement. All amendments shall be documented and allotted a distinctive number and date.
2. Responsibility of the Parties To deliver key objectives of this Agreement the parties' responsibilities are summarized as follows (In case ULB is directly supplying to cement plants the responsibility of SCF/RDF manufacturer shall be fulfilled by ULB).

2.1 Responsibility of ULB

a) To supply Municipal Solid Waste to the Self-Help Group selected and responsible for MSW management contract of the city and / or process MSW to SCF/RDF.
b) Review of infrastructure and machinery available at the waste processing facility to ensure SCF/ RDF can be processed and supplied.
c) To set up a review and monitoring mechanism to ensure that SCF/ RDF to be supplied meets the standards notified by CPCB.
d) To provide space for the segregation of combustible fractions and its storage.
e) To supply minimum assured SCF/RDF to the cement unit
f) To segregate the combustible fractions from the Municipal Solid waste.
g) To work jointly with Cement Plant to finalize the schedule of delivery as per Annexure 1C.
h) To supply minimum assured SCF/RDF to the cement unit
i) Bailing of SCF before its transportation to Cement Plants
j) For execution of this agreement ULB shall ensure all relevant legal requirements as per rule.

2.2 Responsibility of Cement Plants

a) To accept and utilize the SCF/ RDF as per agreed schedule of delivery (Annexure 1C) and meet emission norms.
b) To pay the price of SCF/ RDF to ULB as per commercial terms defined in section 4 of this Agreement.
c) To work jointly with ULB as the case maybe to finalize the schedule of delivery as per Annexure 1C,
d) To issue the co-processing certificate to ULB as per Annexure 1E.
e) To undertake the testing of SCF/ RDF as per requirements agreed in this Agreement.
f) To bear loading, unloading, weighing and transportation cost of SCF/ RDF from ULBs to cement plant in all over the State of Chhattisgarh.
g) For execution of this agreement Cement Plant shall ensure all relevant legal requirements as per rule.

2.3 Trial Run Period

a) This agreement shall be executed in two phases (i) Trial Run Phase- for proper understanding of mechanism of utilization of SCF in Cement Plants, (ii) Final Phase.
b) The Trial run period shall commence on the date of signing the agreement...../...../.....and shall conclude on completion of three months.
c) After completion of the trial run, the final phase of the agreement shall be commenced immediately.

VISTA LIMITED RISDA (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

उप आयुक्त
नगरपालिक निगम चिरमिरी
जिला (छ.ग.)

Commissioner
Municipal Corporation
Chirimiri, (C.G.)

d) The Authority, in this case State Urban Development Agency (SUDA) and State Pollution Control Board (SPCB) shall review the agreement conditions inline with the suggestions received (if any) from both the parties during the trial run period and shall take decision on it which may include modification in such terms as deemed appropriate.

3. Provisions for Collection, handling, storage, Segregation & Transportation of segregated Combustible Fraction (SCF) / Refuse Derived Fuel (RDF) from Municipal Solid Waste (MSW) for processing & disposal at Cement company's facility located at**Village—Risda, Tahsil-BalodaBazaar, District-BalodaBazaarBhatapara (C.G.).(A)** Collection, handling, storage and transportation, unloading, storing, pre-processing, and Disposal of Segregated Combustible Fraction (SCF)/ RDF:

ULB (in line with ongoing MSW system) shall be responsible to collect, handle and store at a designated location the Segregated Combustible Fraction (SCF)/RDF generated within its jurisdiction.

The quantity of SCF/RDF in any consignment delivered by the ULB to the Cement Plant shall be determined by the electronic weighbridge installed at the Cement Plant. All SCF/RDF related reports including inventory list shall be prepared as per electronic weighbridge records maintained at the Cement Plant, which shall be the conclusive documentary proof evidencing the actual quantity of SCF/RDF received by them. In the event of any dispute relating to the actual quantities of SCF /RDF dispatched by the ULB and received by the Third Party, the Parties shall resolve the same in good faith through discussion on the appropriate actions required to be taken for verification and correction of any discrepancy.

Cement company shall be responsible for loading, transporting, unloading, storing, pre processing, and Disposal of the Segregated Combustible Fraction (SCF) /RDF through co processing in its kiln in the cement plant located at **Village—Risda, Tahsil-BalodaBazaar, District-BalodaBazaarBhatapara (C. G.).**The protocols for receiving the SCF/RDF are given in Annexure 1D.

(B) Quality of SCF/ RDF:

The Segregated Combustible Fraction should not contain any banned hazardous items listed in the Annexure 1B attached herein. Wet fraction of the Municipal Solid Waste comprising kitchen waste and organics, construction and demolition waste and inert shall not be allowed to be mixed with the Segregated Combustible Fraction that is being sent for Co-processing.

(C) Quantity and schedule of delivery:

The delivery schedule of SCF /RDF shall be prepared on daily/weekly/fortnightly/monthly basis by all the parties within one month from signing of Agreement, as per guidance given in Annexure 1C attached herein. A minimum truck load quantity of SCF/RDF of mutually agreed grade should be assured to be supplied by the ULB.

The minimum quantity of 927.29.Tonne/Day SCF/ RDF should be assured by the **Municipsl Corporation Chirimiri** (Name of ULB) for its transportation **Village—Risda, Tahsil-BalodaBazaar, District-BalodaBazaarBhatapara (C. G.).** In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at a mutually agreed solution to deal the situation.

(D) Refusal:

In case Cement company is in the receipt of consignment which is not matching with specifications given in Annexure 1A or contains banned items (as mentioned Annexure 1B and/or kitchen wastes or organics other than the SCF/RDF, Cement company will be entitled to refuse the acceptance of the same and communicate such rejection within 4 days to ULB and such consignment will be taken back by ULB within 7 days of such intimation at their own cost and risk to an appropriate place for disposal. The delivery of the SCF/RDF is complete only after the communication of the acceptance of consignment by cement company to ULB subject to the terms herein mentioned.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Chirimiri,

(E) Storage, Handling & Processing of Segregated Combustible Fraction (SCF):
On completion of the Delivery of SCF, Cement company shall be responsible for safe storage, handling and processing of the SCF/ RDF at its cement plant located at**Village—Risda, Tahsil-BalodaBazaar, District-BalodaBazaarBhatapara (C.G)**. The protocols for receiving the SCF/RDF are given in Annexure 1D.

(F) Testing of quality Parameters:
The following specification should be considered for each consignment of SCF/RDF:

Parameters	SCF
Size	NA
Moisture	< 35%
Net Calorific Value	> 1500 Kcal / kg
Sulphur	< 1.5 %
Chlorine	< 1.0 %
Ash	< 20 %

Each consignment of SCF/RDF received at **Village—Risda, Tahsil-BalodaBazaar, District-BalodaBazaarBhatapara (C.G)**shall be tested at the Cement Plant's laboratory. Each consignment of SCF /RDF shall be tested by both parties for the parameters stated above and the reports from both parties shall be shared every fortnight. In case of deviations in reports, both Parties have to resolve the same in good faith in view of the reasonable proofs.

(G) Certificate of Pre-processing and Co-Processing:
The Cement Plant shall at the beginning of each month during the term of this agreement, issue to the ULB Certificate of Co-Processing for the SCF/RDF received for Co-Processing during the previous month in the format set out in Annexure 1E attached to the Agreement.

(H) Other Special Conditions:
The other special conditions for the management of SCF/ RDF are mentioned in the Annexure 1F attached to this agreement.

4. Commercial terms for the Disposal of Segregated Combustible Fraction (SCF) / RDF:
(A) The capital cost for setting up SCF/ RDF processing plant shall be borne by ULB.
(B) The transportation cost of SCF/RDF from the ULBs to cement plant shall be borne by Cement plantof **M/S NU Vista Limited (Emami) located atVillage—Risda, Tahsil-BalodaBazaar, District-BalodaBazaarBhatapara (C.G).**Any taxes if applicable from time to time on the aforesaid services / transaction shall be to the account of Cement Plant.
(C) The Cement Plant will pay for SCF/ RDF to ULB at mutually agreed rates (Rs.1200 per metric tonne plus GST and other taxes as applicable) calculated based on calorific value and other parameters like pre-processing requirements at cement plant and grades of SCF/RDF as defined in annexure 1A.
(D) The payment shall be made by the cement plant to the ULB in the form of an electronic transfer / cheque / demand draft after commencement of material dispatch from the ULB.

5. Point of Contact:
ULB and Cement Plant shall nominate a person who should act as points of contact during the term of the Agreement. Also, if any party wants to change their contact person, they can change the same but have to communicate the same to the opposite party before doing so.

6. Force Majeure:
Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, accidents, fires, unprecedented floods, earth quake or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Cement Plant or on account of Acts of God.
At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement or terminate the same. On such termination, the cement company will be bound to lift and pay for the stock of SCF/RDF as on the date of termination,

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

उप अभियंता
नगरपालिक निगम चिरमिरी
जिला (छ ग)

Commissioner
Municipal Corporation
Chirmiri, (C.G.)

7. Settlements of Disputes

The Parties shall endeavor to settle by mutual consultation any claim, dispute, differences or controversy ("Dispute") arising out of, or in relation to the Agreement, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement. The State Pollution Control Board (SPCB)and State Urban Development Agency (SUDA) will try to resolve such type of disputes as facilitator. Any Dispute which cannot be settled within Thirty (30) days of consultation as provided above shall be submitted to arbitration at the request of a Party ("affected Party") upon written notice to that effect to the other Party. The Secretary (Urban Administration and Development Department) of state will be the arbitrator. Further, in case dispute is not resolved, arbitration shall be conducted at place of ULB (or to be mutually decided by all parties) in accordance with the provisions of the Arbitration & Conciliation Act, 1996. The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

8. Indemnity

The Parties shall defend, indemnify and save harmless each other and their directors, employees and agents from and against any and all claims, demands, fines, loses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and costs relating to any of the forgoing resulting from the act or omission, breach or non-conformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent such claims are the result of the other Party's gross negligence or willful default.

9. Non-Waiver

Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

10. Relationship

It is understood that this Agreement between the parties shall be on principal-to-principal basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

11. Notice

Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

12. Applicability

Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to the terms herein.

13. Non-Exclusive Transaction

This Agreement is non-exclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transaction of similar nature.

14. Non transfer of agreement

Parties shall not assign or transfer this agreement or any workorder or any parts of its rights and obligations here under to any person or corporation without the prior written consent of the other party.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Chirmiri, (C.G.)

उप अभियंता
नगरपालिक निगम चिरमिरी
जिला (छ ग)

SIGNED AND DELIVERED for and on behalf of
First Party, by the hand of its authorized signatory,

Mr. Ram Prashad Achalg

Signature in the presence of:

Umesh Tiwari

Signature of Witness 1, (Name of Witness 1)

Victor Verma

Signature of Witness 2, (Name of Witness 2)

Second Party, by the hand of its authorized signatory,

Mr. Ravis Gulav

Signature in the presence of:

OM SHANKER

Signature of Witness 1, Name of witness 1

SURENDRA SINGH

Signature of Witness 2, Name of witness 2

SIGNED AND DELIVERED for and on behalf of

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1A

Specifications of SCF / RDF (on as received basis)

Parameters	Values
Size (mm)	NA
Moisture (%)	< 35%
NCV (Cal/gm)	> 1500 Kcal / kg
S (%)	< 1.5 %
Cl (%)	< 1.0 %
Ash (%)	< 20 %

Annexure 1B

List of Banned items

The Segregated Combustible Fraction (SCF) /RDF dispatched by ULB shall not contain following items that are listed as banned items for Co-processing.

- Anatomical Hospital Wastes
- Asbestos-containing Wastes
- Bio-hazardous Wastes
- Electronic Scrap
- Entire Batteries
- Explosives
- High-concentration Cyanide Wastes
- Mineral Acids
- Radioactive Wastes
- Unsorted Municipal Garbage

Annexure 1C

Quantity & Delivery Schedule

ULB, during the term of the agreement, shall deliver the following quantities of SCF/ RDF to the**M/S NU Vista Limited (Emami) located at Village—Risda, Tahsil-BalodaBazaar, District-BalodaBazaarBhatapara (C.G)**on daily/ weekly/ monthly / yearly basis. Segregated Combustible Fraction (SCF) or / and Refuse Derived Fuel (RDF): 399.17..metric tonne per day/week/month/annum

ULB, during the term of the agreement, shall deliver the SCF/RDF to the Cement Plant on daily/ weekly/monthly basis as per the mutually agreed delivery schedule. The delivery schedule of the month will be prepared by the parties through mutual consent and will be finalized before 20thof the preceding month. In case of any change or modification required in the agreed monthly delivery schedule of a particular month by either party, the same shall be brought to the notice of other party at least 7 days in advance or as mutually agreed.

Annexure 1D

Protocols for Receiving of SCF/RDF

The following procedures shall be followed when receiving SCF/RDF at the Cement Plant:

I. Transporter will report to the Cement Plant security gate for delivery of the SCF/RDF at storage area(s) of designated Cement Plants.

II. Security officer shall inform the concerned officer of the designated Cement Plant.

III. Cement Plant officer will undertake following activities:

(a) Receive all relevant documents from the ULBs Transporter including;

i. Delivery document.

ii. Certificate from ULBs/ SCF and/or RDF manufacturer specifying conformance to waste specifications.

iii. Any other document mutually agreed between the parties.

(b) Cement Plant shall arrange and record the weight of the Transport vehicle on the weigh bridge installed at the plant before and after unloading of the SCF/ RDF at the designated storage area.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Chirimiri, (C.G.)

(c) Cement Plant shall make necessary arrangements for unloading and storage of the SCF/RDF at the designated storage area, as per the date on which the consignment is delivered to the cement plant and shall also record the no. of bags, date of delivery, consignment no., truck no. etc.

(d) Cement Plant shall arrange to conduct inspection and sampling of the SCF/RDF as required and report to the ULB/ SCFOR RDF supplier (as the case may be) whether the SCF/RDF is conforming to specifications list in Annexure 1 and Annexure 2 with in ..... (..) days of receipt of SCF/RDF.

(e) Incase SCF/RDF is not properly sealed/ packed as set out in the Agreement, Cement Plant shall inform the same and both the parties shall discuss and arrive at solution for safe handling and disposal of SCF/RDF.

(f) Cement Plant shall keep the storage area locked with appropriate surveillance by the security.

(g) To attend any emergency situation, the Cement plant shall maintain a copy of the risk assessment and crisis management plan with its security officer and also with its concerned officer.

Annexure 1E

CERTIFICATE OF CO-PROCESSING

This is to certify that we have taken receipt of the following quantities of..... (Name of the SCF/RDF) sent by M/S .....for Pre and / Or Co-processing in our Cement Kiln during the period .....to ..... The same would be safely and completely disposed off within ..... days of receipt and thereafter will not exist.

Waste Name: .....

Quantity (Tons): .....

Plant Head
(Authorized Signatory)

.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1F

Collection, Segregation and Transportation:

1. Municipal solid waste from door-to-door collection, drain cleaning, littered/dumped waste in public area and street sweeping will be transported to Solid Liquid Resource Management (SLRM) Centre/ Material Recovery Facility (MRF) Facility of the Urban Local Body (ULB) for segregation.
2. The wet waste will be used for composting. The dry waste will be segregated broadly as recyclable saleable waste and non-recyclable combustible waste.

NU VISTA LIMITED * RISDA (C.G.)

उप आयुक्त
नगरपालिक निगम चिरमिरी
जिला (छ.ग.)

Commissioner
Municipal Corporation
Chirimiri, (C.G.)

3. The recyclable saleable waste will be washed/cleaned and dried (if dirty, to remove soil and inert etc.) and will be further segregated into various fractions depending on the end use or the material for resale and recycled through authorized recyclers. The recyclable fraction shall be sold to registered recyclers at the price mutually agreed between ULB and registered recyclers.
4. The non-recyclable combustible dry waste will be segregated into different categories of paper, cloth, plastics, multi-layer plastics, packaging materials, pieces of leather, rubber, tyre, polystyrene (thermo-col), wood etc. and will be washed (if required, to remove soil and inerts etc.) and dried.
5. The Segregated Combustible Fraction (SCF)/ Refuse Derived Fuel (RDF) shall not contain banned hazardous items as per list provided by State Pollution Control Board (SPCB). SPCB will make available the list of banned items time to time.
6. After drying, the bailable combustibles will be compacted in a lot of 100kg by mechanized/ manual bailing machine and transported to allotted Cement plant as alternative fuels or raw material (AFR) for Cement Plants.

SCF/ RDF transportation to Cement Plant:

1. ULB will take all adequate steps while handling SCF/ RDF to prevent accidents, maintain hygiene and ensure safety at SLRM Centre/MRF Facility.
2. The ULB shall sign an Agreement with cement plants situated in the State of Chhattisgarh for utilization of SCF/ RDF. The list of Cement plants in the State of Chhattisgarh is given in Annexure- 5. This list will be amended by SPCB from time to time after consultation with Cement Plants.
3. The detailed responsibilities of ULB and Cement Plant are elaborated in the agreement. State Urban Development Agency (SUDA) and SPCB will be the facilitator for the same.
4. The SCF/ RDF will be transported to cement factories as per the rule of SPCB.
5. In every 7 days interval Cement Plants will contact ULB representatives to ensure the availability and quality of SCF/ RDF.
6. The minimum SCF/ RDF quantity should be a truck load for its transportation to Cement factories.
7. The loading, unloading, weighing and transportation cost for SCF/RDF from SLRM centers/ MRF Facility to the Cement Plants shall be borne by Cement Industries.

Quality and Quantity Assessment:

1. Logbooks shall be maintained at the SLRM Centre/ MRF Facility and with the transportation vehicles clearly indicating the SCF/RDF type and quantity transported to cement plant weekly. The logbook should be maintained as per the format provided by SPCB.
2. A receipt book shall be maintained at SLRM Centre/ MRF Facility of ULB. The person issuing the receipts shall make four copies of each receipt. One copy should be given to the cement plant in-charge, other to be sent to SUDA, third copy should be kept in the receipt book of ULB and the fourth copy should be sent to SPCB office. The format of receipt book is attached as Annexure- 4, refer also Annexure- 1D.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Chirimiri, (C.G.)

3. Upon receipt of the SCF/ RDF at Cement Plant, it shall be weighed and properly logged again to verify the quantity of SCF/ RDF.
4. It shall then undergo a visual inspection to confirm the physical appearance. Four representative samples of the waste shall be collected. One sample shall be sent to the onsite laboratory of Cement Plant for analysis and other three samples shall be sent to ULB, JD Office, SUDA respectively.
5. The quality of SCF/ RDF tested by Cement plant should meet the standards proposed by CPCB and the specification of SCF/ RDF should be maintained as per Annexure- 1A. Then only the consignment of SCF/ RDF shall be sent for pre-processing or co processing.
6. The cement plant shall pay the ULB based on equivalent calorific value of the SCF/ RDF received as a substitute of conventional fuel. e.g. If the ULB has 1 tonne SCF and its calorific value is 1500 Kcal/ kg, then cement plant will pay the ULB minimum Rs. **1200 per metric tonne** ex-ULB. GST and other applicable taxes will be over and above.

स्वच्छता शाखा
नगरपालिक निगम चिरमिरी

उप आयुक्त
नगरपालिक निगम चिरमिरी
जिला (छ.ग.)

Commissioner
Municipal Corporation
Chirimiri, (C.G.)

NU VISTA LIMITED RISDA (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1-Format for log book of SCF/ RDF to be maintained at SLRM Centre/MRF Facility

Name of ULB:

Name ofSLRM Centre/MRF Facility:

Month ……..Year……

Type of SCF/RDF (Non-saleable combustible waste) sent to cement plant in Kg	Day	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	Total
	paper																																
	cloth,																																
	plastics																																
	multi-layer plastics																																
	packaging materials,																																
	leather																																
	rubber																																
	Tyre																																
	polystyrene (thermocol)																																
	wood																																
	Other SCF/ RDF																																

RISDA (G.) NU VISTA LIMITED

3284

360

Annexure 2- Format for log book to be maintained for transportation vehicle

Name of ULB:
Name of SLRM Centre/MRF Facility:
Month ……..Year…….

S.No.	Date	Driver Name	Address (Pick up point)	Type of SCF/ RDF sent to cement kilns	SCF/ RDF Transported (In Kgs)	SCF/ RDF Storage In-charge Signature	SCF/ RDF Receiver Signature

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 3- Format for Receipt Book

NAGAR PALIK NIGAM CHIRIMIRI DIST- M.C.B. (C.G.)

Receipt Book

No.

Place……..

dated…….

Received from Shri/Smt/ Ku._____a sum of Rupees _____ in the lieu of **SCF/ RDF** transported and accepted by the cement kiln plant_____.

S.No	Type of **SCF/ RDF**	Quantity of **SCF/ RDF**	Amount
Total Amount			

Under the Nagar Nigam/ Nagar Palika/ Nagar panchayat

Rs. _____

Commissioner
Municipal Corporation

Signature of the **SCF/ RDF** Receiver

Signature and seal of authority

NUVISTA LIMITED ★ RISDA (C.G.) ★

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 4-List of Cement Plants in Chhattisgarh

S. No.	Plant Name	Address
1.	M/s. Nuvoco Vistas Corp. Ltd. (Lafarge india Ltd.)	Sonadih Cement Plant, PO: Reseda, Distt. Baloda Bazar- Bhatapara (Chhattisgarh)
2.	M/s. J K Laxmi Cement,	MalipurKhurd&Khasadih,tehsil-dhamdhaAhiwara, dist. Durg, Chhattisgarh.
3.	M/s. ACC Limited, Jamul	P.O. Jamul, Bhilai, Distt. Durg, Chhattisgarh 490 024
4.	M/s. Ambuja Cement Limited,	Village & PO – Rawan, Tehsil- Balodabazar Distt. Baloda Bazar- Bhatapara, Chhattisgarh
5.	M/s Ultratech Cement Ltd., (Unit Rawan Cement Works)	Village-Rawan, Distt. Baloda Bazar – Bhatapara, Chhattisgarh – 493196
6.	M/s Ultratech Cement Ltd., (Unit Hirmi Cement Works)	Village- Simga, PO- Hirmi, Distt. Baloda Bazar- Bhatapara Chhattisgarh – 493195
7.	M/s. Nuvoco Vistas Corp. Ltd.	Arasmeta Cement plant,PO: Gopal Nagar, Janjgir, Champa, Chhattisgarh
8.	M/s. Shree Cement Ltd.	Khaparadih, Tehsil Simga, Baloda Bazar-Bhatapara
9.	M/s. Nu Vista Limited (M/s. Emami Cement Limited)	Village-Risda, dist.-Baloda Bazar-bhatapara, Chhattisgarh- 493332
10.	M/s. Ultratech Cement Ltd., (Century Cement)	Baikunth Cement Work's, Village- Baikunth, dist.- Baloda Bazar-bhatapara ,Chhattisgarh-493116

Note: This list will be amended by SPCB from time to time after consultation with Cement Plants.

NU VISTA LIMITED ★ RISDA (C.G.) ★

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

छत्तीसगढ़ CHHATTISGARH

T 697713

I. The Ministry of Housing and Urban Affairs (MoHUA), Government of India has launched Swachh Bharat Mission on 2nd October 2014, with the objectives of modern and scientific Municipal Solid Waste Management among others.

II. To enhance the progress towards the objective of modern and scientific Municipal Solid Waste Management, an Expert Committee was constituted by MoHUA in November 2017 to prepare "Standards/Norms for Refuse Derived Fuel (RDF) from Municipal Solid Waste for its utilization in Cement Kilns, Waste to Energy Plants and similar other installations".

III. Based on the recommendations, standards for Segregated Combustible Fractions (SCF) and Refuse Derived Fuel (RDF) from municipal solid waste have been notified by Central Pollution Control Board.

IV. This agreement is between Urban Local Body and Cement Plant for usage of MSW based SCF/ RDF for co-processing.

This Agreement is made and entered into this **23rd June 2025** by and between:

First Party, which is the urban local body (municipality) of **Jagdalpur,** having its office at **Municipal Corporation Jagdalpur, Dist. Bastar** (hereinafter refer to as "ULB") of the One Part.

And

Second Party, **AMBUJA CEMENT LIMITED** , a company incorporated under the Indian Companies Act, 1913, having its registered office at **Adani Corporate House, Shantigram, Near Vaishnodevi Circles, S G Highway, Ahmedabad - 382421, Gujarat** and having one of its cement Manufacturing Unit in cement kiln at **Ambuja Cement Limited's Bhatapara Unit, Rawan, Baloda Bazar, Raipur - 493331, Chhattisgarh** (hereinafter referred to as the " Cement Plant ")

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

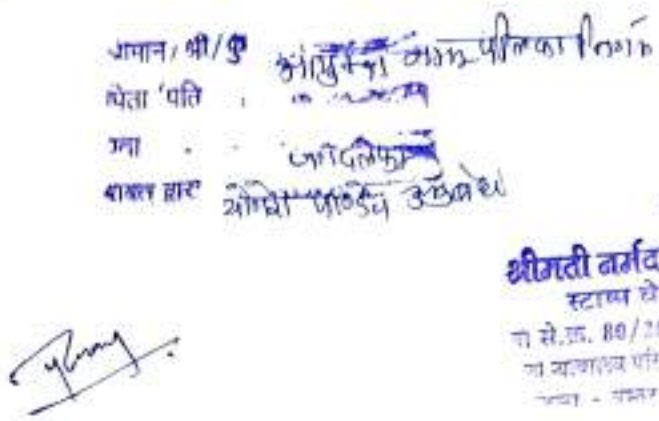
AND WHEREAS the Urban Local Bodies (ULBs) are responsible for management of Municipal Solid Waste (MSW) generated within its jurisdiction as per Solid Waste Management Rules 2016. The MSW contains reasonable quantity of non-recyclable Segregated Combustible Fraction (SCF) containing plastics and other combustible materials (herein referred to as 'Segregated Combustible Fraction (SCF) which are not biodegradable and release toxic gases when they get burnt or dumped in the dump yards / landfills. The SCF can further be processed by ULB or by third party for making refuse derived fuel (RDF) of different grades meeting standards / norms notified by CPCB.

1964
20/5/25

3289

District Treasury Office

23 MAY 2025



श्रीमती नर्मदा तिवारी
स्टाम्प वेन्डर
ना.से.प्र. 80/2001/2002
ना.न्यायालय परिसर जगदलपुर
जिला - बस्तर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

AND WHEREAS, Cement Company is in the business of manufacture and sale of different types and grades of cement and has the capability to consume the waste materials in an environment friendly manner in the cement kiln process having high temperature and long residence time (hereinafter referred to as "Co-Processing") while simultaneously producing cement of desired quality and meeting the emission norms.

NOW, THEREFORE, to ensure the safe disposal of SCF segregated from the municipal solid waste and/ or RDF all parties have entered into this Agreement.

1. Term and Validity of the Agreement

The Agreement shall be valid for a period of 05 years from the date of signing and execution of this Agreement.

The Agreement may be amended by written consent of all the Parties to the Agreement. All amendments shall be documented and allotted a distinctive number and date.

2. Responsibility of the Parties

To deliver key objectives of this Agreement the parties' responsibilities are summarized as follows (In case ULB is directly supplying to cement plants the responsibility of SCF/RDF manufacturer shall be fulfilled by ULB).

2.1 Responsibility of ULB

a) To supply Municipal Solid Waste to the Self-Help Group selected and responsible for MSW management contract of the city and / or process MSW to SCF/RDF.

b) Review of infrastructure and machinery available at the waste processing facility to ensure SCF/ RDF can be processed and supplied.

c) To set up a review and monitoring mechanism to ensure that SCF/ RDF to be supplied meets the standards notified by CPCB.

d) To provide space for the segregation of combustible fractions and its storage.

e) To supply minimum assured SCF/RDF to the cement unit

f) To segregate the combustible fractions from the Municipal Solid waste.

g) To work jointly with Cement Plant to finalize the schedule of delivery as per Annexure 1C.

h) To supply minimum assured SCF/RDF to the cement unit

i) Bailing of SCF before its transportation to Cement Plants

j) For execution of this agreement ULB shall ensure all relevant legal requirements as per rule.

2.2 Responsibility of Cement Plants

a) To accept and utilize the SCF/ RDF as per agreed schedule of delivery (Annexure 1C) and meet emission norms.

b) To pay the price of SCF/ RDF to ULB as per commercial terms defined in section 4 of this Agreement.

c) To work jointly with ULB as the case maybe to finalize the schedule of delivery as per Annexure 1C,

d) To issue the co-processing certificate to ULB as per Annexure 1E.

e) To undertake the testing of SCF/ RDF as per requirements agreed in this Agreement.

f) To bear loading, unloading, weighing and transportation cost of SCF/ RDF from ULBs to cement plant in all over the State of Chhattisgarh.

g) For execution of this agreement Cement Plant shall ensure all relevant legal requirements as per rule.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
बगदलपुर

2.3 Trial Run Period

a) This agreement shall be executed in two phases (i) Trial Run Phase- for proper understanding of mechanism of utilization of SCF in Cement Plants, (ii) Final Phase.

b) The Trial run period shall commence on the date of signing the agreement **23rd June 2025** and shall conclude on completion of three months.

c) After completion of the trial run, the final phase of the agreement shall be commenced immediately.

d) The Authority, in this case State Urban Development Agency (SUDA) and State Pollution Control Board (SPCB) shall review the agreement conditions inline with the suggestions received (if any) from both the parties during the trial run period and shall take decision on it which may include modification in such terms as deemed appropriate.

3. Provisions for Collection, handling, storage, Segregation & Transportation of segregated Combustible Fraction (SCF) / Refuse Derived Fuel (RDF) from Municipal Solid Waste (MSW) for processing & disposal at Cement company's facility located at **M/s AMBUJA Cement Limited (A unit at Bhatapara, Rawan, Balodabazar).**

(A) Collection, handling, storage and transportation, unloading, storing, pre-processing, and Disposal of Segregated Combustible Fraction (SCF)/ RDF:

ULB (in line with ongoing MSW system) shall be responsible to collect, handle and store at a designated location the Segregated Combustible Fraction (SCF)/ RDF generated within its jurisdiction.

The quantity of SCF/RDF in any consignment delivered by the ULB to the Cement Plant shall be determined by the electronic weighbridge installed at the Cement Plant. All SCF/RDF related reports including inventory list shall be prepared as per electronic weighbridge records maintained at the Cement Plant, which shall be the conclusive documentary proof evidencing the actual quantity of SCF/RDF received by them. In the event of any dispute relating to the actual quantities of SCF /RDF dispatched by the ULB and received by the Third Party, the Parties shall resolve the same in good faith through discussion on the appropriate actions required to be taken for verification and correction of any discrepancy.

Cement company shall be responsible for loading, transporting, unloading, storing, pre processing, and Disposal of the Segregated Combustible Fraction (SCF) /RDF through co processing in its kiln in the cement plant located at **M/s AMBUJA Cement Limited (A unit at Bhatapara, Rawan, Balodabazar).** The protocols for receiving the SCF/RDF are given in Annexure 1D.

(B) Quality of SCF/ RDF:

The Segregated Combustible Fraction should not contain any banned hazardous items listed in the Annexure 1B attached herein. Wet fraction of the Municipal Solid Waste comprising kitchen waste and organics, construction and demolition waste and inert shall not be allowed to be mixed with the Segregated Combustible Fraction that is being sent for Co-processing.

(C) Quantity and schedule of delivery:

The delivery schedule of SCF /RDF shall be prepared on daily/weekly/fortnightly/monthly basis by all the parties within one month from signing of Agreement, as per guidance given in Annexure 1C attached herein. A minimum truck load quantity of SCF/RDF of mutually agreed grade should be assured to be supplied by the ULB.

The minimum quantity of **3036.96** Tonne/Annum SCF/ RDF should be assured by the **Municipal Corporation Jagdalpur** for its transportation to **M/s AMBUJA Cement Limited (A unit at Bhatapara, Rawan, Balodabazar).** In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at a mutually agreed solution to deal the situation.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
जगदलपुर

(D) Refusal:

In case Cement company is in the receipt of consignment which is not matching with specifications given in Annexure 1A or contains banned items (as mentioned Annexure 1B and/or kitchen wastes or organics other than the SCF/RDF, Cement company will be entitled to refuse the acceptance of the same and communicate such rejection within 4 days to ULB and such consignment will be taken back by ULB within 7 days of such intimation at their own cost and risk to an appropriate place for disposal. The delivery of the SCF/RDF is complete only after the communication of the acceptance of consignment by cement company to ULB subject to the terms herein mentioned.

(E) Storage, Handling & Processing of Segregated Combustible Fraction (SCF):

On completion of the Delivery of SCF, Cement company shall be responsible for safe storage, handling and processing of the SCF/ RDF at its cement plant located at **M/s AMBUJA Cement Limited (A unit at Bhatapara, Rawan, Balodabazar).** The protocols for receiving the SCF/RDF are given in Annexure 1D.

(F) Testing of quality Parameters:

The following specification should be considered for each consignment of SCF/RDF:

Parameters	SCF
Size	NA
Moisture	< 35%
Net Calorific Value	> 1500 Kcal / kg
Sulphur	< 1.5 %
Chlorine	< 1.0 %
Ash	< 20 %

Each consignment of SCF/RDF received at the **M/s AMBUJA Cement Limited (A unit at Bhatapara, Rawan, Balodabazar)** shall be tested at the Cement Plant's laboratory. Each consignment of SCF /RDF shall be tested by both parties for the parameters stated above and the reports from both parties shall be shared every fortnight. In case of deviations in reports, both Parties have to resolve the same in good faith in view of the reasonable proofs.

(G) Certificate of Pre-processing and Co-Processing:

The Cement Plant shall at the beginning of each month during the term of this agreement, issue to the ULB Certificate of Co-Processing for the SCF/RDF received for Co-Processing during the previous month in the format set out in Annexure 1E attached to the Agreement.

(H) Other Special Conditions:

The other special conditions for the management of SCF/ RDF are mentioned in the Annexure 1F attached to this agreement.

4. Commercial terms for the Disposal of Segregated Combustible Fraction (SCF) / RDF:

(A) The capital cost for setting up SCF/ RDF processing plant shall be borne by ULB.

(B) The transportation cost of SCF/RDF from the ULBs to cement plant shall be borne by Cement plant **M/s AMBUJA Cement Limited (A unit at Bhatapara, Rawan, Balodabazar).** Any taxes if applicable from time to time on the aforesaid services / transaction shall be to the account of Cement Plant.

(C) The Cement Plant will pay for SCF/ RDF to ULB at mutually agreed rates (Rs.1200 per metric tonne plus GST and other taxes as applicable) calculated based on calorific value and other parameters like pre-processing requirements at cement plant and grades of SCF/RDF as defined in annexure 1A.

(D) The payment shall be made by the cement plant to the ULB in the form of an electronic transfer / cheque / demand draft after commencement of material dispatch from the ULB.

5. Point of Contact:

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
बगदलपुर

ULB and Cement Plant shall nominate a person who should act as points of contact during the term of the Agreement. Also, if any party wants to change their contact person, they can change the same but have to communicate the same to the opposite party before doing so.

6. Force Majeure:

Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, accidents, fires, unprecedented floods, earth quake or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Cement Plant or on account of Acts of God.

At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement or terminate the same. On such termination, the cement company will be bound to lift and pay for the stock of SCF/RDF as on the date of termination,

7. Settlements of Disputes

The Parties shall endeavor to settle by mutual consultation any claim, dispute, differences or controversy ("Dispute") arising out of, or in relation to the Agreement, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement.

The State Pollution Control Board (SPCB)and State Urban Development Agency (SUDA) will try to resolve such type of disputes as facilitator. Any Dispute which cannot be settled within Thirty (30) days of consultation as provided above shall be submitted to arbitration at the request of a Party ("affected Party") upon written notice to that effect to the other Party. The Secretary (Urban Administration and Development Department) of state will be the arbitrator. Further, in case dispute is not resolved, arbitration shall be conducted at place of ULB (or to be mutually decided by all parties) in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

8. Indemnity

The Parties shall defend, indemnify and save harmless each other and their directors, employees and agents from and against any and all claims, demands, fines, loses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and costs relating to any of the forgoing resulting from the act or omission, breach or non-conformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent such claims are the result of the other Party's gross negligence or willful default.

9. Non-Waiver

Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

10. Relationship

It is understood that this Agreement between the parties shall be on principal-to-principal basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
राजनांदगांव

partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

11. Notice

Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

12. Applicability

Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to the terms herein.

13. Non-Exclusive Transaction

This Agreement is non-exclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transaction of similar nature.

14. Non transfer of agreement

Parties shall not assign or transfer this agreement or any workorder or any parts of its rights and obligations here under to any person or corporation without the prior written consent of the other party.

AMBUJA CEMENTS LIMITED Unit: Bhatapara

आयुक्त
नगर पालिक निगम
दुर्गदलपुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

SIGNED AND DELIVERED for and on behalf of

First Party, by the hand of its authorized signatory,

Mr. Praveen Verma

Signature in the presence of:

Mr. Milind Bonik

Signature of Witness 1,

(Name of Witness 1)

Mr. Rupesh Biyani

Signature of Witness 2,

(Name of Witness 2)

Second Party, by the hand of its authorized signatory,

Yogesh Kose

Signature in the presence of:

ADITYA CEMENTS LIMITED Unik Bhatapara

AJAY KUMAR

Signature of Witness 1,

Name of witness 1

Ranjesh Gupta

Signature of Witness 2,

Name of witness 2

SIGNED AND DELIVERED for and on behalf of

ADITYA CEMENTS LIMITED Unik

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1A

Specifications of SCF / RDF (on as received basis)

Parameters	Values
Size (mm)	NA
Moisture (%)	< 35%
NCV (Cal/gm)	> 1500 Kcal / kg
S (%)	< 1.5 %
Cl (%)	< 1.0 %
Ash (%)	< 20 %

Annexure 1B

List of Banned items

The Segregated Combustible Fraction (SCF) /RDF dispatched by ULB shall not contain following items that are listed as banned items for Co-processing.

- Anatomical Hospital Wastes
- Asbestos-containing Wastes
- Bio-hazardous Wastes
- Electronic Scrap
- Entire Batteries
- Explosives
- High-concentration Cyanide Wastes
- Mineral Acids
- Radioactive Wastes
- Unsorted Municipal Garbage

Annexure 1C

Quantity & Delivery Schedule

ULB, during the term of the agreement, shall deliver the following quantities of SCF/ RDF to the **M/s AMBUJA Cement Limited (A unit at Bhatapara, Rawan, Balodabazar)** on monthly basis. Segregated Combustible Fraction (SCF) or / and Refuse Derived Fuel (RDF): **3036.96** metric tonne per annum.

ULB, during the term of the agreement, shall deliver the SCF/RDF to the Cement Plant on daily/ weekly/monthly basis as per the mutually agreed delivery schedule. The delivery schedule of the month will be prepared by the parties through mutual consent and will be finalized before 20thof the preceding month.

In case of any change or modification required in the agreed monthly delivery schedule of a particular month by either party, the same shall be brought to the notice of other party at least 7 days in advance or as mutually agreed.

Annexure 1D

Protocols for Receiving of SCF/RDF

The following procedures shall be followed when receiving SCF/RDF at the Cement Plant:

I. Transporter will report to the Cement Plant security gate for delivery of the SCF/RDF at storage area(s) of designated Cement Plants.
II. Security officer shall inform the concerned officer of the designated Cement Plant.
III. Cement Plant officer will undertake following activities:

(a) Receive all relevant documents from the ULBs Transporter including;
i. Delivery document.
ii. Certificate from ULBs/ SCF and/or RDF manufacturer specifying conformance to waste specifications.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
दुर्गदलपुर

iii. Any other document mutually agreed between the parties.

(b) Cement Plant shall arrange and record the weight of the Transport vehicle on the weigh bridge installed at the plant before and after unloading of the SCF/ RDF at the designated storage area.

(c) Cement Plant shall make necessary arrangements for unloading and storage of the SCF/RDF at the designated storage area, as per the date on which the consignment is delivered to the cement plant and shall also record the no. of bags, date of delivery, consignment no., truck no. etc.

(d) Cement Plant shall arrange to conduct inspection and sampling of the SCF/RDF as required and report to the ULB/ SCFOR RDF supplier (as the case may be) whether the SCF/RDF is conforming to specifications list in Annexure 1 and Annexure 2 with in ..... (..) days of receipt of SCF/RDF.

(e) Incase SCF/RDF is not properly sealed/ packed as set out in the Agreement, Cement Plant shall inform the same and both the parties shall discuss and arrive at solution for safe handling and disposal of SCF/RDF.

(f) Cement Plant shall keep the storage area locked with appropriate surveillance by the security.

(g) To attend any emergency situation, the Cement plant shall maintain a copy of the risk assessment and crisis management plan with its security officer and also with its concerned officer.

Annexure 1E

CERTIFICATE OF CO-PROCESSING

This is to certify that we have taken receipt of the following quantities of..... (Name of the SCF/RDF) sent by M/S .....for Pre and / Or Co-processing in our Cement Kiln during the period .....to ..... The same would be safely and completely disposed off within ..... days of receipt and thereafter will not exist.

Waste Name: .....

Quantity (Tons): .....

Plant Head
(Authorized Signatory)

.....

Annexure 1F

Collection, Segregation and Transportation:

1. Municipal solid waste from door-to-door collection, drain cleaning, littered/dumped waste in public area and street sweeping will be transported to Solid Liquid Resource Management (SLRM) Centre/ Material Recovery Facility (MRF) Facility of the Urban Local Body (ULB) for segregation.
2. The wet waste will be used for composting. The dry waste will be segregated broadly as recyclable saleable waste and non-recyclable combustible waste.
3. The recyclable saleable waste will be washed/cleaned and dried (if dirty, to remove soil and inert etc.) and will be further segregated into various fractions depending on the end use or the material for resale and recycled through authorized recyclers. The recyclable fraction shall be sold to registered recyclers at the price mutually agreed between ULB and registered recyclers.
4. The non-recyclable combustible dry waste will be segregated into different categories of paper, cloth, plastics, multi-layer plastics, packaging materials, pieces of leather, rubber, tyre, polystyrene (thermo-col), wood etc. and will be washed (if required, to remove soil and inerts etc.) and dried.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
धमतरी

5. The Segregated Combustible Fraction (SCF)/ Refuse Derived Fuel (RDF) shall not contain banned hazardous items as per list provided by State Pollution Control Board (SPCB). SPCB will make available the list of banned items time to time.
6. After drying, the bailable combustibles will be compacted in a lot of 100kg by mechanized/ manual bailing machine and transported to allotted Cement plant as alternative fuels or raw material (AFR) for Cement Plants.

SCF/ RDF transportation to Cement Plant:

1. ULB will take all adequate steps while handling SCF/ RDF to prevent accidents, maintain hygiene and ensure safety at SLRM Centre/MRF Facility.
2. The ULB shall sign an Agreement with cement plants situated in the State of Chhattisgarh for utilization of SCF/ RDF. The list of Cement plants in the State of Chhattisgarh is given in Annexure- 5. This list will be amended by SPCB from time to time after consultation with Cement Plants.
3. The detailed responsibilities of ULB and Cement Plant are elaborated in the agreement. State Urban Development Agency (SUDA) and SPCB will be the facilitator for the same.
4. The SCF/ RDF will be transported to cement factories as per the rule of SPCB.
5. In every 7 days interval Cement Plants will contact ULB representatives to ensure the availability and quality of SCF/ RDF.
6. The minimum SCF/ RDF quantity should be a truck load for its transportation to Cement factories.
7. The loading, unloading, weighing and transportation cost for SCF/RDF from SLRM centers/ MRF Facility to the Cement Plants shall be borne by Cement Industries.

Quality and Quantity Assessment:

1. Logbooks shall be maintained at the SLRM Centre/ MRF Facility and with the transportation vehicles clearly indicating the SCF/RDF type and quantity transported to cement plant weekly. The logbook should be maintained as per the format provided by SPCB.
2. A receipt book shall be maintained at SLRM Centre/ MRF Facility of ULB. The person issuing the receipts shall make four copies of each receipt. One copy should be given to the cement plant in-charge, other to be sent to SUDA, third copy should be kept in the receipt book of ULB and the fourth copy should be sent to SPCB office. The format of receipt book is attached as Annexure- 4, refer also Annexure- 1D.
3. Upon receipt of the SCF/ RDF at Cement Plant, it shall be weighed and properly logged again to verify the quantity of SCF/ RDF.
4. It shall then undergo a visual inspection to confirm the physical appearance. Four representative samples of the waste shall be collected. One sample shall be sent to the onsite laboratory of Cement Plant for analysis and other three samples shall be sent to ULB, JD Office, SUDA respectively.
5. The quality of SCF/ RDF tested by Cement plant should meet the standards proposed by CPCB and the specification of SCF/ RDF should be maintained as per Annexure- 1A. Then only the consignment of SCF/ RDF shall be sent for pre-processing or co processing.
6. The cement plant shall pay the ULB based on equivalent calorific value of the SCF/ RDF received as a substitute of conventional fuel. e.g. If the ULB has 1 tonne SCF and its calorific value is 1500 Kcal/ kg, then cement plant will pay the ULB minimum Rs. **1200 per metric tonne** ex-ULB. GST and other applicable taxes will be over and above.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

आयुक्त
नगर पालिक निगम
जगदलपुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

Annexure 1-Format for log book of SCF/ RDF to be maintained at SLRM Centre/MRF Facility

Name of ULB:

Name of SLRM Centre/MRF Facility:

Month ……..Year……

Type of SCF/RDF (Non-saleable combustible waste) sent to cement plant in Kg	Day	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	Total
	paper																																
	cloth,																																
	plastics																																
	multi-layer plastics																																
	packaging materials,																																
	leather																																
	rubber																																
	tyre																																
	polystyrene (thermocol)																																
	wood																																
	Other SCF/ RDF																																

3299

375

आयुक्त
नगर पालिक [illegible]
[illegible]

Annexure 2- Format for log book to be maintained for transportation vehicle

Name of ULB:

Name of SLRM Centre/MRF Facility:

Month ……..Year…….

S.No.	Date	Driver Name	Address (Pick up point)	Type of SCF/ RDF sent to cement kilns	SCF/ RDF Transported (In Kgs)	SCF/ RDF Storage In-charge Signature	SCF/ RDF Receiver Signature

आयुक्त
नगर पालिक निगम
दुर्गदलपुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 3- Format for Receipt Book

NAGAR NIGAM/ NAGAR PALIKA / NAGAR PANCHAYAT

Receipt Book

No.

Place..... dated.....

Received from Shri/Smt/ Ku._____a sum of Rupees _____ in the lieu of **SCF/ RDF** transported and accepted by the cement kiln plant_____.

S.No	Type of **SCF/ RDF**	Quantity of **SCF/ RDF**	Amount
Total Amount			

Under the Nagar Nigam/ Nagar Palika/ Nagar panchayat

Rs. _____

Signature of the **SCF/ RDF** Receiver

Signature and seal of authority

आयुक्त
नगर पालिक निगम
जगदलपुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 4-List of Cement Plants in Chhattisgarh

S. No.	Plant Name	Address
1.	M/s. Nuvoco Vistas Corp. Ltd. (Lafarge india Ltd.)	Sonadih Cement Plant, PO: Reseda, Distt. Baloda Bazar- Bhatapara (Chhattisgarh)
2.	M/s. J K Laxmi Cement,	Malipur Khurd& Khasadih,tehsil-dhamdha Ahiwara, dist. Durg, Chhattisgarh.
3.	M/s. ACC Limited, Jamul	P.O. Jamul, Bhilai, Distt. Durg, Chhattisgarh 490 024
4.	M/s. Ambuja Cement Limited,	Village & PO – Rawan, Tehsil- Balodabazar Distt. Baloda Bazar- Bhatapara, Chhattisgarh
5.	M/s Ultratech Cement Ltd., (Unit Rawan Cement Works)	Village-Rawan, Distt. Baloda Bazar – Bhatapara, Chhattisgarh – 493196
6.	M/s Ultratech Cement Ltd., (Unit Hirmi Cement Works)	Village- Simga, PO- Hirmi, Distt. Baloda Bazar- Bhatapara Chhattisgarh – 493195
7.	M/s. Nuvoco Vistas Corp. Ltd.	Arasmeta Cement plant, PO: Gopal Nagar, Janjgir, Champa, Chhattisgarh
8.	M/s. Shree Cement Ltd.	Khaparadih, Tehsil Simga, Baloda Bazar-Bhatapara
9.	M/s. Nu Vista Limited (M/s. Emami Cement Limited)	Village-Risda, dist.-Baloda Bazar-bhatapara, Chhattisgarh- 493332
10.	M/s. Ultratech Cement Ltd., (Century Cement)	Baikunth Cement Work's, Village- Baikunth, dist.-Baloda Bazar-bhatapara ,Chhattisgarh-493116

Note: This list will be amended by SPCB from time to time after consultation with Cement Plants.

आयुक्त
नगर पालिक निगम
जगदलपुर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

छत्तीसगढ़ CHHATTISGARH T 577255

I. The Ministry of Housing and Urban Affairs (MoHUA), Government of India has launched Swachh Bharat Mission on 2nd October 2014, with the objectives of modern and scientific Municipal Solid Waste Management among others.

II. To enhance the progress towards the objective of modern and scientific Municipal Solid Waste Management, an Expert Committee was constituted by MoHUA in November 2017 to prepare "Standards/Norms for Refuse Derived Fuel (RDF) from Municipal Solid Waste for its utilization in Cement Kilns, Waste to Energy Plants and similar other installations".

III. Based on the recommendations, standards for Segregated Combustible Fractions (SCF) and Refuse Derived Fuel (RDF) from municipal solid waste have been notified by Central Pollution Control Board.

IV. This agreement is between Urban Local Body and Cement Plant for usage of MSW based SCF/ RDF for co-processing.

This Agreement is made and entered into this 16th day of June 2025 by and between:

First Party, which is the urban local body (municipality) of **Municipal Corporation Rajnandgaon,** (Town or city), having its office at **Municipal Corporation Rajnandgaon, District- Rajnandgaon, C.G.** (hereinafter refer to as "ULB") of the One Part;

And

Second Party, **M/s. Nuvoco Vistas Corporation Ltd Company incorporated under the Companies Act, 2013, having its registered office at M/s. Nuvoco Vistas Corporation Ltd. - Sonadih, Raseda, Chhattisgarh 493332** (C. G.) **(hereinafter refer to as "Cement Company") of the other part.**

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Naya Raipur, Atal Nagar

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O. Raseda, Dist. Bilaspur
Chhattisgarh - 493332

जी.आर.क्रमांक 1318 दिनांक 13 JUN 2025

1) पक्षकार का नाम [illegible]

2) पक्षकार का नाम [illegible]

पुत्र का नाम [illegible] गांव

वास्ते [illegible]

बयनामा कीमत रुपये [illegible]

स्टाम्प कीमत रु. 100/- [illegible] सौ रुपये

वरिष्ठ कोषालय अधिकारी राजनांदगांव (छ.ग.) 13 JUN 2025

माधुरी चन्देल
स्टाम्प विक्रेता
खाईल परिसर राजनांदगांव (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur (Atal) Nagar

AND WHEREAS the Urban Local Bodies (ULBs) are responsible for management of Municipal Solid Waste (MSW) generated within its jurisdiction as per Solid Waste Management Rules 2016. The MSW contains reasonable quantity of non-recyclable Segregated Combustible Fraction (SCF) containing plastics and other combustible materials (herein referred to as 'Segregated Combustible Fraction (SCF) which are not biodegradable and release toxic gases when they get burnt or dumped in the dump yards / landfills. The SCF can further be processed by ULB or by third party for making refuse derived fuel (RDF) of different grades meeting standards / norms notified by CPCB.

AND WHEREAS, Cement Company is in the business of manufacture and sale of different types and grades of cement and has the capability to consume the waste materials in an environment friendly manner in the cement kiln process having high temperature and long residence time (hereinafter referred to as "Co-Processing") while simultaneously producing cement of desired quality and meeting the emission norms.

NOW, THEREFORE, to ensure the safe disposal of SCF segregated from the municipal solid waste and/ or RDF all parties have entered into this Agreement.

1. Term and Validity of the Agreement

The Agreement shall be valid for a period of 05 years from the date of signing and execution of this Agreement.

The Agreement may be amended by written consent of all the Parties to the Agreement. All amendments shall be documented and allotted a distinctive number and date.

2. Responsibility of the Parties

To deliver key objectives of this Agreement the parties' responsibilities are summarized as follows (In case ULB is directly supplying to cement plants the responsibility of SCF/RDF manufacturer shall be fulfilled by ULB).

2.1 Responsibility of ULB

a) To supply Municipal Solid Waste to the Self-Help Group selected and responsible for MSW management contract of the city and / or process MSW to SCF/RDF.
b) Review of infrastructure and machinery available at the waste processing facility to ensure SCF/ RDF can be processed and supplied.
c) To set up a review and monitoring mechanism to ensure that SCF/ RDF to be supplied meets the standards notified by CPCB.
d) To provide space for the segregation of combustible fractions and its storage.
e) To supply minimum assured SCF/RDF to the cement unit
f) To segregate the combustible fractions from the Municipal Solid waste.
g) To work jointly with Cement Plant to finalize the schedule of delivery as per Annexure 1C.
h) To supply minimum assured SCF/RDF to the cement unit
i) Bailing of SCF before its transportation to Cement Plants
j) For execution of this agreement ULB shall ensure all relevant legal requirements as per rule.

2.2 Responsibility of Cement Plants

a) To accept and utilize the SCF/ RDF as per agreed schedule of delivery (Annexure 1C) and meet emission norms.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Kusela, Dist. Baloda Bazar
Chhattisgarh - 493332

b) To pay the price of SCF/ RDF to ULB as per commercial terms defined in section 4 of this Agreement.

c) To work jointly with ULB as the case maybe to finalize the schedule of delivery as per Annexure1C.

d) To issue the co-processing certificate to ULB as per Annexure 1E.

e) To undertake the testing of SCF/ RDF as per requirements agreed in this Agreement.

f) To bear loading, unloading, weighing and transportation cost of SCF/ RDF from ULBs to cement plant in all over the State of Chhattisgarh.

g) For execution of this agreement Cement Plant shall ensure all relevant legal requirements as per rule.

2.3 Trial Run Period

a) This agreement shall be executed in two phases (i) Trial Run Phase- for proper understanding of mechanism of utilization of SCF in Cement Plants, (ii) Final Phase.

b) The Trial run period shall commence on the date of signing the agreement 16/06/2025... and shall conclude on completion of three months.

c) After completion of the trial run, the final phase of the agreement shall be commenced immediately.

d) The Authority, in this case State Urban Development Agency (SUDA) and State Pollution Control Board (SPCB) shall review the agreement conditions inline with the suggestions received (if any) from both the parties during the trial run period and shall take decision on it which may include modification in such terms as deemed appropriate.

3. Provisions for Collection, handling, storage, Segregation & Transportation of segregated Combustible Fraction (SCF) / Refuse Derived Fuel (RDF) from Municipal Solid Waste (MSW) for processing & disposal at Cement company's facility located at **Unit-M/s. Nuvoco Vistas Corporation Ltd. - Sonadih, Raseda, Chhattisgarh 493332 (C. G.)**

(A) Collection, handling, storage and transportation, unloading, storing, pre-processing, and Disposal of Segregated Combustible Fraction (SCF)/ RDF:

ULB (in line with ongoing MSW system) shall be responsible to collect, handle and store at a designated location the Segregated Combustible Fraction (SCF)/ RDF generated within its jurisdiction.

The quantity of SCF/RDF in any consignment delivered by the ULB to the Cement Plant shall be determined by the electronic weighbridge installed at the Cement Plant. All SCF/RDF related reports including inventory list shall be prepared as per electronic weighbridge records maintained at the Cement Plant, which shall be the conclusive documentary proof evidencing the actual quantity of SCF/RDF received by them. In the event of any dispute relating to the actual quantities of SCF /RDF dispatched by the ULB and received by the Third Party, the Parties shall resolve the same in good faith through discussion on the appropriate actions required to be taken for verification and correction of any discrepancy.

Cement company shall be responsible for loading, transporting, unloading, storing, pre-processing, and Disposal of the Segregated Combustible Fraction (SCF) /RDF through co-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
PO Raseda, Dist Balod Bazar
Chhattisgarh 493332

processing in its kiln in the cement plant located at **Unit-M/s. Nuvoco Vistas Corporation Ltd. - Sonadih, Raseda, Chhattisgarh 493332 (C. G.).** The protocols for receiving the SCF/RDF are given in Annexure 1D.

(B) Quality of SCF/ RDF:

The Segregated Combustible Fraction should not contain any banned hazardous items listed in the Annexure 1B attached herein. Wet fraction of the Municipal Solid Waste comprising kitchen waste and organics, construction and demolition waste and inert shall not be allowed to be mixed with the Segregated Combustible Fraction that is being sent for Co-processing.

(C) Quantity and schedule of delivery:

The delivery schedule of SCF /RDF shall be prepared on daily/weekly/fortnightly/monthly basis by all the parties within one month from signing of Agreement, as per guidance given in Annexure 1C attached herein. A minimum truck load quantity of SCF/RDF of mutually agreed grade should be assured to be supplied by the ULB.

The minimum quantity of **5662.15 Tonne/Annum** SCF/ RDF should be assured by **the Municipal Corporation Rajnandgaon,**for its transportation to at **Unit-M/s. Nuvoco Vistas Corporation Ltd. - Sonadih, Raseda, Chhattisgarh 493332 (C. G.).** In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at a mutually agreed solution to deal the situation.

(D) Refusal:

In case Cement company is in the receipt of consignment which is not matching with specifications given in Annexure 1A or contains banned items (as mentioned Annexure 1B and/or kitchen wastes or organics other than the SCF/RDF, Cement company will be entitled to refuse the acceptance of the same and communicate such rejection within 4 days to ULB and such consignment will be taken back by ULB within 7 days of such intimation at their own cost and risk to an appropriate place for disposal. The delivery of the SCF/RDF is complete only after the communication of the acceptance of consignment by cement company to ULB subject to the terms herein mentioned.

(E) Storage, Handling & Processing of Segregated Combustible Fraction (SCF):

On completion of the Delivery of SCF, Cement company shall be responsible for safe storage, handling and processing of the SCF/ RDF at its cement plant located at **Unit-M/s. Nuvoco Vistas Corporation Ltd. - Sonadih, Raseda, Chhattisgarh 493332** (C. G.). The protocols for receiving the SCF/RDF are given in Annexure 1D.

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

(F) Testing of quality Parameters:

The following specification should be considered for each consignment of SCF/RDF:

Parameters	SCF
Size	NA
Moisture	< 35%
Net Calorific Value	> 1500 Kcal / kg
Sulphur	< 1.5 %
Chlorine	< 1.0 %
Ash	< 20 %

Each consignment of SCF/RDF received at the at **Unit-M/s. Nuvoco Vistas Corporation Ltd. - Sonadih, Raseda, Chhattisgarh 493332 (C. G.)**, shall be tested at the Cement Plant's laboratory. Each consignment of SCF /RDF shall be tested by both parties for the parameters stated above and the reports from both parties shall be shared every fortnight. In case of deviations in reports, both Parties have to resolve the same in good faith in view of the reasonable proofs.

(G) Certificate of Pre-processing and Co-Processing:

The Cement Plant shall at the beginning of each month during the term of this agreement, issue to the ULB Certificate of Co-Processing for the SCF/RDF received for Co-Processing during the previous month in the format set out in Annexure 1E attached to the Agreement.

(H) Other Special Conditions:

The other special conditions for the management of SCF/ RDF are mentioned in the Annexure 1F attached to this agreement.

4. Commercial terms for the Disposal of Segregated Combustible Fraction (SCF) / RDF:

A) The capital cost for setting up SCF/ RDF processing plant shall be borne by ULB.

B) The transportation cost of SCF/RDF from the ULBs to cement plant shall be borne by Cement plant of UltraTech Cement Limited located at **Unit-M/s. Nuvoco Vistas Corporation Ltd. - Sonadih, Raseda, Chhattisgarh 493332 (C. G.)**. Any taxes if applicable from time to time on the aforesaid services / transaction shall be to the account of Cement Plants.

C) The Cement Plant will pay for SCF/ RDF to ULB at mutually agreed rates (Rs.1200 per metric tonne plus GST and other taxes as applicable) calculated based on calorific value and other parameters like pre-processing requirements at cement plant and grades of SCF/RDF as defined in annexure 1A.

(D) The payment shall be made by the cement plant to the ULB in the form of an electronic transfer / cheque / demand draft after commencement of material dispatch from the ULB.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O. Kurmda, Dist. Baloda Bazar
Chhattisgarh - 493332

5. Point of Contact:

ULB and Cement Plant shall nominate a person who should act as points of contact during the term of the Agreement. Also, if any party wants to change their contact person, they can change the same but have to communicate the same to the opposite party before doing so.

6. Force Majeure:

Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, accidents, fires, unprecedented floods, earth quake or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Cement Plant or on account of Acts of God.

At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement or terminate the same. On such termination, the cement company will be bound to lift and pay for the stock of SCF/RDF as on the date of termination.

7. Settlements of Disputes

The Parties shall endeavor to settle by mutual consultation any claim, dispute, differences or controversy ("Dispute") arising out of, or in relation to the Agreement, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement.

The State Pollution Control Board (SPCB)and State Urban Development Agency (SUDA) will try to resolve such type of disputes as facilitator. Any Dispute which cannot be settled within Thirty (30) days of consultation as provided above shall be submitted to arbitration at the request of a Party ("affected Party") upon written notice to that effect to the other Party. The Secretary (Urban Administration and Development Department) of state will be the arbitrator. Further, in case dispute is not resolved, arbitration shall be conducted at place of ULB (or to be mutually decided by all parties) in accordance with the provisions of the Arbitration & Conciljation Act, 1996.

The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Authorised Signatory
For Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Rasela, Dist. Baloda Bazar
Chhattisgarh - 493332

8. Indemnity

The Parties shall defend, indemnify and save harmless each other and their directors, employees and agents from and against any and all claims, demands, fines, loses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and costs relating to any of the forgoing resulting from the act or omission, breach or non-conformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent such claims are the result of the other Party's gross negligence or will ful default.

9. Non-Waiver

Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

10. Relationship

It is understood that this Agreement between the parties shall be on principal-to-principal basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

11. Notice

Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

12. Applicability

Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to the terms herein.

13. Non-Exclusive Transaction

This Agreement is non-exclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transaction of similar nature.

14. Non transfer of agreement

Parties shall not assign or transfer this agreement or any workorder or any parts of its rights and obligations here under to any person or corporation without the prior written consent of the other party.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Shivanand Vishwakarma Ltd
Siddhi Cement Plant
P/O Rasoda, Dist Baloda Bazar
Chhattisgarh - 493332

SIGNED AND DELIVERED for and on behalf of

First Party, by the hand of its authorized signatory,

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Atul Vishwakarma.
Commissioner NN.

Signature in the presence of:

EE.

DEEPAK K HANDEY
EXECUTIVE ENGINEER

Signature of Witness 1,

(Name of Witness 1)

RAJESH MISHRA.
HEALTH OFFICER.

Signature of Witness 2,

(Name of Witness 2)

Second Party, by the hand of its authorized signatory,

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist Baloda Bazar
Chhatisgarh - 493332

Jeetendra Kumar Jain
Vice President (Plant Head)

Signature in the presence of:

Ramesh Yadav

Signature of Witness 1,

Name of witness 1

Deekha Singh

Signature of Witness 2,

Name of witness 2

SIGNED AND DELIVERED for and on behalf of

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist Baloda Bazar
Chhatisgarh - 493332

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Annexure 1A

Specifications of SCF / RDF (on as received basis)

Parameters	Values
Size (mm)	NA
Moisture (%)	< 35%
NCV (Cal/gm)	> 1500 Kcal / kg
S (%)	< 1.5 %
Cl (%)	< 1.0 %
Ash (%)	< 20 %

Annexure 1B

List of Banned items

- The Segregated Combustible Fraction (SCF) /RDF dispatched by ULB shall not contain following items that are listed as banned items for Co-processing.
- Anatomical Hospital Wastes
- Asbestos-containing Wastes
- Bio-hazardous Wastes
- Electronic Scrap
- Entire Batteries
- Explosives
- High-concentration Cyanide Wastes
- Mineral Acids
- Radioactive Wastes
- Unsorted Municipal Garbage

Annexure IC

Quantity & Delivery Schedule

ULB, during the term of the agreement, shall deliver the following quantities of SCF/ RDF to the UltraTech Cement Limited located at **Unit-M/s. Nuvoco Vistas Corporation Ltd. - Sonadih, Raseda, Chhattisgarh 493332 (C. G.).** on daily/ weekly/ monthly / yearly basis. Segregated Combustible Fraction (SCF) or / and Refuse Derived Fuel (RDF): **5662.15 TPA**

ULB, during the term of the agreement, shall deliver the SCF/RDF to the Cement Plant on daily/ weekly/monthly basis as per the mutually agreed delivery schedule. The delivery schedule of the month will be prepared by the parties through mutual consent and will be finalized before 20thof the preceding month.

In case of any change or modification required in the agreed monthly delivery schedule of a particular month by either party, the same shall be brought to the notice of other party at least 7 days in advance or as mutually agreed.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O. Raseda Dist. Baloda Bazar
Chhattisgarh - 493332

Annexure 1D

I. Protocols for Receiving of SCF/RDF

II. The following procedures shall be followed when receiving SCF/RDF at the Cement Plant:

III. Transporter will report to the Cement Plant security gate for delivery of the SCF/RDF at storage area(s) of designated Cement Plants.

IV. Security officer shall inform the concerned officer of the designated Cement Plant.

V. Cement Plant officer will undertake following activities:

a. Receive all relevant documents from the ULBs Transporter including;
   i. Delivery document.
   ii. Certificate from ULBs/ SCF and/or RDF manufacturer specifying conformance to waste

b. specifications.
   i. Any other document mutually agreed between the parties.

c. Cement Plant shall arrange and record the weight of the Transport vehicle on the weigh bridge installed at the plant before and after unloading of the SCF/ RDF at the designated storage area.

d. Cement Plant shall make necessary arrangements for unloading and storage of the SCF/RDF at the designated storage area, as per the date on which the consignment is delivered to the cement plant and shall also record the no. of bags, date of delivery, consignment no., truck no. etc.

e. Cement Plant shall arrange to conduct inspection and sampling of the SCF/RDF as required and report to the ULB/ SCFOR RDF supplier (as the case may be) whether the SCF/RDF is conforming to specifications list in Annexure I and Annexure 2 with in ..... (..) days of receipt of SCF/RDF.

f. Incase SCF/RDF is not properly sealed/ packed as set out in the Agreement, Cement Plant shall inform the same and both the parties shall discuss and arrive at solution for safe handling and disposal of SCF/RDF.

g. Cement Plant shall keep the storage area locked with appropriate surveillance by the security.

h. To attend any emergency situation, the Cement plant shall maintain a copy of the risk assessment and crisis management plan with its security officer and also with its concerned officer.

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Kasada, Dist. Baloda Bazar
Chhattisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1E

CERTIFICATE OF CO-PROCESSING

This is to certify that we have taken receipt of the following quantities of.....
(Name of the SCF/RDF) sent by M/S
.....for Pre and /
Or Co-processing in our Cement Kiln during the period .....to
..... The same would be safely and completely disposed off within .....
days of receipt and thereafter will not exist.

Waste Name: .....

Quantity (Tons): .....

Plant Head
(Authorized Signatory)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

.....

Annexure 1F

Collection, Segregation and Transportation:

1. Municipal solid waste from door-to-door collection, drain cleaning, littered/dumped waste in public area and street sweeping will be transported to Solid Liquid Resource Management (SLRM) Centre/ Material Recovery Facility (MRF) Facility of the Urban Local Body (ULB) for segregation.
2. The wet waste will be used for composting. The dry waste will be segregated broadly as recyclable saleable waste and non-recyclable combustible waste.
3. The recyclable saleable waste will be washed/cleaned and dried (if dirty, to remove soil and inert etc.) and will be further segregated into various fractions depending on the end use or the material for resale and recycled through authorized recyclers. The recyclable fraction shall be sold to registered recyclers at the price mutually agreed between ULB and registered recyclers.
4. The non-recyclable combustible dry waste will be segregated into different categories of paper, cloth, plastics, multi-layer plastics, packaging materials, pieces of leather, rubber, tyre, polystyrene (thermo-col), wood etc. and will be washed (if required, to remove soil and inerts etc.) and dried.
5. The Segregated Combustible Fraction (SCF)/ Refuse Derived Fuel (RDF) shall not contain banned hazardous items as per list provided by State Pollution Control Board (SPCB). SPCB will make available the list of banned items time to time.
6. After drying, the bailable combustibles will be compacted in a lot of 100kg by mechanized/ manual bailing machine and transported to allotted Cement plant as alternative fuels or raw material (AFR) for Cement Plants.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

SCF/ RDF transportation to Cement Plant:

1. ULB will take all adequate steps while handling SCF/ RDF to prevent accidents, maintain hygiene and ensure safety at SLRM Centre/MRF Facility.
2. The ULB shall sign an Agreement with cement plants situated in the State of Chhattisgarh for utilization of SCF/ RDF. The list of Cement plants in the State of Chhattisgarh is given in Annexure- 5. This list will be amended by SPCB from time to time after consultation with Cement Plants.
3. The detailed responsibilities of ULB and Cement Plant are elaborated in the agreement. State Urban Development Agency (SUDA) and SPCB will be the facilitator for the same.
4. The SCF/ RDF will be transported to cement factories as per the rule of SPCB.
5. In every 7 days interval Cement Plants will contact ULB representatives to ensure the availability and quality of SCF/ RDF.
6. The minimum SCF/ RDF quantity should be a truck load for its transportation to Cement factories.
7. The loading, unloading, weighing and transportation cost for SCF/RDF from SLRM centers/ MRF Facility to the Cement Plants shall be borne by Cement Industries.

Quality and Quantity Assessment:

1. Logbooks shall be maintained at the SLRM Centre/ MRF Facility and with the transportation vehicles clearly indicating the SCF/RDF type and quantity transported to cement plant weekly. The logbook should be maintained as per the format provided by SPCB.
2. A receipt book shall be maintained at SLRM Centre/ MRF Facility of ULB. The person issuing the receipts shall make four copies of each receipt. One copy should be given to the cement plant in-charge, other to be sent to SUDA, third copy should be kept in the receipt book of ULB and the fourth copy should be sent to SPCB office. The format of receipt book is attached as Annexure- 4, refer also Annexure- 1D.
3. Upon receipt of the SCF/ RDF at Cement Plant, it shall be weighed and properly logged again to verify the quantity of SCF/ RDF.
4. It shall then undergo a visual inspection to confirm the physical appearance. Four representative samples of the waste shall be collected. One sample shall be sent to the onsite laboratory of Cement Plant for analysis and other three samples shall be sent to ULB, JD Office, SUDA respectively.
5. The quality of SCF/ RDF tested by Cement plant should meet the standards proposed by CPCB and the specification of SCF/ RDF should be maintained as per Annexure- 1A. Then only the consignment of SCF/ RDF shall be sent for pre-processing or co processing.
6. The cement plant shall pay the ULB based on equivalent calorific value of the SCF/ RDF received as a substitute of conventional fuel. e.g. If the ULB has 1 tonne SCF and its calorific value is 1500 Kcal/ kg, then cement plant will pay the ULB minimum Rs. **1200 per metric tonne** ex-ULB. GST and other applicable taxes will be over and above.

Nuveco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 1-Format for log book of SCF/ RDF to be maintained at SLRM Centre/MRF Facility

Name of ULB: Municipal Corporation Rajnandgaon

Name ofSLRM Centre/MRF Facility:

Month ……..Year……

Type of SCF/RDF (Non-saleable combustible waste) sent to cement plant in Kg	Day	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	Total
	paper																																
	cloth,																																
	plastics																																
	multi-layer plastics																																
	packaging materials,																																
	leather																																

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O. Baseda, Dist. Baloda Bazar
Chhattisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

3316

392

Annexure 2- Format for log book to be maintained for transportation vehicle

Name of ULB: Municipal,Corporation Rajnandgaon

Name of SLRM Centre/MRF Facility:

Month ……..Year…….

S.No.	Date	Driver Name	Address (Pick up point)	Type of SCF/ RDF sent to cement kilns	SCF/ RDF Transported (In Kgs)	SCF/ RDF Storage In-charge Signature	SCF/ RDF Receiver Signature

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 3- Format for Receipt Book

NAGAR PANCHAYAT DOUNDI

Receipt Book

No.

Place..... dated.....

Received from Shri/Smt/ Ku._____ a sum of Rupees _____ in the lieu of **SCF/ RDF** transported and accepted by the cement kiln plant_____.

S.No	Type of **SCF/ RDF**	Quantity of **SCF/ RDF**	Amount
Total Amount			

Under the Nagar Nigam/ Nagar Palika/ Nagar panchayat

Rs. _____

Signature of the **SCF/ RDF** Receiver

Signature and seal of the authority

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O. Jeda, Dist. Baloda Bazar
Chhattisgarh - 493332

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O. Jeda, Dist. Baloda Bazar
Chhattisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Annexure 4-List of Cement Plants in Chhattisgarh

S. No.	Plant Name	Address
1.	M/s. Nuvoco Vistas Corp. Ltd. (Lafarge india Ltd.)	Sonadih Cement Plant, PO: Reseda, Distt. Baloda Bazar- Bhatapara (Chhattisgarh)
2.	M/s. J K Laxmi Cement,	MalipurKhurd&Khasadih,tehsil-dhamdhaAhiwara, dist. Durg, Chhattisgarh.
3.	M/s. ACC Limited, Jamul	P.O. Jamul, Bhilai, Distt. Durg, Chhattisgarh 490 024
4.	M/s. Ambuja Cement Limited,	Village & PO – Rawan, Tehsil- Balodabazar Distt. Baloda Bazar- Bhatapara, Chhattisgarh
5.	M/s Ultratech Cement Ltd., (Unit Rawan Cement Works)	Village-Rawan, Distt. Baloda Bazar – Bhatapara, Chhattisgarh – 493196
6.	M/s Ultratech Cement Ltd., (Unit Hirmi Cement Works)	Village- Simga, PO- Hirmi, Distt. Baloda Bazar- Bhatapara Chhattisgarh – 493195
7.	M/s. Nuvoco Vistas Corp. Ltd.	Arasmeta Cement plant,PO: Gopal Nagar, Janjgir, Champa, Chhattisgarh
8.	M/s. Shree Cement Ltd.	Khaparadih, Tehsil Simga, Baloda Bazar-Bhatapara
9.	M/s. Nu Vista Limited (M/s. Emami Cement Limited)	Village-Risda, dist.-Baloda Bazar-bhatapara, Chhattisgarh- 493332
10.	M/s. Ultratech Cement Ltd., (Century Cement)	Baikunth Cement Work's, Village- Baikunth, dist.-Baloda Bazar-bhatapara ,Chhattisgarh-493116

Note: This list will be amended by SPCB from time to time after consultation with Cement Plants.

Commissioner
Municipal Corporation
Rajnandgaon (C.G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Reseda, Dist Baloda Bazar
Chhattisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Inert Disposal in SLF

RAIPUR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

BILASPUR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE N

MSW Landfill Sites												
ULB Name: Raipur Municipal Corporation, Chhattisgarh												
Total No. of Landfill Cells to be constructed (1)	Scientific landfill location (2)	Cell Number (3)	Capacity of Each cell (4)				Capacity of landfill cell in Tonne = (Vol. of cell in Cum) X 0.85 (5)	% capacity of landfill exhausted (6)	Waste Disposed at Landfill (TPA) (7)	Date since landfill is in operation (8)	Has Leachate Management System been provided (Y/N) (9)	River basin in which the Landfill is located (10)
			Upper area (L*B) in sq.mt.	Lower area (L*B) in sq.mt.	Avg. height or depth in mt.	Volume of Landfill Cell in Cum.						
9	Sakri	Cell 1	6800	4800	18	104400	**88740**	57%	50960	25.06.2019	Y	**NA**
		Cell 2	6600	4600	18	100800	**85680**	100%	85680	10.03.2020	Y	
		Cell 3	6600	4500	18	99900	**84915**	100%	84915	13.03.2021	Y	
		Cell 4	6700	4700	18	102600	**87210**	100%	87210	14.04.2022	Y	
		Cell 5	6500	4550	18	99450	**84533**	82%	68900	16.03.2023	Y	
		Cell 6	5800	4300	18	90900	**77265**	57%	44165	17.07.2024	Y	
		Cell 7	6600	4600	18	100800	**85680**	32%	27406	17.07.2024	Y	
		Cell 8	6200	4500	18	96300	**81855**	-	-	-	-	
		Cell 9	5850	4350	18	91800	**78030**	-	-	-	-	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MSW Bilaspur Landfill Details												
Total No. of Landfill Cells to be constructed (1)	**Scientific landfill location (2)**	**Cell Number (3)**	**Capacity of Each cell**				**Capacity of landfill cell in Tonne = (Vol. of cell in Cum) X 0.85 (8)**	**% capacity of landfill exhausted (9)**	**Waste Disposed at Landfill (MT) (10)**	**Year since landfill is in operation (11)**	**Has Leachate Management System been provided (Y/N) (12)**	**River basin in which the Landfill is located (13)**
			Upper area (L*B) in sq.mt. (4)	**Lower area (L*B) in sq.mt. (5)**	**Avg. height or depth in mt. (6)**	**Volume of Landfill Cell in Cum. (7)**						
4	survey No.1359, Kachhar Village ,Sendri, Bilaspur (C.G)	Cell A	90*84	78*72	15	**108375**	**86700**	100%	86700	26.03.2019	Y	Arpa River
		Cell B	90*84	78*72	15	**108375**	**86700**	86%	74955	15.04.2021	Y	
		Cell c	90*84	78*72	15	**108375**	**86700**	Not Started yet	-	-	Not Yet started	
		Cell D	Not Construct yet	Triangular(Half of above)	-	-	-	-	-	-	Not Yet started	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE O

ULB WISE DETAILS OF INERT DISPOSAL												
				Sanitary Landfill (for Raipur & Bilaspur)								
Sr. No.	Name of the District	Urban Local Bodies	Quantity of inert generated (TPD)	Number of sanitary landfill (No.s)	Name of the sanitary landfill	Total sanitary landfill area (Acre)	Latitude and Longitude of the sanitary landfill		Google link of the location	Quantity of inert fill in SLF (TPD)	Total quantity of inert fill in the sanitary landfill in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
							Latitude	Longitude				
Total			**156.06**	**2**		**32.4**				**156.06**	**28090.8**	**22.8**
1	Raipur	Raipur Nagar Nigam	110.55	1	Sakri, Raipur	23	21.2730031	81.745481	https://maps.app.goo.gl/CfyroXc9fWeGGtBdA	110.55	19899	18
2	Bilaspur	Bilaspur Nagar Nigam	45.51	1	Sanitary Landfill, Kachhar	9.4	22.178972	82.1137	https://maps.app.goo.gl/6WajhZdH1i8PcHES6?g_st=aw	45.51	8191.8	4.8

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF INERT DISPOSAL IN LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Number of low lying areas (Nos.)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude				
Total			**181**		**260.57**				**268.60**	**48348**	**81.09**
1	Raipur	MandirHasoud Nagar Palika	1	ward no. 20, Nali Par, Nagar palika Mandir Hasaud	1	21.2118231	81.7595538	https://maps.app.goo.gl/C2Kd6SPdpqwRsQNv5	1.02	183.8637	0.5
2		Chandkhuri Nagar Panchayat	1	Ward No. 04, gauthan road, Chandkhuri	0.7	21.314854	81.8118734	https://maps.app.goo.gl/mEg7FSbtiVvCEV8R8	0.33	59.7348	0.3
3		Samoda Nagar Panchayat	1	in front of new office building	0.6	21.284586	82.084856	https://maps.app.goo.gl/BN8jFDNimPa2bPtA6?g_st=aw	0.43	77.5278	0.6
4		Birgaon Nagar Nigam	2	1. Muktidham Achholi 2.ward no 37 kudargarhi road	3	1. 21.31562 2.21.29278405	1.81.6195 2. 81.6065688	1.https://maps.app.goo.gl/jDQbFW1LFfZPiwyx6?g_st=ac 2.https://maps.app.goo.gl/hV5sKG3fkHK1RVTa7?g_st=ac	6.12	1101.50208	1
5		Tildanewra Nagar Palika	1	gram parsada	1	21.550695	81.773317	https://maps.app.goo.gl/7gRLbpygi1fVsmee8?g_st=aw	1.58	284.1624	0.2
6		Gobranawapara Nagar Palika	1	Gram Tarri	1	20.9616675	81.8534157	https://maps.app.goo.gl/2TwULVVwkew4Ui618	1.80	323.5635	0.3
7		Aarang Nagar Palika	1	Gad quater	0.8	21.09357	81.147698	https://maps.app.goo.gl/LbyPeVqecbfxnwti8?g_st=aw	0.97	174.4416	0.8
8		Abhanpur Nagar Palika	1	GRAM BELBHATA	1	21.05187	81.766584	https://maps.app.goo.gl/jMrvPtZFW5En7CGh9	0.58	104.65722	0.2
9		Kharora Nagar Panchayat	1	Near gothan ward 03	1	21.4086	81.9145	https://maps.app.goo.gl/WWSffjrkoNqsHXFq5?g_st=com.google.maps.preview.copy	0.57	101.78172	0.2
10		Manacamp Nagar Panchayat	1	ward 14 , Mother Teresa ward	0.8	21.1950989	81.7255542	https://maps.app.goo.gl/23hDStaNxHQ8BFzVA	0.67	121.48146	0.15
11		Kunra Nagar Panchayat	1	Ward Number 15 Kura	1	21.443098	81.654717	https://maps.app.goo.gl/LGebNsvAfaP3D6Nh8	0.59	106.65126	0.4
12	Gariyaband	Gariyaband Nagar Palika	1	Vill-Dongri Gaon, Near Compost Shed	2	20.6265	82.0845	https://goo.gl/maps/H4YgaWcihT1pEk9m8	0.65	116.50518	0.65
13		Rajim Nagar Panchayat	1	Near STP ward 01 Rajim	3	20.9795	81.8839	https://maps.app.goo.gl/sLxnuMcLDPQ56hst5?g_st=aw	0.84	151.4556	1
14		Fingeshwar Nagar Panchayat	1	Kaju bagicha ward 6 fingeshwar	2	20.9795	82.0471	https://goo.gl/maps/XLnXqFbwM8hxav2x6?g_st=aw	0.52	94.2696	1
15		Chhura Nagar Panchayat	1	Vill-DadarGaon	1.5	20.8129	82.1955	https://goo.gl/maps/ZdXR1gjRhtoujtYJA	0.40	72.55152	0.45
16	Dhamtari	Dhamtari Nagar Nigam	1	Gram - Soram Bhatgaon	11.91	20.662867	81.527943	https://maps.app.goo.gl/1A5NbSWTFHHuy9jr6	2.85	512.27424	0.5
17		Kurud Nagar Panchayat	1	ward 9, near gauthan	1	20.825961	81.714264	https://maps.app.goo.gl/Gg4NZ9tC2ev3YwsM7	0.90	161.72838	0.2
18		Magarload Nagar Panchayat	1	Gram- Belardona, Magarlod Gariyaband road	1	20.7418049	81.8570974	https://maps.app.goo.gl/ro8WEd8yeADWYTJh9	0.42	75.83292	0.1
19		Nagri Nagar Panchayat	1	Ward 12 Near Gudiyari Talab	1.5	20.342849	81.956776	https://maps.app.goo.gl/JfxVGXGKfuoaV61f8?g_st=awb	0.83	150.1074121	0.2
20		Bhakhara Nagar Panchayat	1	NEAR MUKTIDHAM BHAKHARA	0.6	20.902961	81.59919	https://maps.app.goo.gl/piXKGcq42zDqWQoJ7	0.48	85.97790495	0.12
21		Aamdi Nagar Panchayat	1	Ward 11 Near Kreeshi up Mandi	1	20.771468	81.480923	https://maps.app.goo.gl/LJDaXvAhA1xK8qiB8?g_st=awb	0.41	74.28648407	0.13
22	Mahasamund	Mahasamund Nagar Palika	1	Near SLRM centre tumadabri	1.5	21.134174	82.101285	https://goo.gl/maps/hBdete1RB8W2krC38	3.04	547.155	0.4
23		Bagbahara Nagar Palika	1	ward 09 near mukti dham	1.2	21.04353	82.393854	https://maps.app.goo.gl/onCqM24WhQdoCuCz	1.20	216.5904	0.7
24		Saraipali Nagar Palika	1	Ward 07 Near Haat Bazar	2	21.323365	83.021494	https://goo.gl/maps/tLVxWFKf2TKBiTVx9	1.26	226.5462	0.9
25		Pithora Nagar Panchayat	1	ward no-08 purani basti	0.7	21.24507	82.511702	https://maps.app.goo.gl/Erro6oQ3Ymq7tsUA	0.51	91.4022	0.65
26		Basna Nagar Panchayat	1	Ward No.04 Near By Pas Road	1	21.286832	82.8221	https://goo.gl/maps/PgiY5hfx5QN9saS19	0.64	115.65612	0.5
27		Tumgaon Nagar Panchayat	1	Ward no 02 Near Jogidera tumgaon	0.8	21.1899.83	82.134731	https://goo.gl/maps/mkNugHtfqtFV3ApN6	0.43	78.165	0.4
28	Balodabazar - Bhatapara	Lawan Nagar Panchayat	1	Ward 14 Near Kaitaha Talab	1	21.635679	82.3322271	https://maps.app.goo.gl/xZn7ZaYadaRRKEEv5	0.53	96.16824	0.5
29		Tundra Nagar Panchayat	1	Ward No 6	5	21.6741158	82.62304286	https://goo.gl/maps/5nepy6EQLTQJx7L88	0.50	89.40315402	0.2
30		Balodabazar Nagar Palika	1	Ward No. 2 Near Stadium	0.8	21.3950562	82.835568	https://maps.app.goo.gl/rfu1iVhXWKavZ7Sv8	1.56	280.2438	0.6
31		Bhatapara Nagar Palika	1	gram khapradih	1	21.73417	81.972159	https://maps.app.goo.gl/ksvrZc3e12SuxpKT8?g_st=aw	2.31	415.0143	0.2
32		Kashdol Nagar Panchayat	1	Ward No 1	3	21.6296659	82.4354206	https://maps.app.goo.gl/GWVw26EkBYxXE9Uy9	0.82	146.77335	0.3

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF INERT DISPOSAL IN LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Number of low lying areas (Nos.)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude				
Total			**181**		**260.57**				**268.60**	**48348**	**81.09**
33		Palari_BB Nagar Panchayat	1	Ward No 1	1	21.5386	82.1435	https://maps.app.goo.gl/qnHa69CofBjKSLQw9?g_st=com.google.maps.preview.copy	0.53	95.3208	0.3
34		Simga Nagar Palika	1	Ward Number 10 Guru Ghashi Das ward Simga	0.8	21.640433	81.717649	https://maps.app.goo.gl/4Zd1Lrc1WD7fHcBr6	1.03	184.70952	0.4
35		Durg Nagar Nigam	5	1. Near Gokul Nagar Gauthan, Ward 55 2. Near AHP Site, Potiya 3. Near AHP Site, Borsi 4. Nadi Road, Near Panchvati Marriage Palace, Ward 35 5. Urla Sports Ground, Ward 58	6	1.) 21.18109 2.) 21.15529 3.) 21.15781 4.) 21.14736 5.) 21.15863	1.) 81.25954 2.) 81.25471 3.) 81.26912 4.) 81.26247 5.) 81.27031	https://www.google.com/maps/dir//21.1579104,81.2696204/@21.1585532,81.2690249,430m/data=!3m1!1e3?entry=ttu&g_ep=EgoyMDI1MTIwOS4wIKXMDSoASAFQAw%3D%3D	25.03	4505.103	3.5
36		Bhilai Nagar Nigam	1	trenching ground,jamul	7	21.2443	81	https://maps.app.goo.gl/X8vEU1Dw6R1SWWya7	33.74	6073.8498	3.4
37		BhilaiCharoda Nagar Nigam	1	Ward No. 37, Sirsakala Old Trenching Ground	4	21.204063	81.440813	https://maps.app.goo.gl/oNnJSiHxZSnMaqoF6?g_st=aw	5.10	918.6894	0.8
38		Jamul Nagar Palika	1	Ward no. 17 ,JAMUL	0.7	21.251258	81.397137	https://maps.app.goo.gl/yKxZM1Uw46pn6PbT6	1.25	224.37765	0.35
39		Kumhari Nagar Palika	1	Ward No. 04 , MAHAMAYA ROAD	1	21.263959	81.529575	https://maps.app.goo.gl/J7pMNNTA5QWyPds46	1.65	296.9208	0.45
40	Durg	Ahiwara Nagar Palika	1	Ward no 4 Sanjay Nagar jk lakshmi bypass	1.5	21.36741	81.42562	https://maps.apple.com/?auid=16737061939840556197&ll=21.367413,81.425621&lsp=7618&q=Dropped%20Pin&t=h	1.19	214.1532	0.5
41		Dhamdha Nagar Panchayat	1	Ward no 1 dr bhimrao ambedker ward near gandai road	1	21.46577	81.32436	https://maps.apple.com/?ll=21.465770,81.324357&q=Dropped%20Pin&t=h	0.62	111.94938	0.5
42		Patan Nagar Panchayat	1	ward 4 bhatapara pandar road	1	21.041512	81.530151	https://maps.app.goo.gl/LWEJKpYiy8pGmKkV8	0.58	105.2766	0.2
43		Utai Nagar Panchayat	1	ward 9, nehru nagar , borsi road	1	21.116387	81.372246	https://maps.app.goo.gl/WkrooMecrs5d4mRn8	0.54	97.86312	0.28
44		Risali Nagar Nigam	1	maitri kunj near bijli office	11	21.16713	81.23862	https://www.google.com/maps/place/21%C2%B010'01.7%22N+81%C2%B014'19.0%22E/@21.1670421,81.2381118,92m/data=!3m1!1e3!4m4!3m3!8m2!3d21.1671389!4d81.2386111?authuser=0&entry=ttu&g_ep=EgoyMDI1MDYxMC4xIKXMDSoASAFQAw%3D%3D	9.75	1754.86014	0.6
45		Bemetara Nagar Palika	1	Singhauri Near Pauni Pasari Parisar	3	21.704413	81.53155	https://goo.gl/maps/FgfnguSYNucyEFYT9?g_st=aw	1.87	336.474	2
46		Saja Nagar Panchayat	1	Ward no 02 Near gauthan Area	2	21.680046	81.314506	https://maps.app.goo.gl/eiyrWEwGiQPk7WUp8	0.38	67.88736	0.42
47		Thankhamhariya Nagar Panchayat	1	Ward No 13 Ravan Bhata	1.9	21.790261	81.33851	https://maps.app.goo.gl/4AfmaUciP8xwcXU18	0.52	94.36662	0.54
48		Devkar Nagar Panchayat	1	ward 06 near bus stand	1	21.56197	81.320391	https://maps.app.goo.gl/UNkLb3Vxe2xmbY2N9	0.34	61.10946	0.6
49	Bemetara	Berla Nagar Panchayat	1	Near Kharga Talab SLRM Parisar	2	21.5172	81.47743	https://goo.gl/maps/HkENSz9Xbr8pr4RR9?g_st=aw	0.38	69.1569	0.5
50		Parpodi Nagar Panchayat	1	near ,socity ward 03	1	21.588976	81.213371	https://maps.app.goo.gl/N7Ft1m1jq3xH9cr4A	0.24	43.1046	0.45
51		Nawagarh_B Nagar Panchayat	1	Mata-Para	3	21.9101316	81.60154666	https://earth.google.com/web/search/Nawagarh+district+bemetara,+Chhattisgarh	0.56	101.223	0.05
52		Maro Nagar Panchayat	1	Chhtrapati Shivaji Ward	1.5	21.86304962	81.84878313	https://earth.google.com/web/search/Maro+district+bemetara,+Chhattisgarh	0.33	60.05016	0.02
53		Balod Nagar Palika	1	near mukti dhamward no.20	1	20.729597	81.1905487	https://maps.app.goo.gl/pdBfGHn5Qiyh4ud88?g_st=aw	1.29	232.5834	0.7
54		DalliRajhara Nagar Palika	1	Ward No 1 Rajhara Baba Ward	1	20.580521	81.09502	https://maps.app.goo.gl/cybpZJSPXdEX1ecy8	2.28	410.4	1
55		Gunderdehi Nagar Panchayat	1	Near Spot Dam Kharra Road	1	20.954062	81.280195	https://maps.app.goo.gl/ohwMXkhB8ZCaWAAb7?g_st=aw	0.51	91.82592	0.5
56		Doundi Nagar Panchayat	1	Near SLRM Center, Ward No 13	0.5	20.497965	81.0951	https://maps.app.goo.gl/551MksyNdQTQshz1A	0.47	84.98596383	0.5
57	Balod	DoundiLohara Nagar Panchayat	1	Near at rajnandgaon road,dipasa rice mill	0.5	20.789654	81.0542632	https://maps.app.goo.gl/5vbEVkXe2usv8G1i7?g_st=aw	0.40	72.01782	0.7
58		Gurur Nagar Panchayat	1	ward no 1 near anganbadi bhawan	0.5	20.6873163	81.3971827	https://maps.app.goo.gl/71bT7uVdJCk8T5UZ8?g_st=aw	0.24	43.52832	0.3

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF INERT DISPOSAL IN LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Number of low lying areas (Nos.)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude				
Total			**181**		**260.57**				**268.60**	**48348**	**81.09**
59		Arjunda Nagar Panchayat	1	Ward 4 Near Wine shop	0.45	20.954062	81.280195	https://maps.app.goo.gl/zqiszHGGtQxvBcDG8?g_st=aw	0.35	63.12132	0.25
60		Chikhlakasa Nagar Panchayat	1	near at putarwahi road	1.00	20.563214	81.07856321	https://maps.app.goo.gl/5kCuRwLcGDQvkyBUA?g_st=aw	0.39	70.8534	0.38
61	Rajnandgaon	Rajnandgaon Nagar Nigam	2	1. Mohara Near singdai Nallah Rajnandgaon 2. Bajrangpur Navagon Sanitaion Park Rajnandgaon	1. 2 Acre 2. 3 Acre	1. 21.064037 2. 21.119964	1. 81.040892 2. 81.006109	1. https://maps.app.goo.gl/YULtA9znBcZCqYth6 2. https://maps.app.goo.gl/1McMxamcsjcxJ3Vs5	14.73	2650.887	0.95
62		Dongargarh Nagar Palika	1	ward no 01 ajad nagar near by slrm center	2	21.11474	80.452	https://maps.app.goo.gl/rvstdyFxfDxiorRi8	2.31	415.3878	0.4
63		Dongargaon Nagar Panchayat	1	ward number 08 near krishna kunj	1	20.959126	80.833949	https://maps.app.goo.gl/LW8kJbQzG3fWj3GT9?g_st=aw	0.93	168.08256	0.3
64		Churiya Nagar Panchayat	1	ward no 08 near slrm center	1	21.00585796	80.63689976	https://maps.app.goo.gl/5R86hb5KV9NyQib36	0.31	55.28412	0.1
65	Kabirdham	Kawardha Nagar Palika	2	1.) Near Compost Shed 2.) Behind Kawardha Palace	1.2	1) 22.029035 2)22.011982	1) 81.241745 2) 81.222202	1.) https://maps.app.goo.gl/WnKvPArea3tiTCgy5 2.) https://maps.app.goo.gl/H8GNZGKmTJMyF8yQ8	2.83	509.4891	0.05
66		Pandriya Nagar Palika	2	1.) New bus stand 2.) Behind Manikanchan kendra	2.2	1.) 22.2216472 2.)22.231623	1.) 81.4052917 2.) 81.4096634	1.)https://maps.app.goo.gl/mCkxREHswgV5pGZn8?g_st=aw 2.)https://maps.app.goo.gl/9PPjpaRDQmJsd4LaA?g_st=aw	1.00	180.46908	0.2
67		Bodla Nagar Panchayat	2	1.Ward No 13 Near Market. 2. Ward No 10 Near SLRM Center	1.) 0.5 2) 0.9	22.164327, 22.164690,	81.199362, 81.199097	1.) https://maps.app.goo.gl/bMRMANfoSCNTMJAn6 2.) https://maps.app.goo.gl/XMjqxVryB3VrDmDg7	0.39	70.8534	0.1
68		Pandatarai Nagar Panchayat	1	1). Near muktidham	0.42	22.1833346	81.3256392	https://maps.app.goo.gl/NpzAVqSS7A7TAEV37?g_st=aw	0.37	67.1499	0.08
69		SahspurLohara Nagar Panchayat	1	near slrm centre	0.5	21.836239	81.129597	https://maps.app.goo.gl/p8Ku1j7HKpuwFaLA7	0.40	71.38224	0.3
70		Pipariya Nagar Panchayat	1	Near Mukti Dham	2	22.001901	81.317302	https://maps.app.goo.gl/VjB5J8gpoXhU9Lur9	0.37	65.8755	0.2
71	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	1	ward no 11 dharampura	1	21.425297	80.97601	https://maps.app.goo.gl/h49oEoyQHGb3H2uE6?g_st=ac	1.11	200.4858	0.5
72		Gandai Nagar Panchayat	1	near slrm cenre	1	21.662162	81.090318	https://maps.app.goo.gl/fH1Mc6XU2Fu664x4A	0.53	95.74452	0.5
73		Chhuikhadan Nagar Panchayat	1	near slrm centre	1	21.3108	80.593	https://maps.app.goo.gl/QHxnCZPrxZkxkH8AA	0.41	73.71432	0.5
74	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1	ward number 14 near SLRM center	0.8	20.770994	80.761703	https://maps.app.goo.gl/aPaSeQkXxpVRg1Bh7?g_st=aw	0.58	105.2766	0.3
75		Takhatpur Nagar Palika	1	Ward No 15 Ward Belsari	1.8	22.136885	81.889184	https://maps.app.goo.gl/37G38sxRenvxf3c76	1.21	218.49714	0.25
76		Ratanpur Nagar Palika	1	Ward No 8 Mela Ground Ratanpur	1.4	22.280648	82.176774	https://maps.app.goo.gl/LERnBGLaZfWVXpor6	1.19	213.94296	0.3
77		Kota Nagar Panchayat	1	Ward No 1, Near Slrm Center	1.3	22.310602	82.013937	https://maps.app.goo.gl/LydvrE591kBXTt2EA	0.84	151.137	0.2
78		Bodri Nagar Palika	1	ward 10 airport road	4	22.00532	82.11603	https://maps.app.goo.gl/wRF6PSmXwfePftBr8	1.01	181.64322	0.4
79		Bilha Nagar Panchayat	1	ward 12 kesla	3	21.96121	82.5728	https://maps.app.goo.gl/VjUWvISVPRgyvDyr7	0.55	98.2917	0.36
80		Malhar Nagar Panchayat	1	Ward No 1 Vrindavan Ward Malhar	1	21.894929	82.279238	https://maps.app.goo.gl/aFpMsf3ijixdkoMU6	0.40	72.12618	0.2
81	Raigarh	Raigarh Nagar Nigam	1	Ward No. 08 Bade Rampur	4	21.91625	83.396977	https://maps.app.goo.gl/9UpGzkWPZ7C7y4zx7	6.19	1114.938	0.65
82		Kharsiya Nagar Palika	1	near compost shed	0.5	21.978367	83.094995	https://maps.app.goo.gl/SkczHoEJ7H4rd4mt6?g_st=aw	1.06	190.6416	0.25
83		Dharmjaygarh Nagar Panchayat	1	Near Lailunga Road Gharghoda	2	22.17971	83.35453	https://maps.app.goo.gl/Fytpj11cEnhztdAG8	0.65	116.5068	0.5
84		Gharghoda Nagar Panchayat	1	Bypass road Gharghoda	1	22.1726266	83.3357853	https://maps.app.goo.gl/ZGfecdLiFrGmq7ecA	0.54	96.59196	0.1
85		Lailunga Nagar Panchayat	1	Kesaldarha	1	22.383075	83.5900159	https://maps.app.goo.gl/gbuAA4wukaqGLSSi6	0.51	92.49776024	0.1
86		Kirodimalnagar Nagar Panchayat	1	ward 04 mini nagar	1	21.935045	83.332512	https://maps.app.goo.gl/UFhVoYLmvnSihjyt7?g_st=aw	0.85	153.78444	0.5
87		Pussore Nagar Panchayat	1	ward 03 Chinch Road	1	21.763856	83.37021	https://maps.app.goo.gl/2o3pwJBwXi6Dxdda8	0.44	80.0604	0.4

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF INERT DISPOSAL IN LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Number of low lying areas (Nos.)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude				
Total			**181**		**260.57**				**268.60**	**48348**	**81.09**
88	Mungeli	Mungeli Nagar Palika	1	Jamha	4.3	22.01182	81.435955	https://maps.app.goo.gl/AQoAkmMrLNGj8b9D8?g_st=aw	1.41	253.881	0.51
89		Lormi Nagar Palika	1	mela ground	2.5	22.277953	81.699837	https://maps.app.goo.gl/W4ZKPDVAPxcyY9Nu5	1.12	201.2265	0.5
90		Pathariya Nagar Panchayat	1	ward no 08 Near Hatt Bazar	0.5	22.021539	81.844788	https://maps.app.goo.gl/5RDiymdDKmYaA5L49	0.43	76.99572	0.05
91		Sargaon Nagar Panchayat	1	ward no 09 behind Hat Bazar	0.8	21.898025	81.978094	https://maps.app.goo.gl/7e6V3vQUdNT84b2T6	0.49	87.69222	0.08
92	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	1	ward no 12 near tikarkala	1	22.767397	81.919628	https://maps.app.goo.gl/H5UqnmsRQAKbaMzr7?g_st=aw	1.05	188.8416	1.2
93		Pendra Nagar Palika	1	ward no 03 NEAR SLRM CENTER	1.5	22.771871	81.944358	https://maps.app.goo.gl/NkmKdApoBaag4cs48?g_st=aw	0.85	153.78444	1.8
94	Janjgir - Champa	JanjgirNaila Nagar Palika	1	near slrm centre ward 25	1	21.98724	82.57952	https://maps.app.goo.gl/Scmk3o8vwNtRSfhU7?g_st=aw	2.44	439.218	0.3
95		Champa Nagar Palika	1	ward 1 hanuman dhara	1	21.98724	82.57952	https://maps.app.goo.gl/HQBJsMRU9QHpN6Y86	2.77	498.10536	1
96		Akaltara Nagar Palika	1	Savariya dera	0.5	22.007424	82.445321	https://maps.app.goo.gl/pwuprqfo66iJf8ux8	1.27	228.6648	0.2
97		Balouda Nagar Panchayat	1	By pass road near SLRM	0.5	22.1464	82.453932	https://maps.app.goo.gl/VuMGh5EwMh7d1mCz8	0.83	149.23026	0.1
98		Kharod Nagar Panchayat	1	Ward 10 Near gandhi chowk Kharod	0.8	21.44324	82.34311	https://maps.app.goo.gl/L9tJqFPFRqzMKE6t7	0.56	101.03778	0.3
99		Shivrinarayan Nagar Panchayat	1	Ward No 12 Near Muktidham Shivrinarayan	0.6	21.43168	82.34567	https://maps.app.goo.gl/sLjccBVfqrssGyNX7	0.52	93.41244	0.4
100		Saragaon Nagar Panchayat	1	ward 1 bhataparaa	1	22.00772	82.748568	https://maps.app.goo.gl/WZCX2yd2HjA7rjXo8	0.40	71.4906	0.5
101		Nawagarh_J Nagar Panchayat	1	ward 15 near slrm centre	0.5	21.84425	82.634034	https://maps.app.goo.gl/up1TkaimPhTrzdUVA?g_st=aw	0.51	91.82592	0.2
102		Rahaud Nagar Panchayat	1	Ward 15 Near Gauthan Khokharo road rahod	0.5	21.48113	82.30176	https://maps.app.goo.gl/3GeaiFeATFfnUaTG8	0.32	56.979	0.2
103	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	1	Ward 05 Gadaha Bhata Road	2	21.58888	83.087307	https://maps.app.goo.gl/4xnHzXCEZvDQkLah7	0.95	171.6066	1.1
104		Sariya Nagar Panchayat	1	Bhulumda chowk Sariya	2.5	21.640819	83.372336	https://maps.app.goo.gl/JQPTCiFr9t9yJw58A	0.27	48.7278	0.11
105		Baramkela Nagar Panchayat	1	Behind Muktidham	1	21.5642	83.245446	https://maps.app.goo.gl/khz6kXuUacVzB3oz6	0.19	34.9569	1
106		Bhatgaon_SB Nagar Panchayat	1	Near Compost Shed	0.89	21.64806	82.81909	https://maps.app.goo.gl/qZsEqgpYP3TgAK3f6?g_st=aw	0.57	103.36662	0.8
107		Bilaigarh Nagar Panchayat	1	Near Samlai Mata Garden	0.86	21.64159	82.723725	https://maps.app.goo.gl/VsGjC1LswVo9veF3A?g_st=aw	0.27	48.29598	0.78
108	Korba	Korba Nagar Nigam	3	"Ratakhar bypass road Manasnagar bypass road Mudapar bypass road	3.5	22.35930 22.35774 22.34553	82.69367 82.69297 82.71326	https://maps.app.goo.gl/DDUE5ct1qkzbmjh76	21.30	3833.604	1.5
109		Dipka Nagar Palika	1	Ward no 1, kaju badi ke pas	1	22.375411	82.562988	https://goo.gl/maps/Q9pNn2heJemjN7bV8	1.28	230.67666	0.4
110		Katghora Nagar Palika	1	ward no 1, chhira, behind FCI Godam	1	22.498781	82.564338	https://maps.app.goo.gl/87EUEynMAFCCRbfg9?g_st=aw	1.16	208.9602	0.12
111		Pali Nagar Panchayat	1	Hathkhoja pond, Near rangoli gram panchayat	0.5	22.375646	82.33596	https://goo.gl/maps/xm1yZwWNSqpV6St9A	0.31	55.28412	0.2
112		Churikala Nagar Panchayat	1	ward no 15, dhanras road	0.5	22.446727	82.640748	https://maps.app.goo.gl/47sReeZqSM5UWzYu6?g_st=aw	0.29	51.8976	0.11
113	Sakti	Sakti Nagar Palika	1	Ward no.14 near muktidham	1	22.020529	82.946958	https://maps.app.goo.gl/nHF2Pe6A5yZ5FDkQ7	1.34	242.0136	0.2
114		Nayabaradwar Nagar Panchayat	1	ward no 1 near slrm centre	1	21.02	82.808966	https://maps.app.goo.gl/odQuN7sZHqL8t7dj8	0.64	115.01892	0.5
115		Aadbhar Nagar Panchayat	1	Ward 13 near compost shed	1	21.963209	83.0180324	https://maps.app.goo.gl/idZs6NCJfUAWJSACA	0.45	81.23454	0.2
116		Jaijepur Nagar Panchayat	1	ward no 3 near slrm centre	1	21.83493	82.83523	https://goo.gl/maps/9wAskxHLmbCjrozK6?g_st=awb	0.53	96.16824	0.5
117		Dhabhara Nagar Panchayat	1	ward no 2 near slrm centre	1	21.776566	83.068743	https://maps.app.goo.gl/ZRhB5t1YbMAVqdFAA	0.52	94.04964	0.45
118		Chandrapur Nagar Panchayat	1	ward no 3 near slrm centre	1	21.713623	83.232775	https://maps.app.goo.gl/BjfSA54acLiePMoi6	0.59	105.59034	0.5
119	Sarguja	Ambikapur Nagar Nigam	2	Transport Nagar, Bhittikala	15	23.093417, 23.097713	83.148021 83.198953	https://maps.app.goo.gl/A1khSUiizyZEM9qU9 https://maps.app.goo.gl/ifJGtd5zfWruje3A8	10.13	1823.3478	1.2

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF INERT DISPOSAL IN LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Number of low lying areas (Nos.)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude				
Total			**181**		**260.57**				**268.60**	**48348**	**81.09**
120	Sarguja	Sitapur Nagar Panchayat	1	Ward 06 Shashu mandir Road Sitapur	1	22.784153	83.502868	https://maps.app.goo.gl/daFT5qiAeSifkoE69	0.59	106.12404	0.3
121		Lakhanpur Nagar Panchayat	1	NEAR SLRM CENTRE	1	23.19534	82.96344	https://maps.app.goo.gl/ayCmTrrAcqanC2eX7?g_st=aw	0.29	51.579	0.2
122	Jashpur	Jashpurnagar Nagar Palika	1	Ward 06, Tanki Toli	2	22.89489	84.146172	https://maps.app.goo.gl/SRmjnV35C9DN8afZ6	1.32	237.5613	0.1
123		Patthalgaon Nagar Palika	1	ward 08 Nandan Jhariya Pathalgaon	1.5	22.53207	84.435086	https://maps.app.goo.gl/Z3oU9owkzmH1cMDC9	1.10	198.7974	0.4
124		Kotba Nagar Panchayat	1	ward 01, near pushpwatika	1	22.443476	83.73968	https://maps.app.goo.gl/fvw4bwTUVL2rrRBcA	0.46	82.07874	0.3
125		Bagicha Nagar Panchayat	1	Ward 09, Henth Gamhriya	1	22.962512	83.667481	https://maps.app.goo.gl/mXMVcYoy57Lejx9z5	0.60	108.34776	0.1
126		Kunkuri Nagar Panchayat	1	ward 06, Near Hanuman Tekri	1	22.73811	83.937146	https://maps.app.goo.gl/B17trgbj4SLDepcP9	0.76	137.36772	0.26
127	Balrampur	Balrampur Nagar Palika	1	Balrampur	1	23.610672	83.60938	https://maps.app.goo.gl/wAsL1tYE9g5CQ4SW6?g_st=aw	0.26	47.6604	0.16
128		Ramanujganj Nagar Palika	1	Ramanujganj	1	23.810011	83.7025	https://maps.app.goo.gl/RReVeF27bXkkQSWt5	0.62	111.73752	0.2
129		Kusmi Nagar Panchayat	1	gajdharpur kusmi	0.85	23.29906	83.919935	https://maps.app.goo.gl/WB1gTwbhWnJVbP7v9	0.45	81.34884221	0.24
130		Rajpur Nagar Panchayat	1	bakaspur behind SLRM centre	1	23.341876	83.405429	https://maps.app.goo.gl/DKwjCySrAtAuL8tCA	0.36	64.8162	0.3
131		Wadrafnagar Nagar Panchayat	1	Ward No 7, Wadrafnagar	1	23.75335	83.20239	https://maps.app.goo.gl/b5ZmRwkzh9YfSuRS9?g_st=ac	0.32	56.979	0.3
132	Koriya	Baikunthpur Nagar Palika	1	Baikuthpur chopan	1	23.20338	82.58058	https://maps.app.goo.gl/mv3j3E5M7U/PkwqFa6	0.75	135.144	0.3
133		Shivpurchrcha Nagar Palika	1	Ward no 7 Roop nagar dafai	1	23.331806	82.530864	https://maps.aap.goo.gl/vRAgHGg3hL/V5LYFi7	0.72	130.37796	0.1
134	Surajpur	Surajpur Nagar Palika	1	BADKA PARA, WARD NUMBER 18	1	23.221737	82.886004	https://maps.app.goo.gl/tywfUNLchHv1LwSN7	1.11	199.0719	0.5
135		Vishrampur Nagar Panchayat	1	slrm center	1	23.20095	82.9657	https://maps.app.goo.gl/ivxmkaFtDUB6GRwH8?g_st=awb	0.59	106.6545	0.4
136		Pratappur Nagar Panchayat	1	Near New Bus Stand	0.6	23.494309	83.214313	https://maps.app.goo.gl/Df3pdBzA4eJugpCi9	0.28	49.88412	0.32
137		Bhatgaon_S Nagar Panchayat	1	Near Compost Shed	0.8	23.353514	83.011761	https://maps.app.goo.gl/CTVufNwg29w33Yf9A	0.53	95.74452	0.43
138		Jarhi Nagar Panchayat	1	Ward no 3 jarhi	1	23.3607	83.0409294	https://maps.app.goo.gl/6inVhE11naUAhP558	0.31	55.95641249	0.3
139		Premnagar Nagar Panchayat	1	behind slrm centre	1	23.835447	82.737107	https://maps.app.goo.gl/LAYpckszgqALzbPn8	0.28	49.56714	0.45
140	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	2	Near Taxi Stand Domanhill ward No.37 & Near Kalibadi mandir Godaripara Ward No. 34	1.7 & 2.5	23.170571 & 23.193626	82.356811 & 82.380991	https://maps.app.goo.gl/RzWrnFe2aBLmChqQ7 & https://maps.app.goo.gl/1G5KkMx7dfmQgzzb6	3.07	553.2876	0.67 & 0.89
141		Manendragarh Nagar Palika	1	ward 22 amakherwa ,near central hospital	0..5	82.212225	23.209452	https://www.google.com/maps/place/23%C2%B012'34.0%22N+82%C2%B012'44.0%22E/@23.2093437,82.2122215,53m/data=!3m1!1e3!4m4!3m3!8m2!3d23.209452!4d82.212225?entry=ttu&g_ep=EgoyMDI1MDYxMC4xIKXMDSoASAFQAw%3D%3D	1.52	274.41846	0.5
142		Jhagrakhand Nagar Panchayat	1	ward 7 near police station ,nai ledri road jhagrakhand	0.5	82.19937	23.187957	https://www.google.com/maps/place/23%C2%B011'16.7%22N+82%C2%B011'57.7%22E/@23.1879603,82.1995005,63m/data=!3m1!1e3!4m4!3m3!8m2!3d23.187957!4d82.19937?entry=ttu&g_ep=EgoyMDI1MDYxMC4xIKXMDSoASAFQAw%3D%3D	0.35	63.44154	0.15
143		Khongapani Nagar Panchayat	1	Near bhainshasur dam khongapani	0.5	23.19582	82.15613	https://maps.app.goo.gl/Twy8qUJ5j2GvzVfg8	0.88	158.9742	0.25
144		Nailedri Nagar Panchayat	1	Beside of ambedkar bhawan	0.5	23.17278	82.1908	https://maps.app.goo.gl/NY5Gis5H8W4F8ALi6	0.34	61.5348	0.14
145	Bastar	Jagdalpur Nagar Nigam	1	Mahrana pratap Ward 47 tetra kuti	1.5	19.0780708138 0131,	81.99582603	https://maps.app.goo.gl/sjTxGYU6mi7MKBCH6	9.49	1707.7932	0.6
146		Bastar Nagar Panchayat	1	Ward 09 Indira Ward Tiraha	0.7	19.21257475	81.93713392	https://maps.app.goo.gl/71gAcbtrEZxdJAz97	0.27	49.4604	0.23
147		Kondagaon Nagar Palika	1	ward 13, near ware house	2.5	19.58	81.63	https://maps.app.goo.gl/HzQHWXT4spzuEt8v6?g_st=aw	2.06	371.646	1.25

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF INERT DISPOSAL IN LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Number of low lying areas (Nos.)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude				
Total			**181**		**260.57**				**268.60**	**48348**	**81.09**
148	Kondagaon	Keshkal Nagar Panchayat	1	ward no. 2 near stadium	0.2	20.049986	81.583119	https://maps.app.goo.gl/Mkw632ok3ZmX1hqH9	0.62	111.52566	0.1
149		Farasgaon Nagar Panchayat	1	ward 01, muktidham	1.5	19.867	81.631	https://maps.app.goo.gl/3wx619SfR7ro5h4S6	0.35	63.44154	0.8
150	Narayanpur	Narayanpur Nagar Palika	1	near slrm centre bakhrupara	1.5	19.723052	81.252197	https://maps.app.goo.gl/wUFGm3SxVXprWQtj6	1.05	188.9496	0.75
151	Kanker	Kanker Nagar Palika	1	near highway main road kanker	1.2	20.31181	81.46546	https://maps.app.goo.gl/Ws8NtUrbqHCrKTxd8	1.30	234.6066	0.8
152		Bhanupratappur Nagar Panchayat	1	mukti dham road ward no.11	3	20.303916	81.078565	https://maps.app.goo.gl/eMuNmpUMX5XjsKnt5?g_st=aw	0.57	102.8394	0.3
153		Charama Nagar Panchayat	1	near slrm center charama	1	20.494012	81.37787	https://maps.app.goo.gl/ZnP6Ctoyk91RMC8R7	0.58	104.2254	0.5
154		Pankhanjur Nagar Panchayat	1	ward no. 7 satyanand palli ashram road	3	20.025343	80.627768	https://maps.app.goo.gl/nrLYYZknYQ6BKnNw8	0.65	116.2917	0.4
155		Antagarh Nagar Panchayat	1	ward no 14 behind slrm centre	2	20.091181	81.151089	https://maps.app.goo.gl/VCYR259u7gXeYQZZ9	0.34	60.7338	0.66
156		Narharpur Nagar Panchayat	1	Sarona road ward no. 12	0.2	20.4452	81.6275	https://maps.app.goo.gl/TmjaX4jvLzP4NEC1A	0.28	49.56714	0.1
157	Dantewada	Kirandul Nagar Palika	1	Ward no 16 Near Police Station Kirandul	4	18.637	81.2635	https://maps.app.goo.gl/nvE9Cdai6onustax6	1.02	182.8044	2
158		BadiBacheli Nagar Palika	1	Ward no 01 Near Compost Plant	3	18.7154	81.2597	https://maps.app.goo.gl/nMdKk1QDtv9wR1Lz7	1.10	198.7974	1
159		Dantewada Nagar Palika	1	ward no 12 indira ward	1.8	18.889008	81.3618604	https://maps.app.goo.gl/IJYVPYTWxCEZVJvd7	0.77	139.0626	0.9
160		Geedam Nagar Panchayat	1	ward no 14 kadatipara	1.5	18.98347	81.39893	https://maps.app.goo.gl/IMyGdqXCGU9tbtHG7?g_st=aw	0.32	57.61782	1
161		Barsur Nagar Panchayat	1	ward no. 11 jawahar lal nehru ward	0.84	19.131275	81.43025	https://maps.app.goo.gl/o1zqKSbBr52Mpqkh9	0.38	67.572	0.25
162	Sukma	Sukma Nagar Palika	1	Ward No 6,Naya Para,Sukma	1.25	18.401814	81.677348	https://maps.app.goo.gl/G7hBBXNktxmag2mN7	0.74	133.13214	0.75
163		Dornapal Nagar Panchayat	1	Jagargunda Road,Dornapal	1.2	18.158176	81.499801	https://maps.app.goo.gl/nSvkh73kinLa951K9	0.48	85.99734	0.6
164		Konta Nagar Panchayat	1	Ward No 06, Near Compost Shed Konta	0.5	17.812825	81.387546	https://maps.app.goo.gl/nDKzstdRtgVg9nmN8	0.38	67.78386	0.15
165	Bijapur	Bijapur Nagar Palika	1	Shanti Nagar	1	18.79226	80.80191	https://maps.app.goo.gl/kFNvnTYWvcFyVKzx5	0.66	119.1591	0.19
166		Bhairamgarh Nagar Panchayat	1	ward no 1 temarubhatha	1	19.019583	81.041561	https://maps.app.goo.gl/KydJiBLQ6N59DCVe7?g_st=aw	0.32	58.04154	0.5
167		Bhopalpattnam Nagar Panchayat	1	kosha center	0.8	18.855763	80.387641	https://maps.app.goo.gl/oaTbXfVLAkx5KFah8	0.31	56.12832	0.12
168	Gariyaband	Kopra Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
169	Balodabazar	Rohansi Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
170	Durg	Amleshwar Nagar Palika	0	0	0	0	0	0	0.00	0	0
171	Bemetara	Dadhi Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
172		Bhinbhouree Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
173	Kabirdham	Indouri Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
174	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
175	Mungeli	Barela Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
176	Korba	Banki Mogra Nagar Palika	1	ward 10 behind rest House	1.5	22°24'19"N	82°36'41"E	https://www.google.com/maps/place/22%C2%B024'19.0%22N+82%C2%B036'41.0%22E/@22.4050281,82.6110682,15.64z/data=!4m4!3m3!8m2!3d22.4052778!4d82.6113889?entry=ttu&g_ep=EgoyMDI2MDExMy4wIKXMDSoKLDEwMDc5MjA3M0gBUAM%3D	1.84	331.2	0.2
177	Janjgir Champa	Pamgarh Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
178		Nariyara Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
179	Sarangarh -	Sarsiwa Nagar Panchayat	0	0	0	0	0	0	0.00	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF INERT DISPOSAL IN LOW LYING AREAS											
Sr. No.	Name of the District	Urban Local Bodies	Number of low lying areas (Nos.)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude				
Total			**181**		**260.57**				**268.60**	**48348**	**81.09**
180	Bilaigarh	Pawni Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
181	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
182	Mungeli	Jarhagaon Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
183	Bemetara	Devbhog Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
184	Bemetara	Kusmi Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
185	Rajnandgaon	Lal Bahadur Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
186	Koriya	Patna Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
187	Balod	Palari Dist. Balod Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
188	Rajnandgaon	Ghumka Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
189	Surajpur	Shivnandpur Nagar Panchayat	0	0	0	0	0	0	0.00	0	0
190	JanjgirChampa	Bamnidih Nagar Panchayat	0	0	0	0	0	0	0.00	0	0

Filling of inerts in low lying areas in 168 ULBs

Rajnandgaon

Kawardha

Korba

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Khongapani

Ambikapur

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE P

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
1	Raipur	1487 23/02/2024	Solid waste processing and disposal works	1728.11
		10231/ 17.11.2025	Purchase and maintenance of aquatic weed harvester for cleaning of ponds – 01 unit	150.00
			Under the "Mor Ward, Mor Zimmedari" initiative, beautification works and installation of glow signboards in all 70 wards – 70 units	140.00
			Installation of signage and construction of main entrance gates based on a "jugaad from scrap" theme at 4 major entry points of Raipur city – 04 units	200.00
			For women's convenience, purchase and installation of sanitary pad vending and incinerator machines at all zone offices – 10 units	14.50
			Purchase of equipment for mosquito control (fogging machines, etc.) – 35 units	16.94
			Establishment of a "Waste to Wonder Park" along with related operation and maintenance works	150.00
			Construction and development of secondary collection centres for city sanitation waste	150.00
			Painting works of road dividers within zones – 10 units	103.10
			Purchase of electric light commercial vehicles (LCVs) under the initiative "RRR Kendra has reached your doorstep" – 10 units	110.00
			Construction of "Sakhi Suvidha Kendra" (women's urinal-cum-kiosk) in markets for women, including development of baby feeding room facilities – 70 units	150.00
			Installation of CCTV cameras for monitoring at GVPs, integrated with ICCC – 100 units	100.00
			Purchase of dog squad vehicle (SUV) – 01 unit	26.00
			Purchase of dustbins (10-litre capacity) – 160,000 units	384.00
			Purchase and installation of CI manhole covers in drains or culverts along major city roads – 18,000 units	30.60
2	Dhamtari	2852 15/03/2024	Sunction cum Jetting Machine (8000 Letter) (01 Nos)	66.00
			E-Garbage Rikshaw (20 Nos)	80.30
			Mini Tipper (14Nos)	139.55
			Plastic cutting Machine (01 Nos)	3.00
			Wheel Barrows (140 Letter, 470kg Load capacity) (80 Nos)	11.20
			Back hoe loader with breaker (01 Nos)	42.95
			Nala Cleaning Machine on Trailer Mounted On 2 Wheels (01 Nos)	13.32
		4182/ 21.08.2024	Chain Mountain (Earlier 205 LC) (01 Nos)	68.75
			Mild Steel Tricycle/ Rikshaw (80 Nos)	20.00
			Compost Screening Machine (01 Nos)	20.00
			Plastic Bailling Machine (08 Nos)	40.00
			Diesel Hopper Tipper Dumper (02 Nos)	52.86
3	Birgaon	6930/ 17.10.2024	RDF / MSF baling machine – 4 units	20.00
			RDF / MSF shredder machine – 4 units	10.00
			Compost machine with capacity of 2000 kg – 3 units	177.75
			Backhoe wheel breaker – 1 unit	47.00
			50 HP tractor engine – 7 units	63.04
			Hydraulic tractor trolley – 7 units	27.65
			Tractor trail mounted 02-wheel nala cleaning machine – 1 unit	14.00
			Mechanical sieve machine for compost screening – 2 units	2.00
			C&D processing toos mixer machine – 1 unit	1.96

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
			C&D processing cutting machine – 1 unit	7.00
			C&D processing tools vibrator – 1 unit	1.00
			For SS and GFC RatingWork of cleaning drains for cleanliness and installation of screening/grating in drains – 100 units	2.00
4	Durg	4384/ 23.08.2024	Garbage screening machines – 04 units	80.00
			Garbage tricycles – 200 units	110.00
			Truck-mounted refuse compactors – 02 units	150.00
			Truck dumpers – 02 units	130.00
			Dust sucker mini road cleaners with sprinkler – 02 units	130.00
			Sanitary pad incinerators – 20 units	35.00
			Mini chain excavator – 01 unit	35.00
			Garbage e-rickshaws – 07 units	31.50
			Truck Mounted Suction Cum Jetting Machine (2 Units)	116.00
			Low Bed Trolley (2 Units)	14.00
			Bailing Machine (4 Units)	38.00
			Fatka Machine (4 Units)	18.00
			Garbage Tipper (12 Units)	108.00
			Truck Dumper Tipper Large (2 Units)	130.00
			Garbage Tricycle (120 Units)	58.80
			Wheel Barrow (250 Units)	30.00
			Wheel Barrow (DUSTBIN) (200 Units)	16.00
			TRAILER MOUNTED SUCTION 5000 LTR (1 Units)	12.50
			TRACTOR ATTACHMENT FOR ROAD SWEEPING (2 Units)	12.00
			REFUSE COMPACTOR (1 Units)	75.00
		6909/ 17.10.2024	Pond cleaner – 01 unit	150.00
			Trommel unit with shed – 01 unit	165.49
			E-rickshaws – 23 units	103.50
		2165/ 19.03.2025	Twin bins – 200 units	16.00
		7796/ 09.09.2025	Dustbin (02 for each HH + 10% for others) (176757 Nos)	380.02
			Mini Tipper (3.3 cubicmtr) (11 Units)	217.80
			SLRM/MRF Centre (03 Nos)	77.70
			Shredder (01 Nos)	21.00
			Weighing Platform (11 Nos)	7.64
		8867/ 03.12.2024	Solid Waste Incinerator (08 Nos)	280.00
5	Bhilai	4559/ 30.08.2024	Purchase of required equipment for the SLRM Centre (baling machine, fatka machine and shredder machine) – 08 units	24.60
			Purchase of tricycles for waste collection – 50 units	28.91
			Purchase of e-rickshaws for waste collection – 23 units	97.75
			Construction of shed for the Material Recovery Facility at the SLRM Centre located within the municipal area	193.74
			Supply of machinery for the Material Recovery Facility at the SLRM Centre located within the municipal area	59.80
			Truck Mounted suction cum jetting machine procurement for sewerage cleaning work in ULB	104.70
			Purchase of wheel barrows for sewer cleaning within the municipal area	35.30
		8894/ 06.10.2025	Truck Mounted Suction Cum Jetting Machine (5000 Ltr.) (02 Nos) (Rs. 60.15 lacs Per Nos)	120.30
			Truck Mounted Suction Cum Jetting Machine (3000 Ltr.) (04 Nos) (Rs. 43.00 lacs Per Nos)	172.00
			Backhoe Loader (04 Nos) (Rs. 43.25 lacs Per Nos)	173.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
			E-Rickshaw (17 Nos) (Rs. 4.50 lacs Per Nos)	76.50
			Mini Tipper (2.50 Cum.) (15 Nos) (Rs. 9.88 lacs Per Nos)	148.20
			Dumper (10.50 Cum.) (04 Nos) (Rs. 65.52 lacs Per Nos)	262.08
		5829/ 07.07.2025	Backhoe loader – 5 units	188.00
		201487/05.12.2025	Ward No. 11, In Fareed Nagar kohka tata line: Construction of drainage line in various streets of Sundar Nagar	26.33
		3920 01.08.2024	Baling machines – 07 units	35.00
			Sheds for baling machines – 07 units	35.00
			Fatka machines – 07 units	19.46
			Compost sheds – 07 units	128.24
			Surface Mounted Electronic Weight Bridge (06 Nos)	35.10
			Fuel Free Solid Waste Incinerator (07 Nos)	14.00
		4519/ 29.08.2024	Removing GVP Under Solid Waste Management At-Infront of Talpuri B-Block Main Gate ward no-01 Risali	4.82
			Removing GVP Under Solid Waste Management At-Near Bhata Para SBM Toilet ward no-02 Risali	4.75
			Removing GVP Under Solid Waste Management At- Near Ayurvedic Medical ward no-02 Risali	4.83
			Removing GVP Under Solid Waste Management At-Near Lok Bharti School ward no-03 Raubandha Risali	4.98
			Removing GVP Under Solid Waste Management At- Infront of Jain Temple ward no-03 Raubandha Risali	4.81
			Removing GVP Under Solid Waste Management At- Infront of Sanichari Machli Market ward no-04 Raubandha Risali	4.75
			Removing GVP Under Solid Waste Management At-Near Yadav Chowk ward no-04 Raubandha Risali	4.79
			Removing GVP Under Solid Waste Management At-Behind Durga Mandir ward no-05 Raubandha Risali	4.89
			Removing GVP Under Solid Waste Management At-Near H.S.C.L Colony Garden ward no-05 Raubandha Risali	4.95
			Removing GVP Under Solid Waste Management At-Infront of Mantri Vidya Niketan ward no-07 Risali	4.84
			Removing GVP Under Solid Waste Management At-Behind Rajesh Tent House Near Canal ward no-13 Risali	4.80
			Removing GVP Under Solid Waste Management At-Near Kalyani Mandir Shitla Talab ward no-13 Risali	4.96
			Removing GVP Under Solid Waste Management At-Nigam Garden ward no-13 Risali	4.90
			Removing GVP Under Solid Waste Management At-Near Pani Tanki ward no-13 Risali	4.87
			Removing GVP Under Solid Waste Management At-Shankar Hotel ward no-22 Risali	4.99
			Removing GVP Under Solid Waste Management At-Pragati Nagar Near Thethwar Bhawan ward no-23 Risali	4.91
			Removing GVP Under Solid Waste Management At-Near Krishna Talkies ward no-24 Risali	4.83
			Removing GVP Under Solid Waste Management At-Near Urinal Church ward no-25 Risali	4.88
6	Risali		Removing GVP Under Solid Waste Management At-Near Tanki Office ward no-25 Risali	4.80

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
			Removing GVP Under Solid Waste Management At-Infront of Sai Furniture ward no-25 Risali	4.88
			Removing GVP Under Solid Waste Management At-Near Halba Bhawan Road no-05 ward no-25 Risali	4.93
			Removing GVP Under Solid Waste Management At-Near Pani Tanki Office ward no-26 Risali	4.72
			Removing GVP Under Solid Waste Management At-Near Kadri Jama Masjid ward no-29 Risali	4.92
			Removing GVP Under Solid Waste Management At-Shiv Chowk ward no-35 Dundera Risali	4.98
			Removing GVP Under Solid Waste Management At-Aashram Nagar ward no-36 Dundera Risali	4.85
			Removing GVP Under Solid Waste Management At-SBM Toilet Bagh Para ward no-37 Joratarai Risali	4.76
			Removing GVP Under Solid Waste Management At-BSP Boundary Wall Millan Chowk ward no-37 Joratarai Risali	4.87
			Removing GVP Under Solid Waste Management At-Near Dump Chowk Store Para ward no-38 Purena Risali	4.78
			Removing GVP Under Solid Waste Management At-Near Machli Market Purena ward no-39 Purena Risali	4.91
			Removing GVP Under Solid Waste Management At-Near SBM Toilet ward no-40 Purena Risali	4.87
			Removing GVP Under Solid Waste Management At-Near Gokul Chowk ward no-40 Purena Risali	4.90
		8888/ 06.10.2025	Twin Bin Type E-Cart (33 Nos) (Rs. 5.10 lacs Per Nos)	168.30
			SWM Bio Toilet 10 Seater procuremnet (02 Nos) (Rs.10.00 lacs Per Nos)	20.00
			Unbranded Diesel Hopper Tipper Dumper use for garbage with capacity 10.5 Cubic meter (02 Nos) (Rs.65.52 lacs Per Nos)	131.04
		517/ 17.01.2025	Under Swachh Bharat Mission (SWM): Prcurement of garbage handart by Nagar Palika Parishad Risali – 200 units	16.00
			Under Swachh Bharat Mission (SWM): Purchase of e carts at Nagar Palika Parishad Risali – 60 units	32.93
			Under Swachh Bharat Mission (SWM): Purchase of e-cart garbage collection electric vehicles (DC motor) – 14 units	49.70
		8873/ 06.10.2025	Hopper Tipper Dumper with Box Body Tipper adilo HTD 2.2 cum Tata ACE petrol (08 Nos) (Rs.9.90 lacs Per Nos)	79.20
			Under SWM, Mounted Suction Cum jetting machine procurement (02 Nos) (Rs.37.50 lacs Per Nos)	75.00
			SWM Hopper Tipper Dumper procurement (21 Nos) (Rs.13.00 lacs Per Nos)	273.00
		4517/ 29.08.2024	Construction work of F.S.T.P. in Pathra	17.50
			Under Solid Waste Management: Purchase of manual rodding machines for sewer line cleaning work	9.38
			Under Solid Waste Management: Fogging machine vehicle including related works for prevention of diseases	25.30
			Under Solid Waste Management: Purchase of Dry Waste Incenerator	48.50
		8881/06.10.2025	Supply of HDPE Waste Containers and Accessories – Domestic (Version 2) (Garbage Bucket with Capacity of 10 Ltr. With LID & Handle) (32000 Nos) (0.00186 lacs per Nos)	59.52

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
7	Bhilai Charoda		Dustbin HDPE Waste Containers and Accessories – Domestic (Version 2) (Dustbin with Capacity of 10 Ltr. Without Handle) (32000 Nos) (0.00150 lacs per Nos)	48.00
		4380/ 23.08.2024	Purchase of dumper tippers for transfer of solid waste – 02 units	90.00
			Purchase of tractors for transfer of solid waste and for operation of other equipment – 06 units	57.60
			Purchase of four-wheel hydraulic trolleys for transfer of solid waste and C&D waste – 06 units	27.06
			Purchase of medium-size garbage mini tippers for transfer of solid waste and C&D waste – 05 units	125.00
			Purchase of wheel barrows for transfer of solid waste – 240 units	33.60
			Purchase of tricycles under solid waste management – 195 units	122.85
			Purchase of mini tippers under solid waste management – 12 units	118.56
			Purchase of wheel bins under solid waste management – 150 units	13.50
			Purchase of twin bins under solid waste management – 197 units	16.75
			Purchase of tractor-trailer mounted suction machine under solid waste management – 01 unit	15.00
			Purchase of baling machine under solid waste management – 01 unit	9.54
			Purchase of road sweeping attachment with vacuum pump under solid waste management – 02 units	24.00
			Purchase of low-bed trolley under solid waste management – 01 unit	7.00
			Purchase of hydraulic diesel recovery vehicle with single-boom attachment for lifting dead animals under solid waste management – 01 unit	39.90
		8879/ 06.10.2025	Twin Bin Type E-Cart (E Cart for Garbage) (Used For Goods Carrier which is operated via electric battery of 1200 Watt Capacity havin Lithion-ion Battery) (68 Nos) (Rs. 3.00 lacs Per Nos)	204.00
		2661 14/03/2024	Low-bed trolley – 02 units	10.00
			Backhoe loader with breaker – 02 units	74.42
			Tractor – 02 units	14.00
			Mini tipper – 04 units	40.00
			Truck tipper – 02 units	43.30
			Hydraulic tractor trolley – 03 units	12.00
		4252/ 22.08.2024	E-cart garbage rickshaw (battery/electric) – 20 units	70.00
			Tricycle – 100 units	63.00
			Plastic twin-bin hanging dustbin – 1500 units	30.00
			Wheel barrow – 100 units	6.00
			Supply & Installation of Trommel machine 70mm, 30mm, 4mm Auto feeder conveyor, Air Density separator for daily waste processing of Nagar Nigam Rajnandgaon with shed and flooring Work. (1 complete setup)	100.00
			Road Sweeper Tractor Attachment ¼02 ux½	14.40
			Purchase of safety equipment materials for 442 Swachhta Didi and 25 Swachhta Commando – 437 units	17.28

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
8	Rajnandgaon		600*600mm Platform 500kg Mild Steel washing machine, 600P- Heavy Duty ¼17 ux½	1.41
			Ward No. 1, Bajrangpur Navagaon: Construction of Sanitation Park S.S.L.R.M. Centre including compost pit shed and PCC road	15.00
			Ward No. 8, Motipur: Construction of compost pit shed and boundary wall at SLRM Centre	16.10
			Ward No. 09, Shankarpur: Construction of compost pit shed and boundary wall at SLRM Centre	15.00
			Ward No. 20, Pendri: Construction of compost pit shed and boundary wall at SLRM Centre	5.35
			Ward No. 24, Jamatpara: Construction of compost pit shed and boundary wall at SLRM Centre	6.73
			Ward No. 45, Gokul Nagar: Construction of compost pit shed and boundary wall at SLRM Centre	16.00
			Ward No. 47, Mohra: Construction of compost pit shed and boundary wall at SLRM Centre	10.18
		6022/ 09.10.2024	Ward No. 15, Milchal: Development works at SLRM Centre including construction of compost pit, boundary wall, and shed	5.20
			Ward No. 15, Baldevbagh: Development works at SLRM Centre including construction of compost pit, boundary wall, and shed	5.20
			Ward No. 19, Vardhman Nagar (18 Acres): Development works at SLRM Centre including construction of compost pit, boundary wall, and shed	19.48
			Ward No. 22, Revadih: Development works at SLRM Centre including construction of compost pit, boundary wall, and shed	19.29
			Ward No. 29, Bharkapara: Development works at SLRM Centre including construction of compost pit, drain, and shed	6.94
			Ward No. 33, Lakholi: Development works at SLRM Centre including construction of compost pit and gate	8.80
			Ward No. 43, Pushpavatika: Development works at SLRM Centre including construction of compost pit, boundary wall, and shed	7.39
			Ward No. 42, Rajiv Nagar: Development works at SLRM Centre including pit, chain link fencing, shed, and other allied works	6.75
		9186/ 26.12.2024	Supply in double Cylinder Hydraulic Baling Machine 5 Nos	46.00
			SANITARY NAPKINS VENDING MACHINE (as per Gem Rate) 20 Nos	5.00
			Sanitary Napkins Incinetator Machine with Smoke Control 20 Nos	1.53
			Plastic Automatic Hand Dryer (White, Standard) (AS PER MARKET RATE) 20 Nos	1.00
			Aluminium Round tub 30 inch 80 ltr (as per market Rate) 340 Nos	5.10
			Plastic tub (as per Gem Rate) 340 Nos	2.04
			Supply in PPE KIT (T-shirt, Dilay weer Coton Srees, Reusable Medical Aprons, Safty Gloves as per BIS Specification No. IS:699, Socks Men's, Womens Wool, Sports and Running Shoe, Cap Comforter Khaki Any (AS PER APROVE RATE) Helth worker (Reguler & Palcement) 246 Nos	9.10
			Supply of Loder Bucket 6 in 1 2 Nos	4.00
			Supply of wheel berrow (AS PER GEM) 82 Nos	8.29
			Providing & Fixing Compost Screening Machine at 04 SLRM Center 4 Nos	10.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
			Supply of Handle Square Nose Shovel 100 Nos	0.40
			Low Bed Trolly (Cow Catcher) 1 Nos	4.50
		8883/06.10.2025	Purchase of pickup vehicle for C&D waste collection and transportation as per GeM portal – 02 units at ₹9.61 lakh per unit	19.22
			Purchase of incinerator unit for animal waste processing – 01 unit	34.45
			CONSTRUCTION AND DEMOLITION (C&D) WASTE Processing & Recycling Plant MUNICIPAL CORPORATION RAJNANDGAON (01 complete setup))	65.00
			City beautification works including wall murals and painting	50.00
			Purchase of dustbins under door-to-door collection as per GeM portal – 40,000 units at ₹0.00220 lakh per unit	88.00
9	Jagdalpur	1015 09.02.2024	Tractor – 02 units	18.88
		1667/ 17.12.2024	Mini tipper – 10 units	100.00
			Backhoe loader – 01 unit	36.35
			Truck-mounted mini sweeping machine – 01 unit	41.01
			Trommel machine – 01 unit	99.68
			Construction of trommel shed	17.20
			Aquatic weed harvester machine – 01 unit	265.00
		7509/ 02.09.2025	Dustbin – 17,281 units	42.87
			Truck Tipper (8.5 cum½ ¼02 No.)	80.40
			407 Tipper (01)	22.00
10	Bilaspur	1481 23/02/2024	Solid waste processing and disposal works within the jurisdiction of Municipal Corporation, Bilaspur	873.61
		3928 01/08/2024	Purchase of 09 baling machines for S.S.R.M. Centres with approval from interest amount – ₹43.83 lakh	43.83
			Purchase of 14 fatka machines for S.S.R.M. Centres with approval from interest amount – ₹69.30 lakh	69.30
			Purchase of 02 sets of uniforms and other materials for Swachhta Didis with approval from interest amount – ₹33.23 lakh	33.23
			Purchase of required materials for S.S.R.M. Centres and compost sheds with approval from interest amount – ₹17.86 lakh	17.86
		5856/ 08.07.2025	Purchase of 200 twin bins	14.00
		8205/ 19.09.2025	Special Purpose Vehicle Mounted Garbbing Machine Mounted on A1.6 Ton GVW (Bs6) Chassis (02 Nos)	11.92
			Suction cum Jetting machine 9000 Ltr. Tank capacity (1 nos)	26.30
		8810/ 03.10.2025	Purchase of 02 mobile toilets	16.98
		1513 23/02/2024	Supply of 02 backhoe loaders	73.00
			Supply of 02 tractors	14.00
			Supply of 01 unit 8000-litre suction-cum-jetting machine	70.00
			3 SLRM Centre Contraction of Center at Sharda Vihar Ward No. 12 Korba,2. Contraction of SLRM Center at Dadar Kharmora Ward No.31 Korba,3. Contraction of SLRM Center at DhodhiPara Ward No. 15 Korba	77.70
		4216/ 21.08.2024	100 TPD Solid Waste Management Project for Municipal Corporation Korba under the 15th Finance Commission	666.35
		5289/ 18.09.2024	Sewer line works in Ward No. 22 and Ward No. 24 within the jurisdiction of Municipal Corporation Korba	1410.63
		7089/ 22.10.2024	Reflecting Jacket (69 Nos)	0.35
			Safety Helmet (69 Nos)	0.20
			Normal Face Mask (69 Nos)	0.06

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
11	Korba		Hand Gloves (Pairs) (69 Nos)	0.10
			Safety Gumboots (Pairs) (69 Nos)	0.55
			Safety Body Clothing (69 Nos)	1.24
			Safety Tipod Set (01 Nos)	1.00
			Blower with Air Compressor (01 Nos)	1.00
			Gas Monitor (4 Gases) (01 Nos)	1.00
			Gas Mask (05 Nos)	0.13
			Breathing Apparatus (05 Nos)	10.96
			Air Line Breathing Apparatus (05 Nos)	2.73
			Sewer Inspection Cemara Apparatus (08 Nos)	38.40
			Hydro Jetting Machine (sewer roding cum suction machine truck mounted) (01 Nos)	20.16
			Power Bucket Machine (02 Nos)	22.56
			Power Roding Apparatus (09 Nos)	34.56
			Hydroulic Sewer Root Cutter (05 Nos)	33.00
			Hand Jetting Machine (06 Nos)	1.50
		9349/ 10.12.2024	supply of Backoe loader (02 Nos)	76.00
			supply of cum hopper Tipper Dumper (02 nos)	72.00
			supply of Hydraullic Plastic bailling Machine (05 nos)	40.00
			supply of Fatka Machine (05 nos)	21.60
			supply of Shreder Machine for Solid waste (06 nos)	42.00
			supply of Tractor (01 nos)	6.41
			supply of animal catcher tractor Opetated trailor (01 nos)	5.50
		388/15.01.2025	E-rickshaw – 28 units (amount ₹99.40 lakh from interest funds available with the ULB)	99.40
12	Raigarh	1008 09/02/2024	Truck-mounted sweeping machine – 01 unit	110.25
			Baling machine – 09 units	47.25
			2.5 cubic metre tipper – 05 units	47.77
			3 cubic metre tipper – 01 unit	16.80
			Chain mounted poclain (with Braker Attachment 1 Nos.	34.11
			5.0 cubic metre tipper – 01 unit	31.50
			Backhoe loader machine (3DX) – 01 unit	31.25
			Backhoe loader machine with Braker & Drine Attachment 1 No.	37.11
			Sanitary incinerator machine – 12 units	24.40
			Supply and installation of plastic waste shredder unit for waste management	20.65
			Installation of hydraulic baling unit for waste management	5.00
			Supply and installation of trommel unit for waste management	98.00
			Supply and installation of incineration unit for waste management	45.97
			Infrastructure development works for waste management	89.53
		5871/ 08.10.2024	Supply of dress, PPE kits and related materials for Swachhta Didis	15.06
			Supply of home composters for promotion of home composting	15.85
			Supply of cotton cloth bag dispensers for carry bags	1.53
			Cleaning of various ponds in the urban area	29.85
			Installation of 500 kg/day composting machines at 05 SLRM Centres	67.11
			Road marking works at commercial areas and major intersections	5.98
			Installation of direction signboards at various locations and public toilets in the city	3.93

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
			Installation of garbage screens on various drains and nalas in the city	1.39
			Construction of GVP point to selfie point	8.65
			Lighting works in all fountains and landscaped areas of the city	5.97
			Construction of shed for C&D waste processing	11.05
			Painting and colour works on main road dividers and footpaths and 2D/3D wall art works in the city (07 works)	40.91
13	Ambikapur	2303 07/03/2024	Procurement of Tractor (02 Nos.) & Trolly (04 Nos.)	27.10
			Procurement of Drain Cleaning & Desilting Machine (02 Nos.)	10.40
			Construction & Renovation of Solid Waste Processing unit & Tertiary SLRM Centre at Sanitary Park, Ambikapur	103.49
			Fixing of Signages for Swachhta Sarvekshan, ODF, GFC	21.06
		9222/ 06.12.2024	Supplying of 80 Nos. Litter Bin for Commercial, Public, Water Body, Govt. Office (Mettle)	12.80
			Providing and fixing of Drainage trapping System at Primary, Secondary, and Tertiary drain	7.50
			Supply, Installation, testing & Commissioning of Fountain at Larang Sai Intersection	2.50
			Supply, Installation, testing & Commissioning of Fountain at Sadbhawana Intersection	2.50
			Procurement of Weigh Bridge Capacity 100 Tonns	16.00
			Supplying of Home Composting Kit	13.00
			Supplying of Safai Mitra Suraksha Tools	14.55
			Procurement of Concrete Breaker attachment for C&D Plant	7.80
			Procurement of 45 Nos Tricycle / Rickshaw for Door Collection	26.02
			Procurement of 05 Nos e-cart for Garbage collection	17.50
		6967/ 07.08.2025	E-cart for Garbage Collection (26 Nos)	91.00
			List of Tool / Accessories required for wet waste centers	17.50
			List of Tool / Accessories required for Dry waste centers	11.80
14	Chirmiri	2681 14.03.2024	Wheeled dustbin to wheel 150	4.65
			Wheeled dustbin four wheel 90	18.00
			wheel barrow 200	17.38
		3742 05.08.2024	C&D processing plant – 02 units	60.00
			Home composting kits – 3,800 units	49.40
			Smoke control unit for sanitary napkin incinerator – 15 units	7.50
			Sanitary napkin vending machine – 15 units	7.50
			Green net – 3,000 metres	7.38
			Fatka machine – 09 units	41.40
			Baling machine – 09 units	43.65
			Ward No. 01, Saja Pahad: Development works at SLRM Centre including centre facing, pavement, toilet, tubewell bore, and block approach road construction	25.90
			Ward No. 01, Chittajhor area (Pandopara, Cherwapara, Babapara): Development works at SLRM Centre including centre facing, pavement, toilet, tubewell bore, and block approach road construction	25.90
		5391/ 23.09.2024	JCB backhoe loader (01 Nos)	35.80
			TATA Tipper Truck (02 Nos)	45.56
			SS Dual hanging Metal Dustbin (425 Nos)	31.87
			PEE Kit for MCC (190 Nos)	7.30
			PEE kit for Commando/Placement Worker (135 Nos)	4.99

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
			Truck Chasis Mounted Jetting Machine (01 Nos)	26.00
		9046/ 03.12.2024	Home composting kits – 100 units	12.66
			Twin bins – 145 units	36.25
		9062/ 04.12.2024	Fatka machines for new SLRM Centre – 02 units	9.89
			Baling machines for new SLRM Centre – 02 units	9.89
			Mobile toilets – 02 units	19.98
			Weighing machines – 13 units	3.16
			Construction of composting sheds – 02 units	40.29
			John Deere tractors – 05 units	80.58
			Trolleys – 05 units	4.00
			SLRM Centre tools – 02 units	14.00
			Tripods – 05 units	2.27
			Full body harness – 20 units	2.19
			Breathing apparatus – 05 units	10.00
			Multi-gas detector – 05 units	10.66
		8356/ 19.09.2025	Tricycles – 33 units at ₹54,000 per unit	17.82
15	Tildanevra	3698 05.08.2024	Construction of SLRM Centre near Parsada Road, Ward No. 22	92.40
			Sanitary napkin vending machines – 10 units	1.00
			Incinerator machines – 04 units	2.10
			Safety tool kits – 131 units	7.23
			Raincoats – 131 units	1.37
			Uniforms (male) – 50 units	0.81
			Uniforms (female) – 81 units	0.32
			Baling machine – 01 unit	4.50
			Fatka machine – 01 unit	3.20
			Tippers – 04 units	32.00
		4935/ 09.09.2024	Low-bed trolley – 01 unit	7.00
16	Gobranawapara	3736 05.08.2024	E-rickshaws – 08 units	32.00
			Truck-mounted suction-cum-jetting machine – 01 unit	35.00
			Tractor (two-wheel drive) – 01 unit	10.00
		8491/ 25.11.2024	Incinerator machines – 03 units	15.00
			Steel twin bins – 30 units	6.60
		7518/ 02.09.2025	Garbage e-rickshaws – 02 units at ₹4.49 lakh per unit	8.98
17	Aarang	5220/ 17.09.2024	Tippers – 02 units	16.00
			E-rickshaws – 03 units	8.70
			Hand trolleys – 30 units	3.90
			Hydraulic tractor trolley – 01 unit	3.50
			Twin bins – 70 sets	10.00
			Purchase of uniforms / PPE kits for Swachhta Didis – 53 units	5.50
		8592/ 27.11.2024	Green and blue dustbins (20 litre capacity) – 1,400 units	14.59
			Wheel bins – 17 units	2.49
			E-rickshaws – 04 units	16.00
			Hand carts – 20 units	2.82
18	BalodaBazaar	3792 29/07/2024	Road sweeping machine – 01 unit	5.00
			Twin bins – 50 units	5.88
			Tractor engine – 01 unit	14.00
			Wheel bin dustbins – 10 units	4.50
			Vending machines – 05 units	2.75
			Incinerators – 05 units	2.93
			Fatka machines – 02 units	5.90
			Baling machines – 02 units	10.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
			Wheel barrows (hand carts) – 100 units	14.50
		9416/ 11.12.2024	Trommel Machine with conveyor Complete set (01 Nos)	31.00
			Shredder machine complete set (1 Nos)	5.90
			Solid waste incinerator Machine (02 nos)	7.10
		8329/19.09.2025	E-rickshaws – 10 units at ₹3.60 lakh per unit	36.00
19	Bhatapara	5028/ 10.09.2024	Backhoe loader – 01 unit	47.00
		5028/ 10.09.2024	Hydraulic tractor trailer – 02 units	7.90
		5028/ 10.09.2024	Hydraulic plastic baling machine – 03 units	15.00
		5028/ 10.09.2024	E-rickshaws – 10 units	35.00
		5028/ 10.09.2024	Sanitary napkin vending machines – 12 units	6.60
		5028/ 10.09.2024	Garbage mini tippers (2.5 cubic metre capacity) – 05 units	49.90
		5028/ 10.09.2024	Tricycles – 10 units	6.30
		5028/ 10.09.2024	Sanitary napkin incinerator machines – 12 units	7.01
		6048/ 10.10.2024	Twin-bin dustbins with stand – 300 units	42.00
		6048/ 10.10.2024	Tractor (40 HP) – 01 unit	9.59
		6048/ 10.10.2024	Vacuum emptier machine – 01 unit	8.50
		6048/ 10.10.2024	Two-wheel wheel barrows – 100 units	10.00
		6048/ 10.10.2024	Wheel bin dustbins (120-litre capacity) – 40 units	3.60
		6048/ 10.10.2024	Hand dryers – 10 units	2.00
		6048/ 10.10.2024	Wheel bin dustbin (500-litre capacity) – 01 unit	2.80
		6048/ 10.10.2024	Screening machine with conveyor – 01 unit (amount ₹79.99 lakh; cancelled vide Order No. 7418 dated 29.08.2025)	79.99
		7428/ 29.08.2025	Garbage e-rickshaws – 05 units	22.50
			Truck-mounted road sweeping machine – 01 unit	54.00
			Tractor engines – 02 units	20.06
			Twin bins – 10 units	1.13
20	Gariyaband	4262/ 22.08.2024	TRACTOR TROLLY HYDROLIC- 2 WHEEL	3.75
			TRACTOR TROLLY HYDROLIC- 4 WHEEL	4.50
			TRACTOR ENGINE	9.60
			ROAD SWEEPING TRACTOR ATTACHMENT	7.20
			TRACTOR TRILER MOUNTED SUCTION MACHINE OF 3000 LITER TANK	8.00
			GARBAGE TIPPER	9.00
		191405/ 27.11.2025	E-Garbage Rickshaw (04 Nos) (Rs. 3.42 lacs per Nos.)	13.68
			Wheel Barrow (10 Nos) (Rs. 0.165 lacs per Nos.)	1.00
21	Saraipali	1483 23/02/2024	Hand carts – 30 units	3.60
			Rickshaws – 15 units	7.50
			Carrier trolleys – 03 units	7.50
			Road sweeping machine	8.00
			Wheel bins – 50 units	4.00
		2814 15/03/2024	E-rickshaws – 10 units	35.00
		6933/ 18.10.2024	Purchase of dustbins – 7,475 units	29.90
22	Mahasamund	3794 29.07.2024	Nala men – 04 units	48.00
			Low-bed trolleys – 04 units	20.00
			Four-wheel trolleys – 04 units	18.00
			Wheel barrows – 150 units	18.00
			Road sweeping attachments – 02 units	12.00
		4254/ 22.08.2024	Twin bins – 560 units at ₹8,000 per unit	44.80
		2645 14.03.2024	Plastic Products (Bucket, Bin, Planters, Sweeping Items, Water/ Grain Storage Tank) 50 no.s	3.20

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
23	Bagbahara	2645 14.03.2024	Plastic Products (Bucket, Bin, Planters, Sweeping Items, Water/ Grain Storage Tank) 80 No.s	5.13
		5224/ 17.09.2024	Single Axle Tractor Trailer With Tipping Plateform of Capacity 5 Tonne (1 piece)	3.00
			Low Bed Trolly (1 piece)	7.00
			E-Cart for Garbage Battery Operator Motor (6 piece) (rate 3.5 lac per piece)	21.00
			Trailer mounted Road Sweeper of 2000 ltr. olume capacity (1 piece)	7.89
			Wheelbarrows 85 ltr. (30 piece) (rate Rs. 0.121 lac per piece)	3.63
			Dumper use for Garbage with capacity 5 cubic meter (1 piece)	38.33
		8513/ 25.11.2024	Incenarator machine 1 Nos.	5.00
		7516/ 02.09.2025	E-Cart for Garbage Battery Operator Motor (5 Nos) (Rs 3.5 lakh per unit)	17.50
24	Kumhari	4178/ 21.08.2024	Nala man – 02 units	24.00
			Garbage tippers (3 cubic metre capacity) – 02 units	21.00
			Garbage tricycles – 07 units	30.00
			Dumper tipper – 01 unit	38.00
			Mini chain excavator – 01 unit	28.00
		6951/ 07.08.2025	Baling machine – 01 unit	9.54
		3930 01.08.2024	Garbage tippers – 10 units	90.00
			Truck-mounted suction-cum-jetting machine – 01 unit	58.00
			Backhoe loader – 01 unit	36.00
			Wheel barrows – 100 units	12.00
		8059/ 04.11.2024	Construction of secondary collection and segregation centre in Ward No. 03	98.43
25	Jamul	4649/ 03.09.2024	Drain cleaning machine	11.00
			Vacuum emptier	14.00
			Construction of SLRM Centre at Ward No. 20	24.94
		8405/ 20.11.2024	SEW VIRGIN HDPE TRICYCLE OR RICKSHAW-(10 NOS)	6.06
			PRO. INSTECH SANITARY NAPKINS INCINERATOR MACHINE WITH MOCK CONTROL UNIT INSTECH (R) (SWI 1000)	25.25
			ANIMAL INCINERATOR AND SHED	28.08
		9018/ 03.12.2024	Volumetric Weighing Machine (01 nos)	2.91
		8886/06.10.2025	Surface Mounted Electronic Weigh Bridge (Without Civil Work) with Double ended Shear Beam Load Cell- (02 Nos) (Rs. 3.00 lacs Per Nos)	6.00
			Single Shaft Shredder for Municipal Solid Waste (01 Nos) (Rs.5.90 lacs Per Nos)	5.90
			HDPE Waste Containers and Accessories- Domestic 7 Litre- (12312 Nos) (Rs.0. 00150 lacs Per Nos)	18.46
		4588/ 30.08.2024	Tractors – 02 units	19.20
			Wheel barrows – 50 units	6.00
			Low-bed trolleys – 04 units	28.00
			Twin bins (70-litre capacity) – 50 units	4.00
			Twin bins (10-litre capacity) – 2,000 units	8.00
			Hopper tipper dumper – 01 unit	9.00
			Garbage tippers – 06 units	54.00
			Backhoe loader – 01 unit	35.80
			Two-wheel hydraulic trolleys – 03 units	10.50

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
		8890/ 06.10.2025	Trailer-mounted road sweeper attachments – 02 units (₹6.00 lakh per unit)	12.00
			Skyride e-carts for garbage, battery-operated with brushless AC motor – 07 units (₹4.25 lakh per unit)	29.75
			Hydraulic plastic baling machine – 01 unit	5.00
			Medium-duty twin soft fatka machine – 01 unit	5.30
			Upgradation works at the FSTP plant	30.00
			Twin Bin 10 Litre- (2705 Nos) (Rs. 0.00400 lacs Per Nos)	10.82
26	Ahiwara	3738 05.08.2024	Construction of SLRM Centre in Ward No. 15 – 01 unit	25.90
			Low-bed trolley – 01 unit	7.00
			Twin bins (70 kg per unit capacity) – 150 units	10.50
			Sanitary vending machines – 10 units	4.50
			Incinerators – 10 units	5.00
			Fogging machine – 01 unit	2.94
		5767/ 07.10.2024	Bio Toilet (5+5 seater) (02 nos)	20.00
			Hand Dryer Machine (08 nos)	0.40
			Baling Machine (01 nos)	4.50
			Weight Machine (02 nos)	3.00
			Pet Bottle shredder crushing Machine (01 nos)	1.50
		9351/ 10.12.2024	Road sweeping machine – 01 unit	28.45
			Tractor engine – 01 unit	6.95
			Uniforms – 74 units	2.74
			Baling machine – 01 unit	4.50
			Construction of compost shed – 01 unit	13.73
27	Amleshwar	3706 05.08.2024	Purchase of twin bins (blue and green) – 106 units	7.42
			Purchase of dustbins (blue and green) for door-to-door collection – 12,184 units	14.00
			Construction of compost sheds – 102 units	21.68
		8527/ 25.09.2025	Purchase of 06 e-rickshaws for waste collection under Solid Waste Management	21.60
28	Bemetara	3730 05.08.2024	Purchase of road sweeping machine	7.00
			Purchase of wheel barrow machine	0.17
			Purchase of sanitary napkin incinerator machine	1.15
			Purchase of e-rickshaws	4.00
			Purchase of vacuum emptier	9.00
			Purchase of low-bed hydraulic trolley	5.55
			Purchase of backhoe loader (3DX) vehicle	36.35
			Purchase of garbage hopper tipper dumper (2.2 cubic metre capacity)	10.00
			Purchase of garbage hopper tipper dumper (8 cubic metre capacity)	25.50
		7792/ 09.09.2025	Purchase of e-rickshaws – 08 units at ₹3.90 lakh per unit	31.20
29	Balod	8658/ 28.11.2024	Tractor engine (40 HP) – 03 units	30.00
			Sanitary pad vending machines – 08 units	2.00
			Sanitary pad incinerator (small) – 08 units	1.64
			Sanitary pad incinerator (large) – 02 units	4.60
			Purchase of uniforms for Swachhta Didis – 180 units	6.66
		8545/ 25.09.2025	Purchase of dustbins – 3,020 units at ₹0.00152 lakh per unit	4.59
			Purchase of e-rickshaws – 10 units at ₹2.50 lakh per unit	25.00
			Platform weighing machine – 01 unit at ₹3.00 lakh	3.00
		7035/ 21.10.2024	Baling machine – 01 unit	9.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
30	Dallirajhara		Water tankers – 04 units	18.00
			E-carts for garbage collection – 18 units	76.50
			Mobile toilets – 02 units	19.98
			Incinerator unit – 01 unit	4.85
			Nala man – 01 unit	12.00
			Suction machine – 01 unit	13.50
			Steel twin bins – 200 units	45.00
			Tricycles – 61 units	36.60
			Towing trailer – 01 unit	11.85
31	Dongargarh	3736 26.07.2024	Backhoe loader – 01 unit	36.00
			Tricycles – 30 units	19.50
			SS twin bins – 145 units	31.90
			Hand carts – 20 units	2.40
			Lay-back trolley – 01 unit	5.85
			Hydraulic trolleys – 02 units	9.70
		8639/ 28.11.2024	Mini tippers – 02 units	20.00
			Tractors – 02 units	19.00
			Incinerators – 02 units	8.00
			Baling machines – 03 units	21.00
			Fatka machines – 03 units	21.00
32	Khairagarh	3708 26.07.2024	Sky lift – 01 unit	35.00
			Mini tippers – 02 units	19.00
			Hydraulic trolleys – 02 units	6.00
			Manual rickshaws – 20 units	10.00
			Hand carts – 40 units	4.00
			Steel twin bins – 150 units	29.70
			E-rickshaws – 08 units	28.00
33	Kawardha	1010 09/02/2024	Low-bed trolley – 01 unit	7.00
		1240/15/02/2024	Hydraulic excavator – 01 unit	43.60
		9422/ 11.12.2024	E-rickshaws – 10 units	30.00
			Auto tippers – 06 units	15.00
			Purchase of wheel barrows – 50 units	5.00
			Purchase of twin bins – 300 units	3.00
34	Kondagaoon	3630 02.08.2024	E-rickshaws – 10 units	30.00
		3630 02.08.2024	Purchase of twin bins – 70 units	4.90
		4248/ 22.08.2024	Small JCB – 01 unit	25.95
			Mini tippers – 03 units	27.00
			Tractors – 02 units	16.60
			Tractor trolley – 01 unit	3.70
35	Narayanpur	5791/ 07.10.2024	Trommel screening machine for segregate of solid waste (1 Nos)	16.80
		5791/ 07.10.2024	Bailing machine (1 Nos)	5.00
		5791/ 07.10.2024	Fatka machine (1 Nos)	5.00
		5791/ 07.10.2024	Shredder machine (1 Nos)	9.86
		5791/ 07.10.2024	Stainless-steel twin-bin (37 Nos)	8.25
		9044/ 03.12.2024	Backhoe loader – 01 unit	29.70
		9044/ 03.12.2024	Gloves – 92 units	0.41
36	Kanker	3586/24.07.2024	Tricycles – 15 units	9.45
		3586/24.07.2024	Wheel barrows – 30 units	4.29
		3586/24.07.2024	Mini tippers – 04 units	36.00
		3586/24.07.2024	Tractor trolleys – 02 units	9.00
		3586/24.07.2024	Tractor engines – 02 units	18.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
		8092/ 05.11.2024	JCB backhoe loader (0.32 cubic metre capacity) – 01 unit	52.75
		8092/ 05.11.2024	Frosty outdoor twin-bin dustbins (50-litre capacity) – 40 units	9.82
37	Kirandul	4180/ 21.08.2024	JCB Backhoe loader with bucket capacity 0.18 cubic meter and operating weight of 5220 (Nos 01)	34.00
		4180/ 21.08.2024	HOLDEN Petrol BS-VI Hopper Tipper Dumper with capacity 1.8 cubic (MINI Tipper) (Nos 02)	20.00
		4180/ 21.08.2024	SPRN MS with solid rubber tyre wheel barrow, capacity 75 liters (Two wheel type wheel Barrow) (Nos 25)	2.50
		4180/ 21.08.2024	SRN Balanced Trailer (Double Axle) Hydraulic Tractor Trailer Capacity 5 Tones (Nos 02)	6.98
		4180/ 21.08.2024	Diesel medium motor vechicle truck mounted suction sewer machine (Nos 01)	28.80
		4180/ 21.08.2024	Diesel BS-VI Hopper Tipper Dumper with capacity 10 cubic meteres (Mini truck) (Nos 01)	34.49
		4180/ 21.08.2024	outdoor Twin waste bins of capacity 80(Nos 50)	4.50
		4180/ 21.08.2024	Sanitary Napkins incinetator Machine with Smoke control Unit (Nos 02)	0.30
		7201/ 19.08.2025	Dustbin purchase (green Blue 15940 no. for door to door collection	39.85
		8531/ 25.09.2025	JCB Backhoe loader with bucket capacity 0.18 cubic meter and operating weight of 5220 (Nos 01) Approval for the additional amount of ₹3.75 lakh has been borne from the ULB fund.	3.75
38	Badi Bacheli	3710 05.08.2024	Poultryuse Incinerator (01 Nos.)	10.65
		3710 05.08.2024	Msc/Hopper Tipper Dumper /3.5 CMT(02 Nos.)	20.00
		2814./ 04.04.2025	PLC Based Screening machine for screening of waste (01 Nos)	16.80
			Medium Duty twin shaftshredder for solid waste (01 Nos)	9.86
			Plastic bailing machine (01 Nos)	5.00
			E-rickshaw (05 Nos)	21.25
			Incenrator 1 no.s atirikt rashi	3.21
		202657/ 08.12.2025	Dustbin 10 liter (14096 Nos) (Rs. 250.00 Per nos)	35.24
39	Dantewada	4655/ 03.09.2024	Tractor engines for waste management – 02 units	19.94
		4655/ 03.09.2024	Dozer tractor engine (including assembly) – 01 unit	20.05
		4655/ 03.09.2024	Hydraulic trolley (four-wheel) – 02 units	10.00
		4655/ 03.09.2024	Hydraulic trolley (two-wheel) – 03 units	9.57
		4655/ 03.09.2024	Vacuum emptier mounted jetting machine (3000 litre capacity) – 01 unit	44.95
		4655/ 03.09.2024	Mini tippers (3 cubic metre capacity) – 03 units	31.05
		4655/ 03.09.2024	Thermal screening machine (5 TPD capacity) – 01 unit	16.80
		4655/ 03.09.2024	Mounted power sprayer machines (5 litre capacity) – 02 units	1.05
		4655/ 03.09.2024	Wheel bins (two-wheel, 240 litre capacity) – 15 units	1.50
40	Sukma	4176/ 21.08.2024	Tractor backhoe loader – 01 unit	22.00
		1941/ 10.03.2025	PPE kits for Safai Mitras and Swachhta Commandos – 80 units	3.20
			Mini tipper – 01 unit	10.00
			Tractor trolley – 01 unit	3.85
41	Bijapur	5778/ 07.10.2024	Purchase of vacuum emptier vehicle – 01 unit	25.00
		5778/ 07.10.2024	Mini tippers – 03 units	36.93
		5778/ 07.10.2024	Purchase of SS twin bins – 72 units	14.40
		8224/ 19.09.2025	Purchase of household dustbins – 7,010 units	17.53
			E-rickshaws – 03 units	10.50
			Purchase of shredder machine – 01 unit	5.10

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
42	Ratanpur	7835/ 24.10.2024	Chain-mounted nala cleaning hydraulic excavators – 02 units	65.00
		2167/ 19.03.2025	Tractor-mounted bio-toilets (5-seater) – 04 units	36.00
			Cow catcher – 01 unit	7.00
			Tractor-mounted road sweeping machines – 03 units	7.50
			Tata Ace EV cubic garbage tippers – 02 units	19.95
			E-rickshaws – 04 units	12.00
43	Takhatpur	6024/ 09.10.2024	Three-wheeler tippers – 03 units (amount ₹12.00 lakh, cancelled vide Order No. 9352 dated 17.10.2025)	12.00
		6024/ 09.10.2024	Tractor trolleys – 02 units (amount ₹4.00 lakh, cancelled vide Order No. 9352 dated 17.10.2025)	4.00
		6024/ 09.10.2024	Tractors – 02 units	19.94
		6024/ 09.10.2024	Mini tippers – 02 units	17.00
		6024/ 09.10.2024	Wheel barrows – 20 units (amount ₹12.00 lakh, cancelled vide Order No. 9352 dated 17.10.2025)	12.00
		6024/ 09.10.2024	Mini truck – 01 unit (amount ₹20.00 lakh, cancelled vide Order No. 9352 dated 17.10.2025)	20.00
		9352/ 17.10.2025	Mini tippers – 02 units at ₹10.00 lakh per unit	20.00
			E-rickshaws – 10 units at ₹3.00 lakh per unit	30.00
			Wheel barrows – 30 units at ₹0.12 lakh per unit	3.60
			Tractor trolleys – 03 units at ₹3.50 lakh per unit	10.50
44	Mungeli	1517 23/02/2024	Backhoe loader – 01 unit	36.00
		1517 23/02/2024	Tricycles – 20 units	10.00
		1517 23/02/2024	Steel twin bins – 100 units	19.00
		1517 23/02/2024	Tractor trolleys (two-wheel) – 03 units	9.00
		1517 23/02/2024	Mini tippers – 02 units	19.00
		1517 23/02/2024	Tractor engine – 01 unit	9.50
		1517 23/02/2024	Low-bed trolley – 01 unit	5.00
		2689 14/03/2024	Tractor with loader – 01 unit	18.00
		8027/ 30.10.2024	Low-bed trolley – 01 unit	5.55
		8027/ 30.10.2024	Tippers – 04 units	40.00
		8027/ 30.10.2024	Vaccum emptier :Truck Mounted suction Machine 1 No.s	25.00
		6548/ 29.07.2025	Garbage e-rickshaws – 10 units	37.00
45	Dipika	4645/ 03.09.2024	Vacuum emptier (5 cubic metre capacity) – 01 unit	61.48
		4645/ 03.09.2024	Tricycles – 10 units	6.50
		4645/ 03.09.2024	Mini tippers – 03 units	30.00
		4645/ 03.09.2024	Purchase of backhoe loader – 01 unit	35.00
		4645/ 03.09.2024	SS twin bins – 150 units	33.00
		4645/ 03.09.2024	Tractor heads – 02 units	24.00
		9324/ 10.12.2024	Mobile toilet (10-seater) – 01 unit	9.49
			Mobile toilet (4-seater) – 01 unit	4.98
46	Katghora	4636/ 03.09.2024	Wheel barrows – 50 units	7.50
		4636/ 03.09.2024	Tricycles – 14 units	10.71
		4636/ 03.09.2024	Mini tippers – 02 units	19.00
		4636/ 03.09.2024	Mounted suction-cum-jetting machine – 01 unit	70.00
		4636/ 03.09.2024	Low-bed trolleys – 02 units	14.00
		4636/ 03.09.2024	E-rickshaws – 05 units	15.00
		4636/ 03.09.2024	Four-wheel trolley – 01 unit	4.00
		4636/ 03.09.2024	Two-wheel trolley – 01 unit	3.50
		5996/ 09.10.2024	E-rickshaws – 04 units	14.40
		5996/ 09.10.2024	Manual tricycle rickshaws – 03 units	2.19
		5996/ 09.10.2024	Baling machine – 01 unit	5.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
		5996/ 09.10.2024	Shredder machine – 01 unit	5.90
		5996/ 09.10.2024	PPE kits – 89 units	3.50
		9350/ 17.10.2025	Supply of household dustbins – 14,921 units at ₹150 per unit	22.38
			Purchase of wet waste composting machine – 01 unit at ₹1.35 lakh	1.35
			E-rickshaws – 03 units at ₹3.50 lakh per unit	10.50
47	Janjgir naila	3746 05.08.2024	Low-bed trolley	10.00
		3746 05.08.2024	Wheel barrow	6.00
		3746 05.08.2024	Power-operated tractor engine	48.00
		3746 05.08.2024	Twin-bin dustbin (100 litre × 2 = 200 litre capacity)	24.94
		3746 05.08.2024	Twin-bin dustbin (660 litre × 1 = 660 litre capacity)	19.50
		3746 05.08.2024	Mini excavator	28.00
		3746 05.08.2024	Backhoe loader (3CX)	47.00
		3746 05.08.2024	Tractor trolley	14.80
		3746 05.08.2024	Road sweeping machine	12.00
		3746 05.08.2024	Nala-man machine	11.80
		3746 05.08.2024	E-rickshaw	24.50
		3746 05.08.2024	Tricycle	15.75
		3746 05.08.2024	Solid waste incinerator machine	6.60
		3746 05.08.2024	Trommel machine with electrical and mechanical fittings	16.00
		9308/ 10.12.2024	Trailer-mounted mobile toilet (10-seater) – 02 units	15.50
			Portable corner urinals – 04 units	2.99
48	Champa	5875/ 08.10.2024	Tricycles for LLRM Centre – 15 units	9.45
		5875/ 08.10.2024	Sanitary napkin incinerator machines for SLRM Centre – 04 units	6.00
		5875/ 08.10.2024	Sanitary incinerator machines for toilets – 11 units	6.44
		5875/ 08.10.2024	Dustbins / garbage bins (twin bin) – 264 units	36.96
		5875/ 08.10.2024	Cattle catcher vehicles – 02 units	24.00
		8948/ 08.10.2025	Purchase of hydraulic plastic baling machines – 03 units at ₹5,00,000 per unit	15.00
			Purchase of e-rickshaw vehicles – 15 units at ₹3,50,000 per unit	52.50
			Purchase of household dustbins – 11,286 units at ₹250 per unit	28.22
49	Sakti	2625A 13/03/2024	Backhoe loader – 01 unit	39.65
		2625A 13/03/2024	Mini tippers – 02 units	19.69
		2625A 13/03/2024	Tractor engines – 02 units	16.00
		2625A 13/03/2024	Hydraulic trolley (two-wheel) – 02 units	4.00
		4813/ 09.09.2024	Stainless steel dustbins – 90 units	22.49
		4813/ 09.09.2024	Tractor-trailer suction machine with 5000-litre tank – 01 unit	13.00
		4813/ 09.09.2024	Backpack leaf blower (two-stroke) – 02 units	0.61
		4813/ 09.09.2024	Tractor loader with engine – 01 unit	20.00
		9705/31.10.2025	Supply and installation Floating Wetlands including Microbiological & jet Areatorat Municipal Council Sakti (Ganesh Bandha Talab at Municipal Council Sakti)	64.90
			Supply and installation Floating Wetlands including Microbiological & jet Areatorat Municipal Council Sakti (Darri Talab Municipal Council Sakti)	64.90
			Supply and installation Floating of Electric Online Automatic Water Chlorination Dosing System for Borewell and Piped water supply Tank Municipal Council Sakti (Various Location in Municipal Council Sakti)	36.53
		6007/ 09.10.2024	Mobile toilets (10-seater) – 02 units	25.72
		8871/ 03.12.2024	E-rickshaws – 05 units	22.50

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
50	Akaltara	8871/ 03.12.2024	Steel twin bins (10-litre capacity) – 100 units	24.00
		8871/ 03.12.2024	Sanitary napkin incinerator machines – 10 units	7.80
		8871/ 03.12.2024	PPE kits for Swachhta Didis – 51 units	1.88
		8871/ 03.12.2024	Tricycles – 10 units	6.00
		8871/ 03.12.2024	Sanitary napkin vending machines – 10 units	5.68
51	Kharsiya	4382/ 23.08.2024	E-rickshaws – 15 units	42.00
		4382/ 23.08.2024	Tractor engine – 01 unit	2.75
		4382/ 23.08.2024	Mini tippers – 03 units	26.85
		4382/ 23.08.2024	Mechanical broom / sweeping machine – 01 unit	5.00
		6946/ 07.08.2025	Purchase of dustbins for wet waste (5,000 units) and dry waste (5,000 units), total 10,000 units	25.00
52	Jashpur Nagar	4454/ 27.08.2024	E-rickhaw (07 Nos)	19.60
		4454/ 27.08.2024	Backhoe loader (01 Nos)	35.80
		4454/ 27.08.2024	Hydraulic tractor trolley (01 nos)	2.75
		4454/ 27.08.2024	Tractor engine (two wheel) (01 Nos)	8.18
		4454/ 27.08.2024	Low Bed Hydralic trolley (01 Nos)	5.00
		4454/ 27.08.2024	Wheel Barrow (21Nos)	2.10
		4454/ 27.08.2024	Tricycle Manual Rickshaw (10 Nos)	6.20
		4454/ 27.08.2024	Hopper Tipper Dumper (03 Nos)	26.85
		4454/ 27.08.2024	Dustbin (Twin Bin waste Container) (202 nos)	16.16
		4454/ 27.08.2024	Vehicle mounted Vaccum Sweeper (01 Nos)	45.00
		9348/ 17.10.2025	E-rickhaw (Hydraulic Garbage E cart with Tipping Facility) (07 Nos)	20.93
			Heavy Duty Twin shaft Shredder (01 Nos)	3.00
			Hydraulic Plastic Bailing Machine (01 Nos)	4.99
53	Surajpur	4338/ 23.08.2024	E-rickshaws – 15 units	52.50
		4338/ 23.08.2024	Tractor engine – 01 unit	8.10
		4338/ 23.08.2024	Home composting bins – 250 units	2.38
		4338/ 23.08.2024	Hand cart vehicles – 10 units	1.00
		4338/ 23.08.2024	Incinerator machines – 03 units	0.41
		4338/ 23.08.2024	Sanitary pad vending machines – 06 units	0.30
		4338/ 23.08.2024	Hand dryers – 10 units	0.18
		4338/ 23.08.2024	Drain gratings – 30 units	0.12
		4338/ 23.08.2024	Uniforms and PPE kits for sanitation workers, Swachhta Didis and Swachhta Commandos – 90 units	3.38
		4338/ 23.08.2024	Mini tipper – 01 unit	8.00
		4338/ 23.08.2024	Backhoe loader – 01 unit	32.94
		7059/ 11.08.2025	Shredder machine – 01 unit	4.30
			Baling machine – 01 unit	4.50
			Dustbins (12-litre capacity) – 1,680 units	5.86
			Dustbins for commercial areas (100-litre capacity) – 100 units	2.00
54	Balrampur	3728 05.08.2024	Tractor engine	8.32
		3728 05.08.2024	Tipper	9.00
55	Manendragarh	2663 14/03/2024	Road sweeping machine	7.00
		2663 14/03/2024	Mini tipper	9.50
		3753 26.07.2024	Twin bins – 200 units	44.00
		3753 26.07.2024	E-rickshaws – 10 units	30.00
		3753 26.07.2024	Vacuum emptier – 01 unit	8.50
		3753 26.07.2024	Wheel barrows – 30 units	3.60
		3753 26.07.2024	Tractor with loader – 01 unit	19.00
		8515/ 25.11.2024	PPE kits for Swachhta Didis – 146 units	5.40

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
		8515/ 25.11.2024	Sewer cleaning rodding machine – 01 unit	3.75
		8515/ 25.11.2024	Home composting kits – 150 units	5.25
		8515/ 25.11.2024	Toolkit for SLRM Centre – 03 units	2.15
		8515/ 25.11.2024	Compost shed toolkit – 01 unit	0.20
		8515/ 25.11.2024	Incinerators – 03 units	1.20
		8515/ 25.11.2024	Dustbins (20-litre capacity) for collection of sanitary and domestic hazardous waste – 02 units	1.88
56	Baikunthpur	4398/ 23.08.2024	Twin bins – 100 units	7.50
		4398/ 23.08.2024	Stainless steel twin-bin dustbins – 50 units	9.90
		4398/ 23.08.2024	Home composting bins – 170 units	2.55
		4398/ 23.08.2024	Incinerator machines – 04 units	2.22
		4398/ 23.08.2024	Uniforms and safety materials including PPE kits for sanitation workers, Swachhta Didis and Swachhta Commandos – 115 units	4.26
		8146/ 08.11.2024	Riddgid rodder Drain of Cleaning Equipment (01 Nos)	1.04
		1652/ 28.02.2025	Installation of screening / grating in drains for Swachh Survekshan GFC	2.88
			Hand dryers – 06 units	0.56
			Essential equipment for SLRM Centre and compost shed – 03 units	4.50
			Construction of toilets – 05 units at the following locations: Ward No. 14 Bal Mandir, Ward No. 04 Khutnapara, Ward No. 13 Sabzi Market, Ward No. 16 Prembagh, Ward No. 06 High School Ground	114.20
			Mini tipper – 01 unit	9.00
57	Shivpurcharcha	8493/ 25.11.2024	Tricycles for door-to-door waste collection – 10 units at ₹54,000 per unit, total ₹5,40,000	5.40
		8493/ 25.11.2024	Mini tippers (diesel hopper, 2.5 cubic metre capacity) for door-to-door waste collection – 03 units at ₹8,49,000 per unit, total ₹25,47,000	25.47
		8493/ 25.11.2024	E-rickshaws (DC motor, 310 kg capacity) for door-to-door waste collection – 10 units at ₹2,50,000 per unit, total ₹25,00,000	25.00
		8493/ 25.11.2024	Composters (30 kg capacity) for home composting – 100 units at ₹1,500 per unit, total ₹1,50,000	1.50
		8493/ 25.11.2024	Automatic sanitary napkin vending machines for community/public toilets – 05 units at ₹60,000 per unit, total ₹3,00,000	3.00
		8493/ 25.11.2024	Sanitary napkin incinerator machines for community/public toilets – 05 units at ₹55,400 per unit, total ₹2,77,000	2.77
		8493/ 25.11.2024	Installation of twin bins (120 kg capacity) at public and commercial places – 75 units at ₹19,866 per unit, total ₹14,89,950	14.90
		8493/ 25.11.2024	Incinerators for solid waste disposal (50 kg capacity) – 02 units at ₹2,90,000 per unit, total ₹5,80,000	5.80
		8493/ 25.11.2024	Safety equipment for women of Self Help Groups engaged in door-to-door waste collection – 100 units at ₹2,800 per unit, total ₹2,80,000	2.80
		8493/ 25.11.2024	Required equipment for SLRM Centre and compost centre	6.30
58	Sarangarh	2311 07/03/2024	E-rickshaws – 10 units	30.00
		2311 07/03/2024	Mini tippers – 02 units	19.00
		2311 07/03/2024	Tractor trolley – 01 unit	4.00
		2311 07/03/2024	Tractor engine – 01 unit	9.50

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
59	Abhanpur	4326/ 23.08.2024	Clean Green 5 Tones Towing Capacity Semi Trailer single Axle (01ux)	13.00
		4326/ 23.08.2024	Escorts Wheel Drive Power Operated Tractors Escorts (01ux)	9.99
		4326/ 23.08.2024	Unbranded C.I. With Solid Rubber Tyre Wheel Barrows, Capacity 110 Litters (two Wheel Type Barrows) (25 ux)	2.75
		4326/ 23.08.2024	Unbranded Semi Trailer (Single Axle) Hydraulic Tractor Trailer Capacity8 Tonne NA (01 ux)	6.50
		4326/ 23.08.2024	Atul Elite Fully Electric Battery Operated Motor Drain For Carrying Bins E Cars For Garbage Atul Elite. (08 ux)	32.40
		8594/ 27.11.2024	Road sweeping machine – 01 unit	8.00
60	Kharora	2291 07/03/2024	Auto tipper (hopper tipper dumper) – 01 unit	6.50
		2291 07/03/2024	Wheel barrows – 05 units	0.50
		2291 07/03/2024	E-carts – 05 units	15.00
		2291 07/03/2024	Backhoe loader – 01 unit	24.50
61	Mana Camp	2846 15/03/2024	E-rickshaws – 04 units	8.56
		2846 15/03/2024	Hand carts (wheel barrow type) – 30 units	3.00
		2846 15/03/2024	Pedal rickshaws – 06 units	3.00
		2846 15/03/2024	Tipper – 01 unit	7.50
		2846 15/03/2024	Nala man machine – 01 unit	11.80
		5905/ 08.10.2024	Hopper tipper dumper – 01 unit	18.50
		9353/ 10.12.2024	Twin bins – 15 units	1.05
			E-rickshaws for nala waste collection – 02 units	6.00
		7520/ 02.09.2025	E-rickshaw for nala waste collection – 01 unit	3.00
62	Mandir Hasoud	8150/ 08.11.2024	Sanitary napkin vending machines – 03 units	1.16
		8150/ 08.11.2024	Sanitary napkin incinerator machines – 03 units	1.11
		8150/ 08.11.2024	Incinerator machines – 03 units	3.00
		8150/ 08.11.2024	Baling machines – 03 units	15.00
		8150/ 08.11.2024	Fatka machines – 03 units	9.00
		8150/ 08.11.2024	Safety materials for Swachhta Didis (for 63 Didis)	2.50
		8150/ 08.11.2024	Twin bins – 19 units	1.43
63	Chandkhuri	4939/ 09.09.2024	Baling machine for Manikanchan Kendra – 01 unit	5.50
		4939/ 09.09.2024	Fatka machine for Manikanchan Kendra – 01 unit	3.00
		4939/ 09.09.2024	Installation of incinerator for sanitary waste processing at Manikanchan Kendra – 01 unit	1.00
		4939/ 09.09.2024	Installation of twin bins with stand – 29 units	2.00
		4939/ 09.09.2024	Uniforms and safety equipment – 25 units	1.50
		4939/ 09.09.2024	Sanitary napkin vending machine and incinerator for installation in public toilets – 02 units	1.25
64	Samoda	4492/ 28.03.2024	Baling machine – 01 unit	2.50
		4492/ 28.03.2024	Fatka machine – 01 unit	3.00
		4492/ 28.03.2024	Household dustbins (10-litre capacity) – 2,000 units	3.00
		4492/ 28.03.2024	Sanitary pad vending machines – 06 units	1.26
		4492/ 28.03.2024	Sanitary pad incinerator machines – 07 units	1.40
		4492/ 28.03.2024	Twin bins – 08 units	0.99
		4492/ 28.03.2024	Uniforms for Swachhta Didis, sanitation workers and other sanitation materials – 01 set	3.44
65	Kurra	1525 23/02/2024	Tractor engine – 01 unit	9.50
		1525 23/02/2024	Tractor trolley (four-wheel) – 01 unit	4.00
		1525 23/02/2024	Vacuum emptier machine (3000-litre capacity) – 01 unit	8.50
		1525 23/02/2024	E-rickshaws – 07 units	21.00
		1525 23/02/2024	Twin bins – 100 units	7.50

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
65	Kurra	1525 23/02/2024	Mini tipper – 01 unit (amount ₹9.50 lakh; revised Order No. 9199 dated 26.12.2024)	9.50
		4726/ 05.09.2024	Twin bins – 60 units	4.48
		9199/ 26.12.2024	Tractor engine – 01 unit	7.30
		8808/ 03.10.2025	E-rickshaw – 01 unit	2.20
66	Bilaigarh	2844 15/03/2024	Tractor backhoe loader	19.99
67	Kasdol	5873/ 08.10.2024	Sarees for Swachhta Didis – 25 units	0.26
		5873/ 08.10.2024	Aprons (for men and women) – 46 units	0.25
		5873/ 08.10.2024	Uniforms for male workers – 24 units	0.38
		5873/ 08.10.2024	Rubber hand gloves – 49 units	0.59
		5873/ 08.10.2024	Cotton hand gloves – 49 units	0.24
		5873/ 08.10.2024	Socks – 49 units	0.10
		5873/ 08.10.2024	Masks – 49 units	0.12
		5873/ 08.10.2024	Canvas shoes – 49 units	0.74
		5873/ 08.10.2024	Caps – 49 units	0.15
		5873/ 08.10.2024	Gum boots – 15 units	0.09
		5873/ 08.10.2024	Raincoats – 49 units	0.32
		5873/ 08.10.2024	Fluorescent jackets – 15 units	0.08
		5873/ 08.10.2024	Name badges – 49 units	0.02
		5873/ 08.10.2024	Mini tipper – 01 unit	8.50
		5873/ 08.10.2024	Tricycles – 12 units	7.56
		5873/ 08.10.2024	Hand carts – 16 units	1.76
		5873/ 08.10.2024	Tricycles (open type) – 05 units	1.50
		5873/ 08.10.2024	Automatic sanitary machines – 05 units	1.98
		5873/ 08.10.2024	Sanitary napkin incinerator machines with smoke control unit – 05 units	1.42
		5873/ 08.10.2024	Screening machine with conveyor for processing municipal waste – 01 unit	3.00
		9675/ 17.12.2024	Mini tipper – 01 unit	8.50
			Stainless steel dustbins (70-litre capacity) – 40 units	8.93
			Tricycles – 11 units	7.56
68	Pallari	3664 25/07/2024	Mini tippers – 02 units	17.60
		8049/ 04.11.2024	Construction of Solid Waste Management (C&D waste plant) in Ward No. 01	24.60
69	Simga	6020/ 09.10.2024	Twin bins – 150 units	11.25
		6020/ 09.10.2024	E-rickshaws – 02 units	6.00
		6020/ 09.10.2024	Mini tipper – 01 unit	9.50
		6020/ 09.10.2024	Sanitary incinerator – 01 unit	0.85
		6935/ 18.10.2024	Sanitary incinerators – 06 units	3.30
		6935/ 18.10.2024	Sanitary napkin vending machines – 06 units	3.30
		6935/ 18.10.2024	Low-bed trolley – 01 unit	7.00
		9673/ 17.12.2024	Automatic paver block machine – 01 unit	4.85
			Brick crusher machine – 01 unit	4.99
			Concrete mixer machine – 01 unit	3.45
			Purchase of uniforms for Swachhta Didis / sanitation workers – 53 units	1.96
			Toolkit for SLRM Centre – 01 unit	0.80
			Wheel barrows – 22 units	2.20
		5936/ 09.10.2024	Purchase of sanitary pad vending machines – 03 units	1.19
		5936/ 09.10.2024	Purchase of sanitary pad incinerator machines – 03 units	1.62

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
70	Tundra	5936/ 09.10.2024	Purchase of uniforms (PPE kits) for Swachhta Didis and sanitation workers – 43 sets	1.59
		5936/ 09.10.2024	Purchase of stainless steel twin bins (90-litre capacity) – 20 units	4.48
		5936/ 09.10.2024	Purchase of home composting kits – 35 sets	2.02
		5936/ 09.10.2024	Construction of compost shed at SLRM Centre in Ward No. 04 – 01 unit	4.05
		5936/ 09.10.2024	Construction of c&D waste processing plant – 01 unit	18.41
		9420/ 11.12.2024	Tricycles – 06 units	3.78
			Wheel barrows – 03 units	0.30
71	Lawan	4941/ 09.09.2024	Purchase of sanitary napkin vending machines – 03 units	1.65
		4941/ 09.09.2024	Purchase of sanitary napkin incinerator machines – 03 units	1.75
		4941/ 09.09.2024	Purchase of uniforms for Swachhta Didis / sanitation workers – 30 units at ₹3,700 per unit (total ₹1.11 lakh)	1.11
		9316/ 10.12.2024	Construction of FSTP in Ward No. 08	2.89
72	Bhatgaon (BA)	9345/ 10.12.2024	Twin bins (120-litre capacity) – 70 units	4.90
			Paver block table vibrator machine – 01 unit	1.00
			Tractor engine – 01 unit	9.60
			Tractor trolley – 01 unit	4.00
			Incinerator machine – 01 unit	1.15
73	Rajim	9275/ 09.12.2024	Unbranded 2 tonne Tonnes Towing Capacity Balanced Trailer (Double Axle) Rs 1185000.00 Rs. Per unit 1	11.85
			VIKTRON Sanitary NapkinsIncinetator Machine with Smoke Control Unit Rs 55000.0 Rs per unit . 4 unit	2.20
			Three-wheel Garbage rickshaw 54000.0 Rs per unit (10 Units)	5.40
			Unbranded Trailer Mounted Road Sweeper of 2000 liter volume Capacity Rs 800000.0 per unit (1 Unit)	8.00
			Helmets – 20 units at ₹1,500 per unit	0.30
			Gloves (cotton) – 30 units at ₹124.84 per unit	0.04
			Gum boots – 20 units at ₹750 per unit	0.15
			Plastic tubs (dhamela) – 60 units at ₹450 per unit	0.27
			Hand tools (panja) – 40 units at ₹300 per unit	0.12
			Sanitary pad vending and welding machines – 04 units at ₹15,000 per unit	0.60
			Raincoats – 42 units at ₹570 per unit	0.24
			Hand dryers – 12 units at ₹12,000 per unit	1.44
		7786/ 09.09.2025	Wheel Barrow (190904) (Sew) (Sew/WB/904) (50 Nos)	5.00
			G.M Dustbin HDPE waste Containers and Accessories- Domestic (Version2) 10 Ltr Capacity (3280 Nos)	8.20
			Hygiene N Human-Rram Busineess Sorp 50 kg/ Hour Shredding Capacity Having 5 HP Pet Bottle Shredder (01 Nos)	3.50
			Stainless Steel Patila BIG Stainless Steel and Iron Utensils, Capacity 50 Ltr. (60 Nos)	2.31
74	Fingeshwar	3615 02.08.2024	Twin bins – 100 units	11.20
		3615 02.08.2024	E-rickshaws – 07 units	28.00
		3615 02.08.2024	Incinerators – 02 units	2.30
		3615 02.08.2024	Wheel barrows – 10 units	1.65
		4929/ 09.09.2024	Low-bed trolley – 01 unit	8.40
75	Churra	2623 13/03/2024	Tractor – 01 unit	7.59
		2623 13/03/2024	Trolley – 01 unit	2.50
		4815/ 09.09.2024	Low-bed trolley (hydraulic tractor trolley) – 01 unit	5.40
		5114/ 03.07.2025	Vacuum emptier – 01 unit	7.69

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
76	Kurud	4277/ 22.08.2024	E-rickshaw (tricycle type) – 03 units	9.00
		4277/ 22.08.2024	Manual rickshaws (pedal rickshaw) – 03 units	1.89
		5075/ 11.09.2024	Trailer-mounted road sweeping machine – 01 unit	5.00
		5075/ 11.09.2024	Wheel barrows – 07 units	0.94
		7441/ 29.08.2025	Vacuum emptier – 01 unit	9.50
		7441/ 29.08.2025	E-rickshaws – 02 units	6.00
77	Magarlod	5769/ 07.10.2024	E-rickshaw – 01 unit	3.00
		5769/ 07.10.2024	Vacuum emptier machine (3000-litre tank capacity) – 01 unit	8.00
		5769/ 07.10.2024	Outdoor twin waste bins – 12 units (06 sets)	0.90
		8861/ 06-10-2025	Purchase of e-rickshaws – 02 units at ₹4.10 lakh per unit	8.20
78	Nagri	1521 23/02/2024	Mini tippers – 03 units	27.00
		8222/ 19.09.2025	Dustbins – 8,500 units	21.25
			E-rickshaws – 04 units	12.00
			Shredder machine – 01 unit	4.50
79	Bhakhara	2301 07/03/2024	Tractor trolley – 04 units	4.50
		2301 07/03/2024	E-rickshaws – 05 units	11.00
		6026/ 09.10.2024	Nala man machine – 01 unit	11.80
80	Aamdi	7866/ 25.10.2024	New tractor engines – 02 units	20.00
		7866/ 25.10.2024	Automatic paver block machine – 01 unit	4.85
		7866/ 25.10.2024	Brick crusher machine – 01 unit	4.99
		7866/ 25.10.2024	Concrete mixer machine – 01 unit	3.42
		7866/ 25.10.2024	Construction of working shed for C&D waste disposal – 01 unit	2.64
81	Pithora	5759/ 07.10.2024	Purchase of mini tipper vehicles – 02 units	17.80
		5759/ 07.10.2024	E-rickshaw – 01 unit	3.50
		5759/ 07.10.2024	Open e-cart – 01 unit	3.05
		5759/ 07.10.2024	Low-bed trolley – 01 unit	6.00
		5759/ 07.10.2024	Sanitary napkin incinerator machine – 01 unit	2.50
		5759/ 07.10.2024	Twin bins – 100 units	7.50
		5759/ 07.10.2024	Uniforms and PPE kits – 34 sets	1.26
82	Basna	2850 15/03/2024	Wheel barrows – 10 units	1.00
		2850 15/03/2024	Tractor engine – 01 unit	8.50
		2850 15/03/2024	Tractor trolley – 01 unit	2.50
		2850 15/03/2024	Mini tipper – 01 unit	8.00
		2850 15/03/2024	E-rickshaws – 05 units	15.00
		8147/ 4.11.2024	Mounted road sweeper (2000-litre capacity) – 01 unit	8.00
		6940/ 07.08.2025	Purchase of e-rickshaws for door-to-door sanitation work within Nagar Panchayat Basna – 03 units at ₹4.00 lakh per unit	12.00
83	Tumgaon	2856 15/03/2024	Mini tipper – 01 unit	8.50
84	Uttai	5763/ 07.10.2024	Purchase of safety equipment materials for Swachhta Didis working at SLRM Centre	8.50
		5763/ 07.10.2024	Hydraulic trolley (four-wheel) – 01 unit	4.50
		5763/ 07.10.2024	Steel litter bins – 50 units	9.90
		5763/ 07.10.2024	Tricycles – 05 units	2.60
		5763/ 07.10.2024	Low-bed trolley – 01 unit	5.00
		5763/ 07.10.2024	Home composting bins – 200 units	5.00
		8877/ 06.10.2025	Supply, Installation And Commissioning Of Hydraulic Plastic Bailing Machine S.L.R.M. Centre At Ward 09 (01 Nos)	4.50
			Supply, Installation And Commissioning Of 5 H.P. PET Bottle Shredder Machine S.L.R.M. Centre At Ward 09 (01 Nos)	3.50

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
84	Uttar		Supply, Installation And Commissioning Of Stainless Steel Anti Vibration Table Load Capacity 50kg S.L.R.M. Centre At Ward 09 (01 Nos)	1.10
			Supply, Installation And Commissioning Of plateform Typr weighing Scale Of Rated Load Capacity 1000kg S.L.R.M. Centre At Ward 09 (02 Nos) (0499.00 lacs per Nos)	1.00
		2822 15/03/2024	Nala man machine – 01 unit	11.85
			Tractor-mounted backhoe loader – 01 unit	21.00
		8265/ 11.11.2024	Screening machine – 01 unit	3.00
			Steel twin bins (40-litre capacity) – 20 units	4.50
			Wheel barrows (hand trolley type) – 30 units	4.50
85	Dhamdha	4351/ 23.08.2024	Backhoe loader – 01 unit	29.32
		9224/ 06.12.2024	Hand carts (two-wheel) – 15 units	2.10
		9224/ 06.12.2024	Vacuum emptier – 01 unit	9.00
		9224/ 06.12.2024	Incinerator machines – 02 units	1.00
		9224/ 06.12.2024	Sanitary vending machines – 02 units	1.00
86	Patan	4418/ 23.08.2024	Trailer-mounted road sweeper	6.40
		4418/ 23.08.2024	Mini tippers (covered trolley type) – 02 units	17.50
		4418/ 23.08.2024	Nala man machine	14.00
		4418/ 23.08.2024	Twin bins – 125 units	8.75
		4418/ 23.08.2024	E-rickshaws – 03 units	6.45
		4418/ 23.08.2024	Safety equipment for Safai Mitras	2.50
		8169/ 11.11.2024	10 LTRS Dustbin - 2548 Psc.	6.37
87	Nawagarh (Be)	3778 29.07.2024	Hydraulic tractor trailer – 01 unit	3.78
		3778 29.07.2024	E-rickshaws – 05 units	17.10
		8177/ 11.11.2024	Suction machine – 01 unit	9.00
		9184/ 26.12.2024	Tractor engine – 01 unit	10.00
			Steel bins – 21 units	4.16
88	Berla	4282/ 22.08.2024	Purchase of tractor (50 HP) – 01 unit	10.00
		4282/ 22.08.2024	Purchase of hydraulic tractor trolley – 01 unit	2.90
		2713/ 02.04.2025	Incinerator machines – 02 units	0.90
			Vending machines – 02 units	0.81
89	Saja	8148/ 8.11.2024	Twin bins – 86 units	6.88
90	Thankhamariya	5252/ 17.09.2024	Tractor with loader – 01 unit	19.00
		5252/ 17.09.2024	Trailer-mounted road sweeper – 01 unit	6.20
		5252/ 17.09.2024	Garbage e-rickshaws – 03 units	7.50
91	Devkar	4406/ 23.08.2024	Sanitary napkin incinerator machine	2.50
		9347/ 10.12.2024	Tractor attachment backhoe loader – 01 unit	24.50
92	Maro	3742 26.07.2024	Low-bed trolley – 01 unit	7.00
		3742 26.07.2024	Steel twin bins – 75 units	14.63
93	Parpodi	9312/ 10.12.2024	Twin bins – 03 units	6.64
		8875/ 06.10.2025	Motor pump – 01 unit	3.80
94	Dondi	4779/ 05.09.2024	Tractor – 01 unit	10.00
95	Dondilohara	2044/ 12.03.2025	Hydraulic mini tipper – 01 unit	8.55
			E-rickshaws – 02 units	6.41
96	Chikhlakasa	3702 05.08.2024	Low-bed trolley – 01 unit	7.00
		3702 05.08.2024	E-rickshaw – 01 unit	3.00
		4945/ 09.09.2024	Tractor – 01 unit	8.00
		9412/ 11.12.2024	Wheel barrows – 04 units	0.24
97	Gurur	6000/ 09.10.2024	E-rickshaws – 02 units	8.00
		3716 05.08.2024	Nala man machine – 01 unit	11.80

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
98	Gunderdehi	3716 05.08.2024	Low-bed trolley – 01 unit	5.50
		3716 05.08.2024	Steel dustbins – 46 units	8.74
		5774/ 07.10.2024	Trailer road sweeping machine – 01 unit	8.00
99	Arjunda	3653 25.07.2024	Hydraulic trolley – 01 unit	5.00
		3653 25.07.2024	Mini tipper – 01 unit	10.00
		2052/ 12.03.2025	Purchase of vacuum emptier machine – 01 unit	9.00
			Purchase of cycle rickshaw for door-to-door collection – 01 unit	3.24
100	Gandai	9326/ 10.12.2024	Steel twin bins – 85 units	18.70
			Incinerator machines – 05 units	5.75
			Vending machines – 05 units	5.75
			Uniforms and equipment for SLRM Centre	2.90
101	Chuikhadaan	5639/ 03.10.2024	Tractor with loader (47 HP) – 01 unit	17.00
		5639/ 03.10.2024	Low-bed trolley – 01 unit	5.85
		5639/ 03.10.2024	Twin bins – 20 units	4.40
		7818/ 09.09.2025	E-rickshaws – 02 units	8.00
			German tubs (50 kg capacity) for waste segregation – 12 units	0.96
102	AmbagarhChowki	4672/ 04.09.2024	Backhoe loader 50 0.26 Cubic Meter (01 Nos)	39.46
		8539/ 25.09.2025	Purchase of dustbins (15-litre capacity) for door-to-door waste collection within the urban local body area – 6,504 units at ₹0.0015 lakh per unit	9.76
103	Dongargaon	4414/ 27.08.2024	Purchase of e-rickshaws – 06 units	19.00
		5026/ 10.09.2024	Construction of D-composting centre	10.84
		5230/ 17.09.2024	Sanitary vending machines – 06 units	3.06
		5230/ 17.09.2024	Sanitary incinerator machines – 06 units	15.00
		5230/ 17.09.2024	Twin bins – 100 units	30.00
104	Churiya	3726 05.08.2024	Sanitary napkin incinerator machine – 01 unit	2.50
		4781/ 05.09.2024	Purchase of composting machine – 01 unit	2.50
		4781/ 05.09.2024	Sanitary vending machine – 01 unit	0.51
		4781/ 05.09.2024	Purchase of uniforms for Swachhta Didis and sanitation workers – 40 units	1.48
105	Pandariya	5852/ 08.10.2024	Wheel barrows – 11 units	1.10
		5852/ 08.10.2024	Garbage e-rickshaws – 04 units	16.00
		5852/ 08.10.2024	Hydraulic tractor engine – 01 unit	6.70
		5852/ 08.10.2024	Backhoe loader – 01 unit	36.35
		5852/ 08.10.2024	Uniforms – 120 units	4.80
		5852/ 08.10.2024	Incinerator machines – 06 units	1.50
		5852/ 08.10.2024	Vending machines – 06 units	1.50
		5852/ 08.10.2024	Low-bed trailer – 01 unit	5.30
		5852/ 08.10.2024	Hydraulic trolley – 01 unit	3.51
106	Bodla	3724 05.08.2024	VST shakti Two wheel drive power operated tractors (1 Each)	9.59
		3724 05.08.2024	Low bad machine (1 Each)	7.00
		3724 05.08.2024	Unbranded semi trailer (single axle) hydraulic tractor trailer capacity 4 tone (1 Each)	3.75
		3724 05.08.2024	G.M dustbin twin bin waste container and accessories -pnbice class A 120 liters (3 Each)	0.24
		3724 05.08.2024	Hingule polypropylene manual walk benind sweeper (3 Each)	0.54
		3658 25/07/2024	Hydraulic tractor trolley – 01 unit	5.00
		3658 25/07/2024	Mini tippers – 02 units	19.00
		3658 25/07/2024	E-rickshaws – 03 units	9.00
		3658 25/07/2024	Tricycles – 03 units	1.80
		3658 25/07/2024	Wheel barrows (hand carts) – 10 units	1.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
107	Padatarai	7791/ 08.09.2025	E-rickshaws – 02 units	7.10
			Dustbins (12-litre capacity) for door-to-door collection – 2,728 units	2.15
			Shredder machine – 01 unit	3.00
		2050/ 12.03.2025	Construction of overhead tank	36.36
			Pipeline extension works in various wards	15.98
		187496/ 25.11.2025	Pipeline extension work in Ward No. 02	10.67
108	Sahaspur lohara	3619 02.08.2024	Vacuum emptier – 01 unit	9.92
		519/ 17.01.2025	Safety equipment for Swachhta Didis (helmets, masks, cotton gloves, gum boots, safety jackets, cotton shoes, aprons, plastic tubs, steel trays, panja, sanitary pad vending and welding machines, raincoats, hand dryers, etc.)	8.89
109	Pipariya	4823/ 09.09.2024	Purchase of e-rickshaw with covered/partition body – 01 unit at ₹3.50 lakh	3.50
		4823/ 09.09.2024	Purchase of e-rickshaw with open body – 01 unit at ₹3.20 lakh	3.20
		4823/ 09.09.2024	SS twin bins – 15 units at ₹0.195 lakh per unit	2.92
		4823/ 09.09.2024	Mobile containers – 13 units at ₹0.052 lakh per unit	0.67
		4823/ 09.09.2024	Sanitary napkin vending machines – 04 units at ₹0.265 lakh per unit	1.06
		4823/ 09.09.2024	Incinerator machines – 02 units at ₹0.55 lakh per unit	1.10
110	Bastar	5899/ 08.10.2024	Low-bed hydraulic tractor trolley (6-ton capacity) – 01 unit	7.00
		5899/ 08.10.2024	Nala man machine – 01 unit	11.80
		8533/ 25.09.2025	E-rickshaws – 04 units at ₹3.50 lakh per unit	14.00
111	Keshkal	3613 02.08.2024	Mini tippers – 02 units	19.00
		3613 02.08.2024	Hydraulic tractor trolley – 01 unit	3.85
		3613 02.08.2024	Wheel barrows (two-wheel) – 10 units	1.00
		3613 02.08.2024	Steel twin waste bins – 15 units	2.85
		1939/ 10.03.2025	PPE kit purchase for sanitation staff and SLRM equipment	3.20
112	Farasgaon	3646 25.07.2024	Wheel barrows – 17 units	1.70
		4586/ 30.08.2024	Tractor engines – 02 units	16.60
		8537/ 25.09.2025	Dustbin 10 litre (1904 Nos)	4.76
			CGEPL Stainless steel Grande 304 dustbin 60 litre (20 Nos)	3.20
113	Bhanupratappur	4328/ 23.08.2024	Mini tipper – 01 unit	10.00
		19124/ 27.11.2025	Dustbins – 1,168 units at ₹250 per unit	2.92
114	Charama	4817/ 09.09.2024	E-rickshaws – 03 units	12.00
115	Pakhanjur	4690/ 04.09.2024	Backhoe loader (74 HP) – 01 unit	40.00
		1459/ 25.02.2025	Hand carts (wheel barrow type) for sanitation workers – 15 units	1.35
		8857/ 06.10.2025	Purchase of e-rickshaws – 03 units at ₹3.50 lakh per unit	10.50
116	Antagarh	5843/ 08.10.2024	Mini tipper – 01 unit	14.67
		201889/ 08.12.2025	Garbage e-carts (e-rickshaw type) – 02 units at ₹4.00 lakh per unit	8.00
		9286/ 27.12.2024	Rainwater harvesting construction works in various wards – 10 units	1.50
117	Narharpur	4821/ 09.09.2024	Tractor trailer mounted suction machine (3000-litre tank capacity) – 01 unit	8.00
118	Geedam	4651/ 03.09.2024	Small animal incinerator	16.80
		4651/ 03.09.2024	Mini auto tipper	10.00
		4651/ 03.09.2024	PPE materials – 02 sets	3.80
		7507/ 02.09.2025	Dustbins (15-litre capacity) – 4,800 units	12.00
119	Barsur	3684 05/08/2024	Purchase of tractor – 01 unit	8.98

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
120	Dornapal	4943/ 09.09.2024	Twin-bin dustbins (120-litre capacity) – 30 units	2.25
		173695/13.11.2025	E-rickshaws – 02 units at ₹3.42 lakh per unit	6.84
121	Konta	5928/ 09.10.2024	Tractor engine (45 HP) – 01 unit	8.50
		5928/ 09.10.2024	Mini tippers – 02 units	17.50
		5928/ 09.10.2024	Twin bins – 75 units	5.25
		5928/ 09.10.2024	Four-wheel hydraulic tractor trolley – 01 unit	3.50
		5928/ 09.10.2024	PPE kits – 60 units	2.25
		1035/ 10.03.2025	Mini tipper – 01 unit	10.00
			Tractor trolley – 01 unit	3.75
122	Bhairamgarh	4584/ 30.08.2024	Backhoe loader – 01 unit	34.00
		5930/ 09.10.2024	Twin-bin set (120-litre capacity) for wet waste, dry waste, domestic hazardous waste and sanitary waste – 150 sets	14.80
		5930/ 09.10.2024	Sanitary napkin vending machines – 10 units	3.43
		5930/ 09.10.2024	Sanitary napkin incinerators – 10 units	5.00
123	Bhopalpattnam	4582/ 30.08.2024	Mini Sky lift (01 Nos)	14.46
		4582/ 30.08.2024	Twin Bin (Steel) (30 Nos)	5.70
		4582/ 30.08.2024	Hydraulic Tractor Trolly Two wheel (01 nos)	3.85
124	Kota	2832 15.03.2024	Mini excavator machine – 01 unit	35.00
		2832 15.03.2024	Twin bins – 30 units	2.24
		4250/ 22.08.2024	Vacuum emptier – 01 unit (₹8.50 lakh from interest funds)	8.50
		4250/ 22.08.2024	Sky lift – 01 unit (₹20.00 lakh from interest funds)	20.00
		4250/ 22.08.2024	Manual sweeping machines – 03 units (₹2.25 lakh from interest funds)	2.25
		7458/ 29.08.2025	Battery-operated three-wheeler tippers – 02 units	16.60
			Sanitary napkin vending machines – 03 units	1.35
			Sanitary napkin incinerator machines – 03 units	1.35
125	Bodri	3690 05.08.2024	Tricycles – 11 units	6.93
		5990/ 09.10.2024	Tractor head with trolley – 01 unit	12.85
		5990/ 09.10.2024	Mobile toilet (4-seater) – 01 unit	5.40
		5990/ 09.10.2024	Mobile toilet (6-seater) – 01 unit	8.00
126	Bilha	8320/ 18.11.2024	Sonalika tractor engine – 01 unit	10.00
		8320/ 18.11.2024	Electric garbage vehicles – 02 units	6.00
		8320/ 18.11.2024	Mobile toilet van – 01 unit	7.00
		8320/ 18.11.2024	PPE kits for Swachhta Didis and sanitation workers – 50 sets	0.86
		7424/ 29.08.2025	Green and blue dustbins (10-litre capacity) – 5,200 units	13.00
127	Gourella	4647/ 03.09.2024	Tractor Engine Power Oprated (01 nos)	10.00
		4647/ 03.09.2024	Hydraulic Tractor Trolly (01 nos)	3.95
		4647/ 03.09.2024	E- Garbage Rikshaw (06 nos)	21.00
		4647/ 03.09.2024	Vaccum Emptier (01 nos)	8.50
		4647/ 03.09.2024	Sanitary Napkin Incinerator Machine (02 nos)	1.18
		4647/ 03.09.2024	Wheel Barrows (140 Ltr., 470 Kg Load Capacity) (23 nos)	2.30
		4647/ 03.09.2024	Twin Bin with Stand (Capacity 60 Ltr. each) (46 nos)	6.90
128	Pendra	8025/ 30.10.2024	Agglomerator, plastic waste grinder and extruder machine – 01 unit	31.85
		8500/ 24.09.2025	E-rickshaws – 04 units	16.00
			Tricycle – 01 unit	0.65
129	Malhar	5218/ 17.09.2024	Tippers – 02 units	16.00
		5218/ 17.09.2024	Low-bed hydraulic tractor trailer – 01 unit	3.50
		9482/ 12.12.2024	Mobile containers (240-litre capacity) – 21 units	2.21
		2810 15/03/2024	Tractor engine – 01 unit	9.00
		2810 15/03/2024	Mini tipper – 01 unit	10.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
130	Lormi	2810 15/03/2024	Wheel barrows – 30 units	3.00
		2810 15/03/2024	Suction machine – 01 unit	8.00
		2810 15/03/2024	Tractor trolleys (four-wheel) – 02 units	8.00
		5858/ 08.10.2024	Tractor engine (37 HP) for road sweeping machine – 01 unit	10.00
		5858/ 08.10.2024	Stainless steel twin bins – 61 units	13.42
		8869/ 03.12.2024	Construction of SLRM Centre – 01 unit	26.00
		8869/ 03.12.2024	Baling machine – 01 unit	4.60
		8869/ 03.12.2024	Fatka machine – 01 unit	3.95
		4959/ 17.06.2025	Dustbins (100-litre capacity) – 100 units (50 green and 50 blue)	5.00
			Dustbins (100-litre capacity) – 100 units (25 green, 25 blue, 25 black and 25 red)	0.50
131	Pathariya	4386/ 23.08.2024	Garbage tippers – 02 units	18.00
		4386/ 23.08.2024	Vacuum emptier – 01 unit	8.00
		4643/ 03.09.2024	Tricycles	5.05
		8171/ 19.09.2025	Electric twin-bin type e-cart (electric) – 01 unit	4.10
132	Sargaon	2629 13/03/2024	E-rickshaws – 05 units	15.00
		5232/ 17.09.2024	Purchase of safety toolkit for SLRM Centre	0.18
		5232/ 17.09.2024	Purchase of uniforms	0.55
		5232/ 17.09.2024	Purchase of incinerator machine – 01 unit	0.59
		5232/ 17.09.2024	Purchase of vending machine – 01 unit	0.60
133	Pali	4357/ 23.08.2024	Vacuum emptier (suction machine) – 01 unit	17.88
		4357/ 23.08.2024	SS twin bins – 23 units	5.06
134	Churikala	4684/ 04.09.2024	Purchase of e-rickshaws – 03 units at ₹3.50 lakh per unit	10.50
		4684/ 04.09.2024	Purchase of road sweeper machine – 01 unit	6.00
		4684/ 04.09.2024	Purchase of incinerator machines – 02 units at ₹0.60 lakh per unit	1.20
135	Nayabardwar	2341 07/03/2024	Garbage e-rickshaws – 02 units	7.00
		3740 26.07.2024	Purchase of backhoe loader – 01 unit	31.05
		6942/ 07.08.2025	Garbage e-rickshaws – 03 units	10.50
			Dustbins – 210 units	0.93
136	Baloda	2395 07/03/2024	Backhoe loader – 01 unit	35.00
		5856/ 08.10.2024	Twin bins – 100 units	19.87
		9310/ 10.12.2024	E-rickshaws – 02 units	9.00
		7031/ 08.08.2025	E-rickshaws – 04 units	18.00
137	Kharaud	4653/ 03.09.2024	Stainless Steel Dust Bin 2 Bin Mounted With 3 Pole Capicity 60 Lt.	15.84
138	Sheorinarayan	9418/ 11.12.2024	Steel durstbin (2 bin Mounted with 3 pole capacity 100 Ltr.) (12 Nos)	2.94
			Wheel barrows (75-litre capacity) – 19 units	2.85
			E-rickshaws – 02 units	6.00
			Auto tipper – 01 unit	10.00
			Tractor trolley – 01 unit	4.00
			Sanitary napkin incinerator machines – 02 units	1.11
			Hand dryer bushless moter (01 Nos)	0.49
139	Adhbhar	9414/ 11.12.2024	E-rickshaws – 04 units	16.00
			Wheel barrows – 09 units	0.90
		7882/ 11.09.2025	Shredder machine – 01 unit	5.00
			Dustbins (green and blue) at ₹250 per unit	4.46
140	Jaijepur	4785/ 05.09.2024	Hand carts – 03 units	0.30
		8035/ 30.10.2024	Purchase of e-rickshaws – 05 units at ₹2.145 lakh per unit	17.50
		8035/ 30.10.2024	Mini tipper	8.50
		8035/ 30.10.2024	Tricycles	4.80

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
141	Dhabhra	1493 23/02/2024	Suction-cum-jetting machine – 01 unit	13.00
		1493 23/02/2024	Low-bed trolley – 01 unit	7.00
		1493 23/02/2024	Sweeping machine – 01 unit	6.00
		3710 26.07.2024	SS twin bins – 17 units	5.52
		5877/ 08.10.2024	E-rickshaws – 02 units	7.00
		5877/ 08.10.2024	Tractor trolley – 01 unit	3.75
142	Chandrapur	2337 07/03/2024	Nala man machine – 01 unit	13.40
		2337 07/03/2024	Mini road sweeping machine – 01 unit	8.00
		2337 07/03/2024	Mini tipper – 01 unit	10.00
		2337 07/03/2024	E-rickshaws – 05 units	16.25
		2337 07/03/2024	Hand carts – 05 units	0.60
143	Saragaon	9484/ 12.12.2024	E-rickshaws – 05 units	14.90
			PPE kits including gloves, masks, aprons, sarees and caps – 55 units	1.05
144	Nawagarh (Ja)	2834 15/03/2024	Nala man – 01 unit	12.80
145	Rahoud	2649 14.03.2024	Backhoe loader – 01 unit	34.00
		2649 14.03.2024	Steel twin bins – 20 units	3.97
146	Dharamjaigarh	8686/ 04.09.2024	Hydraulic two-wheel tractor trolleys – 02 units at ₹3.75 lakh per unit	7.50
		8686/ 04.09.2024	Twin-bin sets – 12 sets at ₹0.08 lakh per unit	0.96
		8686/ 04.09.2024	Low-bed trolley – 01 unit at ₹7.00 lakh	7.00
		8686/ 04.09.2024	E-rickshaws – 12 units at ₹3.50 lakh per unit	42.00
		8686/ 04.09.2024	Vacuum emptier – 01 unit at ₹10.50 lakh	10.50
		8686/ 04.09.2024	Mini tipper – 01 unit at ₹9.00 lakh	9.00
		8686/ 04.09.2024	Purchase of composting machine (500 kg capacity) – 01 unit	15.50
		6542/ 29.07.2025	Tricycles – 04 units	2.52
			E-rickshaws – 06 units	21.00
			Shredder machine – 01 unit	4.71
147	Gharghoda	4456/ 27.08.2024	Tipper – 01 unit	9.00
		4456/ 27.08.2024	Hand rickshaws – 04 units	2.52
148	Lailunga	1497 23/02/2024	Vacuum emptier – 01 unit	8.50
		1497 23/02/2024	Twin bins – 20 units	1.50
		4638/ 03.09.2024	Mini tippers – 02 units	19.00
		4638/ 03.09.2024	E-rickshaws – 02 units	6.00
		4638/ 03.09.2024	Low-bed trolley – 01 unit	5.00
		4638/ 03.09.2024	Tricycles – 05 units	3.00
		4638/ 03.09.2024	Hand carts – 05 units	0.50
149	Sariya	3738 26.07.2024	Backhoe loader – 01 unit (total cost ₹34.00 lakh, funded from available amount ₹32.76 lakh and interest amount ₹1.21 lakh)	34.00
		7460/ 29.08.2025	E-rickshaws – 02 units	7.00
150	Baramkela	5761/ 07.10.2024	Tractor trolleys – 04 units	18.00
		5761/ 07.10.2024	Twin bins – 100 units	7.50
		1937/ 10.03.2025	E-rickshaws – 04 units	14.00
151	Kirodimalnagar	2620 13/03/2024	Tractor – 01 unit	10.00
		2620 13/03/2024	Vacuum emptier – 01 unit	8.00
		5216/ 17.09.2024	Mini tipper – 01 unit	20.00
152	Pussoure	2375 07/03/2024	Nala man machine – 01 unit	11.85
		2375 07/03/2024	Vacuum emptier (4000-litre capacity) – 01 unit	9.00
		1457/ 25.02.2025	Tractor engine – 01 unit	8.30
		6544/ 29.07.2025	Dustbins (15-litre capacity) – 1,565 units at ₹450 per unit	7.04
		2343 07/03/2024	Road sweeping machine – 01 unit	8.50

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
153	Pathalgaon	2343 07/03/2024	Manual rickshaws – 15 units	6.75
		6056/ 10.10.2024	Hand carts – 20 units	2.00
		6056/ 10.10.2024	Auto tipper – 01 unit	10.00
		6056/ 10.10.2024	Twin bins – 70 units	8.68
		6056/ 10.10.2024	Mobile containers – 50 units	2.10
		9048/ 03.12.2024	Low-bed trolley – 01 unit	5.00
154	Kotba	4773/ 05.09.2024	E-rickshaws – 05 units	17.50
		4773/ 05.09.2024	Mini tipper – 01 unit	10.00
		4773/ 05.09.2024	Hand carts – 10 units	1.00
		4773/ 05.09.2024	Vacuum emptier – 01 unit	8.55
		4773/ 05.09.2024	Twin bins – 50 units	6.20
		7037/ 21.10.2024	Mini tipper – 01 unit	8.00
155	Bageecha	2339 07/03/2024	Mini tippers – 02 units	20.00
		2339 07/03/2024	E-rickshaws – 06 units	21.00
		9293/ 12.10.2024	Nala man – 01 unit	11.80
			Tractor engine – 01 unit	8.00
			Twin bins – 25 units	3.10
156	Kunkuri	3704 26.07.2024	Hand carts – 20 units	2.00
		3704 26.07.2024	Vacuum emptier – 01 unit	8.55
		3704 26.07.2024	E-rickshaws – 10 units	35.00
		3704 26.07.2024	Road sweeping machine – 01 unit	8.50
		3704 26.07.2024	Twin bins – 100 units	12.40
		3704 26.07.2024	Mobile containers – 30 units	1.02
		3704 26.07.2024	Low-bed trolley – 01 unit	5.50
		3704 26.07.2024	Hydraulic trolley – 01 unit	3.55
		3704 26.07.2024	Cycle rickshaws – 09 units	4.59
157	Sitapur	5757/ 07.10.2024	(JCB Backhoe loader) (01 Nos)	34.25
158	Lakhanpur	2828 15.03.2024	Twin bins – 133 units	9.32
		173755/ 13.11.2025	Dustbins (10-litre capacity) – 3,652 units at ₹250 per unit	9.13
159	Pratappur	9488/ 12.12.2024	Twin bins – 40 units	6.00
			Sanitary incinerator for SLRM Centre – 01 unit	1.75
			Sanitary incinerators for toilets – 04 units	1.46
			E-rickshaw – 01 unit	3.25
		7505/ 02.09.2025	Dustbins (15-litre capacity) – 3,188 units at ₹250 per unit	7.97
160	Vishrampur	3755 26.07.2024	E-rickshaws – 05 units	17.50
		3755 26.07.2024	Road sweeping machine – 01 unit	7.00
		3755 26.07.2024	Wheel barrows – 15 units	1.80
		3755 26.07.2024	Mini tipper – 01 unit	9.50
161	Bhatgaon	3734 05.08.2024	Purchase of uniforms and safety equipment for women Swachhta Commandos and sanitation workers engaged under Mission Clean City	2.22
		3734 05.08.2024	Purchase of incinerator for disposal of sanitary waste received at SLRM Centre and public/community toilets	1.75
		3734 05.08.2024	SLRM Centre and public	1.05
		3734 05.08.2024	Purchase of sanitary vending machines for public/community toilets	0.60
		3734 05.08.2024	Purchase of road sweeping machine	7.00
		219/ 09.01.2025	Twin bins for commercial areas (number of shops 256) – 35 units	4.31

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details of works sanctioned under the solid waste management component of the 15th Finance Commission.

Dated - 01 January 2024 to 12 December 2025

Sr No.	ULBs_Name	Order No. & Dated	Details of Approval Works	Approval Amount (Rs. In Lacs)
162	Premnagar	4771/ 05.09.2024	Uniforms and other safety equipment – 21 units at ₹3,500 per unit	0.78
		4771/ 05.09.2024	Sanitary napkin (pad) vending machines – 03 units	0.11
		4771/ 05.09.2024	Twin bins (litter bins) with 100-litre capacity – 100 units	3.40
		392/ 15.01.2025	E-rickshaws – 03 units	10.50
			Low-bed trolley – 01 unit	7.00
			Hand carts – 05 units	0.50
			Dresses for Swachhta Didis – 12 sets	0.45
			Cycle rickshaws – 02 units	1.00
163	Ramanujganj	2858 15/03/2024	Purchase of tractor engine – 01 unit	9.50
		2858 15/03/2024	Hydraulic mini tipper – 01 unit	8.75
		2858 15/03/2024	Backhoe loader – 01 unit	35.00
		9322/ 30.12.2024	Construction of SLRM Centre	8.27
			Tractor engine – 01 unit	9.50
			Hydraulic mini tipper – 01 unit	8.75
			Tractor trolley – 01 unit	2.80
			Twin bins – 12 units	0.65
164	Wadrafnagar	8517/ 25.11.2024	Composting machine (2,000 kg capacity) – 01 unit (cost ₹55 lakh under 15th Finance Commission)	7.83
165	Kusmi	3696 05.08.2024	Mini auto tipper – 01 unit	8.00
		3696 05.08.2024	Nala cleaning machine – 01 unit	11.85
		3696 05.08.2024	Hydraulic tractor trolley – 01 unit	2.90
		3696 05.08.2024	Tricycles – 05 units	2.43
166	Jhagrakhand	4769/ 05.09.2024	Tractor – 01 unit	8.18
		4769/ 05.09.2024	Hand carts – 20 units	2.40
167	Khongapani	2622 13/03/2024	Tractor engines – 02 units	18.00
		2622 13/03/2024	Tractor trolleys – 02 units	7.70
		2622 13/03/2024	Backhoe loader with bucket – 01 unit	34.00
		2622 13/03/2024	Mini tippers – 03 units	27.00
		2622 13/03/2024	Road sweeping machine – 01 unit	7.00
168	Nailedri	2820 15/03/2024	Tractor with Loader	19.00
		2820 15/03/2024	Tractor	9.50
		2820 15/03/2024	Tractor Trolley	3.50
Total				**29925.45**

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

संचालनालय नगरीय प्रशासन एवं विकास छत्तीसगढ़
नवा रायपुर अटल नगर

ANNEXURE Q

क्र./चार/ले.अनु./2024-25/5172 नवा रायपुर अटल नगर, दिनांक- 13.09.24

प्रति,

शाखा प्रबंधक
भारतीय स्टेट बैंक,
कचहरी शाखा, घड़ी चौक, रायपुर (छ.ग.)

विषयः- नवगठित नगरीय निकायों के स्थापना व्यय हेतु चुंगी क्षतिपूर्ति मद से स्वीकृत राशि का आबंटन।

---00---

निम्नांकित देयक में उपलब्ध राशि से स्वीकृत अनुसार राशि का हस्तांतरण किया जाना है, जो निम्नानुसार है : (राशि लाख में)

देयक कं./दि. 232/05.09.2024 में उपलब्ध राशि से				
क्र.	निकाय का नाम	देय राशि	आई.एफ.एस.सी. कोड	खाता क्रमांक
1	2	3	4	5
1	N P Bakimongra	100.00	SBIN0002827	42980497081
	योग	100.00		
1	N P Indouri	50.00	SBIN0017654	42287439298
2	N P Dadi	50.00	KKBK0006426	2212349625
3	N P Nariyara	50.00	BARB0AKALTA	36400100018621
4	N P Pamgarh	50.00	HDFC0004305	50100676220264
5	N P Barela	50.00	PUNB0130300	1303000100257934
6	N P Bhimbhori	50.00	CRGB0008156	7021717581
7	N P marvahi	50.00	PUNB0958000	9580000100008946
8	N P Rohasi	50.00	HDFC0007387	50100723936632
9	N P Jarhagaon	50.00	CRGB0000446	77097584424
	योग	450.00		
	कुलयोग	550.00		

(देय राशि रूपये पांच करोड़ पचास लाख मात्र)

उपरोक्तानुसार राशि संबंधित के खाते में ट्रांसफर करे, तथा संचालनालय के खाता कमांक 39263612777को डेबिट करेगे एवं की गई कार्यवाही से संचालनालय को अवगत कराने का कष्ट करेगे।
(संचालक महो. द्वारा अनुमोदित)

अपर संचालक
संचा. नगरीय प्रशासन एवं विकास
छत्तीसगढ़ नवा रायपुर अटल नगर

पृ.क्र/चार/ले.अनु./2024-25/5173 नवा रायपुर अटल नगर, दिनांक- 13.09.24

प्रतिलिपिः- सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. निज सचिव, माननीय मंत्रीजी, छ.ग.शासन, नगरीय प्रशासन एवं विकास विभाग ।
2. मुख्य नगरपालिका अधिकारी, न.पा.परि./न.पं..... आबंटित राशि के व्यय पश्चात् उपयोगिता प्रमाण पत्र प्रेषित करे।
3. संबंधितों को ईमेल एवं मान.मंत्रीजी के निवास कार्यालय के ईमेल आईडी- sanctions-uad@cg.gov.in मे प्रेषित करने हेतु ।

अपर संचालक
संचा. नगरीय प्रशासन एवं विकास
छत्तीसगढ़ नवा रायपुर अटल नगर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

संचालनालय नगरीय प्रशासन एवं विकास छत्तीसगढ़
नवा रायपुर अटल नगर

Email ID - ddf.uad.cg@gmail.com

क्र./चार/ले.अनु./2025–26/3312 नवा रायपुर अटल नगर, दिनांक– 25.04.25

प्रति,

शाखा प्रबंधक
भारतीय स्टेट बैंक,
कचहरी शाखा, घड़ी चौक, रायपुर (छ.ग.)

विषयः– नवगठित नगरीय निकायों को स्थापना व्यय हेतु चुंगी क्षतिपूर्ति मद अंतर्गत राशि का आबंटन।

—०—

निम्नांकित देयक में उपलब्ध राशि से स्वीकृत अनुसार राशि का हस्तांतरण किया जाना है. जो निम्नानुसार है :–

(राशि लाख में)

देयक कमांक/दिनांक 744/24.01.2025 (81–8018–193) में उपलब्ध राशि से					
क्र.	निकाय का नाम	कार्य विवरण	देय राशि	आई.एफ.एस.सी. कोड	खाता क्रमांक
1	2	3	4	5	6
1	N P pawni	नवगठित नगरीय निकायों को स्थापना व्यय हेतु चुंगी क्षतिपूर्ति मद अंतर्गत राशि का आबंटन।	50.00	HDFC0005735	50100634441797
2	N P Janakpur		50.00	CRGB0006031	77094411045
3	N P Sarsiwa		50.00	HDFC0006597	50100559218742
4	N P Kusmi		50.00	UTIB0005247	923010048240672
5	N P Patna		50.00	ICIC0000425	544901000002
6	N P Lal bhadur nagar		50.00	BDBL0001449	20100031760961
7	N P Devbhog		50.00	BARB0DBDEOB	87540100052067
8	N P Shivnandanpur		50.00	CBIN0282527	5729010368
9	N P Bamnidih		50.00	SBIN0064681	43788142575
10	N P Ghumka		50.00	CRGB0008244	77102538577
11	N P Palari (Balod)		50.00	BARB0DBPALR	87060100010947
	योग		550.00		

(देय राशि रूपये पांच करोड़ पचास लाख मात्र)

उपरोक्तानुसार राशि संबंधित निकायों के खाते में हस्तांतरण हेतु संचालनालय के खाता कमांक **43918483475** को डेबिट करेगे एवं की गई कार्यवाही से संचालनालय को अवगत करावे।

(संचालक महो. द्वारा अनुमोदित)

अपर संचालक
संचा. नगरीय प्रशासन एवं विकास
छत्तीसगढ़ नवा रायपुर अटल नगर

पृ.क्र/चार/ले.अनु./2025–26/3316 नवा रायपुर अटल नगर, दिनांक.– 25.04.25

प्रतिलिपिः– सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :–

1. निज सचिव, माननीय मंत्रीजी, छ.ग.शासन, नगरीय प्रशासन एवं विकास विभाग ।
2. संबंधित संयुक्त संचालक, क्षेत्रीय कार्यालय, नगरीय प्रशासन एवं विकास, नवा रायपुर छ.ग.।
3. संबंधित मुख्य नगरपालिका अधिकारी, न.पं..... आबंटित राशि के व्यय पश्चात् उपयोगिता प्रमाण पत्र प्रेषित करे।
4- संबंधितों को ईमेल करने हेतु ।

अपर संचालक
संचा. नगरीय प्रशासन एवं विकास
छत्तीसगढ़ नवा रायपुर अटल नगर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

DIRECTORATE, URBAN ADMINISTRATION AND DEVELOPMENT
Chhattisgarh
Nava Raipur, Atal Nagar

No/4 /Acc./ 2025-26/5172 Nava Raipur,Atal Nagar, Dated: 13.09.2024

To,

The Branch Manager
State Bank of India
Kutchery Branch, Ghadi Chowk
Raipur (C.G.)

Subject: **Release of the sanctioned amount from the Octroi Compensation Fund for expenditure towards establishment costs of newly constituted Urban Local Bodies.**

With reference to the subject cited above, it is hereby informed that the transfer of the sanctioned amount is to be made from the available balance as per details given below.

Dt. 232/05.09.2024 from the available balance				
S. No.	Name of Urban Local Body	Sanctioned Amount (₹ lakh)	IFSC Code	Bank Account Number
1	2	3	4	5
1	Nagar Panchayat Bakimogra	100.00	SBIN0002827	42980497081
	Subtotal	100.00		
1	Nagar Panchayat Indouri	50.00	SBIN0017654	42287439298
2	Nagar Panchayat Dadi	50.00	KKBK0006426	2212349625
3	Nagar Panchayat Nariyara	50.00	BARB0AKALTA	36400100018621
4	Nagar Panchayat Pamgarh	50.00	HDFC0004305	50100676220264
5	Nagar Panchayat Barela	50.00	PUNB0130300	1303000100257934
6	Nagar Panchayat Bhimbhori	50.00	CRGB0008156	7021717581
7	Nagar Panchayat Marwahi	50.00	PUNB0958000	9580000100008946
8	Nagar Panchayat Rohasi	50.00	HDFC0007387	50100723936632
9	Nagar Panchayat Jarhagaon	50.00	CRGB0000446	77097584424
	Subtotal	450.00		
	Grand Total	550.00		

(Amount Payable Rupees Five Crore Fifty Lakh only)

Accordingly, the sanctioned amount to be transferred to the respective bank accounts as mentioned above, the Directorate's Account No. **39263612777** shall be debited, and confirmation of the transaction shall be furnished to the Directorate.

(Approved by Director)

Additional Director
Urban Administration & Development
Chhattisgarh, Nava Raipur,Atal Nagar

No/4 /Acc./ 2025-26/5173 Nava Raipur,Atal Nagar, Dated: 13.09.2024

1. Personal Secretary, Hon'able Minister, GoCG, Urban Administration & Development Department.
2. Chief Municipal Officer, concerned Urban Local Bodies – with instructions after spending of sanctioned amount utilization certificate to be submitted.
3. Concerned officers for email and Confirmation of compliance to be emailed to the Hon'ble Minister's Office at sanctions-uad@cg.gov.in

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Additional Director
Urban Administration & Development
Chhattisgarh, Nava Raipur,Atal Nagar

DIRECTORATE, URBAN ADMINISTRATION AND DEVELOPMENT
Chhattisgarh

Nava Raipur, Atal Nagar, Email- ddf.uad.cg@gmail.com

No/4 /Acc./ 2025-26/3312 Nava Raipur,Atal Nagar, Dated: 25.04.2025

To,

The Branch Manager
State Bank of India
Kutchery Branch, Ghadi Chowk
Raipur (C.G.)

Subject: Release of the sanctioned amount from the Octroi Compensation Fund for expenditure towards establishment costs of newly constituted Urban Local Bodies.

With reference to the subject cited above, it is hereby informed that the transfer of the sanctioned amount is to be made from the available balance as per details given below.

Voucher No./Date: 744 / 24.01.2025 (81–8018–193) from the available balance					
S. No.	Name of Urban Local Body	Purpose of Sanction	Sanctioned Amount (₹ lakh)	IFSC Code	Bank Account Number
1	2	3	4	5	6
1	N P Pawni	Establishment expenditure for newly constituted Urban Local Bodies under Octroi Compensation fund	50.00	HDFC0005735	50100634441797
2	N P Janakpur		50.00	CRGB0006031	77094411045
3	N P Sarsiwa		50.00	HDFC0006597	50100559218742
4	N P Kusmi		50.00	UTIB0005247	923010048240672
5	N P Patna		50.00	ICIC0000425	544901000002
6	N P Lal Bahadur Nagar		50.00	BDBL0001449	20100031760961
7	N P Devbhog		50.00	BARB0DBDEOB	87540100052067
8	N P Shivnandanpur		50.00	CBIN0282527	5729010368
9	N P Bamnihdih		50.00	SBIN0064681	43788142575
10	N P Ghumka		50.00	CRGB0008244	77102538577
11	N P Palari (Balod)		50.00	BARB0DBPALR	87060100010947
	Total		550.00		

(Amount Payable Rupees Five Crore Fifty Lakh only)

Accordingly, the sanctioned amount to be transferred to the respective bank accounts as mentioned above, the Directorate's Account No. **43918483475** shall be debited, and confirmation of the transaction shall be furnished to the Directorate.

(Approved by Director)

Additional Director
Urban Administration & Development
Chhattisgarh, Nava Raipur, Atal Nagar

No/4 /Acc./ 2025-26/3316 Nava Raipur,Atal Nagar, Dated: 25.04.2025

1. Personal Secretary, Hon'able Minister, GoCG, Urban Administration & Development Department.
2.Concerned joint directors, Regional Office, Urban Administration & Development, Nava Raipur, C.G.
3. Chief Municipal Officer, concerned Urban Local Bodies – with instructions after spending of sanctioned amount utilization certificate to be submitted.
4. Concerned officers for email.

Additional Director
Urban Administration & Development
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

नगरीय प्रशासन एवं विकास विभाग
मंत्रालय, महानदी भवन नवा रायपुर अटल नगर

413 102 411

ANNEXURE R

//आदेश//

नवा रायपुर अटल नगर, दिनांक 08/08/2024

क्रमांक : एफ 4–03/2024/18 : राज्य शासन एतद्द्वारा नवगठित नगर पंचायत दाढ़ी, बरेला, जनकपुर, सरसीवा, मरवाही, भिंभौरी, कोपरा, रोहांसी, जरहागांव, पवनी, नरियरा, लालबहादुर नगर, पटना एवं नगर पालिका बांकी मोंगरा के लिए नियमित वेतनमान में निम्नानुसार पद की स्वीकृति प्रदान करता है।

नियमित वेतनमान			
स.क्र.	प्रस्तावित पद	वेतनमान (सातवां वेतनमान)	संख्या
01	मुख्य नगर पालिका अधिकारी 'ग' वर्ग	लेवल–09	01
02	उप अभियंता	लेवल–08	01
03	लेखापाल	लेवल–06	01
04	सहायक वर्ग–03	लेवल–04	02
05	सहायक राजस्व निरीक्षक	लेवल–04	01
06	सफाई दरोगा	लेवल–04	01
07	भृत्य	लेवल–01	01
	योग		08

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,
8/08/2024
(दानिएल एक्का)
अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

पृ.क्र. : एफ 4–03/2024/18 नवा रायपुर, अटल नगर, दिनांक 08/08/2024

प्रतिलिपि–

1. निज सचिव, मान. मंत्रीजी, नगरीय प्रशासन एवं विकास विभाग, नवा रायपुर अटल नगर,
2. निज सहायक, सचिव, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर, अटल नगर,
3. संचालक, नगरीय प्रशासन एवं विकास, संचालनालय, इन्द्रावती भवन, नवा रायपुर अटल नगर,
4. अध्यक्ष/मुख्य नगर पालिका अधिकारी, नवगठित नगर पंचायत दाढ़ी, बरेला, जनकपुर, सरसीवा, मरवाही, भिंभौरी, कोपरा, रोहांसी, जरहागांव, पवनी, नरियरा, लालबहादुर नगर, पटना एवं नगर पालिका बांकी मोंगरा, छ.ग. की ओर सूचनार्थ,
5. आर्डर बुक हेतु।

8/08/2024
अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास

UAD E:\Rajesh\Order2023.doc

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

344

छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग
मंत्रालय, महानदी भवन नवा रायपुर अटल नगर

//आदेश//

नवा रायपुर अटल नगर, दिनांक 08/08/2024

S342
क्रमांक : /4512/2024/18 : राज्य शासन एतद्द्वारा नवगठित नगर पालिका परिषद अमलेश्वर, मंदिर हसौद, लोरमी, पंडरिया, बांकीमोंगरा एवं नगर पंचायत दाढ़ी, सरसीवा, बरेला, पामगढ़, भिंभोरी, रोहांसी, कोपरा, जनकपुर, पवनी, मरवाही, नरियरा, जरहागांव, लाल बहादुर नगर, पटना के लिए प्लेसमेंट पर निम्नानुसार पद की स्वीकृति प्रदान करता है।

स.क्र.	प्रस्तावित प्लेसमेंट पद	संख्या
01	कम्प्यूटर ऑपरेटर	01
02	पंप अटेंडेंट	01
03	सफाई श्रमिक	05
04	वाहन चालक	01
05	भृत्य	01
06	श्रमिक	01
योग		10

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,
08/08/2024
(दानिएल एक्का)
अवर सचिव
छत्तीसगढ़ शासन
ई नगरीय प्रशासन एवं विकास विभाग

S343
पृ.क्र. : /4512/2024/18 नवा रायपुर, अटल नगर, दिनांक 08/08/2024

प्रतिलिपिः–

1. निज सचिव, मान. मंत्रीजी, नगरीय प्रशासन एवं विकास विभाग, नवा रायपुर अटल नगर,
2. निज सहायक, सचिव, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर, अटल नगर,
3. संचालक, नगरीय प्रशासन एवं विकास, संचालनालय, इन्द्रावती भवन, नवा रायपुर अटल नगर,
4. अध्यक्ष/मुख्य नगर पालिका अधिकारी, नवगठित नगर पालिका परिषद–अमलेश्वर, मंदिर हसौद, लोरमी, पंडरिया, बांकीमोंगरा एवं नगर पंचायत–दाढ़ी, सरसीवा, बरेला, पामगढ़, भिंभोरी, रोहांसी, कोपरा, जनकपुर, पवनी, मरवाही, नरियरा, जरहागांव, लाल बहादुर नगर, पटना, छ.ग. की ओर सूचनार्थ,
5. आर्डर बुक हेतु।

08/08/2024
अवर सचिव
छत्तीसगढ़ शासन
ई नगरीय प्रशासन एवं विकास

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

TRUE TRANSLATED COPY

GOVERNMENT OF CHHATTISGARH

Urban Administration & Development Department

Mantralaya, Mahanadi Bhawan

Nava Raipur Atal Nagar

No. F/4-03/2024/18 Nava Raipur Atal Nagar, Dated: 08.08.2024

The State Government hereby approves the following posts in regular pay scale for the newly formed Nagar Panchayat Dadhi, Barela, Janakpur, Sarsiva, Marwahi, Bhimbhori, Kopra, Rohansi, Jarhagaon, Pawani, Nariyara, Lal Bahadur Nagar, Patna and Nagar Palika Banki Mongra. as detailed below:

Regular Pay Scale			
S. No.	Name of the Sanctioned Post	Pay Level (Seventh Pay Commission)	Number of Posts
01	Chief Municipal Officer 'C' Class	Level–09	01
02	Sub Engineer	Level–08	01
03	Accountant	Level–06	01
04	Assistant Grade–03	Level–04	02
05	Assistant Revenue Inspector	Level–04	01
06	Sanitation Inspector	Level–04	01
07	Peon	Level–01	01
	Total		08

By order and in the name of the Governor of Chhattisgarh

08/08/2024
(Danial Ekka)
Under Secretary
Government of Chhattisgarh
Urban Administration and Development Department

No. F/4-03/2024/18 Nava Raipur Atal Nagar, Dated: 08.08.2024

Copy: -

1. Personal Secretary, Hon'ble Minister, Urban Administration and Development Department, Nava Raipur Atal Nagar.
2. Personal Assistant, Secretary, Urban Administration and Development Department, Mahanadi Bhawan, Nava Raipur Atal Nagar.
3. Director, Urban Administration and Development, Indravati Bhawan, Nava Raipur Atal Nagar.
4. Head/Chief Municipal Officers of the concerned Nagar Panchayats—Dadhi, Barela, Janakpur, Sarsiva, Marwahi, Bhimbori, Kopra, Rohansi, Jarhagaon, Pawani, Nariyara, Lal Bahadur Nagar, Patna and Nagar Palika Banki Mongra. —for information.
5. Order Book.

Under Secretary
Government of Chhattisgarh
Urban Administration and Development Department

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

GOVERNMENT OF CHHATTISGARH

Urban Administration & Development Department

Mantralaya, Mahanadi Bhawan

Nava Raipur Atal Nagar

// Order //

No. 5342/4512/2024/18 Nava Raipur Atal Nagar, Dated: 08.08.2024

The State Government hereby accords approval for the sanction of the following contract-based posts for the newly constituted Nagar Palika namely Amleshwar, Mandir Hasaud, Lormi, Pandariya, Bankimongra, and Nagar Panchayats Dadhi, Sarsiwa, Barela, Pamgarh, Bhimori, Rohnsi, Kopra, Janakpur, Pawani, Marwahi, Nariyara, Jarhagaon, Lal Bahadur Nagar, and Patna, as detailed below:

Regular Pay Scale			
S. No.	Name of the Sanctioned Post	Pay Level (Seventh Pay Commission)	Number of Posts
01	Chief Municipal Officer 'C' Class	Level–09	01
02	Sub Engineer	Level–08	01
03	Accountant	Level–06	01
04	Assistant Grade–03	Level–04	02
05	Assistant Revenue Inspector	Level–04	01
06	Sanitation Inspector	Level–04	01
07	Peon	Level–01	01
	Total		08

By order and in the name of the Governor of Chhattisgarh

08/08/2024
(Danial Ekka)
Under Secretary
Government of Chhattisgarh
Urban Administration and Development Department

No. 5343/4512/2024/18 Nava Raipur Atal Nagar, Dated: 08.08.2024

Copy: -

1. Personal Secretary, Hon'ble Minister, Urban Administration and Development Department, Nava Raipur Atal Nagar.
2. Personal Assistant, Secretary, Urban Administration and Development Department, Mahanadi Bhawan, Nava Raipur Atal Nagar.
3. Director, Urban Administration and Development, Indravati Bhawan, Nava Raipur Atal Nagar.
4. Head/Chief Municipal Officers of the concerned Nagar Palika Amleshwar, Mandir Hasaud, Lormi, Pandariya, Bankimongra, and Nagar Panchayats Dadhi, Sarsiwa, Barela, Pamgarh, Bhimori, Rohnsi, Kopra, Janakpur, Pawani, Marwahi, Nariyara, Jarhagaon, Lal Bahadur Nagar, and Patna, —for information.
5. For order book.

Under Secretary
Government of Chhattisgarh
Urban Administration and Development Department

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE S

छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर

क्रमांकः PROJ-41/64/2026-UAD नवा रायपुर अटल नगर, दिनांक

प्रति,

संचालक,
नगरीय प्रशासन एवं विकास,
संचालनालय, नवा रायपुर अटल नगर।

विषयः- नवगठित नगरीय निकायों में ठोस अपशिष्ट प्रबंधन हेतु आवश्यक स्वीकृतियाँ प्रदाय किये जाने के संबंध में।

संदर्भः- आपका टीप दिनांक 12.01.2026

---000---

विषयांतर्गत संदर्भित टीप के संबंध में राज्य शासन एतद्द्वारा प्रदेश के 19 नव गठित नगरीय निकायों को ठोस अपशिष्ट प्रबंधन अंतर्गत संग्रहण तथा परिवहन कार्य हेतु राशि रू. 9.52 करोड़ (रूपये नौ करोड बावन लाख मात्र) आबंटन करने की स्वीकृति प्रदान करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

Digitally signed by
BHAGWAT JAISWAL
Date: 21-01-2026
15:56:19

उप सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

पृ.क्र.: PROJ-41/64/2026-UAD नवा रायपुर अटल नगर, दिनांक

प्रतिलिपिः-

मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण की ओर सूचनार्थ।

Digitally signed by
MANI RAM RATRE
Date: 21-01-2026
16:24:35

अनुभाग अधिकारी
नगरीय प्रशासन एवं विकास विभाग

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

File No. PROJ-41/64/2026-UAD (Computer No. 224343)
Generated from eOffice by Vivek dhurwe, SSA(UAD)-3, SSA(UAD), URBAN ADMINISTRATION AND DEVELOPMENT DEPARTMENT on 22/01/2026 02:03 pm

TRUE TRANSLATED COPY

Government of Chhattisgarh
Urban Administration & Development Department
Mantralaya,
Mahanadi Bhawan, New Raipur Atal Nagar

File No.: PROJ-41/64/2026-UAD New Raipur Atal Nagar, Date: _____

To,
The Director,
Urban Administration & Development,
Directorate, New Raipur Atal Nagar.

Subject: Regarding grant of necessary approvals for providing solid waste management arrangements in newly constituted Urban Bodies.

Reference: Your D.O. letter dated 12.01.2026.

With reference to the subject mentioned above, the State Government hereby accords approval to allocate an amount of **₹9.52 crore (Rupees Nine Crore Fifty-Two Lakh only)** for collection and transportation of solid waste management in **19 newly constituted Urban Local Bodies of the State**.

In the name of the Governor of Chhattisgarh
and by order

Deputy Secretary
Government of Chhattisgarh
Urban Administration & Development Department

File No.: PROJ-41/64/2026-UAD

Copy to:
Chief Executive Officer, Chhattisgarh State Urban Development Agency – for information.

Section Officer
Urban Administration & Development Department

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर

क्रमांक: **PROJ-41/64/2026-UAD** नवा रायपुर अटल नगर, दिनांक

प्रति,

संचालक,
नगरीय प्रशासन एवं विकास,
संचालनालय, इंद्रावती भवन,
नवा रायपुर अटल नगर.

विषय:- नवगठित नगरीय निकायों में ठोस अपशिष्ट प्रबंधन हेतु आवश्यक स्वीकृतियॉं प्रदाय किये जाने के संबंध में।

संदर्भ:- आपका टीप दिनांक 22.01.2026

--000--

विषयांतर्गत संदर्भित टीप के संबंध में राज्य शासन एतद्द्वारा प्रदेश के 03 नव गठित नगरीय निकायों को ठोस अपशिष्ट प्रबंधन अंतर्गत संग्रहण तथा परिवहन कार्य हेतु राशि रू. 289.63 लाख (रूपये दो करोड़ नवासी लाख तिरसठ हजार मात्र) आवंटन करने की स्वीकृति प्रदान करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

Digitally signed by
Anand Kumar Patel
Date: 03-02-2026
16:58:19

अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

पृ. क्र.: **PROJ-41/64/2026-UAD** नवा रायपुर अटल नगर, दिनांक

प्रतिलिपि:-

1. विशेष सहायक, मा.उप मुख्य मंत्रीजी, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।\
2. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, नवा रायपुर अटल नगर। की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

Digitally signed by
MANI RAM RATRE
Date: 03-02-2026
17:03:13

अनुभाग अधिकारी
नगरीय प्रशासन एवं विकास विभाग

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

TRUE TRANSLATED COPY

Government of Chhattisgarh
Urban Administration & Development Department
Mantralaya,
Mahanadi Bhawan, Naya Raipur Atal Nagar

No.: PROJ-41/64/2026-UAD Naya Raipur Atal Nagar, Date: _____

To,
The Director,
Urban Administration & Development,
Directorate, Indravati Bhawan,
Naya Raipur Atal Nagar.

Subject: Regarding according administrative approval for solid waste management works in the newly constituted Urban Local Bodies.

Reference: Your note dated 22.01.2026.

With reference to the subject and the note cited above, the State Government hereby conveys approval for the proposal amounting to ₹289.63 lakh (Rupees Two Crore Eighty-Nine Lakh Sixty-Three Thousand only) for carrying out the required works under Solid Waste Management in 03 newly constituted Urban Local Bodies of the State of Chhattisgarh.

By order and in the name of the Governor of Chhattisgarh,

Additional Secretary
Government of Chhattisgarh
Urban Administration & Development Department

No.: PROJ-41/64/2026-UAD Naya Raipur Atal Nagar, Date: _____

Copy to:

1. Officer on Special Duty to Hon'ble Deputy Chief Minister, Urban Administration & Development Department, Mantralaya, Naya Raipur Atal Nagar.
2. Chief Executive Officer, State Urban Development Agency, Naya Raipur Atal Nagar – for information and necessary action.

Section Officer
Urban Administration & Development Department

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE T

DISTRICT WISE LAND IDENTIFICATION FOR ESTABLISHMNET OF SLF							
Sr. No.	Name of the District	Land Identified for New SLF (Yes/No)	If yes				If no, provide the timeline for land identification
			Name of the location	Latitude of the location	Longitude of the location	Identified Area in	
					Total	213.7	
1	Raipur	Existing at Sakri ISWM Plant	Sakri	NA	NA	NA	-
		Yes, Identified at Sondra	Sondara	21.22298	81.38058	10	-
2	Gariyaband	Yes	Village- chikhli	20.630816	82.027454	3.2	-
3	Dhamtari	Yes	Soram	20.657486	81.5344659	4.94	-
4	Mahasamund	Yes	Village - Bemcha	21.133732	82.096728	5	-
5	Balodabazar - Bhatapara	Yes	Village - Bharslea, Tehsil - Balodabazar,	21.411046	82.831254	12	-
6	Durg	Yes	Urla	21.21821	81.262736	20	-
7	Bemetara	Yes	Village - Piperbhattha	21.695725	81.583505	8.5	-
8	Balod	Yes	Village- kalkasa	20.76038	81.13425	16.4	-
9	Rajnandgaon	Yes	Village - Barga , district - Rajnandgaon	21.103345	80.973592	8	-
10	Khairagarh - Chhuikhadan - Gandai	Yes	village -amlipara, khairagarh	21.406904	80.990612	2.7	-
11	Mohla - Manpur - Ambagarh Chowki	Yes	ward number 14 near SLRM center	20.771048	80.761703	0.8	-
12	Mungeli	Yes	Jamha	22.01182	81.43594	3	-
13	Gaurela - Pendra - Marwahi	Yes	Village Anjani	22.744865	81.874159	3	-
14	Janjgir - Champa	Yes	ward 1 near slrm centre	22.03296	82.57374	10.4	-
15	Sarangarh - Bilaigarh	Yes	Gadaha Bhata	21.58878	83.087446	3.5	-
16	Korba	Yes	Barbaspur	22.29382	82.724879	37.5	-
17	Sarguja	Yes	Village- Sonpurkalan	23.157109	83.228047	12	-
18	Koriya	Yes	Village -Badgaon , Baikunthpur khasra no 735&744	23.20338991	82.840913	2.5	-
19	Surajpur	Yes	Ward no 18 Badkapara	23.209165	82.840913	11	-
20	Kondagaon	Yes	Near ware house,canera road,kondagaon	19.57947	81.67691	1.5	-
21	Dantewada	Yes	ward no 12 indira ward balud road dantewada	18.8892104	81.3618131	4.01	-
22	Sukma	Yes	Ward No 6 Nayapara Sukma	18.4016197	81.6773937	3.5	-
23	Balrampur	Yes	Village- Lurghuta, Balrampur ,khasra no 281	23.663306	83.647331	2.5	-
24	Bilaspur	Existing at Kachhar ISWM Plant	Kachhar	NA	NA	NA	-
		No	-	-	-	-	March 2026
25	Narayanpur	Yes	Government-owned land situated in Village Brabeda bearing Khasra Number 83	19.713128	81.19893	1.5	-
26	Jashpur	Yes	At- Bartoli, Tehsil-Manora, Dist- Jashpur	22.92896973	84.14965899	4	-
27	Kabirdham	Yes	Sohagpur, Kawardha	21.931601	81.209665	4.75	-
28	Raigarh	Yes	Ward No. 42 Amlibhauna Near Bilaspur NH Road Raigarh	21.891106	83.356383	10	-
29	Bastar	Yes	Shiv mandir ward no 03 dongaghat	19.102285	82.035511	3	-
30	Kanker	No	-	-	-	-	Feb-2026
31	Sakti	No	-	-	-	-	Feb-2026
32	Bijapur	Yes	Shanti Nagar Ward 07 Bijapur	18.7887108	80.8008738	2	
33	Manendragarh - Chirmiri - Bharatpur	Yes	Khasra no 348/2 parasgadi	23.21337	82.20232	2.5	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE U

छत्तीसगढ़ शासन,
नगरीय प्रशासन एवं विकास विभाग
मंत्रालय, महानदी भवन
नवा रायपुर अटल नगर

क्रमांक/5640 नवा रायपुर, दिनांक 20/11/2025

प्रति,

महत्वपूर्ण
NGT, OA 606/2018

1. **आयुक्त,**
   नगर पालिक निगम **(समस्त)**
   छत्तीसगढ़

2. **मुख्य नगर पालिका अधिकारी,**
   नगर पालिका परिषद/नगर पंचायत **(समस्त)**
   छत्तीसगढ़

विषयः– माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में प्रचलित प्रकरण क्र. OA 606/2018।

संदर्भः– विभागीय समीक्षा बैठक दिनांक 09-09-2025, 06-11-2025 एवं 17-11-2025 को आयोजित समीक्षा बैठक की कार्यवाही विवरण।

विषयांतर्गत माननीय राष्ट्रीय हरित अधिकरण (NGT) नई दिल्ली द्वारा राज्य के नगरीय निकायों में ठोस अपशिष्ट प्रबंधन, सीवेज प्रबंधन एवं अन्य पर्यावरणीय मानकों के अनुपालन के प्रगति की नियमित सुनवाई की जाती है।

उक्त प्रकरण के संबंध में मुख्य सचिव महोदय द्वारा राज्य के नगरीय निकायों में ठोस अपशिष्ट प्रबंधन, सीवेज प्रबंधन एवं अन्य संबंधित बिंदुओं पर राज्य का एकीकृत छःमाही प्रतिवेदन माननीय राष्ट्रीय हरित अधिकरण (NGT) के समक्ष प्रस्तुत किया जाता है।

उपरोक्त प्रकरण के विगत सुनवाई दिनांक 05.08.2025 में माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा राज्य के नगरीय निकायों में ठोस अपशिष्ट प्रबंधन, सीवेज प्रबंधन कार्यों के क्रियान्वयन के संबंध में विभिन्न निर्देश दिये गए है।

माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा प्रकरण पर विगत सुनवाई दिनांक 05.08.2025 में दिये गए निर्देशों के अनुक्रम में सचिव महोदय द्वारा दिनांक 09.09.2025, 06.11.2025 तथा 17.11.2025 को राज्य के नगरीय निकायों में ठोस अपशिष्ट प्रबंधन, लीगेसी वेस्ट प्रबंधन तथा सीवेज प्रबंधन से संबंधित कार्यो की समीक्षा करते हुए आवश्यक निर्देश दिये गए है।

राज्य के नगरीय निकायों में ठोस अपशिष्ट प्रबंधन, लीगेसी वेस्ट प्रबंधन तथा सीवेज प्रबंधन के क्षेत्र में पाई गई कमियों के निराकरण एवं निरंतर क्रियान्वयन हेतु एतद् द्वारा निम्नानुसार निर्देश दिये जाते है :–

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

1. निकाय क्षेत्र के समस्त आवासीय/व्यावसायिक/वाणिज्यिक क्षेत्रों में नियमित रूप से शत् प्रतिशत डोर–टू–डोर कचरा संग्रहण सुनिश्चित किया जावे।
2. समस्त अपशिष्ट संग्रहण वाहनों का नियमित रूप से रखरखाव/मरम्मत–संधारण कराया जावे, जिससे अपशिष्ट संग्रहण वाहन यथा समय कार्यशील रहें।
3. निकाय क्षेत्रांतर्गत समस्त आवासीय ईकाइयों में हरे एवं नीले रंग के डस्टबिन उपलब्ध कराते हुए स्रोत पृथक्ककीरण को प्रोत्साहित किया जावे तथा इस हेतु जन तथा जागरूकता अभियान चलाते हुए अपशिष्ट संग्रहण वाहनों में स्वच्छता से संबंधित जिंगलों का उपयोग किया जावे।
4. अपशिष्ट उत्पादकों से SWM Rules, 2016 का पालन सुनिश्चित कराया जावे अन्यथा की स्थिति में निर्धारित प्रावधानों के अनुसार अर्थदंड अधिरोपित किया जावे।
5. समस्त एकीकृत ठोस अपशिष्ट प्रबंधन (ISWM) सुविधाओं, SLRM/MRF केंद्रों एवं कम्पोस्ट केन्द्रों का नियमित कुशल एवं अबाधित संचालन सुनिश्चित किया जावे।
6. पुनर्चक्रण योग्य सूखे अपशिष्ट को पुनर्चक्रण हेतु अधिकृत रिसाईक्लरों को विक्रय किया जावे तथा स्थानीय अनाधिकृत कबाड़ीवाले/स्क्रैप डीलरों को पर्यावरण विभाग से मान्यता प्राप्त किये जाने हेतु प्रोत्साहित किया जावे।
7. ठोस अपशिष्ट प्रबंधन कार्य से उत्सर्जित SCF/RDF को सीमेंट संयंत्रों से संपादित एमओयू के अनुरूप अपवहन हेतु संबंधित सीमेंट संयंत्रों को नियमित रूप से प्रेषित किया जावे तथा इसका विवरण राज्य द्वारा विकसित RDF पोर्टल पर प्रविष्ट किया जावे।
8. निकाय क्षेत्र से एकत्रित गीले अपशिष्ट का शत्प्रतिशत कम्पोस्टिंग करते हुए उत्पन्न कम्पोस्ट का NABL मान्यता प्राप्त प्रयोगशालाओं से नियमित रूप से गुणवत्ता परीक्षण कराया जावे।
9. ठोस अपशिष्ट प्रबंधन से जनित इनर्ट वेस्ट का निपटान पर्यावरणीय मानकों के अनुरूप किया जावे।
10. इनर्ट वेस्ट के निपटान के क्षेत्रों में पर्यावरणीय आकलन हेतु आवश्यक निगरानी एवं परीक्षण सुनिश्चित किया जावे।
11. इनर्ट वेस्ट के निपटान वाले क्षेत्रों का पूर्ण विवरण यथा जियो लोकेशन, क्षेत्रफल, भू–स्तर आदि का दस्तावेज संधारित किया जावे।
12. नगरीय निकाय क्षेत्र में ठोस अपशिष्ट प्रबंधन कार्य से संबंधित समस्त दस्तावेज यथा संग्रहित अपशिष्ट की मात्रा प्रसंस्कृत, उत्सर्जित इनर्ट, रिसाईक्लेबल सामाग्री निर्मित, SCF/RDF आदि के लॉग बुक एवं अन्य संबंधित दस्तावेज नियमित रूप से अद्यतन किया जावे।
13. निकाय क्षेत्र के समस्त रहवासी क्षेत्रों में प्रतिदिन एक बार तथा व्यावसायिक क्षेत्रों मे दो बार (Night sweeping सहित) झाड़ू लगाया जावे।

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

14. ठोस अपशिष्ट प्रबंधन कार्य हेतु नियोजित समस्त कर्मचारियों/स्व–सहायता समूहों को पीपीई किट उपलब्ध कराया जावे तथा नियमित अंतराल पर स्वास्थ्य परीक्षण कराया जावे।
15. ठोस अपशिष्ट प्रबंधन के कार्य हेतु उपभोक्ता प्रभार पंजी का विधिवत संधारण करते हुए उपभोक्ता प्रभार का शतप्रतिशत वसूली सुनिश्चित किया जावे।
16. निकाय क्षेत्र में ठोस अपशिष्ट प्रबंधन के कार्यों की सतत् मॉनिटरिंग हेतु नियमित रूप से मार्निंग विजिट किया जावे।
17. निकाय क्षेत्र में अवस्थित लीगेसी वेस्ट के निराकरण का कार्य समयावधि में पूर्ण कराय जावे।
18. निकाय क्षेत्रांतर्गत जीवीपी स्थलों/सीटीयू का निरंतर मॉनिटरिंग करते हुए इनका निराकरण किया जावे तथा नए जीवीपी/सीटीयू निर्मित न हो इस हेतु आवश्यक कार्यवाही सुनिश्चित किया जावे।
19. निकाय क्षेत्रांतर्गत समस्त जल स्रोतों यथा कुआं, तालाब, नालें, नदी, झील आदि को कचरे से मुक्त रखा जावे तथा इन स्थलों पर कचरा फेकनें पर प्रतीबंधात्मक कार्यवाही सुनिश्चित किया जावे।
20. सीवेज अपशिष्ट के निपटान हेतु स्थापित एसटीपी के इनलेट/आउटलेट से नमूना एकत्रित करते हुए नियमित रूप से गुणवत्ता परीक्षण कराया जावे।
21. नगर पालिक निगम रायपुर, बिलासपुर, रायगढ़, जगदलपुर, राजनांदगांव एवं अन्य निकायों में निर्मित एसटीपी से उत्सर्जित उपचारित जल के पुर्नउपयोग हेतु कार्ययोजना तैयार किया जावे।
22. राज्य बजट/मिशन अमृत 2.0/स्वच्छ भारत मिशन(शहरी) 2.0/स्मार्ट सिटी/अन्य अंतर्गत स्वीकृत सीवेज परियोजनाओं का क्रियान्वयन समय–सीमा में पूर्ण कराया जावे तथा उपचारित जल के पुर्नउपयोग की कार्ययोजना अग्रिम रूप से तैयार किया जावे।

राज्य के नगरीय निकायों में ठोस अपशिष्ट प्रबंधन एवं सीवेज प्रबंधन के संबंध में उपरोक्त निर्देशों को पालन अनिवार्यतः सुनिश्चित किया जावे तथा अपेक्षित प्रतिवेदन नियमित रूप से संचालनालय/राज्य शहरी विकास अभिकरण को प्रेषित किया जावे।

सचिव,
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

क्रमांक/ 5641 नवा रायपुर, दिनांक 20/11/2025

प्रतिलिपिः–

1. संचालक, नगरीय प्रशासन एवं विकास, इन्द्रावती भवन, अटल नगर, नवा रायपुर की ओर सूचनार्थ प्रेषित।
2. मुख्य कार्यापालन अधिकारी, राज्य शहरी विकास अभिकरण (सूडा), इन्द्रवती भवन, अटल नगर, नवा रायपुर की ओर सूचनार्थ प्रेषित।
3. संयुक्त संचालक, क्षेत्री. कार्या. रायपुर/दुर्ग/बिलासपुर/बस्तर एवं सरगुजा संभाग की ओर स्थल निरीक्षण एवं आवश्यक कार्यवाही हेतु निर्देशित।

सचिव,
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

State Urban Development Agency Chhattisgarh
4th floor, D-Block, Indrawati Bhawan, Nava Raipur Atal Nagar
Phone-0771-2222401, Fax : 2222409, Email - sudacg.it@yahoo.com

No./09/SUDA/NGT/2025-26/5295 Nava Raipur Atal Nagar, Dt. 07/ 11/2025

Minutes of the meeting held by the Secretary UADD GoCG regarding the compliance of instructions issued by Hon'ble NGT in the matter of O.A. No. 606/2018 Dated - 06.11.2025.

1. The review meeting convened on 6th November 2025 under the chairpersonship of theSecretary, GoCG, UADD in the meeting room S-2-12, Mantralaya, Mahanadi Bhawan. Nawa Raipur Atal Nagar to review the compliance status pertaining to the directives issued under Hon'ble National Green Tribunal (NGT) O.A No. 606/2018. The list of participants of the meeting is as follows:

   i. Secretary, Urban Administration and Development Department, GoCG
   ii. Director, Urban Administration and Development Department, GoCG
   iii. Chief Executive Officer, State Urban Development Agency, Chhattisgarh
   iv. Joint Director, UADD (Through Video Conference)
   v. ULBs officials (Through Video Conference)

2. The Director, UADD, extended a formal welcome to all officials and emphasized the imperative of ensuring strict compliance with the directions of the Hon'ble National Green Tribunal (NGT) inthe O.A No. 606/2018. It was further stated that all related works shall be comprehensively reviewed in accordance with the agenda.

3. The CEO, SUDA apprised the ULB officials of the Hon'ble NGT Order dated 05.08.2025 and emphasized the necessary actions to be undertaken in compliance with the directions prior to the next hearing scheduled on 24.02.2026

4. The Secretary, UADD, issued the following directions in an agenda-wise manner:
   i. The Secretary directed all concerned authorities to expedite activities related to the preparation of DPRs, approvals, and tendering for the upgradation of Waste Management Facilities (including MRFs, compost sheds, etc.) and to ensure strict adherence to the stipulated timelines.
   ii. Directions were issued to all Urban Local Bodies to ensure strict compliance with waste segregation at source, with particular emphasis on the proper utilization of designated dustbins.
   iii. The Secretary directed all concerned authorities to closely monitor door-to-door waste collection activities and ensure the regular broadcasting of awareness audio messages during waste collection drives. Further, directions were issued to conduct surveys and monitor the door-to-door waste collection process during morning hours to ensure effective implementation and enhance public participation.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

iv. All Urban Local Bodies (ULBs) were instructed to ensure that dry waste is properly channelized to authorized recyclers, in accordance with the circulated approved list. In cases where this process has not yet commenced, the concerned authorities were directed to take prompt and necessary action to initiate and operationalize the system at the earliest.

v. All Urban Local Bodies (ULBs) were directed to ensure real-time data updation related to SCF co-processing in cement plants on the State portal developed for tracking and monitoring SCF disposal activities.

vi. The Secretary instructed all Urban Local Bodies (ULBs) to expedite the remediation of dumpsites and legacy waste sites within the stipulated timeline.It was further directed that no unprocessed waste shall be allowed at these sites.

vii. The Secretary directed the remaining 5 districts to expedite the process of land identification for cluster based SLF and instructed that the progress in the other 28 districts be reviewed and accelerated accordingly.

viii. All Urban Local Bodies (ULBs) were directed to ensure that compost quality testing is carried out periodicallythrough NABL-accredited laboratories, in compliance with the directions of the Hon'ble NGT.

ix. The Secretary directed that inlet and outlet samples of all Operational STPs be tested in line with the directions of the Hon'ble NGT and Chief Secretary. Testing to be conducted by CECB.

5. The next review meeting is scheduled on 17th November 2025, to assess the compliance status of works undertaken by the Urban Local Bodies (ULBs) in line with the directions of the Hon'ble NGT under O.A. No. 606/2018. This meeting will precede the review meeting by the Chief Secretary sir. Therefore, all requisite actions and measures must be completed before the scheduled meetingon 17th November 2025.

6. The meeting concluded with an expression of gratitude to the Chair

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency,
Chhattisgarh, Nava Raipur Atal Nagar

Endt.No. /09/SUDA/NGT/2025-26/ 5296 Nava Raipur Atal Nagar 07/11/2025

Copy to -

5. Secretary, Urban Administration Development Department Govt, of CG, Mantralaya Mahanadi Bhavan Nava raipur Atal Nagar

6. Director, Urban Administration Development , Directorate UAD Indravati Bhavan Nava raipur Atal Nagar.

7. All Commissioners/ CMOs , Municipal Corporations/ Municipal Councils chhattisgarh.
8. Concerns related to the matter.

Chief Executive Officer
State Urban Development Agency,
Chhattisgarh, Nava Raipur Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

State Urban Development Agency Chhattisgarh
4th floor, D-Block, Indrawati Bhawan, Nava Raipur Atal Nagar
Phone-0771-2222401, Fax : 2222409, Email - sudacg.it@yahoo.com

No./09/SUDA/NGT/2025-26/ 4130 Nava Raipur Atal Nagar, Dt. 16 /09/2025

Minutes of the meeting held by the Secretary UADD GoCG regarding the compliance of instructions issued by Hon'ble NGT in the matter of O.A. No. 606/2018 Dated - 09.09.2025.

1. The review meeting convened on 9th September 2025 under the chairmanship of Secretary, GoCG, UADD, in the meeting room S-3-12, Mantralaya, Mahanadi Bhawan, Nawa Raipur Atal Nagar to review the compliance status pertaining to the directives issued under Hon'ble National Green Tribunal (NGT) in the matter of O.A. No. 606/2018. The list of participants of the meeting is as follows:

   i. Secretary, Urban Administration and Development Department, GoCG
   ii. Director, Urban Administration and Development Department, GoCG
   iii. Chief Executive Officer, State Urban Development Agency, Chhattisgarh
   iv. Joint Director, UADD (Through Video Conference)
   v. All ULBs officials (Through Video Conference)

2. At the outset, the Director, Urban Administration and Development Department, welcomed all officials and underscored the importance of ensuring strict compliance with the directions of the Hon'ble National Green Tribunal (NGT) during the hearing O.A. No. 606/2018 dated 5th August, 2025, with all related works to be comprehensively reviewed as per the agenda.

3. The Secretary, UADD apprised the participants of the directions issued by the Hon'ble National Green Tribunal (NGT) vide order dated 5th August, 2025.

4. The Secretary, UADD, issued the following directions in an agenda-wise manner:
   i. The Secretary directed all concerned authorities to expedite the preparation and submission of pending Detailed Project Reports (DPRs) for Waste Management Facilities (Material Recovery Facilities (MRF) /Compost Sheds), ensuring completion within the prescribed timelines.
   ii. The Secretary directed that all ULBs to identify gaps in collection and transportation to achieve 100% door-to-door waste collection. In cases where deficiencies are observed, detailed proposals must be submitted promptly to enable timely provision of necessary action.
   iii. Directions were issued to all Urban Local Bodies (ULBs) to ensure strict prevention of the formation of any new Garbage Vulnerable Points (GVPs) and to maintain the cleanliness of cleared locations through continuous monitoring and sustained systematic interventions.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

iv. All ULBs were directed to ensure proper channelization of dry waste to authorized recyclers as per the SUDA letter dated 26.09.2025. Where the process is pending, authorities must take immediate steps to initiate and operationalize it without delay.

v. A state portal has been developed to track and monitor SCF/RDF for co-processing with cement plants. The Secretary directed real-time data updates, prompt review and completion of pending MoUs (17 ULBs), regular SCF supply by compliant ULBs, and immediate reporting of operational or logistical issues for resolution.

vi. Out of 169 ULBs, 90 ULBs have conducted compost quality testing as per the 4th Sixth Monthly Compliance report. The secretary directed the remaining 79 ULBs to complete testing within a week and instructed all ULBs to ensure that compost quality testing should be carried out periodically through NABL-accredited laboratory.

vii. The Secretary directed stronger monitoring measures to boost compost generation and utilization, organization of donation camps where storage is limited, and proper record maintenance regarding production, sale, distribution and utilization of compost by all ULBs.

5. The Secretary emphasized that:
   i. ULBs shall not dispose inerts in low-lying areas; such material must be used for road construction or authorized landfilling with proper permission.
   ii. ULBs must monitor sites where inerts were dumped, including soil and groundwater testing and No waste shall be disposed of under the pretext of inerts.
   iii. Raipur and Bilaspur must ensure only inert material is disposed of at their SLF sites.
   iv. CECB shall conduct testing of SLF sites at Raipur and Bilaspur, and both ULBs must formally communicate this to the respective Regional Officer, CECB.

6. The Secretary directed the remaining seven districts to complete land identification within a month and instructed that progress in the 26 districts be reviewed and expedited.

7. Durg and Rajnandgaon shall submit legacy waste remediation plans, while Raipur shall report the updated quantity of legacy waste and completion timeline for Sarona.

8. The Secretary directed all ULBs to expedite dumpsite remediation as per SUDA letter dated 21.08.2025 and submit progress reports with photographic evidence. It was also directed that no fresh waste be dumped at these sites, failing which strict action will be taken.

9. The Secretary directed all ULBs to ensure optimal STP utilization. Rajim, Dhamtari, Kanker, and Simga, are with under 25% usage, must improve performance, and ULBs below 20% must explain the low utilization.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

10. The Secretary directed that inlet and outlet samples of all operational STPs be tested in line with the directions of the Hon'ble NGT and Chief Secretary. Testing to be conducted by CECB.

11. Raipur, Raigarh, and Bilaspur were directed to coordinate with industries to ensure compliance on treated wastewater reuse, and report to SUDA within the stipulated timeline. Other ULBs with operational STPs should identify potential users—such as National Highway Authority or for gardens, parks, and road cleaning—and maintain records of such utilization.

12. The Secretary directed that all Urban Local Bodies (ULBs) to identify and map the final discharge points of sewage generated within their jurisdictions. This exercise is to be taken up on priority, in compliance with the directions of the Hon'ble NGT.

13. The Secretary directed Urban Local Bodies Champa, Koni C (Bilaspur), Mangla B (Bilaspur), and Mangla D (Bilaspur) to expedite the completion of ongoing works and ensure the early operationalization of their respective Sewage Treatment Plants (STPs).

14. Korba, Ambikapur, Bhilai and Rajnandgaon have been directed to expedite land allocation, land survey, and structural design activities, and to ensure completion of the work within the stipulated timeframe, or earlier if possible. Durg ULB has been instructed to issue the work order at the earliest and initiate necessary action accordingly.

15. For the 73 Low-cost Nature-based STPs, ULBs have been instructed to finalize the tendering activities within the prescribed timeline, since the DPRs have already received SLTC approval. Additionally, the preparation and approval of the remaining 76 DPRs must be completed at the earliest.

16. ULBs must submit proposals for dumpsite remediation from the ring-fenced account and ensure no new dumpsites are created, with strict action for non-compliance.

17. The meeting concluded with vote of thanks to the chair.

Chief Executive Officer
State Urban Development Agency,
Chhattisgarh, Nava Raipur Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Endt.No. /09/SUDA/NGT/2025-26/ 4131 Nava Raipur Atal Nagar 16/09/2025

Copy to -

1. Secretary, Urban Administration Development Department Govt, of CG, Mantralaya Mahanadi Bhavan Nava raipur Atal Nagar
2. Director, Urban Administration Development , Directorate UAD Indravati Bhavan Nava raipur Atal Nagar.
3. All Commissioners/ CMOs , Municipal Corporations/ Municipal Councils chhattisgarh.
4. Concerns related to the matter.

Chief Executive Officer
State Urban Development Agency,
Chhattisgarh, Nava Raipur Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

TRUE TRANSLATED COPY

GOVERNMENT OF CHHATTISGARH

Urban Administration & Development Department

Mantralaya, Mahanadi Bhawan

Nava Raipur Atal Nagar

No./5640 Nava Raipur Atal Nagar, Dated: 20.11.2025

To,

1. All Commissioners,
Municipal Corporations (Chhattisgarh)
2. All Chief Municipal Officers,
Nagar Palika Parishad / Nagar Panchayats (Chhattisgarh)

Important
NGT OA No. 606/2018

Subject: **Hon'ble National Green Tribunal, New Delhi, Case No. O.A. 606/2018.**

Reference: **Proceedings of the departmental review meetings held on 09-09-2025, 06-11-2025, and 17-11-2025.**

The Hon'ble National Green Tribunal (NGT), New Delhi, regularly reviews the progress of compliance with Solid Waste Management, Sewage Management, and other environmental standards in the Urban Local Bodies of the State.

In relation to the above matter, a consolidated six-monthly report of the State on Solid Waste Management, Sewage Management, and other related points in the State's Urban Local Bodies is presented before the Hon'ble National Green Tribunal (NGT) by the Chief Secretary.

During the last hearing in the said matter on 05.08.2025, the Hon'ble National Green Tribunal (NGT) issued various directives concerning the implementation of Solid Waste Management and Sewage Management works in the State's Urban Local Bodies.

Pursuant to the directives issued by the Hon'ble National Green Tribunal (NGT) during the hearing on 05.08.2025, the Secretary conducted review meetings on 09.09.2025, 06.11.2025, and 17.11.2025 concerning Solid Waste Management, Legacy Waste Management, and Sewage Management related works in the State's Urban Local Bodies and issued necessary directions.

To address the deficiencies identified and ensure continuous implementation in the areas of Solid Waste Management, Legacy Waste Management, and Sewage Management in the State's Urban Local Bodies, the following directives are hereby issued: —

1. Regular 100% door to door waste collection should be ensured in all residential/commercial/business areas of the ulb.
2. All waste collection vehicles shall be regularly maintained and serviced to ensure that the vehicles remain functional and operational at all times.
3. Source segregation should be encouraged by providing green and blue coloured dustbins in all residential units under the municipal area and for this, public awareness campaigns should be run and jingles related to cleanliness should be used in waste collection vehicles.
4. Compliance of SWM Rules, 2016 should be ensured from the waste producers, otherwise penalty should be imposed as per the prescribed provisions.
5. Regular, efficient and uninterrupted operation of all Integrated Solid Waste Management (ISWM) facilities, SLRM/MRF centres and compost centres should be ensured.
6. Recyclable dry waste shall be sold to authorized recyclers, and local unauthorized scrap dealers / junk dealers shall be encouraged to obtain authorization from the Environment Department.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

7. The SCF/RDF generated from solid waste management work should be regularly sent to the concerned cement plants for disposal as per the MoU executed with the cement plants and its details should be entered on the RDF portal developed by the State.
8. While composting 100% of the wet waste collected from the municipal area, the quality of the compost produced should be regularly tested by NABL accredited laboratories.
9. Inert waste generated from solid waste management activities shall be disposed of strictly in accordance with prescribed environmental standards.
10. Necessary monitoring and testing shall be ensured for environmental assessment at sites used for inert waste disposal.
11. Complete details of inert waste disposal sites, such as geo-location, area, ground level, etc. shall be maintained in documented form.
12. All documents related to solid waste management work in the ULB area, such as log books for quantity of waste collected, processed, inert waste disposed of, recycled material produced, SCF/RDF, and other related documents shall be regularly updated.
13. Daily sweeping shall be ensured once per day in residential areas and twice per day in commercial areas (including night sweeping).
14. PPE kits should be provided to all the employees/self-help groups employed for solid waste management work and health check-up should be done at regular intervals.
15. For solid waste management activities, the user charge bye-laws shall be properly framed and enforced, and 100% recovery of user charges shall be ensured.
16. Regular morning visits should be conducted for continuous monitoring of solid waste activities in the municipal area.
17. The work of remediation of legacy waste existing within the municipal area shall be completed within the prescribed timeframe.
18. Continuous monitoring Of GVP sites/CTUs within the body area should be done to clear them and necessary action should be taken to ensure that no new GVP/CTUs are created.
19. All water sources, including wells, ponds, drains, rivers, lakes, etc., within the municipal area shall be kept free from waste, and restrictive action shall be ensured against dumping of waste at such locations.
20. For disposal of sewage, regular sampling and quality testing shall be carried out by collecting samples from the inlet and outlet of the Sewage Treatment Plants (STPs).
21. An action plan should be prepared for reuse of treated water emitted from STPs constructed in Municipal Corporation Raipur, Bilaspur, Raigarh, Jagdalpur, Rajnandgaon and other urban local bodies.
22. Implementation of sewage projects approved under State Budget / Mission Amrit 2.0 / Swachh Bharat Mission (Urban) 2.0 / Smart City / others should be completed within the time limit and an action plan for reuse of treated water should be prepared in advance.

It should be ensured that the above instructions regarding solid waste management and sewage management are strictly followed in the urban bodies of the state and the required report should be sent regularly to the Directorate/State Urban Development Agency.

Secretary
Government of Chhattisgarh
Urban administration & Development Department

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

No./5641 Nava Raipur Atal Nagar, Dated: 20.11.2025

Copy to:

1. Director, Directorate Urban Administration and Development, Indravati Bhawan, Nava Raipur Atal Nagar (Chhattisgarh) for information.
2. Chief Executive Officer (CEO), State Urban Development Agency (SUDA), Indravati Bhawan, Nava Raipur Atal Nagar (CG) for Information.
3. All Joint Directors, Regional Office, Raipur, Bilaspur, Durg, Bastar, Sarguja Division directed for site inspection & necessary action.

Secretary
Government of Chhattisgarh
Urban administration & Development Department

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE V

MEMORANDUM OF UNDERSTANDING (MoU)

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED (BPCL), MUMBAI

AND

NAGAR NIGAM, BHILAI

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100-150 TPD CBG Plant at Nagar Nigam, Bhilai

Dist: Durg, Chhattisgarh

Year-2024

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

This Non-Binding MOU ("MOU") is made at Raipur on this 13th day of March 2024 by and between:

Bharat Petroleum Corporation Limited, a company incorporated and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard Estate, Mumbai - 400 001 Maharashtra, (hereinafter referred to as "BPCL"),of the first part.

And

Nagar Nigam, Bhilai, Chhattisgarh, a municipal corporation constituted under the relevant laws of India, having its office at GE Road, Supela, Bhilai, Dist Durg-490023, (hereinafter referred to as "Nagar Nigam"), of the second part.

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "**CBDA**"), of the third part.

BPCL, Nagar Nigam and CBDA are hereinafter individually referred to as a "Party" and collectively as the "Parties".

Whereas:

BPCL is a 'Maharatna' Public Sector Undertaking under the aegis of Ministry of Petroleum and Natural Gas, Government of India, engaged in business of refining and marketing of petroleum fuel and also non-petroleum fuel like Compressed Bio Gas (CBG).

BPCL expressed its interest for setting up a CBG plant at a suitable location in Bhilai, subject to allotment of land and supply of segregated organic MSW by Nagar Nigam, Bhilai. Accordingly, BPCL has submitted its proposal to Nagar Nigam for setting up CBG plant of approximate capacity of 7 TPD (Tons Per Day) of CBG production using

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

20. This MOU shall remain in effect until the execution of the Binding Agreement between the parties or until terminated by either party in writing.

21. Upon the satisfactory outcome of the detailed feasibility study of the CBG plant, the parties shall endeavour to finalize and execute the formal binding Agreement within a period of 30 (thirty) days, following which, this Agreement shall be considered null and void.

22. This MOU is terminated by either party by giving 30 days' notice to other party without assigning any reason.

23. This Agreement shall be governed by and construed in accordance with the laws of India.

24. Any amendments or modifications to this Agreement shall be made in writing and duly signed by all parties.

IN WITNESS WHEREOF, the parties hereto have executed this MOU as of the date first above written.

For Bharat Petroleum Corporation Limited :

_____

[Authorized Representative's Signature]
Name: Anurag Saraogi, Chief General Manager, Biofuel (Retail)
Date: 13.03.2024

For Nagar Nigam, Bhilai :

_____

[Authorized Representative's Signature]
Name: Devesh Kumar Dhruw IAS, Commissioner
Date: 13.03.2024

COMMISSIONER
Nagar Palik Nigam
Bhilai

For Chhattisgarh Biofuel Development Authority :

_____

[Authorized Representative's Signature]
Name: Sumit Sarkar, Chief Executive Officer
Date:13.03.2024

सुमित सरकार
मुख्य कार्यपालन अधिकारी
छ.ग. बायोफ्यूल विकास प्राधिकरण
(ऊर्जा विभाग, छ.ग. शासन)
रायपुर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MEMORANDUM OF UNDERSTANDING (MoU)

(Legally non-binding)

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED (BPCL), MUMBAI

AND

NAGAR NIGAM, RAIPUR

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100 TPD CBG Plant at Nagar Nigam, Raipur
Dist: Raipur, Chhattisgarh

Year-2024

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

This Non-Binding MOU ("MOU") is made at Raipur on this 13th day of March 2024 by and between:

Bharat Petroleum Corporation Limited, a company incorporated and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard Estate, Mumbai - 400 001 Maharashtra, (hereinafter referred to as "BPCL"),of the first part.

And

Nagar Nigam, Raipur, Chhattisgarh, a municipal corporation constituted under the relevant laws of India, having its office at Near Gandhi Maidan, Raipur-492001, (hereinafter referred to as "Nagar Nigam"), of the second part.

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "**CBDA**"), of the third part.

BPCL, Nagar Nigam and CBDA are hereinafter individually referred to as a "Party" and collectively as the "Parties".

Whereas:

BPCL is a 'Maharatna' Public Sector Undertaking under the aegis of Ministry of Petroleum and Natural Gas, Government of India, engaged in business of refining and marketing of petroleum fuel and also non-petroleum fuel like Compressed Bio Gas (CBG).

BPCL expressed its interest for setting up a CBG plant at a suitable location in Raipur, subject to allotment of land and supply of segregated organic MSW by Nagar Nigam, Raipur.Accordingly, BPCL has submitted its proposal to Nagar Nigam for setting up CBG plant of approximate capacity of 5 TPD (Tons Per Day) of CBG production using

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

20. This MOU shall remain in effect until the execution of the Binding Agreement between the parties or until terminated by either party in writing.

21. Upon the satisfactory outcome of the detailed feasibility study of the CBG plant, the parties shall endeavour to finalize and execute the formal binding Agreement within a period of 90 (Ninety) days, following which, this Agreement shall be considered null and void.

22. This MOU is terminated by either party by giving 30 days' notice to other party without assigning any reason.

23. This Agreement shall be governed by and construed in accordance with the laws of India.

24. Any amendments or modifications to this Agreement shall be made in writing and duly signed by all parties.

IN WITNESS WHEREOF, the parties hereto have executed this MOU as of the date first above written.

For Bharat Petroleum Corporation Limited:

13/3/24

BHARAT PETROLEUM CORPN. LTD. MUMBAI

_____
[Authorized Representative's Signature]
Name: Anurag Saraogi, Chief General Manager, Biofuel (Retail)
Date: 13.03.2024

For Nagar Nigam, Raipur:

Commissioner
Municipal Corporation
Raipur (C.G.)

_____
[Authorized Representative's Signature]
Name: Abinash Mishra IAS, Commissioner
Date: 13.03.2024

For Chhattisgarh Biofuel Development Authority:

सुमित सरकार
मुख्य कार्यपालन अधिकारी
छ.ग. बायोफ्यूल विकास प्राधिकरण
(ऊर्जा विभाग, छ.ग. शासन)
रायपुर (छ.ग.)

_____
[Authorized Representative's Signature]
Name: Sumit Sarkar, Chief Executive Officer
Date:13.03.2024

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MEMORANDUM OF UNDERSTANDING (MoU)

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED (BPCL), MUMBAI

AND

NAGAR PALIK NIGAM DHAMTARI

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100-150 TPD Municipal Solid Waste and Biomass to Compressed Bio Gas (CBG) Plant at Village Mujgahan, Dist: Dhamtari, Chhattisgarh

Year-2025

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

This Non-Binding MOU ("MOU") is made at Raipur on this 17th day of January 2025 by and between:

Bharat Petroleum Corporation Limited, a company incorporated and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard Estate, Mumbai – 400 001 Maharashtra, (hereinafter referred to as "BPCL"),of the first part.

And

Nagar Palik Nigam, Dhamtari, Chhattisgarh, a municipal corporation constituted under the relevant laws of India, having its office at Itwari Bazar, District Dhamtari-493773, (hereinafter referred to as "Nagar Palik Nigam"), of the second part.

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "**CBDA**"), of the third part.

BPCL, Nagar Palik Nigam and CBDA are hereinafter individually referred to as a "Party" and collectively as the "Parties".

Whereas:

BPCL is a 'Maharatna' Public Sector Undertaking under the aegis of Ministry of Petroleum and Natural Gas, Government of India, engaged in business of refining and marketing of petroleum fuel and also non-petroleum fuel like Compressed Bio Gas (CBG).

BPCL expressed its interest for setting up a CBG plant at a suitable location in Dhamtari, subject to allotment of land and supply of segregated organic MSW by Nagar Palik Nigam, Dhamtari and availability of Biomass like Paddy Straw. Accordingly, BPCL has submitted its proposal to Nagar Palik Nigam for setting up

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

19. The parties agree to maintain the confidentiality of discussions, documents, and information exchanged during the negotiation process, unless otherwise agreed upon in writing.
20. This MOU shall remain in effect until the execution of the Concession Agreement between the parties or until terminated by either party in writing.
21. Upon the satisfactory outcome of the detailed feasibility study of the CBG plant, the parties shall endeavour to finalize and execute the formal Concession Agreement within a period of 30 (thirty) days, following which, this MOU shall be considered null and void.
22. This MOU can be terminated by either party by giving 30 days' notice to the other party without assigning any reason.
23. This MOU shall be governed by and construed in accordance with the laws of India.
24. Any amendments or modifications to this MOU shall be made in writing and duly signed by all parties.

IN WITNESS WHEREOF, the parties hereto have executed this MOU as of the date first above written.

For Bharat Petroleum Corporation Limited:

BHARAT PETROLEUM CORPN. LTD. MUMBAI

[Authorized Representative's Signature]
Name:
Date:

For Nagar Palika Nigam, Dhamtari :

आयुक्त
नगर पालिक निगम
धमतरी (छ.ग.)

[Authorized Representative's Signature]
Name:
Date:

For Chhattisgarh Biofuel Development Authority:

[Authorized Representative's Signature]
Name:
Date:

सुमित सरकार
मुख्य कार्यपालन अधिकारी
छ.ग. बायोफ्यूल विकास प्राधिकरण
(ऊर्जा विभाग, छ.ग. शासन)
रायपुर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MEMORANDUM OF UNDERSTANDING (MoU)

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED (BPCL), MUMBAI

AND

NAGAR NIGAM, BILASPUR

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100-150 TPD MSW to CBG Plant at Village Kachhar, Nagar Nigam, Bilaspur, Dist: Bilaspur, Chhattisgarh

Year-2024

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

This Non-Binding MOU ("MOU") is made at Raipur on this ....thday of ..... 2024 by and between:

Bharat Petroleum Corporation Limited, a company incorporated and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard Estate, Mumbai – 400 001 Maharashtra, (hereinafter referred to as "BPCL"),of the first part.

And

Nagar Nigam, Bilaspur, Chhattisgarh, a municipal corporation constituted under the relevant laws of India, having its office at Vikas Bhawan, Nehru Chowk Bilaspur-49501, (hereinafter referred to as "Nagar Nigam"), of the second part.

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "**CBDA**"), of the third part.

BPCL, Nagar Nigam and CBDA are hereinafter individually referred to as a "Party" and collectively as the "Parties".

Whereas:

BPCL is a 'Maharatna' Public Sector Undertaking under the aegis of Ministry of Petroleum and Natural Gas, Government of India, engaged in business of refining and marketing of petroleum fuel and also non-petroleum fuel like Compressed Bio Gas (CBG).

BPCL expressed its interest for setting up a CBG plant at a suitable location in Bilaspur, subject to allotment of land and supply of segregated organic MSW by Nagar Nigam, Bilaspur. Accordingly, BPCL has submitted its proposal to Nagar Nigam for setting up CBG plant of approximate capacity of 7 TPD (Tons Per Day) of CBG

आयुक्त
नगर पालिक निगम
बिलासपुर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

20. This MOU shall remain in effect until the execution of the Binding Agreement between the parties or until terminated by either party in writing.

21. Upon the satisfactory outcome of the detailed feasibility study of the CBG plant, the parties shall endeavour to finalize and execute the formal binding Agreement within a period of 30 (thirty) days, following which, this Agreement shall be considered null and void.

22. This MOU is terminated by either party by giving 30 days' notice to other party without assigning any reason.

23. This Agreement shall be governed by and construed in accordance with the laws of India.

24. Any amendments or modifications to this Agreement shall be made in writing and duly signed by all parties.

IN WITNESS WHEREOF, the parties hereto have executed this MOU as of the date first above written.

For Bharat Petroleum Corporation Limited:

BHARAT PETROLEUM CORPN. LTD. MUMBAI

_____

[Authorized Representative's Signature]
Name: Anilkumar P, Head Biofuels
Date:

For Nagar Nigam, Bilaspur :

_____

[Authorized Representative's Signature]
Name: Amit Kumar IAS, Commissioner
Date:

For Chhattisgarh Biofuel Development Authority:

_____

[Authorized Representative's Signature]
Name: Sumit Sarkar, Chief Executive Officer
Date:

सुमित सरकार
मुख्य कार्यपालन अधिकारी
छ.ग. बायोफ्यूल विकास प्राधिकरण
(ऊर्जा विभाग, छ.ग. शासन)
रायपुर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MEMORANDUM OF UNDERSTANDING (MoU)

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED (BPCL), MUMBAI

AND

NAGAR PALIK NIGAM RAJNANDGAON

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100-150 TPD Municipal Solid Waste and Biomass to Compressed Bio Gas (CBG) Plant at Village Boirdeeh, Dist: Rajnandgaon, Chhattisgarh

Year-2025

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

This Non-Binding MOU ("MOU") is made at Raipur on this 17th day of January 2025 by and between:

Bharat Petroleum Corporation Limited, a company incorporated and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard Estate, Mumbai – 400 001 Maharashtra, (hereinafter referred to as "BPCL"),of the first part.

And

Nagar Palik Nigam, Rajnandgaon, Chhattisgarh, a municipal corporation constituted under the relevant laws of India, having its office at Mahavir chowk in front of State High School, District Rajnandgaon-491441, (hereinafter referred to as "Nagar Palik Nigam"), of the second part.

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "**CBDA**"), of the third part.

BPCL, Nagar Palik Nigam and CBDA are hereinafter individually referred to as a "Party" and collectively as the "Parties".

Whereas:

BPCL is a 'Maharatna' Public Sector Undertaking under the aegis of Ministry of Petroleum and Natural Gas, Government of India, engaged in business of refining and marketing of petroleum fuel and also non-petroleum fuel like Compressed Bio Gas (CBG).

BPCL expressed its interest for setting up a CBG plant at a suitable location in Rajnandgaon, subject to allotment of land and supply of segregated organic MSW by Nagar Palik Nigam, Rajnandgaon and availability of Biomass like Paddy Straw. Accordingly, BPCL has submitted its proposal to Nagar Palik Nigam for setting up

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

19. The parties agree to maintain the confidentiality of discussions, documents, and information exchanged during the negotiation process, unless otherwise agreed upon in writing.
20. This MOU shall remain in effect until the execution of the Concession Agreement between the parties or until terminated by either party in writing.
21. Upon the satisfactory outcome of the detailed feasibility study of the CBG plant, the parties shall endeavour to finalize and execute the formal Concession Agreement within a period of 30 (thirty) days, following which, this MOU shall be considered null and void.
22. This MOU can be terminated by either party by giving 30 days' notice to the other party without assigning any reason.
23. This MOU shall be governed by and construed in accordance with the laws of India.
24. Any amendments or modifications to this MOU shall be made in writing and duly signed by all parties.

IN WITNESS WHEREOF, the parties hereto have executed this MOU as of the date first above written.

For Bharat Petroleum Corporation Limited:

BHARAT PETROLEUM CORPN. LTD.

_____

[Authorized Representative's Signature]
Name:
Date:

For Nagar Palik Nigam, Rajnandgaon :

_____

[Authorized Representative's Signature]
Name:
Date:

For Chhattisgarh Biofuel Development Authority:

_____

[Authorized Representative's Signature]
Name: सुमित सरकार
Date: मुख्य कार्यपालन अधिकारी
छ.ग. बायोफ्यूल विकास प्राधिकरण
(ऊर्जा विभाग, छ.ग. शासन)
रायपुर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MEMORANDUM OF UNDERSTANDING (MoU)

BETWEEN

GAIL (INDIA) LIMITED, NEW DELHI

AND

NAGAR PALIK NIGAM KORBA

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 150 TPD Municipal Solid Waste and Biomass to Compressed Bio Gas (CBG) Plant at Barbaspur, Korba, Chhattisgarh

Year-2025

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

This Non-Binding MOU ("MOU") is made at Raipur on this 17th day of January 2025 by and between:

GAIL (INDIA) LIMITED, a company incorporated under the Companies Act 1956, having its Registered Office at GAIL Bhawan, 16 Bhikaiji Cama Place, R K Puram, New Delhi- 110066 (hereinafter referred to as the "**GAIL**" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its Affilliates, successors and permitted assigns) of the FIRST PART

And

Nagar Palik Nigam, Korba having its office at, Saket Bhawan ITI Chowk Korba–495677 Chhattisgarh (hereinafter referred to as "**Nagar Palik Nigam**" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and assigns) of the SECOND PART;

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "**CBDA**"), of the THIRD PART.

GAIL, Nagar Palik Nigam and CBDA are hereinafter individually referred to as a "Party" and collectively as the "Parties".

Whereas:

GAIL is India's leading natural gas company and a 'Maharatna' Public Sector Undertaking under the aegis of Ministry of Petroleum and Natural Gas, Government of India, with diversified interests across the natural gas value chain of marketing, transmission, LPG production & transmission, LNG re-gasification, petrochemicals, city gas, E&P, Hydrogen, Solar, Wind, Biofuels like Compressed Bio Gas (CBG) etc.

GAIL expressed its interest for setting up a CBG plant at a suitable location in Korba , subject to allotment of land and supply of segregated organic MSW by Nagar Palik Nigam, Korba and availability of Biomass like Paddy Straw.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

20. This MOU shall remain in effect until the execution of the Concession Agreement between the parties or until terminated by either party in writing.

21. Upon the satisfactory outcome of the detailed feasibility study of the CBG plant, the parties shall endeavour to finalize and execute the formal Concession Agreement within a period of 30 (thirty) days, following which, this MOU shall be considered null and void.

22. Notwithstanding anything stated in this MOU, either party can terminate this MOU by giving 30 days' notice to the other party without assigning any reason.

23. This MOU shall be governed by and construed in accordance with the laws of India.

24. Any amendments or modifications to this MOU shall be made in writing and duly signed by all parties.

IN WITNESS WHEREOF, the parties hereto have executed this MOU as of the date first above written.

For GAIL (INDIA) LIMITED:

_____

[Authorized Representative's Signature]
Name: S. N. Yadav, ED(CBG)
Date:

For Nagar Palik Nigam, Korba :

_____

[Authorized Representative's Signature]
Name: ASHUTOSH PANDEY
Date: 17.01.2025

For Chhattisgarh Biofuel Development Authority:

_____

[Authorized Representative's Signature]
Name:
Date:

सुमित सरकार
मुख्य कार्यपालन अधिकारी
छ.ग. बायोफ्यूल विकास प्राधिकरण
(ऊर्जा विभाग, छ.ग. शासन)
रायपुर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MEMORANDUM OF UNDERSTANDING (MoU)

BETWEEN

GAIL (INDIA) LIMITED, NEW DELHI

AND

NAGAR PALIK NIGAM RAIGARH

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 150 TPD Municipal Solid Waste and Biomass to Compressed Bio Gas (CBG) Plant at Raigarh, Chhattisgarh

Year-2025

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

This Non-Binding MOU ("MOU") is made at Raipur on this 17th day of January 2025 by and between:

GAIL (INDIA) LIMITED, a company incorporated under the Companies Act 1956, having its Registered Office at GAIL Bhawan, 16 Bhikaiji Cama Place, R K Puram, New Delhi- 110066 (hereinafter referred to as the "**GAIL**" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include Affiliates its successors and permitted assigns) of the FIRST PART

And

Nagar Palik Nigam, Raigarh having its office at, Inside Old Town Hall, Sanjay Market, Raigarh– 496001 Chhattisgarh (hereinafter referred to as "**Nagar Palik Nigam**" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and assigns) of the SECOND PART;

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "**CBDA**"), of the THIRD PART.

GAIL, Nagar Palik Nigam and CBDA are hereinafter individually referred to as a "Party" and collectively as the "Parties".

Whereas:

GAIL is India's leading natural gas company and a 'Maharatna' Public Sector Undertaking under the aegis of Ministry of Petroleum and Natural Gas, Government of India, with diversified interests across the natural gas value chain of marketing, transmission, LPG production & transmission, LNG re-gasification, petrochemicals, city gas, E&P, Hydrogen, Solar, Wind, Biofuels like Compressed Bio Gas (CBG) etc.

GAIL expressed its interest for setting up a CBG plant at a suitable location in Raigarh, subject to allotment of land and supply of segregated organic MSW by Nagar Palik

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

20. This MOU shall remain in effect until the execution of the Concession Agreement between the parties or until terminated by either party in writing.

21. Upon the satisfactory outcome of the detailed feasibility study of the CBG plant, the parties shall endeavour to finalize and execute the formal Concession Agreement within a period of 30 (thirty) days, following which, this MOU shall be considered null and void.

22. Notwithstanding anything stated in this MOU, either party can terminate this MOU by giving 30 days' prior written notice to the other party without assigning any reason.

23. This MOU shall be governed by and construed in accordance with the laws of India.

24. Any amendments or modifications to this MOU shall be made in writing and duly signed by all parties.

IN WITNESS WHEREOF, the parties hereto have executed this MOU as of the date first above written.

For GAIL (INDIA) LIMITED:

_____

[Authorized Representative's Signature]
Name: S. N. Yadav, ED (CBG)
Date:

For Nagar Palik Nigam, Raigarh :

_____

[Authorized Representative's Signature]
Name: Brijeshsingh Kshatriya
Date:

For Chhattisgarh Biofuel Development Authority:

_____

[Authorized Representative's Signature]
Name:
Date:

सुमित सरकार
मुख्य कार्यपालन अधिकारी
छ.ग. बायोफ्यूल विकास प्राधिकरण
(ऊर्जा विभाग, छ.ग. शासन)
रायपुर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MEMORANDUM OF UNDERSTANDING (MoU)

BETWEEN

GAIL (INDIA) LIMITED, NEW DELHI

AND

NAGAR PALIK NIGAM AMBIKAPUR

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 150 TPD Municipal Solid Waste and Biomass to Compressed Bio Gas (CBG) Plant at Laxmipur, Ambikapur, Chhattisgarh

Year-2025

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

This Non-Binding MOU ("MOU") is made at Raipur on this 17th day of January 2025 by and between:

GAIL (INDIA) LIMITED, a company incorporated under the Companies Act 1956, having its Registered Office at GAIL Bhawan, 16 Bhikaiji Cama Place, R K Puram, New Delhi- 110066 (hereinafter referred to as the "**GAIL**" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its Affiliates, successors and permitted assigns) of the FIRST PART

And

Nagar Palik Nigam, Ambikapur having its office at, Mission Chowk Ambikapur, Surguja– 497001 Chhattisgarh (hereinafter referred to as "**Nagar Palik Nigam**" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and assigns) of the SECOND PART;

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "**CBDA**"), of the THIRD PART.

GAIL, Nagar Palik Nigam and CBDA are hereinafter individually referred to as a "Party" and collectively as the "Parties".

Whereas:

GAIL is India's leading natural gas company and a 'Maharatna' Public Sector Undertaking under the aegis of Ministry of Petroleum and Natural Gas, Government of India, with diversified interests across the natural gas value chain of marketing, transmission, LPG production & transmission, LNG re-gasification, petrochemicals, city gas, E&P, Hydrogen, Solar, Wind, Biofuels like Compressed Bio Gas (CBG) etc.

GAIL expressed its interest for setting up a CBG plant at a suitable location in Ambikapur, subject to allotment of land and supply of segregated organic MSW by Nagar Palik Nigam, Ambikapur and availability of Biomass like Paddy Straw.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

20. This MOU shall remain in effect until the execution of the Concession Agreement between the parties or until terminated by either party in writing.

21. Upon the satisfactory outcome of the detailed feasibility study of the CBG plant, the parties shall endeavour to finalize and execute the formal Concession Agreement within a period of 30 (thirty) days, following which, this MOU shall be considered null and void.

22. Notwithstanding anything stated in this MOU, either party can terminate this MOU by giving 30 days' notice to the other party without assigning any reason.

23. This MOU shall be governed by and construed in accordance with the laws of India.

24. Any amendments or modifications to this MOU shall be made in writing and duly signed by all parties.

IN WITNESS WHEREOF, the parties hereto have executed this MOU as of the date first above written.

For GAIL (INDIA) LIMITED:

_____

[Authorized Representative's Signature]
Name: S.N. Yadav, ED (CBG)
Date:

For Nagar Palik Nigam, Ambikapur :

_____

[Authorized Representative's Signature]
Name:
Date:

For Chhattisgarh Biofuel Development Authority:

_____

[Authorized Representative's Signature]
Name:
Date:

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE W

छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग
"मंत्रालय"
महानदी भवन, नवा रायपुर अटल नगर

क्रमांकः एफ 5–7/2025/18 नवा रायपुर अटल नगर, दिनांक 07/05/2025

प्रति,

1. **समस्त कलेक्टर,**
   छत्तीसगढ़।

2. **समस्त आयुक्त,**
   नगर पालिक निगम (छ.ग.)

3. **समस्त मुख्य नगर पालिका अधिकारी,**
   नगर पालिका परिषद/नगर पंचायत (छ.ग.)

विषय :– **राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो–सीएनजी संयंत्रों हेतु रियायती लीज दरों पर शासकीय भूमि आबंटन किये जाने के संबंध में।**

—00—

विषयान्तर्गत मंत्रि–परिषद् के आदेश दिनांक 17.04.2025 के परिपालन में राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो–सी.एन.जी संयंत्रों हेतु रियायती लीज दरों पर शासकीय भूमि आबंटन के संबंध में दिशा–निर्देश की प्रति संलग्न है।

कृपया संलग्न दिशा–निर्देश अनुसार राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु आवश्यकतानुसार एवं यथा प्रस्तावित बायो–सीएनजी संयंत्रों की स्थापना हेतु रियायती लीज दरों पर शासकीय भूमि आबंटन किये जाने के संबंध में आवश्यक कार्यवाही किया जाना सुनिश्चित करें।

संलग्न :– उपरोक्तानुसार।

7/5/25

(आनंद कुमार पटेल)
अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

पृ. एफ 5–7 / 2025 / 18 नवा रायपुर अटल नगर, दिनांक 07/05/2025

प्रतिलिपि :–

1. विशेष कर्तव्यस्थ अधिकारी, मान. उप मुख्यमंत्री जी छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर (छ.ग.)।
2. अवर सचिव, मुख्य सचिव कार्यालय, छत्तीसगढ शासन, महानदी भवन, मंत्रालय, नवा रायपुर अटल नगर (छ.ग.)
3. सचिव, छ.ग. शासन, राजस्व एवं आपदा प्रबंधन विभाग, मंत्रालय, नवा रायपुर अटल नगर (छ.ग.)
4. संचालक, संचालनालय नगरीय प्रशासन एवं विकास, नवा रायपुर अटल नगर (छ.ग.)।
5. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, नवा रायपुर अटल नगर (छ.ग.)।
6. समस्त संयुक्त संचालक, क्षेत्रीय कार्यालय, नगरीय प्रशासन एवं विकास (छ.ग.)
7. प्रोग्रामर, डाटा सेन्टर, संचालनालय, नगरीय प्रशासन एवं विकास की ओर वेबसाईट में अपलोड किये जाने हेतु।

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

7/5/25

अवर सचिव,
छत्तीसगढ़ शासन,
नगरीय प्रशासन एवं विकास विभाग

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर
****

राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो-सीएनजी संयंत्रों हेतु रियायती लीज दरों पर शासकीय भूमि आबंटन किये जाने हेतु दिशा-निर्देश

I. प्रस्तावना :-

सतत् योजना एवं पर्यावरण-अनुकूल अक्षय ऊर्जा स्रोतों की बढ़ती मांग ने जीवाश्म ईंधन पर निर्भरता को कम करने के लिए नवाचार समाधानों की आवश्यकता को प्रेरित किया है। बायो-सीएनजी (संपीड़ित जैव गैस), जो अनएरोबिक विघटन प्रक्रिया के माध्यम से जैविक कचरे से उत्पन्न होती है, एक आशाजनक विकल्प है। यह कचरे के प्रबंधन और स्वच्छ ऊर्जा उत्पादन से संबंधित चुनौतियों का समाधान करने में एक महत्वपूर्ण भूमिका निभाता है।

भारत की पर्यावरणीय स्थिरता और नवीकरणीय ऊर्जा के प्रति प्रतिबद्धता के अनुरूप, भारत सरकार द्वारा अक्टूबर 2018 में SATAT (सतत वैकल्पिक परिवहन के लिए किफायती योजना) योजना प्रारंभ की गई है। इस योजना का उद्देश्य बायो-सीएनजी (Compressed Bio-Gas) का उत्पादन और उपयोग बढ़ाना है, जिससे वाहनों और उद्योगों के लिए इसे स्वच्छ ईंधन के रूप में प्रोत्साहित किया जा सके।

राज्य शासन द्वारा केबिनेट की बैठक दिनांक 17 अप्रैल, 2025 में लिये गए निर्णय अनुसार छत्तीसगढ़ राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो-सीएनजी संयंत्रों हेतु सार्वजनिक क्षेत्र के उपक्रमों एवं शासकीय तेल और गैस विपणन कंपनियों को रियायती लीज़ दर पर शासकीय भूमि आबंटन किये जाने सहमति प्रदान की गई है।

राज्य शासन द्वारा लिये गए उपरोक्त निर्णय के अनुक्रम में बायो-सीएनजी संयंत्रों की स्थापना हेतु शासकीय भूमि आबंटन किये जाने के संबंध में विभाग द्वारा दिशा-निर्देश तैयार किये गए हैं। इस दिशा-निर्देश का प्रमुख उद्देश्य सार्वजनिक क्षेत्र के उपक्रमों एवं शासकीय तेल और गैस विपणन कंपनियों को रियायती लीज़ दर पर शासकीय भूमि आबंटन की प्रक्रिया का मानकीकरण करना है।

II उद्देश्य: -

1. बायो-सीएनजी संयंत्र की स्थापना के लिए स्थिर और सुलभ दर पर भूमि प्रदान करने हेतु प्रक्रिया में एकरूपता लाया जाना।

2. राज्य के नगरीय निकायों में बायो-सीएनजी संयंत्र की स्थापना हेतु भूमि लीज़ दर में समानता सुनिश्चित करना।

3. नगरीय निकायों में जैव अपशिष्ट / कृषि अपशिष्ट के प्रसंस्करण उपरान्त स्वच्छ ऊर्जा में परिवर्तित करने हेतु बायो-सीएनजी संयंत्रों की स्थापना को प्रोत्साहित करना।

4. सतत ठोस अपशिष्ट प्रबंधन प्रथाओं को बढ़ावा देना और एक वृत्ताकार अर्थव्यवस्था (Circular Economy) का समर्थन करना।

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

III. पात्रता मानदंड: -

1. सार्वजनिक क्षेत्र के उपक्रम एवं शासकीय तेल और गैस विपणन कंपनियां, नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण के लिए बायो-सीएनजी संयंत्र की स्थापना हेतु रियायती दर पर शासकीय भूमि के आवंटन हेतु पात्र होंगी।

IV. भूमि चयन एवं लीज़ दर निर्धारण हेतु समिति: -

ठोस अपशिष्ट आधारित बायो-सीएनजी संयंत्र स्थापित किये जाने हेतु भूमि के चिन्हांकन एवं रियायती दरों पर लीज़ राशि निर्धारण हेतु निम्नानुसार जिला स्तरीय समिति का गठन किया जाता है:-

i.	संबंधित जिला कलेक्टर	-	अध्यक्ष
ii.	संबंधित मुख्य कार्यपालन अधिकारी, जिला पंचायत	-	सदस्य
iii.	संबंधित आयुक्त/मुख्य नगर पालिका अधिकारी	-	सदस्य सचिव
iv.	संबंधित जिला वनमंडलाधिकारी	-	सदस्य
v.	संबंधित अनुभागीय अधिकारी (राजस्व विभाग)	-	सदस्य
vi.	संबंधित उप संचालक (कृषि विभाग)	-	सदस्य
vii.	संबंधित क्षेत्रीय अधिकारी, छ.ग. पर्यावरण संरक्षण मण्डल	-	सदस्य
viii.	संबंधित महाप्रबंधक, जिला व्यापार एवं उद्योग केन्द्र	-	सदस्य

V. भूमि चयन के मापदण्ड: -

1. नगरीय निकाय के स्वामित्व में उपयुक्त भूमि उपलब्ध होने की स्थिति में संबंधित आयुक्त/मुख्य नगर निगम अधिकारी उपरोक्त समिति के समक्ष सार्वजनिक क्षेत्र के उपक्रमों / शासकीय तेल और गैस विपणन कंपनियों को उपयुक्त भूमि लीज़ दर पर आवंटित करने हेतु प्रस्ताव प्रस्तुत कर सकेंगे।

2. बायो-सीएनजी संयंत्रों की स्थापना हेतु प्रस्तावित भूमि उपयुक्त क्षेत्रों में स्थित होनी चाहिए, जिसमें पहुँच मार्ग, ठोस अपशिष्ट उत्पादन स्त्रोतों की निकटता एवं आवश्यक अधोसंरचना (सड़कें, जल, बिजली, आदि) की उपलब्धता जैसे कारकों को समिति द्वारा संज्ञान में लिया जावेगा।

3. कृषि क्षेत्र, शहरी ठोस अपशिष्ट प्रबंधन संयंत्रों या पशुपालन फार्म जैसे प्रमुख जैविक कचरा उत्पादन स्त्रोतों के पास स्थित भूमि को प्राथमिकता दी जाएगी, जिससे परिवहन लागत को कम किया जा सके एवं परिचालन क्षमता में वृद्धि हो सके।

4. आवंटित भूमि का आकार प्रस्तावित बायो-सीएनजी संयंत्र के आकार के आधार पर निर्धारित किया जाएगा, जिससे यह बायो-सीएनजी संयंत्रों की स्थापना के अनुरूप हो तथा बायो-सीएनजी भंडारण एवं उत्पादन की परिचालन आवश्यकताओं को पूरी कर सके।

5. चयनित भूमि, शासकीय स्वामित्व (शासकीय/निकाय के स्वामित्व की) की भूमि होगी।

6. बायो-सीएनजी संयंत्रों की स्थापना हेतु समिति द्वारा शासकीय भूमि को रियायती लीज़ दर पर एवं गैर हस्तांतरणीय आधार पर प्रदान किया जावेगा।

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

VI. आवेदन प्रक्रिया: -

1. लीज़ हेतु आवेदन जिला कलेक्टर के समक्ष अनुसूची-1 में दिए गए प्रारूप में प्रस्तुत किया जावेगा।

2. आवेदन प्राप्त होने के एक माह की समयावधि में, इस दिशा-निर्देश की कंडिका IV अनुसार समिति द्वारा इसका परीक्षण करते हुए आवश्यक निर्णय लिया जावेगा।

3. समिति का निर्णय अध्यक्ष (जिला कलेक्टर) द्वारा आवेदनकर्ता को लिखित में सूचित किया जावेगा।

4. समिति द्वारा शासकीय भूमि लीज़ पर देने का निर्णय लिये जाने की स्थिति में संबंधित लीज़ दस्तावेज जिला कलेक्टर द्वारा निष्पादित किया जावेगा।

5. एक ही भूमि के लिए एक से अधिक आवेदन प्राप्त होने की स्थिति में समिति आवेदनकर्ताओं के पूर्व अनुभव, बायो-सीएनजी क्षेत्र में ज्ञान और भूमि के उचित उपयोग की संभावना को ध्यान में रखते हुए एक आवेदनकर्ता के आवेदन का अनुमोदन करेगी।

VII. लीज़ की शर्तें और नियम: -

1. लीज़ अधिकतम 25 वर्षों के लिए जारी की जाएगी, जिसमें प्रदर्शन और लीज़ की शर्तों के अनुपालन, भविष्य में भूमि की आवश्यकता और सार्वजनिक हित को ध्यान में रखते हुए लीज़ अवधि में नवीकरण का विकल्प होगा।

2. लीज़ अवधि में नवीनीकरण हेतु प्रस्ताव जिला कलेक्टर द्वारा राज्य शासन (छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग) की ओर प्रेषित किया जावेगा।

3. लीज़ की भूमि बायो-सीएनजी संयंत्र स्थापित करने एवं संचालित करने के विशिष्ट उद्देश्य के लिए उपयोग की जावेगी।

4. बायो-सीएनजी संयंत्रों हेतु वार्षिक लीज़ दर 1 रूपये प्रति वर्गमीटर के मान से अधिकतम 10 एकड़ शासकीय भूमि का आवंटन किया जावेगा।

5. लीज़धारी द्वारा भूमि का हस्तान्तरण नहीं किया जावेगा एवं न ही इसे किसी भी स्थिति में उप-लीज़ किया जावेगा।

6. लीज़धारी सभी शासकीय एवं सार्वजनिक कर, शुल्क आदि के भुगतान के लिए स्वयं जिम्मेदार होगा।

7. लीज़धारी को पर्यावरण संरक्षण अधिनियम, 1986, वायु (प्रदूषण नियंत्रण) अधिनियम, 1981 और जल (प्रदूषण नियंत्रण) अधिनियम, 1974 एवं अन्य समस्त सुसंगत अनुषांगिक प्रभावी नियमों का पालन करना होगा।

8. लीज़ की आवंटित भूमि का उपयोग बायो-सीएनजी संयंत्र स्थापित करने एवं संचालित करने के प्रयोजन के अतिरिक्त अन्य प्रयोजन में किया जाना वर्जित होगा।

VIII. निरीक्षण: -

1. राज्य शासन को बायो-सीएनजी संयंत्रों के संचालन के निरीक्षण एवं लेखा परीक्षण का अधिकार होगा।
2. कंडिका IV में गठित समिति के सदस्य सचिव द्वारा बायो-सीएनजी संयंत्रों के संचालन का वार्षिक प्रतिवेदन समिति के समक्ष प्रतिवर्ष नियमित रूप से प्रस्तुत किया जावेगा।

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

IX. लीज़ अनुबंध का निरस्तीकरण, कब्जे की वापसी एवं पुनः आवंटन

1. यदि लीज़धारी किसी भी अधिनियम या नियमों का उल्लंघन करता है, जो वर्तमान में प्रभावी हों या पट्टे की शर्तों का उल्लंघन करता है, तो कंडिका IV में गठित समिति द्वारा सुनवाई का अवसर देने उपरान्त, लीज़ अनुबंध किसी भी समय निरस्त कर सकती है।

2. खंड VIII.2 के तहत वार्षिक प्रतिवेदन अनुसार लीज़धारी द्वारा लीज़ अनुबंध की शर्तों के उल्लंघन करने की स्थिति में लीज़धारी को सुनवाई का अवसर देने उपरान्त लीज़ अनुबंध निरस्त किया जा सकेगा।

3. लीज़ अनुबंध के निरस्त होने के 90 दिवस उपरान्त से लीज़धारी का कब्जा छत्तीसगढ़ भूमि राजस्व संहिता, 1959 (क्र. 20 of 1959) की धारा 248 के तहत अवैध कब्जा माना जाएगा तथा लीज़धारी को भूमि को खाली करने तक प्रति एकड़ प्रति माह ₹10,000/- जुर्माना देने का उत्तरदायी होगा।

4. लीज़ अनुबंध निरस्त होने के पश्चात्, समिति भूमि को किसी अन्य आवेदनकर्ता को आवंटित कर सकती है।

5. समिति लीज़ अनुबंध की अवधि समाप्त होने से पूर्व कभी भी बिना कोई कारण बताए लीज़ अनुबंध निरस्त कर सकती है।

6. लीज़ अनुबंध की अवधि समाप्त होने से पूर्व, लीज़ की भूमि को किसी अन्य विशेष परियोजना के लिए आवश्यक होने पर समिति द्वारा लीज़ अनुबंध निरस्त किया जा सकता है।

X. कवरेज: -

1. इस दिशानिर्देश का उद्देश्य नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु बायो-सीएनजी संयंत्रों की स्थापना के लिए रियायती लीज़ दरों पर शासकीय भूमि आवंटन किया जाना है।

2. यह दिशा-निर्देश छत्तीसगढ़ राज्य के पूरे क्षेत्र में लागू होगा।

3. यह दिशानिर्देश केवल जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु बायो-सीएनजी संयंत्रों की स्थापना के लिए रियायती लीज दरों पर शासकीय भूमि के आबंटन और किराए की गणना से संबंधित है।

4. यह दिशा-निर्देश तत्काल प्रभाव से लागू होगा।

7/5/25

(आनंद कुमार पटेल)
अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

अनुसूची-1
धारा V(1)

आवेदन प्रपत्र

राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो-सीएनजी संयंत्रों हेतु रियायती लीज दरों पर शासकीय भूमि आबंटन के लिए सार्वजनिक क्षेत्र के उपक्रमों एवं शासकीय तेल और गैस विपणन कंपनियों द्वारा भरा जाने वाला आवेदन प्रारूप

प्रति,

कलेक्टर

जिला .....

हम ....., निम्नलिखित रूप में राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो-सीएनजी संयंत्रों हेतु लीज़ पर शासकीय भूमि आबंटन के लिए आवेदन करते हैं: -

1. आवेदक का विवरण :-

क. नाम: .....

ख. पता: .....

ग. टेलीफोन/फैक्स/ईमेल: .....

2. आवेदक की श्रेणी: .....

3. आवेदक के वर्तमान व्यवसाय का विवरण

.....

.....

.....

4. आवेदक का प्रोफ़ाइल (परिशिष्ट)

5. लीज़ पर शासकीय भूमि के आबंटन हेतु आवेदन का विवरण (कृपया खसरा और पटवारी मानचित्र की प्रमाणित प्रतियां संलग्न करें)

6. आवेदक द्वारा क्रियान्वित किसी अन्य समान परियोजना का विवरण

.....

.....

.....

7. (यदि आवश्यक हो तो अधिक पन्ने जोड़ें)

8. आवेदक के विस्तृत परियोजना प्रस्ताव के मुख्य बिंदु

क. संयंत्र संचालन के लिए चयनित कच्चा माल: .....

ख. पहचानी गई भूमि की मृदा प्रकार: .....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ग. पहचानी गई भूमि में जल स्रोत की उपलब्धता (हां/नहीं)

घ. प्रस्तावित इनपुट अनुपात: .....

ङ. बायो-सीएनजी इकाई की क्षमता (टन/दिन): .....

9. वित्तीय विवरण:

क. आवेदक के खातों के अनुसार धन की उपलब्धता

ख. परियोजना के लिए उपलब्ध कुल धन

ग. प्रस्तावित बैंक ऋण

घ. वार्षिक किस्त और अवधि

ङ. कुल परियोजना लागत

10. परियोजना प्रबंधन प्रणाली (परिशिष्ट के रूप में)

मैं ..... (अधिकृत हस्ताक्षरकर्ता) शपथपूर्वक पुष्टि करता/करती हूँ कि, इस आवेदन में दी गई समस्त जानकारी सत्य है। मैं लीज़ पर शासकीय भूमि के आबंटन से संबंधित समस्त नियमों का पालन करने तथा निर्धारित समस्त शर्तों के पालन हेतु सहमत हूँ।

तिथि: .....

हस्ताक्षर
अधिकृत हस्ताक्षरकर्ता का नाम
कार्यालय की मुहर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

TRUE TRANSLATED COPY

Urban Administration and Development Department, Chhattisgarh
"Mantralaya"
Mahanadi Bhavan, Naya Raipur Atal Nagar

Letter No.: F 5-7/2025/18 Naya Raipur Atal Nagar, Dated 07/05/2025

To:

1. **All District Collectors,**
   Chhattisgarh
2. **All Municipal Commissioners,**
   Municipal Corporations, Chhattisgarh
3. **All Chief Municipal Officers,**
   Municipal Councils / Nagar Panchayats, Chhattisgarh

Subject: Regarding allotment of government land at concessional lease rates for bio-CNG plants being set up for processing of organic waste and agricultural waste in the urban bodies of the state.

In compliance with the order of the Council of Ministers dated 17.04.2025 under the subject, a copy of the guidelines regarding allotment of government land at concessional lease rates for bio-CNG plants being set up for processing of organic waste cum agricultural waste in the urban bodies of the state is enclosed.

Please ensure that necessary action is taken regarding allotment of government land at concessional lease rates for setting up bio-CNG plants as per requirement and proposed for processing of organic waste cum agricultural waste in the urban bodies of the state as per the enclosed guidelines.

Enclosed :- As above.

(Anand Kumar Patel)
Upper Secretary
Govt. of Chhattisgarh

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Urban Administration & Development Department

Letter No.: F 5-7/2025/18 Naya Raipur Atal Nagar, Dated 07/05/2025

Copy :-

1. Officer on Special Duty, Hon. Deputy Chief Minister, CG Government, Urban Administration and Development Department, Ministry, Nava Raipur Atal Nagar (CG).
2. Under Secretary, Chief Secretary's Office, Chhattisgarh Government, Mahanadi Bhawan, Ministry, Nava Raipur Atal Nagar (CG)
3. Secretary, CG Government, Revenue and Disaster Management Department, Ministry, Nava Raipur Atal Nagar (CG)
4. Director, Directorate of Urban Administration and Development, Nava Raipur Atal Nagar (CG).
5. Chief Executive Officer, State Urban Development Agency, Nava Raipur Atal Nagar (CG).
6. All Joint Directors, Regional Office, Urban Administration and Development (CG)
7. Programmer, Data Center, Directorate, Urban Administration and Development for uploading on the website.

For information and necessary action.

(Anand Kumar Patel)
Upper Secretary
Govt. of Chhattisgarh
Urban Administration & Development Department

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Urban Administration and Development Department, Chhattisgarh
"Mantralaya"
Mahanadi Bhavan, Naya Raipur Atal Nagar

Guidelines for allotment of government land at concessional lease rates for bio-CNG plants being set up for processing of organic waste and agricultural waste in the urban bodies of the state

1. Introduction :-

Sustainable planning and the growing demand for environment-friendly renewable energy sources have driven the need for innovative solutions to reduce dependence on fossil fuels. Bio-CNG (compressed biogas), which is produced from organic waste through anaerobic decomposition process, is a promising alternative. It plays a vital role in addressing challenges related to waste management and clean energy production.

In line with India's commitment to environmental sustainability and renewable energy, the Government of India has launched the SATAT (Affordable Scheme for Sustainable Alternative Transportation) scheme in October 2018. The scheme aims to increase the production and use of Bio-CNG (Compressed Biogas) to promote it as a clean fuel for vehicles and industries.

As per the decision taken by the State Government in the cabinet meeting dated 17th April 2025, consent has been given to allot government land at concessional lease rate to public sector undertakings and government oil and gas marketing companies for bio-CNG plants being set up for processing of organic waste cum agricultural waste in the urban bodies of Chhattisgarh state.

In continuation of the above decision taken by the state government, guidelines have been prepared by the department regarding the allotment of government land for setting up bio-CNG plants. The main objective of these guidelines is to standardize the process of allotment of government land to public sector undertakings and government oil and gas marketing companies at concessional lease rates.

2. Objective:-

- To bring uniformity in the process for providing land at stable and accessible rates for setting up Bio-CNG plants.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

- To ensure uniformity in land lease rates for setting up bio-CNG plants in urban bodies of the state
- To encourage setting up of Bio-CNG plants in urban bodies for processing organic waste/agricultural waste and converting it into clean energy.
- Promote sustainable solid waste management practices and support a circular economy.

3. Eligibility Criteria:-

- Public Sector Undertakings and Government Oil & Gas Marketing Companies will be eligible for allotment of Government land at concessional rates for setting up of Bio-CNG plants for processing of organic waste cum agro waste in urban bodies.

4. Committee for land selection and lease rate determination: -

A district level committee is constituted for identification of land and fixation of lease amount at concessional rates for setting up solid waste-based bio-CNG plant as under:-

- Concerned District Collector: Chairman
- Concerned Chief Executive Officer, District Panchayat: Member
- Concerned Commissioner/Chief Municipal Officer: Member Secretary
- Concerned District Forest Officer: Member
- Concerned Sectional Officer (Revenue Department): Member
- Concerned Deputy Director (Agriculture Department): Member
- Concerned Regional Officer, Chhattisgarh. Environmental Protection Board: Member
- Concerned General Manager, District Trade & Industry Centre: Member

5. Criteria of land selection: -

- In case suitable land is available in the ownership of the urban body, the concerned Commissioner/Chief Municipal Officer may submit a proposal before the above committee for allotment of land to the Public Sector Undertakings/Government Oil and Gas Marketing Companies at suitable lease rate.
- The land proposed for setting up Bio-CNG plants should be located in suitable areas, wherein factors such as access roads, proximity to solid waste generation sources and availability of necessary infrastructure (roads, water, electricity, etc.) will be taken into account by the Committee.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

- Land located near major organic waste generation sources such as agricultural fields, municipal solid waste management plants or animal husbandry farms will be given preference to reduce transportation costs and increase operational efficiency.
- The size of land allotted will be determined based on the size of the proposed Bio-CNG plant, so that it is suitable for setting up of Bio-CNG plants and can meet the operational requirements of Bio-CNG storage and production.
- The land selected shall be government owned (owned by Government/body).
- For setting up Bio-CNG plants, government land will be provided by the Committee at concessional lease rates and on non-transferable basis.

6. Application Process:-
    - The application for lease shall be submitted to the District Collector in the format given in Schedule-1.
    - Within one month from the date of receipt of the application, the Committee shall examine it and take necessary decision as per clause IV of these guidelines.
    - The decision of the Committee will be informed to the applicant in writing by the Chairman (District Collector).
    - In case the committee decides to lease out government land, the relevant lease document will be executed by the District Collector.
    - In case more than one application is received for the same land, the Committee will approve the application of one applicant taking into consideration the applicants' prior experience, knowledge in Bio-CNG field and possibility of proper use of the land.
7. TERMS AND CONDITIONS OF LEASE:-
    - The lease will be issued for a maximum period of 25 years, with an option for renewal at a later date depending upon the performance and compliance with the lease conditions, future requirement of land and public interest.
    - The proposal for renewal of lease period will be sent by the District Collector to the State Government (CG Government, Urban Administration and Development Department).
    - The leased land will be used for the exclusive purpose of setting up and operating a Bio-CNG plant.
    - For Bio-CNG plants, maximum 10 acres of government land will be allotted at the annual lease rate of Rs 1 per square meter.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

- The land shall not be transferred by the lessee nor shall it be sub-leased under any circumstances.
- The lessee shall be responsible for payment of all government and public taxes, fees etc.
- The lessee shall comply with the Environment Protection Act, 1986, the Air (Pollution Control) Act, 1981 and the Water (Pollution Control) Act, 1974 and all other relevant relevant rules in force.
- The leased land shall be prohibited to be used for any purpose other than the purpose of setting up and operating a bio-CNG plant.

8. Inspection:-
   - The State Government will have the right to inspect and audit the operation of bio-CNG plants.
   - The Annual Report on the operation of Bio-CNG plants shall be presented before the Committee on a regular basis every year by the Member Secretary of the Committee constituted in clause IV.
9. Cancellation of lease agreement, return of possession and re-allotment
   - If the lessee violates any of the Acts or rules for the time being in force or violates the conditions of the lease, the Committee constituted in clause IV after giving an opportunity of being heard, may terminate the lease agreement at any time.
   - In case of violation of the terms and conditions of the lease agreement by the lessee as per the Annual Report under Clause VIII.2, the lease agreement may be terminated after giving an opportunity of being heard to the lessee.
   - The possession of the land by the lessee after 90 days from the date of cancellation of lease agreement shall be treated as illegal possession under Section 248 of the Chhattisgarh Land Revenue Code, 1959 (No. 20 of 1959) and the lessee shall be liable to pay a penalty of ₹10,000/- per acre per month till he vacates the land.
   - After cancellation of lease agreement, the Committee may allot the land to another applicant.
   - The Committee may cancel the lease agreement at any time before the expiry of the lease period without assigning any reasons.
   - The Lease Agreement may be cancelled by the Committee before the expiry of the term of the Lease Agreement, if the leased land is required for any other specific project.
10. Coverage:-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

- The objective of this guideline is to allot Government land at concessional lease rates for setting up of Bio-CNG plants for processing of organic waste cum agro waste in urban bodies.
- These guidelines will be applicable to the entire area of Chhattisgarh State.
- This guideline relates only to allotment of Government land at concessional lease rates and calculation of rent for setting up of Bio-CNG plants for processing of organic waste cum agro waste.
- These guidelines will come into effect with immediate effect.

(Anand Kumar Patel)
Upper Secretary
Govt. of Chhattisgarh
Urban Administration & Development Department

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Schedule 1

Section V (1)

Application form

Application format to be filled by Public Sector Undertakings and Government Oil and Gas Marketing Companies for allotment of Government land at concessional lease rates for Bio-CNG plants being set up for processing of organic waste cum agricultural waste in urban bodies of the State

To,

Collector

District…….

We……., apply for allotment of Government land on lease for setting up Bio-CNG plants for processing of organic waste cum agro waste in the urban bodies of the State, as under: -

1. Details of the applicant :-

A. Name:
B. Address:
C. Telephone/Fax/Email:

2. Category of applicant:

3. Details of the current occupation of the applicant

4. Applicant's Profile (Appendix)

5. Details of application for allotment of government land on lease (Please attach certified copies of Khasra and Patwari map)

6. Details of any other similar project executed by the applicant

7. (Add more pages if needed)

8. Highlights of the applicant's detailed project proposal

A. Raw materials selected for plant operation:
B. Soil type of identified land:
C. Availability of water source in the identified land (Yes/No)
D. Proposed Input Ratio:
E. Capacity of Bio-CNG Unit (Tonne/day):

9. Financial Statements:

A. Availability of funds as per applicant's accounts
B. Total funds available for the project
C. Proposed bank loan
D. Annual installment and period
E. E. Total Project Cost

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

10. Project Management System (as an appendix)

I (authorized signatory) confirm on oath that all the information given in this application is true. I agree to follow all the rules related to the allotment of government land on lease and to abide by all the prescribed conditions.

Date:

Signature

Name of Authorized Signatory

Office Seal

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

CONCESSION AGREEMENT
BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED, MUMBAI
AND

NAGAR NIGAM BHILAI
(Department of Urban Development, Government of Chhattisgarh)
AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)
(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100-160 TPD Municipal Solid Waste to Compressed Bio Gas (CBG) Plant at

Trenching Ground Jamul, Bhilai, Chhattisgarh
Year-2024

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Table of Contents

1. ARTICLE I: DEFINITION AND INTERPRETATION 5
2. ARTICLE II: OBLIGATIONS OF BPCL 9
3. ARTICLE III: OBLIGATIONS OF NNB 12
4. ARTICLE IV: OBLIGATIONS OF CBDA 14
5. ARTICLE V: CONCESSION 15
6. ARTICLE VI: RIGHTS OF PARTIES 17
7. ARTICLE VII: DISPUTE RESOLUTION MECHANISM 19
8. ARTICLE VIII: FORCE MAJEURE AND CHANGE IN LAW 21
9. ARTICLE IX: EVENTS OF DEFAULT AND TERMINATION 24
10. ARTICLE X: REPRESENTATIONS AND WARRANTIES 28
11. ARTICLE XI: INDEMNITY 29
12. ARTICLE XII: MISCELLANEOUS 31

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

CONCESSION AGREEMENT

This Concession Agreement is entered into this 21st day of October 2024 at 11.30 hrs. for Setting up of a Compressed Bio Gas (CBG) plant at Trenching Ground Jamul, BHILAI.

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED, a company incorporated under the Companies act 1956 and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard estate, Mumbai – 400001 Maharashtra (hereinafter referred to as the "BPCL" or "Concessionaire" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and permitted assigns) of the FIRST PART

And

NAGAR NIGAM, BHILAI, CHHATTISGARH, a municipal corporation constituted under the relevant laws of India, having its office at GE Road, Supela, Bhilai, Dist: Durg - 490023 (hereinafter referred to as "NNB" or "the Concessioning Authority" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and assigns) of the SECOND PART;

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "CBDA" which expression shall, unless repugnant to the context or meaning hereof, shall include its successors and permitted assigns) and appointed by the Department of Energy, Government of Chhattisgarh as Project Management Agency (PMC) for said project; of the THIRD PART;

Hereinafter, BPCL, NNB and CBDA are each individually referred to as a "Party" and collectively as "Parties".

WHEREAS;

(a) BPCL has expressed its interest for setting up a CBG plant at a suitable location in BHILAI, subject to allotment of land and supply of segregated organic MSW by NNB. BPCL has submitted its proposal along with Detailed Feasibility Report (DFR) for the project to NNB.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

(b) NNB is responsible for sustaining and managing BHILAI CITY's civic body and infrastructure and, inter alia, responsible for collection, segregation and transportation of Municipal Solid Waste (MSW) generated in the city.

(c) Whereas "CBDA" is Nodal Agency for implementation of SATAT (Sustainable Alternative towards affordable transportation) scheme in Chhattisgarh. The SATAT scheme has been launched by the Ministry of Petroleum and Natural Gas, Government of India for setting up Compressed Bio-Gas (CBG) plants in India.

(d) BPCL, NNB and CBDA have earlier entered into a Memorandum of Understanding (MoU) on 13.03.2024 (attached at Annexure "A" to this agreement) wherein, NNB has conveyed its assurance to provide land and MSW. While the CBDA has conveyed its assurance to extend necessary cooperation towards aggregation of required agricultural waste/ biomass to BPCL subject to certain conditions. The MoU dated 13th March, 2024, shall form an integral part of this Agreement.

(e) Letter from Secretary, Ministry of Housing and Urban Affairs (MOHUA), Government of India vide its letter no D.O. No. 2/1/2023-SBM-IV/SPC (Pt.) dated 10th October, 2023 shall also a form an integral part of this Agreement.

(f) The Parties hereto agree to enter into this Concession Agreement to record the roles & responsibilities of the Parties, other terms & conditions and covenants of the concession.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

1. ARTICLE I: DEFINITION AND INTERPRETATION

Definitions

In this Agreement, unless the context otherwise implies, together with their respective grammatical variations and cognate expressions, the terms defined hereunder as well those in the Annexure hereto shall carry the respective meaning assigned to them in their ordinary applicability and essence or in their respective technical sense, as the case may be, and further, all words in singular shall be deemed to connote their respective plurals and vice-versa, unless the context suggests otherwise.

1.1. **"Affiliate"** in relation to any Party, shall means any entity Controlled, directly or indirectly by the Party, any entity that Controls, directly or indirectly the Party or any entity directly or indirectly under common Control with the Party;

1.2. **"Agreement"** or **"Concession Agreement"** shall mean this Concession Agreement between BPCL, NNB and CBDA.

1.3. **"Applicable Laws"** or **"Law"** shall mean all laws, acts, ordinance, rules, regulations, notification, guidelines or bye-laws in force and effect, including but not limited to Solid Waste Management Rules 2016, as on the date hereof and which may be promulgated or brought into force and effect hereinafter in the State of Chhattisgarh and/or India and as applicable in Chhattisgarh including judgments, decrees, injunctions, writs or orders of any court of record, as may be in force and effect during the subsistence of this Agreement and applicable to this Project.

1.4. **"Applicable Permits"** shall mean all clearances, permits, authorizations, consents and approvals required to be obtained or maintained by BPCL or its Affiliate operating the Plant under Applicable Laws.

1.5. **"Assured MSW"** shall mean the assured quantity of 100-160 TPD of segregated organic MSW with +/- 10%, subject to maximum inerts (inorganic waste) of 10 - 15% in each consignment.

Provided that since the exact quantity required for the project is subjected to net organic content of MSW and shall be established only during stable operation of the Plant, Assured MSW shall, for all purposes herein, mean quantity of segregated organic MSW required for stable operation of the Plant at Targeted Capacity as agreed by the NNB and incorporated in this agreement The agreed quantity of Assured MSW shall see a bi-yearly upward revision which shall be conveyed by the NNB to BPCL on each 2nd anniversary of the agreement execution date.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

The Municipal Corporation shall also provide a plan for assured MSW for the next five years at least two years before start of the same. The first such five-year plan will be provided within three years of execution of this concession agreement. The capacity of the proposed CBG plant currently envisaged is 100-160 TPD of assured MSW which may be increased to accommodate the revised quantity subject to availability of land and assurance of MSW, as per mutual agreement.

However, during the stabilization period of the Plant, MSW in-take into the Plant will be increased gradually in a phase manner. Accordingly, Assured MSW to be supplied shall be informed to NNB time to time with the due progress of stabilization period of the plant. Further, NNB shall make all efforts to provide assured quantity of MSW from date of commissioning of Plant and BPCL shall make necessary arrangement of storage of MSW delivered inside the Plant premises.

1.6. **"Book Value"** shall mean the cost of the Project as per the latest audited financial statement of BPCL available on Preliminary Notice Date.

1.7. **"Concession Period"** means twenty-five (25) years from the date of Commissioning of the plant in accordance with Clause no. 3(i) of the Secretary, Ministry of Housing and Urban Affairs, Government of India letter no. 2/1/2023-SBM-IV/SPC(Pt.) dated 10.10.2023.

1.8. **"Date of Commissioning"** shall mean the first day on which CBG is produced from the Plant and which shall be informed in writing by BPCL to NNB and CBDA.

1.9. **"Effective Date"** shall mean any day after Handing over of Site (free from all encumbrances and encroachments) by NNB and readiness of Site Infrastructure by NNB, Finalization of the Technology / Award of Contract for Erection & Commissioning of the Plant by BPCL/ approval for Consent to Establish (CTE), whichever is later, and informed in writing by BPCL to NNB and CBDA

1.10. **"Event of Default"** shall have the meaning ascribed to the said term in Article IX

1.11. **"Final Termination Notice"** and **"Termination Notice"** and **"Preliminary Notice"** shall have meaning ascribed in Article IX of this Agreement.

1.12. **"Force Majeure Event"** shall mean an event, condition or occurrence as specified in Article VIII.

1.13. **"Force Majeure Period"** shall mean period during which the Force Majeure Event continues.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

1.14. **"Good Industry Practice"** shall mean the exercise of that degree of skill, diligence, prudence and foresight in compliance with the undertaking and obligations under this Agreement which would reasonably and ordinarily be expected of a skilled and an experienced person engaged in the implementation, operation and maintenance or supervision or monitoring thereof or any of them of a project.

1.15. **"Government Agency"** shall mean Government of India, Government of Chhattisgarh, NNB, CBDA or any state government or governmental department, commission, board, body, bureau, agency, authority, instrumentality, court or other judicial body or central/state/local administrative body having jurisdiction over BPCL, the Site/Project facilities or any portion thereof, or the performance of all or any of the services or obligations of BPCL under or pursuant to this Agreement;

1.16. **"Lenders"** shall mean financial institutions, banks, funds and trustees or bond holders or debenture holders, who provide funds to BPCL for financing the debt component of the cost of the Project.

1.17. **"Municipal Solid Waste (MSW)"** shall mean a heterogeneous mixture of waste generated by residential, commercial, and industrial sectors and generally comprising of a) Food and vegetable wastes b) Paper and cardboard c) Plastics d) Leather and rubber e) Rags and textile f) Glass and ceramics g) Wooden waste h) Inerts and other solid waste typically generated within municipal limits.

1.18. **"MSW Receipt Point"** shall denote the point inside Plant premises at which NNB shall be required to deliver and hand over the MSW to BPCL and shall be specified and informed in writing by BPCL to NNB.

1.19. **"Organic MSW"** shall mean segregated fraction of MSW which is organic material that can be bio-degraded by micro-organisms for producing CBG.

1.20. **"PERMISSIVE USE"** means allotment of land Site by NNB to BPCL on rent as per current government rate prevalent in the particular district per acre per year as per government policy for construction/setting up, operation of the Plant/ Project for a period of 25 years from the Date of Commissioning.

1.21. **"Plant" or "Project"** shall mean the entire composite unit of CBG for processing Assured quantity of 100 TPD segregated organic MSW plus 10 TPD of Cow Dung along with allied infrastructure set up inside the boundary of Site, inclusive of Civil Construction and Engineering Works together with all machinery and equipment, structures, buildings, retail outlets and other facilities fabricated, constructed, assembled, and erected / installed including additional infrastructure set-up for expansion.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

1.22. **"Products & By Product"** shall mean all the products, for captive consumption and/or third-party sale or disposal by BPCL, coming out of the CBG Plant and shall include
(a) Compressed Bio-gas /Bio-Gas/ any other Fuel.
(b) Fermented Organic Manure (FOM) and Liquid Fermented Organic Manure (LFOM) / bio slurry
(c) Any other by-product generated by processing of MSW

1.23. **"Readiness Certificate"** shall mean the certificate issued by the Project Management Consultant (PMC) certifying that BPCL has constructed, tested and made ready all the facilities within the Plant and obtained all the necessary approvals under Applicable Laws so as to enable receipt of segregated Organic MSW for processing.

1.24. **"Residual Inert Matter"** shall mean the waste matter remained as residue after processing of the Organic MSW at the Plant;

1.25. **"Rejected waste"** shall mean such components or entire consignment of waste quantity as delivered by NNB and received by BPCL that cannot be technically processed in the Plant.

1.26. **"Site"** shall mean a reasonably levelled contiguous parcel of land, owned and possessed by NNB and handed over by NNB after conversion of the land for appropriate use to BPCL free of any encumbrances and encroachment. More particularly to be mentioned and shown in the site-plan attached as Annexure 'B'.

1.27. **"Site Infrastructure"** shall mean infrastructure to be provided by NNB at the Site, necessary for setting up and operation of Plant, and shall majorly include suitably wide & load bearing Approach road for the Plant, and connection points at boundary of Site for Electricity, Water and Drainage along with any such infrastructure as may be mutually agreed between BPCL and NNB.

1.28. **"Tax"** shall mean and includes all taxes, fees, cess, levies under Applicable Laws.

1.29. **"Targeted Capacity"** shall mean the operational capacity of the Plant to produce around 7 -10 TPD (Tons Per Day) of CBG using Assured Quantity of segregated organic MSW supplied by NNB (including any upward revisions as stated in clause 1.5) and biomass procured by BPCL with the support and assistance of CBDA

1.30. **"Termination Date"** shall mean the date on which this Concession Agreement will be terminated in accordance with Article IX.

"Termination Payment" shall mean the payment to be made by a Party to the other party in case of termination of this Concession Agreement in terms hereof.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2. ARTICLE II: OBLIGATIONS OF BPCL

Following shall constitute the obligations of BPCL under the Agreement from the Effective Date until the expiry of the Agreement or its Termination, whichever is earlier.

2.1. BPCL either by itself or through its affiliate/ Joint Venture Partner/ Subsidiaries shall, at its own cost and endeavor, provide or arrange for Design, Engineering, Construction, Erection, Testing and Commissioning of the Plant and operate and maintain the same either by itself or through its affiliate/ Joint Venture Partner/ Subsidiaries for a period of 25 (Twenty-five) years from the Date of Commissioning.

2.2. BPCL shall set up CBG Plant with the approval of all concerned authorities under Applicable Laws and the plant shall be operational within 24 Months from the Effective date of agreement. BPCL shall operate and maintain Plant for a period of 25 Years. Land shall be provided by NNB to BPCL on PERMISSIVE USE ONLY basis for 25 Years. BPCL shall not sublet the land. However, BPCL shall have the right to transfer the usufructuary rights to its affiliate/ JV partner, if required. Further, BPCL shall not mortgage the land to any nationalized / other banks for obtaining loans. Solid Waste Management Rules 2016 and environment related rules prevailing from time to time shall be followed by BPCL.

2.3. During the management / operation of the said CBG Plant, all precautionary measures including insurance coverage shall be taken by BPCL to avoid any damage to public property and life.

2.4. Selling FOM and LFOM / bio slurry shall be the sole responsibility of BPCL.

2.5. BPCL shall weigh the MSW waste received at the MSW Receipt Point and shall maintain daily records of the same.

2.6. BPCL shall allow designated officers of the NNB and CBDA to visit the Plant Facility in line with the operating conditions of the Plant. BPCL shall update the NNB and CBDA regarding the operation of the Plant and the project as and when required by NNB and CBDA.

2.7. BPCL shall bear all the expenses towards consumption of Electricity and Water Supply during the project stage & operation of the Plant. NNB shall on best endeavour basis facilitate the Electricity & Water Supply connection to BPCL.

2.8. BPCL shall complete the erection, testing and commissioning of the Plant on best endeavour basis within 24 months from the Effective Date or any extended period agreed between BPCL, NNB and CBDA.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2.9. BPCL shall complete the erection, testing and commissioning of the Plant on best endeavour basis within 24 months from the Effective Date or any extended period agreed between BPCL, NNB and CBDA.

2.10. BPCL shall, at its own cost and expense, hold and maintain valid Insurance towards Plant facilities required for the normal course of business as per Good Industry Practice.

2.11. Any taxes related to land like property tax, etc. shall be the responsibility of NNB as owner of land.

2.12. BPCL shall also make arrangement, at its own cost, for underground water use, if permitted under Applicable Laws. In such case, NNB will support BPCL for seeking permission required for use of underground water.

2.13. BPCL shall transfer the Project facilities in as-is where-is condition to NNB at the end of Concession Period i.e. after 25 years from the Date of Commissioning. However, if BPCL decides to operate the plant beyond 25 Years from the Date of Commissioning, NNB shall be given the Right of First Refusal (ROFR) to operate the plant on mutually agreed terms and conditions.

2.14. Used water generated as per normal operations of the plant shall be treated and disposed as per CPHEEO guidelines

2.15. Repair and Maintenance Work of the Plant

BPCL shall provide NNB advance notice of any planned repair or maintenance work of more than 3 days in the CBG Plant affecting MSW off-take. However, no such notice would be required in the event of any unplanned repair or maintenance caused by an emergency or accident or any such unforeseeable event.

In such cases, BPCL may avoid refusal accepting of any further/additional MSW inside the Plant by creating additional storage facility inside Plant premises for at least 3 days and beyond that NNB shall make necessary arrangements to take back that MSW at its own cost. Moreover, in the unforeseen events, if the MSW lying within Plant premises cannot be processed in the Plant on account of any accident/incident, then BPCL shall inform NNB to lift back and dispose that MSW. Similarly, NNB will advise BPCL of any events or issues of which it is aware, that might impact the operations of the Plant.

The Parties hereby agree that, except for shutdown due to Force Majeure, the maximum number of days that the Plant will be permitted to be shut down for repair and maintenance work in a calendar year, without constituting Event of Default, shall be limited to an aggregate of 30 (thirty) days.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2.16. No Breach of Obligations

Notwithstanding anything contained herein, BPCL shall not be considered to be in breach of its obligations under this Concession Agreement nor shall it incur or suffer any liability if and to the extent performance of any of its obligations under this Concession Agreement is affected by or on account of any of the following:

(a) Force Majeure Event;

(b) Planned maintenance, unplanned repair or maintenance caused by an emergency or accident or any such unforeseeable event;

(c) NNB Event of Default including non-supply of required quality and quantity of segregated organic MSW;

(d) Compliance with the instructions of the NNB/CBDA or the directions of any Government Agency other than instructions issued as a consequence of a breach by BPCL of any of its obligations hereunder;

(e) Closure of the Plant or part thereof with the approval of the NNB/ CBDA.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3. ARTICLE III: OBLIGATIONS OF NNB

The obligations of BPCL to establish the Project and commence operation of the CBG Plant are subject to NNB fulfilling its obligations under this Concession Agreement as listed hereunder:

3.1. NNB shall ensure that the Site offered to BPCL is of non-agricultural status, permissible for MSW processing, without any encumbrance or encroachment and that no acquisition proceeding by any lawful authority or claim from any third person in respect or relating to the same is subsisting. It shall be the obligation of NNB to get the Site land converted for appropriate use, at their own cost, before handing over to BPCL on PERMISSIVE USE ONLY basis for construction and operation of the Plant / Project.

3.2. NNB shall handover the Site within 6 (six) months from the execution of the Concession Agreement. NNB shall ensure compliance of all the Applicable laws and regulations before handing over of the Site to BPCL including Rights to use letter and other related documents.

3.3. NNB, or its authorized agents agree to comply with the access arrangements in the Plant and operating conditions put in place by BPCL for the safe and efficient operation of the Plant under the terms and conditions of this Agreement.

3.4. NNB shall continue to ensure access to the Site without any hindrances/interruptions during the period of validity of this Agreement (including any extension thereof in period of this Agreement). NNB will be responsible for providing and maintaining basic/ necessary Site Infrastructure such as access/ approach road, and water connection till land periphery at the time of handing over of the site to BPCL for timely commissioning and uninterrupted operation of the Plant. Subject to Applicable Law and provisions of Land Revenue Act, NNB shall waive off all or any of applicable developmental charges towards the development of the Project

3.5. NNB shall arrange to provide the Site Infrastructure and both NNB and CBDA also facilitate BPCL to obtain all approvals / permissions from concerned authorities / Government Agency as per terms of the Agreement.

3.6. Successful operation of the Plant depends on the regular supply of agreed quality and quantity of segregated organic MSW i.e. Assured MSW as specified earlier in the Agreement. NNB assures and undertakes that it will take all possible steps, within its authority and control, including those which BPCL might suggest to supply the Assured MSW to BPCL. NNB will supply only segregated organic MSW as feedstock which should not contain bio-medical waste, hazardous waste in any form, slaughter house waste, any other non-suitable waste for the operation of the CBG plant.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3.7. Local Committee comprising of representative of the plant operator, CBDA and authorized officer of NNB shall be formed that will mutually decide if the MSW supplied by NNB at the plant is suitable or not for a raw material and of desired quality. If a team together disqualifies the MSW supplied by NNB then NNB will be solely responsible, at their own cost, for lifting and/or disposing the Residual Inert Matter, Rejected Waste or any Waste supplied by NNB. if the Local Committee does not accept the same due to quality, excess supply or non-operation of plant. In such case or not withstanding anything herein, NNB will be solely responsible for disposing and/or transportation, dealing with the said MSW.

3.8. NNB shall endeavour to support BPCL from risks associated with the said project during site development, construction, commissioning and operations.

3.9. In future, NNB may grant rights to BPCL for setting up of Retail Outlet and Gas Infrastructure on the land allotted by NNB for sale and marketing of CBG and any product of the Plant along with Co-marketing of BPCL's own products including CNG/LNG/other petroleum products. In such cases, applicable taxes shall be borne by BPCL.

3.10. NNB may, on best endeavour basis, may carry out conversion of NNB vehicles to CBG / CNG with the help of BPCL or its subsidiary company.

3.11. **Peaceful Possession**: NNB grants right that BPCL shall, subject to complying with the terms and conditions of this Concession Agreement, remain in peaceful possession of the Site during the Concession Period (or its extension thereof). In the event BPCL is obstructed by any person / entity claiming any right, title or interest in or over the Site or Plant or any part thereof or in the event of any enforcement action including any attachment, appointment of receiver or liquidator being initiated by any person/entity claiming to have any interest / right / title on the Site or Plant or any part thereof, the NNB shall, if called upon by BPCL, defend such claims and proceedings and also keep BPCL indemnified against any direct loss or damages which BPCL may suffer, on account of any such claim of right, title, interest or charge.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

4. ARTICLE IV: OBLIGATIONS OF CBDA

4.1. Working as a PMC/PMA for setting up of CBG plant for & on behalf of NNB.

4.2. CBDA shall, on best endeavour basis, promote conversion of vehicles to CBG / CNG in coordination with BPCL or its subsidiary company or any other oil & gas marketing company. CBDA will coordinate with other State Government departments to facilitate aggregation of surplus agricultural biomass, press mud, etc. available in the vicinity of plant as additional/ alternate feed stock for proposed CBG plant.

4.3. CBDA to provide necessary coordination and support from various State government departments/ agencies for timely execution of this project.

4.4. For any additional products other than CBG, CBDA shall render all assistance in marketing in coordination with other State Government departments.

4.5. By associating in this CBG project, CBDA will be allowed to carry out different Research & Development aspects of the biogas generation and its compression, as need be from time to time, with the help of BPCL.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

5. ARTICLE V: CONCESSION

5.1. **Grant of Concession**: Subject to and in accordance with the terms and conditions set forth in this Concession Agreement, NNB hereby grants and authorizes BPCL the right to finance, design, drawings, fabrication, supply, provide, erect, construct, treat, commission, operate and maintain the Plant and to exercise and/or enjoy the rights, powers, benefits, privileges, authorizations and entitlements as set forth in this Agreement.

5.2. **Acceptance of Concession**: In consideration of the rights, privileges and benefits conferred upon the BPCL, and other good and valuable consideration expressed herein, BPCL hereby accepts the Concession and agrees and undertakes to perform/discharge all of its obligation in accordance with the provisions hereof.

5.3. **Use of Suitable Technology**: Without prejudice to the generality of the foregoing, BPCL shall have the right to develop the Plant using such technology that it considers suitable and commercially viable. BPCL shall have the right to modify, adopt, upgrade or change the technology, from time to time, based on actual operations of the plant and the requirements of the Plant and the market conditions. The plant shall be zero effluent discharge compliant and the treated used water will be generated as per normal operations of the Plant. However, CBDA desires to contribute during the stage of finalization of technology for developing the Plant giving its experience in working on biogas conversion technology.

5.4. **Financing Arrangement**: BPCL shall be entitled to avail financing facilities from Lenders both domestic and international for the purpose of setting up of the Plant.
Commencement of Operations: BPCL shall commence operations of the Project within a period of 24 months from Effective Date on best endeavour basis. In the event of unforeseen circumstances, the period shall be extended in discussion with NNB.

5.5. **Measurement of MSW delivered**
BPCL shall use a weigh bridge, to be constructed, operated and maintained at the MSW Receipt Point, to determine the weight of the consignment delivered by NNB. It shall also be used for measuring the segregated Rejected Waste received in the consignment for determining & recording the quality of the consignment;

(a) Local Committee formed between BPCL, CBDA & NNB as mentioned in Article 3.7 shall at its own discretion be responsible to decide mutually to refuse any waste which contains inert waste (waste other than organic MSW) beyond 10 – 15 %. The rejected waste shall be taken back by NNB at their own cost.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

(b) The quantity of the Rejected Waste identified during the day, shall be deducted from the supplied MSW to ascertain the quantity of Assured MSW being supplied by the NNB during the day.

(c) A Standard Operating Procedure for supply, measurement of Assured MSW and reconciliation methods will be prepared by BPCL and submitted to NNB for joint implementation.

5.6. **Review Meeting**: Review meeting shall be arranged as and when required for initial two years after commissioning of the plant and later on once in 3 (three) years from the date of agreement the review meeting shall be held between the tri-party; BPCL, NNB and CBDA for reviewing and monitoring of the Project and discussion on any amendments to be made in the agreement with time under the mutual consent of all three parties.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

6. ARTICLE VI: RIGHTS OF PARTIES

NNB and BPCL shall, in addition to other rights as mentioned in this Concession Agreement, have the following respective rights:

6.1. Right to Receive MSW

BPCL shall have the right to receive, inspect & reject waste and process the organic MSW received from the NNB at the Project Site. NNB, however, in its best endeavor shall ensure to provide the Assured MSW ±10% on day-to-day basis. For shortfall in delivery of Assured MSW at Plant site on monthly basis, BPCL shall ask NNB to fulfill its obligation.

6.2. Feeding of Assured MSW in CBG Plant on first utilization basis

BPCL shall ensure that the Assured MSW arrived at plant site shall be fed into the plant on First Utilization basis i.e. Assured MSW received first shall be the first to be fed into the digestor for CBG production in the plant.

6.3. Shortfall in delivery of Assured MSW

For any shortfall in delivery of Assured MSW at Plant site on fortnightly basis, BPCL shall intimate NNB fortnightly in writing on which NNB shall act and comply with the assured MSW mentioned in this agreement within next fortnight days. If shortfall on assured MSW is for more than a month for which BPCL shall provide data of shortfall stocks for a month in writing to the NNB and if NNB unable to comply with the assured MSW within next fortnight days then BPCL shall refer Article VII (DISPUTE RESOLUTION MECHANISM) of this agreement.

6.4. Right of Sale of Products and disposal of Rejected Waste

BPCL shall be entitled to sell the products and by-products generated or produced from the Plant arising out of processing of the MSW and dispose / sell Rejected Waste delivered to the Site. However, any process rejects shall be disposed of by BPCL. In case NNB fails to lift Rejected Waste within 7 days of intimation from Plant site, BPCL shall be free to remove the above said material at the risk and cost of NNB and shall be reimbursed by NNB on actuals within a month on submission of details by BPCL.

6.5. Benefits of the Project to Accrue Directly to BPCL

No processing fee, tipping fee or any funding is to be provided by NNB to BPCL for the Project. Any Income or Financial benefit or Green/Carbon credit in respect of the Project shall accrue directly and exclusively to BPCL (or its Affiliate).

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

6.6. Non-Interference by NNB

NNB covenants with BPCL that NNB or any of its officials, officers, employees or workmen shall not, at any time during the Concession Period, interfere or obstruct in the functioning, running and overall management of the Plant and in any matter in relation to or connected therewith except as provided in this Concession Agreement.

6.7. Other Rights of BPCL

(a) During the Term of this Agreement BPCL shall be within right to nominate, appoint and constitute any sub-contractors/consultants/Vendor for the purpose of any or all the steps necessary to be executed in connection with the obligation of BPCL.

(b) BPCL shall be within its right to raise such loan, advance or finance from any bank, leasing companies or any other financial institutions or include any Partner for the Plant on its own financial capacity. BPCL shall indemnify NNB and CBDA against any such loan, advance or finance from any bank, leasing companies or any other financial institutions.

(c) Moveable and/or non-movable assets including tangible and non-tangible assets created or provided during the concession agreement term pertaining to this plant shall be the sole and exclusive property of BPCL.

(d) BPCL shall be within its right to assign the Concession to any of its Affiliates/ JV partner upon intimation to NNB.

(e) BPCL shall be within its right be eligible to utilize other feedstock such as biomass, press mud etc. from neighbouring rural areas of the plant to make plant operation economically viable.

6.8. Amendment of Agreement due to any change in Law or Directive of Government of India:

Upon the occurrence of any change in Law (including any change in judicial/quasi-judicial interpretation or application of any Law or pursuant to directive (s) /instruction(s)/ decision(s) of Government of India) which necessitates or requires any amendment to this Agreement such as BPCL requires to sever or demerge its activities, or if BPCL otherwise decides to unbundle its activities through any form of corporate restructuring or demerger, the Parties shall, on being notified by BPCL, fully cooperate with BPCL and do such acts and deeds (including by entering into appropriate assignment / novation deeds) as may be necessary for reflecting any such change in the Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

7. ARTICLE VII: DISPUTE RESOLUTION MECHANISM

7.1. Amicable settlement

The Parties shall use their best efforts to settle amicably all disputes arising out of or in connection with this Agreement or the interpretation thereof.

7.2. Dispute resolution

Any dispute, difference or controversy of whatever nature howsoever arising under or out of or in relation to this Agreement (including its interpretation) between the Parties, and so notified in writing by either Party to the other Party (the "Dispute") shall, in the first instance, be attempted to be resolved amicably in accordance with the conciliation procedure set forth in Clause7.3.

The Parties agree to use their best efforts for resolving all Disputes arising under or in respect of this Agreement promptly, equitably and in good faith, and further agree to provide each other with reasonable access during normal business hours to all non-privileged records, information and data pertaining to any Dispute.

7.3. Conciliations

In the event of any Dispute between the Parties, either Party may call upon Municipal Commissioner BHILAI for amicable settlement, and upon such reference, the said persons shall meet no later than 10 (ten) days from the date of reference to discuss and attempt to amicably resolve the Dispute. If such meeting does not take place within the 10 (ten) day period or the Dispute is not amicably settled within 15 (fifteen) days of the meeting or the Dispute is not resolved as evidenced by the signing of written terms of settlement within 30 (thirty) days of the notice in writing referred to in Clause 7.2.1 or such longer period as may be mutually agreed by the Parties, either Party may refer the Dispute to AMRCD in accordance with the provisions of clause 7.4.

7.4. ADMINISTRATIVE MECHANISM FOR RESOLUTION OF CPSE's DISPUTES (AMRCD)

In the event that a dispute is not resolved amicably, the unresolved dispute or difference shall be resolved under Administrative Mechanism for Resolution of CPSEs Disputes (AMRCD) referred by either party to Administrative Mechanism for Resolution of CPSEs Disputes (AMRCD) for resolution and the dispute or difference shall be resolved in accordance with the OFFICE MEM-ORANDUM (OM) No. 05/0003/2019-FTS-10937 dated 14th December, 2022 issued by Department of Public Enterprises, Ministry of Finance, Government of India and subsequent clarifications/amendments issued thereon from time to time, which is deemed to be part of this agreement(Annexure "C"). Further, Clause no. 4. of aforesaid OM 'Procedure and Structure of Committees' sub-clause 4.1 specifically mentions "...In case of a dispute between CPSE and State Government Department/ Organization, the matter shall be arbitrated through a committee compris-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ing Secretary of the Ministry/Department of the Union to which the CPSE belongs, Secretary- Department of Legal Affairs and a Senior Officer (not below the rank of Secretary in the State Government) nominated by the Chief Secretary of the State concerned." Similarly sub-clause no. 4.4 of said OM states that "In case where one party (1st party) to the dispute is a Department/ Organization of a State Government, the procedure for admitting the dispute will be the same as above. However, in such cases, all meetings in connection with resolution of the dispute will be held in the administrative Ministry/ Department (Union) of the other party (2nd party) irrespective of the position of the 1st party whether as a Claimant or Respondent..."

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

8. ARTICLE VIII: FORCE MAJEURE AND CHANGE IN LAW

8.1. Force Majeure Event

Any of the following events which is beyond the control of the Party claiming to be affected thereby (Affected Party) and which the Affected Party has been unable to overcome or prevent despite exercise of due care and diligence, and which prevents the Affected Party from performing any of its obligations under this Agreement shall constitute Force Majeure Event:

(a) Earthquake, flood, inundation and landslide;

(b) Storm, tempest, hurricane, cyclone, lightning, thunder or other extreme atmospheric disturbances;

(c) Fire, pandemic or epidemic

(d) Acts of terrorism;

(e) strikes, public agitations, labor disruptions or any other industrial disturbances;

(f) Action of a Government Agency having Material Adverse Effect including but not limited to;

i. Acts of expropriation, compulsory acquisition or takeover by any Government Agency of the Project or any part there of or of BPCL's rights in relation to the Project,

ii. Any judgment or order of a court of competent jurisdiction or statutory authority in India made against BPCL in any proceedings which is non-collusive and duly prosecuted by BPCL, and

iii. any unlawful, unauthorized or without jurisdiction refusal to issue or to renew or the revocation of any Applicable Permits, in each case, for reasons other than BPCL's breach or failure in complying with the requirements of the Project, Applicable Laws, Applicable Permits, any judgment or order of a Governmental Agency or of any contract by which BPCL is bound.

(g) War, hostilities (whether declared or not), invasion, act of foreign enemy, rebellion, riots, weapon conflict or military actions, civil war, ionizing radiation, contamination by radioactivity from nuclear fuel, any nuclear waste, radioactive toxic explosion, volcanic eruptions, any failure or delay of a Contractor caused by the events mentioned in this sub clause for which no offsetting compensation is payable to BPCL.

8.2. Notice of Force Majeure Event

(a) As soon as practicable and in any case within 7 (Seven) days of the date of occurrence of a Force Majeure Event or the date of knowledge thereof, the Affected Party shall notice the other Party of the same setting out, inter alia, the following in reasonable detail:

i. The nature and extent of the Force Majeure Event;

ii. The estimated Force Majeure Period.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

iii. The nature of and the extent to which, performance of any of its obligations under this Concession Agreement is affected by the Force Majeure Event;

iv. The measures which the Affected Party has taken or proposes to take to alleviate/mitigate the impact of the Force Majeure Event and to resume performance of such of its obligations affected thereby.

v. Any other relevant information concerning the Force Majeure Event, and or the rights and obligations of the Parties under this Concession Agreement

(b) As soon as practicable and in any case within 5 (five) days of notification by the Affected Party in accordance with the preceding article (a), the Parties shall meet, hold discussions in good faith and where necessary conduct physical inspection/survey of the Plant in order to:

i. assess the impact of the underlying Force Majeure Event,

ii. to determine the likely duration of Force Majeure Period and,

iii. To formulate damage mitigation measures and steps to be undertaken by the Parties for resumption of obligations the performance of which shall have been affected by the underlying Force Majeure Event.

8.3. Performance of Obligations

If the Affected Party is wholly or partially unable to perform any of its obligations under this Concession Agreement because of a Force Majeure Event, it shall be excused from performance of such obligations to the extent it is unable to perform the same on account of such Force Majeure Event provided that:

(a) Due notice of the Force Majeure Event has been given as required by the preceding clause

(b) The excuse from performance shall be of no greater scope and of no longer duration than is necessitated by the Force Majeure Event;

(c) the Affected Party has taken all reasonable efforts to avoid, prevent mitigate and limit damage, if any, caused or is likely to be caused to the Plant as a result of the Force Majeure events and to restore the Project Facilities, in accordance with the Good Industry Practice and its relative obligations under this Concession Agreement;

(d) when the Affected Party is able to resume performance of its obligations under this Concession Agreement, it shall give to the other Party written notice to that effect and shall promptly resume performance of its obligations hereunder, the non-issue of such notice being no excuse for any delay for resuming such performance;

(e) The Affected Party shall continue to perform such of its obligations which are not affected by the Force Majeure Event and which are capable of being performed in accordance with this Concession Agreement;

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

8.4. Liability for other losses, damages etc.

Save and except as expressly provided in this Article 8, neither Party hereto shall be liable in any manner whatsoever to the other Party in respect of any loss, damage, cost, expense, claims, demands and proceedings relating to or arising out of occurrence or existence of any Force Majeure Event or in respect of any consequential or remote losses or claims.

8.5. Changes in Law

8.5.1. Change in Law shall mean the occurrence or coming into force of any of the following, after the Concession Date:

i. The enactment of any new law including laws related to environment;
ii. The repeal, modification or re-enactment of any existing law;
iii. A change in the interpretation or application of a law by a court of record; Provided that Change in Law shall not include:
   a. Coming into effect, after the Concession Date, of any provision or statute which is already in place as on the Concession Date,
   b. Any new law or any change in the existing law under the active consideration of or in the contemplation of any government as on the Concession Date which is a matter of public knowledge.

8.5.2. Upon Occurrence of a Change in Law/Policy, BPCL/NNB/ CBDA may, notify other parties of the following:

i. The nature and the impact of Change in Law on the Project;
ii. In sufficient detail, the estimate of the additional Cost likely to be incurred by BPCL on account of Change in Law;
iii. The measures, which BPCL has taken or proposes to take to mitigate the impact of Change in Law, including in particular, minimizing the additional Cost, such additional Cost shall be borne by BPCL
iv. The relief sought by BPCL.

8.5.3. Upon receipt of the notice of Change in Law issued by BPCL pursuant to preceding sub-clause, NNB and BPCL shall take all such steps as may be necessary to quantify the quantum of the additional Cost and relief measures.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9. ARTICLE IX: EVENTS OF DEFAULT AND TERMINATION

9.1. Notwithstanding anything contained herein, BPCL shall have right to terminate this agreement if the CBG plant is not meeting the intended purpose, by giving one hundred and eighty days (180) days prior notice to NNB. NNB shall, in the event that it opts to take over the project, including the plant and equipment, have the power and authority to eventually take possession and control of the Plant including all equipment, all or any tools and plants, material installed or stored upon payment of the book value of the plant. In case, NNB doesn't exercise such option, BPCL shall remove all the movable plant and machinery from the land within a period of one hundred and eighty days (180) days from the date of termination.

9.2. Events of Default

Event of Default shall mean either BPCL Event of Default or NNB Event of Default or both as the context may admit or require, except under Force Majeure events.

9.2.1. BPCL Event of Default

BPCL shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- II OBLIGATIONS OF BPCL or fails or neglects to comply with all or any of the obligations and responsibilities imposed on BPCL under the provisions of this Agreement at any time/s during the term of this Agreement.

9.2.2. NNB Event of Default

NNB shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- III OBLIGATIONS OF NNB or fails or neglects to comply with all or any of the obligations and responsibilities imposed on NNB under the provisions of this Agreement at any time/s during the term of this Agreement.

9.2.3. CBDA Event of Default

CBDA shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- IV OBLIGATIONS OF CBDA or fails or neglects to comply with all or any of the obligations and responsibilities imposed on CBDA under the provisions of this Agreement at any time/s during the term of this Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9.3. Termination on Event of Default

9.3.1. Termination on BPCL Event of Default

Without prejudice to any other right or remedy which the NNB may have in respect thereof under this Agreement, upon the occurrence of BPCL Event of Default, NNB shall be entitled to terminate this Concession Agreement.

(a) If NNB decides to terminate this Concession Agreement, it shall in the first instance issue a preliminary notice ('NNB Preliminary Notice") to BPCL.

(b) Within thirty (30) days of receipt of the NNB Preliminary Notice, BPCL, shall submit to NNB in sufficient detail, the manner in which it proposes to cure the underlying Event of Default (the "BPCL's Proposal to Rectify"). In case of non-submission of BPCL's Proposal to Rectify within the said period of 30 (thirty) days, NNB shall be entitled to terminate this Agreement by issuing a Final Termination Notice in the manner prescribed under Article 9.3. If BPCL's Proposal to Rectify is submitted within the period stipulated thereof, BPCL shall have further period of 120 (one hundred and twenty) days or as agreed by NNB as per BPCL's Proposal to Rectify to remedy/cure the underlying Event of Default,

(c) If, however BPCL fails to remedy/cure the underlying Event of Default within such further period allowed, NNB shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.3.

(d) Notwithstanding anything, if the Event of Default is not cured/remedied within 150 (one hundred and fifty) days from the date of Preliminary Notice, then NNB shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.3, with an intimation to CBDA.

9.3.2. Termination for NNB Event of Default.

(a) Without prejudice to any other right or remedy which BPCL may have in respect thereof under this Agreement, upon the occurrence of NNB Event of Default, BPCL shall be entitled to terminate this Concession Agreement with an intimation to CBDA.

(b) If BPCL decides to terminate this Concession Agreement, it shall in the first instance issue a preliminary notice ("BPCL Preliminary Notice") to NNB. Within 30 (thirty) days of receipt of BPCL Preliminary Notice, NNB shall submit to BPCL in sufficient detail, the manner in which it proposes to cure the underlying Event of Default (the 'NNB Proposal to Rectify'). In case of non-submission of NNB Proposal to Rectify within the said period of 30 days, therefore, BPCL shall be entitled to terminate this Concession Agreement by issuing Final Termination Notice in the manner prescribed under Article 9.4.

(c) NNB shall have period of 120 (one hundred and twenty) days or as agreed by BPCL as per NNB's Proposal to Rectify to remedy/cure the underlying Event of Default. If, however, NNB fails to remedy / cure the underlying Event of Default within such

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

further period allowed, BPCL shall be entitled to terminate this Agreement by issuing a Final Termination Notice in the manner prescribed under Article 9.4.

(d) Notwithstanding anything, if the Event of Default is not cured/remedied within 150 (one hundred and fifty) days from the date of Preliminary Notice, then BPCL shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.4. with an intimation to NNB and CBDA.

9.3.3. Termination on Mutual Consent

This Agreement may be terminated with mutual consent of BPCL and NNB at any point in time.

9.4. Final Termination Notice

If a Party having become entitled to do so decides to terminate this Concession Agreement pursuant to the preceding Article 9.3.1 or 9.3.2 or 9.3.3, it shall issue Final Termination Notice setting out:

(a) In sufficient detail the underlying Event of Default / reasons for termination;

(b) The Termination Date which shall be a date occurring not earlier than120 days from the date of Final Termination Notice;

(c) The estimated Termination Payment including the details of computation thereof as stipulated in this Agreement and,

(d) Any other relevant information.

(e) Following issue of Final Termination Notice by either Party, the Parties shall promptly take all such steps as may be necessary

9.5. Withdrawal of Final Termination Notice

Notwithstanding anything inconsistent contained in this Concession Agreement, if the Party who has been served with the Final Termination Notice cures the underlying Event of Default to the satisfaction of the other Party at any time before the Termination Date, the Final Termination Notice may be withdrawn by the Party which had issued the same; provided that the Party in breach shall compensate the other Party for any direct costs/consequences occasioned by the Event of Default which caused the issue of the Final Termination Notice.

9.6. Rights of Parties upon Termination

9.6.1. Rights of NNB upon Termination:

(a) Upon Termination of this Concession Agreement on account of BPCL Event of Default,.

(b) NNB shall, in the event that it opts to take over the project, including the plant and equipment, have the power and authority to eventually take possession and control of the Plant including all equipment, all or any tools and plants, material installed or

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

stored upon payment of compensation, if any, as determined on the dispute resolution mechanism.

9.6.2. Rights of BPCL upon Termination: Upon Termination of this Agreement on account of NNB Event of Default:

(i) NNB shall, either;

a. Purchase the Plant notwithstanding the completion status of the Plant on an "as is where is basis' from BPCL and BPCL shall be entitled to receive from NNB, termination payment equal to 100% of the value of the Plant which means capital investment i.e. net of depreciation as on date ("Plant Cost'). BPCL and NNB mutually appoint a 3rd party Chartered Accountant or any equivalent authority to audit the depreciation value of the asset.

b. In the event NNB refuses or is unable to pay the Plant cost as required BPCL shall retain the plant and clear the land within 6 months from the termination.

(ii) Notwithstanding anything contained herein, NNB shall not be entitled to take the Plant unless and until NNB pays the Plant Cost.

9.6.3. Accrued Rights of Parties

Notwithstanding anything to the contrary contained in this Concession Agreement, Termination pursuant to any of the provisions of this Concession Agreement shall be without prejudice to accrued rights of either Party including its right to claim and recover money, damages and other rights and remedies which it may have in law or contract. The rights and obligations of either Party under this Agreement, including without limitation those relating to the "Termination Payment", shall survive the Termination but only to the extent such survival is necessary for giving effect to such rights and obligations.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

10. ARTICLE X: REPRESENTATIONS AND WARRANTIES

10.1. Representations and Warranties of BPCL

BPCL represents and warrants to NNB that:

(a) it is duly organized, validly existing and in good standing under the laws of India;

(b) it has full power and authority to execute, deliver and perform its obligations under this Concession Agreement and to carry out the transactions contemplated hereby;

(c) It has the financial standing and capacity to undertake the Project

(d) it has taken all necessary corporate and other action under Applicable Laws and its constitutional documents to authorize the execution, delivery and performance of this Agreement;

(e) this Concession Agreement constitutes its legal, valid and binding obligation enforceable against it in accordance with the terms hereof;

(f) the execution, delivery and performance of this Concession Agreement not conflict with, result in the breach of, constitute a default under or accelerate performance required by any of the terms of BPCL's Memorandum and Articles of Association;

(g) No bribe or illegal gratification has been paid or will be paid in cash or kind by or on behalf of BPCL to any person to procure the Concession.

10.2. Representations and Warranties of NNB

(a) NNB represents and warrants to BPCL that:

(b) NNB has full power and authority to grant the Concession and allot land Site to BPCL on nominal rate as per government rentals prevalent in the particular district per acre per year as per government policy; Schedule of land and applicable rent is annexed herewith.

(c) NNB has taken all necessary action to authorize the execution, delivery and performance of this Concession Agreement;

(d) This Concession Agreement constitutes NNB's legal, valid and binding obligation enforceable against it in accordance with the terms hereof;

(e) There are no suits or other legal proceedings pending or threatened against NNB in respect of the Project Site.

i. The Site allotted to BPCL for the Project:

ii. Have been acquired through the due process of law; or

iii. Belongs to or has been rented to or is vested in the NNB, and that the NNB has full ownership, powers to hold, dispose of and deal with the same consistent, inter-alia, with the provisions of this Concession Agreement and BPCL shall, have no liability regarding any compensation payment on account of land acquisition or rehabilitation/resettlement of any Persons affected directly and/or indirectly thereby.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

11. ARTICLE XI: INDEMNITY

11.1. Indemnity

(a) Subject to Clause 11.1(b) below, the Concessionaire shall be responsible for, release, hold harmless and indemnify the NNB and the NNB Related Parties on demand from and against, all suits, actions, claims, demands, losses, damages, fines, penalties, costs or expenses (including costs of legal fees) or liability for the following within the premises:

i. death or personal injury of any person;
ii. loss of or damage to property;
iii. non-compliance by the Concessionaire or its Subcontractor(s) with Applicable Laws or Applicable Permits (including specifically, environmental laws and environmental consents and labour welfare legislations);
iv. non-compliance by the Concessionaire or its Subcontractor(s) with the EMP or OHS Plan;
v. any damage caused to the environment by the Concessionaire;
vi. BPCL's failure to pay all applicable Taxes, in connection with the Project;
vii. any third party losses or claims; and
viii. any claims and/or fines or penalties imposed by any Government Authority in relation to the Site or the Project Facilities,

(b) The Parties shall not be required to indemnify the Authority for any injury, loss, damage, cost and expense caused by the negligence or Wilful Misconduct of the Authority or the Authority Related Parties or by a breach by the Authority of its obligations under this Agreement.

(c) The NNB shall have the right, but not the obligation, to contest, defend, and litigate any claim, action, suit or proceeding by any third party alleged or asserted against them in respect of, resulting from, related to or arising out of any matter for which they are entitled to be indemnified under this Agreement, and the reasonable costs and expenses (including legal fees) thereof, shall be subject to the indemnification obligations of the NNB.

If, however, the BPCL acknowledges in writing its obligations to indemnify the NNB in respect of loss to the full extent provided by this Agreement, the BPCL shall be entitled, at its option, to assume and control the defense of such claim, action, suit or proceeding at its expense and through a counsel of its choice if it gives prompt notice of its intention to do so to the NNB and reimburses the NNB for the costs and expenses incurred by the NNB prior to the assumption by the BPCL of such defense. A Party shall not settle or enter into a compromise with respect to any such claim, action, suit or proceeding without the prior written consent of the other Parties, which consent shall not be unreasonably withheld or delayed. Notwithstanding the foregoing, the NNB shall have the right to

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

employ its own counsel and such counsel may participate in such action, but the fees and expenses of such counsel, as and when incurred, shall be at the expense of the NNB.

(d) The NNB shall be responsible for, release, hold harmless and indemnify the BPCL and the BPCL Related Parties on demand from and against, all suits, actions, claims, demands, losses, damages, fines, penalties, costs or expenses (including costs of legal fees) any other liability incurred or suffered by the BPCL under Applicable Laws, or pursuant to the law of torts, principles of absolute liability or strict liability or polluter pays principle, as a result of:

i. contamination of the land, water, environment and air quality and/or any findings of pollutants, chemical waste, hazardous waste, minerals, fossils, antiquities, structures or other remnants or things either of particular geological or archaeological interest)that existed at the Site prior to handover of the Site to the BPCL, provided that, such environmental pollution, contamination or health hazard is not identified in the Site Contamination Report and is not attributable to any act or omission of the BPCL; or

ii. any environmental pollution, contamination or health hazard caused by the delivery of any Prohibited Waste to the Site after the handover of the Site to the BPCL.

(e) The Authority shall not, directly or indirectly, bring or cause to be brought any action, demand, claim, or other proceedings against the BPCL in connection with any pre-existing contaminations and findings at the Site identified in the Site Contamination Report.

(f) The provisions of this Article 11 shall survive the termination of this Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

12. ARTICLE XII: MISCELLANEOUS

12.1. Amendment

This Concession Agreement together with the Schedules, Appendices, and Annexures constitute a complete and exclusive set of the terms of the Agreement between the Parties on the subject hereof and no amendment or modification hereto shall be valid and effective unless agreed to by all the parties hereto and evidenced in writing.

12.2. Waiver

Waiver by either party of any default by the other Party in the observance and performance of any provision of or obligations under this Concession Agreement:

(a) shall not operate or be construed as a waiver of any other; - subsequent default hereof or of other provisions or obligations under this Concession Agreement;

(b) shall not be effective unless it is in writing and executed by a duly authorized representative of such Patty; and

(c) shall not affect the validity or enforceability of this Concession agreement in any manner.

12.3. Survival Termination of this Agreement

(a) Survival of provision after Termination of this Agreement shall not relieve BPCL or NNB of any obligations already incurred hereunder which expressly or by implication survives Termination hereof, and

(b) Except as otherwise provided in any provision of this Concession Agreement expressly limiting the liability of either Party, shall not relieve either party of any obligations or liabilities for loss or damage to the other party arising out of or caused by acts or omissions of such party prior to the effectiveness of such termination or arising out of such termination.

12.4. Notices

Unless otherwise stated, notices to be given under this Concession Agreement including but not limited to a notice of waiver of any term, breach of any term of this Concession Agreement and termination of this Concession Agreement, shall be in writing and shall be given by hand delivery, courier, email and delivered or transmitted to the Parties at their respective addresses set forth below or such address, telephone numbers or facsimile number as may be duly notified by the respective Parties from time to time:

BHARAT PETROLEUM CORPORATION LIMITED, MUMBAI

P. Anil Kumar
Head (Biofuels)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

NAGAR NIGAM BHILAI

.....

.....

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY

.....

.....

12.5. Severability

If for any reason whatsoever any provision of this Concession Agreement is or becomes invalid, illegal or unenforceable or is declared by any court of competent jurisdiction/Arbitral Tribunal or any other Instrumentality to be invalid, illegal or unenforceable, the validity, legality or enforceability of the remaining provisions shall not be affected in any manner, and the Parties shall negotiate in good faith with a view to agreeing upon one or more provisions which may be substituted for such invalid, unenforceable or illegal provisions, as nearly as is practicable;

Provided that failure to agree upon any such provisions shall not be subject to dispute resolution under this Concession Agreement or otherwise.

12.6. No Partnership

Nothing contained in this Concession Agreement shall be construed or interpreted as constituting a partnership between the Parties. Neither party shall have any authority to bind the other in any manner whatsoever.

12.7. Language

All notices required to be given under this Agreement and all communications, documentation and proceedings which are in any way relevant to this Concession Agreement shall be in writing and in English language.

12.8. Counterparts

This Concession Agreement may be executed in three counterparts, each of which when executed and delivered shall constitute an original of this Concession Agreement but shall together constitute one and only the Concession Agreement.

IN WITNESS WHEREOF the parties hereto have placed their respective hands and seals hereto on the day and year first herein above mentioned.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

SIGNED, SEALED AND DELIVERED BY DULY AUTHORISED SIGNATORY

AUTHORIZED SIGNATORY OF BPCL: Shri Anil Kumar P, Head Biofuels, Bharat Petroleum Corporation Limited, Mumbai	AUTHORIZED SIGNATORY OF NNB: Shri Bajrang Dubey, Commissioner, Nagar Palik Nigam, Bhilai	AUTHORIZED SIGNATORY OF CBDA: Shri Sumit Sarkar, Chief Executive Officer, Chhattisgarh Biofuel Development Authority, Raipur
IN PRESENCE OF NAME: Sasiprakash P. ADDRESS: GM CRBS (Biofuels) BPCL, Mumbai	IN PRESENCE OF NAME: Deepak Laxman Joshi ADDRESS: S.E. Mpl. Corp. Bhilai	IN PRESENCE OF NAME: LAV TYAGI ADDRESS: CBDA Raipur

COMMISSIONER
Nagar Palik Nigam
Bhilai

सुमित सरकार
मुख्य कार्यपालन अधिकारी
छ.ग. बायोफ्यूल विकास प्राधिकरण
(ऊर्जा विभाग, छ.ग. शासन)
रायपुर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

CONCESSION AGREEMENT

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED (BPCL), MUMBAI

AND

NAGAR PALIK NIGAM, RAIPUR

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100-150 TPD Municipal Solid Waste to Compressed Bio Gas (CBG) Plant at Transport Nagar, Birgaon, Raipur, Chhattisgarh

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Year-2025

Table of Contents

CONCESSION AGREEMENT.....3
1. ARTICLE I: DEFINITION AND INTERPRETATION 5
2. ARTICLE II: OBLIGATIONS OF BPCL.....9
3. ARTICLE III: OBLIGATIONS OF NPNB.....12
4. ARTICLE IV: OBLIGATIONS OF CBDA.....14
5. ARTICLE V: CONCESSION 15
6. ARTICLE VI: RIGHTS OF PARTIES 17
7. ARTICLE VII:DISPUTE RESOLUTION MECHANISM.....19
8. ARTICLE VIII: FORCE MAJEURE AND CHANGE IN LAW 21
9. ARTICLE IX: EVENTS OF DEFAULT AND TERMINATION 24
10 ARTICLE X: REPRESENTATIONS AND WARRANTIES 28
11 ARTICLE XI:INDEMNITY 29
12 ARTICLE XII: MISCELLANEOUS.....31

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

CONCESSION AGREEMENT

This Concession Agreement is entered into this ..... day of .....2025 at ---------- -- for **Setting up of a Compressed Bio Gas (CBG) plant at Transport Nagar, Birgaon, Raipur.**

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED, a company incorporated under the Companies act 1956 and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard estate, Mumbai – 400001 Maharashtra (hereinafter referred to as the **"BPCL"** or "Concessionaire" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and permitted assigns) of the **FIRST PART**

And

NAGAR PALIK NIGAM, RAIPUR, CHHATTISGARH, a municipal corporation constituted under the relevant laws of India, having its office at Near Gandhi Maidan, Raipur-492001 (hereinafter referred to as **"NNR"** or "the Concessioning Authority" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and assigns) of the **SECOND PART;**

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuels in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "CBDA" which expression shall, unless repugnant to the context or meaning hereof, shall include its successors and permitted assigns) and appointed by the Department of Energy, Government of Chhattisgarh as Project Management Agency (PMC) for said project; of the **THIRD PART;**

Hereinafter, BPCL, NPNR and CBDA are each individually referred to as a **"Party"** and collectively as **"Parties".**

WHEREAS;

(a) BPCL has expressed its interest for setting up a CBG plant at a suitable location in RAIPUR, subject to allotment of land and supply of segregated organic MSW by NPNR. BPCL has submitted its proposal along with Detailed Feasibility Report (DFR) for the project to NPNR.

(b) BPCL, NPNR and CBDA have earlier entered into a Memorandum of Understanding (MoU) on 13.03.2024 (attached at **Annexure "A"** to this agreement) wherein, NPNR has conveyed its assurance to provide land and MSW. While the CBDA has conveyed its assurance to extend necessary cooperation towards aggregation of required agricultural waste/ biomass to BPCL subject to certain conditions. The MoU dated 13th March, 2024, shall form an integral part of this Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

(c) Department of Urban Administration and Development, Chhattisgarh vide order no. F 5-7/2025/18 dated 07.05.2025 declared to allocate government land at concessional lease rate of Rs. 1/- per square metre for a maximum period of 25 years to PSUs and government Oil and Gas marketing companies for setting up CBG plants in Chhattisgarh (attached at **Annexure "B"** to this agreement).

(d) Letter from Secretary, Ministry of Housing and Urban Affairs (MOHUA), Government of India vide its letter no D.O. No. 2/1/2023-SBM-IV/SPC (Pt.) dated 10th October, 2023 shall also a form an integral part of this Agreement.

(e) NPNR is responsible for sustaining and managing Raipur city's civic body and infrastructure and, inter alia, responsible for collection, segregation and transportation of Municipal Solid Waste (MSW) generated in the city.

(f) Whereas "CBDA" is Nodal Agency for implementation of SATAT (Sustainable Alternative towards affordable transportation) scheme in Chhattisgarh. The SATAT scheme has been launched by the Ministry of Petroleum and Natural Gas, Government of India for setting up Compressed Bio-Gas (CBG) plants in India.

(g) The Parties hereto agree to enter into this Concession Agreement to record the roles & responsibilities of the Parties, other terms & conditions and covenants of the concession.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

1. ARTICLE I: DEFINITION AND INTERPRETATION

Definitions

In this Agreement, unless the context otherwise implies, together with their respective grammatical variations and cognate expressions, the terms defined hereunder as well those in the Annexure hereto shall carry the respective meaning assigned to them in their ordinary applicability and essence or in their respective technical sense, as the case may be, and further, all words in singular shall be deemed to connote their respective plurals and vice-versa, unless the context suggests otherwise.

1.1. **"Affiliate"** in relation to any Party, shall means any entity Controlled, directly or indirectly by the Party, any entity that Controls, directly or indirectly the Party or any entity directly or indirectly under common Control with the Party;

1.2. **"Agreement" or "Concession Agreement"** shall mean this Concession Agreement between BPCL, NPNR and CBDA.

1.3. **"Applicable Laws" or "Law"** shall mean all laws, acts, ordinance, rules, regulations, notification, guidelines or bye-laws in force and effect, including but not limited to Solid Waste Management Rules 2016, as on the date hereof and which may be promulgated or brought into force and effect hereinafter in the State of Chhattisgarhand/or India and as applicable in Chhattisgarh including judgments, decrees, injunctions, writs or orders of any court of record, as may be in force and effect during the subsistence of this Agreement and applicable to this Project.

1.4. **"Applicable Permits"** shall mean all clearances, permits, authorizations, consents and approvals required to be obtained or maintained by BPCL or its Affiliate operating the Plant under Applicable Laws.

1.5. **"Assured MSW"** shall mean the assured quantity of 100-150 TPD of segregated organic MSW with +/- 10%, subject to maximum inerts (inorganic waste) of 10 - 15% in each consignment.

Provided that since the exact quantity required for the project is subjected to net organic content of MSW and shall be established only during stable operation of the Plant, Assured MSW shall, for all purposes herein, mean quantity of segregated organic MSW required for stable operation of the Plant at Targeted Capacity as agreed by the NPNR and incorporated in this agreement. The agreed quantity of Assured MSW shall see a bi-yearly upward revision which shall be conveyed by the NPNR to BPCL on each 2nd anniversary of the agreement execution date.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

The Municipal Corporation shall also provide a plan for assured MSW for the next five years at least two years before start of the same. The first such five-year plan will be provided within three years of execution of this concession agreement. The capacity of the proposed CBG plant currently envisaged is 100-150 TPD of assured MSW which may be increased to accommodate the revised quantity subject to availability of land and assurance of MSW, as per mutual agreement.

However, during the stabilization period of the Plant, MSW in-take into the Plant will be increased gradually in a phased manner. Accordingly, Assured MSW to be supplied shall be informed to NPNR from time to time with the due progress of stabilization period of the plant. Further, NPNR shall make all efforts to provide assured quantity of MSW from date of commissioning of plant and BPCL shall make necessary arrangement of storage of MSW delivered inside the plant premises.

1.6. **"Book Value"** shall mean the cost of the Project as per the latest audited financial statement of BPCL available on Preliminary Notice Date.

1.7. **"Concession Period"** means twenty-five (25) years from the date of Commissioning of the plant in accordance with Clause No. 3(i) of the Secretary, Ministry of Housing and Urban Affairs, GoI letter no. 2/1/2023-SBM-IV/SPC(Pt.) dated 10.10.23.

1.8. **"Date of Commissioning** "shall mean the first day on which CBG is produced from the Plant and which shall be informed in writing by BPCL to NPNR and CBDA.

1.9. **"Effective Date"** shall mean any day after handing over of Site (free from all encumbrances and encroachments) by NPNR and readiness of Site Infrastructure by NPNR / Finalization of the Technology / Award of Contract for Erection & Commissioning of the Plant by BPCL / approval for Consent to Establish (CTE), whichever is later, and informed in writing by BPCL to NPNR and CBDA.

1.10. **"Event of Default"** shall have the meaning ascribed to the said term in Article IX

1.11. **"Final Termination Notice"**and **"Termination Notice"**and **"Preliminary Notice"** shall have meaning ascribed in Article IX of this Agreement.

1.12. **"Force Majeure Event"** shall mean an event, condition or occurrence as specified in Article VIII.

1.13. **"Force Majeure Period"** shall mean period during which the Force Majeure Event continues.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

1.14. **"Good Industry Practice"** shall mean the exercise of that degree of skill, diligence, prudence and foresight in compliance with the undertaking and obligations under this Agreement which would reasonably and ordinarily be

expected of a skilled and an experienced person engaged in the implementation, operation and maintenance or supervision or monitoring thereof or any of them of a project.

1.15. **"Government Agency"** shall mean Government of India, Government of Chhattisgarh, NPNR, CBDA or any state government or governmental department, commission, board, body, bureau, agency, authority, instrumentality, court or other judicial body or central/state/local administrative body having jurisdiction over BPCL, the Site/Project facilities or any portion thereof, or the performance of all or any of the services or obligations of BPCL under or pursuant to this Agreement;

1.16. **"Lenders"** shall mean financial institutions, banks, funds and trustees or bond holders or debenture holders, who provide funds to BPCL for financing the debt component of the cost of the Project.

1.17. **"Municipal Solid Waste (MSW)"**shall mean a heterogeneous mixture of waste generated by residential, commercial, and industrial sectors and generally comprising of a) Food and vegetable wastes b) Paper and cardboard c) Plastics d) Leather and rubber e) Rags and textile f) Glass and ceramics g) Wooden waste h)Inerts and other solid waste typically generated within municipal limits.

1.18. **"MSW Receipt Point"** shall denote the point inside Plant premises at which NPNR shall be required to deliver and hand over the MSW to BPCL and shall be specified and informed in writing by BPCL to NPNR.

1.19. **"Organic MSW"**shall mean segregated fraction of MSW which is organic material that can be bio-degraded by micro-organisms for producing CBG.

1.20. **"PERMISSIVE USE"** means allotment of land Site by NPNR to BPCL on lease at nominal lease rent as per Department of Urban Administration and Development, Chhattisgarh vide order no. F 5-7/2025/18 dated 07.05.2025 to allocate government land at concessional lease rate of Rs 1 per square metre for a maximum period of 25 years to PSUs and government Oil and Gas marketing companies for setting up CBG plants in Chhattisgarh.

1.21. **"Plant" or "Project"** shall mean the entire composite unit of CBG for processing Assured quantity of 100-150 TPD segregated organic MSW along with allied infrastructure set up inside the boundary of Site, inclusive of Civil Construction and Engineering Works together with all machinery and equipment, structures, buildings, retail outlets and other facilitiesfabricated, constructed, assembled, and erected / installed including additional infrastructure set-up for expansion.

1.22. **"Products & By Product"** shall mean all the products, for captive consumption and/or third-party sale or disposal by BPCL, coming out of the CBG Plant and shall include

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

a) Compressed Bio-gas /Bio-Gas/ any other Fuel.
b) Fermented Organic Manure (FOM) and Liquid Fermented Organic Manure (LFOM) / bio slurry
c) Any other by-product generated by processing of MSW

1.23. **"Readiness Certificate"** shall mean the certificate issued by the Project Management Consultant (PMC) certifying that BPCL has constructed, tested and made ready all the facilities within the Plant and obtained all the necessary approvals under Applicable Laws so as to enable receipt of segregated Organic MSW for processing.

1.24. **"Residual Inert Matter"** shall mean the waste matter remained as residue after processing of the Organic MSW at the Plant;

1.25. **"Rejected waste"** shall mean such components or entire consignment of waste quantity as delivered by NPNR and received by BPCL that cannot be technically processed in the Plant.

1.26. **"Site"** shall mean a reasonably levelled contiguous parcel of land, owned and possessed by NPNR and handed over by NPNR after conversion of the land for commercial use to BPCL free of any encumbrances and encroachment. More particularly to be mentioned and shown in the site-plan attached as **Annexure 'C'**.

1.27. **"Site Infrastructure"** shall mean infrastructure to be provided by NPNR at the Site, necessary for setting up and operation of Plant, and shall majorly include suitably wide & load bearing Approach road for the Plant and connection points at boundary of Site for Electricity, Water and Drainage along with any such infrastructure as may be mutually agreed between BPCL and NPNR.

1.28. **"Tax"** shall mean and includes all taxes, fees, cess, levies under Applicable Laws.

1.29. **"Targeted Capacity"** shall mean the operational capacity of the Plant to produce around 7 -8 TPD (Tons Per Day) of CBG using Assured Quantity of segregated organic MSW supplied by NPNR (including any upward revisions as stated in clause 1.5) and biomass procured by BPCL with the support and assistance of CBDA.

1.30. **"Termination Date"** shall mean the date on which this Concession Agreement will be terminated in accordance with Article IX.

1.31. **"Termination Payment"** shall mean the payment to be made by a Party to the other party in case of termination of this Concession Agreement in terms hereof.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2. ARTICLE II: OBLIGATIONS OF BPCL

Following shall constitute the obligations of BPCL under the Agreement from the Effective Date until the expiry of the Agreement or its Termination, whichever is earlier.

2.1 BPCL either by itself or through its affiliate/ Joint Venture Partner/ Subsidiaries shall, at its own cost and endeavor, provide or arrange for Design, Engineering, Construction, Erection, Testing and Commissioning of the Plant and operate and maintain the same either by itself or through its affiliate/ Joint Venture Partner/ Subsidiaries for a **period of 25 (Twenty-five) years from the Date of Commissioning.**

2.2 BPCL shall set up CBG Plant with the approval of all concerned authorities under Applicable Laws and the plant shall be operational within **24 Months from the Effective date of agreement. BPCL shall operate and maintain Plant for a period of 25 Years.** Land shall be provided by NNR to BPCL on PERMISSIVE USE ONLY basis for 25 Years. BPCL shall not sublet the land. However, BPCL shall have the right to transfer the usufructuary rights to its affiliate/ JV partner, if required. Further, BPCL shall not mortgage the land to any nationalized / other banks for obtaining loans. Solid Waste Management Rules 2016 and environment related rules prevailing from time to time shall be followed by BPCL.

2.3 During the management / operation of the said CBG Plant, all precautionary measures including insurance coverage shall be taken by BPCL to avoid any damage to public property and life.

2.4 Selling FOM and LFOM / bio slurry shall be the sole responsibility of BPCL.

2.5 BPCL shall weigh the MSW waste received at the MSW Receipt Point and shall maintain daily records of the same.

2.6 BPCL shall allow designated officers of the NPNR and CBDA to visit the Plant Facility in line with the operating conditions of the Plant. BPCL shall update the NPNR and CBDA regarding the operation of the Plant and the project as and when required by NPNR and CBDA.

2.7 BPCL shall bear all the expenses towards consumption of Electricity and Water Supply during the project stage & operation of the Plant. NPNR shall on best endeavour basis facilitate the Electricity & Water Supply connection to BPCL.

2.8 BPCL shall complete the erection, testing and commissioning of the Plant on best endeavour basis within 24 months from the Effective Date or any extended period agreed between BPCL, NPNR and CBDA.

2.9 BPCL shall, at its own cost and expense, hold and maintain valid Insurance towards Plant facilities required for the normal course of business as per Good Industry Practice.

2.10 Any taxes related to land like property tax, etc. shall be the responsibility of NPNR as owner of land.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2.11 BPCL shall also make arrangement, at its own cost, for underground water use, if permitted under Applicable Laws. In such case, NPNR will support BPCL for seeking permission /required for use of underground water.

2.12 BPCL shall transfer the Project facilities in as-is where-is condition to NPNR at the end of Concession Period i.e. after 25 years from the Date of Commissioning. However, if BPCL decides to operate the plant beyond 25 Years from the Date of Commissioning, NPNR shall be given the Right of First Refusal (ROFR) to operate the plant on mutually agreed terms and conditions.

2.13 Used water generated as per normal operations of the plant shall be treated and disposed as per CPHEEO guidelines.

2.14 Repair and Maintenance Work of the Plant

BPCL shall provide NPNR advance notice of any planned repair or maintenance work of more than 3 days in the CBG Plant affecting MSW off-take. However, no such notice would be required in the event of any unplanned repair or maintenance caused by an emergency or accident or any such unforeseeable event.

In such cases, BPCL may refuse the acceptance of any further/additional MSW inside the Plant and NPNR shall make necessary arrangements to take back that MSW at its own cost. Moreover, in the unforeseen events, if the MSW lying within Plant premises cannot be processed in the Plant on account of any accident/incident, then BPCL shall inform NPNR to lift back and dispose that MSW. Similarly, NPNR will advise BPCL of any events or issues of which it is aware, that might impact the operations of the Plant.

The Parties hereby agree that, except for shutdown due to Force Majeure, the maximum number of days that the Plant will be permitted to be shut down for repair and maintenance work in a calendar year, without constituting Event of Default, shall be limited to an aggregate of 30 (thirty) days.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2.15 No Breach of Obligations

Notwithstanding anything contained herein, BPCL shall not be considered to be in breach of its obligations under this Concession Agreement nor shall it incur or suffer any liability if and to the extent performance of any of its obligations under this Concession Agreement is affected by or on account of any of the following:

(a) Force Majeure Event;

(b) Planned maintenance, unplanned repair or maintenance caused by an emergency or accident or any such unforeseeable event;

(c) NPNR Event of Default including non-supply of required quality and quantity of segregated organic MSW;

(d) Compliance with the instructions of the NPNR/CBDA or the directions of any Government Agency other than instructions issued as a consequence of a breach by BPCL of any of its obligations hereunder;

(e) Closure of the Plant or part thereof with the approval of the NPNR/ CBDA.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3. ARTICLE III: OBLIGATIONS OF NPNR

The obligations of BPCL to establish the Project and commence operation of the CBG Plant are subject to NPNR fulfilling its obligations under this Concession Agreement as listed hereunder:

3.1. NPNR shall ensure that the Site offered to BPCL is of non-agricultural status, permissible for MSW processing, without any encumbrance or encroachment and that no acquisition proceeding by any lawful authority or claim from any third person in respect or relating to the same is subsisting. It shall be the obligation of NPNR to get the Site land converted for commercial use, at their own cost, before handing over to BPCL on PERMISSIVE USE ONLY basis for construction and operation of the Plant / Project.

3.2. NPNR shall handover the Site within 06 (Six) months from the execution of the Concession Agreement. NPNR shall ensure compliance of all the Applicable laws and regulations before handing over of the Site to BPCL including Rights to use letter and other related documents.

3.3. NPNR, or its authorized agents, agree to comply with the access arrangements in the Plant and operating conditions put in place by BPCL for the safe and efficient operation of the Plant under the terms and conditions of this Agreement.

3.4. NPNR shall continue to ensure access to the Site without any hindrances/interruptions during the period of validity of this Agreement (including any extension thereof in period of this Agreement). NPNR will be responsible for providing and maintaining basic/ necessary Site Infrastructure such as access/ approach road, and water connection till land boundary at the time of handing over of the site to BPCL for timely commissioning and uninterrupted operation of the Plant. Subject to Applicable Law, NPNR shall waive off all or any of applicable developmental charges towards the development of the Project.

3.5. NPNR shall arrange to provide the Site Infrastructure and both NPNR and CBDA also facilitate BPCL to obtain all approvals / permissions from concerned authorities / Government Agency as per terms of the Agreement.

3.6. Successful operation of the Plant depends on the regular supply of agreed quality and quantity of segregated organic MSW i.e. Assured MSW as specified earlier in the Agreement. NPNR assures and undertakes that it will take all possible steps, within its authority and control, including those which BPCL might suggest to supply the Assured MSW to BPCL. NPNR will supply only segregated organic MSW as feedstock which should not contain bio-medical waste, hazardous waste in any form, slaughterhouse waste, any other non-suitable waste for the operation of the CBG plant.

3.7. Local Committee comprising of representative of the plant operator, CBDA and authorized officer of NPNR shall be formed that will mutually decide if the MSW supplied by NPNR at the plant is suitable or not for a raw material and of desired quality. If the said committee jointly fined that the MSW supplied by NPNR is not suitable

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

then NPNR will be solely responsible, at their own cost, for lifting and/or disposing the Residual Inert Matter, Rejected Waste or any Waste supplied by NPNR. If the Local Committee does not accept the MSW same due to quality, excess supply, or non-operation of plant, then not withstanding anything contained herein, NPNR will be solely responsible for disposing and/or transportation, dealing with the said MSW.

3.8. NPNR shall endeavour to support BPCL from risks associated with the said project during site development, construction, commissioning, and operations.

3.9. In future, NPNR may grant rights to BPCL for setting up of Retail Outlet and/or Gas Infrastructure on the land allotted by NPNR for sale and marketing of CBG and any product of the Plant along with Co-marketing of BPCL's own products including CNG/LNG/MS/HSD/other petroleum products. In such cases, applicable taxes shall be borne by BPCL.

3.10. NPNR may, on best endeavour basis, carry out conversion of NPNR vehicles to CBG / CNG with the help of BPCL or its subsidiary company.

3.11. Peaceful Possession: NPNR grants right that BPCL shall, subject to complying with the terms and conditions of this Concession Agreement, remain in peaceful possession of the Site during the Concession Period (or its extension thereof). In the event BPCL is obstructed by any person / entity claiming any right, title or interest in or over the Site or Plant or any part thereof or in the event of any enforcement action including any attachment, appointment of receiver or liquidator being initiated by any person/entity claiming to have any interest / right / title on the Site or Plant or any part thereof, the NPNR shall, if called upon by BPCL, defend such claims and proceedings and also keep BPCL indemnified against any direct loss or damages which BPCL may suffer, on account of any such claim of right, title, interest or charge.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

4. ARTICLE IV: OBLIGATIONS OF CBDA

4.1. Working as a Project Management Consultant (PMC)/ Project Management Agency (PMA) for setting up of CBG plant for & on behalf of NPNR.

4.2. CBDA shall, on best endeavour basis, promote conversion of vehicles to CBG / CNG in coordination with BPCL or its subsidiary company or any other oil & gas marketing company. CBDA will coordinate with other State Government departments to facilitate aggregation of surplus agricultural biomass, press mud, etc. available in the vicinity of plant as additional/ alternate feed stock for proposed CBG plant.

4.3. CBDA to provide necessary coordination and support from various State government departments/ agencies for timely execution of this project.

4.4. For any additional products other than CBG, CBDA shall render all assistance in marketing in coordination with other State Government departments.

4.5. By associating in this CBG project, CBDA will be allowed to carry out different Research & Development aspects of the biogas generation and its compression, as need be from time to time, with the help of BPCL.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

5. ARTICLE V: CONCESSION

5.1. Grant of Concession: Subject to and in accordance with the terms and conditions set forth in this Concession Agreement, NPNR hereby grants and authorizes BPCL the right to finance, design, drawings, fabrication, supply, provide, erect, construct, treat, commission, operate and maintain the Plant and to exercise and/or enjoy the rights, powers, benefits, privileges, authorizations and entitlements as set forth in this Agreement.

5.2. Acceptance of Concession: In consideration of the rights, privileges and benefits conferred upon the BPCL, and other good and valuable consideration expressed herein, BPCL hereby accepts the Concession and agrees and undertakes to perform/discharge all of its obligations in accordance with the provisions hereof.

5.3. Use of Suitable Technology: Without prejudice to the generality of the foregoing, BPCL shall have the right to develop the Plant using such technology that it considers suitable and commercially viable. BPCL shall have the right to modify, adopt, upgrade or change the technology, from time to time, based on actual operations of the plant and the requirements of the Plant and the market conditions. The plant shall be zero effluent discharge compliant and the treated used water will be generated as per normal operations of the Plant. However, CBDA desires to contribute during the stage of finalization of technology for developing the Plant giving its experience in working on biogas conversion technology.

5.4. Financing Arrangement: BPCL shall be entitled to avail financing faciiities from Lenders both domestic and international for the purpose of setting up of the Plant.

5.5. Commencement of Operations: BPCL shall commence operations of the Project within a period of 24 months from Effective Date on best endeavour basis. In the event of unforeseen circumstances, the period shall be extended in discussion with NPNR.

5.6. Measurement of MSW delivered

(a) BPCL shall use a weighbridge,to be constructed, operated and maintained at the MSW Receipt Point, to determine the weight of the consignment delivered by NPNR. It shall also be used for measuring the segregated Rejected Waste received in the consignment for determining & recording the quality of the consignment;

(b) Local Committee formed between BPCL, CBDA & NPNR as mentioned in Article 3.7 shall at its own discretion be responsible to decide mutually to refuse any waste which contains inert waste (waste other than organic MSW) beyond 10 – 15 %. The rejected waste shall be taken back by NPNR at their own cost.

(c) The quantity of the Rejected Waste identified during the day, shall be deducted from the supplied MSW to ascertain the quantity of Assured MSW being supplied by the NPNR during the day.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

(d) A Standard Operating Procedure for supply, measurement of Assured MSW and reconciliationmethods will be prepared by BPCL and submitted to NPNR for joint implementation.

5.4. **Review Meeting:** Review meeting shall be arranged as and when required for initial two years after commissioning of the plant and later once in 3 (three) years from the date of agreement. The review meeting shall be held between the tri-party; BPCL, NPNR and CBDA for reviewing and monitoring of the Project and discussion on any amendments to be made in the agreement with time under the mutual consent of all three parties.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

6. ARTICLE VI: RIGHTS OF PARTIES

NPNR and BPCL shall, in addition to other rights as mentioned in this Concession Agreement, have the following respective rights:

6.1 Right to Receive MSW

BPCL shall have the right to receive, inspect & reject waste and process the organic MSW received from the NPNR at the Project Site. NPNR, however, in its best endeavor shall ensure to provide the Assured MSW ±10% on day-to-day basis. For shortfall in delivery of Assured MSW at Plant site on monthly basis, BPCL shall ask NPNR to fulfill its obligation.

6.2 Feeding of Assured MSW in CBG Plant on first utilization basis

BPCL shall ensure that the Assured MSW arrived at plant site shall be fed into the plant on First Utilization basis i.e. Assured MSW received first shall be the first to be fed into the digestor for CBG production in the plant.

6.3 Shortfall in delivery of Assured MSW

For any shortfall in delivery of Assured MSW at Plant site on fortnightly basis, BPCL shall intimate NPNR fortnightly in writing on which NPNR shall act and comply with the assured MSW mentioned in this agreement within next fortnight days. If shortfall on assured MSW is for more than a month for which BPCL shall provide data of shortfall stocks for a month in writing to the NPNR and if NPNR unable to comply with the assured MSW within next fortnight days then BPCL shall refer Article VII (DISPUTE RESOLUTION MECHANISM) of this agreement.

6.4 Right of Sale of Products and disposal of Rejected Waste

BPCL shall be entitled to sell the products and by-products generated or produced from the Plant arising out of processing of the MSW and dispose / sell Rejected Waste delivered to the Site. However, any process rejects shall be disposed by BPCL. In case NPNR fails to lift Rejected Waste within 7 days of intimation from Plant site, BPCL shall be free to remove the above said material at the risk and cost of NPNR and shall be reimbursed by NPNR on actuals within a month on submission of details by BPCL.

6.5 Benefits of the Project to Accrue Directly to BPCL

No processing fee, tipping fee or any funding is to be provided by NPNR to BPCL for the Project. Any Income or Financial benefit or Green/Carbon credit in respect of the Project shall accrue directly and exclusively to BPCL (or its Affiliate).

6.6 Non-Interference by NPNR

NPNR covenants with BPCL that NPNR or any of its officials, officers, employees, or workmen shall not, at any time during the Concession Period, interfere or obstruct in the functioning, running and overall management of the Plant and in any matter in relation to or connected therewith except as provided in this Concession Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

6.7 Other Rights of BPCL

(a) During the Term of this Agreement BPCL shall be within right to nominate, appoint and constitute any sub-contractors/consultants/Vendor for the purpose of any or all the steps necessary to be executed in connection with the obligation of BPCL.

(b) BPCL shall be within its right to raise such loan, advance or finance from any bank, leasing companies or any other financial institutions or include any Partner for the Plant on its own financial capacity.

(c) Moveable and/or non-movable assets including tangible and non-tangible assets created or provided during the concession agreement term pertaining to this plant shall be the sole and exclusive property of BPCL.

(d) BPCL shall be within its right to assign the Concession to any of its Affiliates/ JV partner upon intimation to NPNR.

(e) BPCL shall be within its right be eligible to utilize other feedstock such as biomass, press mud etc. from neighbouring rural areas of the plant to make plant operation eco nomically viable.

6.8 Amendment of Agreement due to any change in Law or Directive of Government of India:

Upon the occurrence of any change in Law (including any change in judicial/quasi-judicialinterpretation or application of any Law or pursuant to directive (s) /instruction(s)/ decision(s) of Government of India) which necessitates or requires any amendment to this Agreement such as BPCL requires to sever or demerge its activities, or if BPCL otherwise decides to unbundle its activities through any form of corporate restructuring or demerger, the Parties shall, on being notified by BPCL, fully cooperate with BPCL and do such acts and deeds (including by entering into appropriate assignment / novation deeds) as may be necessary for reflecting any such change in the Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

7. ARTICLE VII:DISPUTE RESOLUTION MECHANISM

7.1 Amicable settlement

The Parties shall use their best efforts to settle amicably all disputes arising out of or in connection with this Agreement or the interpretation thereof.

7.2 Dispute resolution

7.2.1 Any dispute, difference or controversy of whatever nature howsoever arising under or out of or in relation to this Agreement (including its interpretation) between the Parties, and so notified in writing by either Party to the other Party (the "**Dispute**") shall, in the first instance, be attempted to be resolved amicably in accordance with the conciliation procedure set forth in Clause7.3.

7.2.2 The Parties agree to use their best efforts for resolving all Disputes arising under or in respect of this Agreement promptly, equitably and in good faith, and further agree to provide each other with reasonable access during normal business hours to all non- privileged records, information and data pertaining to any Dispute.

7.3 Conciliations

In the event of any Dispute between the Parties, either Party may call upon Municipal Commissioner Raipur for amicable settlement, and upon such reference, the said persons shall meet no later than 10 (ten) days from the date of reference to discuss and attempt to amicably resolve the Dispute. If such meeting does not take place within the 10 (ten) day period or the Dispute is not amicably settled within 15 (fifteen) days of the meeting or the Dispute is not resolved as evidenced by the signing of written terms of settlement within 30 (thirty) days of the notice in writing referred to in Clause 7.2.1 or such longer period as may be mutually agreed by the Parties, either Party may refer the Dispute to AMRCD in accordance with the provisions of clause 7.4.

7.4 ADMINISTRATIVE MECHANISM FOR RESOLUTION OF CPSE's DISPUTES (AMRCD)

In the event that a dispute is not resolved amicably, the unresolved dispute or difference shall be resolved under Administrative Mechanism for Resolution of CPSEs Disputes (AMRCD) referred by either party to Administrative Mechanism for Resolution of CPSEs Disputes (AMRCD) for resolution and the dispute or difference shall be resolved in accordance with the OFFICE MEM-ORANDUM (OM) No. 05/0003/2019-FTS-10937 dated 14th December, 2022 issued by Department of Public Enterprises, Ministry of Finance, Government of India and subsequent clarifications/amendments issued thereon from time to time, which is deemed to be part of this agreement**(Annexure "D")**. Further, Clause no. 4. of aforesaid OM 'Procedure and Structure of Committees' sub-clause 4.1 specifically mentions "...In case of a dispute between CPSE and State Government Department/ Organization, the matter shall be arbitrated through a committee comprising Secretary of the Ministry/Department of the Union to which the

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

CPSE belongs, Secretary- Department of Legal Affairs and a Senior Officer (not below the rank of Secretary in the State Government) nominated by the Chief Secretary of the State concerned." Similarly sub-clause no. 4.4 of said OM states that "In case where one party (1st party) to the dispute is a Department/ Organization of a State Government, the procedure for admitting the dispute will be the same as above. However, in such cases, all meetings in connection with resolution of the dispute will be held in the administrative Ministry/ Department (Union) of the other party (2nd party) irrespective of the position of the 1st party whether as a Claimant or Respondent..."

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

8. ARTICLE VIII: FORCE MAJEURE AND CHANGE IN LAW

8.1 Force Majeure Event

Any of the following events which is beyond the control of the Party claiming to be affected thereby (Affected Party) and which the Affected Party has been unable to overcome or prevent despite exercise of due care and diligence, and which prevents the Affected Party from performing any of its obligations under this Agreement shall constitute Force Majeure Event:

(a) Earthquake, flood, inundation and landslide;
(b) Storm, tempest, hurricane, cyclone, lightning, thunder or other extreme atmospheric disturbances;
(c) Fire, pandemic or epidemic
(d) Acts of terrorism;
(e) strikes, public agitations, labor disruptions or any other industrial disturbances;
(f) Action of a Government Agency having Material Adverse Effect including but not limited to;

(i) Acts of expropriation, compulsory acquisition or takeover by any Government Agency of the Project or any part there of or of BPCL's rights in relation to the Project,

(ii) Any judgment or order of a court of competent jurisdiction or statutory authority in India made against BPCL in any proceedings which is non-collusive and duly prosecuted by BPCL, and

(iii) any unlawful, unauthorized or without jurisdiction refusal to issue or to renew or the revocation of any Applicable Permits, in each case, for reasons other than BPCL's breach or failure in complying with the requirements of the Project, Applicable Laws, Applicable Permits, any judgment or order of a Governmental Agency or of any contract by which BPCL is bound.

(g) War, hostilities (whether declared or not), invasion, act of foreign enemy, rebellion, riots, weapon conflict or military actions, civil war, ionizing radiation, contamination by radioactivity from nuclear fuel, any nuclear waste, radioactive toxic explosion, volcanic eruptions, any failure or delay of a Contractor caused by the events mentioned in this sub clause for which no offsetting compensation is payable to BPCL.

8.2 Notice of Force Majeure Event

(a) As soon as practicable and in any case within 7 (Seven) days of the date of occurrence of a Force Majeure Event or the date of knowledge thereof, the Affected Party shall notice the other Party of the same setting out, inter alia, the following in reasonable detail:

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

(i) The nature and extent of the Force Majeure Event;
(ii) The estimated Force Majeure Period.
(iii) The nature of and the extent to which, performance of any of its obligations under this Concession Agreement is affected by the Force Majeure Event;
(iv) The measures which the Affected Party has taken or proposes to take to alleviate/mitigate the impact of the Force Majeure Event and to resume performance of such of its obligations affected thereby.
(v) Any other relevant information concerning the Force Majeure Event, and or the rights and obligations of the Parties under this Concession Agreement

(b) As soon as practicable and in any case within 5 (five) days of notification by the Affected Party in accordance with the preceding article (a), the Parties shall meet, hold discussions in good faith and where necessary conduct physical inspection/survey of the Plant in order to:
(i) assess the impact of the underlying Force Majeure Event,
(ii) to determine the likely duration of Force Majeure Period and,
(iii)To formulate damage mitigation measures and steps to be undertaken by the Parties for resumption of obligations the performance of which shall have been affected by the underlying Force Majeure Event.

8.3 Performance of Obligations

If the Affected Party is wholly or partially unable to perform any of its obligations under this Concession Agreement because of a Force Majeure Event, it shall be excused from performance of such obligations to the extent it is unable to perform the same on account of such Force Majeure Event provided that:

(a) Due notice of the Force Majeure Event has been given as required by the preceding clause
(b) The excuse from performance shall be of no greater scope and of no longer duration than is necessitated by the Force Majeure Event;
(c) the Affected Party has taken all reasonable efforts to avoid, prevent mitigate and limit damage, if any, caused or is likely to be caused to the Plant as a result of the Force Majeure events and to restore the Project Facilities, in accordance with the Good Industry Practice and its relative obligations under this Concession Agreement;
(d) When the Affected Party is able to resume performance of its obligations under this Concession Agreement, it shall give to the other Party written notice to that effect and shall promptly resume performance of its obligations hereunder, the non-issue of such notice being no excuse for any delay for resuming such performance;
(e) The Affected Party shall continue to perform such of its obligations which are not affected by the Force Majeure Event and which are capable of being performed in accordance with this Concession Agreement;

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

8.4 Liability for other losses, damages etc.

Save and except as expressly provided in this Article 8, neither Party hereto shall be liable in any manner whatsoever to the other Party in respect of any loss, damage, cost, expense, claims, demands, and proceedings relating to or arising out of occurrence or existence of any Force Majeure Event or in respect of any consequential or remote losses or claims.

8.5 Changes in Law

8.5.1 Change in Law shall mean the occurrence or coming into force of any of the following, after the Concession Date:

(i) The enactment of any new law including laws related to environment;
(ii) The repeal, modification or re-enactment of any existing law;
(iii) A change in the interpretation or application of a law by a court of record; Provided that Change in Law shall not include:
   a) Coming into effect, after the Concession Date, of any provision or statute which is already in place as on the Concession Date,
   b) Any new law or any change in the existing law under the active consideration of or in the contemplation of any government as on the Concession Date which is a matter of public knowledge.

8.5.2 Upon Occurrence of a Change in Law/Policy, BPCL/NPNR/ CBDA may, notify other parties of the following:

(i) The nature and the impact of Change in Law on the Project;
(ii) In sufficient detail, the estimate of the additional Cost likely to be incurred by BPCL on account of Change in Law;
(iii) The measures, which BPCL has taken or proposes to take to mitigate the impact of Change in Law, including in particular, minimizing the additional Cost, such additional Cost shall be borne by BPCL
(iv) The relief sought by BPCL.

8.5.3 Upon receipt of the notice of Change in Law issued by BPCL pursuant to preceding sub-clause, NPNR and BPCL shall take all such steps as may be necessary to quantify the quantum of the additional Cost and relief measures.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9. ARTICLE IX: EVENTS OF DEFAULT AND TERMINATION

9.1 Notwithstanding anything contained herein, BPCL shall have right to terminate this agreement if the CBG plant is not meeting the intended purpose, by giving one hundred and eighty days (180) days prior notice to NPNR. NPNR shall, in the event that it opts to take over the project, including the plant and equipment, have the power and authority to eventually take possession and control of the Plant including all equipment, all or any tools and plants, material installed or stored upon payment of the book value of the plant. In case, NPNR doesn't exercise such option, BPCL shall remove all the movable plant and machinery from the land within a period of one hundred and eighty days (180) days from the date of termination.

9.2 Events of Default

Event of Default shall mean either BPCL Event of Default or NPNR Event of Default or both as the context may admit or require, except under Force Majeure events.

9.2.1 BPCL Event of Default

BPCL shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- II OBLIGATIONS OF BPCL or fails or neglects to comply with all or any of the obligations and responsibilities imposed on BPCL under the provisions of this Agreement at any time/s during the term of this Agreement.

9.2.2 NPNR Event of Default

NPNR shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- III OBLIGATIONS OF NPNR or fails or neglects to comply with all or any of the obligations and responsibilities imposed on NPNR under the provisions of this Agreement at any time/s during the term of this Agreement.

9.2.3 CBDA Event of Default

CBDA shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- IV OBLIGATIONS OF CBDA or fails or neglects to comply with all or any of the obligations and responsibilities imposed on CBDA under the provisions of this Agreement at any time/s during the term of this Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9.3 Termination on Event of Default

9.3.1 Termination on BPCL Event of Default

a. Without prejudice to any other right or remedy which the NPNR may have in respect thereof under this Agreement, upon the occurrence of BPCL Event of Default, NPNR shall be entitled to terminate this Concession Agreement.

b. If NPNR decides to terminate this Concession Agreement, it shall in the first instance issue a preliminary notice ('NPNR Preliminary Notice") to BPCL

c. Within thirty (30) days of receipt of the NPNR Preliminary Notice, BPCL, shall submit to NPNR in sufficient detail, the manner in which it proposes to cure the underlying Event of Default (the "BPCL's Proposal to Rectify"). In case of non-submission of BPCL's Proposal to Rectify within the said period of 30 (thirty) days, NPNR shall be entitled to terminate this Agreement by issuing a Final Termination Notice in the manner prescribed under Article 9.4. If BPCL's Proposal to Rectify is submitted within the period stipulated thereof, BPCL shall have further period of 120 (one hundred and twenty) days or as agreed by NPNR as per BPCL's Proposal to Rectify to remedy/cure the underlying Event of Default,

d. If, however BPCL fails to remedy/cure the underlying Event of Default within such further period allowed, NPNR shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.4.

e. Notwithstanding anything, if the Event of Default is not cured/remedied within 150 (one hundred and fifty) days from the date of Preliminary Notice, then NPNR shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.4, with an intimation to CBDA.

9.3.2 Termination for NPNR Event of Default.

a. Without prejudice to any other right or remedy which BPCL may have in respect thereof under this Agreement, upon the occurrence of NPNR Event of Default, BPCL shall be entitled to terminate this Concession Agreement with an intimation to CBDA.

b. If BPCL decides to terminate this Concession Agreement, it shall in the first instance issue a preliminary notice ("BPCL Preliminary Notice") to NPNR. Within 30 (thirty) days of receipt of BPCL Preliminary Notice, NPNR shall submit to BPCL in sufficient detail, the manner in which it proposes to cure the underlying Event of Default (the 'NPNR Proposal to Rectify'). In case of non-submission of NPNR Proposal to Rectify within the period stipulated therefore,

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

BPCL shall be entitled to terminate this Concession Agreement by issuing Final Termination Notice in the manner prescribed under Article 9.4.

c. NPNR shall have period of 120 (one hundred and twenty) days or as agreed by BPCL as per NPNR's Proposal to Rectify to remedy/cure the underlying Event of Default. If, however, NPNR fails to remedy / cure the underlying Event of Default within such further period allowed, BPCL shall be entitled to terminate this Agreement by issuing a Final Termination Notice in the manner prescribed under Article 9.4.

d. Notwithstanding anything, if the Event of Default is not cured/remedied within 150 (one hundred and fifty) days from the date of Preliminary Notice, then BPCL shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.4.

9.3.3 Termination on Mutual Consent

This Agreement may be terminated with mutual consent of BPCL and NPNR at any point in time.

9.4 Final Termination Notice

If a Party having become entitled to do so decides to terminate this Concession Agreement pursuant to the preceding Article 9.3.1 or 9.3.2 or 9.3.3, it shall issue Final Termination Notice setting out:

a. In sufficient detail the underlying Event of Default / reasons for termination;
b. The Termination Date which shall be a date occurring not earlier than120 days from the date of Final Termination Notice;
c. The estimated Termination Payment including the details of computation thereof as stipulated in this Agreement and,
d. Any other relevant information.
e. Following issue of Final Termination Notice by either Party, the Parties shall promptly take all such steps as may be necessary

9.5 Withdrawal of Final Termination Notice

Notwithstanding anything inconsistent contained in this Concession Agreement, if the Party who has been served with the Final Termination Notice cures the underlying Event of Default to the satisfaction of the other Party at any time before the Termination Date, the Final Termination Notice may be withdrawn by the Party which had issued the same; provided that the Party in breach shall compensate the other Party for any direct costs/consequences occasioned by the Event of Default which caused the issue of the Final Termination Notice.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9.6 Rights of Parties upon Termination

9.6.1 Rights of NPNR upon Termination:

a. Upon Termination of this Concession Agreement on account of BPCL Event of Default,

b. NPNR shall, in the event that it opts to take over the project, including the plant and equipment, have the power and authority to eventually take possession and control of the Plant including all equipment, all or any tools and plants, material installed or stored upon payment of compensation, if any, as determined on the dispute resolution mechanism.

9.6.2 Rights of BPCL upon Termination: Upon Termination of this Agreement on account of NPNR Event of Default:

(i) NPNR shall, either;

a. Purchase the Plant notwithstanding the completion status of the Plant on an "as is where is basis from BPCL and BPCL shall be entitled to receive from NPNR, termination payment equal to 100% of the value of the Plant which means capital investment i.e. net of depreciation as on date ("Plant Cost'). BPCL and NPNR mutually appoint a 3rd party Chartered Accountant or any equivalent authority to audit the depreciation value of the asset.

b. In the event NPNR refuses or is unable to pay the Plant cost as required BPCL shall retain the plant and clear the land within 6 months from the termination.

(ii) Notwithstanding anything contained herein, NPNR shall not be entitled to take the Plant unless and until NPNR pays the Plant Cost.

9.6.3 Accrued Rights of Parties

Notwithstanding anything to the contrary contained in this Concession Agreement, Termination pursuant to any of the provisions of this Concession Agreement shall be without prejudice to accrued rights of either Party including its right to claim and recover money, damages and other rights and remedies which it may have in law or contract. The rights and obligations of either Party under this Agreement, including without limitation those relating to the "Termination Payment", shall survive the Termination but only to the extent such survival is necessary for giving effect to such rights and obligations.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

10 ARTICLE X: REPRESENTATIONS AND WARRANTIES

10. 1Representations and Warranties of BPCL

BPCL represents and warrants to NPNR that:

a) it is duly organized, validly existing and in good standing under the laws of India;
b) it has full power and authority to execute, deliver and perform its obligations under this Concession Agreement and to carry out the transactions contemplated hereby;
c) It has the financial standing and capacity to undertake the Project
d) it has taken all necessary corporate and other action under Applicable Laws and its constitutional documents to authorize the execution, delivery and performance of this Agreement;
e) this Concession Agreement constitutes its legal, valid and binding obligation enforceable against it in accordance with the terms hereof;
f) the execution, delivery and performance of this Concession Agreement not conflict with, result in the breach of, constitute a default under or accelerate performance required by any of the terms of BPCL's Memorandum and Articles of Association;
g) No bribe or illegal gratification has been paid or will be paid in cash or kind by or on behalf of BPCL to any person to procure the Concession.

10. 2 Representations and Warranties of NPNR

NPNR represents and warrants to BPCL that:

a) NPNR has full power and authority to grant the Concession and allot land Site to BPCL on nominal lease rate as per as per Department of Urban Administration and Development, Chhattisgarh vide order no. F 5-7/2025/18 dated 07.05.2025 to allocate government land at concessional lease rate of Rs 1 per square metre for a maximum period of 25 years to PSUs and government Oil and Gas marketing companies for setting up CBG plants in Chhattisgarh; Schedule of land and applicable lease rent is annexed herewith (attached as Annexure "C").
b) NPNR has taken all necessary action to authorize the execution, delivery and performance of this Concession Agreement;
c) This Concession Agreement constitutes NPNR's legal, valid and binding obligation enforceable against it in accordance with the terms hereof;
d) There are no suits or other legal proceedings pending or threatened against NPNR in respect of the Project Site.
e) The Site allotted to BPCL for the Project
   (i) Have been acquired through the due process of law; or
   (ii) Belongs to or has been leased to or is vested in the NPNR, and that the NPNR has full ownership, powers to hold, dispose of and deal with the same consistent, inter-alia, with the provisions of this Concession Agreement and BPCL shall, have no liability regarding any compensation payment on account of land acquisition or rehabilitation/resettlement of any Persons affected directly and/or indirectly thereby.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

11 ARTICLE XI:INDEMNITY

11. 1 Indemnity

a) Subject to Clause 11.1(b) below, the Concessionaire shall be responsible for, release, hold harmless and indemnify the NPNR and the NPNR Related Parties on demand from and against, all suits, actions, claims, demands, losses, damages, fines, penalties, costs or expenses (including costs of legal fees) or liability for the following within the leased premises:

i. death or personal injury of any person;
ii. loss of or damage to property;
iii. non-compliance by the Concessionaire or its Subcontractor(s) with Applicable Laws or Applicable Permits (including specifically environmental laws and environmental consents and labor welfare legislations);
iv. non-compliance by the Concessionaire or its Subcontractor(s) with the EMP or OHS Plan;
v. any damage caused to the environment by the Concessionaire;
vi. BPCL's failure to pay all applicable Taxes, in connection with the Project;
vii. any third-party losses or claims; and
viii. any claims and/or fines or penalties imposed by any Government Authority in relation to the Site or the Project Facilities,

b) The BPCL shall not be required to indemnify the Authority for any injury, loss, damage, cost, and expense caused by the negligence or Wilful Misconduct of the Authority or the Authority Related Parties or by a breach by the Authority of its obligations under this Agreement.

c) The NPNR shall have the right, but not the obligation, to contest, defend, and litigate any claim, action, suit or proceeding by any third party alleged or asserted against them in respect of, resulting from, related to or arising out of any matter for which they are entitled to be indemnified under this Agreement, and the reasonable costs and expenses (including legal fees) thereof, shall be subject to the indemnification obligations of the NPNR.

If, however, the BPCL acknowledges in writing its obligations to indemnify the NPNR in respect of loss to the full extent provided by this Agreement, the BPCL shall be entitled, at its option, to assume and control the defense of such claim, action, suit or proceeding at its expense and through a counsel of its choice if it gives prompt notice of its intention to do so to the NPNR and reimburses the NPNR for the costs and expenses incurred by the NPNR prior to the assumption by the BPCL of such defense. A Party shall not settle or enter into a compromise with respect to any such claim, action, suit or proceeding without the prior written consent of the other Parties, which consent shall not be unreasonably withheld or delayed. Notwithstanding the foregoing, the NPNR shall have the right to employ its own counsel and such counsel may participate in such action, but the fees and expenses of such counsel, as and when incurred, shall be at the expense of the NPNR.

d) The NPNR shall be responsible for, release, hold harmless and indemnify the BPCL and the BPCL Related Parties on demand from and against, all suits, actions, claims,

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

demands, losses, damages, fines, penalties, costs, or expenses (including costs of legal fees) any other liability incurred or suffered by the BPCL under Applicable Laws, or pursuant to the law of torts, principles of absolute liability or strict liability or polluter pays principle, as a result of:

i. contamination of the land, water, environment and air quality and/or any findings of pollutants, chemical waste, hazardous waste, minerals, fossils, antiquities, structures or other remnants or things either of particular geological or archaeological interest)that existed at the Site prior to handover of the Site to the BPCL, provided that, such environmental pollution, contamination or health hazard is not identified in the Site Contamination Report and is not attributable to any act or omission of the BPCL; or

ii. any environmental pollution, contamination or health hazard caused by the delivery of any Prohibited Waste to the Site after the handover of the Site to the BPCL.

e) The Authority shall not, directly, or indirectly, bring or cause to be brought any action, demand, claim, or other proceedings against the BPCL in connection with any pre-existing contaminations and findings at the Site identified in the Site Contamination Report.

f) The provisions of this Article 11 shall survive the termination of this Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

12 ARTICLE XII: MISCELLANEOUS

12.1 Amendment

This Concession Agreement together with the Schedules, Appendices, and Annexures constitute a complete and exclusive set of the terms of the Agreement between the Parties on the subject hereof and no amendment or modification hereto shall be valid and effective unless agreed to by allthe parties hereto and evidenced in writing.

12.2 Waiver

Waiver by either party of any default by the other Party in the observance and performance of any provision of or obligations under this Concession Agreement:

a) shall not operate or be construed as a waiver of any other; - subsequent default hereof or of other provisions or obligations under this Concession Agreement;
b) shall not be effective unless it is in writing and executed by a duly authorized representative of such Patty; and
c) shall not affect the validity or enforceability of this Concession agreement in any manner.

12.3 Survival Termination of this Agreement

a) Survival of provision after Termination of this Agreement shall not relieve BPCL or NPNR of any obligations already incurred hereunder which expressly or by implication survives Termination hereof, and

b) Except as otherwise provided in any provision of this Concession Agreement expressly limiting the liability of either Party, shall not relieve either party of any obligations or liabilities for loss or damage to the other party arising out of or caused by acts or omissions of such party prior to the effectiveness of such termination or arising out of such termination.

12.4 Notices

Unless otherwise stated, notices to be given under this Concession Agreement including but not limited to a notice of waiver of any term, breach of any term of this Concession Agreement and termination of this Concession Agreement, shall be in writing and shall be given by hand delivery, courier, email and delivered or transmitted to the Parties at their respective addresses set forth below or such address, telephone numbers or facsimile number as may be duly notified by the respective Parties from time to time:

BHARAT PETROLEUM CORPORATION LIMITED

.....

NAGAR PALIKA NIGAM RAIPUR

.....

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY

.....

.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

12.5 Severability

If for any reason whatsoever any provision of this Concession Agreement is or becomes invalid, illegal or unenforceable or is declared by any court of competent jurisdiction/Arbitral Tribunal or any other Instrumentality to be invalid, illegal or unenforceable, the validity, legality or enforceability of the remaining provisions shall not be affected in any manner, and the Parties shall negotiate in good faith with a view to agreeing upon one or more provisions which may be substituted for such invalid, unenforceable or illegal provisions, as nearly as is practicable, Provided that failure to agree upon any such provisions shall not be subject to dispute resolution under this Concession Agreement or otherwise.

12.6 No Partnership

Nothing contained in this Concession Agreement shall be construed or interpreted as constituting a partnership between the Parties. Neither party shall have any authority to bind the other in any manner whatsoever.

12.7 Language

All notices required to be given under this Agreement and all communications, documentation and proceedings which are in any way relevant to this Concession Agreement shall be in writing and in English language.

12.8 Counterparts

This Concession Agreement may be executed in threecounterparts, each of which when executed and delivered shall constitute an original of this Concession Agreement but shall together constitute one and only the Concession Agreement.

IN WITNESS WHEREOF the parties hereto have placed their respective hands and seals hereto on the day and year first herein above mentioned SIGNED, SEALED AND DELIVERED BY DULY AUTHORISED SIGNATORY

AUTHORIZED SIGNATORY OF BPCL:	AUTHORIZED SIGNATORY OF NPNR:	AUTHORIZED SIGNATORY OF CBDA:
BHARAT PETROLEUM CORPORATION LTD. MUMBAI	Commissioner Municipal Corporation Raipur (C.G.)	सुमेत सरकार मुख्य कार्यपालन अधिकारी छ.ग. बायोफ्यूल विकास प्राधिकरण (ऊर्जा विभाग, छ.ग. शासन) रायपुर (छ.ग.)
IN PRESENCE OF NAME: SALARAKHEA R. ADDRESS: GM. City Gurgaon BPCL, MUMBAI	IN PRESENCE OF NAME: R.M. Pradhan ADDRESS: EE (SBM) RMC	IN PRESENCE OF NAME: LAV TYAGI ADDRESS: APO, CBDA

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

CONCESSION AGREEMENT

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED (BPCL), MUMBAI

AND

NAGAR PALIK NIGAM, BILASPUR

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100-150 TPD Municipal Solid Waste to Compressed Bio Gas (CBG) Plant at Village Kachhar, Dist: Bilaspur, Chhattisgarh

Year-2025

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Table of Contents

CONCESSION AGREEMENT.....3

1. ARTICLE I: DEFINITION AND INTERPRETATION.....5
2. ARTICLE II: OBLIGATIONS OF BPCL.....9
3. ARTICLE III: OBLIGATIONS OF NPNB.....12
4. ARTICLE IV: OBLIGATIONS OF CBDA.....14
5. ARTICLE V: CONCESSION.....15
6. ARTICLE VI: RIGHTS OF PARTIES.....17
7. ARTICLE VII:DISPUTE RESOLUTION MECHANISM.....19
8. ARTICLE VIII: FORCE MAJEURE AND CHANGE IN LAW.....21
9. ARTICLE IX: EVENTS OF DEFAULT AND TERMINATION.....24
10. ARTICLE X: REPRESENTATIONS AND WARRANTIES.....28
11. ARTICLE XI:INDEMNITY.....29
12. ARTICLE XII: MISCELLANEOUS.....31

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

CONCESSION AGREEMENT

This Concession Agreement is entered into this 12th day of June 2025 at Bilaspur for **Setting up of a Compressed Bio Gas (CBG) plant at Village Kachhar , Bilaspur.**

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED, a company incorporated under the Companies act 1956 and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard estate, Mumbai – 400001 Maharashtra (hereinafter referred to as the **"BPCL"** or "Concessionaire" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and permitted assigns) of the **FIRST PART**

And

NAGAR PALIK NIGAM, BILASPUR, CHHATTISGARH, a municipal corporation constituted under the relevant laws of India, having its office at Vikas Bhawan, Nehru Chowk Bilaspur-497101 (hereinafter referred to as **"NPNB"** or "the Concessioning Authority" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and assigns) of the **SECOND PART;**

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuels in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Bilaspur- 492015 (hereinafter referred to as "CBDA" which expression shall, unless repugnant to the context or meaning hereof, shall include its successors and permitted assigns) and appointed by the Department of Energy, Government of Chhattisgarh as Project Management Agency (PMC) for said project; of the **THIRD PART;**

Hereinafter, BPCL, NPNB and CBDA are each individually referred to as a **"Party"** and collectively as **"Parties".**

WHEREAS;

(a) BPCL has expressed its interest for setting up a CBG plant at a suitable location in Bilaspur, subject to allotment of land and supply of segregated organic MSW by NPNB. BPCL has submitted its proposal along with Detailed Feasibility Report (DFR) for the project to NPNB.

(b) BPCL, NPNB and CBDA have earlier entered into a Memorandum of Understanding (MoU) on 17.01.2025 (attached at **Annexure "A"** to this agreement) wherein, NPNB has conveyed its assurance to provide land and MSW. While the CBDA has conveyed its assurance to extend necessary cooperation towards aggregation of required

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

agricultural waste/ biomass to BPCL subject to certain conditions. The MoU dated 17th January 2025, shall form an integral part of this Agreement.

(c) Department of Urban Administration and Development, Chhattisgarh vide order no. F 5-7/2025/18 dated 07.05.2025 declared to allocate government land at concessional lease rate of Rs. 1/- per square metre for a maximum period of 25 years to PSUs and government Oil and Gas marketing companies for setting up CBG plants in Chhattisgarh (attached at **Annexure "B"** to this agreement).

(d) Letter from Secretary, Ministry of Housing and Urban Affairs (MOHUA), Government of India vide its letter no D.O. No. 2/I/2023-SBM-IV/SPC (Pt.) dated 10th October, 2023 shall also a form an integral part of this Agreement.

(e) NPNB is responsible for sustaining and managing Bilaspur city's civic body and infrastructure and, inter alia, responsible for collection, segregation and transportation of Municipal Solid Waste (MSW) generated in the city.

(f) Whereas "CBDA" is Nodal Agency for implementation of SATAT (Sustainable Alternative towards affordable transportation) scheme in Chhattisgarh. The SATAT scheme has been launched by the Ministry of Petroleum and Natural Gas, Government of India for setting up Compressed Bio-Gas (CBG) plants in India.

(g) The Parties hereto agree to enter into this Concession Agreement to record the roles & responsibilities of the Parties, other terms & conditions and covenants of the concession.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

1. ARTICLE I: DEFINITION AND INTERPRETATION

Definitions

In this Agreement, unless the context otherwise implies, together with their respective grammatical variations and cognate expressions, the terms defined hereunder as well those in the Annexure hereto shall carry the respective meaning assigned to them in their ordinary applicability and essence or in their respective technical sense, as the case may be, and further, all words in singular shall be deemed to connote their respective plurals and vice-versa, unless the context suggests otherwise.

1.1. **"Affiliate"** in relation to any Party, shall means any entity Controlled, directly or indirectly by the Party, any entity that Controls, directly or indirectly the Party or any entity directly or indirectly under common Control with the Party;

1.2. **"Agreement" or "Concession Agreement"** shall mean this Concession Agreement between BPCL, NPNB and CBDA.

1.3. **"Applicable Laws" or "Law"** shall mean all laws, acts, ordinance, rules, regulations, notification, guidelines or bye-laws in force and effect, including but not limited to Solid Waste Management Rules 2016, as on the date hereof and which may be promulgated or brought into force and effect hereinafter in the State of Chhattisgarhand/or India and as applicable in Chhattisgarh including judgments, decrees, injunctions, writs or orders of any court of record, as may be in force and effect during the subsistence of this Agreement and applicable to this Project.

1.4. **"Applicable Permits"** shall mean all clearances, permits, authorizations, consents and approvals required to be obtained or maintained by BPCL or its Affiliate operating the Plant under Applicable Laws.

1.5. **"Assured MSW"** shall mean the assured quantity of 100-150 TPD of segregated organic MSW with +/- 10%, subject to maximum inerts (inorganic waste) of 10 - 15% in each consignment.

Provided that since the exact quantity required for the project is subjected to net organic content of MSW and shall be established only during stable operation of the Plant, Assured MSW shall, for all purposes herein, mean quantity of segregated organic MSW required for stable operation of the Plant at Targeted Capacity as agreed by the NPNB and incorporated in this agreement. The agreed quantity of Assured MSW shall see a bi-yearly upward revision which shall be conveyed by the NPNB to BPCL on each 2nd anniversary of the agreement execution date.

The Municipal Corporation shall also provide a plan for assured MSW for the next five years at least two years before start of the same. The first such five-year plan will be provided within three years of execution of this concession agreement. The

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

capacity of the proposed CBG plant currently envisaged is 100-150 TPD of assured MSW which may be increased to accommodate the revised quantity subject to availability of land and assurance of MSW, as per mutual agreement.

However, during the stabilization period of the Plant, MSW in-take into the Plant will be increased gradually in a phased manner. Accordingly, Assured MSW to be supplied shall be informed to NPNB from time to time with the due progress of stabilization period of the plant. Further, NPNB shall make all efforts to provide assured quantity of MSW from date of commissioning of plant and BPCL shall make necessary arrangement of storage of MSW delivered inside the plant premises.

1.6. **"Book Value"** shall mean the cost of the Project as per the latest audited financial statement of BPCL available on Preliminary Notice Date.

1.7. **"Concession Period"** means twenty-five (25) years from the date of Commissioning of the plant in accordance with Clause No. 3(i) of the Secretary, Ministry of Housing and Urban Affairs, GoI letter no. 2/1/2023-SBM-IV/SPC(Pt.) dated 10.10.23.

1.8. **"Date of Commissioning** "shall mean the first day on which CBG is produced from the Plant and which shall be informed in writing by BPCL to NPNB and CBDA.

1.9. **"Effective Date"** shall mean any day after handing over of Site (free from all encumbrances and encroachments) by NPNB and readiness of Site Infrastructure by NPNB / Finalization of the Technology / Award of Contract for Erection & Commissioning of the Plant by BPCL / approval for Consent to Establish (CTE), whichever is later, and informed in writing by BPCL to NPNB and CBDA.

1.10. **"Event of Default"** shall have the meaning ascribed to the said term in Article IX

1.11. **"Final Termination Notice"**and **"Termination Notice"**and **"Preliminary Notice"** shall have meaning ascribed in Article IX of this Agreement.

1.12. **"Force Majeure Event"** shall mean an event, condition or occurrence as specified in Article VIII.

1.13. **"Force Majeure Period"** shall mean period during which the Force Majeure Event continues.

1.14. **"Good Industry Practice"** shall mean the exercise of that degree of skill, diligence, prudence and foresight in compliance with the undertaking and obligations under this Agreement which would reasonably and ordinarily be expected of a skilled and an experienced person engaged in the implementation, operation and maintenance or supervision or monitoring thereof or any of them of a project.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

1.15. **"Government Agency"** shall mean Government of India, Government of Chhattisgarh, NPNB, CBDA or any state government or governmental department, commission, board, body, bureau, agency, authority, instrumentality, court or other judicial body or central/state/local administrative body having jurisdiction over BPCL, the Site/Project facilities or any portion thereof, or the performance of all or any of the services or obligations of BPCL under or pursuant to this Agreement;

1.16. "**Lenders**" shall mean financial institutions, banks, funds and trustees or bond holders or debenture holders, who provide funds to BPCL for financing the debt component of the cost of the Project.

1.17. **"Municipal Solid Waste (MSW)"**shall mean a heterogeneous mixture of waste generated by residential, commercial, and industrial sectors and generally comprising of a) Food and vegetable wastes b) Paper and cardboard c) Plastics d) Leather and rubber e) Rags and textile f) Glass and ceramics g) Wooden waste h)Inerts and other solid waste typically generated within municipal limits.

1.18. **"MSW Receipt Point"** shall denote the point inside Plant premises at which NPNB shall be required to deliver and hand over the MSW to BPCL and shall be specified and informed in writing by BPCL to NPNB.

1.19. **"Organic MSW"**shall mean segregated fraction of MSW which is organic material that can be bio-degraded by micro-organisms for producing CBG.

1.20. **"PERMISSIVE USE"** means allotment of land Site by NPNB to BPCL on lease at nominal lease rent as per Department of Urban Administration and Development, Chhattisgarh vide order no. F 5-7/2025/18 dated 07.05.2025 to allocate government land at concessional lease rate of Rs 1 per square metre for a maximum period of 25 years to PSUs and government Oil and Gas marketing companies for setting up CBG plants in Chhattisgarh.

1.21. **"Plant" or "Project"** shall mean the entire composite unit of CBG for processing Assured quantity of 100-150 TPD segregated organic MSW along with allied infrastructure set up inside the boundary of Site, inclusive of Civil Construction and Engineering Works together with all machinery and equipment, structures, buildings, retail outlets and other facilitiesfabricated, constructed, assembled, and erected / installed including additional infrastructure set-up for expansion.

1.22. **"Products & By Product"** shall mean all the products, for captive consumption and/or third-party sale or disposal by BPCL, coming out of the CBG Plant and shall include

a) Compressed Bio-gas /Bio-Gas/ any other Fuel.
b) Fermented Organic Manure (FOM) and Liquid Fermented Organic Manure (LFOM) / bio slurry
c) Any other by-product generated by processing of MSW

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

1.23. **"Readiness Certificate"** shall mean the certificate issued by the Project Management Consultant (PMC) (Appointed by BPCL) certifying that BPCL has constructed, tested and made ready all the facilities within the Plant and obtained all the necessary approvals under Applicable Laws so as to enable receipt of segregated Organic MSW for processing.

1.24. **"Residual Inert Matter"** shall mean the waste matter remained as residue after processing of the Organic MSW at the Plant;

1.25. **"Rejected waste"** shall mean such components or entire consignment of waste quantity as delivered by NPNB and received by BPCL that cannot be technically processed in the Plant.

1.26. **"Site"** shall mean a reasonably levelled contiguous parcel of land, owned and possessed by NPNB and handed over by NPNB after conversion of the land for commercial use to BPCL free of any encumbrances and encroachment. More particularly to be mentioned and shown in the site-plan attached as **Annexure 'C'**.

1.27. **"Site Infrastructure"** shall mean infrastructure to be provided by NPNB at the Site, necessary for setting up and operation of Plant, and shall majorly include suitably wide & load bearing Approach road for the Plant and connection points at boundary of Site for Electricity, Water and Drainage along with any such infrastructure as may be mutually agreed between BPCL and NPNB.

1.28. **"Tax"** shall mean and includes all taxes, fees, cess, levies under Applicable Laws.

1.29. **"Targeted Capacity"** shall mean the operational capacity of the Plant to produce around 7 -10 TPD (Tons Per Day) of CBG using Assured Quantity of segregated organic MSW supplied by NPNB (including any upward revisions as stated in clause 1.5) and biomass procured by BPCL with the support and assistance of CBDA.

1.30. **"Termination Date"** shall mean the date on which this Concession Agreement will be terminated in accordance with Article IX.

1.31. **"Termination Payment"** shall mean the payment to be made by a Party to the other party in case of termination of this Concession Agreement in terms hereof.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2. ARTICLE II: OBLIGATIONS OF BPCL

Following shall constitute the obligations of BPCL under the Agreement from the Effective Date until the expiry of the Agreement or its Termination, whichever is earlier.

2.1 BPCL either by itself or through its affiliate/ Joint Venture Partner/ Subsidiaries shall, at its own cost and endeavor, provide or arrange for Design, Engineering, Construction, Erection, Testing and Commissioning of the Plant and operate and maintain the same either by itself or through its affiliate/ Joint Venture Partner/ Subsidiaries for a **period of 25 (Twenty-five) years from the Date of Commissioning.**

2.2 BPCL shall set up CBG Plant with the approval of all concerned authorities under Applicable Laws and the plant shall be operational within **24 Months from the Effective date of agreement. BPCL shall operate and maintain Plant for a period of 25 Years**. Land shall be provided by NPNB to BPCL on PERMISSIVE USE ONLY basis for 25 Years. BPCL shall not sublet the land. However, BPCL shall have the right to transfer the usufructuary rights to its affiliate/ JV partner, if required. Further, BPCL shall not mortgage the land to any nationalized / other banks for obtaining loans. Solid Waste Management Rules 2016 and environment related rules prevailing from time to time shall be followed by BPCL.

2.3 During the management / operation of the said CBG Plant, all precautionary measures including insurance coverage shall be taken by BPCL to avoid any damage to public property and life.

2.4 Selling FOM and LFOM / bio slurry shall be the sole responsibility of BPCL.

2.5 BPCL shall weigh the MSW waste received at the MSW Receipt Point and shall maintain daily records of the same.

2.6 BPCL shall allow designated officers of the NPNB and CBDA to visit the Plant Facility in line with the operating conditions of the Plant. BPCL shall update the NPNB and CBDA regarding the operation of the Plant and the project as and when required by NPNB and CBDA.

2.7 BPCL shall bear all the expenses towards consumption of Electricity and Water Supply during the project stage & operation of the Plant. NPNB shall on best endeavour basis facilitate the Electricity & Water Supply connection to BPCL.

2.8 BPCL shall complete the erection, testing and commissioning of the Plant on best endeavour basis within 24 months from the Effective Date or any extended period agreed between BPCL, NPNB and CBDA.

2.9 BPCL shall, at its own cost and expense, hold and maintain valid Insurance towards Plant facilities required for the normal course of business as per Good Industry Practice.

2.10 Any taxes related to land like property tax, etc. shall be the responsibility of NPNB as owner of land.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2.11 BPCL shall also make arrangement, at its own cost, for underground water use, if permitted under Applicable Laws. In such case, NPNB will support BPCL for seeking permission /required for use of underground water.

2.12 BPCL shall transfer the Project facilities in as-is where-is condition to NPNB at the end of Concession Period i.e. after 25 years from the Date of Commissioning. However, if BPCL decides to operate the plant beyond 25 Years from the Date of Commissioning, NPNB shall be given the Right of First Refusal (ROFR) to operate the plant on mutually agreed terms and conditions.

2.13 Used water generated as per normal operations of the plant shall be treated and disposed as per CPHEEO guidelines.

2.14 Repair and Maintenance Work of the Plant

BPCL shall provide NPNB advance notice of any planned repair or maintenance work of more than 3 days in the CBG Plant affecting MSW off-take. However, no such notice would be required in the event of any unplanned repair or maintenance caused by an emergency or accident or any such unforeseeable event.

In such cases, BPCL may refuse the acceptance of any further/additional MSW inside the Plant and NPNB shall make necessary arrangements to take back that MSW at its own cost. Moreover, in the unforeseen events, if the MSW lying within Plant premises cannot be processed in the Plant on account of any accident/incident, then BPCL shall inform NPNB to lift back and dispose that MSW. Similarly, NPNB will advise BPCL of any events or issues of which it is aware, that might impact the operations of the Plant.

The Parties hereby agree that, except for shutdown due to Force Majeure, the maximum number of days that the Plant will be permitted to be shut down for repair and maintenance work in a calendar year, without constituting Event of Default, shall be limited to an aggregate of 30 (thirty) days.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2.15 No Breach of Obligations

Notwithstanding anything contained herein, BPCL shall not be considered to be in breach of its obligations under this Concession Agreement nor shall it incur or suffer any liability if and to the extent performance of any of its obligations under this Concession Agreement is affected by or on account of any of the following:

(a) Force Majeure Event;

(b) Planned maintenance, unplanned repair or maintenance caused by an emergency or accident or any such unforeseeable event;

(c) NPNB Event of Default including non-supply of required quality and quantity of segregated organic MSW;

(d) Compliance with the instructions of the NPNB/CBDA or the directions of any Government Agency other than instructions issued as a consequence of a breach by BPCL of any of its obligations hereunder;

(e) Closure of the Plant or part thereof with the approval of the NPNB/ CBDA.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3. ARTICLE III: OBLIGATIONS OF NPNB

The obligations of BPCL to establish the Project and commence operation of the CBG Plant are subject to NPNB fulfilling its obligations under this Concession Agreement as listed hereunder:

3.1. NPNB shall ensure that the Site offered to BPCL is of non-agricultural status, permissible for MSW processing, without any encumbrance or encroachment and that no acquisition proceeding by any lawful authority or claim from any third person in respect or relating to the same is subsisting. It shall be the obligation of NPNB to get the Site land converted for commercial use, at their own cost, before handing over to BPCL on PERMISSIVE USE ONLY basis for construction and operation of the Plant / Project.

3.2. NPNB shall handover the Site within 06 (Six) months from the execution of the Concession Agreement. NPNB shall ensure compliance of all the Applicable laws and regulations before handing over of the Site to BPCL including Rights to use letter and other related documents.

3.3. NPNB, or its authorized agents, agree to comply with the access arrangements in the Plant and operating conditions put in place by BPCL for the safe and efficient operation of the Plant under the terms and conditions of this Agreement.

3.4. NPNB shall continue to ensure access to the Site without any hindrances/interruptions during the period of validity of this Agreement (including any extension thereof in period of this Agreement). NPNB will be responsible for providing and maintaining basic/ necessary Site Infrastructure such as access/ approach road, and water connection till land boundary at the time of handing over of the site to BPCL for timely commissioning and uninterrupted operation of the Plant. Subject to Applicable Law, NPNB shall waive off all or any of applicable developmental charges towards the development of the Project.

3.5. NPNB shall arrange to provide the Site Infrastructure and both NPNB and CBDA also facilitate BPCL to obtain all approvals / permissions from concerned authorities / Government Agency as per terms of the Agreement.

3.6. Successful operation of the Plant depends on the regular supply of agreed quality and quantity of segregated organic MSW i.e. Assured MSW as specified earlier in the Agreement. NPNB assures and undertakes that it will take all possible steps, within its authority and control, including those which BPCL might suggest to supply the Assured MSW to BPCL. NPNB will supply only segregated organic MSW as feedstock which should not contain bio-medical waste, hazardous waste in any form, slaughterhouse waste, any other non-suitable waste for the operation of the CBG plant.

3.7. Local Committee comprising of representative of the plant operator, CBDA and authorized officer of NPNB shall be formed that will mutually decide if the MSW supplied by NPNB at the plant is suitable or not for a raw material and of desired quality. If the said committee jointly find that the MSW supplied by NPNB is not suitable

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

then NPNB will be solely responsible, at their own cost, for lifting and/or disposing the Residual Inert Matter, Rejected Waste or any Waste supplied by NPNB. If the Local Committee does not accept the MSW same due to quality, excess supply, or non-operation of plant, then not withstanding anything contained herein, NPNB will be solely responsible for disposing and/or transportation, dealing with the said MSW.

3.8. NPNB shall endeavour to support BPCL from risks associated with the said project during site development, construction, commissioning, and operations.

3.9. In future, NPNB may grant rights to BPCL for setting up of Retail Outlet and/or Gas Infrastructure on the land allotted by NPNB for sale and marketing of CBG and any product of the Plant along with Co-marketing of BPCL's own products including CNG/LNG/MS/HSD/other petroleum products. In such cases, applicable taxes shall be borne by BPCL.

3.10. NPNB may, on best endeavour basis, carry out conversion of NPNB vehicles to CBG / CNG with the help of BPCL or its subsidiary company.

3.11. Peaceful Possession: NPNB grants right that BPCL shall, subject to complying with the terms and conditions of this Concession Agreement, remain in peaceful possession of the Site during the Concession Period (or its extension thereof). In the event BPCL is obstructed by any person / entity claiming any right, title or interest in or over the Site or Plant or any part thereof or in the event of any enforcement action including any attachment, appointment of receiver or liquidator being initiated by any person/entity claiming to have any interest / right / title on the Site or Plant or any part thereof, the NPNB shall, if called upon by BPCL, defend such claims and proceedings and also keep BPCL indemnified against any direct loss or damages which BPCL may suffer, on account of any such claim of right, title, interest or charge.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

4. ARTICLE IV: OBLIGATIONS OF CBDA

4.1. Working as a Project Management Consultant (PMC)/ Project Management Agency (PMA) for setting up of CBG plant for & on behalf of NPNB.

4.2. CBDA shall, on best endeavour basis, promote conversion of vehicles to CBG / CNG in coordination with BPCL or its subsidiary company or any other oil & gas marketing company. CBDA will coordinate with other State Government departments to facilitate aggregation of surplus agricultural biomass, press mud, etc. available in the vicinity of plant as additional/ alternate feed stock for proposed CBG plant..

4.3. CBDA to provide necessary coordination and support from various State government departments/ agencies for timely execution of this project.

4.4. For any additional products other than CBG, CBDA shall render all assistance in marketing in coordination with other State Government departments.

4.5. By associating in this CBG project, CBDA will be allowed to carry out different Research & Development aspects of the biogas generation and its compression, as need be from time to time, with the help of BPCL.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

5. ARTICLE V: CONCESSION

5.1. **Grant of Concession:** Subject to and in accordance with the terms and conditions set forth in this Concession Agreement, NPNB hereby grants and authorizes BPCL the right to finance, design, drawings, fabrication, supply, provide, erect, construct, treat, commission, operate and maintain the Plant and to exercise and/or enjoy the rights, powers, benefits, privileges, authorizations and entitlements as set forth in this Agreement.

5.2. **Acceptance of Concession:** In consideration of the rights, privileges and benefits conferred upon the BPCL, and other good and valuable consideration expressed herein, BPCL hereby accepts the Concession and agrees and undertakes to perform/discharge all of its obligations in accordance with the provisions hereof.

5.3. **Use of Suitable Technology:** Without prejudice to the generality of the foregoing, BPCL shall have the right to develop the Plant using such technology that it considers suitable and commercially viable. BPCL shall have the right to modify, adopt, upgrade or change the technology, from time to time, based on actual operations of the plant and the requirements of the Plant and the market conditions. The plant shall be zero effluent discharge compliant and the treated used water will be generated as per normal operations of the Plant. However, CBDA desires to contribute during the stage of finalization of technology for developing the Plant giving its experience in working on biogas conversion technology.

5.4. **Financing Arrangement:** BPCL shall be entitled to avail financing facilities from Lenders both domestic and international for the purpose of setting up of the Plant.

5.5. **Commencement of Operations:** BPCL shall commence operations of the Project within a period of 24 months from Effective Date on best endeavour basis. In the event of unforeseen circumstances, the period shall be extended in discussion with NPNB.

5.6. **Measurement of MSW delivered**

(a) BPCL shall use a weigh bridge, to be constructed, operated and maintained at the MSW Receipt Point, to determine the weight of the consignment delivered by NPNB. It shall also be used for measuring the segregated Rejected Waste received in the consignment for determining & recording the quality of the consignment;

(b) Local Committee formed between BPCL, CBDA & NPNB as mentioned in Article 3.7 shall at its own discretion be responsible to decide mutually to refuse any waste which contains inert waste (waste other than organic MSW) beyond 10 – 15 %. The rejected waste shall be taken back by NPNB at their own cost.

(c) The quantity of the Rejected Waste identified during the day, shall be deducted from the supplied MSW to ascertain the quantity of Assured MSW being supplied by the NPNB during the day.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

(d) A Standard Operating Procedure for supply, measurement of Assured MSW and reconciliationmethods will be prepared by BPCL and submitted to NPNB for joint implementation.

5.4. **Review Meeting:** Review meeting shall be arranged as and when required for initial two years after commissioning of the plant and later once in 3 (three) years from the date of agreement. The review meeting shall be held between the tri-party; BPCL, NPNB and CBDA for reviewing and monitoring of the Project and discussion on any amendments to be made in the agreement with time under the mutual consent of all three parties.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

6. ARTICLE VI: RIGHTS OF PARTIES

NPNB and BPCL shall, in addition to other rights as mentioned in this Concession Agreement, have the following respective rights:

6.1 Right to Receive MSW

BPCL shall have the right to receive, inspect & reject waste and process the organic MSW received from the NPNB at the Project Site. NPNB, however, in its best endeavor shall ensure to provide the Assured MSW ±10% on day-to-day basis. For shortfall in delivery of Assured MSW at Plant site on monthly basis, BPCL shall ask NPNB to fulfill its obligation.

6.2 Feeding of Assured MSW in CBG Plant on first utilization basis

BPCL shall ensure that the Assured MSW arrived at plant site shall be fed into the plant on First Utilization basis i.e. Assured MSW received first shall be the first to be fed into the digestor for CBG production in the plant.

6.3 Shortfall in delivery of Assured MSW

For any shortfall in delivery of Assured MSW at Plant site on fortnightly basis, BPCL shall intimate NPNB fortnightly in writing on which NPNB shall act and comply with the assured MSW mentioned in this agreement within next fortnight days. If shortfall on assured MSW is for more than a month for which BPCL shall provide data of shortfall stocks for a month in writing to the NPNB and if NPNB unable to comply with the assured MSW within next fortnight days then BPCL shall refer Article VII (DISPUTE RESOLUTION MECHANISM) of this agreement.

6.4 Right of Sale of Products and disposal of Rejected Waste

BPCL shall be entitled to sell the products and by-products generated or produced from the Plant arising out of processing of the MSW and dispose / sell Rejected Waste delivered to the Site. However, any process rejects shall be disposed by BPCL. In case NPNB fails to lift Rejected Waste within 7 days of intimation from Plant site, BPCL shall be free to remove the above said material at the risk and cost of NPNB and shall be reimbursed by NPNB on actuals within a month on submission of details by BPCL.

6.5 Benefits of the Project to Accrue Directly to BPCL

No processing fee, tipping fee or any funding is to be provided by NPNB to BPCL for the Project. Any Income or Financial benefit or Green/Carbon credit in respect of the Project shall accrue directly and exclusively to BPCL (or its Affiliate).

6.6 Non-Interference by NPNB

NPNB covenants with BPCL that NPNB or any of its officials, officers, employees, or workmen shall not, at any time during the Concession Period, interfere or obstruct in the functioning, running and overall management of the Plant and in any matter in relation to or connected therewith except as provided in this Concession Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

6.7 Other Rights of BPCL

(a) During the Term of this Agreement BPCL shall be within right to nominate, appoint and constitute any sub-contractors/consultants/Vendor for the purpose of any or all the steps necessary to be executed in connection with the obligation of BPCL.

(b) BPCL shall be within its right to raise such loan, advance or finance from any bank, leasing companies or any other financial institutions or include any Partner for the Plant on its own financial capacity.

(c) Moveable and/or non-movable assets including tangible and non-tangible assets created or provided during the concession agreement term pertaining to this plant shall be the sole and exclusive property of BPCL.

(d) BPCL shall be within its right to assign the Concession to any of its Affiliates/ JV partner upon intimation to NPNB.

(e) BPCL shall be within its right be eligible to utilize other feedstock such as biomass, press mud etc. from neighbouring rural areas of the plant to make plant operation eco nominally viable.

6.8 Amendment of Agreement due to any change in Law or Directive of Government of India:

Upon the occurrence of any change in Law (including any change in judicial/quasi-judicialinterpretation or application of any Law or pursuant to directive (s) /instruction(s)/ decision(s) of Government of India) which necessitates or requires any amendment to this Agreement such as BPCL requires to sever or demerge its activities, or if BPCL otherwise decides to unbundle its activities through any form of corporate restructuring or demerger, the Parties shall, on being notified by BPCL, fully cooperate with BPCL and do such acts and deeds (including by entering into appropriate assignment / novation deeds) as may be necessary for reflecting any such change in the Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

7. ARTICLE VII:DISPUTE RESOLUTION MECHANISM

7.1 Amicable settlement

The Parties shall use their best efforts to settle amicably all disputes arising out of or in connection with this Agreement or the interpretation thereof.

7.2 Dispute resolution

7.2.1 Any dispute, difference or controversy of whatever nature howsoever arising under or out of or in relation to this Agreement (including its interpretation) between the Parties, and so notified in writing by either Party to the other Party (the "**Dispute**") shall, in the first instance, be attempted to be resolved amicably in accordance with the conciliation procedure set forth in Clause7.3.

7.2.2 The Parties agree to use their best efforts for resolving all Disputes arising under or in respect of this Agreement promptly, equitably and in good faith, and further agree to provide each other with reasonable access during normal business hours to all non- privileged records, information and data pertaining to any Dispute.

7.3 Conciliations

In the event of any Dispute between the Parties, either Party may call upon Municipal Commissioner Bilaspur for amicable settlement, and upon such reference, the said persons shall meet no later than 10 (ten) days from the date of reference to discuss and attempt to amicably resolve the Dispute. If such meeting does not take place within the 10 (ten) day period or the Dispute is not amicably settled within 15 (fifteen) days of the meeting or the Dispute is not resolved as evidenced by the signing of written terms of settlement within 30 (thirty) days of the notice in writing referred to in Clause 7.2.1 or such longer period as may be mutually agreed by the Parties, either Party may refer the Dispute to AMRCD in accordance with the provisions of clause 7.4.

7.4 ADMINISTRATIVE MECHANISM FOR RESOLUTION OF CPSE's DISPUTES (AMRCD)

In the event that a dispute is not resolved amicably, the unresolved dispute or difference shall be resolved under Administrative Mechanism for Resolution of CPSEs Disputes (AMRCD) referred by either party to Administrative Mechanism for Resolution of CPSEs Disputes (AMRCD) for resolution and the dispute or difference shall be resolved in accordance with the OFFICE MEM-ORANDUM (OM) No. 05/0003/2019-FTS-10937 dated 14th December, 2022 issued by Department of Public Enterprises, Ministry of Finance, Government of India and subsequent clarifications/amendments issued thereon from time to time, which is deemed to be part of this agreement(**Annexure "D"**). Further, Clause no. 4. of aforesaid OM 'Procedure and Structure of Committees' sub-clause 4.1 specifically mentions "...In case of a dispute between CPSE and State Government Department/ Organization, the matter shall be arbitrated through a committee comprising Secretary of the Ministry/Department of the Union to which the CPSE belongs, Secretary-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Department of Legal Affairs and a Senior Officer (not below the rank of Secretary in the State Government) nominated by the Chief Secretary of the State concerned." Similarly sub-clause no. 4.4 of said OM states that "In case where one party (1st party) to the dispute is a Department/ Organization of a State Government, the procedure for admitting the dispute will be the same as above. However, in such cases, all meetings in connection with resolution of the dispute will be held in the administrative Ministry/ Department (Union) of the other party (2nd party) irrespective of the position of the 1st party whether as a Claimant or Respondent..."

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

8. ARTICLE VIII: FORCE MAJEURE AND CHANGE IN LAW

8.1 Force Majeure Event

Any of the following events which is beyond the control of the Party claiming to be affected thereby (Affected Party) and which the Affected Party has been unable to overcome or prevent despite exercise of due care and diligence, and which prevents the Affected Party from performing any of its obligations under this Agreement shall constitute Force Majeure Event:

(a) Earthquake, flood, inundation and landslide;
(b) Storm, tempest, hurricane, cyclone, lightning, thunder or other extreme atmospheric disturbances;
(c) Fire, pandemic or epidemic
(d) Acts of terrorism;
(e) strikes, public agitations, labor disruptions or any other industrial disturbances;
(f) Action of a Government Agency having Material Adverse Effect including but not limited to;

(i) Acts of expropriation, compulsory acquisition or takeover by any Government Agency of the Project or any part there of or of BPCL's rights in relation to the Project,

(ii) Any judgment or order of a court of competent jurisdiction or statutory authority in India made against BPCL in any proceedings which is non-collusive and duly prosecuted by BPCL, and

(iii) any unlawful, unauthorized or without jurisdiction refusal to issue or to renew or the revocation of any Applicable Permits, in each case, for reasons other than BPCL's breach or failure in complying with the requirements of the Project, Applicable Laws, Applicable Permits, any judgment or order of a Governmental Agency or of any contract by which BPCL is bound.

(g) War, hostilities (whether declared or not), invasion, act of foreign enemy, rebellion, riots, weapon conflict or military actions, civil war, ionizing radiation, contamination by radioactivity from nuclear fuel, any nuclear waste, radioactive toxic explosion, volcanic eruptions, any failure or delay of a Contractor caused by the events mentioned in this sub clause for which no offsetting compensation is payable to BPCL.

8.2 Notice of Force Majeure Event

(a) As soon as practicable and in any case within 7 (Seven) days of the date of occurrence of a Force Majeure Event or the date of knowledge thereof, the Affected

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Party shall notice the other Party of the same setting out, inter alia, the following in reasonable detail:

(i) The nature and extent of the Force Majeure Event;
(ii) The estimated Force Majeure Period.
(iii) The nature of and the extent to which, performance of any of its obligations under this Concession Agreement is affected by the Force Majeure Event;
(iv) The measures which the Affected Party has taken or proposes to take to alleviate/mitigate the impact of the Force Majeure Event and to resume performance of such of its obligations affected thereby.
(v) Any other relevant information concerning the Force Majeure Event, and or the rights and obligations of the Parties under this Concession Agreement

(b) As soon as practicable and in any case within 5 (five) days of notification by the Affected Party in accordance with the preceding article (a), the Parties shall meet, hold discussions in good faith and where necessary conduct physical inspection/survey of the Plant in order to:

(i) assess the impact of the underlying Force Majeure Event,
(ii) to determine the likely duration of Force Majeure Period and,
(iii)To formulate damage mitigation measures and steps to be undertaken by the Parties for resumption of obligations the performance of which shall have been affected by the underlying Force Majeure Event.

8.3 Performance of Obligations

If the Affected Party is wholly or partially unable to perform any of its obligations under this Concession Agreement because of a Force Majeure Event, it shall be excused from performance of such obligations to the extent it is unable to perform the same on account of such Force Majeure Event provided that:

(a) Due notice of the Force Majeure Event has been given as required by the preceding clause
(b) The excuse from performance shall be of no greater scope and of no longer duration than is necessitated by the Force Majeure Event;
(c) the Affected Party has taken all reasonable efforts to avoid, prevent mitigate and limit damage, if any, caused or is likely to be caused to the Plant as a result of the Force Majeure events and to restore the Project Facilities, in accordance with the Good Industry Practice and its relative obligations under this Concession Agreement;
(d) When the Affected Party is able to resume performance of its obligations under this Concession Agreement, it shall give to the other Party written notice to that effect and shall promptly resume performance of its obligations hereunder, the non-issue of such notice being no excuse for any delay for resuming such performance;
(e) The Affected Party shall continue to perform such of its obligations which are not affected by the Force Majeure Event and which are capable of being performed in accordance with this Concession Agreement;

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

8.4 Liability for other losses, damages etc.

Save and except as expressly provided in this Article 8, neither Party hereto shall be liable in any manner whatsoever to the other Party in respect of any loss, damage, cost, expense, claims, demands, and proceedings relating to or arising out of occurrence or existence of any Force Majeure Event or in respect of any consequential or remote losses or claims.

8.5 Changes in Law

8.5.1 Change in Law shall mean the occurrence or coming into force of any of the following, after the Concession Date:

(i) The enactment of any new law including laws related to environment;
(ii) The repeal, modification or re-enactment of any existing law;
(iii) A change in the interpretation or application of a law by a court of record; Provided that Change in Law shall not include:
   a) Coming into effect, after the Concession Date, of any provision or statute which is already in place as on the Concession Date,
   b) Any new law or any change in the existing law under the active consideration of or in the contemplation of any government as on the Concession Date which is a matter of public knowledge.

8.5.2 Upon Occurrence of a Change in Law/Policy, BPCL/NPNB/ CBDA may, notify other parties of the following:

(i) The nature and the impact of Change in Law on the Project;
(ii) In sufficient detail, the estimate of the additional Cost likely to be incurred by BPCL on account of Change in Law;
(iii) The measures, which BPCL has taken or proposes to take to mitigate the impact of Change in Law, including in particular, minimizing the additional Cost, such additional Cost shall be borne by BPCL
(iv) The relief sought by BPCL.

8.5.3 Upon receipt of the notice of Change in Law issued by BPCL pursuant to preceding sub-clause, NPNB and BPCL shall take all such steps as may be necessary to quantify the quantum of the additional Cost and relief measures.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9. ARTICLE IX: EVENTS OF DEFAULT AND TERMINATION

9.1 Notwithstanding anything contained herein, BPCL shall have right to terminate this agreement if the CBG plant is not meeting the intended purpose, by giving one hundred and eighty days (180) days prior notice to NPNB. NPNB shall, in the event that it opts to take over the project, including the plant and equipment, have the power and authority to eventually take possession and control of the Plant including all equipment, all or any tools and plants, material installed or stored upon payment of the book value of the plant. In case, NPNB doesn't exercise such option, BPCL shall remove all the movable plant and machinery from the land within a period of one hundred and eighty days (180) days from the date of termination.

9.2 Events of Default

Event of Default shall mean either BPCL Event of Default or NPNB Event of Default or both as the context may admit or require, except under Force Majeure events.

9.2.1 BPCL Event of Default

BPCL shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- II OBLIGATIONS OF BPCL or fails or neglects to comply with all or any of the obligations and responsibilities imposed on BPCL under the provisions of this Agreement at any time/s during the term of this Agreement.

9.2.2 NPNB Event of Default

NPNB shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- III OBLIGATIONS OF NPNB or fails or neglects to comply with all or any of the obligations and responsibilities imposed on NPNB under the provisions of this Agreement at any time/s during the term of this Agreement.

9.2.3 CBDA Event of Default

CBDA shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- IV OBLIGATIONS OF CBDA or fails or neglects to comply with all or any of the obligations and responsibilities imposed on CBDA under the provisions of this Agreement at any time/s during the term of this Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9.3 Termination on Event of Default

9.3.1 Termination on BPCL Event of Default

a. Without prejudice to any other right or remedy which the NPNB may have in respect thereof under this Agreement, upon the occurrence of BPCL Event of Default, NPNB shall be entitled to terminate this Concession Agreement.

b) If NPNB decides to terminate this Concession Agreement, it shall in the first instance issue a preliminary notice ('NPNB Preliminary Notice") to BPCL.

c) Within thirty (30) days of receipt of the NPNB Preliminary Notice, BPCL, shall submit to NPNB in sufficient detail, the manner in which it proposes to cure the underlying Event of Default (the "BPCL's Proposal to Rectify"). In case of non-submission of BPCL's Proposal to Rectify within the said period of 30 (thirty) days, NPNB shall be entitled to terminate this Agreement by issuing a Final Termination Notice in the manner prescribed under Article 9.4. If BPCL's Proposal to Rectify is submitted within the period stipulated thereof, BPCL shall have further period of 120 (one hundred and twenty) days or as agreed by NPNB as per BPCL's Proposal to Rectify to remedy/cure the underlying Event of Default,

d) If, however BPCL fails to remedy/cure the underlying Event of Default within such further period allowed, NPNB shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.4.

e) Notwithstanding anything, if the Event of Default is not cured/remedied within 150 (one hundred and fifty) days from the date of Preliminary Notice, then NPNB shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.4, with an intimation to CBDA.

9.3.2 Termination for NPNB Event of Default.

a. Without prejudice to any other right or remedy which BPCL may have in respect thereof under this Agreement, upon the occurrence of NPNB Event of Default, BPCL shall be entitled to terminate this Concession Agreement with an intimation to CBDA.

b. If BPCL decides to terminate this Concession Agreement, it shall in the first instance issue a preliminary notice ("BPCL Preliminary Notice") to NPNB. Within 30 (thirty) days of receipt of BPCL Preliminary Notice, NPNB shall submit to BPCL in sufficient detail, the manner in which it proposes to cure the underlying Event of Default (the 'NPNB Proposal to Rectify'). In case of non-submission of NPNB Proposal to Rectify within the period stipulated therefore,

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

BPCL shall be entitled to terminate this Concession Agreement by issuing Final Termination Notice in the manner prescribed under Article 9.4.

c. NPNB shall have period of 120 (one hundred and twenty) days or as agreed by BPCL as per NPNB's Proposal to Rectify to remedy/cure the underlying Event of Default. If, however, NPNB fails to remedy / cure the underlying Event of Default within such further period allowed, BPCL shall be entitled to terminate this Agreement by issuing a Final Termination Notice in the manner prescribed under Article 9.4.

d. Notwithstanding anything, if the Event of Default is not cured/remedied within 150 (one hundred and fifty) days from the date of Preliminary Notice, then BPCL shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.4.

9.3.3 Termination on Mutual Consent

This Agreement may be terminated with mutual consent of BPCL and NPNB at any point in time.

9.4 Final Termination Notice

If a Party having become entitled to do so decides to terminate this Concession Agreement pursuant to the preceding Article 9.3.1 or 9.3.2 or 9.3.3, it shall issue Final Termination Notice setting out:

a. In sufficient detail the underlying Event of Default / reasons for termination;
b. The Termination Date which shall be a date occurring not earlier than120 days from the date of Final Termination Notice;
c. The estimated Termination Payment including the details of computation thereof as stipulated in this Agreement and,
d. Any other relevant information.
e. Following issue of Final Termination Notice by either Party, the Parties shall promptly take all such steps as may be necessary

9.5 Withdrawal of Final Termination Notice

Notwithstanding anything inconsistent contained in this Concession Agreement, if the Party who has been served with the Final Termination Notice cures the underlying Event of Default to the satisfaction of the other Party at any time before the TerminationDate, the Final Termination Notice may be withdrawn by the Party which had issued the same; provided that the Party in breach shall compensate the other Party for any direct costs/consequences occasioned by the Event of Default which caused the issue of the Final Termination Notice.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9.6 Rights of Parties upon Termination

9.6.1 Rights of NPNB upon Termination:

a. Upon Termination of this Concession Agreement on account of BPCL Event of Default,

b. NPNB shall, in the event that it opts to take over the project, including the plant and equipment, have the power and authority to eventually take possession and control of the Plant including all equipment, all or any tools and plants, material installed or stored upon payment of compensation, if any, as determined on the dispute resolution mechanism.

9.6.2 **Rights of BPCL upon Termination:** Upon Termination of this Agreement on account of NPNB Event of Default:

(i) NPNB shall, either;

a. Purchase the Plant notwithstanding the completion status of the Plant on an "as is where is basis from BPCL and BPCL shall be entitled to receive from NPNB, termination payment equal to 100% of the value of the Plant which means capital investment i.e. net of depreciation as on date ("Plant Cost'). BPCL and NPNB mutually appoint a 3rd party Chartered Accountant or any equivalent authority to audit the depreciation value of the asset.

b. In the event NPNB refuses or is unable to pay the Plant cost as required BPCL shall retain the plant and clear the land within 6 months from the termination.

(ii) Notwithstanding anything contained herein, NPNB shall not be entitled to take the Plant unless and until NPNB pays the Plant Cost.

9.6.3 Accrued Rights of Parties

Notwithstanding anything to the contrary contained in this Concession Agreement, Termination pursuant to any of the provisions of this Concession Agreement shall be without prejudice to accrued rights of either Party including its right to claim and recover money, damages and other rights and remedies which it may have in law or contract. The rights and obligations of either Party under this Agreement, including without limitation those relating to the "Termination Payment", shall survive the Termination but only to the extent such survival is necessary for giving effect to such rights and obligations.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

10 ARTICLE X: REPRESENTATIONS AND WARRANTIES

10. 1 Representations and Warranties of BPCL

BPCL represents and warrants to NPNB that:

a) it is duly organized, validly existing and in good standing under the laws of India;
b) it has full power and authority to execute, deliver and perform its obligations under this Concession Agreement and to carry out the transactions contemplated hereby;
c) It has the financial standing and capacity to undertake the Project
d) it has taken all necessary corporate and other action under Applicable Laws and its constitutional documents to authorize the execution, delivery and performance of this Agreement;
e) this Concession Agreement constitutes its legal, valid and binding obligation enforceable against it in accordance with the terms hereof;
f) the execution, delivery and performance of this Concession Agreement not conflict with, result in the breach of, constitute a default under or accelerate performance required by any of the terms of BPCL's Memorandum and Articles of Association;
g) No bribe or illegal gratification has been paid or will be paid in cash or kind by or on behalf of BPCL to any person to procure the Concession.

10. 2 Representations and Warranties of NPNB

NPNB represents and warrants to BPCL that:

a) NPNB has full power and authority to grant the Concession and allot land Site to BPCL on nominal lease rate as per as per Department of Urban Administration and Development, Chhattisgarh vide order no. F 5-7/2025/18 dated 07.05.2025 to allocate government land at concessional lease rate of Rs 1 per square metre for a maximum period of 25 years to PSUs and government Oil and Gas marketing companies for setting up CBG plants in Chhattisgarh; Schedule of land and applicable lease rent is annexed herewith (attached as Annexure "C").
b) NPNB has taken all necessary action to authorize the execution, delivery and performance of this Concession Agreement;
c) This Concession Agreement constitutes NPNB's legal, valid and binding obligation enforceable against it in accordance with the terms hereof;
d) There are no suits or other legal proceedings pending or threatened against NPNB in respect of the Project Site.
e) The Site allotted to BPCL for the Project
   (i) Have been acquired through the due process of law; or
   (ii) Belongs to or has been leased to or is vested in the NPNB, and that the NPNB has full ownership, powers to hold, dispose of and deal with the same consistent, inter-alia, with the provisions of this Concession Agreement and BPCL shall, have no liability regarding any compensation payment on account of land acquisition or rehabilitation/resettlement of any Persons affected directly and/or indirectly thereby.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

11 ARTICLE XI:INDEMNITY

11. 1 Indemnity

a) Subject to Clause 11.1(b) below, the Concessionaire shall be responsible for, release, hold harmless and indemnify the NPNB and the NPNB Related Parties on demand from and against, all suits, actions, claims, demands, losses, damages, fines, penalties, costs or expenses (including costs of legal fees) or liability for the following within the leased premises:

i. death or personal injury of any person;
ii. loss of or damage to property;
iii. non-compliance by the Concessionaire or its Subcontractor(s) with Applicable Laws or Applicable Permits (including specifically environmental laws and environmental consents and labor welfare legislations);
iv. non-compliance by the Concessionaire or its Subcontractor(s) with the EMP or OHS Plan;
v. any damage caused to the environment by the Concessionaire;
vi. BPCL's failure to pay all applicable Taxes, in connection with the Project;
vii. any third-party losses or claims; and
viii. any claims and/or fines or penalties imposed by any Government Authority in relation to the Site or the Project Facilities,

b) The BPCL shall not be required to indemnify the Authority for any injury, loss, damage, cost, and expense caused by the negligence or Wilful Misconduct of the Authority or the Authority Related Parties or by a breach by the Authority of its obligations under this Agreement.

c) The NPNB shall have the right, but not the obligation, to contest, defend, and litigate any claim, action, suit or proceeding by any third party alleged or asserted against them in respect of, resulting from, related to or arising out of any matter for which they are entitled to be indemnified under this Agreement, and the reasonable costs and expenses (including legal fees) thereof, shall be subject to the indemnification obligations of the NPNB.

If, however, the BPCL acknowledges in writing its obligations to indemnify the NPNB in respect of loss to the full extent provided by this Agreement, the BPCL shall be entitled, at its option, to assume and control the defense of such claim, action, suit or proceeding at its expense and through a counsel of its choice if it gives prompt notice of its intention to do so to the NPNB and reimburses the NPNB for the costs and expenses incurred by the NPNB prior to the assumption by the BPCL of such defense. A Party shall not settle or enter into a compromise with respect to any such claim, action, suit or proceeding without the prior written consent of the other Parties, which consent shall not be unreasonably withheld or delayed. Notwithstanding the foregoing, the NPNB shall have the right to employ its own counsel and such counsel may participate in such

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

action, but the fees and expenses of such counsel, as and when incurred, shall be at the expense of the NPNB.

d) The NPNB shall be responsible for, release, hold harmless and indemnify the BPCL and the BPCL Related Parties on demand from and against, all suits, actions, claims, demands, losses, damages, fines, penalties, costs, or expenses (including costs of legal fees) any other liability incurred or suffered by the BPCL under Applicable Laws, or pursuant to the law of torts, principles of absolute liability or strict liability or polluter pays principle, as a result of:

i. contamination of the land, water, environment and air quality and/or any findings of pollutants, chemical waste, hazardous waste, minerals, fossils, antiquities, structures or other remnants or things either of particular geological or archaeological interest)that existed at the Site prior to handover of the Site to the BPCL, provided that, such environmental pollution, contamination or health hazard is not identified in the Site Contamination Report and is not attributable to any act or omission of the BPCL; or

ii. any environmental pollution, contamination or health hazard caused by the delivery of any Prohibited Waste to the Site after the handover of the Site to the BPCL.

e) The Authority shall not, directly, or indirectly, bring or cause to be brought any action, demand, claim, or other proceedings against the BPCL in connection with any pre-existing contaminations and findings at the Site identified in the Site Contamination Report.

f) The provisions of this Article 11 shall survive the termination of this Agreement.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

12 ARTICLE XII: MISCELLANEOUS

12.1 Amendment

This Concession Agreement together with the Schedules, Appendices, and Annexures constitute a complete and exclusive set of the terms of the Agreement between the Parties on the subject hereof and no amendment or modification hereto shall be valid and effective unless agreed to by allthe parties hereto and evidenced in writing,

12.2 Waiver

Waiver by either party of any default by the other Party in the observance and performance of any provision of or obligations under this Concession Agreement:

a) shall not operate or be construed as a waiver of any other; - subsequent default hereof or of other provisions or obligations under this Concession Agreement;
b) shall not be effective unless it is in writing and executed by a duly authorized representative of such Patty; and
c) shall not affect the validity or enforceability of this Concession agreement in any manner.

12.3 Survival Termination of this Agreement

a) Survival of provision after Termination of this Agreement shall not relieve BPCL or NPNB of any obligations already incurred hereunder which expressly or by implication survives Termination hereof, and

b) Except as otherwise provided in any provision of this Concession Agreement expressly limiting the liability of either Party, shall not relieve either party of any obligations or liabilities for loss or damage to the other party arising out of or caused by acts or omissions of such party prior to the effectiveness of such termination or arising out of such termination.

12.4 Notices

Unless otherwise stated, notices to be given under this Concession Agreement including but not limited to a notice of waiver of any term, breach of any term of this Concession Agreement and termination of this Concession Agreement, shall be in writing and shall be given by hand delivery, courier, email and delivered or transmitted to the Parties at their respective addresses set forth below or such address, telephone numbers or facsimile number as may be duly notified by the respective Parties from time to time:

BHARAT PETROLEUM CORPORATION LIMITED

.....

NAGAR PALIK NIGAM BILASPUR

.....

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY

.....

.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

12.5 Severability

If for any reason whatsoever any provision of this Concession Agreement is or becomes invalid, illegal or unenforceable or is declared by any court of competent jurisdiction/Arbitral Tribunal or any other Instrumentality to be invalid, illegal or unenforceable, the validity, legality or enforceability of the remaining provisions shall not be affected in any manner, and the Parties shall negotiate in good faith with a view to agreeing upon one or more provisions which may be substituted for such invalid, unenforceable or illegal provisions, as nearly as is practicable, Provided that failure to agree upon any such provisions shall not be subject to dispute resolution under this Concession Agreement or otherwise.

12.6 No Partnership

Nothing contained in this Concession Agreement shall be construed or interpreted as constituting a partnership between the Parties. Neither party shall have any authority to bind the other in any manner whatsoever.

12.7 Language

All notices required to be given under this Agreement and all communications, documentation and proceedings which are in any way relevant to this Concession Agreement shall be in writing and in English language.

12.8 Counterparts

This Concession Agreement may be executed in threecounterparts, each of which when executed and delivered shall constitute an original of this Concession Agreement but shall together constitute one and only the Concession Agreement.

IN WITNESS WHEREOF the parties hereto have placed their respective hands and seals hereto on the day and year first herein above mentioned SIGNED, SEALED AND DELIVERED BY DULY AUTHORISED SIGNATORY

AUTHORIZED SIGNATORY OF BPCL:	AUTHORIZED SIGNATORY OF NPNB:	AUTHORIZED SIGNATORY OF CBDA:
BHARAT PETROLEUM CORPORATION LTD. MUMBAI	Commissioner Mpl. Corporation Bilaspur (C.G.)	सुमित सरकार मुख्य कार्यपालन अधिकारी छ.ग. बायोफ्यूल विकास प्राधिकरण (ऊर्जा विभाग, छ.ग. शासन) रायपुर (छ.ग.)
IN PRESENCE OF NAME: SASI PRAKASH R ADDRESS: GM (R&D, BIOFUELS) BPCL, MUMBAI.	IN PRESENCE OF NAME: ANUPAM TIWARI ADDRESS: MUNICIPAL CORPORATION BILASPUR	IN PRESENCE OF NAME: Santosh Maitry ADDRESS: CBDA

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Photographs of Reclaimed Land with Plantation

1. DHAMTARI

2. RAIGARH

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3. KORBA

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

4. JAGDALPUR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

5. DURG

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

RAJNANDGAON

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

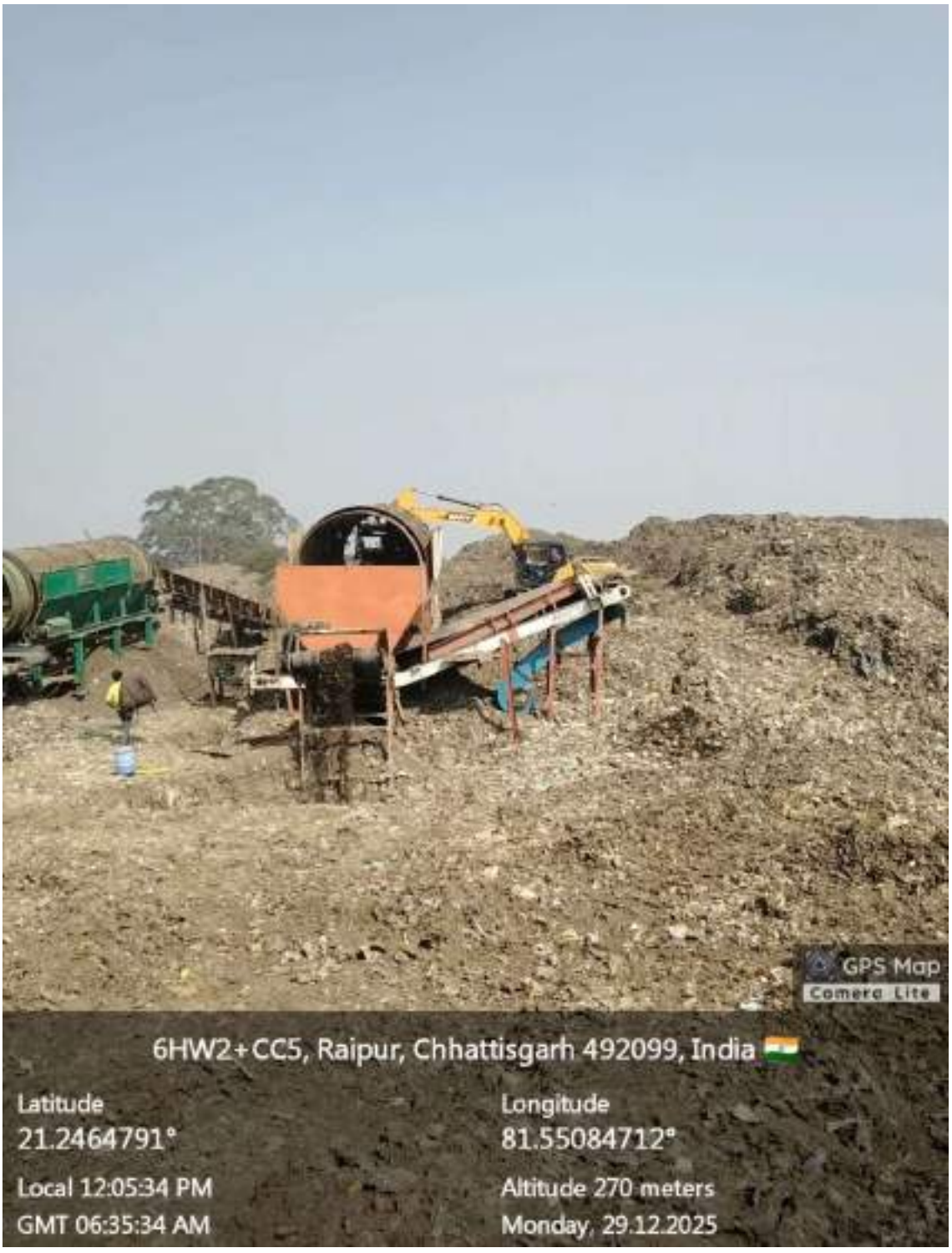
Photographs of Remediation in Progress

1. RAIPUR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar



Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE AA

ULB WISE DETAILS OF IDENTIFIED UNPROCESSED WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Daily Waste Accumulation at Dumpsite due to Un-Processed Gap (TPD)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Reported Quantity of of uncollected MSW at the dumpsite (in July'2025)	Total Cumulative Quantity of uncollected MSW at the dumpsites (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location	Total Quantity of Waste Remediated till date (MT)	Total Present Quantity of Waste at dumpsite (MT)	Total area recovered by Waste remediation (Acre)	Timeline to Remediate all Waste	Action Plan for Restoration of Recovered area
										Latitude	Longitude						
Total				**191**	**239.902**	**106.14**	**19105.2**	**26447.62**	**45552.82**	-	-	-	9389.64	36163.18	74.42	-	
1	Raipur	Raipur Nagar Nigam	-	-	-	0.00	0	-	0	-	-	-	0	0	0	-	
2		MandirHasoud Nagar Palika	nakti road, muktidham ke pas, ward 10 mandir hasaud	1	0.5	0.35	63	72	135	21.2194722	81.7571633	https://maps.app.goo.gl/RU1cAWvpcPnECk8B6	20	115	0.5	March 2026	Tree plantation
3		Chandkhuri Nagar Panchayat	Gauthan road, mungi road, ward 04 Chandkhuri	1	0.3	0.08	14.4	19	33.4	21.3149374	81.8119987	https://maps.app.goo.gl/XgX48xLxc9JixHgG8	10	23.4	0.3	March 2026	Tree plantation
4		Samoda Nagar Panchayat	near slrm	1	0.2	0.20	36	36	72	21.283205	82.081181	https://maps.app.goo.gl/3PPYxEwtHVYB2PZr7	30	42	0.3	March 2026	Tree plantation
5		Birgaon Nagar Nigam	ward no 10 PHE Ground rawabhatha	1	3	1.00	180	20	200	21.317874	81.6325	https://maps.app.goo.gl/CtKDJrsEJ87Jve3E6	25	175	0.5	March 2026	Tree plantation
6		Tildanewra Nagar Palika	gram Parshada	1	0.2	0.40	72	72.3	144.3	21.55059	81.773415	https://maps.app.goo.gl/7gRLbpygi1fVsmec8?g_st=aw	60	84.3	0.4	March 2026	Tree plantation
7		Gobranawapara Nagar Palika	Behind SLRM center Tarri	1	1	0.65	117	96	213	20.96173	81.85322	https://maps.app.goo.gl/FXasugB3T9znwbFG6	50	163	1	March 2026	Tree plantation
8		Aarang Nagar Palika	Ward--	1	0.3	0.50	90	90	180	21.198497	81.974047	https://maps.app.goo.gl/L56UtZJ52B1bPBwE8	52	128	0.2	March 2026	Tree plantation
9		Abhanpur Nagar Palika	Near WTP Belbhata Abhanpur	1	0.5	0.29	52.2	49.5	101.7	21.051944	81.766571	https://maps.app.goo.gl/ALxzu9LMFZ7Kizcw9	11	90.7	0.2	March 2026	Tree plantation
10		Kharora Nagar Panchayat	behind gothan road ward 03 kariya dama kharora	1	0.5	0.17	30.6	31	61.6	21.4102997	81.9163045	https://maps.app.goo.gl/wLHy7TicpYDK71QQ8	5	56.6	0.2	March 2026	Tree plantation
11		Manacamp Nagar Panchayat	Ward no 14 SLRM Center ke piche	1	0.5	0.39	70.2	61.95	132.15	21.19535	81.72524	https://maps.app.goo.gl/Bgawwm4DDeBrLmGNA	80	52.15	0.5	March 2026	Tree plantation
12		Kunra Nagar Panchayat	Ward Number 04 Kolhan Nala Road Kura	1	0.4	0.09	16.2	45	61.2	21.435063	81.671461	https://goo.gl/maps/ARXqmAHdUzkzwmpW7	20	41.2	0.3	March 2026	Tree plantation
13	Gariyaband	Gariyaband Nagar Palika	Near Compost Shed	1	0.23	0.37	66.6	72	138.6	20.6265	82.0845	https://goo.gl/maps/H4YgaWcihT1pEk9m8	88	50.6	0.5	March 2026	Tree plantation
14		Rajim Nagar Panchayat	Near SLRM Center Rajim Ward 01	1	1	0.40	72	36	108	20.9785	81.8844	https://maps.app.goo.gl/hEhtZQ9QizSxYLYy7?g_st=aw	5	103	0.3	March 2026	Tree plantation
15		Fingeshwar Nagar Panchayat	Near SLRM Center Ward 06 Fingeshwar	1	1	0.23	41.4	38	79.4	20.9795	82.0471	https://goo.gl/maps/XLnXqFbwM8hxav2x6?g_st=aw	4	75.4	0.2	March 2026	Tree plantation
16		Chhura Nagar Panchayat	Near Compost Shed	1	0.15	0.20	36	20	56	20.8129	82.1955	https://goo.gl/maps/ZdXR1giRhtoujtYJA	31	25	0.3	March 2026	Tree plantation
17	Dhamtari	Dhamtari Nagar Nigam	Sorid ward bagtarai road Dhamtari	1	3	1.16	208.8	13000	13208.8	20.700348	81.523556	https://maps.app.goo.gl/Gg4NZ9tC2ev3YwsM7	1000	12208.8	0.3	March 2026	Tree plantation
18		Kurud Nagar Panchayat	ward 9, near gauthan	1	1	0.27	48.6	48.6	97.2	20.825961	81.714264	https://maps.app.goo.gl/ro8WEd8ycADWYTJh9	8.5	88.7	0.2	March 2026	Tree plantation
19		Magarload Nagar Panchayat	Gram- Belardona, Magarlod Gariyaband road	1	1	0.13	23.4	23.4	46.8	20.7418049	81.8570974	https://maps.app.goo.gl/qct1Fzk9K26rpzQY7	5.1	41.7	0.1	March 2026	Tree plantation
20		Nagri Nagar Panchayat	ward 12	1	1	0.25	45	46	91	20.342895	81.956799	https://maps.app.goo.gl/HT6Gv6EXwKfHw4eaA	11	80	0.2	March 2026	Tree plantation
21		Bhakhara Nagar Panchayat	ward 02	1	1.2	0.14	25.2	26.5	51.7	20.906248	81.59912	https://maps.app.goo.gl/Zu6ikTKD7mKRLK48?g_st=awb	6	45.7	0.15	March 2026	Tree plantation
22		Aamdi Nagar Panchayat	ward 11	1	1	0.13	23.4	24.8	48.2	20.771476	81.479847	https://maps.app.goo.gl/RbCzWV6QsQ95gLqF6?g_st=awb	5	43.2	0.13	March 2026	Tree plantation
23	Mahasamund	Mahasamund Nagar Palika	Near SLRM centre tumadabari tumgaon Road Mahasamund	1	2	1.50	270	270	540	21.13876	82.101218	https://maps.app.goo.gl/A5ckZUmsqsgIejhEA	25	515	0.5	March 2026	Tree plantation
24		Bagbahara Nagar Palika	near ward 09 wineshop pithora roads bagbahara	1	2	0.50	90	90	180	21.0436	82.403	https://maps.app.goo.gl/jwi2drUshNWbtkfT9	20	160	0.4	March 2026	Tree plantation
25		Saraipali Nagar Palika	Ward No.07 Near SLRM Center	1	2	0.45	81	81	162	21.324292	83.022597	https://maps.app.goo.gl/vTnj7mgh6ar5tUWb6	25	137	0.5	March 2026	Tree plantation
26		Pithora Nagar Panchayat	near ward 8 purani basti para pithora	1	0.8	0.20	36	36	72	21.2447	82.5119	https://maps.app.goo.gl/poup2WRYb814P64d9	10.5	61.5	0.15	March 2026	Tree plantation
27		Basna Nagar Panchayat	Ward No.04 Near SLRM Center	1	0.7	0.20	36	36	72	21.28718601	82.82230063	https://goo.gl/maps/GUhe1HRvpX43V6JYA	15	57	0.2	March 2026	Tree plantation
28		Tumgaon Nagar Panchayat	Ward no.02 Near jogidera mahasamnd Road Tumgaon	1	1	0.30	54	54	108	21.18978	82.134512	https://maps.app.goo.gl/G5oysbapHh3Oq3DS7	20	88	0.2	March 2026	Tree plantation
29	Raipur	Lawan Nagar Panchayat	ward no. 8 near pani tanki	1	1	0.16	28.8	29	57.8	21.637011	82.342615	https://maps.app.goo.gl/cPc9rHjoD8taCgHb9	14	43.8	0.3	March 2026	Tree plantation
30		Tundra Nagar Panchayat	ward no 6	1	1	0.15	27	28	55	21.67411	82.62304	https://goo.gl/maps/5nepy6EQLTQJx7L88	8	47	0.1	March 2026	Tree plantation
31		Balodabazar Nagar Palika	Village - Bharslea, Tehsil - Balodabazar, District - Balodabazar-Bhatapara	1	2.5	0.90	162	162	324	21.411046	82.831254	https://maps.app.goo.gl/31mmtymrbxiChNj29	42	282	0.6	March 2026	Tree plantation
32		Bhatapara Nagar Palika	gram khapradih	1	1	0.65	117	117	234	21.734177	81.972159	https://maps.app.goo.gl/ksvrZc3e12SuxpKT8?g_st=aw	10	224	0.01	March 2026	Tree plantation

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF IDENTIFIED UNPROCESSED WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Daily Waste Accumulation at Dumpsite due to Un-Processed Gap (TPD)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Reported Quantity of of uncollected MSW at the dumpsite (in July'2025)	Total Cumulative Quantity of uncollected MSW at the dumpsites (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location	Total Quantity of Waste Remediated till date (MT)	Total Present Quantity of Waste at dumpsite (MT)	Total area recovered by Waste remediation (Acre)	Timeline to Remediate all Waste	Action Plan for Restoration of Recovered area
										Latitude	Longitude						
Total				**191**	**239.902**	**106.14**	**19105.2**	**26447.62**	**45552.82**	-	-	-	9389.64	36163.18	74.42	-	
33	Balodabazar - Bhatapara	Kashdol Nagar Panchayat	Ward No 1 vidhya nagar	1	1	0.35	63	64	127	21.62966	82.43542	https://maps.app.goo.gl/GWVw26EkBYxXE9Uy9	10	117	0.2	March 2026	Tree plantation
34		Palari_BB Nagar Panchayat	Ward 01 SWAMI VIVEKANAND near fstp plant	1	1	0.16	28.8	29	57.8	21.5377	82.1431	https://maps.app.goo.gl/AZAxJ1A8SnL99ZMr6	12	45.8	0.5	March 2026	Tree plantation
35		Simga Nagar Palika	Ward Number 09 Ekta Nagar Simga	1	0.6	0.28	50.4	72	122.4	21.634428	81.71567	https://maps.app.goo.gl/SKRdAfp2HKMTVix49	42	80.4	0.6	March 2026	Tree plantation
36	Durg	Durg Nagar Nigam	Near Kabir Ashram, Ward No. 54, Potiyakala	1	1.52	2.50	450	1385	1835	21.160139	81.277741	https://maps.app.goo.gl/HMKJmapPbqebDksM9	1284.5	550.5	1.06	May 2026	Tree plantation
37		Bhilai Nagar Nigam	Bogda Puliya jamul	1	7.2	3.20	576	-	576	21.2439	81.3771	https://maps.app.goo.gl/S6JL7DqnveaQcSdw5	-	576	-	May 2026	Tree plantation
38		BhilaiCharoda Nagar Nigam	Patharra khadan ward no. 22 Charoda bhatapara	1	1.2	1.10	198	455	653	21.237819	81.451931	https://maps.app.goo.gl/Gt3Jm7Zw47b1addD7	160	493	0.5	March 2026	Tree plantation
39		Jamul Nagar Palika	Ward 10 near railway line	1	0.8	0.11	19.8	20	39.8	21.251193	81.397313	https://maps.app.goo.gl/6DuxMzBtz5B6NHbP9	21	18.8	0.2	December 2026	Tree plantation
40		Kumhari Nagar Palika	ward 04 mahamay road	1	1.2	0.40	72	73	145	21.270498	81.53321	https://maps.app.goo.gl/sv8vEcXYP3AK63ek8	55	90	0.3	December 2026	Tree plantation
41		Ahiwara Nagar Palika	Ward no .4 j. K lakshmi bypass	1	1	0.51	91.8	101	192.8	21.3676816	81.4249674	https://maps.app.goo.gl/1bq7kvQLbQghZFZbA?g_st=com.google.maps.preview.copy	62	130.8	1	December 2026	Tree plantation
42		Dhamdha Nagar Panchayat	Ward no 11 beside iti college	1	1	0.22	39.6	34	73.6	21.4603083	81.3112109	https://maps.app.goo.gl/XMnwXUKtkMR9r2Bu6?g_st=com.google.maps.preview.copy	27	46.6	0.4	March 2026	Tree plantation
43		Patan Nagar Panchayat	Ward No. 04 , Bhatapara , Pandar Road	1	1	0.10	18	29	47	21.04	81.53	-	23	24	0.2	March 2026	Tree plantation
44		Utai Nagar Panchayat	Ward No. 09 , Nehru Nagar , Borsi Road	1	0.1	0.17	30.6	31	61.6	21.11849	81.365955	https://maps.app.goo.gl/FmxLPaHYEhExro6C8	21	40.6	0.28	March 2026	Tree plantation
45		Risali Nagar Nigam	Ward 21 , Shiv Para	1	0.3	3.01	541.8	541	1082.8	21.16	81.36	https://maps.app.goo.gl/g2o9wXn2cXBCmfi99	940	142.8	0.2	March 2026	Tree plantation
46	Bemetara	Bemetara Nagar Palika	Village - Piparbhattha	1	8.5	0.56	100.8	93	193.8	21.695755	81.583578	https://maps.app.goo.gl/5ah9URTFGDhwm4a7A	80	113.8	3	March 2026	Tree plantation
47		Saja Nagar Panchayat	Near Compost Shed Ward no 13 Saja	1	0.45	0.10	18	20	38	21.650823	81.320697	https://maps.app.goo.gl/ZNHSh1jGM7rkzuZQ9	11	27	0.3	March 2026	Tree plantation
48		Thankhamhariya Nagar Panchayat	Near SLRM centre Ward no 1 Thankhamhariya	1	1.1	0.17	30.6	28	58.6	21.802697	81.31186	https://maps.app.goo.gl/iJ2cTFADJDqMFtnP8	17	41.6	0.4	March 2026	Tree plantation
49		Devkar Nagar Panchayat	near muktidham, ward 15	1	0.5	0.09	16.2	17	33.2	21.570418	81.315371	https://maps.app.goo.gl/ZEPatoEdR5LAeiYP8	18	15.2	0.5	March 2026	Tree plantation
50		Berla Nagar Panchayat	Village - Bahera	1	0.5	0.09	16.2	17	33.2	21.514905	81.48943	https://maps.app.goo.gl/xbgeNZKXq3Exr8hJ6	20	13.2	0.5	March 2026	Tree plantation
51		Parpodi Nagar Panchayat	near , dhan uparjan kendra ,ward 3	1	0.5	0.09	16.2	17	33.2	21.589069	81.21369	https://maps.app.goo.gl/W1hD9u2ZRgtnSBZ1A	17	16.2	0.45	March 2026	Tree plantation
52		Nawagarh_B Nagar Panchayat	Chir Bangla	1	1.5	0.22	39.6	40	79.6	21.8981466	81.611995	https://earth.google.com/web/search/Nawagarh+district+bemetara,+Chhattisgarh	6	73.6	0.12	March 2026	Tree plantation
53		Maro Nagar Panchayat	Subhash Chandra Bose Ward	1	2	0.09	16.2	17	33.2	21.86324303	81.84767262	https://earth.google.com/web/search/Maro+district+bemetara,+Chhattisgarh	2.5	30.7	0.04	March 2026	Tree plantation
54	Balod	Balod Nagar Palika	near indoor stadium ward no.12	1	2	0.50	90	96	186	20.43236	81.12441	https://maps.app.goo.gl/vWxMcBBXqkWGkZ4G8?g_st=aw	34	152	0.5	March 2026	After the remediation work is completed at the balod dump site, it is proposed to construct garden
55		DalliRajhara Nagar Palika	Ward No 1 Rajhara Baba Ward	1	1	1.12	201.6	201.6	403.2	20.580521	81.09502	https://maps.app.goo.gl/cybpZISPXdEX1ecy8	256	147.2	0.4	March 2026	After the remediation work is completed, dalli rajhara dump sitet is proposed for tree plantation.
56		Gunderdehi Nagar Panchayat	Ward Number 3 slrm center ke pass	1	1	0.28	50.4	55	105.4	20.950929	81.284954	https://maps.app.goo.gl/12siTKmX8pE7sg347?g_st=com.google.maps.preview.copy	9	96.4	0.4	March 2026	Tree plantation
57		Doundi Nagar Panchayat	Near SLRM Center, Ward No 13	1	0.5	0.14	25.2	25.8	51	20.497965	81.0951	https://maps.app.goo.gl/551MksyNdQTQshz1A	33	18	0.3	March 2026	After the remediation work is completed, doundi dump sitet is proposed for tree plantation.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF IDENTIFIED UNPROCESSED WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Daily Waste Accumulation at Dumpsite due to Un-Processed Gap (TPD)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Reported Quantity of of uncollected MSW at the dumpsite (in July'2025)	Total Cumulative Quantity of uncollected MSW at the dumpsites (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location	Total Quantity of Waste Remediated till date (MT)	Total Present Quantity of Waste at dumpsite (MT)	Total area recovered by Waste remediation (Acre)	Timeline to Remediate all Waste	Action Plan for Restoration of Recovered area
										Latitude	Longitude						
Total				**191**	**239.902**	**106.14**	**19105.2**	**26447.62**	**45552.82**	-	-	-	9389.64	36163.18	74.42	-	
58	Balod	DoundiLohara Nagar Panchayat	Near slrm center ward no 11,dr ambedakar ward	1	0.5	0.11	19.8	20	39.8	20.78542361	81.05421563	https://maps.app.goo.gl/5vbEVkXe2usv8G1j7?g_st=aw	9.8	30	0.5	March 2026	After the remediation work is completed, Doundilohara dump sitet is proposed for tree plantation.
59		Gurur Nagar Panchayat	near jogiya talab	1	1	0.06	10.8	12	22.8	20.679398,	81.404449	https://maps.app.goo.gl/RGbzp2Lz3FxSLAEF8	7	15.8	0.3	March 2026	After the remediation work is completed at the gurur dump site, it is proposed to construct garden
60		Arjunda Nagar Panchayat	Ward 4 Near Krishana Kunj	1	1	0.07	12.6	17	29.6	20.964231	81.193397	https://maps.app.goo.gl/Nr5EaAopJMWZ5DC597?g_st=com.google.maps.preview.copy	5	24.6	0.35	March 2026	Tree plantation
61		Chikhlakasa Nagar Panchayat	Slrm center near at ward no 10 indira colony ward	1	0.5	0.11	19.8	20	39.8	20.5362489	81.07856921	https://maps.app.goo.gl/5kCuRwLcGDQvkyBUA?g_st=aw	11.5	28.3	0.5	March 2026	After the remediation work is completed, chikhalaksa dump sitet is proposed for tree plantation.
62	Rajnandgaon	Rajnandgaon Nagar Nigam	Bajrangpur Navagaon Ward No. 1 Rajnandgaon	1	2	3.50	630	1092	1722	21.119504	81.00715	https://maps.app.goo.gl/2NwdHmbNNQRvHxha8	1092	630	0.5	March 2026	After the remediation work is completed at the Nawagaon dump site, it is proposed to construct a Construction and Demolition (C&D) plant and a windrow composting plant on the vacant land.
63		Dongargarh Nagar Palika	ward number 01 near by compost shed	1	1	0.90	162	162	324	21.20684464	80.75467625	https://maps.app.goo.gl/hFpupche8XbLCooL6?g_st=aw	145	179	0.47	March 2026	Tree plantation
64		Dongargaon Nagar Panchayat	near ward number 14 kariyatola compost shed	1	2	0.28	50.4	55	105.4	20.9561	80.834673	https://maps.app.goo.gl/gXQjiSdTaFKpLvTH7?g_st=aw	8.2	97.2	0.1	March 2026	Tree plantation
65		Churiya Nagar Panchayat	chandayni dihi chhuriya	1	1	0.08	14.4	30	44.4	21.0049	80.3641	https://maps.app.goo.gl/igyFdEgC5ZmNukwF9?g_st=aw	15	29.4	0.1	March 2026	Tree plantation
66	Kabirdham	Kawardha Nagar Palika	1. Transport Nagar	1	1	0.65	117	117	234	22.017215	81.241285	https://maps.app.goo.gl/YDxAytGPwjCr3Uxt7	117	117	0.05	March 2026	Tree plantation
67		Pandriya Nagar Palika	1.) New bus stand 2.) Behind Manikanchan kendra	2	2.2	0.28	50.4	49	99.4	2216472 2.)22.052917 2.) 81.4		1.)https://maps.app.goo.gl/mCkxREHswgV5pGZn8?g_st=aw 2.)https://maps.app.goo.gl/9PPjpaRDQmJsd4LaA?g_st=aw	5	94.4	0.2	March 2026	Tree plantation
68		Bodla Nagar Panchayat	Near Datilha Mandir	1	0.5	0.20	36	19.8	55.8	22.180261	81.188926	https://maps.app.goo.gl/ev1ohWTZD9CgqeKE9?g_st=aw	15	40.8	0.3	March 2026	Tree plantation
69		Pandatarai Nagar Panchayat	1). Near muktidham	1	0.42	0.12	21.6	18	39.6	22.1833346	81.3256392	https://maps.app.goo.gl/NpzAVqSS7A7TAEV37?g_st=aw	3	36.6	0.08	March 2026	Tree plantation
70		SahspurLohara Nagar Panchayat	ward no.03 sahu para muktidham	1	0.5	0.11	19.8	20	39.8	21.832307	81.115564	https://maps.app.goo.gl/iPi8GYQBhSpjTHQM9	4	35.8	0.5	March 2026	Tree plantation
71		Pipariya Nagar Panchayat	Behind Muktidham ward No 15	1	2	0.10	18	18	36	22.002088	81.317227	https://maps.app.goo.gl/Ax3ney4UJRd7Lhg38	9	27	0.2	March 2026	Tree plantation
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	WARD NO 11 NEAR SHANI MANDIR	1	0.5	0.64	115.2	40	155.2	21.413909	80.992354	https://maps.app.goo.gl/PrgZFccTXjeZ7Pin9	3	152.2	0.3	March 2026	After the remediation work is completed, dump sitet is proposed for tree plantation.
73		Gandai Nagar Panchayat	Ward no 1 , baira bhata road ,bhadbhadi,Gandai	1	0.8	0.16	28.8	28.8	57.6	21.665332	81.056354	https://maps.app.goo.gl/RzAmdS1cbDiJhRM6	10	47.6	0.5	March 2026	Tree plantation
74		Chhuikhadan Nagar Panchayat	WARD NO. 15 BUDHANBHAT ROAD	1	0.5	0.09	16.2	45	61.2	21.51609	80.998599	https://maps.app.goo.gl/QDCSVpS1jucRBAdq6	2	59.2	0.2	March 2026	Tree plantation
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	ward number 14 near slrm center	1	0.5	0.10	18	20	38	20.771801	80.763261	https://maps.app.goo.gl/G3QUdEmUAKE37Arc6?g_st=aw	8.5	29.5	0.2	March 2026	Tree plantation
76	Bilaspur	Bilaspur Nagar Nigam	-	0	-	0.00	0	-	0	-	-	-	-		--	0	
77		Takhatpur Nagar Palika	Ward No 15, Belsari	1	2.5	0.37	66.6	98	164.6	22.135932	81.881502	https://maps.app.goo.gl/F7voqkhP6EFSTLYC6	9.5	155.1	0.6	March 2026	Tree plantation
78		Ratanpur Nagar Palika	mela Ground Ratanpur	1	1.2	0.36	64.8	76	140.8	22.282041	82.176083	https://maps.app.goo.gl/sGSLjwynj5jD41sy5	22	118.8	0.4	June 2026	Tree plantation
79		Kota Nagar Panchayat	Ward No 12, MUKHTIDHAM	1	1.8	0.14	25.2	85	110.2	22.294221	82.03001	https://maps.app.goo.gl/terXYyTrCDT5V2RQ9	8.2	102	0.4	June 2026	Tree plantation

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF IDENTIFIED UNPROCESSED WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Daily Waste Accumulation at Dumpsite due to Un-Processed Gap (TPD)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Reported Quantity of of uncollected MSW at the dumpsite (in July'2025)	Total Cumulative Quantity of uncollected MSW at the dumpsites (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location	Total Quantity of Waste Remediated till date (MT)	Total Present Quantity of Waste at dumpsite (MT)	Total area recovered by Waste remediation (Acre)	Timeline to Remediate all Waste	Action Plan for Restoration of Recovered area
										Latitude	Longitude						
Total				**191**	**239.902**	**106.14**	**19105.2**	**26447.62**	**45552.82**	-	-	-	9389.64	36163.18	74.42	-	
80		Bodri Nagar Palika	ward 10 airport road	1	3	0.23	41.4	41.4	82.8	22.00532	82.11603	https://maps.app.goo.gl/wRF6PSmXwfcPfiBr8	25	57.8	1	June2026	Tree plantation
81		Bilha Nagar Panchayat	ward 12 kesla	1	3	0.05	9	9	18	21.96121	82.5728	https://maps.app.goo.gl/VjUWv1SVPRgyvDyr7	9	9	1.2	June2026	Tree plantation
82		Malhar Nagar Panchayat	ward no 1 near compost shed	1	0.6	0.02	3.6	54	57.6	21.899683	82.255467	https://maps.app.goo.gl/GoetE47pntd8o8ZU7	35	22.6	0.3	June2026	Tree plantation
83	Raigarh	Raigarh Nagar Nigam	Ward No. 06 Near Bade Rampur Raigarh	0	-	1.00	180	0	180	-	-	-	0	180	-	-	-
84		Kharsiya Nagar Palika	WARD 14 NEAR RAILWAY SIDE KE PAS	1	2	0.40	72	72.4	144.4	21.92499	83.112063	https://maps.app.goo.gl/5m2XKfZJqhpCJSor7?g_st=aw	9.5	134.9	0.1	June2026	Tree plantation
85		Dharmjaygarh Nagar Panchayat	ward 15 Naraitikra	1	2	0.20	36	1150	1186	22.459749	83.237087	https://goo.gl/maps/Bt5uKdFSYYQqqoRdA	120	1066	0.2	December 2026	Tree plantation
86		Gharghoda Nagar Panchayat	Near Bypass Gharghoda	1	1	0.16	28.8	30	58.8	22.17249	83.3359	https://maps.app.goo.gl/iDJ7VNYPLnpq1pK7A	30	28.8	0.2	October 2026	Tree plantation
87		Lailunga Nagar Panchayat	kesaldarha	1	2	0.16	28.8	31	59.8	22.382633	83.590341	https://maps.app.goo.gl/KD6xQDFcWxtpmtzU8	25	34.8	0.1	November 2026	Tree plantation
88		Kirodimalnagar Nagar Panchayat	WARD 4 MINI NAGAR SLRM KE PICHHE	1	1	0.26	46.8	46.8	93.6	21.935059	83.332612	https://maps.app.goo.gl/ptNLQ2Ldoud1dXW66?g_st=aw	10.5	83.1	0.1	June2026	Tree plantation
89		Pussore Nagar Panchayat	ward number 05	1	1.2	0.22	39.6	16.2	55.8	21.763909	83.374341	https://maps.app.goo.gl/TS3GLdTJ3nJXKjcq5	7.8	48	0.1	June2026	Tree plantation
90	Mungeli	Mungeli Nagar Palika	Ward no 6 Rehutha	1	4.3	2.30	414	117	531	22.051288	81.693352	https://maps.app.goo.gl/CJWfxNY6ugTRDFjR7?g_st=aw	15	516	0.2	October 2026	Tree plantation
91		Lormi Nagar Palika	Budhwara	1	4	0.30	54	54	108	22.278126	81.699999	https://maps.app.goo.gl/vtB4E52S6gKLBtK76	10	98	0.2	March 2026	Tree plantation
92		Pathariya Nagar Panchayat	Ward no 09 Near Hatt Bazaar	1	1	0.08	14.4	14.4	28.8	22.021622	81.844306	https://maps.app.goo.gl/FTkD6tU3k77NCreV7?g_st=ac	11.4	17.4	3.2	October 2026	Tree plantation
93		Sargaon Nagar Panchayat	Ward No 13 Behind Nagar Panchayat Office	1	1.5	0.13	23.4	23.4	46.8	21.902514	81.988591	https://maps.app.goo.gl/tL87ExRmYJNH4sqL8	18.5	28.3	5.3	October 2026	Tree plantation
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	ward no 12 near tikarkala	1	2.1	0.40	72	73	145	22.767397	81.919628	https://maps.app.goo.gl/H5UqnmsROAKbaMzr7?g_st=aw	85	60	1.4	March 2026	Tree plantation
95		Pendra Nagar Palika	ward no 03 near SLRM Center	1	2.4	0.26	46.8	46.8	93.6	22.771871	81.944358	https://maps.app.goo.gl/NkmKdApoBaag4cs48?g_st=aw	40	53.6	1.6	March 2026	Tree plantation
96	Janjgir - Champa	JanjgirNaila Nagar Palika	ward no 25 near slrm centre	1	1.8	1.00	180	180	360	21.987332	82.57977	https://maps.app.goo.gl/VbdxH28avjzwJbDt7?g_st=aw	10	350	0.1	October 2026	Tree plantation
97		Champa Nagar Palika	ward 14 prram nagar	1	1.2	0.84	151.2	152	303.2	22.016623	82.654252	https://maps.app.goo.gl/XUWfSLsJr46Kdi9j7?g_st=aw	6	297.2	0.2	December 2026	Tree plantation
98		Akaltara Nagar Palika	Savariya Dera	1	8	0.20	36	36	72	22.0021777	82.4487116	https://g.co/kgs/sm9LAZx	1	71	0.3	March 2026	Tree plantation
99		Balouda Nagar Panchayat	Mukti Dham ke pass ward 3	1	4	0.25	45	46	91	22.1311417	82.4967352	https://g.co/kgs/73v7iVM	1	90	0.2	March 2026	Tree plantation
100		Kharod Nagar Panchayat	Ward No 10 Near Gandhi Chowk Kharod	1	1.5	0.16	28.8	29	57.8	21.44176	82.3442	https://maps.app.goo.gl/ZAWquGd7GR6smfAT6	1.8	56	0.5	March 2026	Tree plantation
101		Shivrinarayan Nagar Panchayat	Ward No 12 Near Muktidham Shivrinarayan	1	1.2	0.14	25.2	26	51.2	21.7201188	82.5992546	https://maps.app.goo.gl/cv1xBdn3w1RfbCb98	5.5	45.7	0.6	March 2026	Tree plantation
102		Saragaon Nagar Panchayat	ward 1 FCI road	1	0.4	0.10	18	18	36	22.00349	82.752038	https://maps.app.goo.gl/ruj6mckuHneTeVBAA	2	34	0.1	March 2026	Tree plantation
103		Nawagarh_J Nagar Panchayat	ward 11 behind gramin bank	1	0.5	0.15	27	28	55	21.845233	82.662536	https://maps.app.goo.gl/3d6kzSXvPQXAy4CKA?g_st=aw	5	50	0.1	March 2026	Tree plantation
104		Rahaud Nagar Panchayat	Ward No 02 Sadak Para Near Bus Stand Rahod	1	1.8	0.20	36	36	72	21.8205734	82.5059674	https://maps.app.goo.gl/tTwcvfNaCbu41P3j9	15	57	0.5	March 2026	Tree plantation
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	Gadaha Bhata Road	1	1	0.40	72	72.1	144.1	21.588883	83.087307	https://maps.app.goo.gl/4xnHzXCEZvDQkLah7	6	138.1	0.2	March 2026	Tree plantation
106		Sariya Nagar Panchayat	Bhulumda chowk	1	1	0.32	57.6	38.9	96.5	21.640889	83.372239	https://maps.app.goo.gl/XGFdgt3trzJvygPo6	6	90.5	0.1	March 2026	Tree plantation
107		Baramkela Nagar Panchayat	Behind Muktidham	1	1	0.09	16.2	16.9	33.1	21.564198	83.268855	https://maps.app.goo.gl/khz6kXuUacVzB3oz6	2	31.1	0.1	March 2026	Tree plantation
108		Bhatgaon_SB Nagar Panchayat	Near SLRM Center	1	0.27	0.15	27	27.4	54.4	21.650733	82.792524	https://maps.app.goo.gl/WkESMR2dpiNDbDec9?g_st=aw	14.1	40.3	0.13	March 2026	Tree plantation
109		Bilaigarh Nagar Panchayat	Behind Dashara Maidan	1	0.66	0.08	14.4	14.7	29.1	21.6380249	82.7134459	https://maps.app.goo.gl/ceGyegN7sAFMNkai9?g_st=aw	9.1	20	0.17	March 2026	Tree plantation
110	Korba	Korba Nagar Nigam	Ward No. 9 Bhalikhurd, Barbaspur	1	0.5	1.00	180	2.5	182.5	22.294189	82.724733	https://maps.app.goo.gl/eccoDdXaZyhHKR78t6	168	14.5	0.35	March 2026	After Reclaming all the Area & Recycling Remnining Waste Tree Plantation is Planted on the Site.
111		Dipka Nagar Palika	Ward no 1 Kaju wadi ke pas	1	1	0.39	70.2	16	86.2	22.375411	82.562988	https://goo.gl/maps/O9pNn2heJcmjN7bV8	14	72.2	0.2	March 2026	Tree plantation
112		Katghora Nagar Palika	ward no 1, chhira, behind FCI Godam	1	1	0.80	144	54	198	22.498781	82.564338	https://maps.app.goo.gl/87EUEynMAFCCRbfg9?g_st=aw	54	144	0.12	March 26	Tree plantation

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF IDENTIFIED UNPROCESSED WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Daily Waste Accumulation at Dumpsite due to Un-Processed Gap (TPD)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Reported Quantity of of uncollected MSW at the dumpsite (in July'2025)	Total Cumulative Quantity of uncollected MSW at the dumpsites (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location	Total Quantity of Waste Remediated till date (MT)	Total Present Quantity of Waste at dumpsite (MT)	Total area recovered by Waste remediation (Acre)	Timeline to Remediate all Waste	Action Plan for Restoration of Recovered area
										Latitude	Longitude						
Total				**191**	**239.902**	**106.14**	**19105.2**	**26447.62**	**45552.82**	-	-	-	9389.64	36163.18	74.42	-	
113		Pali Nagar Panchayat	hathkhoja pound near rangoli gram panchayat	1	0.5	0.08	14.4	14.4	28.8	22.375646	82.33596	https://goo.gl/maps/xm1yZwWNSqpV6St9A	12.8	16	0.2	March 2026	Tree plantation
114		Churikala Nagar Panchayat	ward no 15, dhanras road	1	0.5	0.50	90	21	111	22.446727	82.640748	https://maps.app.goo.gl/47sReeZqSM5UWzYu6?g_st=aw	36	75	0.11	March 26	Tree plantation
115	Sakti	Sakti Nagar Palika	Behind Muktidham Ward no.14	1	1	0.60	108	90	198	22.020117	82.94603	https://maps.app.goo.gl/wi33khK9sTXDWxbL67g_st=aw	6.5	191.5	0.02	March 2026	Tree plantation
116		Nayabaradwar Nagar Panchayat	Near SLRM Center	1	0.21	0.18	32.4	33.4	65.8	22.020524	82.809347	https://maps.app.goo.gl/j8hbAu5LwKMiepmz97g_st=awb	36.2	29.6	0.11	March 2026	tree plantation
117		Aadbhar Nagar Panchayat	Ward no.10 Near Belpan Talab , Limgaon Road	1	0.7	0.14	25.2	25.2	50.4	21.944512	83.026293	https://maps.app.goo.gl/VZTaSbLqusRemFcA8	3.5	46.9	0.03	March 2026	Tree plantation
118		Jaijepur Nagar Panchayat	Near SLRM Center	1	0.2	0.16	28.8	29.1	57.9	21.834988	82.836189	https://maps.app.goo.gl/pxj88rVgEbufFKL57?g_st=awb	11.58	46.32	0.04	March 26	Tree plantation
119		Dhabhara Nagar Panchayat	Near SLRM Center	1	0.5	0.16	28.8	28.8	57.6	21.776566	83.068743	https://maps.app.goo.gl/ZRhB5tLYbMAVqdFAA	16.45	41.15	0.75	March 26	Tree plantation
120		Chandrapur Nagar Panchayat	Near SLRM Center	1	0.5	0.15	27	28	55	21.713623	83.232775	https://maps.app.goo.gl/BjfSA54acLiePMoi6	18.92	36.08	0.5	March 26	Tree plantation
121	Sarguja	Ambikapur Nagar Nigam	Bhirrilaka, Bilaspur Road Ambikapur	1	1.2	0.70	126	282	408	23.092773	83.149538	https://maps.app.goo.gl/qkDKj1FVT6wEnRGP9	200	208	1.5	March 26	Windrow
122		Sitapur Nagar Panchayat	ward 10 Near Slrm center	1	0.15	0.16	28.8	74	102.8	22.77919	83.4967899	https://maps.app.goo.gl/TqfJoruH83g6rLM69	70	32.8	0.4	Oct 2026	Tree Plantation
123		Lakhanpur Nagar Panchayat	Near SLRM Center	1	2	0.75	135	45	180	22.999522	83.033912	https://maps.app.goo.gl/pHk9LWAE5T9F5MKR8	75	105	0.3	March 26	Tree Plantation
124	Jashpur	Jashpurnagar Nagar Palika	Ward 08, near Compostshed, Jashpur Nagar	1	0.2	0.50	90	90	180	22.893326	84.15685	https://maps.app.goo.gl/HPPCCH1of5ujLksR7	85	95	0.1	March 2026	Tree Plantation
125		Patthalgaon Nagar Palika	NANDAN JHARIYA WARD 08 PATHALGAON	1	2	0.40	72	60.2	132.2	22.533358	83.43612	https://maps.app.goo.gl/YVvtbccAiwQsVkib6?g_st=ac	40	92.2	0.3	Oct 2026	Tree Plantation
126		Kotba Nagar Panchayat	Near SLRM Centre	1	1	0.12	21.6	36	57.6	22.430818	83.730118	https://goo.gl/maps/DshfnW24POZFsgQy9	27	30.6	0.1	March 2026	Tree Plantation
127		Bagicha Nagar Panchayat	Ward 09, Near SLRM Centre	1	0.2	0.18	32.4	32.4	64.8	22.89489	83.667481	https://maps.app.goo.gl/o5DqFda5Ufg3LSGk9	29	35.8	0.1	March 2026	Tree Plantation
128		Kunkuri Nagar Panchayat	Ward 06 Dugdugiya	1	1	0.30	54	54	108	22.732588	83.932013	https://goo.gl/maps/jk2dWzhHgTPk2vFe6	52	56	0.1	March 2026	Tree Plantation
129	Balrampur	Balrampur Nagar Palika	Balrampur	1	1	0.10	18	18	36	23.614235	83.608522	https://maps.app.goo.gl/mshCrooupYaHDTgM6	17.5	18.5	0.1	March 2026	Tree Plantation
130		Ramanujganj Nagar Palika	Ramanujganj	1	1	0.19	34.2	35	69.2	23.809115	83.703765	https://maps.app.goo.gl/mU5kdpsXRVG4JZtHA	30	39.2	0.2	March 2026	Tree Plantation
131		Kusmi Nagar Panchayat	Near SLRM Centre	1	0.35	0.14	25.2	25.2	50.4	23.284983	83.906494	https://maps.app.goo.gl/GwJ5DLM7FRAXAnz58	23.4	27	0.12	March 2026	Tree Plantation
132		Rajpur Nagar Panchayat	Near SLRM Centre	1	0.25	0.10	18	18.2	36.2	23.341531	83.405826	https://maps.app.goo.gl/CbJj9V57GJoQAgH58	12.7	23.5	0.11	March 2026	Tree Plantation
133		Wadrafnagar Nagar Panchayat	Ward No 7	1	0.26	0.15	27	27	54	23.753302	83.202383	https://maps.app.goo.gl/b5ZmRwkzh9YfSuRS9?g_st=ac	21.5	32.5	0.1	March 2026	Tree Plantation
134	Koriya	Baikunthpur Nagar Palika	talwapara	1	1	0.27	48.6	48.6	97.2	23.294696	82.555442	https://maps.app.goo.gl/sSLmSs64AdB5KA7A9	25	72.2	0.3	April 2026	Tree Plantation
135		Shivpurchrcha Nagar Palika	Magzine Ground	1	0.2	0.22	39.6	39.6	79.2	23.329511	82.523249	https://maps.app.goo.gl/TVkHjhvH8ujkhgTR7	12.5	66.7	0.1	April 2026	Tree Plantation
136	Surajpur	Surajpur Nagar Palika	Near Chat Ghar, Ward Number 10	1	3.2	0.47	84.6	84.6	169.2	23.220539	82.886506	https://maps.app.goo.gl/Dd2Z6N3x9nZD1UFE9	20.5	148.7	0.5	April 2026	Tree Plantation
137		Vishrampur Nagar Panchayat	Bishrampur	1	1.5	0.47	84.6	36.2	120.8	23°11'46.6"	82°57'56.9"	https://maps.app.goo.gl/L8v1WfFosDat6pYS7	45.3	75.5	0.32	March 2026	Tree Plantation
138		Pratappur Nagar Panchayat	Balrampur Road	1	0.4	0.20	36	39.6	75.6	23.35312	83.002213	https://maps.app.goo.gl/7D4pwKBHcD9b2B7A9	55.2	20.4	0.42	April 2026	Tree Plantation
139		Bhatgaon_S Nagar Panchayat	By Pass Road, Bhatgaon	1	0.6	0.23	41.4	45.1	86.5	23.494404	83.21408	https://maps.app.goo.gl/dftBztYXt2FceGzd6	40.5	46	0.34	Dec 2026	Tree Plantation
140		Jarhi Nagar Panchayat	Near By Masan Nala	1	0.16	0.09	16.2	17	33.2	23.3607094	83.0409294	https://maps.app.goo.gl/S8EczBLx7r2hCHAL7	12.8	20.4	0.11	March 2026	Tree Plantation
141		Premnagar Nagar Panchayat	Near SLRM Centre	1	0.5	0.09	16.2	1.5	17.7	22.837855	82.73341	https://maps.app.goo.gl/oXi5vTEhuwNm7UR69	4.5	13.2	0.15	March 2026	Tree Plantation
142		Chirmiri Nagar Nigam	Palthajam road side koriya, chirimiri	1	1.24	0.90	162	378	540	23.235059	82.370213	https://maps.app.goo.gl/uZxjMWsrPww1XUx7A	346.16	193.84	0.65	Dec 2026	Tree Plantation
143		Manendragarh Nagar Palika	Guthri tola open cast khongapani	1	1	0.46	82.8	82.8	165.6	23.19652799	82.1705256	https://www.google.com/maps/@23.1963949,82.1657191,848m/data=!3m1!1e3?entry=ttu&g_ep=EgoyMDI1MDYxMC4xIKXMDSoASAFQAw%3D%3D	70.4	95.2	0.4	March 2026	Tree Pantation

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF IDENTIFIED UNPROCESSED WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Daily Waste Accumulation at Dumpsite due to Un-Processed Gap (TPD)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Reported Quantity of of uncollected MSW at the dumpsite (in July'2025)	Total Cumulative Quantity of uncollected MSW at the dumpsites (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location	Total Quantity of Waste Remediated till date (MT)	Total Present Quantity of Waste at dumpsite (MT)	Total area recovered by Waste remediation (Acre)	Timeline to Remediate all Waste	Action Plan for Restoration of Recovered area
										Latitude	Longitude						
Total				**191**	**239.902**	**106.14**	**19105.2**	**26447.62**	**45552.82**	-	-	-	9389.64	36163.18	74.42	-	
144	Manendragarh - Chirmiri - Bharatpur	Jhagrakhand Nagar Panchayat	dafai no 7 Jhagrakhand	1	1	0.11	19.8	19.8	39.6	23.18626083	82.20085645	https://www.google.com/maps/@23.1868113,82.2000761,212m/data=!3m1!1e3?entry=ttu&g_ep=EgoyMDI1MDYxMC4xIKXMDSoASAFQAw%3D%3D	12.4	27.2	0.2	March 2026	Tree Pantation
145		Khongapani Nagar Panchayat	ghutri tola open cast mines	1	1	0.37	66.6	63	129.6	23.1965	82.1705	https://maps.app.goo.gl/y99UKDLbE6bQKmSJA	56.4	73.2	0.3	March 2026	Tree Pantation
146		Nailedri Nagar Panchayat	ward no 11, beside hill	1	1	0.10	18	19.8	37.8	23.1778	82.1949	https://maps.app.goo.gl/ambvqXVoMC5imstbA	13.1	24.7	0.5	March 2026	Tree Pantation
147	Bastar	Jagdalpur Nagar Nigam	Mahrana pratap Ward 47 tetra kuti	1	1.5	0.80	144	720	864	19.077898	81.996441	https://www.google.com/maps/@19.0783872,81.9964222,324m/data=!3m1!1e3?entry=tt	12	852	0.6	March 2026	Tree Pantation
148		Bastar Nagar Panchayat	Ward 09 Indira Ward Tiraha	1	0.7	0.81	145.8	54	199.8	19.2124604	81.9370142	https://maps.app.goo.gl/Xsbsz8JvhhNApJ9U9	1.2	198.6	0.23	March 2026	Tree Pantation
149	Kondagaon	Kondagaon Nagar Palika	WARD NO 13, BEHIND WARE HOUSE	1	2.5	0.48	86.4	86.4	172.8	19.3445	81.4051	https://www.google.com/maps/@19.5793292,81.6810271,73m/data=!3m1!1e3?authuser=0&entry=ttu&g_ep=EgoyMDI1MDYwOC4wIKXMDSoASAFQAw%3D%3D	112	60.8	1.5	Dec 26	Tree Plantation
150		Keshkal Nagar Panchayat	Behind SLRM Center	1	1.5	0.19	34.2	34.2	68.4	20.0877	81.5724	https://maps.app.goo.gl/o24oAQ5swNXBm3uCA	45.6	22.8	0.5	Mar 2026	Tree Plantation
151		Farasgaon Nagar Panchayat	WARD 01, NEAR MUKTIDHAM	1	2	0.11	19.8	19.8	39.6	19.5205	81.374	https://maps.app.goo.gl/ZSLHEPwf6zVJLgA77g_st=aw	20	19.6	0.5	Mar 2026	Tree Plantation
152	Narayanpur	Narayanpur Nagar Palika	ward no 15 dumartarai behind fstp	1	2	0.40	72	73	145	19.7200657	81.2364525	https://maps.app.goo.gl/nCVkC4jMtdSfV2PN9	53	92	0.5	Mar 2026	Tree Plantation
153	Kanker	Kanker Nagar Palika	gram kodejhunga near bypass kanker	1	3.5	0.00	0	75.5	75.5	20.255	81.468	https://maps.app.goo.gl/9rj9mPg1QvXnNiEB6	0	75.5	3	Dec 26	Tree Plantation
154		Bhanupratappur Nagar Panchayat	ward no.4 behind krishna kunj	1	2	0.16	28.8	48	76.8	20.314424	81.074987	https://maps.app.goo.gl/nhsjcDQEC9xte3No9?g_st=aw	16	60.8	0.2	Oct 2026	Tree Plantation
155		Charama Nagar Panchayat	behind slrm center ward no 13	1	2	0.10	18	45.5	63.5	20.495	81.377	https://maps.app.goo.gl/zuDBngdCEpHqNBQ57	5	58.5	1	Dec 26	Tree Plantation
156		Pankhanjur Nagar Panchayat	ward no. 1 gothan road pakhanjur	1	2	0.15	27	53	80	20.039571	80.617441	https://maps.app.goo.gl/D7LUQvgDDs1wWpff8	18.3	61.7	0.32	Oct 2026	Tree Plantation
157		Antagarh Nagar Panchayat	ward no 14 beside gothan	1	2	0.20	36	40	76	20.092595	81.14668333	https://goo.gl/maps/9ytycU9vZ6rYBAUo7	23	53	0.4	Mar 2026	Tree Plantation
158		Narharpur Nagar Panchayat	Near SLRM Center	1	0.3	0.08	14.4	16.2	30.6	20.4487	81.6194	https://maps.app.goo.gl/HPxdvZsiDHyRHDZZ7	22.5	8.1	0.1	Mar 2026	Tree Plantation
159	Dantewada	Kirandul Nagar Palika	Ward no 16 mahatma gandhi ward	1	4	0.24	43.2	45	88.2	18.636436	81.26323	https://maps.app.goo.gl/J8NGZ19s2AyeeHYB6	56.8	31.4	1.2	Mar 2026	Tree Plantation and Gardening
160		BadiBacheli Nagar Palika	ward no 08 Shubhash chandra bosh ward	1	2.2	0.20	36	40	76	18.685818	81.250826	https://maps.app.goo.gl/uKuNwxLXF2TvwbTO9	72	4	2	Mar 2026	Tree Plantation and Transport Nagar
161		Dantewada Nagar Palika	ward no. 12 indira ward	1	1.9	0.21	37.8	42	79.8	18.889008	81.3618064	https://maps.app.goo.gl/JztVig8nnf9gwgXm8	23.1	56.7	0.95	Dec 26	Tree Plantation
162		Geedam Nagar Panchayat	ward no 14 kadatipara geedaam	1	1.5	0.22	39.6	21	60.6	18.983536	81.398903	https://maps.app.goo.gl/43eDiCpQeaf1wXsY9?g_st=aw	16.2	44.4	0.52	Mar 26	Tree Plantation
163		Barsur Nagar Panchayat	ward no 11 jawahar lal nehru ward	1	1	0.11	19.8	21	40.8	19.131275	81.3985118	https://maps.app.goo.gl/2q1RET2Mr3XgWcUM7	11.3	29.5	0.51	Dec 26	Tree Plantation
164	Sukma	Sukma Nagar Palika	Ward No 6 Naya Para Sukma	1	0.7	0.16	28.8	63.1	91.9	18.412842	81.652804	https://maps.app.goo.gl/hxCZ617n2742ZfMw5	39.66	52.24	0.8	Mar 26	Tree Plantation
165		Dornapal Nagar Panchayat	jagargunda road	1	2	0.18	32.4	25	57.4	18.161915	81.492256	https://maps.app.goo.gl/voYLENEE6bpNUNZ87	27.75	29.65	0.5	Mar 26	Tree Plantation
166		Konta Nagar Panchayat	Ward No 06, Near Compost Shed Konta	1	1	0.13	23.4	21.6	45	17.8128083	81.3874033	https://maps.app.goo.gl/Vi61Yzd7Hx4zaqaV9	19.25	25.75	0.5	Mar 26	Tree Plantation
167		Bijapur Nagar Palika	shanti nagar ward 07 bijapur	1	1	0.25	45	0.5	45.5	18.792267	80.80191	https://earth.google.com/web/search/Bijapur,+Chhattisgarh/@18.79504283,80.80261022,344.63105885a,285.64439657d,35y,0h,0t,0r/data=CoQBGiIYSUAolMHgzYTMxODgxMGJjOGIwOGIxOjB4NDE0ZTMzN2MyNWQ1NjkxZRk8D-7O2ssyQCF6-Z0mMzRUQCoVQmlqYXB1ciwgO2hoYXR0aXNnYXJoGAEgASImCiQJKbudJFjbMkARYBsdNrTaMkAZ5eKHLgoZVEAhoSte5K0YVEBCAggBOgMKATBCAggASg0I_____ARAA	25.25	20.25	0.25	Mar 26	Tree Plantation

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF IDENTIFIED UNPROCESSED WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Daily Waste Accumulation at Dumpsite due to Un-Processed Gap (TPD)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Reported Quantity of of uncollected MSW at the dumpsite (in July'2025)	Total Cumulative Quantity of uncollected MSW at the dumpsites (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location	Total Quantity of Waste Remediated till date (MT)	Total Present Quantity of Waste at dumpsite (MT)	Total area recovered by Waste remediation (Acre)	Timeline to Remediate all Waste	Action Plan for Restoration of Recovered area
										Latitude	Longitude						
Total				**191**	**239.902**	**106.14**	**19105.2**	**26447.62**	**45552.82**	-	-	-	9389.64	36163.18	74.42	-	
168	Bijapur	Bhairamgarh Nagar Panchayat	ward no 1 temarubhatha Bhairamgarh	1	1	0.51	91.8	23.4	115.2	19.019595	81.041625	https://maps.app.goo.gl/dV6jfZXxCMJPp3eQ87g_st=aw	15.6	99.6	0.5	Mar 26	Tree plantation
169		Bhopalpattnam Nagar Panchayat	kosha center ward 08 bhopalpatnam	1	0.75	0.32	57.6	0.4	58	18.855763	80.38761	https://earth.google.com/web/search/Bhopalpatnam,+Chhattisgarh/@18.85557097,80.38792901,145.37324647a,188.67539338d,35y,-0h,0t,0r/data=CokBGlsSVQolMHgzYTMyNDEzOGE1MmM1NzJmOjB4ZmNmNDFhMDY2YTc0NmMyNxkqMXSR59syQCGmkTsR6RhUQCoaQmhvcGFscGF0bmFtLCBDaGhhdHRpc2dhcmgYASABIiYKJAndpXEmJcwyQBE0OJhxscoyQBlE-Pd43DNUQCFkus1ICzNUQEICCAE6AwoBMEICCABKDQi_____8BEAA	41.32	16.68	0.15	Mar 26	Tree Plantation
170	Gariyaband	Kopra Nagar Panchayat	ward no 15	1	0.45	1.99	358.2	0	358.2	20.830888	81.913409	https://goo.gl/maps/crxv5jF3GguAxqXeA?g_st=ac	0	358.2	0		
171	Balodabazar	Rohansi Nagar Panchayat	Ward No. 02 Near Khapri road & Beside Shitla Mata Mandir	2	0.7	1.63	293.4	0.5	293.9	21.527004 21.526189	82.234822 82.238947	https://maps.app.goo.gl/bEC8qCKiGqGppWh1A https://maps.app.goo.gl/hU82pdzTdtemS1qM6	0	293.9	0		
172	Durg	Amleshwar Nagar Palika	Ward no 1 Mukthi dham Amleshwar	1	0.5	3.53	635.4	1.5	636.9	21.527004 21.526189	82.234822 82.238947	https://maps.app.goo.gl/bEC8qCKiGqGppWh1A https://maps.app.goo.gl/hU82pdzTdtemS1qM6	14	622.9	0.1	Mar 26	Tree Plantation
173	Bemetara	Dadhi Nagar Panchayat	WARD NO. 07 JAY JAGDAMBA WARD NEAR OLD BRIDGE PT. DINDAYAL UPADHYAY WARD NO 12	2	0.5	1.54	277.2	0	277.2	21.900091 21.89916	81.477012 81.473301	https://maps.app.goo.gl/qTawmrBjZtZm6TYu6 https://maps.app.goo.gl/iRYXieavr8HoG44Q8	0	277.2	0		
174		Bhinbhouree Nagar Panchayat	Ward no.01 maruti nandan ward	1	0.5	1.42	255.6	0	255.6	21.940258	81.347882	https://maps.app.goo.gl/UtSjicHrG5CxHc4e7	0	255.6	0		
175	Kabirdham	Indouri Nagar Panchayat	Atal nagar ward Ward no 01	1	0.012	1.75	315	0	315	21.900091 21.89916	81.477012 81.473301	https://maps.app.goo.gl/qTawmrBjZtZm6TYu6 https://maps.app.goo.gl/iRYXieavr8HoG44Q8	0	315	0		
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	ward no 01 manedragarh road petrol pump ke aage	1	1	3.65	657	0	657	21.421643	81.59277	https://maps.app.goo.gl/1frxTNj1ZEv69YfW8	0	657	0		
177	Mungeli	Barela Nagar Panchayat	Ward No 03 Office Karyalay Ke pichhe	1	0.42	1.72	309.6	-	309.6	21.512961	81.525752	https://maps.app.goo.gl/S2DjpgesQ3Ykb3ey9	0	309.6	0		
178	Korba	Banki Mogra Nagar Palika	Ward No. 10, Near SECL Park	1	0.5	1.57	282.6	1	283.6	21.10972721	80.67998334	https://maps.app.goo.gl/q2i7XafXX1eB53cF8	0	283.6	0		
179	Janjgir Champa	Pamgarh Nagar Panchayat	Ward No. 01 Near Garh	1	10	1.69	304.2	0.5	304.7	21.289126	81.098566	https://maps.app.goo.gl/rDSG7oEYKk22QDM26	0	304.7	0		
180		Nariyara Nagar Panchayat	Ward No 01 Sanjay Nagar	1	0.35	3.34	601.2	0.57	601.77	20.803662	81.468847	https://maps.app.goo.gl/MtjmEgjxYEAK7u5s8	0	601.77	0		
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	ward no. 11 mukti dham khel maidan	1	1	1.92	345.6	0	345.6	22.404729	82.11118	https://maps.app.goo.gl/y1BucxUm9emCd3L6A?g_st=ac	0	345.6	0		
182		Pawni Nagar Panchayat	Ward 15, Muktidham ke pass	1	0.3	1.72	309.6	0	309.6	21.655873	82.696656	https://maps.app.goo.gl/ZBmyjZQsn1wFR4Qh8	0	309.6	0		
183	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	ward no. 04 GRAM GAUTHAN	1	0.5	1.50	270	8	278	22.119002	81.823061	https://maps.app.goo.gl/WBzK1vcs3jrwagV69	0	278	0		
184	Mungeli	Jarhagaon Nagar Panchayat	Ward no 12 dr. BHIMRAO AMBEDAKAR	1	0.3	1.24	223.2	0.5	223.7	21.876684	82.447594	https://maps.app.goo.gl/P5tpZPmVBor4NwGU8	0	223.7	0		
185	Bemetara	Devbhog Nagar Panchayat	Near Gauthan Ward No 12	1	0.5	1.59	286.2	0	286.2	21.887186	82.477697	https://maps.app.goo.gl/P5tpZPmVBor4NwGU8	0	286.2	0		
186	Bemetara	Kusmi Nagar Panchayat	Sahid Bhagat Singh Ward No. 15 Goan Tariay shiv mandir	1	0.5	1.60	288	0	288	21.51298	81.52578	https://goo.gVmaps/P2UmnrLbUEdoPnJ67?g_st=aw	0	288	0		
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	WARD NO 15 AVNTIBI WARD BEHIND GOVT CHOUBE COLLEGE	1	0.5	1.52	273.6	0	273.6	21.629799	82.933517	https://photos.app.goo.gl/bFuGpgFwpNRLjgdB9	0	273.6	0		
188	Koriya	Patna Nagar Panchayat	WARD NO 04 LAL BAHADUR SHASTRI WARD, BADKA PARA	1	2	1.61	289.8	15	304.8	21.65659	82.69815	https://maps.app.goo.gl/XKmdUTpL6wXPDjoc6	0	304.8	0		

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF IDENTIFIED UNPROCESSED WASTE DUMPSITES																	
Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Daily Waste Accumulation at Dumpsite due to Un-Processed Gap (TPD)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Reported Quantity of of uncollected MSW at the dumpsite (in July'2025)	Total Cumulative Quantity of uncollected MSW at the dumpsites (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location	Total Quantity of Waste Remediated till date (MT)	Total Present Quantity of Waste at dumpsite (MT)	Total area recovered by Waste remediation (Acre)	Timeline to Remediate all Waste	Action Plan for Restoration of Recovered area
										Latitude	Longitude						
Total				**191**	**239.902**	**106.14**	**19105.2**	**26447.62**	**45552.82**	-	-	-	9389.64	36163.18	74.42	-	
189	Balod	Palari Dist. Balod Nagar Panchayat	Ward no 03 Near Shamshanghat	1	0.5	1.09	196.2	1	197.2	23.036343	82.052212	https://goo.gl/maps/H5bQJPBP2WvnDYJ68?g_st=aw	0	197.2	0		
190	Rajnandgaon	Ghumka Nagar Panchayat	WARD NO 06 GHUMKA	1	0.5	1.17	210.6	0	210.6	23.18489669	82.97841686	https://maps.app.goo.gl/RiHxvrm4RFEU911T6	0	210.6	0		
191	Surajpur	Shivnandpur Nagar Panchayat	WARD 12 NEAR RAILWAY CROSING KHULI BHUMI	1	1	1.44	259.2	0	259.2	23.306322	82.672509	https://maps.app.goo.gl/jX3ByyAaJo51jNSs9	0	259.2	0		
192	JanjgirChampa	Bamnidih Nagar Panchayat	-	-	-	1.32	237.6	-	237.6	23.720189	81.794546	https://www.google.com/maps/place/21%C2%B024'50.1%22N+81%C2%B047'40.4%22E/@21.4154835,81.7921272,16z/data=!4m4!3m3!8m2!3d21.413909!4d81.794546?utm_campaign=ml-ipm&g_ep=EgItbF8yMDI1MDYzMF8wIJvhDyoASAJQAg%3D%3D	0	237.6	0		

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Unprocessed Waste Dumpsites

CHHURIKALA

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ADBHAR

ARANG

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

BAGICHA

BALODA BAZAAR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

BARSUR

BHILAI CHARODA

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

BHILAI CHARODA

CHAMPA

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

CHARAMA

CHHUIKHADAN

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

DIPKA

DONGARGAON

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JAIJAIPUR

JANJGIR NAILA

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

JASHPUR NAGAR

KESHKAL

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

KHAIRAGARH

KHARSIA

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE AB

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

डी–ब्लॉक, चतुर्थ तल, इन्द्रावती भवन, नवा रायपुर अटल नगर–492002
फोन नं. 0771–2222401; E-mail:- osd.suda@yahoo.com

क्र./9/सूडा/SBM/2025/3411 नवा रायपुर अटल नगर, दिनांक 21/08/2025

प्रति,

1. आयुक्त,
   संबंधित नगर पालिक निगम (छ.ग.)
2. मुख्य नगर पालिका अधिकारी,
   संबंधित नगर पालिका परिषद/नगर पंचायत (छ.ग.)

महत्वपूर्ण
एनजीटी प्रकरण क्र.
606/2018

विषय :– **मान. एनजीटी द्वारा प्रकरण क्रमांक OA 606/2018 में आदेश दिनांक 05.08.2025 में दिये गए निर्देशों के परिपालन के संबंध में।**

——000——

उपरोक्त विषयान्तर्गत कृपया अवगत होना चाहेंगे कि, मान. एनजीटी के प्रकरण क्रमांक OA 606/2018 में राज्य द्वारा प्रस्तुत चतुर्थ छःमाही परिपालन प्रतिवेदन दिनांक 05 अगस्त, 2025 को मान. एनजीटी के समक्ष प्रस्तुत किया गया। राज्य द्वारा प्रस्तुत चतुर्थ छःमाही प्रतिवेदन में निकायों से प्राप्त जानकारी अनुसार संलग्न सूची अनुसार 190 डम्पसाईट्स/अनुपचारित ठोस अपशिष्ट की जानकारी मान. एनजीटी के समक्ष प्रस्तुत किया गया। मान. एनजीटी द्वारा संबंधित नगरीय निकायों में स्थित डम्पसाईट्स/अनुपचारित ठोस अपशिष्ट का नियमानुसार उपचार करते हुए प्रकरण में आगामी सुनवाई दिनांक 24 फरवरी, 2026 से पूर्व किये जाने के निर्देश प्रदान किये गए हैं।

अतः मान. एनजीटी द्वारा दिये गए निर्देशों के परिपालन में संलग्न सूची अनुसार संबंधित नगरीय निकायों को निर्देशित किया जाता है कि, अपने निकाय में स्थित डम्पसाईट्स/अनुपचारित ठोस अपशिष्ट का नियमानुसार समुचित निवारण करते हुए अपने निकाय से संबंधित प्रतिवेदन निम्नानुसार बिन्दुओं पर संलग्न प्रारूप अनुसार दिनांक 31 दिसम्बर, 2025 से पूर्व अधोहस्ताक्षरकर्ता कार्यालय में प्रस्तुत करें :–

1. डम्पसाईट के निवारण हेतु उपचारित ठोस अपशिष्ट की कुल मात्रा (मीट्रिक टन में)।
2. डम्पसाईट निवारण उपरान्त पुनरूद्धारित भूमि (Reclaimed Land) का कुल क्षेत्रफल।
3. बायो–सॉईल/एससीएफ/इनर्ट के उपयोग का प्रतिवेदन।
4. पुनरूद्धारित भूमि पर किये गए वृक्षारोपण कार्य के फोटोग्राफ्स (कार्य के पूर्व एवं उपरान्त)।

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

मान. एनजीटी के प्रकरणों में प्राप्त निर्देशों के परिपालन हेतु आवश्यक कार्यों को सर्वोच्च प्राथमिकता दी जावे। यदि निर्धारित समय–सीमा में उपरोक्तानुसार निकायों में स्थित डम्पसाईट्स/अनुपचारित ठोस अपशिष्ट का निवारण समय–सीमा में पूर्ण नहीं किये जाने की स्थिति में संबंधितों के विरूद्ध अनुशासनात्मक कार्यवाही हेतु प्रस्ताव राज्य शासन को प्रेषित किया जावेगा।

अतः प्रकरण में समय–सीमा में आवश्यक कार्यवाही करते हुए उपरोक्त डम्पसाईट स्थल पर अनुपचारित ठोस अपशिष्ट का परिवहन तत्काल रूप से रोका सुनिश्चित करने का कष्ट करें।

संलग्न :– उपरोक्तानुसार।

मुख्य कार्यपालन अधिकारी
राज्य शहरी विकास अभिकरण,
नवा रायपुर अटल नगर

पृ. क्र./9/सूडा/SBM/2025/3412 नवा रायपुर अटल नगर, दिनांक 21/08/2025

प्रतिलिपि :–

1. विशेष कर्तव्यस्थ अधिकारी, छ.ग. शासन, मुख्य सचिव कार्यालय, मंत्रालय, नवा रायपुर अटल नगर।
2. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
3. संचालक, संचालनालय, नगरीय प्रशासन एवं विकास, इन्द्रावति भवन, नवा रायपुर अटल नगर।
4. कलेक्टर, जिला – समस्त (छ.ग.)।
5. समस्त संयुक्त संचालक, क्षेत्रीय कार्यालय, नगरीय प्रशासन एवं विकास की ओर आवश्यक कार्यवाही हेतु।

मुख्य कार्यपालन अधिकारी
राज्य शहरी विकास अभिकरण,
नवा रायपुर अटल नगर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF IDENTIFIED UNPROCESSED WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (Nos.)	Area covered by dumpsites (Acre)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location
							Latitude	Longitude	
1	Raipur	Raipur Nagar Nigam	-	-	-	-	-	-	-
2		Mandirhasaud Nagar Palika	nakti road, mukhdham ke pas, ward 10 mandir hasaud	1	0.5	72	21.2194722	81.7571633	
3		Chandkhuri Nagar Panchayat	Gauthan road, mungi road, ward 04 Chandkhuri	1	0.3	19	21.3149374	81.8110987	
4		Sarsoda Nagar Panchayat	near slrm	1	0.2	36	21.283205	82.081181	
5		Birgaon Nagar Nigam	ward no 10 RIE Ground ravabhatta	1	3	20	21.317874	81.6325	https://maps.app.goo.gl/CtkJDtrEH7Jo9Hs
6		Tildasuwra Nagar Palika	gram Parshada	1	0.2	72.3	21.55059	81.773415	
7		Gobrawanapura Nagar Palika	Behind SLRM center Tarri	1	1	96	20.96173	81.85322	
8		Aarang Nagar Palika	Ward-	1	0.3	90	21.198497	81.974047	
9		Abhanpur Nagar Palika	Near WTP Bidbhata Abhanpur	1	0.5	49.5	21.051944	81.766571	
10		Kharora Nagar Panchayat	behind gothan road ward 03 kariya dama kharora	1	0.5	31	21.4102997	81.9163045	
11		Mowaraeng Nagar Panchayat	Ward no 14 SLRM Center ke piche	1	0.5	61.95	21.19555	81.72524	https://maps.app.goo.gl/CqbSYjNZFT4eC9Ya
12		Kurra Nagar Panchayat	Ward Number 04 Kolhan Nala Road Kora	1	0.4	45	21.433063	81.671461	
13	Gariyaband	Gariyaband Nagar Palika	Near Compost Shed	1	0.23	72	20.6265	82.0845	
14		Rajim Nagar Panchayat	Near SLRM Center Rajim Ward 01	1	1	36	20.9785	81.8844	
15		Fingeshwar Nagar Panchayat	Near SLRM Center Ward 06 Fingeshwar	1	1	38	20.9795	82.0471	
16		Chhura Nagar Panchayat	near compost shed chura	1	0.15	20	20.8129	82.1955	
17	Dhamtari	Dhamtari Nagar Nigam	Sonid road bagatai road Dhamtari	1	3	13000	20.700348	81.523556	https://maps.app.goo.gl/Gg1jG9K2mJYwuhf3
18		Kurud Nagar Panchayat	ward 9, near gauthan	1	1	48.6	20.825961	81.714264	
19		Magarlod Nagar Panchayat	Gram- Belsirkera, Magarlod Gariyaband road	1	1	23.4	20.7418049	81.8570974	
20		Nagri Nagar Panchayat	ward 12	1	1	46	20.342895	81.956799	
21		Bhakhara Nagar Panchayat	ward 02	1	1.2	26.5	20.906248	81.59912	
22		Aamdi Nagar Panchayat	ward 11	1	1	24.8	20.771476	81.479847	
23	Mahasamund	Mahasamund Nagar Palika	Near SLRM centre hamadahari bargaon Road Mahasamund	1	2	270	21.13876	82.101218	
24		Baghahara Nagar Palika	near ward 09 wineshop pithora roads baghahara	1	2	90	21.0436	82.403	
25		Saraipali Nagar Palika	Ward No 07 Near SLRM Center	1	0.5	81	21.324292	83.022597	
26		Pithora Nagar Panchayat	near ward 8 purani basti para pithora	1	0.8	36	21.2447	82.5119	
27		Basna Nagar Panchayat	Ward No 04 Near SLRM Center	1	0.5	36	21.28718601	82.82230063	
28		Tumgaon Nagar Panchayat	Ward no 02 Near jogidera mahasamund Road Tumgaon	1	1	54	21.18978	82.134512	
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	ward no. 8 near pani tanki	1	1	29	21.637011	82.342615	
30		Tendra Nagar Panchayat	ward no 6	1	1	28	21.67411	82.62304	
31		Balodabazar Nagar Palika	Village - Bhartiya, Tahsil - Balodabazar, District - Balodabazar-Bhatapara	1	2.5	162	21.411046	82.831254	
32		Bhatapara Nagar Palika	gram khapradih	1	1	117	21.734177	81.972159	
33		Kasdol Nagar Panchayat	Ward No 1 vidhya nagar	1	1	64	21.62966	82.43542	
34		Pulan_BB Nagar Panchayat	Ward 01 SWAMI VIVEKANAND near fitg plant	1	1	29	21.5377	82.1431	
35		Simga Nagar Palika	Ward Number 09 Ekta Nagar Simga	1	0.6	72	21.634428	81.71567	
36	Durg	Durg Nagar Nigam	Near Kabir Ashram, Ward No. 54, Potyabaha	1	1.52	1385	21.160139	81.277741	
37		Bhilai Nagar Nigam	Bogda Paliya jamul	1	7.2	350000	21.2439	81.3771	
38		BhilaiCharoda Nagar Nigam	Pathora khadan ward no. 22 Charoda bhatapara	1	1.2	455	21.237819	81.451931	
39		Jamul Nagar Palika	Ward 10 near railway line	1	0.8	20	21.251193	81.397313	
40		Kumhari Nagar Palika	ward 04 mahaway road	1	1.2	73	21.270498	81.53321	
41		Ahiwara Nagar Palika	Ward no- 4 j. K lakshmi bypass	1	1	101	21.3676816	81.4249674	
42		Dhamdha Nagar Panchayat	Ward no 11 beside iti college	1	1	34	21.4603083	81.3112109	
43		Patan Nagar Panchayat	Ward No. 04 , Bhatagaon , Pandar Road	1	1	29	21.04	81.53	-
44		Utai Nagar Panchayat	Ward No. 09 , Nehru Nagar , Borsi Road	1	0.1	31	21.11849	81.365955	
45		Risali Nagar Nigam	Ward 21 , Shiv Para	1	0.3	541	21.16	81.36	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location
							Latitude	Longitude	
46	Bemetara	Bemetara Nagar Palika	Village - Piparbhatha	1	8.5	93	21.695755	81.583578	
47		Saja Nagar Panchayat	Near Compost Shed Ward no 13 Saja	1	0.45	20	21.650823	81.320697	
48		Thankhamariya Nagar Panchayat	Near SLRM centre Ward no 1 Thankhamariya	1	1.1	28	21.802697	81.31186	
49		Devkar Nagar Panchayat	near muktidham, ward 15	1	0.5	17	21.570418	81.315371	
50		Berla Nagar Panchayat	Village - Bolera	1	0.5	17	21.514905	81.48943	
51		Parpoti Nagar Panchayat	near , dhan uparjan kendra ,ward 3	1	0.5	17	21.589069	81.21369	
52		Navagarh_B Nagar Panchayat	Chir Bangla	1	1.5	40	21.8981466	81.611995	
53		Mard Nagar Panchayat	Subhash Chandra Bose Ward	1	2	17	21.86324303	81.84767262	
54	Balod	Balod Nagar Palika	near indoor stadium ward no.12	1	2	96	20.43236	81.12441	
55		DalliRajhara Nagar Palika	Ward No 1 Rajhara Baba Ward	1	1	201.6	20.580521	81.09502	
56		Gundardehi Nagar Panchayat	Ward Number 3 slrm center ke paas	1	1	55	20.950929	81.284954	
57		Dondi Nagar Panchayat	Near SLRM Center, Ward No 13	1	0.5	25.8	20.497965	81.0951	
58		Dondi Lohara Nagar Panchayat	Near slrm center ward no 11,di ambedkar ward	1	0.5	20	20.78542361	81.05421563	
59		Gurur Nagar Panchayat	near jogiya talab	1	1	12	20.679398,	81.404449	
60		Arjunda Nagar Panchayat	Ward 4 Near Krishana Kunj	1	1	17	20.964231	81.193397	
61		Chhilkakasi Nagar Panchayat	Slrm center near at ward no 10 indira colony ward	1	0.5	20	20.5362489	81.07856921	
62	Rajnandgaon	Rajnandgaon Nagar Nigam	Bajranggar Nawagaon Ward No. 1 Rajnandgaon	1	2	1092	21.119504	81.00715	
63		Dongargarh Nagar Palika	ward number 01 near by compost shed	1	1	162	21.20684464	80.75467625	
64		Dongargaon Nagar Panchayat	near ward number 14 kariyatola compost shed	1	2	55	20.9561	80.834673	
65		Chuiya Nagar Panchayat	dhandayni dihi chhuriya	1	1	30	21.0049	80.3641	
66	Kabirdham	Kawardha Nagar Palika	1. Transport Nagar	1	1	117	22.017215	81.241285	
67		Pandriya Nagar Palika	1.) New bus stand 2.) Behind Manikanchan kendra	2	2.2	49	1.)22.2216472 2.)22.231623	1.)81.4052917 2.)81.4096634	1. https://maps.app.goo.gl/kuCkuRE1hwcgV7pG9?g_st=aw 2. https://maps.app.goo.gl/5PCpuEEQmDnM1aA7g_ss=gv
68		Bodla Nagar Panchayat	Near Dutelha Mandir	1	0.5	19.8	22.180261	81.188926	
69		Pandatarai Nagar Panchayat	1). Near muktidham	1	0.42	18	22.1833346	81.3256392	
70		SohgaraLohara Nagar Panchayat	ward no 03 sahu para muktidham	1	0.5	20	21.832307	81.115564	
71		Pipariya Nagar Panchayat	Behind Muktidham ward No 13	1	2	18	22.002088	81.317227	
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	WARD NO 11 NEAR SHANI MANDIR	1	0.5	40	21.413909	80.992354	https://maps.app.goo.gl/PrtyZFtuaTXieZ7P6?g
73		Gandai Nagar Panchayat	Ward no 1 , baira bhata road ,bhadbhadi,Gandai	1	0.8	28.8	21.665332	81.056354	
74		Chhuikhadan Nagar Panchayat	WARD NO. 12 BUDHANBHAT ROAD	1	0.5	45	21.51609	80.998599	
75	Mohla - Manpur - Ambagarh Chowki	Ambagarh Chowki Nagar Panchayat	ward number 14 near slrm center	1	0.5	20	20.771801	80.763261	https://maps.app.goo.gl/Dwvk4a
76	Bilaspur	Bilaspur Nagar Nigam	-	-	-	-	-	-	-
77		Takhatpur Nagar Palika	Ward No 15, Belsari	1	2.5	98	22.135932	81.881502	
78		Ratanpur Nagar Palika	mela Ground Ratanpur	1	1.2	76	22.282041	82.176083	
79		Kota Nagar Panchayat	Ward No 12, MUKHTIDHAM	1	1.8	85	22.294221	82.03001	
80		Bodri Nagar Palika	ward 10 airport road	1	3	41.4	22.00552	82.11603	
81		Bilha Nagar Panchayat	ward 12 kosle	1	3	9	21.96121	82.5728	
82		Mafhar Nagar Panchayat	ward no 1 near compost shed	1	0.6	54	21.899683	82.255467	
83	Raigarh	Raigarh Nagar Nigam	-	-	-	-	-	-	-
84		Kharsiya Nagar Palika	WARD 14 NEAR RAILWAY SIDE KE PAS	1	2	72.4	21.92499	83.112065	
85		Dharmjaygarh Nagar Panchayat	ward 15 Narsinkra	1	2	1150	22.459749	83.237087	
86		Gharghoda Nagar Panchayat	Near Bypass Gharghoda	1	1	30	22.17249	83.3359	
87		Lailunga Nagar Panchayat	kesaklarha	1	2	31	22.382633	83.590341	
88		Kirodimalnagar Nagar Panchayat	WARD 4 MINI NAGAR SLRM KE PICHHE	1	1	46.8	21.935059	83.332612	
89		Pussore Nagar Panchayat	ward number 05	1	1.2	16.2	21.763909	83.374341	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location
							Latitude	Longitude	
90	Mungeli	Mungeli Nagar Palika	Jamba	1	4.3	117	22.01182	81.43594	
91		Lormi Nagar Palika	Budhwara	1	4	54	22.278126	81.699999	
92		Pathariya Nagar Panchayat	Ward no 09 Near Hatt Bazaar	1	1	14.4	22.021622	81.844306	
93		Sargaon Nagar Panchayat	Ward No 13 Behind Nagar Panchayat Office	1	1.5	23.4	21.902514	81.988591	
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	ward no 12 near tikarkala	1	2.1	73	22.767397	81.919628	
95		Pendra Nagar Palika	ward no 03 near SLRM Center	1	2.4	46.8	22.771871	81.944358	
96	Janjgir - Champa	JanjgirNaila Nagar Palika	ward no 25 near sbm centre	1	1.8	180	21.987312	82.57977	
97		Champa Nagar Palika	ward 14 pmay nagar	1	1.2	152	22.016623	82.654252	
98		Akaltara Nagar Palika	Sarasiya Dara	1	8	36	22.0021777	82.4487116	
99		Baloda Nagar Panchayat	Mukti Dham ke pass ward 3	1	4	46	22.1311417	82.4967352	
100		Kharod Nagar Panchayat	Ward No 10 Near Gandhi Chowk Kharod	1	1.5	29	21.44176	82.3442	
101		Shivrinarayan Nagar Panchayat	Ward No 12 Near Muktidham Shivrinarayan	1	1.2	26	21.7201188	82.5991546	
102		Saragaon Nagar Panchayat	ward 1 FCI road	1	0.4	18	22.00349	82.752038	
103		Nawagarh_J Nagar Panchayat	ward 11 behind grarion bank	1	0.5	28	21.845233	82.662536	
104		Rahaud Nagar Panchayat	Ward No 02 Sadak Para Near Bus Stand Rahod	1	1.8	36	21.8205734	82.5059674	
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	Gadcha Bhata Road	1	1	72.1	21.588883	83.087307	
106		Suriya Nagar Panchayat	Bhalarida chowk	1	1	38.9	21.640889	83.372239	
107		Barmkela Nagar Panchayat	Behind Muktidham	1	1	16.9	21.564198	83.268855	
108		Bhaisma_SB Nagar Panchayat	Near SLRM Center	1	0.27	27.4	21.650733	82.792524	
109		Bilaigarh Nagar Panchayat	Behind Dashara Maidan	1	0.66	14.7	21.6380249	82.7134459	
110	Korba	Korba Nagar Nigam	Ward No. 9 Bhilkhard, Barbaspur	1	0.5	2.5	22.29452	82.724386	
111		Dipka Nagar Palika	Ward no 1 Kaja wadi ke pas	1	0.9	16	22.375411	82.562988	
112		Kaighora Nagar Palika	ward no 1, chhira, behind FCI Godam	1	1	54	22.498781	82.564338	
113		Pali Nagar Panchayat	Jathkhoja pound near rangoli gram panchayat	1	1.1	14.4	22.375646	82.33596	
114		Churikala Nagar Panchayat	ward no 15, dharnai road	1	0.5	21	22.446727	82.640748	
115	Sakti	Sakti Nagar Palika	Behind Muktidham Ward no 14	1	1	90	22.020117	82.94603	
116		Nayabarabvar Nagar Panchayat	Near SLRM Center	1	0.21	33.4	22.020524	82.809347	
117		Aadhar Nagar Panchayat	Ward no 10 Near Belpan Talab , Lingaon Road	1	0.7	25.2	21.944512	83.026293	
118		Jaijaipur Nagar Panchayat	Near SLRM Center	1	0.2	29.1	21.834988	82.836189	
119		Dhabhara Nagar Panchayat	Near SLRM Center	1	0.5	28.8	21.776566	83.068743	
120		Chandrapur Nagar Panchayat	Near SLRM Center	1	0.5	28	21.713623	83.232775	
121	Sarguja	Ambikapur Nagar Nigam	Bhamlaha, Bilaspur Road Ambikapur	1	1.2	282	23.092773	83.149538	
122		Sitapur Nagar Panchayat	ward 10 Near Slen center	1	0.15	74	22.77919	83.4967899	
123		Lakhanpur Nagar Panchayat	Near SLRM Center	1	2	45	22.999522	83.033912	
124	Jashpur	Jashpurnagar Nagar Palika	Ward 08, near Compostshed, Jashpur Nagar	1	0.2	90	22.893326	84.15685	
125		Pathalgaon Nagar Palika	NANDAN JHARIYA WARD 08 PATHALGAON	1	2	60.2	22.533358	83.43612	
126		Kotba Nagar Panchayat	Near SLRM Centre	1	1	36	22.430818	83.730118	
127		Bagicha Nagar Panchayat	Ward 09, Near SLRM Centre	1	0.2	32.4	22.89489	83.667481	
128		Kunkuri Nagar Panchayat	Ward 08 Dugdugiya	1	1	54	22.732588	83.932013	
129	Balrampur	Balrampur Nagar Palika	Balrampur	1	1	18	23.614235	83.608522	
130		Ramanujganj Nagar Palika	Ramanujganj	1	1	35	23.809115	83.703765	
131		Kusmi Nagar Panchayat	Near SLRM Centre	1	0.35	25.2	23.284983	83.906494	
132		Rajpur Nagar Panchayat	Near SLRM Centre	1	0.25	18.2	23.541531	83.405826	
133		Wadrafnagar Nagar Panchayat	Ward No 7	1	0.26	27	23.753302	83.202383	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (Nos.)	Area covered by dumpsites (Acre)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location
							Latitude	Longitude	
134	Korea	Baikunthpur Nagar Palika	talwapara	1	1	48.6	23.294696	82.555442	
135		Shivpardhirdhi Nagar Palika	Magniee Ground	1	0.2	39.6	23.329511	82.523249	
136	Surajpur	Surajpur Nagar Palika	Near Chat Ghar, Ward Number 10	1	3.2	84.6	23.220539	82.886506	
137		Vishrampur Nagar Panchayat	Bishrampur	1	1.5	36.2	23°11'46.6"	82°57'56.9"	
138		Pratappur Nagar Panchayat	Baikunpur Road	1	0.4	39.6	23.35312	83.002213	
139		Bhatgaon_S Nagar Panchayat	By Pass Road, Bhatgaon	1	0.6	45.1	23.494404	83.21408	
140		Jarhi Nagar Panchayat	Near By Mausi Nala	1	0.16	17	23.3607094	83.0409294	
141		Premnagar Nagar Panchayat	Ward No 12 Near slrm center Premnagar	1	0.5	1.5	22.949044	82.695845	
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	Pakhajam road side koriya, chirmiri	1	1.24	378	23.24	82.37	-
143		Manendragarh Nagar Palika	Ghoghri tola open cast khongapani	1	1	82.8	23.19652799	82.1705256	
144		Jhagrakhand Nagar Panchayat	dafli no 7 Jhagrakhand	1	1	19.8	23.18626083	82.20085645	
145		Khongapani Nagar Panchayat	ghutri tola open cast mines	1	1	63	23.1965	82.1705	
146		Nadndri Nagar Panchayat	ward no 11, beside hill	1	1	19.8	23.1778	82.1949	
147	Bastar	Jagdalpur Nagar Nigam	Mahrani pratap Ward 47 sirra kot	1	1.5	720	19.077898	81.996441	
148		Bastar Nagar Panchayat	Ward 09 India Word Tinha	1	0.7	54	19.2124604	81.9370142	
149	Kondagaon	Kondagaon Nagar Palika	WARD NO 13, BEHIND WARE HOUSE	1	2.5	86.4	19.3445	81.4051	
150		Keshkal Nagar Panchayat	Behind SLRM Center	1	1.5	34.2	20.0877	81.5724	
151		Farasgaon Nagar Panchayat	WARD 01, NEAR MUKTIDHAM	1	2	19.8	19.5205	81.374	
152	Narayanpur	Narayanpur Nagar Palika	ward no 15 durrartana behind ftp	1	2	73	19.7200657	81.2364525	
153	Kanker	Kanker Nagar Palika	gram kodajhariya near bypass kanker	1	3.5	75.5	20.26	81.47	-
154		Bhanupratappur Nagar Panchayat	ward no 4 behind krishna kunj	1	2	48	20.314424	81.074987	
155		Charama Nagar Panchayat	behind slrm center ward no 13	1	2	45.5	20.5	81.38	-
156		Pakhanjur Nagar Panchayat	ward no. 1 gothan road pakhanjur	1	2	53	20.039571	80.617441	
157		Antagarh Nagar Panchayat	ward no 14 beside gothan	1	2	40	20.092595	81.14668333	
158		Narharpur Nagar Panchayat	Near SLRM Center	1	0.3	16.2	20.4487	81.6194	
159	Dantewada	Kirandul Nagar Palika	Ward no 16 mahatma gandhi ward	1	4	45	18.636436	81.26323	
160		Bacheli Nagar Palika	ward no 08 Shubhash chandra bodi ward	1	2.2	40	18.685818	81.250826	
161		Dantewada Nagar Palika	ward no. 12 indira ward	1	1.9	42	18.889008	81.3618064	
162		Geedam Nagar Panchayat	ward no 14 kudaipara geedam	1	1.5	21	18.983536	81.398903	
163		Barsur Nagar Panchayat	ward no 11 jawahar lal nehru ward	1	1	21	19.131275	81.3085138	
164	Sukma	Sukma Nagar Palika	Ward No 1, Subhash Chandra Bose jadhudi sukma	1	0.7	63.1	18.412842	81.652804	
165		Dornapal Nagar Panchayat	jagargunda road	1	2	25	18.161915	81.492256	
166		Konta Nagar Panchayat	Ward No 06, Near Compost Shed Konta	1	1	21.6	17.8128083	81.3874033	-
167	Bijapur	Bijapur Nagar Palika	shanti nagar ward 07 bijapur	1	1	0.5	18.792267	80.80191	
168		Bhairamgarh Nagar Panchayat	ward no 1 tenarubhatta Bhairamgarh	1	1	23.4	19.019595	81.041625	
169		Bhopalpatnam Nagar Panchayat	kosha center ward 08 bhopalpatnam	1	0.75	0.4	18.855765	80.38701	
170	Gariaband	Kogra Nagar Panchayat	ward no 13	1	0.45	0	20.830888	81.913409	
171		Devbogh Nagar Panchayat	Near Gauthan Ward No 12	1	0.5	0	19.906506	82.664962	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location
							Latitude	Longitude	
172	Balodabazar	Rohanni Nagar Panchayat	Ward No. 02 Near Khapri road & Beside Shitla Mata Mandir	2	0.7	0.5	21.527004 21.526189	82.254822 82.258947	https://maps.app.goo.gl/MCBqCKiGqGqpWtcA https://maps.app.goo.gl/kUR2pdzTxtwrdA1qA6
173	Durg	Amleshwar Nagar Palika	Ward no 1 Mukthi dham Amleshwar	1	0.5	1.5	21.2096	81.5804	https://maps.app.goo.gl/9mxuqeK2UK3U8
174	Kabirdham	Indori Nagar Panchayat	Atal nagar ward Ward no 01	1	0.012	0	21.940258	81.347882	https://maps.app.goo.gl/3tyqEbUS1sHeZ
175	Baraatara	Dadhi Nagar Panchayat	WARD NO. 07 JAY JAGDAMBA WARD NEAR OLD BRIDGE PT. DINDAYAL UPADHYAY WARD NO 12	2	0.5	0	21.908091 21.89916	81.477012 81.473301	https://maps.app.goo.gl/g7xnueBjQZmaT9a6 https://maps.app.goo.gl/6tYXmwx8Ne6i4tQ8
176		Bhimbhori Nagar Panchayat	Ward no 01 maruti mandan ward	1	0.5	0	21.421643	81.59277	https://maps.app.goo.gl/3mTNUfEvwtYf9N8
177		Kasera_Be Nagar Panchayat	Sahid Bhagat Singh Ward No. 15 Gram Taraj shiv mandir	1	0.037	0	21.512961	81.525752	https://maps.app.goo.gl/kSGjgqwQZTUcbw9
178	Rajnandgaon	LalBahadur Nagar Panchayat	WARD NO 15 AVNTIBI WARD BEHIND GOVT CHOUBE COLLEGE	1	0.5	0	21.10972721	80.67998334	https://maps.app.goo.gl/qGTiuDG2uGUn4A
179		Ghumka Nagar Panchayat	WARD NO 06 GHUMKA	1	0.5	0	21.289126	81.098566	https://maps.app.goo.gl/HX5GSvEXKZDDr6Dv
180	Balod	Palari_B Nagar Panchayat	Ward no 03 Near Shamshanghat	1	0.5	1	20.803662	81.468847	https://maps.app.goo.gl/kBuFqCrYCAk7uDs8
181	Korba	BankiMogra Nagar Palika	Ward No. 10, Near SECL Park	1	0.5	1	22.404729	82.11118	https://maps.app.goo.gl/bDxnFbrbeGiDLtxTg_acw
182	Mungeli	Bartela Nagar Panchayat	-	-	-	-	-	-	-
183		Jorhagaon Nagar Panchayat	Ward no 12 dr. BHIMRAO AMBEDAKAR	1	0.3	0.5	22.119002	81.823061	https://maps.app.goo.gl/AVkKxmuEwwqV69
184	JanjgirChampa	Pamgarh Nagar Panchayat	Ward No. 01 Near Garh	1	10	0.5	21.876684	82.447594	https://maps.app.goo.gl/7pZPnY8m4QYeUi9
185		Narayara Nagar Panchayat	Ward No 01 Sanjay Nagar	1	0.35	0.57	21.887186	82.477697	https://maps.app.goo.gl/9ipZBnfBkuBQeUi8
186		Baroudih Nagar Panchayat	-	-	-	-	-	-	-
187	Sarangarh-Bilaigarh	Sariaiva Nagar Panchayat	ward no. 13 mukti dham khel mandan	1	1	0	21.629799	82.933517	https://g.co/kgs/gUMW9qsPwtWUqdS9
188		Pasora Nagar Panchayat	Ward 15, Muktidham ke pass	1	0.3	0	21.65659	82.69815	https://maps.app.goo.gl/9KmdQ3pLo4ZCbuo6
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	ward no 01 narendragarh road petrol pump ke aage	1	1	0	23.036343	82.052212	https://maps.app.goo.gl/1HX5P1R1HoVUW9Qa_w=w
190	Surajpur	Shivanandpur Nagar Panchayat	WARD 12 NEAR RAILWAY CROSING KHULI BHUMI	1	1	0	23.18489669	82.97841686	https://maps.app.goo.gl/HUeyuMFEUNUUH
191	Koriya	Patna Nagar Panchayat	WARD NO 04 LAL BAHADUR SHASTRI WARD, BADKA PARA	1	2	15	23.306322	82.672509	https://maps.app.goo.gl/QXtBrqAeNXHHu6
192	Manendragarh-Chirmiri-Bharatpur	Jamkpur Nagar Panchayat	ward no. 04 GRAM GAUTHAN	1	0.5	8	23.720189	81.394546	https://www.google.com/maps/place/23%C2%B043'12.1%22N+81%C2%B023'40.4%22E/@23.4186035,81.3921372,16z/data=!4m4!3m3!8m2!3d23.4200278!4d81.3945111?entry=ttu&g_ep=EgoyMDI1MDcwOS4wIKXMDSoASAFQAw%3D%3D
Total				190	237.819	376447.62	-	-	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

STATE URBAN DEVELOPMENT AGENCY, CHHATTISGARH

4TH Floor, D Block, Indravati Bhavan, (Nava Raipur Atal Nagar, Chhattisgarh-492002
Phone 0771-2222401 Email: osd.suda@yahoo.com

No/9 /SUDA/SBM/2025/3411 Nava Raipur Atal Nagar, Dated: 21.08.2025

To,

Important
NGT OA No. 606/2018

1. Commissioners,
Concerned Municipal Corporations (Chhattisgarh)
2. Chief Municipal Officers,
Concerned Nagar Palika Parishad / Nagar Panchayats (Chhattisgarh)

Subject: **Regarding compliance of the directions given by Hon'ble NGT in case no. OA 606/2018 in order dated 05.08.2025.**

Under the above subject, please be informed that, in case number OA 606/2018 of Hon'ble NGT, the fourth six-monthly compliance report submitted by the State was presented before Hon'ble NGT on 05 August, 2025. As per the information received from the Urban Local Bodies and enclosed in the annexure, details of 190 dump sites / unprocessed solid waste were submitted before the Hon'ble NGT. The Hon'ble NGT has issued directions to ensure that the dump sites / unprocessed solid waste situated within the concerned Urban Local Bodies are remediated in accordance with prescribed norms prior to the next date of hearing scheduled on 24 February 2026.

Accordingly, in compliance with the directions issued by the Hon'ble NGT and as per the enclosed list, the concerned Urban Local Bodies are hereby directed to ensure proper remediation of the dump sites / unprocessed solid waste located within their areas and to submit the compliance report to this office, duly signed by the competent authority, in the prescribed format and on the following points before **31 December 2025**:

1. Total quantity of solid waste treated for remediation of the dump site (in metric tonnes).
2. Total area of reclaimed land obtained after remediation of the dump site.
3. Details of utilization of bio-soil / RDF / inert material.
4. Photographs of plantation work carried out on the reclaimed land (before and after completion of the work).

The necessary actions to comply with the directives received in Hon'ble NGT cases should be given top priority. If the disposal of the dumpsites/unprocessed solid waste located in the ULBs mentioned above is not completed within the stipulated timeframe, a proposal for disciplinary action against the concerned individuals will be sent to the State Government.

Therefore, please take necessary action in this matter within the time limit and ensure that transportation of unprocessed solid waste to the above dumpsite is stopped immediately.

Enclosure: As stated above.

Chief Executive Officer
State Urban Development Agency
Nava Raipur Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

No/9 /SUDA/SBM/2025/3412 Nava Raipur Atal Nagar, Dated: 21.08.2025

Copy to:

1. Officer on Special Duty, GoCG, Chief Secretary's Office, Mantralaya, Nava Raipur Atal Nagar.
2. Secretary, GoCG, Urban Administration and Development Department, Mantralaya, Mahanadi Bhawan, Nava Raipur Atal Nagar (CG).
3. Director, Directorate, Urban Administration and Development Department, Indravati Bhawan, Nava Raipur Atal Nagar (Chhattisgarh)
4. Collector, District - All (Chhattisgarh).
5. All Joint Directors, Regional Office, Urban Administration and Development (CG), for necessary action.

Chief Executive Officer
State Urban Development Agency
Nava Raipur Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF SEWAGE GENERATION, TREATMENT, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Body	Sewage Generation			Sewage treatment & Utilization							Action Plan to address the GAP		Remarks
			Estimated Urban Population (2025)	Per Capita water supply in LPCD (Litres per capita per day) (70-135 lpcd)	Total Sewage generation per day (in MLD) (population X lpcd X 0.8)	Installed treatment capacities of existing STPs (MLD)	Utilization capacity of existing STPs (MLD)	Gap in sewage generation & treatment (MLD)	Final point of discharge of sewage (STP/pond/river/open land/other water bodies)	Final point of discharge of treated STP water/ effluent	Level of utilization of treated sewage	STP Inlet & Outlet Analysis Report (latest test report date)	Time bound plan to set up & operationalise STPs	Budgetary Provision/ Fund Allocation (In Lakh)	
	Total		**7780279**		**742.77**	**457.3**	**314.33**	**428.44**						**149201.67**	
1	Raipur	Raipur Nagar Nigam	1502410	135	162.26	206	179.7	0	STP	River	Used for industrial purpose, and agriculture Purpose	Complied (STP Analysis Report attached)	-	-	The overutilization of Raipur STPs is attributable to the inflow of sewage from Birgaon; accordingly, the sewage treatment gap (Zero) has been reflected under Birgaon.
2		Naya Raipur	-	-	-	28.2	7.8	0	STP	-	-	-	-	-	
3		Birgaon Nagar Nigam	153211	135	16.54	0	0	0	open land	NA	NA	NA	March 2027	2068.70	
4		MandirHasoud Nagar Palika	21504	100	1.72	0	0	1.72	open land	NA	NA	NA	May 2027	496.28	
5		Chandkhuri Nagar Panchayat	7475	80	0.48	0	0	0.48	open land	NA	NA	NA	March 2027	189.37	
6		Samoda Nagar Panchayat	7927	80	0.51	0	0	0.51	open land	NA	NA	NA	March 2027	388.38	
7		Tildanewra Nagar Palika	43780	90	3.15	0	0	3.15	open land	NA	NA	NA	Feb 2027	1054.21	
8		Gobranawapara Nagar Palika	38718	90	2.74	7.6	2.8	-0.06	STP	Mahanadi River	Used in Fire Brigade, Garden & Agriculture	Complied (STP Analysis Report attached)	-	782.12	
9		Aarang Nagar Palika	21001	0.9	1.51	0	0	1.51	open land	NA	NA	NA	March 2027	532.94	
10		Abhanpur Nagar Palika	18083	90	1.30	0	0	1.30	open land	NA	NA	NA	May 2027	466.10	
11		Kharora Nagar Panchayat	11573	70.00	0.65	0	0.00	0.65	open land	NA	NA	NA	Feb 2027	412.69	
12		Manacamp Nagar Panchayat	13967	80.00	0.86	0	0.00	0.86	open land	NA	NA	NA	March 2027	295.85	
13		Kunra Nagar Panchayat	11505	80	0.74	0	0	0.74	open land	NA	NA	NA	Feb 2027	408.07	
14	Gariyaband	Gariyaband Nagar Palika	13662	100	1.09	0	0	1.09	open land	NA	NA	NA	Feb 2027	428.32	
15		Rajim Nagar Panchayat	18951	90	1.32	2.8	0.7	0.62	STP	Mahanadi River	Used in Agriculture / Horticulture	Complied (STP Analysis Report attached)	-	321.92	
16		Fingeshwar Nagar Panchayat	13201	90	0.91	0	0	0.91	open land	NA	NA	NA	Feb 2027	218.99	
17		Chhura Nagar Panchayat	9122	80	0.51	0	0	0.51	open land	NA	NA	NA	Feb 2027	374.37	
18	Dhamtari	Dhamtari Nagar Nigam	116846	135	12.61	19.6	3.5	9.11	STP	Kharun River	Used in Fire Brigade & Agriculture	Complied (STP Analysis Report attached)	April 2027	1970.58	
19		Kurud Nagar Panchayat	17904	90	1.29	0	0	1.29	open land	NA	NA	NA	Feb 2027	468.18	
20		Magarload Nagar Panchayat	8158	90	0.59	0	0	0.59	open land	NA	NA	NA	Feb 2027	226.63	
21		Nagri Nagar Panchayat	16675	90	1.20	0	0	1.20	open land	NA	NA	NA	May 2027	462.38	
22		Bhakhara Nagar Panchayat	9456	90	0.68	0	0	0.68	open land	NA	NA	NA	Feb 2027	392.09	
23		Aamdi Nagar Panchayat	8646	90	0.62	0	0	0.62	open land	NA	NA	NA	Feb 2027	384.20	
24	Mahasamund	Mahasamund Nagar Palika	75264	110	5.77	0	0	5.77	open land	NA	NA	NA	Feb 2027	1420.31	
25		Bagbahara Nagar Palika	25815	110	2.23	0	0	2.23	open land	NA	NA	NA	May 2027	288.29	
26		Saraipali Nagar Palika	26036	90	1.87	0	0	1.87	open land	NA	NA	NA	March 2027	955.70	
27		Pithora Nagar Panchayat	11144	70	0.61	0	0	0.61	open land	NA	NA	NA	March 2027	152.84	
28		Basna Nagar Panchayat	13438	90	0.97	0	0	0.97	open land	NA	NA	NA	March 2027	426.23	
29		Tumgaon Nagar Panchayat	9830	80	0.63	0	0	0.63	open land	NA	NA	NA	Feb 2027	290.22	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF SEWAGE GENERATION, TREATMENT, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Body	Sewage Generation			Sewage treatment & Utilization							Action Plan to address the GAP		Remarks
			Estimated Urban Population (2025)	Per Capita water supply in LPCD (Litres per capita per day) (70-135 lpcd)	Total Sewage generation per day (in MLD) (population X lpcd X 0.8)	Installed treatment capacities of existing STPs (MLD)	Utilization capacity of existing STPs (MLD)	Gap in sewage generation & treatment (MLD)	Final point of discharge of sewage (STP/pond/river/open land/other water bodies)	Final point of discharge of treated STP water/ effluent	Level of utilization of treated sewage	STP Inlet & Outlet Analysis Report (latest test report date)	Time bound plan to set up & operationalise STPs	Budgetary Provision/ Fund Allocation (In Lakh)	
	Total		**7780279**		**742.77**	**457.3**	**314.33**	**428.44**						**149201.67**	
30	Balodabazar - Bhatapara	Lawan Nagar Panchayat	11670	84	0.78	0	0	0.78	open land	NA	NA	NA	Feb 2027	353.58	
31		Tundra Nagar Panchayat	9397	70	0.46	0	0	0.46	open land	NA	NA	NA	Feb 2027	250.19	
32		Balodabazar Nagar Palika	34595	101	2.80	0	0	2.80	open land	NA	NA	NA	March 2027	856.20	
33		Bhatapara Nagar Palika	63788	90	4.50	0	0	4.50	open land	NA	NA	NA	March 2027	1427.19	
34		Kashdol Nagar Panchayat	18200	70	0.79	0	0	0.79	open land	NA	NA	NA	Feb 2027	371.69	
35		Palari_BB Nagar Panchayat	10724	70	0.60	0	0	0.60	open land	NA	NA	NA	March 2027	404.44	
36		Simga Nagar Palika	20822	75	1.24	2.8	0.7	0.54	STP	River (Shivnath)	-	Complied	-	495.58	
37	Durg	Durg Nagar Nigam	349272	135	37.72	0	0	37.72	open land	NA	NA	NA	November 2027	14452.80	
38		Bhilai Nagar Nigam	568253	135	61.37	30	26	35.37	At Bhilai Steel plant maroda reservoir	At Bhilai Steel plant maroda reservoir	At Bhilai Steel plant for cooling purpose	Complied	July 2027	20780.13	
39		BhilaiCharoda Nagar Nigam	125435	130	13.05	0	0	13.05	open land	NA	NA	NA	March 2027	2094.85	
40		Jamul Nagar Palika	33616	110	2.96	0	0	2.96	open land	NA	NA	NA	May 2027	994.70	
41		Kumhari Nagar Palika	45522	110	4.01	0	0	4.01	open land	NA	NA	NA	-	1134.50	
42		Ahiwara Nagar Palika	22422	110	4.01	0	0	4.01	open land	NA	NA	NA	March 2027	810.90	
43		Dhamdha Nagar Panchayat	12359	100	1.79	0	0	1.79	open land	NA	NA	NA	April 2027	421.46	
44		Patan Nagar Panchayat	13310	80	0.85	0	0	0.85	open land	NA	NA	NA	March 2027	423.64	
45		Utai Nagar Panchayat	11369	90	0.82	0	0	0.82	open land	NA	NA	NA	May 2027	406.79	
46		Risali Nagar Nigam	119722	130	12.45	0	0	12.45	open land	NA	NA	NA	-	-	
47	Bemetara	Bemetara Nagar Palika	38381	110	3.30	0	0	3.30	open land	NA	NA	NA	May 2027	835.24	
48		Saja Nagar Panchayat	6414	92	0.47	0	0	0.47	open land	NA	NA	NA	March 2027	364.15	
49		Thankhamhariya Nagar Panchayat	10877	85	0.73	0	0	0.73	open land	NA	NA	NA	April 2027	402.17	
50		Devkar Nagar Panchayat	7007	80	0.45	0	0	0.45	open land	NA	NA	NA	March 2027	377.58	
51		Berla Nagar Panchayat	7461	90	0.54	0	0	0.54	open land	NA	NA	NA	March 2027	363.02	
52		Parpodi Nagar Panchayat	4687	80	0.30	0	0	0.30	open land	NA	NA	NA	March 2027	345.65	
53		Nawagarh_B Nagar Panchayat	13569	90	0.98	0	0	0.98	open land	NA	NA	NA	March 2027	328.62	
54		Maro Nagar Panchayat	8568	80	0.55	0	0	0.55	open land	NA	NA	NA	March 2027	155.49	
55	Balod	Balod Nagar Palika	30719	110	2.70	0	0	2.70	open land	NA	NA	NA	April 2027	1110.69	
56		DalliRajhara Nagar Palika	47974	100	3.82	0	0	3.82	open land	NA	NA	NA	April 2027	1326.64	
57		Gunderdehi Nagar Panchayat	10793	90	0.78	0	0	0.78	open land	NA	NA	NA	March 2027	305.11	
58		Doundi Nagar Panchayat	10131	90	0.73	0	0	0.73	open land	NA	NA	NA	March 2027	398.12	
59		DoundiLohara Nagar Panchayat	6767	80	0.43	0	0	0.43	open land	NA	NA	NA	April 2027	373.76	
60		Gurur Nagar Panchayat	4001	80	0.26	0	0	0.26	open land	NA	NA	NA	April 2027	346.06	
61		Arjunda Nagar Panchayat	6078	80	0.39	0	0	0.39	open land	NA	NA	NA	March 2027	259.19	
62		Chikhlakasa Nagar Panchayat	6828	90	0.43	0	0	0.43	open land	NA	NA	NA	April 2027	375.16	
63	Rajnandgaon	Rajnandgaon Nagar Nigam	215225	135	22.88	6.2	4.2	18.68	STP	Shivnath river	Used in Agriculture	Complied	July 2027	11003.54	
64		Dongargarh Nagar Palika	48546	100	3.88	0	0	3.88	open land	NA	NA	NA	May 2027	1120.01	
65		Dongargaon Nagar Panchayat	18410	90	1.33	0	0	1.33	open land	NA	NA	NA	May 2027	479.28	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF SEWAGE GENERATION, TREATMENT, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Body	Sewage Generation			Sewage treatment & Utilization							Action Plan to address the GAP		Remarks
			Estimated Urban Population (2025)	Per Capita water supply in LPCD (Litres per capita per day) (70-135 lpcd)	Total Sewage generation per day (in MLD) (population X lpcd X 0.8)	Installed treatment capacities of existing STPs (MLD)	Utilization capacity of existing STPs (MLD)	Gap in sewage generation & treatment (MLD)	Final point of discharge of sewage (STP/pond/river/open land/other water bodies)	Final point of discharge of treated STP water/ effluent	Level of utilization of treated sewage	STP Inlet & Outlet Analysis Report (latest test report date)	Time bound plan to set up & operationalise STPs	Budgetary Provision/ Fund Allocation (In Lakh)	
	Total		**7780279**		**742.77**	**457.3**	**314.33**	**428.44**						**149201.67**	
66		Churiya Nagar Panchayat	5857	80	0.37	0	0	0.37	open land	NA	NA	NA	May 2027	355.02	
67	Kabirdham	Kawardha Nagar Palika	64222	110	5.65	2.1	1.8	3.85	STP	Sakri River	Used in Agriculture	Complied	March 2027	1274.23	
68		Pandriya Nagar Palika	20947	95	1.59	0	0	1.59	open land	NA	NA	NA	May 2027	497.24	
69		Bodla Nagar Panchayat	7128	90	0.51	0	0	0.51	open land	NA	NA	NA	April 2027	369.42	
70		Pandatarai Nagar Panchayat	9439	90	0.68	0	0	0.68	open land	NA	NA	NA	March 2027	385.51	
71		SahspurLohara Nagar Panchayat	7717	70	0.43	0	0	0.43	open land	NA	NA	NA	April 2027	380.40	
72		Pipariya Nagar Panchayat	6088	87	0.42	0	0	0.42	open land	NA	NA	NA	May 2027	359.29	
73	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	29386	112	2.56	0	0	2.56	open land	NA	NA	NA	April 2027	444.16	
74		Gandai Nagar Panchayat	17248	90	1.24	0	0	1.24	open land	NA	NA	NA	April 2027	483.81	
75		Chhuikhadan Nagar Panchayat	9214	91	0.65	0	0	0.65	open land	NA	NA	NA	March 2027	386.55	
76	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	12391	80	0.79	0	0	0.79	open land	NA	NA	NA	May 2027	420.67	
77	Bilaspur	Bilaspur Nagar Nigam	668540	135	72.20	77	42.13	30.07	STP	Arpa River	-	Complied	-	-	
78		Takhatpur Nagar Palika	26040	75	2.28	0	0	2.28	open land	NA	NA	NA	March 2027	543.65	
79		Ratanpur Nagar Palika	32002	100	2.56	0	0	2.56	open land	NA	NA	NA	April 2027	875.75	
80		Kota Nagar Panchayat	23560	62	1.65	0	0	1.65	open land	NA	NA	NA	April 2027	424.58	
81		Bodri Nagar Palika	22708	110	2.87	0	0	2.87	open land	NA	NA	NA	Feb 2027	513.30	
82		Bilha Nagar Panchayat	14351	90	1.05	0	0	1.05	open land	NA	NA	NA	March 2027	434.81	
83		Malhar Nagar Panchayat	11048	80	0.71	0	0	0.71	open land	NA	NA	NA	Feb 2027	403.77	
84	Raigarh	Raigarh Nagar Nigam	206775	135	22.32	32	29	0	STP	Kelo River	Garden and Construction work	Complied	-	-	
85		Kharsiya Nagar Palika	24602	110	2.16	0	0	2.16	open land	NA	NA	NA	Jan 2027	531.09	
86		Dharmjaygarh Nagar Panchayat	15350	90	1.11	0	0	1.11	open land	NA	NA	NA	April 2027	475.14	
87		Gharghoda Nagar Panchayat	12412	80	0.79	0	0	0.79	open land	NA	NA	NA	May 2027	415.37	
88		Lailunga Nagar Panchayat	10778	85	0.73	0	0	0.73	open land	NA	NA	NA	May 2027	400.15	
89		Kirodimalnagar Nagar Panchayat	17019	80	1.09	5	1	0.09	Jindal steel & power plant	Used in Agriculture / Horticulture / industries	Used in Agriculture / Horticulture / industries	Complied	March 2027	359.87	
90		Pussore Nagar Panchayat	6162	135	1.02	0	0	1.02	open land	NA	NA	NA	Jan 2027	207.89	
91	Mungeli	Mungeli Nagar Palika	40666	100	3.25	0	0	3.25	open land	NA	NA	NA	March 2027	1077.49	
92		Lormi Nagar Palika	21414	95	1.63	0	0	1.63	open land	NA	NA	NA	May 2027	484.93	
93		Pathariya Nagar Panchayat	8124	75	0.49	0	0	0.49	open land	NA	NA	NA	Jan 2027	327.47	
94		Sargaon Nagar Panchayat	10230	80	0.65	0	0	0.65	open land	NA	NA	NA	-	391.32	
95	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	23596	95	1.79	0	0	1.79	open land	NA	NA	NA	April 2027	521.65	
96		Pendra Nagar Palika	18342	90	1.32	0	0	1.32	open land	NA	NA	NA	April 2027	472.29	
97		JanjgirNaila Nagar Palika	52689	90	3.79	0	0	3.79	open land	NA	NA	NA	Feb 2027	968.65	
98		Champa Nagar Palika	58787	110	5.17	5.3	0.7	4.47	STP	Hasdev river	agriculture	Complied	-	1140.25	
99		Akaltara Nagar Palika	25437	110	2.24	0	0	2.24	open land	NA	NA	NA	March 2027	746.41	
100		Baloda Nagar Panchayat	17170	80	1.10	0	0	1.10	open land	NA	NA	NA	Feb 2027	466.31	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF SEWAGE GENERATION, TREATMENT, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Body	Sewage Generation			Sewage treatment & Utilization							Action Plan to address the GAP		Remarks
			Estimated Urban Population (2025)	Per Capita water supply in LPCD (Litres per capita per day) (70-135 lpcd)	Total Sewage generation per day (in MLD) (population X lpcd X 0.8)	Installed treatment capacities of existing STPs (MLD)	Utilization capacity of existing STPs (MLD)	Gap in sewage generation & treatment (MLD)	Final point of discharge of sewage (STP/pond/river/open land/other water bodies)	Final point of discharge of treated STP water/ effluent	Level of utilization of treated sewage	STP Inlet & Outlet Analysis Report (latest test report date)	Time bound plan to set up & operationalise STPs	Budgetary Provision/ Fund Allocation (In Lakh)	
	Total		**7780279**		**742.77**	**457.3**	**314.33**	**428.44**						**149201.67**	
101	Janjgir - Champa	Kharod Nagar Panchayat	12772	90	0.92	0	0	0.92	open land	NA	NA	NA	March 2027	374.38	
102		Shivrinarayan Nagar Panchayat	12172	80	0.78	0	0	0.78	open land	NA	NA	NA	-	368.53	
103		Saragaon Nagar Panchayat	9373	81	0.61	0	0	0.61	open land	NA	NA	NA	March 2027	338.05	
104		Nawagarh_J Nagar Panchayat	10545	80	0.64	0	0	0.64	open land	NA	NA	NA	Feb 2027	299.06	
105		Rahaud Nagar Panchayat	7718	80	0.49	0	0	0.49	open land	NA	NA	NA	March 2027	325.16	
106	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	32123	92	2.36	0	0	2.36	open land	NA	NA	NA	Jan 2027	678.22	
107		Sariya Nagar Panchayat	7709	80	2.62	0	0	2.62	open land	NA	NA	NA	Jan 2027	134.52	
108		Baramkela Nagar Panchayat	5799	80	0.37	0	0	0.37	open land	NA	NA	NA	Feb 2027	118.33	
109		Bhatgaon_SB Nagar Panchayat	13472	81	0.87	0	0	0.87	open land	NA	NA	NA	Feb 2027	376.55	
110		Bilaigarh Nagar Panchayat	7202	82	0.47	0	0	0.47	open land	NA	NA	NA	March 2027	367.65	
111	Korba	Korba Nagar Nigam	405000	135	43.74	0	0	43.74	open land	NA	NA	NA	August 2027	10694.40	
112		Dipka Nagar Palika	35278	85	2.82	0	0	2.82	open land	NA	NA	NA	May 2027	1164.23	
113		Katghora Nagar Palika	29474	110	2.56	0	0	2.56	open land	NA	NA	NA	May 2027	846.07	
114		Pali Nagar Panchayat	7163	85	0.49	0	0	0.49	open land	NA	NA	NA	Jan 2027	367.28	
115		Churikala Nagar Panchayat	10702	80	1.46	0	0	1.46	open land	NA	NA	NA	March 2027	400.53	
116	Sakti	Sakti Nagar Palika	28520	110	2.51	0	0	2.51	open land	NA	NA	NA	-	984.86	
117		Nayabaradwar Nagar Panchayat	11422	80	0.73	0	0	0.73	open land	NA	NA	NA	May 2027	407.29	
118		Aadbhar Nagar Panchayat	9446	85	0.64	0	0	0.64	open land	NA	NA	NA	Feb 2027	388.73	
119		Jaijepur Nagar Panchayat	10321	75	0.62	0	0	0.62	open land	NA	NA	NA	May 2027	396.95	
120		Dhabhara Nagar Panchayat	9871	80	0.63	0	0	0.63	open land	NA	NA	NA	Feb 2027	395.84	
121		Chandrapur Nagar Panchayat	9453	90	0.68	0	0	0.68	open land	NA	NA	NA	-	393.80	
122	Sarguja	Ambikapur Nagar Nigam	145300	135	15.69	0	0	15.69	open land	NA	NA	NA	July 2027	9351.00	
123		Sitapur Nagar Panchayat	12605	80	0.69	0	0	0.69	open land	NA	NA	NA	Jan 2027	214.23	
124		Lakhanpur Nagar Panchayat	8145	80	0.49	0	0	0.49	open land	NA	NA	NA	March 2027	376.50	
125	Jashpur	Jashpurnagar Nagar Palika	32610	93	2.43	0	0	2.43	open land	NA	NA	NA	Jan 2027	587.75	
126		Patthalgaon Nagar Palika	22344	90	1.75	0	0	1.75	open land	NA	NA	NA	Feb 2027	502.70	
127		Kotba Nagar Panchayat	8740	70	0.56	0	0	0.56	open land	NA	NA	NA	Feb 2027	283.04	
128		Bagicha Nagar Panchayat	13380	74	0.79	0	0	0.79	open land	NA	NA	NA	May 2027	377.23	
129		Kunkuri Nagar Panchayat	17782	78	1.12	0	0	1.12	open land	NA	NA	NA	April 2027	468.95	
130	Balrampur	Balrampur Nagar Palika	6100	100	0.49	0	0	0.49	open land	NA	NA	NA	Jan 2027	354.37	
131		Ramanujganj Nagar Palika	18000	105	1.51	0	0	1.51	open land	NA	NA	NA	Jan 2027	445.12	
132		Kusmi Nagar Panchayat	9675	75	0.58	0	0	0.58	open land	NA	NA	NA	May 2027	390.88	
133		Rajpur Nagar Panchayat	6285	70	0.35	0	0	0.35	open land	NA	NA	NA	May 2027	359.03	
134		Wadrafnagar Nagar Panchayat	6653	80	0.43	0	0	0.43	open land	NA	NA	NA	Jan 2027	373.80	
135	Koriya	Baikunthpur Nagar Palika	21017	100	1.68	0	0	1.68	open land	NA	NA	NA	Jan 2027	1133.64	
136		Shivpurchrcha Nagar Palika	20396	105	1.71	0	0	1.71	open land	NA	NA	NA	Jan 2027	997.14	
137	Surajpur	Surajpur Nagar Palika	25297	110	2.33	0	0	2.33	open land	NA	NA	NA	Jan 2027	707.93	
138		Vishrampur Nagar Panchayat	14766	70	0.85	0	0	0.85	open land	NA	NA	NA	-	388.70	
139		Pratappur Nagar Panchayat	6574	75	0.39	0	0	0.39	open land	NA	NA	NA	March 2027	368.76	
140		Bhatgaon_S Nagar Panchayat	11204	80	0.80	0	0	0.80	open land	NA	NA	NA	Feb 2027	426.55	
141		Jarhi Nagar Panchayat	8438	80	0.54	0	0	0.54	open land	NA	NA	NA	Jan 2027	388.20	
142		Premnagar Nagar Panchayat	6207	80	0.40	0	0	0.40	open land	NA	NA	NA	Feb 2027	360.45	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF SEWAGE GENERATION, TREATMENT, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Body	Sewage Generation			Sewage treatment & Utilization							Action Plan to address the GAP		Remarks
			Estimated Urban Population (2025)	Per Capita water supply in LPCD (Litres per capita per day) (70-135 lpcd)	Total Sewage generation per day (in MLD) (population X lpcd X 0.8)	Installed treatment capacities of existing STPs (MLD)	Utilization capacity of existing STPs (MLD)	Gap in sewage generation & treatment (MLD)	Final point of discharge of sewage (STP/pond/river/open land/other water bodies)	Final point of discharge of treated STP water/ effluent	Level of utilization of treated sewage	STP Inlet & Outlet Analysis Report (latest test report date)	Time bound plan to set up & operationalise STPs	Budgetary Provision/ Fund Allocation (In Lakh)	
	Total		**7780279**		**742.77**	**457.3**	**314.33**	**428.44**						**149201.67**	
143	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	85317	130	8.87	0	0	8.87	open land	NA	NA	NA	April 2027	1901.28	
144		Manendragarh Nagar Palika	42198	110	3.71	0	0	3.71	open land	NA	NA	NA	Jan 2027	654.40	
145		Jhagrakhand Nagar Panchayat	9800	85	0.67	0	0	0.67	open land	NA	NA	NA	Jan 2027	243.71	
146		Khongapani Nagar Panchayat	20128	80	1.29	0	0	1.29	open land	NA	NA	NA	Jan 2027	512.31	
147		Nailedri Nagar Panchayat	6682	75	0.40	0	0	0.40	open land	NA	NA	NA	Jan 2027	365.07	
148	Bastar	Jagdalpur Nagar Nigam	150556	135	16.26	25	12	4.26	STP	River	Used in Agriculture / Horticulture / industries	Complied	-	-	
149		Bastar Nagar Panchayat	11235	92	0.82	0	0	0.82	open land	NA	NA	NA	June 2027	172.61	
150	Kondagaon	Kondagaon Nagar Palika	38000	100	3.04	0	0	3.04	open land	NA	NA	NA	June 2027	671.62	
151		Keshkal Nagar Panchayat	14002	90	1.01	0	0	1.01	open land	NA	NA	NA	June 2027	335.63	
152		Farasgaon Nagar Panchayat	8121	85	0.55	0	0	0.55	open land	NA	NA	NA	June 2027	196.95	
153	Narayanpur	Narayanpur Nagar Palika	27650	90	1.90	0	0	1.90	open land	NA	NA	NA	June 2027	837.17	
154	Kanker	Kanker Nagar Palika	36941	90	2.65	7.7	2.3	0.35	STP	NA	NA	Complied	June 2027	770.07	
155		Bhanupratappur Nagar Panchayat	10950	80	0.70	0	0	0.70	Open land	NA	NA	NA	June 2027	299.14	
156		Charama Nagar Panchayat	11802	80	0.70	0	0	0.70	Open land	NA	NA	NA	June 2027	218.44	
157		Pankhanjur Nagar Panchayat	13167	80	0.80	0	0	0.80	Open land	NA	NA	NA	June 2027	324.47	
158		Antagarh Nagar Panchayat	8506	80	0.73	0	0	0.73	Open land	NA	NA	NA	June 2027	382.69	
159		Narharpur Nagar Panchayat	5379	80	0.34	0	0	0.34	Open Land	NA	NA	NA	June 2027	105.02	
160	Dantewada	Kirandul Nagar Palika	24534	85	1.77	0	0	1.77	Open land	NA	NA	NA	June 2027	280.46	
161		BadiBacheli Nagar Palika	27844	85	2.00	0	0	2.00	Open land	NA	NA	NA	June 2027	376.93	
162		Dantewada Nagar Palika	16560	85	1.19	0	0	1.19	Open land	NA	NA	NA	June 2027	266.34	
163		Geedam Nagar Panchayat	9665	85	0.64	0	0	0.64	Open land	NA	NA	NA	June 2027	340.78	
164		Barsur Nagar Panchayat	7554	85	0.45	0	0	0.45	Open land	NA	NA	NA	June 2027	130.97	
165	Sukma	Sukma Nagar Palika	18363	85	1.09	0	0	1.09	Open land	NA	NA	NA	June 2027	369.92	
166		Dornapal Nagar Panchayat	9544	85	0.39	0	0	0.39	Open land	NA	NA	NA	June 2027	138.32	
167		Konta Nagar Panchayat	9281	85	0.36	0	0	0.36	Open land	NA	NA	NA	June 2027	135.88	
168	Bijapur	Bijapur Nagar Palika	20220	85	1.37	0	0	1.37	Open land	NA	NA	NA	June 2027	346.81	
169		Bhairamgarh Nagar Panchayat	11022	85	0.74	0	0	0.74	Open land	NA	NA	NA	June 2027	403.53	
170		Bhopalpattnam Nagar Panchayat	5570	85	0.38	0	0	0.38	Open land	NA	NA	NA	June 2027	104.24	
171	Gariyaband	Kopra Nagar Panchayat	8478	80	0.54	0	0	0.54	Open land	NA	NA	NA	-	-	
172	Balodabazar	Rohansi Nagar Panchayat	7587	75	0.46	0	0	0.46	Open land	NA	NA	NA	-	-	
173	Durg	Amleshwar Nagar Palika	14108	110	1.24	0	0	1.24	Open land	NA	NA	NA	April 2027	277.99	
174	Bemetara	Dadhi Nagar Panchayat	6698	80	0.43	0	0	0.43	Open land	NA	NA	NA	-	-	
175		Bhinbhouree Nagar Panchayat	6176	85	0.42	0	0	0.42	Open land	NA	NA	NA	-	-	
176	Kabirdham	Indouri Nagar Panchayat	7598	85	0.52	0	0	0.52	Open land	NA	NA	NA	-	-	
177	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	14615	80	0.94	0	0	0.94	Open land	NA	NA	NA	-	-	
178	Mungeli	Barela Nagar Panchayat	7482	80	0.48	0	0	0.48	Open land	NA	NA	NA	-	-	
179	Korba	Banki Mogra Nagar Palika	62269	100	4.98	0	0	4.98	Open land	NA	NA	NA	-	-	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ULB WISE DETAILS OF SEWAGE GENERATION, TREATMENT, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Body	Sewage Generation			Sewage treatment & Utilization							Action Plan to address the GAP		Remarks
			Estimated Urban Population (2025)	Per Capita water supply in LPCD (Litres per capita per day) (70-135 lpcd)	Total Sewage generation per day (in MLD) (population X lpcd X 0.8)	Installed treatment capacities of existing STPs (MLD)	Utilization capacity of existing STPs (MLD)	Gap in sewage generation & treatment (MLD)	Final point of discharge of sewage (STP/pond/river/open land/other water bodies)	Final point of discharge of treated STP water/ effluent	Level of utilization of treated sewage	STP Inlet & Outlet Analysis Report (latest test report date)	Time bound plan to set up & operationalise STPs	Budgetary Provision/ Fund Allocation (In Lakh)	
	Total		**7780279**		**742.77**	**457.3**	**314.33**	**428.44**						**149201.67**	
180	Janjgir Champa	Pamgarh Nagar Panchayat	8156	75	0.49	0	0	0.49	Open land	NA	NA	NA	-	-	
181		Nariyara Nagar Panchayat	13372	80	0.86	0	0	0.86	Open land	NA	NA	NA	-	-	
182	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	8361	70	0.47	0	0	0.47	Open land	NA	NA	NA	-	-	
183		Pawni Nagar Panchayat	7467	75	0.45	0	0	0.45	Open land	NA	NA	NA	-	-	
184	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	6522	70	0.37	0	0	0.37	Open land	NA	NA	NA	-	-	
185	Mungeli	Jarhagaon Nagar Panchayat	5652	85	0.38	0	0	0.38	Open land	NA	NA	NA	-	-	
186	Gariyaband	Devbhog Nagar Panchayat	7111	75	0.43	0	0	0.43	Open land	NA	NA	NA	-	-	
187	Bemetara	Kusmi Nagar Panchayat	7228	75	0.43	0	0	0.43	Open land	NA	NA	NA	-	-	
188	Rajnandgaon	Lal Bahadur Nagar Panchayat	6104	80	0.39	0	0	0.39	Open land	NA	NA	NA	-	-	
189	Koriya	Patna Nagar Panchayat	6892	75	0.41	0	0	0.41	Open land	NA	NA	NA	-	-	
190	Balod	Palari Dist. Balod Nagar Panchayat	7753	75	0.28	0	0	0.28	Open land	NA	NA	NA	-	-	
191	Rajnandgaon	Ghumka Nagar Panchayat	5300	70	0.23	0	0	0.23	Open land	NA	NA	NA	-	-	
192	Surajpur	Shivnandpur Nagar Panchayat	6567	80	0.42	0	0	0.42	Open land	NA	NA	NA	-	-	
193	JanjgirChampa	Bamnidih Nagar Panchayat	5486	85	0.37	0	0	0.37	Open land	NA	NA	NA	-	-	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Nimora STP: 90 MLD

Kara STP: 35 MLD

Chandandih: 75 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Bhatagaon: 06 MLD

Domuhani : 54 MLD

Chilhati : 17 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Koni C: 06 MLD

Mohad: 6.2 MLD

Rajim : 2.8 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Banjhipali : 25 MLD

Bade Atarmoda: 7.0 MLD

Kanker : 7.7 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Nava Raipur Zone 2 STP : 10 MLD

Nava Raipur Zone 3 STP : 07 MLD

Nava Raipur Zone 4 STP : 10 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Nava Raipur Sector 19 STP : 1.2 MLD

Dhamtari : 19.6 MLD

Champa : 5.3 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

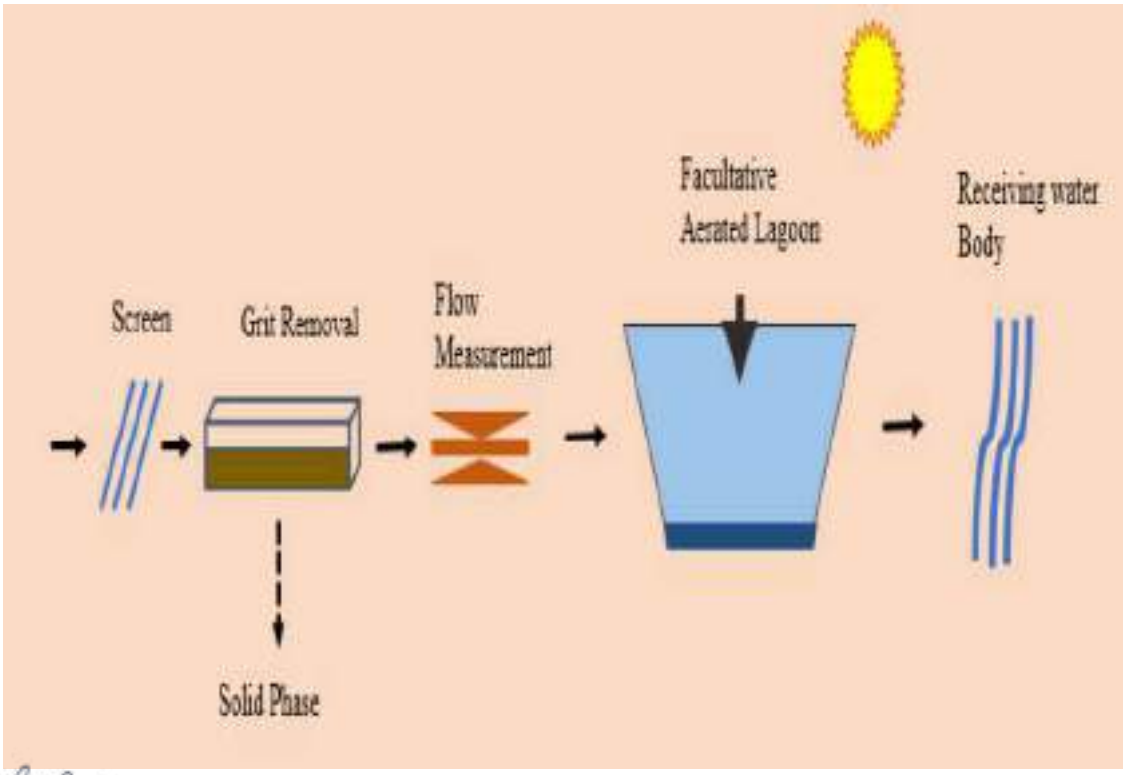
Under Construction STPs in ULBS of Chhattisgarh

Mangla D STP : 06 MLD

Mangla B STP : 10 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Technology Adopted for Nature Based Low Cost STP's



Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE AD

Distt- Raipur

STP Outlet Bhatagaon & Chandandih , Distt- Raipur
STP Reports Jan-25 to Dec-25

	Bhatagaon					Chandandih			
S. No.	Parameter	Unit	Jan-2025	Jul-2025	Oct-2025	Jan-2025	Jul-2025	Oct-2025	
1	Temperature	Celsius	25.0	26.0	27.0	25.0	26.0	27.0	
3	Odour	TON	Odour	Odour	Odour	Odour	Odour	Odour	
4	pH	pH Unit	7.47	7.28	7.18	7.41	7.38	7.58	
5	Total Solids	Mg/L	576.0	546.0	534.0	480.0	426.0	330.0	
6	Total Dissolved Solids	Mg/L	514.0	498.0	490.0	416.0	380.0	290.0	4
7	Total Suspended Solids	Mg/L	62.0	48.0	44.0	64.0	46.0	40.0	
8	B.O.D. (3day at 27°C)	Mg/L	20.0	18.0	20.0	32.0	22.0	18.0	3
9	C.O.D.	Mg/L	92.0	62.0	58.0	80.0	64.0	60.0	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Distt- Raipur

STP Outlet Kara & Nimora , Distt- Raipur
STP Reports Jan-25 to Dec-25

	Kara					Nimora			
S. No.	Parameter	Unit		Jul-2025	Oct-2025	Jan-2025	Jul-2025	Oct-2025	
1	Temperature	Celsius		26.0	29.0	26.0	26.0	28.0	
2	Odour	TON		Odour	Odour	Odour	Odour	Odour	
3	pH	pH Unit		7.51	7.61	7.27	7.35	7.78	
4	Total Solids	Mg/L		448.0	596.0	458.0	492.0	580.0	
5	Total Dissolved Solids	Mg/L		398.0	550.0	390.0	444.0	536.0	
6	Total Suspended Solids	Mg/L		50.0	46.0	68.0	48.0	44.0	
7	B.O.D. (3day at 27°C)	Mg/L		20.0	19.0	26.0	22.0	20.0	
8	C.O.D.	Mg/L		60.0	64.0	84.0	68.0	68.0	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Distt- Raipur

Nava Raipur Atal Vikas Pradhikaran STP 1 Outlet
STP Reports Jan-24 to Dec-25

S. No.	Parameter	Unit	Jul-2024	Oct-2024	Jan-2025	Jul-2025	Oct-2025
1	Temperature	Celsius	28.0	26.0	25.0	26.0	28.0
2	Odour	TON	Odour	Odour	Odour	Odour	Odour
3	pH	pH Unit	7.33	7.12	7.44	7.62	7.22
4	Total Solids	Mg/L	384.0	822.0	716.0	520.0	404.0
5	Total Dissolved Solids	Mg/L	302.0	744.0	644.0	470.0	362.0
6	Total Suspended Solids	Mg/L	82.0	78.0	72.0	50.0	4420
7	B.O.D. (3day at 27^{0}C)	Mg/L	28.0	26.0	24.0	18.0	16.0
8	C.O.D.	Mg/L	72.0	120.0	124.0	48.0	54.0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Distt- Durg

STP Reports Jan-25 to Dec-25

		M/s ACC Limited Cement Works, Jamul Distt-Durg	M/s Bhilai Steel Plant, Bhilai, Distt-Durg				Nagar Palika Nigam , Rajnandgaon Distt-Rajnandgaon	Nagar Palika Parishad , Kawardha Distt-Kabirdham	M/s ACC Limited Cement Works, Jamul Distt- Durg	
S. No.	Parameter	Unit	Fab	Apr	Aug	Nov	Oct	Oct	Mar	Apr
1	Temperature	Celsius	28	30	-	24	24	-	31	33
3	Odour	TON	Odour	Odour	Odour	Odour	Odour	Odour	Odour	Odour
4	pH	pH Unit	7.6	7.35	7.5	7.16	7.7	7.6	6.4	6.7
5	Total Solids	Mg/L	289	241	423	433	445	419	407	392
6	Dissolved Solids	Mg/L	247	203	367	373	378	365	350	338
7	Total Suspended Solids	Mg/L	42	38	56	60	57	54	57	54
8	Chloride (as Cl)	Mg/L	56	58	61	70	53	55	55	52
9	B.O.D. (3day at 27°C)	Mg/L	26	26	26	28	26	22	26	26
10	C.O.D.	Mg/L	236	244.16	238.16	219.44	231.92	206.26	173	210.24

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Distt- Bilaspur

STP Reports Jan-25 to Dec-25

			Nagar Palik Nigam, Bilaspur STP, Village Koni, Bilaspur C.G.	Nagar Palik Nigam, Bilaspur STP, Pachrighat, Bilaspur C.G.	Nagar Palik Nigam, Bilaspur STP, Village Chilhati, Bilaspur (Effluent from STP Outlet 17 MLD)	Nagar Palik Nigam, Bilaspur STP, Village Domuhani, Butapara Bilaspur (Effluent from STP Outlet 54 MLD)	S
S. No.	Parameter	Unit	Oct-25	Oct-25	Oct-25	Oct-25	
1	Temperature	Celsius					
3	Odour	TON	odour	odour	odour	odour	
4	pH	pH Unit	8.2	8.5	9.2	8.4	
5	Total Solids	Mg/L	726	802	928	1017	
6	Total Dissolved Solids	Mg/L	638	690	792	892	
7	Total Suspended Solids	Mg/L	88	112	136	125	
8	Chloride (as Cl)	Mg/L	74	86	62	88	
9	B.O.D. (3day at 27°C)	Mg/L	192	232	24	34	
10	C.O.D.	Mg/L	24	32	132	240	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Analysis No. 400A

REGIONAL OFFICE
C.G.ENVIRONMENT CONSERVATION BOARD
BILASPUR (C.G.)

Sample Collected From	:	Nagar Palik Nigam, Bilaspur STP, Village Chilhati, Bilaspur.
Description Of Sample	:	Effluent from STP Outlet 17 MLD
Date Of Collection	:	03/10/2025
Date Of Received	:	03/10/2025
Date Of Analysis	:	03/10/2025
Sample Collected By	:	A.K. Mishra, In charge Chemist H.K. Tiwari, Lab Asst. Grade-1
Analyzed By	:	A.K. Mishra, In charge Chemist

WATER ANALYSIS REPORT

S. No.	Characteristics	Unit	Result
1.	pH	pH Unit	9.2
2.	Total Solids	Mg/L	928.0
3.	Total Dissolved Solids	Mg/L	792.0
4.	Total Suspended Solids	Mg/L	136.0*
5.	Chloride (as Cl)	mg/l	62.0
6.	C.O.D.	Mg/L	132.0
7.	B.O.D. (3day at 27°C)	Mg/L	24.0
8.	Oil & Grease	Mg/L	16.0*

Analyzed By Jr. Scientist Scientist Chief Chemist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Analysis No. 400B

REGIONAL OFFICE
C.G.ENVIRONMENT CONSERVATION BOARD
BILASPUR (C.G.)

Sample Collected From	:	Nagar Palik Nigam, Bilaspur STP, Village Domuhani, Butapara Bilaspur
Description Of Sample	:	Effluent from STP Outlet 54 MLD
Date Of Collection	:	03/10/2025
Date Of Received	:	03/10/2025
Date Of Analysis	:	03/10/2025
Sample Collected By	:	A.K. Mishra, In charge Chemist H.K. Tiwari, Lab Asst. Grade-1
Analyzed By	:	A.K. Mishra, In charge Chemist

WATER ANALYSIS REPORT

S. No.	Characteristics	Unit	Result
1.	pH	pH Unit	8.4
2.	Total Solids	Mg/L	1017.0
3.	Total Dissolved Solids	Mg/L	892.0
4.	Total Suspended Solids	Mg/L	125.0*
5.	Chloride (as Cl)	mg/l	88.0
6.	C.O.D.	Mg/L	240.0
7.	B.O.D. (3day at 27°C)	Mg/L	34.0*
8.	Oil & Grease	Mg/L	20.0*

Analyzed By Jr. Scientist Scientist Chief Chemist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Analysis No. 403

REGIONAL OFFICE
C.G.ENVIRONMENT CONSERVATION BOARD
BILASPUR (C.G.)

Sample Collected From	:	Nagar Palik Nigam, Bilaspur STP, Village Koni, Bilaspur
Description Of Sample	:	Effluent from STP Outlet
Date Of Collection	:	09/10/2025
Date Of Received	:	09/10/2025
Date Of Analysis	:	09/10/2025
Sample Collected By	:	A.K. Bhagat, Jr. Sci., A.K. Mishra, In charge Chemist, H.K. Tiwari, Lab Asst. Grade-1 In presence of Scientist, E.E. & R.O.
Analyzed By	:	A.K. Mishra, In charge Chemist

WATER ANALYSIS REPORT

S. No.	Characteristics	Unit	Result
1.	pH	pH Unit	8.2
2.	Total Solids	Mg/L	726.0
3.	Total Dissolved Solids	Mg/L	638.0
4.	Total Suspended Solids	Mg/L	88.0
5.	Chloride (as Cl)	mg/l	74.0
6.	C.O.D.	Mg/L	192.0
7.	B.O.D. (3day at 27°C)	Mg/L	24.0
8.	Oil & Grease	Mg/L	8.5

Analyzed By Jr. Scientist Scientist Chief Chemist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Analysis No. 404

REGIONAL OFFICE
C.G.ENVIRONMENT CONSERVATION BOARD
BILASPUR (C.G.)

Sample Collected From	:	Nagar Palik Nigam, Bilaspur STP, Pachrighat, Bilaspur
Description Of Sample	:	Effluent from STP Outlet
Date Of Collection	:	09/10/2025
Date Of Received	:	09/10/2025
Date Of Analysis	:	09/10/2025
Sample Collected By	:	A.K. Bhagat, Jr. Sci., A.K. Mishra, In charge Chemist, H.K. Tiwari, Lab Asst. Grade-1 In presence of Scientist, E.E. & R.O.
Analyzed By	:	A.K. Mishra, In charge Chemist

WATER ANALYSIS REPORT

S. No.	Characteristics	Unit	Result
1.	pH	pH Unit	8.5
2.	Total Solids	Mg/L	802.0
3.	Total Dissolved Solids	Mg/L	690.0
4.	Total Suspended Solids	Mg/L	112.0*
5.	Chloride (as Cl)	mg/l	86.0
6.	C.O.D.	Mg/L	232.0
7.	B.O.D. (3day at 27^0C)	Mg/L	32.0*
8.	Oil & Grease	Mg/L	9.6

Analyzed By | Jr. Scientist | Scientist | Chief Chemist | Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Analysis No. 405

REGIONAL OFFICE
C.G.ENVIRONMENT CONSERVATION BOARD
BILASPUR (C.G.)

Sample Collected From	:	Nagar Palik Nigam, Bilaspur STP, Village Domuhani, Butapara Bilaspur
Description Of Sample	:	Effluent from STP Outlet 54 MLD
Date Of Collection	:	09/10/2025
Date Of Received	:	09/10/2025
Date Of Analysis	:	09/10/2025
Sample Collected By	:	A.K. Bhagat, Jr. Sci., A.K. Mishra, In charge Chemist, H.K. Tiwari, Lab Asst. Grade-1 In presence of Scientist, E.E. & R.O.
Analyzed By	:	A.K. Mishra, In charge Chemist

WATER ANALYSIS REPORT

S. No.	Characteristics	Unit	Result
1.	pH	pH Unit	7.9
2.	Total Solids	Mg/L	812.0
3.	Total Dissolved Solids	Mg/L	714.0
4.	Total Suspended Solids	Mg/L	98.0
5.	Chloride (as Cl)	mg/l	76.0
6.	C.O.D.	Mg/L	212.0
7.	B.O.D. (3day at 27^{0}C)	Mg/L	28.0
8.	Oil & Grease	Mg/L	8.9

Analyzed By Jr. Scientist Scientist Chief Chemist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Analysis No. 447

REGIONAL OFFICE
C.G.ENVIRONMENT CONSERVATION BOARD
BILASPUR (C.G.)

Sample Collected From	:	Nagar Palik Nigam, Bilaspur STP, Village Domuhani, Butapara Bilaspur
Description Of Sample	:	Effluent from STP Outlet 54 MLD
Date Of Collection	:	28/11/2025
Date Of Received	:	28/11/2025
Date Of Analysis	:	28/11/2025
Sample Collected By	:	H.K. Tiwari, Lab Asst. Grade-1
Analyzed By	:	H.K. Tiwari, Lab Asst. Grade-1

WATER ANALYSIS REPORT

S. No.	Characteristics	Unit	Result
1.	pH	pH Unit	8.3
2.	Total Solids	Mg/L	812.0
3.	Total Dissolved Solids	Mg/L	714.0
4.	Total Suspended Solids	Mg/L	98.0
5.	Chloride (as Cl)	mg/l	78.0
6.	C.O.D.	Mg/L	228.0
7.	B.O.D. (3day at 27°C)	Mg/L	28.0

Analyzed By Jr. Scientist Scientist Chief Chemist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Analysis No. 448

REGIONAL OFFICE
C.G.ENVIRONMENT CONSERVATION BOARD
BILASPUR (C.G.)

Sample Collected From	:	Nagar Palik Nigam, Bilaspur STP, Village Chilhati, Bilaspur.
Description Of Sample	:	Effluent from STP Outlet 17 MLD
Date Of Collection	:	28/11/2025
Date Of Received	:	28/11/2025
Date Of Analysis	:	28/11/2025
Sample Collected By	:	H.K. Tiwari, Lab Asst. Grade-1
Analyzed By	:	H.K. Tiwari, Lab Asst. Grade-1

WATER ANALYSIS REPORT

S. No.	Characteristics	Unit	Result
1.	pH	pH Unit	8.8
2.	Total Solids	Mg/L	796.0
3.	Total Dissolved Solids	Mg/L	690.0
4.	Total Suspended Solids	Mg/L	106.0
5.	Chloride (as Cl)	mg/l	58.0
6.	C.O.D.	Mg/L	136.0
7.	B.O.D. (3day at 27^0C)	Mg/L	22.0

Analyzed By Jr. Scientist Scientist Chief Chemist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
T.V. TOWER ROAD, RAIGARH

SAMPLE RECEIVED FROM	:	M/S Jindal Steel & Power Ltd., Patrapali, Raigarh
DESCRIPTION OF SAMPLE	:	STP-II Outlet (550MLD) Jindal School Premises Patrapali
DATE OF COLLECTION	:	09.01.2026
DATE OF RECEIVED	:	09.01.2026
DATE OF ANALYSIS	:	12.01.2026
SAMPLE COLLECTED BY	:	Kamal Kishor Bhoy (JSA) Jai Kishan Bareth (JLA)
ANALYSED BY	:	Him Shweta Khakha (Jr.Scientist) Kamal Kishor Bhoy (JSA)
CHECKED BY	:	Navin Chandra Malviya (Chief Chemist)

WATER ANALYSIS REPORT

S.No.	Characteristics	Unit	Results
1.	Temperature	0C	20
2.	Appearance	-	Clear
3.	Odour	-	OL
4.	pH	pH Unit	8.2
5.	Total Dissolved Solids	Mg/L	510.3
6.	Chloride (as CL)	Mg/L	89.0
7.	B.O.D.	Mg/L	21.9
8.	C.O.D.	Mg/L	56.0

Remarks :- * Indicate exceeding the Prescribed Board Limits.

Jr.Sc. Assistant **Jr.Scientist** **Chief Chemist** **Regional Officer**

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
T.V. TOWER ROAD, RAIGARH

SAMPLE RECEIVED FROM	:	M/S Jindal Steel & Power Ltd., Patrapali, Raigarh
DESCRIPTION OF SAMPLE	:	STP-III Outlet (2000MLD) Jindal School Premises Patrapali
DATE OF COLLECTION	:	09.01.2026
DATE OF RECEIVED	:	09.01.2026
DATE OF ANALYSIS	:	12.01.2026
SAMPLE COLLECTED BY	:	Kamal Kishor Bhoy (JSA) Jai Kishan Bareth (JLA)
ANALYSED BY	:	Him Shweta Khakha (Jr.Scientist) Kamal Kishor Bhoy (JSA)
CHECKED BY	:	Navin Chandra Malviya (Chief Chemist)

WATER ANALYSIS REPORT

S.No.	Characteristics	Unit	Results
1.	Temperature	0C	20
2.	Appearance	-	Clear
3.	Odour	-	OL
4.	pH	pH Unit	8.6
5.	Total Dissolved Solids	Mg/L	490.2
6.	Chloride (as CL)	Mg/L	84.0
7.	B.O.D.	Mg/L	19.3
8.	C.O.D.	Mg/L	54.0

Remarks :- [*] Indicate exceeding the Prescribed Board Limits.

Jr.Sc. Assistant | Jr.Scientist | Chief Chemist | Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
T.V. TOWER ROAD, RAIGARH

SAMPLE RECEIVED FROM	:	M/S Jindal Steel & Power Ltd., Patrapali, Raigarh
DESCRIPTION OF SAMPLE	:	STP-V Outlet (60MLD) Jindal Center Patrapali
DATE OF COLLECTION	:	09.01.2026
DATE OF RECEIVED	:	09.01.2026
DATE OF ANALYSIS	:	12.01.2026
SAMPLE COLLECTED BY	:	Kamal Kishor Bhoy (JSA) Jai Kishan Bareth (JLA)
ANALYSED BY	:	Him Shweta Khakha (Jr.Scientist) Kamal Kishor Bhoy (JSA)
CHECKED BY	:	Navin Chandra Malviya (Chief Chemist)

WATER ANALYSIS REPORT

S.No.	Characteristics	Unit	Results
1.	Temperature	0C	21
2.	Appearance	-	Clear
3.	Odour	-	OL
4.	pH	pH Unit	7.5
5.	Total Dissolved Solids	Mg/L	420.5
6.	Chloride (as CL)	Mg/L	78.2
7.	B.O.D.	Mg/L	20.6
8.	C.O.D.	Mg/L	52.5

Remarks :- * Indicate exceeding the Prescribed Board Limits.

Jr.Sc. Assistant | Jr.Scientist | Chief Chemist | Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
T.V. TOWER ROAD, RAIGARH

SAMPLE RECEIVED FROM	:	M/S Jindal Steel & Power Ltd., Patrapali, Raigarh
DESCRIPTION OF SAMPLE	:	STP-IV Outlet (1000MLD) Kirodimal Nagar
DATE OF COLLECTION	:	09.01.2026
DATE OF RECEIVED	:	09.01.2026
DATE OF ANALYSIS	:	12.01.2026
SAMPLE COLLECTED BY	:	Kamal Kishor Bhoy (JSA) Jai Kishan Bareth (JLA)
ANALYSED BY	:	Him Shweta Khakha (Jr.Scientist) Kamal Kishor Bhoy (JSA)
CHECKED BY	:	Navin Chandra Malviya (Chief Chemist)

WATER ANALYSIS REPORT

S.No.	Characteristics	Unit	Results
1.	Temperature	0C	21
2.	Appearance	-	Clear
3.	Odour	-	OL
4.	pH	pH Unit	7.68
5.	Total Dissolved Solids	Mg/L	550.4
6.	Chloride (as CL)	Mg/L	90.10
7.	B.O.D.	Mg/L	25.7
8.	C.O.D.	Mg/L	62.4

Remarks :- [*] Indicate exceeding the Prescribed Board Limits.

Jr.Sc. Assistant | Jr.Scientist | Chief Chemist | Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
T.V. TOWER ROAD, RAIGARH

SAMPLE RECEIVED FROM	:	M/S Jindal Steel & Power Ltd., Patrapali, Raigarh
DESCRIPTION OF SAMPLE	:	STP-VI Outlet (1000MLD) Kerajhar
DATE OF COLLECTION	:	09.01.2026
DATE OF RECEIVED	:	09.01.2026
DATE OF ANALYSIS	:	12.01.2026
SAMPLE COLLECTED BY	:	Kamal Kishor Bhoy (JSA) Jai Kishan Bareth (JLA)
ANALYSED BY	:	Him Shweta Khakha (Jr.Scientist) Kamal Kishor Bhoy (JSA)
CHECKED BY	:	Navin Chandra Malviya (Chief Chemist)

WATER ANALYSIS REPORT

S.No.	Characteristics	Unit	Results
1.	Temperature	0C	20
2.	Appearance	-	Clear
3.	Odour	-	OL
4.	pH	pH Unit	8.6
5.	Total Dissolved Solids	Mg/L	488.5
6.	Chloride (as CL)	Mg/L	85.1
7.	B.O.D.	Mg/L	23.9
8.	C.O.D.	Mg/L	58.3

Remarks :- * Indicate exceeding the Prescribed Board Limits.

Jr.Sc. Assistant | Jr.Scientist | Chief Chemist | Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

क्षेत्रीय कार्यालय
छ.ग. पर्यावरण संरक्षण मंडल

टी.व्ही.टॉवर रोड, रायगढ़ (छ.ग.)
Email ID: roraigarh.cecb@gmail.com

जावक क्र. 2891 /तक./पर्या.सं.मं./2025 रायगढ़, दिनांक 30/12/25

प्रति,

सदस्य सचिव
छ.ग. पर्यावरण संरक्षण मण्डल,
पर्यावास भवन, नार्थ ब्लॉक, सेक्टर–19,
नवा रायपुर, अटल नगर, जिला–रायपुर (छ.ग.)

विषय :– नगरीय निकाय के अंतर्गत संचालित एस.टी.पी. की जल विश्लेषण परिणाम प्रेषित करने बाबत्।

—0—

उपरोक्त विषयान्तर्गत लेख है कि माह नवम्बर 2025 में नगरीय निकाय के अंतर्गत संचालित एस.टी.पी. से संग्रहित जल नमूनों की जल विश्लेषण मापन परिणाम संलग्न कर कृपया प्रेषित है।

संलग्न :– उपरोक्तानुसार।

क्षेत्रीय अधिकारी
छ. ग. पर्यावरण संरक्षण मंडल,
रायगढ़ (छ.ग.)

EE(LD)
09/1/26

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar
09/01/2026

जल विश्लेषण उद्योगों की सूची – नवम्बर 2025

क्रमांक	उद्योग का नाम	जल विश्लेषण मापन दिनांक	रिमार्क
1.	सीवज ट्रीटमेंट प्लांट (07 एम.एल.डी.), बड़े अतरमुड़ा, जिला–रायगढ़	07.11.2025	—
2.	सीवज ट्रीटमेंट प्लांट (25 एम.एल.डी.), बांझीनपाली, जिला–रायगढ़	07.11.2025	—

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
T.V. TOWER ROAD, RAIGARH

Email ID – roraigarh.cecb@gmail.com

SAMPLE RECEIVED FROM : Sewage Treatment Plant, Bade Attarmuda, Distt. Raigarh

DESCRIPTION OF SAMPLE : 07 MLD STP Outlet Sample

DATE OF COLLECTION : 07/11/2025

DATE OF RECEIVED : 07/11/2025

DATE OF ANALYSIS : 07/11/2025 to 10/11/2025

SAMPLE COLLECTED BY : Prem Singh (Lab Attendant Grade-II)

ANALYSED BY : Satish Kumar Patel (Jr.Scientist)

CHECKED BY : N.C. Malviya (Chief Chemist)

WATER ANALYSIS REPORT

S.No.	Characteristics	Unit	Results
1.	Temperature	^{0}C	26
2.	Appearance	-	S.Turbid
3.	Odour	Threshold No.	Unpleasant
4.	pH	pH Unit	8.5
5.	Turbidity	NTU	48.0
6.	Specific Conductivity	Micro Mhos	879.0
7.	Total Dissolved Solids	Mg/L	482.0
8.	Total Suspended Solids	Mg/L	82.0
9.	Dissolved Oxygen (D.O.)	Mg/L	5.2
10.	B.O.D. (3 day 270C)	Mg/L	21.8
11.	C.O.D.	Mg/L	67.1

Jr.Scientist

Chief Chemist

Regional Officer

G:\New PC\Water Anaylsis\Nagar Nigam STP (07 MLD).docx

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
T.V. TOWER ROAD, RAIGARH
Email ID – roraigarh.cecb@gmail.com

SAMPLE RECEIVED FROM : Sewage Treatment Plant, Banjhinpali, Distt. Raigarh
DESCRIPTION OF SAMPLE : 25 MLD STP Outlet Sample
DATE OF COLLECTION : 07/11/2025
DATE OF RECEIVED : 07/11/2025
DATE OF ANALYSIS : 07/11/2025 to 10/11/2025
SAMPLE COLLECTED BY : Prem Singh (Lab Attendant Grade-II)
ANALYSED BY : Satish Kumar Patel (Jr.Scientist)
CHECKED BY : N.C. Malviya (Chief Chemist)

WATER ANALYSIS REPORT

S.No.	Characteristics	Unit	Results
1.	Temperature	°C	26
2.	Appearance	-	S.Turbid
3.	Odour	Threshold No.	Unpleasant
4.	pH	pH Unit	8.3
5.	Turbidity	NTU	53.0
6.	Specific Conductivity	Micro Mhos	816.0
7.	Total Dissolved Solids	Mg/L	401.0
8.	Total Suspended Solids	Mg/L	77.0
9.	Dissolved Oxygen (D.O.)	Mg/L	4.9
10.	B.O.D. (3 day 270C)	Mg/L	20.3
11.	C.O.D.	Mg/L	72.5

Jr.Scientist

Chief Chemist

Regional Officer

G:\New PC\Water Anaylsis\Nagar Nigam STP (25 MLD).docx

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Report No. 2711

REGIONAL OFFICE
CHHATISHGARH ENVIRONMENT CONSERVATION BOARD
JAGDALPUR, BASTAR (C.G.)

Sample collected from	:	Municipal Corporation Jagdalpur (25 M.L.D) Sewage Treatment Plant, Village-Balikonta, Dist.- Bastar (C.G.)
Description of sample	:	STP (Outlet)
Date of collection	:	10.10.2025
Date of received	:	10.10.2025
Date of analysis	:	11.10.2025
Sample collected by	:	Shri Ghanshyam Singh, Scientist,
Analysed by	:	Shri Ghanshyam Singh, Scientist,
Analysed place	:	R.O.C.E.C.B., BHILAI

S.No.	Characteristics	Unit	Result
1	Temperature	^{0}C	29.5
2	Appearance	NTU	Clear
3	Odour	Threshold No	Odourless
4	pH	pH Unit	7.31
5	Total Solids	mg/L	20.0
6	Dissolved Solids	mg/L	10.0
7	Suspended Solids	mg/L	10.0
8	Chloride (as Cl)	mg/L	39.76
9	Dissolved Oxygen	mg/L	5.8
10	B.O.D (3day 27^{0}C)	mg/L	16.4
11	C.O.D.	mg/L	17.10
12	Any Other Test	-	-

Remarks:- ☐ Parameters Exceeds the limits as per Board Standards

Chemist | Scientist | Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Report No. 2616

REGIONAL OFFICE
CHHATISHGARH ENVIRONMENT CONSERVATION BOARD
JAGDALPUR, BASTAR (C.G.)

Sample collected from : Municipal Corporation Jagdalpur (25 M.D) Sewage Treatment Plant, Village-Balikonta, Dist.- Bastar (C.G.)

Description of sample : STP outlet
Date of collection : 30/05/2025
Date of received : 30/05/2025
Date of analysis : 30/05/2025
Sample collected by : Shri N.K Patel Chemist
Analysed by : Shri N.K Patel Chemist
Analysed place : R.O.C.E.C.B., BHILAI

S.No.	Characteristics	Unit	Result
1	Temperature	^{0}C	29.0
2	Appearance	NTU	Clear
3	Odour	Threshold No	Odourless
4	pH	pH Unit	7.53
5	Total Solids	mg/L	410.0
6	Dissolved Solids	mg/L	355.0
7	Suspended Solids	mg/L	55.0
8	Chloride (as Cl)	mg/L	62.0
9	B.O.D (3day 27^{0}C)	mg/L	2.8
10	C.O.D.	mg/L	158.40
11	Any Other Test		

Remarks:- ☐ Parameters Exceeds the limits as per Board Standards

Chemist | Scientist | Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Report No. 2592

REGIONAL OFFICE
CHHATISHGARH ENVIRONMENT CONSERVATION BOARD
JAGDALPUR, BASTAR (C.G.)

Sample collected from : Municipal Corporation Jagdalpur (25 MLD) Sewage Treatment Plant, Village-Balikonta, Dist-Bastar

Description of sample : STP outlet
Date of collection : 27/03/2025
Date of received : 28/03/2025
Date of analysis : 01/04/2025
Sample collected by : Ghanshyam Singh, Scientist And Shri N.K Patel Chemist
Analysed by : Shri N.K Patel Chemist
Analysed place : R.O.C.E.C.B., BHILAI

S.No.	Characteristics	Unit	Result
1	Temperature	^{0}C	31.0
2	Appearance	NTU	Clear
3	Odour	Threshold No	Odourless
4	pH	pH Unit	6.50
5	Total Solids	mg/L	420.0
6	Dissolved Solids	mg/L	360.0
7	Suspended Solids	mg/L	60.0
8	Chloride (as Cl)	mg/L	88.0
9	B.O.D (3day 27^{0}C)	mg/L	3.8
10	C.O.D.	mg/L	142.85
11	Any Other Test		

Remarks:- ☐ Parameters Exceeds the limits as per Board Standards

Chemist

Scientist

Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE AE

Faecal Sludge Treatment Plant (FSTP) Details							
Sr. No.	**District**	**Name of the ULB**	**Capacity of FSTP (in KLD)**	**Capacity Utilized (in KLD)**	**Quantity of Faecal Sludge treated through Co-treatment in STP (in KLD)**	**No. of trips of Vaccum emptier for desludging in last 6 months (in Nos.)**	**Quantity of Faecal Sludge treated in FSTP in last 6 Months (in KL)**
Total			**896**	**538.23**	**733.39**	**31616**	**116934.38**
1	Raipur	Raipur Nagar Nigam	0	0	360	13104	65520
2		MandirHasoud Nagar Palika	5	2.1	0	21	52
3		Chandkhuri Nagar Panchayat	5	1.1	0	18	38
4		Samoda Nagar Panchayat	5	1.9	0	18	52
5		Birgaon Nagar Nigam	104	84	0	42	121
6		Tildanewra Nagar Palika	8	2.6	0	9	22
7		Gobranawapara Nagar Palika	5	2.8	0	42	117.6
8		Aarang Nagar Palika	5	2.9	0	32	94
9		Abhanpur Nagar Palika	3	2.9	0	24	52.2
10		Kharora Nagar Panchayat	3	1.5	0	20	40
11		Manacamp Nagar Panchayat	3	2.86	0	35	100.1
12		Kunra Nagar Panchayat	5	2.6	0	18	46
13	Gariyaband	Gariyaband Nagar Palika	3	2.4	0	26	92
14		Rajim Nagar Panchayat	3	2.7	0	30	81
15		Fingeshwar Nagar Panchayat	3	2.4	0	26	62.4
16		Chhura Nagar Panchayat	3	2.3	0	23	88
17	Dhamtari	Dhamtari Nagar Nigam	8	5.75	0	110	330
18		Kurud Nagar Panchayat	3	3	0	38	94
19		Magarload Nagar Panchayat	3	3	0	20	45
20		Nagri Nagar Panchayat	5	3.5	0	21	65.5
21		Bhakhara Nagar Panchayat	3	2.85	0	18	51.3
22		Aamdi Nagar Panchayat	3	2.8	0	11	35.6
23	Mahasamund	Mahasamund Nagar Palika	8	5	0	35	87
24		Bagbahara Nagar Palika	15	5	0	35	88
25		Saraipali Nagar Palika	5	3	0	70	210
26		Pithora Nagar Panchayat	5	3	0	24	60
27		Basna Nagar Panchayat	3	2	0	50	150
28		Tumgaon Nagar Panchayat	5	3	0	21	57
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	3	2.5	0	4	12
30		Tundra Nagar Panchayat	3	3	0	3	8
31		Balodabazar Nagar Palika	8	6	0	10	29
32		Bhatapara Nagar Palika	8	2.6	0	9	22
33		Kashdol Nagar Panchayat	3	3	0	4	12
34		Palari_BB Nagar Panchayat	3	1.5	0	20	40
35		Simga Nagar Palika	5	1.8	0	6	18
36	Durg	Durg Nagar Nigam	0	-	66.57	1257	-
37		Bhilai Nagar Nigam	0	0	120.41	3817	-
38		BhilaiCharoda Nagar Nigam	40	16	0	734	1984
39		Jamul Nagar Palika	5	2.4	0	75	325
40		Kumhari Nagar Palika	6	3.4	0	98	410
41		Ahiwara Nagar Palika	5	2.8	-	378	796
42		Dhamdha Nagar Panchayat	3	1.9	-	276	524
43		Patan Nagar Panchayat	8	1.7	0	22	294
44		Utai Nagar Panchayat	5	1.6	0	21	287
45		Risali Nagar Nigam	0	-	15.06	891	-
46	Bemetara	Bemetara Nagar Palika	8	2.2	0	156	374
47		Saja Nagar Panchayat	3	1.8	0	63	112
48		Thankhamhariya Nagar Panchayat	3	1.9	0	74	130
49		Devkar Nagar Panchayat	3	1.1	0	95	205
50		Berla Nagar Panchayat	3	1.2	0	136	326
51		Parpodi Nagar Panchayat	2	0.8	0	80	180
52		Nawagarh_B Nagar Panchayat	3	2.2	0	163	358
53		Maro Nagar Panchayat	3	1.2	0	154	184
54	Balod	Balod Nagar Palika	5	4.2	0	93	341
55		DalliRajhara Nagar Palika	8	7.91	0	120	540
56		Gunderdehi Nagar Panchayat	3	0.75	0	22	101
57		Doundi Nagar Panchayat	3	0.65	0	18	110
58		DoundiLohara Nagar Panchayat	3	2.8	0	15	148
59		Gurur Nagar Panchayat	3	0.7	0	43	110
60		Arjunda Nagar Panchayat	3	0.48	0	19	98
61		Chikhlakasa Nagar Panchayat	3	2.8	0	15	142
62	Rajnandgaon	Rajnandgaon Nagar Nigam	100	31.5	0	1307	5670
63		Dongargarh Nagar Palika	8	4	0	20	80
64		Dongargaon Nagar Panchayat	3	1.2	0	72	216
65		Churiya Nagar Panchayat	3	1	0	5	15
66		Kawardha Nagar Palika	0	-	13.48	112	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Faecal Sludge Treatment Plant (FSTP) Details							
Sr. No.	**District**	**Name of the ULB**	**Capacity of FSTP (in KLD)**	**Capacity Utilized (in KLD)**	**Quantity of Faecal Sludge treated through Co-treatment in STP (in KLD)**	**No. of trips of Vaccum emptier for desludging in last 6 months (in Nos.)**	**Quantity of Faecal Sludge treated in FSTP in last 6 Months (in KL)**
Total			**896**	**538.23**	**733.39**	**31616**	**116934.38**
67	Kabirdham	Pandriya Nagar Palika	3	2.3	0	21	24
68		Bodla Nagar Panchayat	3	2.5	0	12	30
69		Pandatarai Nagar Panchayat	3	2.1	0	17	20
70		SahspurLohara Nagar Panchayat	3	2.5	0	5	20
71		Pipariya Nagar Panchayat	3	2.5	0	17	43
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	5	3.8	0	62	105
73		Gandai Nagar Panchayat	3	2.5	0	14	30
74		Chhuikhadan Nagar Panchayat	3	2.4	0	24	45
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	5	0.9	0	54	162
76	Bilaspur	Bilaspur Nagar Nigam	0	0	89.3	1182	16074
77		Takhatpur Nagar Palika	5	3.4	0	26	88
78		Ratanpur Nagar Palika	5	3.2	0	24	87
79		Kota Nagar Panchayat	3	2.2	0	16	52
80		Bodri Nagar Palika	5	5	0	32	80
81		Bilha Nagar Panchayat	3	3	0	18	27
82		Malhar Nagar Panchayat	3	2.4	0	16	25
83	Raigarh	Raigarh Nagar Nigam	0	0	22.17	166	3867.12
84		Kharsiya Nagar Palika	3	3	0	10	28
85		Dharmjaygarh Nagar Panchayat	3	2.2	0	13	34
86		Gharghoda Nagar Panchayat	3	3	0	47	94
87		Lailunga Nagar Panchayat	3	3	0	42	84
88		Kirodimalnagar Nagar Panchayat	0	0	2.1	7	18.5
89		Pussore Nagar Panchayat	3	3	0	6	6.5
90	Mungeli	Mungeli Nagar Palika	5	4.6	0	3	4.6
91		Lormi Nagar Palika	3	2.7	-	10	30
92		Pathariya Nagar Panchayat	3	2.2	0	8	20.1
93		Sargaon Nagar Panchayat	3	2.4	0	12	23.8
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	3	2.4	0	10	20.1
95		Pendra Nagar Palika	3	2.5	0	9	18.6
96	Janjgir - Champa	JanjgirNaila Nagar Palika	8	4.5	-	9	27
97		Champa Nagar Palika	5	4.7	-	18	54
98		Akaltara Nagar Palika	5	3.6	-	17	53
99		Baloda Nagar Panchayat	3	2.3	-	15	46
100		Kharod Nagar Panchayat	3	1.4	-	12	28
101		Shivrinarayan Nagar Panchayat	3	1.5	-	14	35
102		Saragaon Nagar Panchayat	3	1.7	-	3	9
103		Nawagarh_J Nagar Panchayat	3	1.5	-	3	4.5
104		Rahaud Nagar Panchayat	3	1.1	-	5	12
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	5	5.2	0	19	36.7
106		Sariya Nagar Panchayat	3	1.86	0	11	14.5
107		Baramkela Nagar Panchayat	3	1.67	0	7	14.2
108		Bhatgaon_SB Nagar Panchayat	3	1.28	0	11	23.4
109		Bilaigarh Nagar Panchayat	3	0.96	0	6	14.5
110	Korba	Korba Nagar Nigam	8	8	19.9	1072	2511
111		Dipka Nagar Palika	5	3.25	0	18	32.3
112		Katghora Nagar Palika	5	5	0	6	1.6
113		Pali Nagar Panchayat	3	1.9	0	7	14.1
114		Churikala Nagar Panchayat	3	5	0	6	0.46
115	Sakti	Sakti Nagar Palika	5	3.6	0	9	21.6
116		Nayabaradwar Nagar Panchayat	3	1.5	0	14	21
117		Aadbhar Nagar Panchayat	3	1.2	0	4	12
118		Jaijepur Nagar Panchayat	3	1.4	0	10	14
119		Dhabhara Nagar Panchayat	3	1.35	0	19	39.5
120		Chandrapur Nagar Panchayat	3	1.34	0	19	39.6
121	Sarguja	Ambikapur Nagar Nigam	20	18	0	795	3314
122		Sitapur Nagar Panchayat	3	1.45	0	165	239
123		Lakhanpur Nagar Panchayat	3	0.13	0	78	285
124	Jashpur	Jashpurnagar Nagar Palika	5	4.2	0	174	504
125		Patthalgaon Nagar Palika	5	2.45	0	172	421
126		Kotba Nagar Panchayat	3	1.11	0	37	121
127		Bagicha Nagar Panchayat	3	1.12	0	46	129
128		Kunkuri Nagar Panchayat	3	2.4	0	45	132
129	Balrampur	Balrampur Nagar Palika	5	2.41	0	190	450
130		Ramanujganj Nagar Palika	3	1.11	0	58	130
131		Kusmi Nagar Panchayat	3	1.1	0	192	68
132		Rajpur Nagar Panchayat	3	1.1	0	96	62

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Faecal Sludge Treatment Plant (FSTP) Details							
Sr. No.	**District**	**Name of the ULB**	**Capacity of FSTP (in KLD)**	**Capacity Utilized (in KLD)**	**Quantity of Faecal Sludge treated through Co-treatment in STP (in KLD)**	**No. of trips of Vaccum emptier for desludging in last 6 months (in Nos.)**	**Quantity of Faecal Sludge treated in FSTP in last 6 Months (in KL)**
Total			**896**	**538.23**	**733.39**	**31616**	**116934.38**
133		Wadrafnagar Nagar Panchayat	3	2.8	0	195	163
134	Koriya	Baikunthpur Nagar Palika	3	2.7	0	42	132
135		Shivpurchrcha Nagar Palika	2	1.2	0	36	112
136	Surajpur	Surajpur Nagar Palika	5	4.7	0	109	270
137		Vishrampur Nagar Panchayat	3	1.3	0	67	345
138		Pratappur Nagar Panchayat	3	0.78	0	75	142
139		Bhatgaon_S Nagar Panchayat	3	0.9	0	80	162
140		Jarhi Nagar Panchayat	3	3	0	84	235
141		Premnagar Nagar Panchayat	3	1.9	0	97	83
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	5	4.8	0	329	896.4
143		Manendragarh Nagar Palika	6	4.6	0	90	350
144		Jhagrakhand Nagar Panchayat	3	1.25	0	41	151
145		Khongapani Nagar Panchayat	3	1.8	0	54	168
146		Nailedri Nagar Panchayat	3	1.5	0	42	147
147	Bastar	Jagdalpur Nagar Nigam	0	-	24.4	450	878.4
148		Bastar Nagar Panchayat	3	1.2	0	13	12.4
149	Kondagaon	Kondagaon Nagar Palika	5	3	0	11	34
150		Keshkal Nagar Panchayat	5	3.5	0	10	27.5
151		Farasgaon Nagar Panchayat	3	2	0	7	14.5
152	nigam'	Narayanpur Nagar Palika	5	3	0	9	25.5
153	Kanker	Kanker Nagar Palika	8	3.76	0	10	32.5
154		Bhanupratappur Nagar Panchayat	3	1.9	0	9	24
155		Charama Nagar Panchayat	5	1.7	0	8	21.6
156		Pankhanjur Nagar Panchayat	5	2.2	0	11	29
157		Antagarh Nagar Panchayat	3	2.2	0	5	12
158		Narharpur Nagar Panchayat	3	1.7	0	8	21.6
159	Dantewada	Kirandul Nagar Palika	5	2.5	0	17	45
160		BadiBacheli Nagar Palika	5	2.2	0	9	24
161		Dantewada Nagar Palika	5	2.5	0	12	32
162		Geedam Nagar Panchayat	3	2.5	0	21	53
163		Barsur Nagar Panchayat	3	1.9	0	8	21
164	Sukma	Sukma Nagar Palika	5	2.4	0	11	30
165		Dornapal Nagar Panchayat	3	1.8	0	7	20
166		Konta Nagar Panchayat	3	1.8	0	7	20
167	Bijapur	Bijapur Nagar Palika	5	2.3	0	9	26
168		Bhairamgarh Nagar Panchayat	5	2.5	0	6	15
169		Bhopalpattnam Nagar Panchayat	5	1.8	0	4	11
170	Gariyaband	Kopra Nagar Panchayat	0	0	0	0	0
171	Balodabazar	Rohansi Nagar Panchayat	0	0	0	0	0
172	Durg	Amleshwar Nagar Palika	0	0	0	0	0
173	Bemetara	Dadhi Nagar Panchayat	0	0	0	0	0
174		Bhinbhouree Nagar Panchayat	0	0	0	0	0
175	Kabirdham	Indouri Nagar Panchayat	0	0	0	0	0
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	0	0	0	0	0
177	Mungeli	Barela Nagar Panchayat	0	0	0	0	0
178	Korba	Banki Mogra Nagar Palika	0	0	0	0	0
179	Janjgir Champa	Pamgarh Nagar Panchayat	0	0	0	0	0
180		Nariyara Nagar Panchayat	0	0	0	0	0
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	0	0	0	0	0
182		Pawni Nagar Panchayat	0	0	0	0	0
183	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0	0	0	0	0
184	Mungeli	Jarhagaon Nagar Panchayat	0	0	0	0	0
185	Bemetara	Devbhog Nagar Panchayat	0	0	0	0	0
186	Bemetara	Kusmi Nagar Panchayat	0	0	0	0	0
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	0	0	0	0	0
188	Koriya	Patna Nagar Panchayat	0	0	0	0	0
189	Balod	Palari Dist. Balod Nagar Panchayat	0	0	0	0	0
190	Rajnandgaon	Ghumka Nagar Panchayat	0	0	0	0	0
191	Surajpur	Shivnandpur Nagar Panchayat	0	0	0	0	0
192	JanjgirChampa	Bamnidih Nagar Panchayat	0	0	0	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details Regarding Wastewater Discharge in ULBs

S No	Name of District	Name of ULB	Details of Major Drains from which untreated water is Flowing			Details of Untreated Water Flow			
			Number of Major Drains	Name of Major Drains	Type of flow in drains (Continuous/ Intermittent)	Landmark/Location Details of Starting Point of drain	Landmark/Location Details of End Point of drain	Estimated Flow at End point of Drain (MLD)	Latitude and Longitude of the End point of drain
1	Raipur	Raipur Nagar Nigam	17	1. Chokra Nala 2. Urkura Nala 3. Daldal Seoni Nala 4. Amaseoni Nala 5. Saddu Nala 6. Labhandih Nala 7. Telibandha Nala 8. Jora Nala 9. Fundhar Nala 10. Amlidih Nala 11. Energy Park Nala 12. Acholi Nala 13. Chingri Nala 14. Govardhan Nala 15. Wonderpark Nala 16. Atari Nala 17. Tendua Nala	1. Continous 2. Continous 3. Continous 4. Continous 5. Continous 6. Continous 7. Continous 8. Continous 9. Continous 10. Continous 11. Continous 12. Continous 13. Continous 14. Continous 15. Continous 16. Continous 17. Continous	1.Ward No 6,7 2.Ward No 6 3.Ward No 7 4.Ward No 9 5.Ward No 9 6.Ward No 51,9 7.Ward No 31,32 8.Ward No 51 9.Ward No 51 10.Ward No 52,50 11.Ward No 53 12.From Birgaon 13.Ward No 55,56 14.Ward No 66,67 15.Ward No 22,40 16.Ward No 21,1 17.From Birgaon	1.At Nimora Situated in Birgaon 2.At Urkura Situated in Birgaon 3.Behide HBC Pasulidih towards Birgaon 4.Near Rajwada City Saddu Ward No 8 5.Near Indra smiti Park Mowa Ward No 8 6.Near Avinash Chitwan Ward No 9 7.Near LIC Colony Road Ward No 10 8.Behind St. Xaviers School Ward No 51 9.Behind Energy Park Ward No 51 10.Behind Anata Colony Vishal Nagar Ward No 51 11.Behind Energy Park Ward No 51 12.From Birgaon 13.Chingri Nala goes to Chandandih STP (Used Interceptor at Wet well Bhatagaon) 14.Govardhan Nala goes to Chandandih STP (Used Interceptor at Wet well Mahadevghat) 15.Wonderpark Nala goes to Chandandih STP (Used Interceptor at Wet well Inderprast Colony) 16.Atari Nala goes to Chandandih STP (Used Interceptor at Wet well Atari) 17.From Birgaon	1. Chokra Nala - 71.72 MLD 2. Urkura Nala - 27.41 MLD 3. Dal dal Seoni Nala - 44.31 MLD 4. Amaseoni Nala - 8.26 MLD 5. Saddu Nala - 21.35 MLD 6. Labhandih Nala - 9.58 MLD 7. Telibandha Nala - 14.70 MLD 8. to 11. Jora Nala + Fundhar Nala + Amlidih Nala + Energy Park Nala - 11.77 MLD 12. Acholi Nala - 1.96 MLD 13. Chingri Nala - 18.9 MLD 14. Govardhan Nala - 32.00 MLD 15. Wonderpark Nala - 9.00 MLD 16. Atari Nala - 2.07 MLD 17. Tendua Nala - 28.43 MLD	1. Lat - 21.345542°, Long - 81.633286° 2. Lat - 21.323571°, Long - 81.654190° 3. Lat - 21.310974°, Long - 81.668509° 4. Lat - 21.289394°, Long - 81.679108° 5. Lat - 21.283360°, Long - 81.680981° 6. Lat - 21.267607°, Long - 81.689126° 7. Lat - 21.266583°, Long - 81.678374° 8. Lat - 21.236947°, Long - 81.690613° 9. Lat - 21.221732°, Long - 81.699768° 10. Lat - 21.231493°, Long - 81.692104° 11. Lat - 21.222394°, Long - 81.696845° 12. Lat - 21.345257°, Long - 81.633921° 13. Lat - 21.203757°, Long - 81.608093° 14. Lat - 21.212595°, Long - 81.594759° 15. Lat - 21.230684°, Long - 81.574171° 16. Lat - 21.268939°, Long - 81.551393° 17. Lat - 21.329795°, Long - 81.583169°
2		MandirHasoud Nagar Palika	5	1. Local nala 1 2. Local nala 2 3. Local nala 3 4. Local nala 4 5. Local nala 5	1. Continuous 2. Continuous 3. Continuous 4. Intermittent 5. Intermittent	1. Near De creation 2. Near Indian overseas bank Mandir Hasaud branch 3. Near Indian overseas bank Mandir Hasaud branch 4. From Ward 3 5. Ward 4 Nakta	1. Canal near Jai Maa Nageshwari fabricator 2. Open land near ward 16 3. Near Dhirubhai fastag service 4. Kurud Dam 5. From Ward 4 to ward 3 open land	1. 0.69 MLD 2. 0.48 MLD 3. 0.25 MLD 4. 0.44 MLD 5. 0.27 MLD	1. 21°12'42.63"N 81°45'34.27"E 2. 21°13'22.57"N 81°46'25.22"E 3. 21°13'52.62"N 81°45'36.97"E 4. 21°15'36.18"N 81°46'7.10"E 5. 21°14'31.64"N 81°47'5.04"E
3		Chandkhuri Nagar Panchayat	3	1. Local nala 1 2. Local nala 2 3. Local nala 3	1. Continuous 2. Continuous 3. Intermittent	1. Milan chowk, ward 8 2. lok sewa kendra 3. Near Meghnath Kurre ayurvedik hospital	1. Ward 4 near Kaushilya temple 2. Ward 2 near shamshan ghat 3. Ward 15, local nala	1) 0.29 MLD 2) 0.15 MLD 3) 0.09 MLD	1) 21°18'59.53"N 81°48'48.62"E 2) 21°19'10.30"N 81°49'19.51"E 3) 21°17'30.57"N 81°50'0.47"E
4		Samoda Nagar Panchayat	3	1. Local nala 1 2. Local nala 2 3. Local nala 3	1. Continuous 2. intermittent 3. intermittent	1. ward 1 2.ward 9 3.ward 15	ward no.05 ward no. 7 ward n0.11	1) 0.69 MLD 2) 0.48 MLD 3) 0.54MLD	1) 21°28'33.65"N 82°07'61.20"E 2) 21°30'64.31"N 82°06'99.43"E 3) 21°28'82.82"N 82°09'67.82"E
5		Birgaon Nagar Nigam	2	1. Subhash Chowk Nala 2. Birgaon Nala	1.Continous 2.Continous	1).ward no . 37,38 2).ward no. 35,36	1).ward no 1 open land 2).ward no 12 open land	1). 2.91 MLD 2). 17.30 MLD	1). Lat- 21.327145°, Lon- 81.605057° 2). Lat- 21.332288°, Lon- 81.624004°
6		Tildanewra Nagar Palika	2	(1.) Ward No. 22 Nala (2.) Khamhar Nala	(1) Continous (2) Continous	1. Ward No. 22 Ke Pas Tilda Road 2.Railway Crossing Ke Pas	1.Shamshan Ghat Ke Pas Ward No.22 Tala Talab Me 2. Ward No. 9 Miting Point Ke Pas	1.) 0.9 2) 2.78	(1.) 21°33'2.22"N 81°47'9.12"E (2.) 21°34'35.94"N 81°49'42.42"E
7		Gobranawapara Nagar Palika	3	1.kachna dhurwa 2.samura bazzzar Nallah. 3. Bhagat singh ward Nallah	1. Continuous 2. Continuous 3.Continous	1. ward 1 2.ward 21 3.ward 16	1) Ward NO. 01. 2) Ward No.20. 3) Stp Muktidham	1. 0.9 MLD. 2. 1.1 MLD 3 0.9 MLD	1) 20.9734429,81.8679176. 2) 20.96849488 , 81.876538 3)20.976353 , 81.8625366
8		Aarang Nagar Palika	2	1. gaurav path drain. 2. drain near mangal bhawan	1.Continous 2.Continous	1. near slrm center. 2. near college chowk	1. near mangal bhawan. 2. near shri ram fuels	1.) 1.49 2) 0.64	1.) 21°33'2.22"N 81°47'9.12"E 2.) 21°34'35.94"N 81°49'42.42"E
9		Abhanpur Nagar Palika	6	1.Local Nala No.:-1 2.Local Nala No.:-2 3.Local Nala No.-3 4.Local Nala No.-4 5.Local Nala No.-5 6.Local Nala No.-6	1. Continous, 2. Continous, 3. Continous, 4. Continous, 5.Continous, 6. Continous	1. ward no. 6 Bhunesh sinha ghar pass 2. ward no. 4 mauli mata mandir pass 3. ward no. 2 nilesh sinha ghar pass 4. ward bajarang bali chowk 5. ward 14 keshari jwellers k pass 6. ward 14 bus stand sbm toilet	1. Ward no 5 Chhata talab open land 2. Ward no2 talab 3. ward no1 kanda dabri 4. ward no1 sarkhi road open land 5. ward 15 near soni hospital open land 6. rajim road open land	1. 0.24 MLD, 2. 0.17 MLD, 3. 0.19 MLD, 4. 0.21 MLD, 5. 0.22 MLD, 6. 0.21 MLD	1.) 21.056663, 81.735586 2.) 21.05423, 817321816 3.) 21.054483, 51.72665 4.) 21.050083, 81.729914 5.) 21.060341, 81.748416 6.) 21.0458,81.7582
10		Kharora Nagar Panchayat	1	1.Main cross road kharora Local nallah	Continous	from main crossroad kharora	In Ward 12 Nallah	1.03	1.)21°24'34.70"N 81°55'50.82"E
11		Manacamp Nagar Panchayat	2	1. Modern Nala 2. Local Nala	Continous Continous	1. Airport road, Shri ji pizza & Veg restaurant ke pass 2. Ward no. 09 , Hoel airport stay ke pass	1. Temri road ke pass talab me 2. VIP road nala me	1) 1.55 2) 0.23	1) 21°12'0.05"N 81°42'38.01"E 2) 21°12'4.02"N 81°43'9.53"E
12		Kunra Nagar Panchayat	2	1 .Shamshan Ghat Nala 2.Shikari Para Nala	1.Continous 2. Continous	1. Shamshan Ghat Ke Pas se 2.Ward Number 14 Ram Mandir ke Pas se.	1.Kolhan Nala 2. Ward Number 15 Lila Talab	1. 0.5 2. 0.5	1 . 21.437263 ; 81.6661555 ,2 . 21.438408; 81.652892
13	Gariyaband	Gariyaband Nagar Palika	3	1.Chhura Road , 2. sadhauli road, 3. Gaurav path Road	1.Continous, 2.Continous 3.Continous	1.tiranga chowk, 2.kachheri chowk, 3.ward no 6	1.ward no 11, 2.ward 6, 3.ward 4	1) 0.6 2) 0.24 3) 0.22	1.20.479125,82.1870; 2.20.6376,82.068368; 3.20.64867,82.0701254
14		Rajim Nagar Panchayat	2	1.Pitaiband Nala Ward No 11 Rajim 2. VIP Road Nala	1.Continous 2. Continous	1.Dhan Mandi Road Crasing 2.gyatri mata mandir	1. Pitaiband Antim Choor 2. STP ward no.1	1) 0.5 2) 1.11	1. 20.977671135399618, 81.8941583339931 2.20.966992 , 81.876839
15		Fingeshwar Nagar Panchayat	1	Bus stand shivaji chouk nala	Continous	bus stand	sarar	0.5	20.968470 , 82.044452
16		Chhura Nagar Panchayat	1	Komakhan Road Chhura	Continous	Ward No 15	Ward No 10 Muktidham	0.21	20.814559,82.214612
17	Dhamtari	Dhamtari Nagar Nigam	5	1.PD Nala, 2.Bakre Nala, 3.Dixit Nala, 4. Rudri Road Nala 5.Sorid Nala,	All Contiuous	01- Ward No. 29 Moter Stand Ward Balak Chowk, 02- Ward No. 8 Navagaon Ward FCI Chowk, 03-Ward No. 23 Gokulpur Rambagh 04-Ward No. 23 Gokulpur Ward Karma Chowk, 05- Ward No. 35 Sorid Ward Sorid Pul	01- Ward No. 37 Vivekanand Ward , Near PG College, 02- Ward No. 3 Lalbagicha Ward Toofan Chowk, 04- Ward No. 22 Rampur Ward Prakash Sinha House 05-Ward No. 34 Navkar Furniture, Ward No. 35 Sorid ward near muktidham	3.00 2.16 2.28 2.58 2.04	01- 20.717014, 81.527352 02-20.712317, 81.546149, 03-20.697483, 81.549790 04- 20.700687, 81.538044 05-20.707011, 81.527735
18		Kurud Nagar Panchayat	1	Kurud to Magarlod road Nallah	Continous	Ward No. 03,05,09,11,12,14	Ward 04 Major Nallah	1.21	20.826250,81.743598
19		Magarload Nagar Panchayat	4	1) Kurud Road Drain -1 2) Kurud Raod Drain -2 3) Anda Talab Drain - 1 4) Anda Talab Drain - 2	1.Intermittent 2.Intermittent 3.Intermittent 4.Intermittent.	1) Ward no. 10 2) Ward No.15 3) Ward no.10 4) Ward no.09	1) ward no.03 kurud road, bharda bat talab 2) ward no. 11 open land 3) ward no. 07 anda talab 4) ward no. 07 anda talab	1) 0.16 MLD 2) 0.27 MLD 3) 0.25 MLD 4) 0.07 MLD	1) 20.751598,81.851294 2) 20.751561,81.851448 3) 20.745559,81.840993 4) 20.744065,81.841087
20		Nagri Nagar Panchayat	12	1.Local Nala No.:-1 2.Local Nala No.:-2 3.Local Nala No.-3 4.Local Nala No.-4 5.Local Nala No.-5 6.Local Nala No.-6 7.Local Nala No.:-7 8.Local Nala No.:-8 9.Local Nala No.-9 10.Local Nala No.-10 11.Local Nala No.-11 12.Local Nala No.:-12	1.Intermittent 2.Intermittent 3.Intermittent 4.Intermittent 5.Intermittent 6.Intermittent 7.Intermittent 8.Intermittent 9.Intermittent 10.Intermittent 11.Intermittent 12.Intermittent	1.Ward no 12 2.Ward no 7 3.Ward no 6 4.Ward no 7 5.Ward no 8 6.Ward no 8 7.Ward no 10 8.Ward no 13,15 9.Ward no 14,15 10.Ward no 10 11.Ward no 14 12.Ward no 11	1. ward no. 1 open land 2. ward no. 1 open land 3. ward no 2 open land 4. ward no 4 open land 5. ward no 8 in Pond 6. ward no 8 open land 7. ward no 15 open land 8.ward no 14 open land 9. ward no. 15 in Pond 10.ward no 14 open land 11. ward no 14 open land 12. ward no 12 open land	1)0.10MLD 2)0.17 MLD 3)0.12 MLD 4)0.46 MLD 5)0.22 MLD 6)0.04 MLD 7)0.13 MLD 8)0.12 MLD 9)0.10 MLD 10)0.06 MLD 11)0.14 MLD 12)0.10 MLD	1.Lat- 20.354704°, Lon- 81.948238° 2.Lat- 20.354779°°, Lon- 81.948437° 3.Lat- 20.359335°, Lon- 81.958075° 4.Lat- 20.356221°, Lon- 81.958640° 5.Lat- 20.347665°, Lon- 81.960340° 6.Lat- 20.342110°, Lon- 81.964004° 7.Lat- 20.342030°, Lon- 81.963914° 8.Lat- 20.341002°, Lon- 81.957812° 9.Lat- 20.339490° Lon- 81.960194° 10.Lat- 20.340981°, Lon- 81.957734° 11.Lat- 20.341008°, Lon- 81.957243° 12.Lat- 20.342608° Lon- 81.956683°
21		Bhakhara Nagar Panchayat	5	Local Nala No.:-1-A Local Nala No.:-1-C Local Nala No.-2 Local Nala No.-3 Local Nala No.-4	1.Intermittent 2.Intermittent 3.Intermittent 4.Intermittent 5.Intermittent	1. ward no 14-15 2. ward no 2 3. ward no14 4. ward no 11 5. ward no 4	1. ward no2 open land 2. ward no 2 pond 3. ward no 13 pond 4. ward no 13 open land 5. ward no 10 open land	1)0.11 2)0.9 3)0.12 4)0.10 5)0.13 6)0.07	1. Lat- 20.903778°, Lon- 81.602375° 2. Lat- 20.898690°, Lon- 81.600085° 3. Lat- 20.892228°, Lon- 81.596824° 4. Lat- 20.890613°, Lon- 81.593259° 5. Lat- 20.890600°, Lon- 81.593217°
22		Aamdi Nagar Panchayat	3	1.Local Nala No.:-1-B 2.Local Nala No.:-1-C 3.Dhakdeva Drain No. 2	1.Continous 2.Continous 3.Continous	1.Ward no 2,3 2.Ward no 4,5 3.Ward no 1,6,12,15	1.ward no 3 open land 2.ward no 4 open land 3.Near local Drain in ward 10	1)0.14 MLD 2)0.10 MLD 3)0.81 MLD	1)Lat- 20.774772°, Lon- 81.496679° 2)Lat- 20.772445°, Lon- 81.495348° 3)Lat- 20.769195°, Lon- 81.485287°
23		Mahasamund Nagar Palika	3	1.sheetala nala 2. local nala-1 3. local nala-2	(1) Continous (2) Continous (3)Continous	1.paraskol bhaleswar road mahasamund 2.railways crossing ke paas 3. subhahs nagar mahasamund	1. Ward No. 29 Crematorium 2. Khushi Ladysh Tailor 3. Near the railway crossing	1. 1.74 MLD 2. 1.68MLD 3. 1.89 MLD	1. 21° 5'47.91"N 82° 5'42.25"E 2. 21° 6'50.73"N 82° 5'17.22"E 3. 21° 7'25.11"N 82° 4'58.88"E
24		Bagbahara Nagar Palika	6	1.Local Nala No.:-1 2.Local Nala No.:-2 3.Local Nala No.-3 4.Local Nala No.-4 5.Local Nala No.-5 6.Local Nala No.-6	1. Continous 2.Continous 3.Continous 4. Continous 5.Continous 6.Continous	1.ward no. 2,3 2.ward no. 3,7 3.ward no. 7,8,9,10 4.ward no. 11,13 5.ward no. 13 6.ward no. 12	1.Ward No. 4 Open land 2.Ward No. 6 Open land 3.Ward No. 11 Open land 4. Ward No. 13 Open land 5. Ward No. 13 Open land 6. Ward No. 12 Open land	1.0.57 MLD 2.0.04MLD 3. 0.13 MLD 4.0.46MLD 5.0.25 MLD 6.0.10 MLD	1.Lat- 21.053501°, Lon- 82.384463° 2. Lat- 21.052864°, Lon- 82.388899° 3.Lat- 21.042002°, Lon- 82.388898° 4.Lat- 21.041718°, Lon- 82.384602° 5.Lat- 21.043248°, Lon- 82.382309° 6.Lat- 21.040554°, Lon- 82.380182

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details Regarding Wastewater Discharge in ULBs

S No	Name of District	Name of ULB	Details of Major Drains from which untreated water is Flowing			Details of Untreated Water Flow			
			Number of Major Drains	Name of Major Drains	Type of flow in drains (Continuous/ Intermittent)	Landmark/Location Details of Starting Point of drain	Landmark/Location Details of End Point of drain	Estimated Flow at End point of Drain (MLD)	Latitude and Longitude of the End point of drain
25	Mahasamund	Saraipali Nagar Palika	17	1.Local Nala No.:-1 2.Local Nala No.:-2 3.Local Nala No.-2-A 4.Local Nala No.-3 5.Local Nala No.-3-A 6.Local Nala No.-4 7.Local Nala No.:-5 8.Local Nala No.:-6 9.Local Nala No.-7 10.Local Nala No.-7-A 11.Local Nala No.-8 12.Local Nala No.:-9 13.Local Nala No.:-9-A 14.Local Nala No.:-10 15.Local Nala No.-11 16.Local Nala No.-12 17.Local Nala No.-13	1)Continous 2)Continous 3)Continous 4)Continous 5)Continous 6)Continous 7)Continous 8)Continous 9)Continous 10)Continous 11)Continous 12)Continous 13)Continous 14)Continous 15)Continous 16)Continous 17)Continous	1.Ward no.01 2.Ward no.02 3.Ward no.03 4.Ward no.04 5.Ward no.15 6.Ward no.05 7.Ward no.12 8.Ward no.11 9.Ward no.11 10.Ward no.14 11.Ward no.06 12.Ward no.07 13.Ward no.11 14.Ward no.08 15.Ward no.08 16.Ward no.09	1.Ward No.02 Pond 2.Ward No.02 Pond 3.Ward No.03 Open land 4.Ward No.04 Open land 5.Ward No.04 Open land 6.Ward No.06 Open land 7.Ward No.05 Open land 8.Ward No.11 Open land 9.Ward No.11 Open land 10.Ward No.10 Open land 11.Ward No.14 Pond 12.Ward No.06 Open land 13.Ward No.07 Open land 14.Ward No.09 Open land 15.Ward No.08 Open land 16.Ward No.08 Open land 17.Ward No.09 Open land	1)0.34 MLD 2)0.12 MLD 3)0.04 MLD 4)0.06MLD 5)0.20 MLD 6)0.32 MLD 7)0.32 MLD 8)0.07 MLD 9)0.10 MLD 10)0.21 MLD 11)0.18 MLD 12)0.14 MLD 13)0.20 MLD 14)0.09 MLD 15)0.10 MLD 16)0.16 MLD 17)0.11 MLD	1)Lat- 21.318392°, Lon- 82.987655° 2)Lat- 21.317499°°, Lon- 82.991657° 3)Lat- 21.321591°, Lon- 82.994185° 4)Lat- 21.325187°, Lon- 83.000675° 5)Lat- 21.322219°, Lon- 82.998636° 6)Lat- 21.315677°, Lon- 83.005133° 7)Lat- 21.324710°, Lon- 83.001083° 8)Lat- 21.310807°, Lon- 83.006006° 9)Lat- 21.310965° Lon- 83.006031° 10)Lat- 21.311802°, Lon- 83.009475° 11)Lat- 21.307770°, Lon- 83.005288° 12)Lat- 21.316458°, Lon- 83.013211° 13)Lat- 21.322475°, Lon- 83.018726° 14)Lat- 21.317555°, Lon- 83.018743° 15)Lat- 21.322592°, Lon- 83.018688° 16)Lat- 21.317774°, Lon- 83.018854° 17)Lat- 21.317554°, Lon- 83.018777°
26		Pithora Nagar Panchayat	2	1.Muridhowa Nala 2.Purani Basti Nala	1.Continous 2.Continous	1. ward no.5,to 15 2. ward no. 1 rawanbhata to ward no.4	1.ward no.12 open land me 2. ward no .7 talab me	1.0.53 MLD 2.0.48 MLD	1.Lat- 21.239362°, Lon- 82.513086° 2.Lat- 21.249927° Lon- 82.5149071.
27		Basna Nagar Panchayat	2	1)Local Nala No.:-1 2)Local Nala No.:-2 3)Local Nala No.-3 4)Local Nala No.-4	1)Continous 2)Continous 3)Continous 4)Continous	1)Ward No.01 to 03,13,14,12 2)Ward No.14 3)Ward No.15 4)Ward No.05 to 10	1)Ward No.04 Open land 2)Ward No.06 Open land 3)Ward No.11 Open land 4)Ward No.13 Open land	1)0.16 MLD 2)0.27 MLD 3)0.25 MLD 4)0.07 MLD	1)Lat- 21.278158°, Lon- 82.819316° 2)Lat- 21.275206° Lon- 82.817519° 3)Lat- 21.275118°, Lon- 82.817443° 4)Lat- 21.280974°, Lon- 82.835501°
28		Tumgaon Nagar Panchayat	2	1. local nala-1 2. local nala-2	1.Continous 2.Continous	1. near Nagar Panchayat tumgoan 2. Bus Stand Tumgaon	1. ramsagar talab 2. govind talab	1. 0.48 MLD 2. 0.24 MLD	1) 21°11'19.58"N 82° 7'31.50"E 2)21°11'26.23"N 82° 7'1.53"E
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	3	1 Ahilda Nala 2 jivan electronic Drain 3 Near Navin paan palace Drain	1.Continous 2. continous 3. continous	1.NH 130 Near Kabir Hotel 2 Jivan Electronic ward no.04 3 Near by Navin paan palace and daily needs ward no.08	1. Korda 2.ward no. 6 mahamaya talab 3 ward no. 8 near wine shop	1 0.69 2 0.1 3 0.11	1. 21.40261 , 82. 22064 2. 21.381830 , 82.203284 3 21.38011 , 82.204787
30		Tundra Nagar Panchayat	3	1). ward 5 nala 1 2). ward 5 nala 2 3). ramayan chowk nala	1.Continous 2.Continous 3.Continous	1). ward 5 chauraha 2). ward 5 aur 7 k bich 3). ramayan chowk	1).ward 4 nahar 2).ward 14 sarguda talab 3). ward 12 nuniya talab	1. 0.20 2. 0.19 3. 0.12	1. 21°40'1.35"N 82°36'15.17"E 2. 21°40'31.20"N 82°36'19.80"E 3. 21°40'40.58"N 82°36'23.85"E
31		Balodabazar Nagar Palika	1	Khorsi Nala	Continous	Ward No. 12 Near By Pass Road	Shivnath River	2.2	21.653059 , 82.190406
32		Bhatapara Nagar Palika	2	(1.) Patpar Nala (2.)Sarashwati Nala	(1)Continous (2) Continous	(1.) Sai Ram Restaurant Ke Pas Balodabazar Road Se (2.) Taranga Road Ke Pas Se	1. Patpar Muktidham ke Pas 2. Ravanbhata Ke Pas	(1) 0.9 (2) 2.05	(1) 21.731053,81.965369 (2) 21.733962,81.934471
33		Kashdol Nagar Panchayat	1	indira colony nala	Continous	gayatri chowk	ward no 2 khadan	1.74	21°38'5.63"N 82°24'42.54"E
34		Palari_BB Nagar Panchayat	2	1. bade nala palari 2. chhote nala	1 Continous 2 Continous	1. shubham k mart ke pas 2. lucky traders ke pas	1. datan road gauthan ke pas 2. ward 15 tin kapat puliya ke pas	1. 0.41 mld 2. 0.61 mld	1. 21°32'23.56"N 82° 9'9.18"E 2. 21°32'32.53"N 82°10'18.09"E
35		Simga Nagar Palika	1	Bemetara Road	Continous	Near Shubham k mart ke pas bemetara road	STP Ward Number 01 Bhawani Nagar Simga	1.25 MLD	21.625824 81.697995
36	Durg	Durg Nagar Nigam	2	1. Pulgaon Nalaah 2. Shankar Nalaah	1. Continuous 2. Continuous	1. Bharti Engg College DUrg , Pulgaon Ward 55 2. Police Line Ward 48	1. Shivnath River Near Pulgaon Diverson Ward 35 2. Urla Mukti Dhan Ward 58	1. 25 MLD 2. 40 MLD	1- 21.179359,81.255089 2- 21.218559,81.262340
37		Bhilai Nagar Nigam	2	1. Kosa Nalaah 2. Telha Nallah	1. Continuous 2. Continuous	1.Jaypee cement plant ward 60 2. Khursipar Gate,ward 51	Shivnath River	116.7 MLD	1.21.2726,81.3236 2.21.2726,81.3236
38		BhilaiCharoda Nagar Nigam	2	1. Patharra Nallah 2. G-Cabin Nallah	1. Continuous 2. Continuous	1. Ward no. 12, Dabrapara 2. Ward no. 38, NSPCL Somni	1. Kharun River 2. Kharun River	1. 6.08 MLD 2. 2.73 MLD	1. Lat- 21.287627, Long- 81.536732 2. Lat-21.241614, Long-81.546578
39		Jamul Nagar Palika	1	Nahar Nala	intermittent	ward 7 sanskritik manch	ward 1 acc khadan	1.5	21.391364, 81.2237
40		Kumhari Nagar Palika	1	pwd nala	Continous	ward 18	ward 4 khadan	2	21.24433 , 81.51235
41		Ahiwara Nagar Palika	1	Raipur road	Continous	Ward no 1	Ward no 1	WARD 1 WARD NO. 3	HINGNA NALA WARD NO. 3
42		Dhamdha Nagar Panchayat	1	Motinpur road	Continous	Ward no 7	Ward no 7	1	ward no. 7 ward no. 1
43		Patan Nagar Panchayat	1	Sikola Nala	intermittent	Near Mahamaya Talabh , Ward No. 12	Near ITI college , Ward No. 02 , Indira Nagar-2	0.85 MLD	21.050855 , 81.556101
44		Utai Nagar Panchayat	1	Khopli Nala	intermittent	Ward 13 , Machandur Road	Pulgaon , Shivnath Nadi	0.7 MLD	21.107494,81.377373
45		Risali Nagar Nigam	2	1. Ruabandha to street 15 c pragati nagar nala 2. tanki maroda to sreeet 15c pragati nagar nala	Continous Continous	1. ward 2 Ruabandha 2. ward 13 tanki maroda	1 Pulgaon , Shivnath Nadi 2 Pulgaon , Shivnath Nadi	3.4 2.1	1-21.107494,81.377373 2-21.107494,81.377373
46	Bemetara	Bemetara Nagar Palika	6	1. Pikari Muktidham Nallah 2. Mohabhattha Nallah 3. Sundar Nagar Nallah 4. Durg Road Nallah 5. Tinpediya Nallah 6. Sirvabandha Nallah	1. Continuous 2. Continuous 3. Continuous 4. Continuous 5. Continuous 6. Continuous	1. Pikari muktidham 2. Shiv Mandir/ Anganwadi 3. Jagat Nirmalkar House 4. Near Shitla talab 5. Bhadrakali complex 6. Near Atmanand school	1. Mohabhattha open land 2. Kobiya road 3. Samudayik Bhawan 4. Near Town hall 5. Tinpediya near bhairav baba mandir 6. Sirvabandha road open land	1. 0.56 2. 0.42 3. 0.57 4. 0.59 5. 0.28 6. 0.58	1. 21.72337, 81.53858 2. 21.70942, 81.552706 3. 21.709513, 81.53855 4. 21.70323, 81.528215 5. 21.71233, 81.524401 6. 21.72461, 81.525436
47		Saja Nagar Panchayat	1	1.Muktidham Nala.	1.Continous	Ward no 14 near mahendra tractor	Ward no 15 Near Muktidham	0.34	21.662101,81.308925
48		Thankhamhariya Nagar Panchayat	2	1.Dotu Nala, 2.Nakta nala	1.Continous 2.Continous	1. Ward 12 Near Shiv Sarovar 2.ward No 03 Jila Sahkari Bank	1. Ward no. Silhati Road near pailpar river 2.Ward no 13-15 Near saja road	0.45	1. 21.79189273, 81.33217606 2. 21.79106437, 81.33883651
49		Devkar Nagar Panchayat	3	1. sarari nala, 2. bus stand to surahi nadi 3 ward 8 gandhi chawk	1.Continous 2.Continous 3.Intermittent	1.ward 13 2. bus stand area 3. GANDHI CHAWK WARD 8	1.ward 3 behind nagar panchayat office 2. WARD 6 SURAHI NADI 3 ward 7 kanra para	1. 0.2 MLD, 2. 0.08MLD 3. 0.085MLD	1. 21.555007 81.315357 2. 21.566310 81.319995 3. 21.563318 81.320111
50		Berla Nagar Panchayat	6	1. Shitla Talab Outfall 1 2. Shitla Talab Outfall 2 3. Kharga Talab Outfall 1 4. Kharga Talab Outfall 2 5. Naya Talab Outfall 1 6. Naya Talab Outfall 2	1. Continuous 2. Continuous 3. Continuous 4. Continuous 5. Continuous 6. Continuous	1. Ward 08, Jyoti fuels 3. Ward 12, Anil Kurrey House 5. Ward 04, God para	1. Shitla Talab 2. Shitla Talab 3. Kharga Talab 4. Kharga Talab 5. Naya Talab 6. Naya Talab	1. 0.05536 2. 0.03918 3. 0.09247 4. 0.07001 5. 0.11478 6. 0.02833	1. 21.52971, 81.48002. 2. 21.52989, 81.483353 3. 21.51689, 81.47719 4. 21.51830, 81.473998 5. 21.52570, 81.47896 6. 21.52536, 81.47917
51		Parpodi Nagar Panchayat	2	1. GOSIA KHAR NALA 2. WARD 10 JHIRIYA NALI	1. Continuous 2. Intermittent	1. WARD 3 near aangan badi 2. ward 10 chawk	1. gosia khar 2. near jhiriya talab	1. 0.2 mld, 2. 0.90mld	1. 21.58867 , 81.213641 2. 21.580696 81.199806
52		Nawagarh_B Nagar Panchayat	1	Mohringiya Nala	intermittent	Durahi Par	Chherkapur	0.98	21.8804499,81.61604166
53		Maro Nagar Panchayat	1	Sitvar Nala	intermittent	Kapapara	Dohtara Road	0.55	21.8731716,81.85926833
54	Balod	Balod Nagar Palika	3	1.transport nagar nala 2. pandey para nala 3.railway colony nala	1.Continous 2.Continous 3.Continous	1.new bus stand ward16 2.budhwari bazar ward 4 3.ganesh mandir ward 8	1.mukti dham ward 12 tandula nadi 2.pandey para tandula nadi 3.ward no.2 railway nala	1. 0.6 2. 0.4 3. 0.4	1.20.7223448 ,81.2163857 2.20.7288427, 81.2171552 3.20.7425860 ,81.2102649
55		DalliRajhara Nagar Palika	1	Baramasi Nala	Continous	Ward No 16 Puramna Bazar	Ward no 23 Udiya Dafai	1.5	20.5896306,81.0745664
56		Gunderdehi Nagar Panchayat	2	(1)Bade Nala (2)Sonkar para nallah	(1)Continous (2)Continous	(1)Nishad para (2)Sanjay chowk vaisnav devi mandir ke pass	(1)Naya talab ke pass (2)Sonkar para Gouthan ke pass	0.9	(1)20.950760,81.284516 (2)20.946043,81.285596
57		Doundi Nagar Panchayat	1	Dhobi Nallah	Continous	Ward No 1 Railway Crossing	Ward No 15 Nava Para	0.6	20.4899449,81.0836114
58		DoundiLohara Nagar Panchayat	1	shiv nala	Continous	ward no 7 shiv mandir ke pas	muktidham area	0.6	20.78665,81.054251
59		Gurur Nagar Panchayat	3	1.Petrol pump to Ambedkar chauk 2.Ambedkar chaukt oGovt college, 3 .nayatalab to petrol pump	1.Continous 2.Continous 3.Continous	1.petrol pump balod road ward 1 2.ambedkarchowk ward 5 3.shiv chowk ward 12	1. ambedkar chowk 5 2..pg college 12 3.balod road ward 2	1.0.2 2.0.1 3.0.1	1.20.675590, 81.397311 2.20.67988,81.400398 3.20.68592,81.399518

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details Regarding Wastewater Discharge in ULBs									
S No	Name of District	Name of ULB	Details of Major Drains from which untreated water is Flowing			Details of Untreated Water Flow			
			Number of Major Drains	Name of Major Drains	Type of flow in drains (Continuous/ Intermittent)	Landmark/Location Details of Starting Point of drain	Landmark/Location Details of End Point of drain	Estimated Flow at End point of Drain (MLD)	Latitude and Longitude of the End point of drain
60		Arjunda Nagar Panchayat	1	Main Road Yadav complex Nallah	Continous	Ward 11 Sardar vallabh bhai patel Ward Main Road Yadav complex ke pass	Ward 4 Swami vivekanand ward Near Lok Rang Arjunda	0.6	20.948760,81.196433
61		Chikhlakasa Nagar Panchayat	1	atal chowk nala	Continous	Ward 1 dallirajahara beside	near at sarvjanik shouchallay	0.7	20.599728,81.082378
62	Rajnandgaon	Rajnandgaon Nagar Nigam	6	1. Mamta Nagar Collectorate-Rajiv Nagar drain- Mohra drain 2. Pendri-Rewadih-Gokul Nagar-Mohara drain 3. Dabri Para - Meat Market - Nadai drain 4. Navagaon - Motipur Phulwari drain - Shankarpur- Shanti Nagar - Purana Dhaba - Chikhli drain 5. Station Para- Gauri Nagar-Mahadev drain 6. Nehru Nagar drain	1. Continuous 2. Continuous 3. Continuous 4. Continuous 5. Continuous 6. Continuous	1. Ward No. 19 near Bhadoria Chowk Baliram & Sons ke pass 2. Ward No. 20 behind Medical College 3. Ward No. 37 near Dabri Para Laxmi Temple 4. Navagaon Ward No. 2 near Sahu Bhawan 5. Station Para Ward No. 12 6. Nehru Nagar Ward 14	1. Ward No. 49 near Mohra Singdai Chowk 2. Shivnath River Mohra Ward No. 47 3. Ward No. 36 behind Satyam Vihar Colony 4. Gathula Nala 5. Parrinala 6. Parrinala	1. 3 MLD 2. 4 MLD 3. 8 MLD 4. 12. 5. 2 MLD 6. 2 MLD	1. 21.065281, 81. 040225 2. 21. 066199, 81. 031943 3. 21.084005, 81.045303 4. 21.122247, 81.045838 5. 21.111214, 81.061414 6. 21.106047, 81.065528
63		Dongargarh Nagar Palika	1	main nala	Continous	cham gedari para ward no 24	badhiya tola ward no 07	3.7	21.177055,80.765775
64		Dongargaon Nagar Panchayat	3	1. matiya shitala mandir naala ward 13 2.shitala mandir nala ward no. 1 3.bada talab nala ward no. 3	1.continous 2.continous 3.contnous	1.near matiya water tank ward 13 2.near shitala tample ward no. 2 3.near masjid ward 03	1.shivnath river 2.ghumariya river 3. bada talab pond	1. 0.4MLD 2. 0.5 MLD 3. 0.6MLD	1.20.970231,80.865270 2.20.984959,80.852395 3.20.972011,80.848784
65		Churiya Nagar Panchayat	1	.janpad para drain	Continous	janpad office	old pond ward no 12	0.6	21.00421/80.6290493
66	Kabirdham	Kawardha Nagar Palika	8	1.Guru Nala 2.Raipur Road main Nala 3.Bilaspur Road main Nala 4.Lohara Naka Nala 5. Ganga Nagar Nala 6.Paithu Para Nala 7. Ghotiya Road Nala 8.Dewangan Para Nala	1. Continous 2.Continous 3.Continous 4. Continous 5.Continous 6.Continous 7.Continous 8.Continous	1.Shikshak Colony 2. Thakur Dev Chowk. 3.Thakur Para Chowk 4. Adarsh nagar Chowk 5. Ganga Nagar ward No 7, 6. Paithupara, Ward No 11, 7. Ghothiya road ward No 26, 8.Dewangan Para ward No. 15	1. Near Hotel Narayani Kawardha 2.Guru Nala Near Hotel Narayani Kawardha 3. P9 Collection Point, Mini Mata Chowk 4. Guru nala Jhanda Chowk 5. Guru Nala Near Community Toilet 6. Collection Point near budha mahadev temple 7. Guru nala Ghotiya road ward n 26 8. Collection Point, Sakarha Ghat	1.) 1.50 2.) 0.90 3.) 0.96 4.) 0.91 5.) 0.88 6.) 0.85 7.) 0.75 8.) 0.30	1. 21.998730, 81.246521 2. 21.998728, 81.246454 3. 22.011067, 81.241017 4. 22.0031601,81.2277372 5. 22.001537, 81.221753 6. 22.013557, 81.233057 7. 21.999912, 81.235281 8. 22.011679, 81.237657
67		Pandriya Nagar Palika	4	1). Lormi road nala 2). Nawa para nala 3). Dhulia para nala 4). kawardha road nala	1.)Continous 2.) Continous 3.) continous 4.) Continous	1). ward 7 purana bus stand 2). samru para nala 3.)killa para purana bajar 4.) Bairag para	1.) Near Lalit show room Nahar 2.) Near Nawa para school Nahar 3.) harinala 4.) Harinala	1.) 0.2 2.) 0.5 3.) 0.4 4.) 0.5	1.)22.218768, 81.419197 2.)22.224113, 81.418618 3.)22.218178, 81.406186 4.) 22.218196, 81.406216
68		Bodla Nagar Panchayat	2	1.Major Nala Near NH, 2. Major Nala Near Ward No 11	1.Continous, 2. Continues	1.Near Ward No 10, 2. Ward No 11 Near NH	1. Ward No 5 Tahsil Office 2. Near Toll Plazza	0.26 0.25	1. 22.16029, :81.22492 , 2. 22.155792, :81.227667
69		Pandatarai Nagar Panchayat	2	1.) Dongariya road nala 2.) Bajar para nala	1.) Continous 2.) Continous	1.) ward 4 Adbandha talab 2.) ward 1 Sankri Ghat	1.) ward 11 dongariya khar 2.)ward 15 near krishna kunj	1.)0.4. 2.)0.3	1.)22.186719, 81.333291 2.)22.182988, 81.325772
70		SahspurLohara Nagar Panchayat	4	1.Major drain near khel maidan 2.Major drain near banke house 3. Major drain near pump house 4. Major drain near ramhau house	1.)Continous 2.) Continous 3.) continous 4.) Continous	1)khel maidan ward 11 2)Banke ji k ghr k pas se 3)ward 4 pump house se 4)ward 14 Ramhau k ghr se	1)Bandha tola main road ward 11 2 Vishwakarma welding dukan tak ward 13 3)ward 4 Gautam banjare kirana dukan 4)ward 15 puliya	1)0.17 2)0.2 3)0.23 4)0.26	1. 21.831956, 81.130982 2. 21.831208, 81.125412 3. 21.832047, 81.122673 4. 21.828999, 81.133505
71		Pipariya Nagar Panchayat	1	Major Drain Near Jait Kham Chowk	Continous	Ward No 5 Near DaniPara	Ward No 9 Near Jaitkham Chowk	0.42	Lattitude :"22.00187, longitude 81.32851" 2
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	5	1.tikrapara nala 2.jain mandir naala ,3.itwari baazar nala ,4.ravanbhata nala ,5.bharda road nala	1. Continous 2.Continous 3.Continous 4. Continous 5.Continous	1.ward no.19, 2.ward no 04, 3.ward no 08. ,4.ward no 11, 5.ward no 12	1.ward no 17, 2.ward no18, 3.ward no 09, 4.ward no 11, 5.ward no 12	1-1.5 2-1.4 3-1.5 4-0.2 5-1	(21.42066,80.973575)(21.420124,80.976136)(21.414371,80.984592)(21.414211,80.984777)(21.409909,80.991763)
73		Gandai Nagar Panchayat	9	1.Major drain near lal barra ward 14 2.ward 11 near rapta nadi 3.Ward 9 Malha para drain 4.ward 8 budha sagar drain 5.ward 6 near rice mill 6.ward 4 near Gandhi chowk 7.ward 3 masjid road drain 8.ward 2 near muktidham 9.ward 1 near marar para	1. Continous 2.Continous 3.Continous 4. Continous 5.Continous 6.Continous 7.Continous 8.Continous 9.Continous	1.ward 12 tikri para 2.ward 7 bus stand 3.ward 10 near masjid 4.ward 7 state bank colony 5.ward 6 aatmanand school k pas 6.ward 4 Chandni chowk k pas 7. ward 3 dihwar chowk 8.ward 1 baira bhata daihaan	1.ward 14 lal barra 2.ward 13 near rapta nadi 3.ward 9 malla para 4. ward 8 budha sagar road 5. ward 6 rice mill k pas 6. ward 4 raja bada k pas 7. ward ward 3 masjid k niche 8. ward 2 muktidham k pas	1)0.23, 2)0.26 3)0.27, 4)0.22, 5)0.20, 6) 0.25, 7) 0.22, 8) 0.21	1.Lat 21.666025 Long. 81.111142 2.Lat 21.670004 Long. 81.104754 3.Lat 21.668906 Long. 81.099891 4.Lat 21.667520 Long. 81.096270 5.Lat 21.666165 Long. 81.093173 6.Lat 21.664847 Long. 81.085203 7.Lat 21.665405 Long. 81.082815 8.Lat 21.666728 Long. 81.075865 9 .Lat 21.670004 Long. 81.104754
74		Chhuikhadan Nagar Panchayat	1	2.ward 11 near rapta nadi	Continous	ward no.03	ward no.09	1	21.52293,80.994778
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	2	1.hanuman mandir drain ward 12 2.market drain ward 14	1.Continous 2.continous	1.near hanuman temple 2.near rajbada ward no. 14	1.near hanuman tample ward 12 2.near shivnath anicut ward 13	1. 0.6MLD 2. 0.4 MLD	1.20.769950,80.742663 2.20.771587,80.749758
76	Bilaspur	Bilaspur Nagar Nigam	14	1. Mangla Nallah 1 2. Mangla Nallah 2 3. Milan Nallah 4. Tuljabhavani Nallah 5. Jwali Pul Nallah 6.Pachri Ghat Nalla (Jwali) 7. Dayalbandh Nallah 8. Jagmal Chowk Nallah 9. Gurunanak Chowk Nallah 10. Torwa Godown Nallah 11. Sipat Chowk Nallah 12. Jabda (Chantidih) Nallah 13. Ambariya (Chingrajpara) Nallah 14. Ligiadih Nallah	1. Continous 2. Continous 3. Continous 4. Continous 5. Continous 6. Continous 7. Continous 8. Continous 9. Continous 10. Continous 11. Continous 12. Continous 13. Continous 14. Continous	1. Deendayal Colony Mangla 2. Vikasnagar Mangla 3. Milan Chowk Kududand 4. Collector Office 5. Acharya Institute and Old Bus Stand 6. Juna Basti 7. Baba Dog Dayalbandh 8. Tikrapara, Jagmal and Railway Colony 9. Gurunanak Chowk 10. Tora Bandhwapara 11. Sipat Chowk Sarkanda 12. Near Water Tank Chantidih 13. Chingrajpara 14. Lingiadih	1. Arpa River Mangla Basti 2. Arpa River 3. Basti Arpa River 4. Arpa River Tuljabhavani Mandir 5. Arpa River Pachri Ghat 6. Sulab Shauchlay Pachri Ghat 7. Arpa River 8. Arpa River Jagmal Chowk 9. Arpa River Torwa Bridge 10. Arpa River Torwa Godown 11. Arpa River Mahamaya Chowk 12. Arpa River Muni Baba Mandir 13. Arpa River 14. Arpa River	1- 3.55 MLD 2- 3.05 MLD 3- 1.74 MLD 4- 2.7 MLD 5 & 6- 41.6 MLD 7- 1.96 MLD 8- 10.9 MLD 9- 1.13 MLD 10- 2.69 MLD 11- 2.27 MLD 12- 16.45 MLD 13- 20.56 MLD 14- 2.74 MLD	1- Lat- 22.61152, Long- 82.75745 2. Lat- 22.55371, Long- 82.8675 3- Lat- 22.53590, Long- 82.82076 4- Lat- 22.52814, Long- 82.83254 5- Lat- 22.5783, Long- 82.94439 6- Lat- 22.5658, Long- 82.94550 7- Lat- 22.45922, Long- 82.10917 8- Lat- 22.41722, Long- 82.102605 9- Lat- 22.41707, Long- 82.105260 10- Lat- 22.35832, Long- 82.112706 11- Lat- 22.54064, Lon- 82.83338 12- Lat- 22.52756, Long- 82.92463 13- Lat- 22.51341, Long- 82.10565 14- Lat- 22.5266, Long- 82.102025
77		Takhatpur Nagar Palika	2	1. Chulghat road Nala, 2. New Bus stand Nala	1. Continuous 2. Continuous	1. Tahsil Road 2. Rawanbhatha Ground	1. Padariya Road, 2. Deewan Talab Nala	1. 1.14, 2. 0.87	1. 22.139691, 81.868268 2. 22.129248, 81.875242
78		Ratanpur Nagar Palika	3	1)Mahamayapara Nali 2)Old bus stand nali 3)ram tekri to sonari talab nali	1)Continous 2)Continous 3)Continous	1) Mahamaya Chuk, 2) Old Bus Stand , 3) Ram Tekri	1) Bus Stand Talab, 2) Khaiya Talab, 3)Sonari Talab	1) 1.34 , 2) 1.27 , 3) 1.41	1) 22.284929,82.162293 2)22.282925, 82.168243 3) 22.278583,82.173684
79		Kota Nagar Panchayat	2	1. Railway Ground Lbd school, 2. Ram Mandir Chowk	1. Continuous 2. Continuous	1. Railway Ground Lbd school, 2. Ram Mandir Chowk	1. Railway Station Nala, 2. Bandhwa Talab	1. 0.58 2, 0.67	1. 22.297321, 82.025692, 2. 22.290562, 82.014760
80		Bodri Nagar Palika	3	1-Near Radha Krishna Mandir 2- Ward 5 Beside Community Toilet 3- Purana Bodri Ward	1-Continous 2-Continous 3-Continous	1-Near Radha Krishna Mandir 2- Ward 5 Beside Community Toilet 3- Purana Bodri Ward	1 Jora Talab 2 Near Community Toilet 3 Bodri luduru talab	1- 0.34 2-0.41 3-0.39	1-22.007891,82.108623 2-22.011357,82.099196 3-22.014922,82.107019
81		Bilha Nagar Panchayat	4	1 - Chakarbhata Road Khadan 2- Pathar Khadan 3- Railway line Side Space 4 Nipanya Nala	1-Continous 2-Continous 3-Continous 4-Continous	1-Near Radha Krishna Mandir 2- Ward 5 Beside Community Toilet 3- Purana Bodri Ward 4-Nipaniya Nala, Kesla	1 - Chakarbhata Road Khadan 2- Pathar Khadan 3- Railway line Side Space 4 Nipanya Nala, kesla	1-0.23 2-0.31 3-0.21 4-0.29	1-21.964688,82.085796 2-21.952796,82.083949 4-21.97138,82.06136 3-21.94668,82.077179
82		Malhar Nagar Panchayat	2	1) Main Gate To Nagar panchayat office Road , 2) Nand Mahal Se Gad Chauk se Slrm Centre	1) Continous 2) Continous	1) Main Gate Malhar 2) Nand Mahal	1) Naiya Talab 2) Slrm Nahar	1) 1.11 , 2) 1.32	1) 21.888309,82.288311 2)21.900701, 82.280521

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details Regarding Wastewater Discharge in ULBs

S No	Name of District	Name of ULB	Details of Major Drains from which untreated water is Flowing			Details of Untreated Water Flow			
			Number of Major Drains	Name of Major Drains	Type of flow in drains (Continuous/ Intermittent)	Landmark/Location Details of Starting Point of drain	Landmark/Location Details of End Point of drain	Estimated Flow at End point of Drain (MLD)	Latitude and Longitude of the End point of drain
83	Raigarh	Raigarh Nagar Nigam	12	1. LR-2 2. LR-3 3. LR-4 4. LR-8 5. LR-10 6. LR-11 7. RR-01 8. RR-03 9. RR-04 10. RR-06 11. RR-07 12. RR-09	1. Continous 2. Continous 3. Continous 4. Continous 5. Continous 6. Continous 7. Continous 8. Continous 9. Continous 10. Continous 11. Continous 12. Continous	1. LR-2 At baledula, Raigarh 2. LR-3 At baledula, Raigarh 3. LR-4 At baledula, Raigarh 4. LR-8 At Marin drive, SSR road, Raigarh 5. LR-10 Near Panjari plot, Raigarh 6. LR-11 Near Pahadpara, Raigarh 7. RR-01 Near bandeali fatima nagar, Raigarh 8. RR-03 Near Faujdarpura, Raigarh 9. RR-04 Near Devangan moholla, Raigarh 10. RR-06 Near kotapara, Raigarh 11. RR-07 At Sahid chauk, Raigarh 12. RR-09 Near panchadari, Raigarh	1. Ward No. 27 STP Plant 07 MLD, Raigarh 2. Ward No. 27 STP Plant 07 MLD, Raigarh 3. Ward No. 27 STP Plant 07 MLD, Raigarh 4. Ward No. 27 STP Plant 07 MLD, Raigarh 5. Ward No. 27 STP Plant 07 MLD, Raigarh 6. Ward No. 27 STP Plant 07 MLD, Raigarh 7. Ward No. 32 STP Plant 25 MLD, Raigarh 8. Ward No. 32 STP Plant 25 MLD, Raigarh 9. Ward No. 32 STP Plant 25 MLD, Raigarh 10. Ward No. 32 STP Plant 25 MLD, Raigarh 11. Ward No. 32 STP Plant 25 MLD, Raigarh 12. Ward No. 32 STP Plant 25 MLD, Raigarh	1. 2.59 2. 0.01 3. 3.26 4. 4.14 5. 4.37 6. 0.81 7. 1.38 8. 26.86 9. 8.29 10. 1.65 11. 3.68 12. 13.81	1. 21°53'58.64"N 83°24'14.67"E 2. 21°53'54.07"N 83°24'08.07"E 3. 21°53'51.92"N 83°24'06.31"E 4. 21°53'27.07"N 83°24'00.63"E 5. 21°53'01.10"N 83°24'12.40"E 6. 21°54'08.61"N 83°24'35.46"E 7. 21°54'80.95"N 83°24'23.80"E 8. 21°53'45.92"N 83°23'58.09"E 9. 21°53'43.07"N 83°23'57.00"E 10. 21°53'32.78"N 83°23'56.28"E 11. 21°53'30.60"N 83°23'57.31"E 12. 21°52'56.00"N 83°24'12.91"E
84		Kharsiya Nagar Palika	4	1.ward 16 bandhwa nala 2. ward 2 gaushala nala 3. ward 14 railway station bhalunara drain 4.post office civil line drain	1. Continous 2.intermittent 3.Continous 4.intermittent	1.ward 16,15 2. ward no 1,2 3. ward 11 12 13 4.waerd 9 10 8 7	1. bandhwa talab 2. open land 3.open land 4. chandan talab	1. 0.9 2. 0.2 3. 0.8 4. 0.4	1. 21.983186,83.102791 2. 21.998973,83.107008 3. 21.994387,83.114189. 4. 21.988944,83.101474
85		Dharmjaygarh Nagar Panchayat	2	1. ward no 10 Drain. 2 ward no 11 drain	1 Continous 2 continuous	1 ward no 10. 2 ward no 11	1 gramin bank. 2 jai stambh chowk.	1 , 1.3 2, 1.8	1, 22.462. 83.214. 2. 22.4753. 83.325
86		Gharghoda Nagar Panchayat	2	1.Ward10 drain,2. Ward4 Drain	1.Continuous 2.Continuous	1.Ward10 drain, 2. Ward4 Drain	1. Ward-10 2.Ward-4	1. 0.4 2. 0.39	1. 22.17191,83.3506 2. 22.17191,83.3506
87		Lailunga Nagar Panchayat	2	1.Ward 1 drain, 2. Ward6 drain	1.Continuous 2.Continuous	1.Ward 1 drain, 2. Ward6 drain	1.Ward09 2.Ward09	1. 0.34 2. 0.38	1. 22.3925,83.5773 2. 22.3925,83.577
88		Kirodimalnagar Nagar Panchayat	2	1. ward 9 nala 2.kps nala	1. Continous 2.Continous	1. ward no 9 2. ward no 4	1. ward 09 2.kokditrai dam	0.7 0.5	1 21.935426,83.330894 2.21.930889,83.327086
89		Pussore Nagar Panchayat	4	1. ward no 2 2. ward no 3.ward 3 ward 4.Ward No. 05	1. Continous 2.Continous 3.Continous 4.Continous	1. ward no 2 2. ward no 3 3.ward no. 4 4.Ward No. 05	1. ward no 2 2. ward no 3.ward no.3 4.Ward No. 05	0.07 .02 .03 .01	1.21.75376,83.377459, 2.21.77133,83.37526, 3.21.770762,83.38258, 4.21.753055,83.376798
90	Mungeli	Mungeli Nagar Palika	2	1.Khadkhadiya Nala,. 2.ward 17 Nala	1. Continous 2.Continous 3.Continous 4.Continous	1. pandariya road near bijli office 2. Near Chakradhari ita bhatha	1. Agar Nadi 2.Agar Nadi	1. 2.18 2. 1.08	1. 22.058548 81.688734. 2. 22.071116,81.687710
91		Lormi Nagar Palika	4	Ward 05 Drain , Ward 13 Drain, Ward 14 Drain, Ward 16 Drain	1.Continous 2.continous 3.Continous 4.continous	1. Char Khambha Chowk, Ward 13 2. Doulat Traders, Ward 15	1.Maniyari Nadi 2.Maniyari Nadi 3.Maniyari Nadi 4.Maniyari Nadi	1. 1.5 2. 1.4 3. 1.2 4. 1.6	1- 22.272128, 81.703179 2- 22.272026, 81.703273 3- 22.272072, 81.704547 4- 22.27209, 81.70468
92		Pathariya Nagar Panchayat	2	1-manjhali naala 2.nadi naala	1. Continuous 2. Continuous	1.bhudhadev chowk 2.atal chowk	1-manjhali talab 2- Aagar nadi	1. 0.3 2. 0.2	1-22.3022238, 81.833819 2-22.02799.81.84308
93		Sargaon Nagar Panchayat	1	1.mouhar naala	Continous	1.ward no 02 mohar para	mouhar dabri	0.49	1-21.899916.81.87956
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	5	1.ward no 02 single tola 2. Ward no 07 Raju nagar 3. Ward no 02 Gorakhpur 4. ward no 05 Pani Tanki 5. Ward No 09 Power huse	1.Continuous 2.Continuous 3.Continuous 4.Continous 5.Continous	1. jain dharmshala 2. Gurudwara 3. Rest house 4. Ambedkar Nagar 5. Jyotipur Church	1. Single tola 2. Raju Nagar 3. Gorakhpur Fatak 4. Pani Tanki 5. Power House	1. 1.5 2. 1.4 3. 1.2 4. 1.6. 5. 1.9	1- Lat - 22.752380, Long - 81.90584, 2 - Lat - 22.776680, Long - 81.904052, 3 - Lat - 22.763190, Long - 81.906845, 4- Lat - 22.764022, Long - 81.901588 5- Lat - 22.748950, Long - 908533,
95		Pendra Nagar Palika	4	1. Amarpur marg nala 2. chaubepara nala 3. Tendupara nala 4. Durga Chouk to marwahi road	1.Continuous 2.Continuous 3.Continuous 4.Continous	1. durga chouk 2. chaube para 3. Tendupara 4. Durga chouk	1. amarpur road 2. bacharwar marg 3. Banti bahra 4. Marwahi road	1. 1.6 2. 1.7 3. 1.3 4. 1.6	1- Lat - 22.772729, Long - 81.970945 2- Lat - 22.779560, Long - 81.954020, 3- Lat - 22.756630, Long - 81.995044, 4- Lat - 22.776090, Long - 81.908810,
96	Janjgir - Champa	JanjgirNaila Nagar Palika	3	1-KERA ROAD,2- LINK ROAD,3-DAKSHIN MUKHI HANUMAN TEMPLE	1-Continous, 2-Continous, 3-Continous	1- KERA ROAD BUS STAND,2-BD MAHANT GARDEN 3-DAKSHIN MUKHI HANUMAN TEMPLE	1-KANJI NAALA, 2-NETAJI CHOWK, 3-SMRITI VAN	1- 1.5 2- 1.4 3- 1.6	1-lat- 21.99603,long- 82.51395 2- 2201178, long- 82.57518 3- 22.00985, long - 82.59235
97		Champa Nagar Palika	5	1 bhaisa bazar mukti dham. 2 donga ghat 3 shani mandir 4 khisyali para 5 bariyar chowk mukti dham	1.Continuous 2.Continuous 3.Continuous 4.Continous 5.Continous	1, Hanuman dhara 2 sader bazar basti 3 shani mandir modi chowk 4 anicut 5 main road mukti dham	goghara Nala stp (All end here)	1. 0.6 MLD 2. 0.82 MLD 3. 0.64 MLD 4. 0.44 MLD 5. 1.1 MLD	1- Lat - 22.044871, Long - 82.641998, 2 - Lat - 22.040167, Long - 82.643843, 3 - Lat - 22.o415693, Long - 82.645624, 4- Lat - 22.0350012, Long - 82.6386733 5- Lat - 22.029248, Long - 82.642332,
98		Akaltara Nagar Palika	9	Nallah-1 Ward-14 Chandrashekhar ward Nallah-2 Ward-8 Th.chhedilal Ward Nallah-3 Ward-20 Coi Ward Nallah-4 Ward- 19 Naveen Ward Nallah-5 Ward-17 Maharanapratab Ward Nallah-6 Ward- 09 Netaji Subhas Ward Nallah-7 Ward- 1 Nehru Ward Nallah-8 Near ward -1 Neharu	All Continuous	"Ward 11,12,15,16 17" "Ward 6,7,8,18" Ward-20 Ward18,19 Ward 17 Ward-9,10 Ward 3,4 Ward-1,2 Ward-5,13,14	Nallah -1 Ward -14 Chandrshekhar ward Nallah-2 Ward-8 Th.chhedilal Ward Nallah-3 Ward-20 Coi Ward Nallah-4 Ward- 19 Naveen Ward Nallah-5 Ward-17 Maharanapratab Ward Nallah-6 Ward- 09 Netaji Subhas Ward Nallah-7 Ward- 1 Nehru Ward Nallah-8Near ward -1 Neharu ward Nallah-9 Ward-13 Guru Ghasidas Ward	0.616 0.446 0.01 0.236 0.035 0.3 0.351 0.41 0.423	22.005346°; 82.429558° 22.028849°; 82.421505° 22.006995°; 82.404503° 22.021353°; 82.418385° 22.021642°; 82.420769° 22.023542°; 82.422592° 22.032616°; 82.420688° 22.035914°; 82.410158° 22.024436°; 82.435219°
99		Baloda Nagar Panchayat	6	Nallah-1 Ward-13 Sardar Vallabh Bhai Patel Ward Nallah-2 Gurughasi das Ward Nallah-3 Mahrani Laxmi Bai Ward Nallah-4 Bhagat Singh Ward Nallah-5 Abdul Kalam Ward Nallah-6 Dronacharya Ward	All Continuous	Ward-12,13 Ward-10,11,12 Ward-6,7,8,9 Ward-9,14,15 Ward-3,4,5,6 Ward-1,2	Nallah-1 Ward-13 Sardar Vallabh Bhai Patel Ward Nallah-2 Gurughasi das Ward Nallah-3 Mahrani Laxmi Bai Ward Nallah-4 Bhagat Singh Ward Nallah-5 Abdul Kalam Ward Nallah-6 Dronacharya Ward	0.187 0.212 0.333 0.449 0.413 1.25	22.131857°; 82.474977° 22.132923°; 82.467511° 22.136024°; 82.479662° 22.134604°; 82.484589° 22.143132°; 82.484122° 22.152626°; 82.471952°
100		Kharod Nagar Panchayat	3	1)Bilaspur Road to gaurav Path 2)Gandhi Chowk main Road to Tiwari Para and 3)Shukulpara to janjgir road	1. Continous 2. Continuous 3. Continuous	1)Bilaspur road Gaurav Path 2) Tiwari Para janjgir Road 3)Shukul Para	1) Gaurav path Mankadai talab 2)Tiwari Para 3)Bilaspur Road	1-0.2, 2- 0.4, 3- 0.3	1) 21.4511, 82.3352 2) 21.51206, 82.38156 3) 21.42018, 82.36532
101		Shivrinarayan Nagar Panchayat	3	1)Sethi Nagar to Kera Chowk 2)mandir Road to rapta ghat 3)janakpur to Bomabay market	1. Continous. 2. Continuous 3. Continuous	1)Sethi nagar 2) Mandir road 3) janakpur	1)Kera Chowk 2)Pul Chowk 3)Lalari nallah	1-0.5, 2- 0.4, 3- 0.3	1) 21.4308, 82.3553 2) 21.456203, 82.36584 3) 21.495013, 82.376320
102		Saragaon Nagar Panchayat	3	1. bus stand to bandhwa para, 2. dabri chocw to jodan sadak, 3. Navin bazar to baradwar road	1. Continous. 2. Continuous 3. Continuous	1 -Dabari chowk , 2- Navin bazar , 3 baradwar road	1- ward 1 bhataparaa , 2- ward 6. , 3- ward 13 bandwa para	1-0.2, 2- 0.4, 3- 0.2	1-lat- 21.988766,long- 82.752356 2- 21.984787, long- 82.754024 3- 21:984008, long - 82.753467
103		Nawagarh_J Nagar Panchayat	2	1-BHUNESHWAR KESHWANI HOME, 2-SANSKRITIK BHAVAN	1-Continous, 2-Continous	1-BHUNESHWAR KESHWANI HOME, 2-SANSKRITIK BHAVAN	1- KOKDI NAALA, 2-MAIN NAHAR	1- 1.6, 2- 1.4	1-lat- 21.84643, long- 82.66014 2- lat - 21.84688, long - 82.66036
104		Rahaud Nagar Panchayat	2	1)Sadak Para to bilari Chowk 2)Bundela Road to Dongiya Talab	1. Continous. 2. Continuous	1)Bundela Chowk 2)Bilari chowk	1)Dongiya talab 2)Khokhri Road	1-0.3, 2- 0.4,	1) 21.4848, 82.3040 2) 21.49632, 82.52369
105		Sarangarh Nagar Palika	5	1. Rejar Para Drain, 2. Sweeper Mohalla Drain, 3. Musalman Mohalla, 4. Sarbatia Para, 5. Bilaspur Road	1.Continous. 2. Continuous 3. Continuous 4. Continuous 5. Continuous	1. Renjar Para Community Holl, 2. Bus Stand Sarangarh, 3. Jail Para Sarangarh, 4. Jaystambh Chowk, 5. Bharat Mata Chowk	1. Ward No. 15 Raipur road Ghoghara Nala 2. Ward No. 05 Raipur Road Ghoghara Nala 3. Ward No. 13 Behind Govt. Hospitql Ghoghara Nala 4. Ward No. 14 Behind Hanuman Mandir Ghoghara Nala 5. Ward No. 03 Bilaspur Road	1. 0.3 MLD 2. 0.82 MLD 3. 0.34 MLD 4. 0.32 MLD 5. 0.61 MLD	1. 21.585275,83.086836 2. 21.585937, 83.086733 3. 21.584466, 83.081579 4. 21.584374, 83.080161 5. 21.589708, 83.075982
106		Sariya Nagar Panchayat	3	1.Paipita dharsa 2.Pradahn parad 3.Rajivnagar para	1. Continous. 2. Continuous 3. Continuous	1.Paipita dharsa 2.Pradahn parad 3.Rajivnagar para	1.Paipita dharsa 2.Pradahn parad 3.Rajivnagar para	1.0.38 MLD 2. 0.38 MLD 3. 0.38 MLD	1.21.643919,83.370501 2.21.644075,83.365263 3.21.638050,83.356301
107	Sarangarh - Bilaigarh	Baramkela Nagar Panchayat	3	1. Sarangarh Main Road 2. Sariya Main Road 3. Prritar Drain	1. Continous. 2. Continuous 3. Continuous	1. Bus Stand 2. Bus Stand 3. Bazar Parisar	1. Ward 15 Sarangarh Road 2. Behind Muktidham 3. Wardd 01 Parritar	1. 0.21 MLD 2. 0.22 MLD 3. 0.23 MLD	1. 21.585275, 83.086836 2.21.585937, 83.086733 3.21.584466, 83.081579
108		Bhatgaon_SB Nagar Panchayat	3	1. Tedhi Nallah 2. Behind Rang Mandir 3. Kadam Chowk	1.Continous 2.Continous 3.Continous	1. Bus Stand 2. Pitambar Sahu Home 3. Sa School, Ward 13	1. Tedhi Nallah 2. Behind Rang Mandir 3. Kadam Chowk	1. 0.69 MLD 2. 0.25 MLD 3. 0.11 MLD	1. 21.648636, 82.831283 2. 21.658378, 82.804194 3. 21.659603, 82.81075

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details Regarding Wastewater Discharge in ULBs

S No	Name of District	Name of ULB	Details of Major Drains from which untreated water is Flowing			Details of Untreated Water Flow			
			Number of Major Drains	Name of Major Drains	Type of flow in drains (Continuous/ Intermittent)	Landmark/Location Details of Starting Point of drain	Landmark/Location Details of End Point of drain	Estimated Flow at End point of Drain (MLD)	Latitude and Longitude of the End point of drain
109		Bilaigarh Nagar Panchayat	4	1. Sangam Chowk Outfall 2. Behind Ramesh Hardware Outfall 3. Near Tinku Egg Roll Center Outfall 4. Near Naresh Dewangan Home Outfall	1.Continous 2.Continous 3.Continous 4.Continous	1. Khajri Mod, Ward 02 2. Atal Chowk, Ward 07 3. Gandhi Chowk, Ward 08 4. Mittal Chowk, Ward 12	1. Sangam Chowk Outfall 2. Behind Ramesh Hardware Outfall 3. Near Tinku Egg Roll Center Outfall 4. Near Naresh Dewangan Home Outfall	1. 0.111 MLD 2. 0.127 MLD 3. 0.057 MLD 4. 0.156 MLD	1. 21.638367, 82.721585 2. 21.636305, 82.722763 3. 21.638272, 82.721806 4. 21.639639, 82.725518
110	Korba	Korba Nagar Nigam	12	1.BEHAIND OF VISHWNATH MANDIR 2.IN FRONT OF CHITRA CINEMA 3.SANI DEV MANDIR 4.inder cycle store 5.SHARDA VIHAR 6.RAVISHANKAR 7.KOSABADI 8.BELGIRI NALA 9.DHENGUR NALA 10.DHONDIPARA NALA 11.DURPA NALA 12.SITAMANI NALA	1.Continous 2.Continous 3.Continous 4.Continous 5.Continous 6.Continous 7.Continous 8.Continous 9.Continous 10.Continous 11.Continous 12.Continous	1.DEWANGAN PARA 2.PURANI BASTI 3.SEETAMANI 4.NAI BASTI 5.SHARDA VIHAR 6.PANDIT RAVISHANKAR SHUKLA NAGAR 7.DR. RAJENDRA PRASAD NAGAR 8.KAILASH NAGAR 9.PADHIMAAR CR. 02 10.CHH.GA.RAA.MA.CR. 03 11.DEWANGAN PARA 12.NAI BASTI	1.WARD 3 HASDEO RIVER 2.SINDHI MOHALLA , HASDEO RIVER 3.GANJA GALI ,SANI DEV MANDIR, HASDEO RIVER 4.LAXMAN VAN WATER BODY 5.SHARDA VIHAR SIDE OF RAILWAY LINE 6. RAVISHANAKR SHUKLA NAGAR 7.KAHRMORA BEHIND OF HOUSING BORD 8.KOHADHIYA HASDEO RIVER 9.KOHADHIYA HASDEO RIVER 10.DENGHUR NALA KOHADHIYA 11.ANGANBADI CENTER 12.BEHIND OF SARSWATI SCHOOL, MOTISAGAR PARA	1. 0.1 MLD 2. 1.03 MLD 3. 0.11 MLD 4. 4.43 MLD 5. 1.2 MLD 6.16.17 MLD 7. 2.5 MLD 8. 2.5 MLD 9. 3.3 MLD 10. 0.6 MLD 11. 1.13 MLD 12. 0.11 MLD	1) 22.34261 82.693955 2) 22.34191 82.69884 3) 22.33774 82.70946 4) 22.34848 82.70062 5) 22.344602 82.706865 6) 22.34927 82.72788 7) 22.357225 82.729527 8) 22.408583 82.749585 9) 22.372918 82.730532 10)22.36815 82.71432 11) 22.349951 82.67815 12) 22.33417 82.71052
111		Dipka Nagar Palika	3	1.Pali Road Premnagar 2.Katghora Road Vijaynagar 3.GTP Road Vijaynagar	1.Continuous 2.Continuous 3.Continuous	1.Welcome Gate Pali Road 2.Bajrang Chowk 3.Katghora Road	1.Ward no.1 Naginjhorki 2.Ward no. 6 Vijaynagar 3.Ward no. 6 Vijaynagar	1. 0.3 MLD 2. 0.3 MLD 3. 0.2 MLD	1. 22.356603 82.546336 2. 22.367474 82.555567 3. 22.367474 82.555567
112		Katghora Nagar Palika	1	ansari house to ahiran river	Continous	Ansari house	Ahiran river	0.65	22.5031/82.5445
113		Pali Nagar Panchayat	1	Sukha Dabri	intermittent	Jagat Auto Main road pali	Muktidham Ward no. 15	0.2 MLD	22.37499655 82.32438456
114		Churikala Nagar Panchayat	1	Belha Nala	Continous	Bhelvadabhra Bandh	Belha Nala Bhatha	0.2 MLD	22.483375/82.603017
115	Sakti	Sakti Nagar Palika	4	1. Baradwar Road Nallah 2. Station Road Nallah 3. Budhwari bazar road Nallah 4. Sigansara Road Nallah	1. Continuous 2. Continuous 3. Continuous 4. Continuous	1. Ward no. 01 Water tank 2. Kachheri chowk Ward no. 14 3. Raja para Digamber Chaubey house 4. Railway crossing ward no 18	1. Ward no.14 Harethi Nallah 2. Mourya hotel 3. Ward no 4 Near eidgah 4. Ward no.18 Kabir aashram	1. 0.66 MLD 2. 0.61 MLD 3. 0.56 MLD 4. 0.52 MLD	1. 22.021238 , 82.945056 2. 22.016166 , 82.958691 3. 22.032751 , 82.951961 4. 22.004953, 82.958075
116		Nayabaradwar Nagar Panchayat	5	1.Pili buliding se muktidam tak 2.Railway Fatak Se kohara ke ghar tak 3.Santosh Hotel Se Nahar Tak 4.Samrat Genral store se PIL siding tak 5.jaijaipur chowk se risada nala tak	1.Continous 2.Continous 3.Continous 4.Continous 5.Continous	1.Pili buliding se 2.Railway Fatak Se 3.Santosh Hotel Se 4.Samrat Genral store se 5.jaijaipur chowk se	1.Pili buliding se muktidam tak 2.Railway Fatak Se kohara ke ghar tak 3.Santosh Hotel Se Nahar Tak 4.Samrat Genral store se PIL siding tak 5.jaijaipur chowk se risada nala tak	1.0.16 MLD 2.0.14 MLD 3.0.15 MLD 4.0.16 MLD 5.0.19 MLD	1. 22.016696,82.814978 2 22.014115,82.815649 3. 22.013107,82.823878 4. 22.010760,82.822128 5. 21.999112,82.788093
117		Aadbhar Nagar Panchayat	2	1. main gate road to mandir ward 5,3,6 2. Durgtal Road	1. Continuous 2. Continuous	1. main gate 2. Durgtal Chowk	1 . ashtbhuji mandir 2. Madan house ward 12	1. 0.51 MLD 2. 0.22 MLD	1. 21.955406 ,83.024261 2. 21.95066739, 83.01978066
118		Jaijepur Nagar Panchayat	3	1.Yadav hotel se gudi chowk 2.kanya chatravash se main road nali 3.sonsai dewangan ke ghar se narendra chndra ke ghar nali	1.Continous 2.Continous 3.Continous	1.yadav hoet 2. kanya chtravash 3.sonsai dewangan ke ghar se	1.gudi chowk nala 2.main road nala 3.main road nala	1.0.25 MLD 2. 0.26 MLD 3.0.24 MLd	1. 21.84063,82.82287 2. 21.83416,82.817063 3.21.83011,82.818116
119		Dhabhara Nagar Panchayat	2	1.main road nala ghoghari road se samblpurihin mandir nala, 2.main road nala kharsia road se Chandrapur road nala	1.Continous, 2. Continous,	1. ghoghari road, 2.chandrapur road	1.khaiya dabhari, 2 bazar para ward no 06	1. 0.16MLD, 2. 0.14MLD	1. 21.781210,83.084330 , 2. 21.782276,83.085303
120		Chandrapur Nagar Panchayat	2	1. main road nala sarangarh road se Mandi para nala 2. main road nala dewangan mohalla se raigarh road nala	1.Continous, 2.Continous,	1. sarangarh road 2. raigarh road	1 kotri nala 2.mahanadi	1. 0.16MLD, 2. 0.12MLD	1. 21.710136,83.239940, 2. 21.704641,83.239308
121	Sarguja	Ambikapur Nagar Nigam	3	1.Champa nala, 2. Baki nala, 3. Sargwa nala	1 Continous 2 Continous 3 Continous	1 Ring road 2 Marine Drive 3 Godhanpur	1 Champa nala 2 Baki nala 3 Sargwa nala	(1)9.11 MLD, (2)10.59 MLD. (3)1.2 MLD	(1) 23.093676, 83.175631, (2) 23.147878, 83.212611, (3) 23.155922, 83.193416
122		Sitapur Nagar Panchayat	1	Bajar road Nali	Continous	rest house nali ambikapur road Sitapur	mahamaya ward Bajar Dand	0.6MLD	22.778929. 83.497993
123		Lakhanpur Nagar Panchayat	2	Chandai nahla, Chulhat Nahla	1.Continous 2.Continous	1.ward no. 9 2.ward no 5	1.ward no 9 2.ward no1	1.0.12MLD 2.0.12MLD	1.22.999364, 83.033165 2.22.999364, 83.033165
124	Jashpur	Jashpurnagar Nagar Palika	4	1. Kadamtoli Bada nala 2. Purani toli Nali 3. Madhuvan toli nala 4. Bhagalpur nala	1.Continous 2. continous 3. continous 4.Continous	1. Near dewalbandh talab 2. Purani Toli 3. Madhuvan toli 4. Basant vihar	1. Teli toli 2. Darbari toli 3. Balaji Toli 4. Banki Toli	1. 1.05 2. 0.35 3. 0.80 4. 0.30	1. Lat- 22.888352, Long- 84.146189 2. Lat- 22.883921, Long- 84.141556 3. Lat- 22.885548, Long- 84.135362 4. Lat- 22.872125, Long- 84.139207
125		Patthalgaon Nagar Palika	2	1 payani Nala 2 Ranigang Road Nali	Continous Continous	1.jaspur Road 2. police line	1 Shyam mandir 2 raniganj Road	1. 1 MLD 2. 0.8 MLD	1. 22.557907 83.462285. 2. 22.554905 83.466460
126		Kotba Nagar Panchayat	1	Tana Nala	Continous	Kargil chowk	muktidham	0.52	22.44987, 83.74495
127		Bagicha Nagar Panchayat	1	Rouni road bus stand nali	Continous	Rouni road	Near dorki river	0.4	22.978439, 83.650458
128		Kunkuri Nagar Panchayat	1	Ginabahar Nala	Continous	Purani Basti ward no. 01	Muktidham	0.65	22.748192 83.947329
129	Balrampur	Balrampur Nagar Palika	1	Judniya nala	Continous	Masih ward no.03	Sindoor river	0.5	23.613695 83.60758
130		Ramanujganj Nagar Palika	1	Fakira nala	continuous	near police kalyan petrol pump	Ram mandir road kanhar river	1.2	23.806616 83.703184
131		Kusmi Nagar Panchayat	1	main road nallah	Continous	shiv mandir	thana chowk	0.5	23.283921 83.914686
132		Rajpur Nagar Panchayat	1	patel nallah	continuous	balaji electronics ward no 04	patel nallah,sardar Vallabhbhai Patel ward no 04	0.45	23.338807 83.407807
133		Wadrafnagar Nagar Panchayat	1	main road Nallah	Continous	Bhagwati Filling Station ward no.06	Balangi Road Churaillah nallah	0.5	Lat.- 23.761828 Log.- 83.190428
134	Koriya	Baikunthpur Nagar Palika	2	1-premabag nala, 2-SECL nala	1-Continous, 2- Continous	1-dabripara,bazarpara, premabag area(ward no 10,11,13,16,17), 2-kuthanpara area(ward no 3,4,12,15)	1-geej nadi, 2- geej nadi	1-MLD0.7, 2- 0.7 MLD	1-lat.23.263651 log.82.56831. 2-lat23.26435 log.82.568041
135		Shivpurchrcha Nagar Palika	1	Gagargudi Nala	Continous	ward no 2 ,9 ,10,11,12,13	jhumka dam	0.8	Lat-23.277657, Long-82.530627
136	Surajpur	Surajpur Nagar Palika	2	1. Main road Nallah , 2. girja nala	1. Continous 2. Continous	1. Word no 01 Main Road, 2. Ward no 05 Indira Gandhi	1. Ward no 11 Mata Karma Chowk, 2. Ward no 10 Chandra shekhar azad	1. MLD-0.7, 2. MLD-0.5	1. Lat-23.212207, Long-82.86821. 2. Lat-23.26820, Long-83.86821
137		Vishrampur Nagar Panchayat	1	dav school Nallah	Continous	dav school	behind slrm	MLD-0.9	LAT-23.205281 ,Long-82.963406
138		Pratappur Nagar Panchayat	1	Rajghatta Nallah	Continous	Ward No.05 &06	Ward No.14 Baki River	0.38	Lat - 23.4768069 Long - 83.2076845
139		Bhatgaon_S Nagar Panchayat	3	1.Pusph Vatika Nallah 2. Shantipara Nallah 3.Main Road ward no. 12 to 14 Near BSNL Tower	1.Continous 2.Continous 3.Continous	1.Ward No.06 Near Pushp Vatika 2. Ward No.3 Sona Bai Complex 3. Ward No. 12 Bhimrao Ambedkar Ward	1.Near Pragati Vihar Colony 2.Near old Wine Shop 3. Ward No.14Near CMO House	1. 0.24 2. 0.2 3. 0.21	1.Lat - 23.357373 Long -82.997468 2.Lat - 23.358431 Long - 83.994745 3.Lat - 23.348847 Long - 82.997650

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details Regarding Wastewater Discharge in ULBs

S No	Name of District	Name of ULB	Details of Major Drains from which untreated water is Flowing			Details of Untreated Water Flow			
			Number of Major Drains	Name of Major Drains	Type of flow in drains (Continuous/ Intermittent)	Landmark/Location Details of Starting Point of drain	Landmark/Location Details of End Point of drain	Estimated Flow at End point of Drain (MLD)	Latitude and Longitude of the End point of drain
140		Jarhi Nagar Panchayat	1	1. Biru Nallah	1. Continous	1. Ward No. 11 Near Bedmiton code	1. Ward No. 15 Behind Nehru House	0.24	Lati-23.3549197 Long - 83.0474815
141		Premnagar Nagar Panchayat	1	main road Nallah	Continous	dev hotel premnagar	janpad panchayat premnagar	0.15	Lat.- 22.948073 Log.- 82.695582
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	24	1. 13 Haldibadi Tura To 2. 13 Gais Office To 3. 10 Amanala Mandir To 4. 14 Near Rest House To 5. 18 Channa Dafai to 6. 33 B Type Car Wash Center To 07. 32 Poltry Farm To 08. 34 Abhay Sir To 09. 35 Ajay Singh House To 10. 39 Chimup house 11. 40 Teacher Collony To 12 Banjare House To 13. 6 High School To 14.7 Staff Quarter SECL To 15. 8 Malva dafai 16. 19 Ajaz House To 17. 20 Dhaman Dafai To 18. 21 Angan Badi To 19. 21 Turra to 20. 21 Belarani House 21. 21 Basant House 22. 22 Gaura Turra To 23. 29 Bachha Store To 24. 29 Ajaz House To	1Continous 2Continous 3Continous 4Continous 5Continous 6Continous 7Continous 8Continous 9Continous 10Continous 11Continous 12Continous 13Continous 14Continous 15Continous 16Continous 17Continous 18Continous 19Continous 20Continous 21Continous 22Continous 23Continous 24Continous	1. 13 Haldibadi Tura To 2. 13 Gais Office To 3. 10 Amanala Mandir To 4. 14 Near Rest House To 5. 18 Channa Dafai to 6. 33 B Type Car Wash Center To 7. 32 Poltry Farm To 8. 34 Abhay Sir To 9. 35 Ajay Singh House To 10. 39 Chimup house 11. 40 Teacher Collony To 12 Banjare House To 13. 6 High School To 14.7 Staff Quarter SECL To 15. 8 Malva dafai 16. 19 Ajaz House To 17. 20 Dhaman Dafai To 18. 21 Angan Badi To 19. 21 Turra to 20. 21 Belarani House 21. 21 Basant House 22. 22 Gaura Turra To 23. 29 Bachha Store To 24. 29 Ajaz House To	1. Fish Shop Worker 2. Railway Station Haldibadi 3. Payal video Store 4. Sarguja Samiti Pull 5. Railway Station Haldibadi 6. Panday Kirana Store 7. Gorkhnath Mandir 8. Situ Singh 9. Manjur Alam House 10. Mahesh House 11. Teacher Collony End 12. Kalu Pan Store 13. Railway Station Pull 14. Railway Station Pull 15. Railway Station Pull 16. Mamta House 17. Pille House 18. Jain Mandir 19. Basant house 20. Ravi House 21. Samauddin House 22. Narayan House 23. Satya Kapda Store 24. Sohan Khatik House	1. 0.21 2. 0.34 3. 0.22 4. 0.35 5. 0.22 6. 0.39 7. 0.20 8. 0.32 9. 0.27 10. 0.31 11. 0.24 12. 0.32 13. 0.28 14. 0.38 15. 0.31 16. 0.27 17. 0.33 18. 0.31 19. 0.25 20. 0.21 21. 0.37 22. 0.24 23. 0.37 24. 0.25	1. 23.217982, 82.344729 2. 23.238647, 82.352969 3. 23.194691, 82.349299 4. 23.189779, 82.350705 5. 23.198318, 82.355423 6. 23.217982, 82.344729 7. 23.194691, 82.349299 8. 23.190263, 82.355265 9. 23.198318, 82.355423 10. 23.217982, 82.344729 11. 23.238647, 82.352969 12. 23.196061, 82.358741 13. 23.190263, 82.355265 14. 23.198318, 82.355423 15. 23.217982, 82.344729 16. 23.189779, 82.350705 17. 23.190263, 82.355265 18. 23.198318, 82.355423 19. 23.217982, 82.344729 20. 23.196061, 82.358741 21. 23.198318, 82.355423 22. 23.238647, 82.352969 23. 23.190263, 82.355265 24. 23.198318, 82.355423
143		Manendragarh Nagar Palika	1	local nala (Ward no. 4 & 8)	Continous	(Ward no. 4 & 8)	Meet Hasiya River (Ward no. 22 & 15)	2.95	23.211535, 82.222964
144		Jhagrakhand Nagar Panchayat	1	ward no. 08 nala	Continous	ward No. 08	near police staion ward 08	0.98 MLD	23.186458513666285, 82.19751955059326
145		Khongapani Nagar Panchayat	2	1.ward no 15 nala , 2.ward no 9 nala	1.Continous 2. continue	.1.Ward No - 15 besdie hanuman temple, 2.Ward no- 09 near maurya club	1.near stop dam ward no 15, 2. jhiriya ward no 12	1.MLD - 0.8 2.MLD - 0.9	1.Lat-23.191419, long - 82.150891 2. lat -23.187499, long - 82.167682
146		Nailedri Nagar Panchayat	2	1.nala ward no -02 , 2.Nala ward no -08	1.Continous 2. continue	1.ward no -02 near ram prasad house , 2.ward no -08 near sunil kumar house	1.Hasdeo river ward no 7 , 2.ward no 5 near proposed community soak pit	1.MLD -0.6 2.MLD -0.4	1. Lat- 23.174615, Long- 82.200540 2. Lat- 23.179174, Long- 82.200309
147	Bastar	Jagdalpur Nagar Nigam	10	1.jaiswal colony nala 2.civil line road nala 3. Purana pul nala 4. Jail nala 5. Mata mandir nala 6. Kamkhya mandir nala 7. Akanksha hotel nala 8 power house nala 9.balaji mandir nala 10 sulabh .souchalay nala	Continuous Continuous Continuous Continuous Continuous Continuous Continuous Continuous Continuous Continuous	1.WARD NO 18, 2. WARD NO 2 , 3. WARD NO 03, 4 WARD NO 04, 5.WARD NO 22, 6. WARD NO 23, 7.WARD WARD 16, 8 WARD NO 17, 9 WARD NO 09 10 WARD NO 17,	1 WARD NO 18, 2 WARD NO 07, 3 WARD NO 01, 4 WARD NO 02, 5 WARD NO 03, 6 WARD NO 04 , 7 WARD NO 17, 8 WARD NO 02, 9. WARD NO 18. 10 WARD NO 17	1. 2.2 2. 0.65 3. 0.78 4. 1.32 5. 1.45 6. 1.2 7. 1.35 8. 2.15 9. 2.54 10. 1.36	1.19.092115870301626, 82.01474830258223, 2 19.094379355123557, 82.02633036065163 3 19.103858624361 81, 82.02459228920968 4 19.093365497407 46, 82.02811134743784 5 19.095301960248 06, 82.02547205376668 6 19.095869714691 46, 82.0250214426521 7 19.104079124911518, 82.02436698365246 8 19.100966744431 01, 82.02387345719363 9 19.092643081069173, 82.016969171646981 10 19.093220983250625, 82.01903983700687.
148		Bastar Nagar Panchayat	1	ghoda bahar nala	intermittent	ward No. 05	ward No. 05	0.8	19.213540504905144, 81.92663174525546
149	Kondagaon	Kondagaon Nagar Palika	5	1.kopabeda nallah 2. ram mandir nallah 3. jaamkot para nallah 4.subhashchandra bose 5.DNK nallah	1.Continuous 2.Continuous 3.Continuous 4.Continuous 5.Continuous	1.Near Manish computers 2.near ram mandir 3.near late.lakshman dewangan house 4.near bhadramunda talab 5. near kali badi mandir.	1.kopabeda talab 2. naktamunda talaab 3.near gayatrihood 4.near hero showroom . 5. near sitaram house	0.6 0.3 0.5 0.3 0.25	19.58704/81.65471 19.598/81.660 19.5877/81.664 19.601/81.668 19.58565/81.666
150		Keshkal Nagar Panchayat	2	1 Premraj nallah, 2 Dumarpani puliya	1.intermittent 2.intermittent	1.Near Bami Talab 2.Near old petrol pump	1.Ward no. 06 2. ward no.05	0.5 0.4	20.08020, 81.58839 20.08951, 81.59181
151		Farasgaon Nagar Panchayat	1	pasangi nala	intermittent	pasangi road	ward no 15	0.8	19.8568, 81.671
152	nigam'	Narayanpur Nagar Palika	2	ward no 10 ward no 7	1)intermittent 2)intermittent	1.sohan nag ke ghar se 2.jagdih mandir	1. muktidham bakhrupara 2. aedga chowk tak	1)1.1 2) 0.9	19.719657, 81.252299 19.716101, 81.261485
153	Kanker	Kanker Nagar Palika	6	1.muktidham nalla 2.rajak nalla 3.potayi dharmshala nalla 4-sanjay nagar nalla 5.aamapara nalla 6.jamatkhana nalla	1.Continous 2.continous 3.continous 4.continous 5.continous 6.continous	1.ganga nagar subhash ward 13 to 2.dainik bazar to 3.habbu hotel to 4. jamat khana to 5.bhavani chowk 6.mazjid to	1.muktidham 2.shani mandir 3.dimond tailor 4.gauthan 5.fish department 6.jamatkhana	1.0.5 2.0.2 3.0.6 4.0.8 5.0.2 6.0.8	1.20.1623, 81.3003 2.20.1608, 81.2943 3.20.1603, 81.2929 4.20.1623, 81.2917 5.20.1614, 81.2939 6.20.1618, 81.2912
154		Bhanupratappur Nagar Panchayat	3	1. Ward no. 1 nala 2. Ward no. 4 nala 3. Ward no. 8 nala	1.Continous. 2.Continuous 3.continuous	1. Bus stand 2. high school 3. fire station	1. over bridge 2. mulla 3. Neharu nagar	1. over bridge - 0.4 2. mulla - 0.2 3. Neharu nagar - 0.5	1. Lat -20.30835, Long - 81.06209 2. Lat - 20.317194, Long - 81.068840 3. Lat - 20.304097, Long - 81.078153
155		Charama Nagar Panchayat	2	1.naini nadi nala left side of nh 30 highway 2.naini nadi nala right side of nh 30 highway	1.intermittent 2.intermittent	1.korar chowk 2.guru nanak chowk bhatapara	1.kandel marg chowk 2.kandel marg chowk	0.4, 0.5	1.20.2920, 81.2213 2.20.2919, 81.2213
156		Pankhanjur Nagar Panchayat	2	1-Machli bazar nala 2-tahsil karyalay ke samne nala	1.intermittent 2.Intermittent	1-Ward no.05 pv 32 road Bijli Office chowk 2-Ward no.10 Stadium ke samne se	ward no.15 near Mukti dham ward no.11 near Pakhanjur jalashay	1.0.8 MLD 2.0.3 MLD	1.20.025513, 80.627301 2.20.037578, 80.634113
157		Antagarh Nagar Panchayat	1	ward no 7 nala	intermittent	ward no 7 hospital ke piche	ward no 1 jgramin bank ke pass	0.3 MLD	19.721061,81.244645
158		Narharpur Nagar Panchayat	1	ward no. 1 Nallah	1.intermittent	Bahadur Kalarin chowk ward no. 1	Near Muktidham	0.3	20.45261, 81.613675
159	Dantewada	Kirandul Nagar Palika	3	1. 11B Nallah 2. Market Nallah 3. Railway Nallah	1.Continous 2.Continous 3. Continous	1. Ramabuti Nmdc Plant 2. Nmdc Plant Area 3. Railway colony	1. Madari nallah patel para 2. Madari nallah patel para 3. kadampal dam	1. 0.8 2. 0.5 3. 0.3	1. 18.6799 , 81.2612 2. 18.6799 , 81.2612 3. 18.6599 , 81.2913
160		BadiBacheli Nagar Palika	2	1. Simplex Nallah , 2. Market Nallah	1.Continous 2.Continous	1. forest hill area , 2. NMDC plant	1. Through Lal Nallah into Sankhani River 2. Through Lal Nallah into Sankhani River	1. 0.5 , 2. 0.7	1. 18.7117 , 81.2562 2. 18.6985 , 81.2619
161		Dantewada Nagar Palika	5	1.Chuditikra Nallah 2.bacheli road Nallah 3.main road Nallah 4.mahadev Nallah 5.mata Nallah	1.intermittent 2.intermittent 3.continuous 4.intermittent 5.continuous	1.Faraspal Road 2.ward 01 bacheli road 3.ward 11 main road 4.shirsagar, near 5.maata mandir	1.New market road 2.ward 12 main road 3.ward 14 near shankini river 4.near dankini river 5.ward 06 sankini river	1-0.2, 2-0.5 3-0.3, 4-0.6, 5-0.4	1.18.5321,81.2052 2.18.5301,812102 3.18.5324, 81.2105. 4.18.5442, 81.2038 5.18.5344, 81.2054
162		Geedam Nagar Panchayat	1	jhodi nala	Continous	Ward no 2 Nawapara	ward no 13 near slrm centre Geedam	0.7	latitude - 18.977066 longitude - 81.402289
163		Barsur Nagar Panchayat	1	Ganesh Nallah	intermittent	ward no 09 ganesh para	ward 05 near budha sagar talab	0.4	19.0812,81.2231
164	Sukma	Sukma Nagar Palika	2	1 Gurutong Nala,. 2 Buratong Nala	1.Continous 2.Countinous	1.BudhraMunda, 2.Mahadev dongri	1. Ward No 6 Patnampara 2.Ward No 13 Shabri River.	1. 0.4 MLD 2. 0.3 MLD	1. 18.391771 81.663345 2. 18.384592 81.661934
165		Dornapal Nagar Panchayat	1	Bojja Nali	Continous	Ward no 13 Podia Para	Nanga Munda	0.2	1. 18.15214 81.508569
166		Konta Nagar Panchayat	1	ward no 7 nalla	Continous	ward no 7	ward no 7 near parimal mishtri house	0.2	17.809978 81.385468

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Details Regarding Wastewater Discharge in ULBs									
S No	Name of District	Name of ULB	Details of Major Drains from which untreated water is Flowing			Details of Untreated Water Flow			
			Number of Major Drains	Name of Major Drains	Type of flow in drains (Continuous/ Intermittent)	Landmark/Location Details of Starting Point of drain	Landmark/Location Details of End Point of drain	Estimated Flow at End point of Drain (MLD)	Latitude and Longitude of the End point of drain
167	Bijapur	Bijapur Nagar Palika	1	Shanti nagar nala	intermittent	Shanti nagar ward 07	new bustand ward 12	0.8	lat-18.861224, long-80.382567
168		Bhairamgarh Nagar Panchayat	1	pethapuri nala	Continous	ward 01 peramapara	ward no 5 masjid ke pas	0.5	latitude - 19.0080/85 longit/ude - 81.06010-4
169		Bhopalpattnam Nagar Panchayat	1	ralapalli nala	intermittent	ralapalli ward 02	collage road ward 08	0.5	lat- 18.878126,,Longitude: ~ 80.81599° E
170	Gariyaband	Kopra Nagar Panchayat	1	Tarra Road	Continuous	Near Sheetal yadav House	Near Sub Station	0.47	Lat 20.502861 Lon 81.553001
171	Balodabazar	Rohansi Nagar Panchayat	1	ward no 12 drain	Continuous	From Zila Sahkari Bank	To Infront of Amrit Flues	0.44	Lat - 21.5304998 Long - 82.2496718
172	Durg	Amleshwar Nagar Palika	4	1) Mahadev ghat drain 2) Bothli drain 3) Bindeshwari muktidham drain 4) Khudmuda drain	1) Continuous 2) Continuous 3) Intermittent 4) Continuous	1. Ward no 18 Bhagat sing ward 2. Ward no 11 sathguru kabir ward 3. Ward no 03 Maa sithla nagar ward 4. Ward no. 6 Rani durgavati ward	1. Ward no 18 Bhagat sing ward 2. Ward no 17 Pt jawahar lal nehru ward 3. Ward no 01 Mata bindeshwari ward 4. Ward no. 05 Gurughasi das ward	1) 0.1 2) 0.13 3) 0.12 4) 0.11	1) 21.215938 81.58814 2) 21.231938 81.56385 3) 21.2146105, 81.5971681 4) 21.190803, 81.60543
173	Bemetara	Dadhi Nagar Panchayat	3	1). Ward no 1 Gidhwa Drain 2). Ward No 4 Dadhi Drain 3). Ward no 12 Police thana	All Continuous	1. Ward no 02 Near Dewdas House 2. Ward no 03 Near Arjun Jaiswal House 3. Ward no 11 Near Dubey Hospital	1. Ward no 01 Near Dhur Singh House 2. Ward no 03 Near Dhanesh Jaiswal House 3. Ward no 12 Near Police Thana	0.22	1. 21.90060362 81.45785969 2. 21.89860444 81.46741344 3. 21.8991439 81.47426307
174		Bhinbhouree Nagar Panchayat	1	Bajrang bali chowk(main nali)	Continuous	Bus stand	Matkhanva talab	0.2	21.41154, 81.59459
175	Kabirdham	Indouri Nagar Panchayat	1	Major Drain	Continuous	Near NH Main Road Ward No. 12	Manik Chowri Road	0.43	21.942223, 81.355375
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	1	Main Nala	Continuous	Main Road marwahi	ward no. 06,10 marwahi	0.15	Lat - 23.010518 Long - 82.053849
177	Mungeli	Barela Nagar Panchayat	1	Middle School Road	Continuous	Saraswati School	Ashok Pandey	0.14	22.130733, 81.86287
178	Korba	Banki Mogra Nagar Palika	3	1. Bangali Hotel To Daily Market Main Road Nallah 2. Bala jI Medical Shop To Antim TalabNallah 3.Primery School To Talab Nallah	1.Continuous 2.Continuous 3.Continuous	1. Bangali Hotel 2. Indira Nagar Samudayik Bhavan 3. Bankimongra Chaupati	1. Daily Market 2.Mrityunjay Mishra House 3. Bada Talab	1. 1.2 2. 04 3. 0.3	1. 22.404603 82.609607 2. 22.408341 82.602861 3. 22.409474 82.603858
179	Janjgir Champa	Pamgarh Nagar Panchayat	6	1) Drainage 1 2) Drainage 2 3) Drainage 3 4) Drainage 4 5) Drainage 5 6) Drainage 6	1.Continuous 2.Continuous 3.Continuous 4. Continuous 5. Continuous 6.Continuous	1. Sadbhawna Bhawan Pamgarh 2. Juneja Hardware Pamgarh 3. Sajan Cloth & Boot House 4. Ambedkar Chowk 5. Bahorik Chowk 6. Bahorik Chowk	1.Narendra Pandey House 2. Raja Jaiswal House 3. Sasaha Road Canal 4. Sasaha Road Canal 5. DK Borewell 6. Pratik City Center Mall	1) .3 2) .3 3) .4 4) .3 5) .2 6) .4	1) 21.87697521304033, 82.44363580291606 2) 21.87702933457745, 82.44377034936261 3) 21.86766133392154, 82.44808845492243 4) 21.8676519146474 53, 82.44796553236893 5) 21.87406888763337, 82.45284482343916 6) 21.87410311279882, 82.45275496944704
180		Nariyara Nagar Panchayat	3	1. main road rajesh kirana store to mahant para chauke 2. House of Ashok Nirmalkar to House of Santosh Nirmalkar 3.Post office to deepak medical	1.Continuous 2.Continuous 3.Continuous	1. Main road rajesh ikrna store 2. House of Ashok nirmalkar 3. poste office	1. Mahant apara chauk 2. Santosh Nirmalkar 3. Postoffice	0.295209 0.285209 0.295209	21.94509 82.391551 21.94177 82.3815154 21.94058 82.39811
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	2	1. bhathagao road 2. sarangarh road	1. Continuous 2. Continuous	1. mandal para 2. darri para	1. ward - 15 2. ward - 08	1. 0.2 2. 0.2	1. 21.630926,82926373 2. 21.630184,82.929078
182		Pawni Nagar Panchayat	2	1. Talpara School to Maldi Road Nahar 2. Bus Stand to Darri Talab	1. Continuous 2. Continuous	1. Talpara School 2. Bus Stand	1. Maldi Road Nahar 2. Darri Talab	1. 0.005 2. 0.009	1. 21.655053, 82.68768 2. 21.662196, 82.69796
183	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	4	1. Bndhawa nala 2. Muddhowa nala 3. Turra nala 4.Chaupada nala	1.Continuous 2.Continuous 3.Continuous 4.Continuous	1) Bhatti Para se Housing Boad tak 2) Jagala 3) Turra 4) Chaupada	1) Pathale. 2) Banash 3) Pathale. 4) Banash	1) .18 2) .14 3) .11 4) .18	1) 23.4250 81.4703 2) 23.4232 81.4801 3) 23.4232 81.4722 4) 23.4316 81.4736
184	Mungeli	Jarhagaon Nagar Panchayat	1	Main road Nala	continuous	near gauthan ward no 3	ward 8 near manoj dwedi house	0.3	22.11213,81.815764
185	Bemetara	Devbhog Nagar Panchayat	1	Major Nala	Continuous	NEAR NH130C HARABAHAL	NEAR NH130C, WARD 12	0.3	Lat- 19 901387 Lon-82 690335
186	Bemetara	Kusmi Nagar Panchayat	7	Major Nala	Continuous	1. Ward 01 Bhanu maharaj house 2. Ward 04 Tikendra sahu house 3. Ward 05 Govt. school 4. Ward 05 Baisakhu sahu house 5. Ward 06 Bazar chowk 6. Ward 03 Mohan kirana store 7. Ward 15 Daman sahu house	1. Ward 01 Vinod sahu plot 2. Ward 04 Govt.school 3. Ward 05 Yashwant badhai house 4. Ward 05 Mansing house 5. Ward 15 Baiga chaura 6. Ward 03 Umashankar sahu house 7. Ward 15 Kanji house	(1) 0.0705 (2) 0.0846 (3) 0.047 (4) 0.0517 (5) 0.0893 (6) 0.0376 (7) 0.0893	(1) 21.5209133, 81.5200500 (2) 21.5168233, 81.5191833 (3) 21.5165566, 81.5197733 (4) 21.514484, 81.520053 (5) 21.5167416, 81.5207866 (6) 21.5185866, 81.5207416 (7) 21.5141050, 81.5245783
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	1	Main nala	Continuous	krishna nagar	ward no 04 bhatapara	0.39	21.0969443,,80.687245
188	Koriya	Patna Nagar Panchayat	0	-	-	-	-	-	-
189	Balod	Palari Dist. Balod Nagar Panchayat	2	Dhamtari Gundedehi Main Road	Continuous	Prakash Engineering ward 01	Primary Health Center 05	0.3	20.796318 81.475526
190	Rajnandgaon	Ghumka Nagar Panchayat	4	(01) Radhyeshyam House To Basstal Hospital Colony ward No 15 (02).Radhyeshyam House To Devredehi Ward No 05 Swagat Dwar Nala ke Pass (03) Chote Lal House to Shitla Talab Ward No 01 (04) Atmanand School To Devredehi Ward No 05 Swagat Dwar Nala ke Pass	(1) Continuous (2) Continuous (3) Continuous (4) Intermittent	(1) Radhyeshyam House Ward No 12 (2) Radhyeshyam House Ward No 12 (3) Chote Lal House ward No 07 (4) Atmanand School To Devredehi Ward No 05	(1) Basstal Hospital Colony ward No 15 (2) Devredehi Ward No 05 Swagat Dwar Nala ke Pass (3) Shitla Talab Ward No 01 (4) Swagat Dwar Nala ke Pass Ward No 05	(1) 0.1 (2) 0.1 (3) 0.1 (4) 0.01	(1) 21.290231, 81.091954 (2) 21.290238, 81.10279 (3) 21.29457, 81.094669 (4) 21.290253 81.102777
191	Surajpur	Shivnandpur Nagar Panchayat	0	-	-	-	-	-	-
192	JanjgirChampa	Bamnidih Nagar Panchayat	1	champa to bira road	intermittent	ward 2 state bank	madu dhaba	0.01	21.90550,82.721448

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE AG

MODEL CITY PROGRESS REPORT

Month-Dec / 2025

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

Model City Progress Report

As per the directions and subsequent compliance requirements of the Hon'ble NGT in O.A. No. 606/2018 order dated-05/08/2025, The Government of Chhattisgarh has notified the following **Six ULBs** as **Model Cities**: *Municipal Corporation Raipur, Municipal Corporation Bilaspur, Municipal CorporationAmbikapur, Municipal CorporationDhamtari, Nagar PalikaKankerand Nagar PanchayatRajim.*

To achieve the targeted outcomes, continuous and sustained efforts are essential to ensure that these cities effectively demonstrate the characteristics of Model Cities. This will also serve to inspire other Urban Local Bodies (ULBs) to adopt similar waste management practices, thereby promoting the expansion of sustainable and replicable urban management initiatives across all ULBs in the State.

Accordingly, the following details are required to be furnished as part of the compliance reporting:

1. Demographic Profile

1	Name of ULB		**Municipal Corporation Ambikapur**
2	District		Surguja
3	Total Geographical Area (Sq. Km.)		41.3
4	Total Population (Census-2011)		125392
5	Total Population (Current-2025)		145300
6	Total Number of Wards (Nos.)		48
7	Total Number of Current Households (2025) (Nos.)		33192
8	Details of Nodal Officer for model city	Name	Mr Rajesh Ram
		Designation	Executive Engineer (SBM)
		Contact no.	8319685121

2. Municipal Solid Waste Management

I. Municipal Solid Waste (MSW): Data Overview

1	Total Quantity of Waste generated (TPD)		55
2	Total Quantity of Dry Waste generated (TPD)		25.25
3	Total Quantity of Wet Waste generated (TPD)		29.05
4	Total Quantity of Inerts (TPD)	From Dry Waste	3.74
		From Wet Waste	6.39
5	Total Quantity of Waste collection & Transportation (TPD)		54.30

Municipal Corporation Ambikapur, Surguja (C.G.) 497001

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

6	Source Segregation at door step (%)	95
7	Gap in MSW Collection (TPD)	0.70

II. Municipal Solid Waste (MSW): Processing Facilities & Resources

1	Type of MSWM Facility (Centralized / Decentralized)		**20**
2	Total Waste Processing Capacity (Dry + Wet) (TPD)		322
3	Dry Waste Processing	No. of SLRM / MRF Center (Nos.)	20
		Total Capacity of SLRM/MRF Center	90
		Capacity of ISWM plant (TPD)	0
		No. of Recyclers / Local Kabadiwala engaged (Nos.)	7
		Names of Cement Plants Engaged in SCF Co-processing	1
4	Wet Waste Processing	No. of Compost sheds	3
		No. of Compost pits	205
		Capacity of Compost pit	2
		No. of OWC Machine	1
		Capacity of OWC Machine (TPD)	2
		Windrow capacity (TPD)	20
		ISWM plant-Windrow capacity (TPD)	0
5	Total Number of Collection & Transportation Vehicle for MSWM (Nos.)	Tricycle	135
		E-Rickshaw	41
		Mini Tipper	10
		Dumpers	1
		Others	2 Tractor
6	Total Number of Manpower engaged for MSWM (Nos.)	SHG workers	436
		Supervisors	20
		City Sanitation Workers	201
		Sanitary Supervisor	24
		Sanitary Inspector	3
		Health Officer	0
		Others	0
7	BIO CNG Plant	Availability of BIO CNG Plant (Yes/No/Proposed/Under construction)	Proposed
		Current work Status	MoU Signed with GAIL
8	Sanitary Land Fill Details	Availability of SLF in the ULB (Yes/No)	No
		If **Yes**, Total capacity of SLF (MT)	
		% Capacity of landfill utilized	
		If **No**, Proposed Cluster based SLF status	12 Acre land Identified at for SLF

Municipal Corporation * Ambikapur, Surguja (C.G.) * 497001

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

III. Municipal Solid Waste (MSW): Processing Overview

1	Quantity of waste processed (TPD)	Dry waste		25.25
		Wet waste		29.05
2	SCF / RDF Management	Total quantity of SCF/RDF generated (TPD)		1.75
		Quantity of SCF/RDF sent to Cement plants (TPD)	For the last six months up to Nov 2025	228.75
			For the Current Month	91.5
			Total	320.25
		Revenue generation form selling of SCF	For the last six months up to Nov 2025	137250
			For the Current Month	54900
			Total	192150
		Quantity of SCF/RDF stored at SLRM to be Sent to Cement Plants	For the last six months up to Aug 2025	91.5
			For the Current Month	15.5
			Total	107
3	Dry Waste Management	Quantity of Recyclable waste sold to Recyclers/ Kabadiwalas (TPD)	For the last six months up to Aug 2025	3250.08
			For the Current Month	550.56
			Total	3800.64
		Revenue generation form selling of recyclables (Rs)	For the last six months up to Nov 2025	9451737.00
			For the Current Month	906819.00
			Total	10358556.00

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

		Quantity of Recyclables stored at SLRM to be sold to Recyclers/ kabadiwalas (MT)	For the last six months up to Nov 2025	292
			For the Current Month	53
			Total	345
		Inerts sent to SLF (TPD)		0
		Inerts sent for filling in low lying areas (TPD)		3.75
		Location of Low-Lying Areas	Latitude	23.093417, 23.097713
			Longitude	83.148021 83.198953
		Quantity of Compost generation (TPD)		2.91
		Quantity of compost self-utilized. (TPD)	For the last six months up to Nov 2025	285.00
			For the Current Month	21.00
			Total	306
		Quantity of compost Sold. (TPD)	For the last six months up to Aug 2025	366
4	Wet Waste Management		For the Current Month	69.21
			Total	435.21
		Revenue generation form selling of compost (Rs)	For the last six months up to Nov 2025	243000
			For the Current Month	34600
			Total	264600.00
		Quantity of Compost stored (MT)	For the last six months up to Nov 2025	74.4
			For the Current Month	8.00
			Total	82.4
		Inerts sent to SLF (TPD)		0
		Inerts sent for filling in low lying areas (TPD)		6.39

Municipal Corporation Ambikapur, Surguja (C.G.) 497001

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

		Location of Low-Lying Areas	Latitude	23.093417, 23.097713
			Longitude	83.148021 83.198953

IV. Legacy Waste / Dump Site Management

1	Name of the **Legacy waste** site		**Remediation Completed**
2	Legacy Waste	Total quantity of legacy waste (MT)	
		Area covered by the Legacy waste (Acres)	
		Total Quantity of legacy waste remediated till date (MT)	
		Total Area recovered by waste remediation (Acre)	
		Gap in Remediation (Present Quantity in MT)	
3	Timeline to remediate Legacy waste Site (DD/MM/YY)		
4	Whether any fresh waste is being disposed of at the legacy waste site (Yes/No)		

1	Number of **Dump site** present in ULB		1
2	Dump Site Details	Total quantity of Waste present in Dumpsite (MT)	324
		Area covered by the Dump Site (Acres)	1.2
		Total Quantity of waste remediated till date (MT)	42
		Total Area recovered by waste remediation (Acre)	0.02
		Gap in Remediation (Present Quantity in MT)	282
3	Timeline to remediate Dump Site (DD/MM/YY)		30/03/2026
4	Whether any fresh waste is being disposed of at the Dump site (Yes/No)		No

V. Compliance Indicators

	Key Performance Indicators	Target	Current Status	Remarks
1	Source Segregation	90%	95	
2	Door to door collection coverage	100%	100%	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

3	No. of Open Dumping (Zero visible waste dumps in the city)	0	0	
4	No. of Open Burning of Waste	0	0	
5	Monitoring & Supervision of Waste Management Operations	100%	100%	
6	Percentage of Waste Transportation Vehicles Fully Covered During Transit	100 %	100%	
7	Garbage Vulnerable Points (GVPs) Identified & Eliminated	100%	90%	
8	Fresh Waste Disposed at Legacy Waste Site	0 %	0%	
9	Fresh Waste Disposed at Dump Site	0 %	0%	
10	No. of Testing of Compost through NABL-accredited Labs	Quarterly basis	Quarterly basis	
11	Grievance Redressal (Waste-related Complaints)	100 %	100 %	
12	Availability of PPE Kits for all Workers	100 %		
13	Usage Compliance of PPE kits by Workers	100 %	100 %	

3. Plastic Waste Management

1	Ban on Manufacturing, Stocking, Distribution, Sale & Use of Identified Single-Use Plastic Items (Yes/No)		Yes
2	Enforcement Drives Conducted (Nos.)	For the last six months up to Nov 2025	55
		For the Current Month	3
		Total	58
3	Quantity of SUP Seized (Kg)	For the last six months up to Nov 2025	964
		For the Current Month	20
		Total	984
4	Number of Challans/ Penalties Imposed for SUP Violations (Nos.)	For the last six months up to Nov 2025	51
		For the Current Month	3
		Total	54
5	Fine Collected against Violations (Rs.)	For the last six months up to Nov 2025	74300.00
		For the Current Month	5000.00
		Total	79300.00
6	Awareness Campaigns on SUP Ban in Markets,	For the last six months up to Nov 2025	36

Municipal Corporation * Ambikapur, Surguja (C.G.) * 497001

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

	Schools & Public Spaces (Nos.)	For the Current Month	3
		Total	39
7	Number of SUP grievances received and resolved (Nos.)	For the last six months up to Nov 2025	23
		For the Current Month	2
		Total	25

4. Construction & Demolition (C&D) Waste Management

1	Construction & Demolition Waste	Generation (TPD)	3
		Waste Collected (TPD)	3
		Waste Processed (TPD)	3
2	Availability of C&D Waste Processing Facility in the ULB (Yes/No/Proposed/Under Construction)		Yes
3	Current C&D Waste Management Practice		
4	If yes	Installed Capacity (TPD)	5
		Current Operational Capacity (TPD)	5
		Gap in Processing (TPD)	0
		Consent and validity obtained from the Pollution Control Board	
		Authorization and validity obtained from the Pollution Control Board	
		Number of Centers for Storage of C&D Waste	3
		C&D Plant Capacity (TPD)	
5	If proposed	Proposed Establishment Cost (in lakhs)	
		Proposed Operation and Maintenance Cost (in lakhs)	
		Timeline for Completion (DD/MM/YY)	
		C&D Plant Capacity (TPD)	
6	If Under Construction	Proposed Establishment Cost (in lakhs)	
		Proposed Operation and Maintenance Cost (in lakhs)	
		Timeline for Completion (DD/MM/YY)	
7	If No	Action Plan for Establishment of C&D plant	
		Steps Under taken till Now	

Municipal Corporation * Ambikapur, Surguja (C.G.) * 497001

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

8	Recycled/Processed Products	Name of Products (Paver Blocks, Kerb Stones, Pots etc.)		Paver Blocks
		Revenue Generated from Selling of products (Rs)	For the last six months up to Nov 2025	59000
			For the Current Month	6500
			Total	65500
9	Whether Byelaws/ Policy/ executive instructions have been issued or notified for C&D waste management in the city? (Yes/No)			Yes
10	Whether C&D waste is being utilised in the construction activities done by City? (Yes/No)			Yes
11	Quantity of C&D waste utilised in the construction & other activities done in the ULB (MT)			5.2
12	Percentage of C&D waste utilised in the construction & other activities done in the ULB (%)			3%
13	Timeline to Achieve 10% target (DD/MM/YY)			31/12/2026
14	Total penalty imposed for non-compliance of C&D waste management rules 2016. (Rs.)	For the last six months up to Nov 2025		40000
		For the Current Month		5000
		Total		45000

Compliance Indicators

	Key Performance Indicators	Target	Current Status	Remarks
1	No. of Illegal Dumping of C&D Waste at Public / Open Spaces	0	0	
2	Identification & Removal of C&D Dumping Hotspots (Nos.)	100%	100 %	
3	Monitoring and Supervision of Waste Management Operations	100%	100 %	
4	Public Awareness on C&D Waste Disposal Mechanisms (Nos.)	Quarterly Basis	Quarterly Basis	
5	Grievance Redressal for C&D Waste Complaints	100%	100 %	

5. Sewage Management

1	Per Capita water supply in LPCD (Litres per capita per day)	135
2	Total Sewage generation per day (in MLD) (population X lpcd	15.69

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

	X 0.8)			
3	Treatment (MLD)	Installed treatment capacities of existing STPs (MLD)		
		Utilization capacity of existing STPs (MLD)		
		Gap in sewage generation & treatment (MLD)		15.69
4	Final point of discharge of sewage (STP/pond/river/wet land/other water bodies)			Open land
5	Final point of discharge of treated STP water/ effluent			
6	STP I/L & O/L Water Quality Testing (Through CECB) (Latest test Date)			
7	Reuse of Treated Water (in KLD)	Current Reuse Sectors (Industries, Agriculture, Municipal etc)		
		Names of Industries with Executed MoUs for Reuse		
		Action Plan, if no MoU is done yet		
		Revenue Generated through treated water sell (Rs)	For the last six months up to Aug 2025	
			For the Current Month	
			Total	
8	FSTP Management	Capacity of FSTP (in KLD)		20
		Capacity Utilized (in KLD)		18
		Quantity of Faecal Sludge treated through Co-treatment in STP (in KLD)		18
		No. of Vehicles (Vacuum emptier)		5
		Total Capacity of Vehicles		13 KLD
		No. of trips of Vacuum emptier for desludging (Nos.)	For the last six months up to Nov 2025	1703
			For the Current Month	203
			Total	1906
		GPS Tracking of Vacuum emptier (Yes/No)		Yes

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

6. Air Pollution

I. Air Quality Monitoring Infrastructure

1	Number of Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		2
2	Locations of CAAQMS		1. Data Center Gandhi Chowk 2. RO CECB Office Gangapur Ambikapur
3	Whether Air Quality Monitoring Cell developed in ULB (Yes/No)		No
4	Parameters Measured (PM10, PM2.5, NO_2, SO_2, etc.)		Yes
5	Measured values in ($\mu g/m^3$)	PM 2.5	26.21
		PM 10	41.10
		NO_2	14.17
		SO_2	11.16
6	Monitoring Authority (Name)		Hitesh Kumar Scientist CECB.
7	Monthly AQI Level Good (0–50), Satisfactory (51–100), Moderate (101-200), Poor (201-300), Very Poor (301-400), Severe (401–500)		Good
8	Major HOTSPOTs Identified (Nos.)		-

II. Air Pollution Control, Road Dust Sources & Sweeping Operations:

1	Status/Frequency of residential manual street sweeping. (once a day)		once a day
2	Status/Frequency of commercial manual street sweeping. (twice a day)		twice a day
3	Total no. of mechanized road sweeping machines (Nos.)		2
4	Length of road swept by mechanized sweeping machine. (Km/day)		11
5	No. cases registered on open burning of municipal solid waste, Biomass, Plastic & Horticulture waste. (Nos.)		0
6	Total amount of fine collected for open burning of municipal solid waste, Biomass, Plastic & Horticulture waste. (In Rs.)	For the last six months up to Aug 2025	0
		For the Current Month	0
		Total	0
7	Total no. of E-Vehicles registered in the city. (Nos.)		
8	Total no. of E-Vehicles running in the city. (Nos.)		
9	Total no. of PUC center in the city (Nos.)		2

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Municipal Corporation
Ambikapur, Surguja (C.G.)
497001

10	Total length of road (Km)	Single lane	296
		Twolanes	18
		Fourlanes	0
11	Total length of pucca road (BT/CC) (Km)	Single lane	240
		Twolanes	18
		Fourlanes	0
12	Total length of paved road (Km)	Single lane	0
		Twolanes	0
		Fourlanes	0
13	Total length of unpaved road (Km)	Single lane	9
		Twolanes	0
		Fourlanes	0
14	Total area of road patches repaired (Sq. m)	Single lane	150
		Twolanes	0
		Fourlanes	0
15	Total length of dust-prone roads (Km)	Single lane	9
		Twolanes	0
		Fourlanes	0
16	Total no. of construction sites in the city (Nos.)		40
17	Total no. of construction sites having green net cover (Nos.)		34
18	Whether covering of debris / C&D waste during transportation is being done. (Yes/No)		Yes
19	Whether water spraying to reduce road dust is being done.	Yes/No	Yes
		Interval	
20	Total no. of water sprinkling vehicles(Nos.)		1
21	Total no. of water mist cannons (Nos.)		0
22	Total length of road cleaned by water spraying. (Km/day)	Single lane	5
		Twolanes	0
		Fourlanes	0
23	Whether regular maintenance of roads is being done. (Yes/No)		Yes
24	Any new Initiatives to control Air pollution (Describe in brief)		

III. Green Spaces/ Corridors details:

1	Whether development of green belt in open areas, gardens, parks/community places, schools & housing societies is being done. (Yes/No)	Yes
2	Total no. of green spaces identified (Nos.)	15
3	Total area of green space developed (Sq. m)	1637000

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

4	Total no. of plants planted (Nos.)	8000
5	Total area of the plantation done (Sq. m)	40000
6	Total no. of plantation along Medians/divider of road (Km)	18
7	Total no. of plantation along roadside (Km)	11
8	Whether introduction of water fountain at major traffic intersection/circle is being done. (Yes/No)	Yes
9	Total no. of major traffic intersections identified (Nos.)	4
10	Total no. of fountains already installed (Nos.)	4
11	Total no. of fountains to be installed/maintained (Nos.)	4

7. Capacity Building

1	Training of ULB Officials for MSWM (Nos.)	Health Officer	0
		Sanitary Inspector	3
		Sanitary Supervisor	25
		Others	
2	Training of MSWM workers in ULBs to improve skills and safety. (Nos.)		10
3	Awareness Programme on Health, Hygiene, and Safety at the Workplace for All Workers Engaged in MSWM (Nos.)		15
4	IEC Activities on MSWM (Nos.)		10
5	Any other Skill Development Programme (Nos.)		5

8. Best Practices and Community-Driven Innovations in MSWM

1	Community Participation in Cleanliness and Sanitation (Brief description- If any) Ambikapur in Chhattisgarh is widely recognised for its strong community involvement in cleanliness and sanitation, making it one of India's cleanest small cities. The city's success comes from active participation of residents, women's self-help groups, and municipal efforts in waste management. Door-to-door garbage collection and segregation have been implemented across all 48 wards, with around 456 women employed as "Swachhata Didis" to collect and sort waste, helping to eliminate community dustbins and convert old dumping grounds into public sanitation parks. This system encourages

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Municipal Corporation
497001
Ambikapur Surguja (C.G.)

	citizens to participate in proper waste disposal and supports sustainable practices. A unique "Garbage Café" initiative allows people to exchange plastic waste for meals, promoting environmental awareness and motivating community members to collect plastic for a social cause. Through these combined efforts — behavioural change campaigns, citizen cooperation, innovative waste-to-resource models, and strong local governance — Ambikapur continues to maintain cleanliness standards with widespread community participation
2	Innovations adopted (Technological/Waste to resource/circular economy/water reuse/public engagements etc.) (If Any)
3	Best Practices (Brief Description) A unique "Garbage Café" initiative allows people to exchange plastic waste for meals, promoting environmental awareness and motivating community members to collect plastic for a social cause.

Commissioner
आयुक्त
नगर पालिक निगम
अम्बिकापुर

Nodal Officer

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Door To Door Collection

Segregation

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Composting

Plastic waste Processing

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

RDF

C&D

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MODEL CITY PROGRESS REPORT

Month- December / 2025

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Model City Progress Report

As per the directions and subsequent compliance requirements of the Hon'ble NGT in O.A. No. 606/2018 order dated-05/08/2025, The Government of Chhattisgarh has notified the following **Six ULBs** as **Model Cities**: *Municipal Corporation Raipur, Municipal Corporation Bilaspur, Municipal CorporationAmbikapur, Municipal CorporationDhamtari, Nagar PalikaKankerand Nagar PanchayatRajim.*

To achieve the targeted outcomes, continuous and sustained efforts are essential to ensure that these cities effectively demonstrate the characteristics of Model Cities. This will also serve to inspire other Urban Local Bodies (ULBs) to adopt similar waste management practices, thereby promoting the expansion of sustainable and replicable urban management initiatives across all ULBs in the State.

Accordingly, the following details are required to be furnished as part of the compliance reporting:

1. Demographic Profile

1	Name of ULB		**Nagar Panchayat Rajim**
2	District		Gariyaband
3	Total Geographical Area (Sq. Km.)		11
4	Total Population (Census-2011)		14090
5	Total Population (Current-2025)		18951
6	Total Number of Wards (Nos.)		15
7	Total Number of Current Households (2025) (Nos.)		3740
8	Details of Nodal Officer for model city	Name	Nitesh Kumar Bhanwar
		Designation	Sub Engineer
		Contact no.	6264282897

2. Municipal Solid Waste Management

I. Municipal Solid Waste (MSW): Data Overview

1	Total Quantity of Waste generated (TPD)		**4.98**
2	Total Quantity of Dry Waste generated (TPD)		1.76
3	Total Quantity of Wet Waste generated (TPD)		2.05
4	Total Quantity of Inerts (TPD)	From Dry Waste	0.28
		From Wet Waste	0.60
5	Total Quantity of Waste collection & Transportation (TPD)		4.69
6	Source Segregation at door step (%)		64

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

7	Gap in MSW Collection (TPD)	0.29

II. Municipal Solid Waste (MSW): Processing Facilities & Resources

1	Type of MSWM Facility (Centralized / Decentralized)		2
2	Total Waste Processing Capacity (Dry + Wet) (TPD)		22.5
3	Dry Waste Processing	No. of SLRM / MRF Center (Nos.)	1
		Total Capacity of SLRM/MRF Center	4.5
		Capacity of ISWM plant (TPD)	-
		No. of Recyclers / Local Kabadiwala engaged (Nos.)	2
		Names of Cement Plants Engaged in SCF Co-processing	J K Laxmi Cement Plant
4	Wet Waste Processing	No. of Compost sheds	1
		No. of Compost pits	28
		Capacity of Compost pit	18
		No. of OWC Machine	-
		Capacity of OWC Machine (TPD)	-
		Windrow capacity (TPD)	-
		ISWM plant-Windrow capacity (TPD)	-
5	Total Number of Collection & Transportation Vehicle for MSWM (Nos.)	Tricycle	14
		E-Rickshaw	02
		Mini Tipper	5
		Dumpers	-
		Others	2
6	Total Number of Manpower engaged for MSWM (Nos.)	SHG workers	33
		Supervisors	1
		City Sanitation Workers	20
		Sanitary Supervisor	1
		Sanitary Inspector	-
		Health Officer	-
		Others	-
7	BIO CNG Plant	Availability of BIO CNG Plant (Yes/No/Proposed/Under construction)	-
		Current work Status	-
8	Sanitary Land Fill Details	Availability of SLF in the ULB (Yes/No)	-
		If **Yes**, Total capacity of SLF (MT)	-
		% Capacity of landfill utilized	-
		If **No**, Proposed Cluster based SLF status	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

III. Municipal Solid Waste (MSW): Processing Overview

1	Quantity of waste processed (TPD)	Dry waste		**1.76**
		Wet waste		2.05
2	SCF / RDF Management	Total quantity of SCF/RDF generated (TPD)		0.025
		Quantity of SCF/RDF sent to Cement plants (TPD)	For the last six months up to July 2025	-
			For the Current Month	-
			Total	-
		Revenue generation form selling of SCF	For the last six months up to July 2025	-
			For the Current Month	-
			Total	-
		Quantity of SCF/RDF stored at SLRM to be Sent to Cement Plants	For the last six months up to July 2025	2.3
			For the Current Month	0.775
			Total	3.075
3	Dry Waste Management	Quantity of Recyclable waste sold to Recyclers/ Kabadiwalas (TPD)	For the last six months up to July 2025	1.58
			For the Current Month	1.76
			Total	1.64
		Revenue generation form selling of recyclables (Rs)	For the last six months up to July 2025	123359
			For the Current Month	23480
			Total	146839
		Quantity of Recyclables stored at SLRM to be sold to Recyclers/	For the last six months up to July 2025	137.17

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

		kabadiwalas (MT)	For the Current Month	54.56
			Total	191.73
		Inerts sent to SLF (TPD)		0
		Inerts sent for filling in low lying areas (TPD)		0.28
		Location of Low-Lying Areas	Latitude	20.97270
			Longitude	81.88425
4	Wet Waste Management	Quantity of Compost generation (TPD)		0.052
		Quantity of compost self-utilized. (TPD)	For the last six months up to July 2025	0.047
			For the Current Month	0.034
			Total	0.081
		Quantity of compost Sold. (TPD)	For the last six months up to July 2025	0.592
			For the Current Month	00
			Total	0.592
		Revenue generation form selling of compost (Rs)	For the last six months up to July 2025	88012
			For the Current Month	0
			Total	88012
		Quantity of Compost stored (MT)	For the last six months up to July 2025	25.09
			For the Current Month	0.558
			Total	25.648
		Inerts sent to SLF (TPD)		-
		Inerts sent for filling in low lying areas (TPD)		0.60
		Location of Low-Lying Areas	Latitude	20.97270
			Longitude	81.88425

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

IV. Legacy Waste / Dump Site Management

1	Name of the **Legacy waste** site		-
2	Legacy Waste	Total quantity of legacy waste (MT)	-
		Area covered by the Legacy waste (Acres)	-
		Total Quantity of legacy waste remediated till date (MT)	-
		Total Area recovered by waste remediation (Acre)	-
		Gap in Remediation (Present Quantity in MT)	-
3	Timeline to remediate Legacy waste Site (DD/MM/YY)		-
4	Whether any fresh waste is being disposed of at the legacy waste site (Yes/No)		-

1	Number of **Dump site** present in ULB		
2	Dump Site Details	Total quantity of Waste present in Dumpsite (MT)	129.28
		Area covered by the Dump Site (Acres)	2
		Total Quantity of waste remediated till date (MT)	0
		Total Area recovered by waste remediation (Acre)	0
		Gap in Remediation (Present Quantity in MT)	129.28
3	Timeline to remediate Dump Site (DD/MM/YY)		31/12/2026
4	Whether any fresh waste is being disposed of at the Dump site (Yes/No)		Yes

V. Compliance Indicators

	Key Performance Indicators	Target	Current Status	Remarks
1	Source Segregation	90%	63	
2	Door to door collection coverage	100%	90	
3	No. of Open Dumping (Zero visible waste dumps in the city)	0	2	
4	No. of Open Burning of Waste	0	1	
5	Monitoring & Supervision of Waste Management Operations	100%	95	
6	Percentage of Waste Transportation Vehicles Fully Covered During Transit	100 %	80	
7	Garbage Vulnerable Points (GVPs)	100%	70	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

	Identified & Eliminated			
8	Fresh Waste Disposed at Legacy Waste Site	0 %	0	
9	Fresh Waste Disposed at Dump Site	0 %	16	
10	No. of Testing of Compost through NABL-accredited Labs	Quarterly basis	Quarterly	
11	Grievance Redressal (Waste-related Complaints)	100 %	92	
12	Availability of PPE Kits for all Workers	100 %	100	
13	Usage Compliance of PPE kits by Workers	100 %	100	

3. Plastic Waste Management

1	Ban on Manufacturing, Stocking, Distribution, Sale & Use of Identified Single-Use Plastic Items (Yes/No)		**Yes**
2	Enforcement Drives Conducted (Nos.)		
		For the last six months up to July 2025	30
		For the Current Month	1
		Total	31
3	Quantity of SUP Seized (Kg)	For the last six months up to July 2025	22
		For the Current Month	3
		Total	25
4	Number of Challans/ Penalties Imposed for SUP Violations (Nos.)	For the last six months up to July 2025	16
		For the Current Month	3
		Total	19
5	Fine Collected against Violations (Rs.)	For the last six months up to July 2025	1600
		For the Current Month	300
		Total	1900
6	Awareness Campaigns on SUP Ban in Markets, Schools & Public Spaces (Nos.)	For the last six months up to July 2025	18
		For the Current Month	1
		Total	19
7	Number of SUP grievances received and resolved (Nos.)	For the last six months up to July 2025	0
		For the Current Month	0
		Total	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

4. Construction & Demolition (C&D) Waste Management

1	Construction & Demolition Waste	Generation (TPD)		**0.11**
		Waste Collected (TPD)		0.11
		Waste Processed (TPD)		0.11
2	Availability of C&D Waste Processing Facility in the ULB (Yes/No/Proposed/Under Construction)			NO
3	Current C&D Waste Management Practice			-
4	If yes	Installed Capacity (TPD)		-
		Current Operational Capacity (TPD)		-
		Gap in Processing (TPD)		-
		Consent and validity obtained from the Pollution Control Board		-
		Authorization and validity obtained from the Pollution Control Board		-
		Number of Centers for Storage of C&D Waste		-
5	If proposed	C&D Plant Capacity (TPD)		-
		Proposed Establishment Cost (in lakhs)		-
		Proposed Operation and Maintenance Cost (in lakhs)		-
		Timeline for Completion (DD/MM/YY)		-
6	If Under Construction	C&D Plant Capacity (TPD)		-
		Proposed Establishment Cost (in lakhs)		-
		Proposed Operation and Maintenance Cost (in lakhs)		-
		Timeline for Completion (DD/MM/YY)		-
7	If No	Action Plan for Establishment of C&D plant		-
		Steps Under taken till Now		-
8	Recycled/Processed Products	Name of Products (Paver Blocks, Kerb Stones, Pots etc.)		-
		Revenue Generated from Selling of products (Rs)	For the last six months up to July 2025	-
			For the Current Month	-
			Total	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

9	Whether Byelaws/ Policy/ executive instructions have been issued or notified for C&D waste management in the city? (Yes/No)		Yes
10	Whether C&D waste is being utilised in the construction activities done by City? (Yes/No)		No
11	Quantity of C&D waste utilised in the construction & other activities done in the ULB (MT)		0
12	Percentage of C&D waste utilised in the construction & other activities done in the ULB (%)		0
13	Timeline to Achieve 10% target (DD/MM/YY)		31/12/2026
14	Total penalty imposed for non-compliance of C&D waste management rules 2016. (Rs.)	For the last six months up to July 2025	-
		For the Current Month	-
		Total	-

Compliance Indicators

	Key Performance Indicators	Target	Current Status	Remarks
1	No. of Illegal Dumping of C&D Waste at Public / Open Spaces	0	0	
2	Identification & Removal of C&D Dumping Hotspots (Nos.)	100%	30	
3	Monitoring and Supervision of Waste Management Operations	100%	25	
4	Public Awareness on C&D Waste Disposal Mechanisms (Nos.)	Quarterly Basis	Quarterly	
5	Grievance Redressal for C&D Waste Complaints	100%	65	

5. Sewage Management

1	Per Capita water supply in LPCD (Litres per capita per day)		**90**
2	Total Sewage generation per day (in MLD) (population X lpcd X 0.8)		1.46
3	Treatment (MLD)	Installed treatment capacities of existing STPs (MLD)	2.8
		Utilization capacity of existing STPs (MLD)	1.11
		Gap in sewage generation & treatment (MLD)	1.69
4	Final point of discharge of sewage (STP/pond/river/wet land/other water bodies)		STP

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

5	Final point of discharge of treated STP water/ effluent			River
6	STP I/L & O/L Water Quality Testing (Through CECB) (Latest test Date)			
7	Reuse of Treated Water (in KLD)	Current Reuse Sectors (Industries, Agriculture, Municipal etc)		Agriculture
		Names of Industries with Executed MoUs for Reuse		-
		Action Plan, if no MoU is done yet		-
		Revenue Generated through treated water sell (Rs)	For the last six months up to July 2025	-
			For the Current Month	-
			Total	-
8	FSTP Management	Capacity of FSTP (in KLD)		3
		Capacity Utilized (in KLD)		3
		Quantity of Faecal Sludge treated through Co-treatment in STP (in KLD)		-
		No. of Vehicles (Vacuum emptier)		1
		Total Capacity of Vehicles		3000 kld
		No. of trips of Vacuum emptier for desludging (Nos.)	For the last six months up to July 2025	46
			For the Current Month	14
			Total	60
		GPS Tracking of Vacuum emptier (Yes/No)		No

6. Air Pollution

I. Air Quality Monitoring Infrastructure

1	Number of Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		-
2	Locations of CAAQMS		-
3	Whether Air Quality Monitoring Cell developed in ULB (Yes/No)		-
4	Parameters Measured (PM10, PM2.5, NO_2, SO_2, etc.)		-
5	Measured values in ($\mu g/m^3$)	PM 2.5	-
		PM 10	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

		NO_2	-
		SO_2	-
6	Monitoring Authority (Name)		-
7	Monthly AQI Level Good (0–50), Satisfactory (51–100), Moderate (101-200), Poor (201-300), Very Poor (301-400), Severe (401–500)		-
8	Major HOTSPOTs Identified (Nos.)		-

-

II. -Air Pollution Control, Road Dust Sources & Sweeping Operations:

1	Status/Frequency of residential manual street sweeping. (once a day)		YES
2	Status/Frequency of commercial manual street sweeping. (twice a day)		YES
3	Total no. of mechanized road sweeping machines (Nos.)		0
4	Length of road swept by mechanized sweeping machine. (Km/day)		0
5	No. cases registered on open burning of municipal solid waste, Biomass, Plastic & Horticulture waste. (Nos.)		0
6	Total amount of fine collected for open burning of municipal solid waste, Biomass, Plastic & Horticulture waste. (In Rs.)	For the last six months up to July 2025	0
		For the Current Month	0
		Total	0
7	Total no. of E-Vehicles registered in the city. (Nos.)		0
8	Total no. of E-Vehicles running in the city. (Nos.)		0
9	Total no. of PUC center in the city (Nos.)		0
10	Total length of road (Km)	Single lane	38.400
		Twolanes	0.400
		Fourlanes	-
11	Total length of pucca road (BT/CC) (Km)	Single lane	30.5
		Twolanes	-
		Fourlanes	-
12	Total length of paved road (Km)	Single lane	3.5
		Twolanes	-
		Fourlanes	-
13	Total length of unpaved road (Km)	Single lane	0
		Twolanes	-
		Fourlanes	-
14	Total area of road patches repaired (Sq. m)	Single lane	4.3
		Twolanes	-
		Fourlanes	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

15	Total length of dust-prone roads (Km)	Single lane	4
		Twolanes	-
		Fourlanes	-
16	Total no. of construction sites in the city (Nos.)		0
17	Total no. of construction sites having green net cover (Nos.)		0
18	Whether covering of debris / C&D waste during transportation is being done. (Yes/No)		No
19	Whether water spraying to reduce road dust is being done.	Yes/No	Yes
		Interval	
20	Total no. of water-sprinkling vehicles(Nos.)		1
21	Total no. of water mist cannons (Nos.)		0
22	Total length of road cleaned by water spraying. (Km/day)	Single lane	3
		Twolanes	0
		Fourlanes	0
23	Whether regular maintenance of roads is being done. (Yes/No)		Yes
24	Any new Initiatives to control Air pollution (Describe in brief)		NA

III. Green Spaces/ Corridors details:

1	Whether development of green belt in open areas, gardens, parks/community places, schools & housing societies is being done. (Yes/No)	**Yes**
2	Total no. of green spaces identified (Nos.)	3
3	Total area of green space developed (Sq. m)	20234
4	Total no. of plants planted (Nos.)	1350
5	Total area of the plantation done (Sq. m)	12141
6	Total no. of plantation along Medians/divider of road (Km)	0.400
7	Total no. of plantation along roadside (Km)	0
8	Whether introduction of water fountain at major traffic intersection/circle is being done. (Yes/No)	Yes
9	Total no. of major traffic intersections identified (Nos.)	3
10	Total no. of fountains already installed (Nos.)	1
11	Total no. of fountains to be installed/maintained (Nos.)	1

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

7. Capacity Building

1	Training of ULB Officials for MSWM (Nos.)	Health Officer	0
		Sanitary Inspector	0
		Sanitary Supervisor	0
		Others	1
2	Training of MSWM workers in ULBs to improve skills and safety. (Nos.)		33
3	Awareness Programme on Health, Hygiene, and Safety at the Workplace for All Workers Engaged in MSWM (Nos.)		33
4	IEC Activities on MSWM (Nos.)		25
5	Any other Skill Development Programme (Nos.)		2

8. Best Practices and Community-Driven Innovations in MSWM

1	Community Participation in Cleanliness and Sanitation (Brief description- If any)
2	Innovations adopted (Technological/Waste to resource/circular economy/water reuse/public engagements etc.) (If Any)
3	Best Practices (Brief Description)

Commissioner/CMO
मुख्य नगर पालिका अधिकारी
नगर पंचायत राजिम

Nodal Officer
उप आयुक्त
नगर पंचायत राजिम

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

इलेक्ट्रीकल्स
काम्प्लेक्स, बस स्टैण्ड – राजिम
पटेल पुष्प भंडार
एवं आर्टिफिशियल सजावट,
वाईल्ड स्पोर्ट्स, गिफ्ट कार्नर
Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

MODEL CITY PROGRESS REPORT

Month- December / 2025

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Model City Progress Report

As per the directions and subsequent compliance requirements of the Hon'ble NGT in O.A. No. 606/2018 order dated-05/08/2025, the Government of Chhattisgarh has notified the following **six ULBs** as **Model Cities**: *Municipal Corporation Raipur, Municipal Corporation Bilaspur, Municipal Corporation Ambikapur, Municipal Corporation Dhamtari, Nagar Palika Kanker, and Nagar Panchayat Rajim.*

To achieve the targeted outcomes, continuous and sustained efforts are essential to ensure that these cities effectively demonstrate the characteristics of Model Cities. This will also serve to inspire other Urban Local Bodies (ULBs) to adopt similar waste management practices, thereby promoting the expansion of sustainable and replicable urban management initiatives across all ULBs in the State.

Accordingly, the following details are required to be furnished as part of the compliance reporting:

1. Demographic Profile

1	Name of ULB		**Municipal Council Kanker**
2	District		North Bastar Kanker
3	Total Geographical Area (Sq. Km.)		24
4	Total Population (Census-2011)		27541
5	Total Population (Current-2025)		36941
6	Total Number of Wards (Nos.)		21
7	Total Number of Current Households (2025) (Nos.)		6940
8	Details of Nodal Officer for model city	Name	Pawan Kumar Meria
		Designation	Chief Municipal Officer
		Contact no.	9340755336

2. Municipal Solid Waste Management

I. Municipal Solid Waste (MSW): Data Overview

1	Total Quantity of Waste generated (TPD)		8.1
2	Total Quantity of Dry Waste generated (TPD)		3.77
3	Total Quantity of Wet Waste generated (TPD)		4.33
4	Total Quantity of Inerts (TPD)	From Dry Waste	0.35
		From Wet Waste	0.95
5	Total Quantity of Waste collection & Transportation (TPD)		7.7
6	Source Segregation at door step (%)		77%
7	Gap in MSW Collection (TPD)		0.4

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

II. Municipal Solid Waste (MSW): Processing Facilities & Resources

1	Type of MSWM Facility (Centralized / Decentralized)		Decentralized
2	Total Waste Processing Capacity (Dry + Wet) (TPD)		18.5
3	Dry Waste Processing	No. of SLRM / MRF Center (Nos.)	3
		Total Capacity of SLRM/MRF Center	13.5
		Capacity of ISWM plant (TPD)	-
		No. of Recyclers / Local Kabadiwala engaged (Nos.)	01
		Names of Cement Plants Engaged in SCF Co-processing	01
4	Wet Waste Processing	No. of Compost sheds	01
		No. of Compost pits	35
		Capacity of Compost pit	
		No. of OWC Machine	1
		Capacity of OWC Machine (TPD)	2
		Windrow capacity (TPD)	-
		ISWM plant-Windrow capacity (TPD)	-
5	Total Number of Collection & Transportation Vehicle for MSWM (Nos.)	Tricycle	16
		E-Rickshaw	10
		Mini Tipper	07
		Dumpers	0
		Others	0
6	Total Number of Manpower engaged for MSWM (Nos.)	SHG workers	61
		Supervisors	03
		City Sanitation Workers	35
		Sanitary Supervisor	03
		Sanitary Inspector	0
		Health Officer	0
		Others	0
7	BIO CNG Plant	Availability of BIO CNG Plant (Yes/No/Proposed/Under construction)	NA
		Current work Status	NA
8	Sanitary Land Fill Details	Availability of SLF in the ULB (Yes/No)	No
		If **Yes**, Total capacity of SLF (MT)	-
		% Capacity of landfill utilized	-
		If **No**, Proposed Cluster based SLF status	Feb-26

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

III. **Municipal Solid Waste (MSW): Processing Overview**

1	Quantity of waste processed (TPD)	Dry waste		**3.37**
		Wet waste		4.33
2	SCF / RDF Management	Total quantity of SCF/RDF generated (TPD)		0.045
		Quantity of SCF/RDF sent to Cement plants (TPD)	For the last six months up to July 2025	-
			For the Current Month	-
			Total	0.045
		Revenue generation form selling of SCF	For the last six months up to July 2025	0.00
			For the Current Month	0.00
			Total	0.00
		Quantity of SCF/RDF stored at SLRM to be Sent to Cement Plants	For the last six months up to July 2025	1.5 ton
			For the Current Month	0.48 ton
			Total	1.98
3	Dry Waste Management	Quantity of Recyclable waste sold to Recyclers/ Kabadiwalas (TPD)	For the last six months up to July 2025	3.08
			For the Current Month	3.23
			Total	6.31
		Revenue generation form selling of recyclables (Rs)	For the last six months up to July 2025	156984.00
			For the Current Month	.00
			Total	.00
		Quantity of Recyclables stored at SLRM to be	For the last six months up to July 2025	12.6

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

		sold to Recyclers/ kabadiwalas (MT)	For the Current Month	3.01
			Total	15.61
		Inerts sent to SLF (TPD)		0
		Inerts sent for filling in low lying areas (TPD)		0.19
		Location of Low-Lying Areas	Latitude	20.31181
			Longitude	81.46546
4	Wet Waste Management	Quantity of Compost generation (TPD)		0.15
		Quantity of compost self-utilized. (TPD)	For the last six months up to July 2025	0.09
			For the Current Month	0.05
			Total	0.14
		Quantity of compost Sold. (TPD)	For the last six months up to July 2025	-
			For the Current Month	-
			Total	-
		Revenue generation form selling of compost (Rs)	For the last six months up to July 2025	-
			For the Current Month	-
			Total	-
		Quantity of Compost stored (MT)	For the last six months up to July 2025	2.5
			For the Current Month	0.05
			Total	2.55
		Inerts sent to SLF (TPD)		0
		Inerts sent for filling in low lying areas (TPD)		0.30
		Location of Low-Lying Areas	Latitude	20.31181
			Longitude	81.46546

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

IV. Legacy Waste / Dump Site Management

1	Name of the **Legacy waste** site		-
2	Legacy Waste	Total quantity of legacy waste (MT)	-
		Area covered by the Legacy waste (Acres)	-
		Total Quantity of legacy waste remediated till date (MT)	-
		Total Area recovered by waste remediation (Acre)	-
		Gap in Remediation (Present Quantity in MT)	-
3	Timeline to remediate Legacy waste Site (DD/MM/YY)		-
4	Whether any fresh waste is being disposed of at the legacy waste site (Yes/No)		Yes

1	Number of **Dump site** present in ULB		01
2	Dump Site Details	Total quantity of Waste present in Dumpsite (MT)	
		Area covered by the Dump Site (Acres)	2.12
		Total Quantity of waste remediated till date (MT)	75.5
		Total Area recovered by waste remediation (Acre)	-
		Gap in Remediation (Present Quantity in MT)	75.5
3	Timeline to remediate Dump Site (DD/MM/YY)		31/12/2026
4	Whether any fresh waste is being disposed of at the Dump site (Yes/No)		Yes

V. Compliance Indicators

	Key Performance Indicators	Target	Current Status	Remarks
1	Source Segregation	90%	77%	
2	Door to door collection coverage	100%	100%	
3	No. of Open Dumping (Zero visible waste dumps in the city)	0	0	
4	No. of Open Burning of Waste	0	0	
5	Monitoring & Supervision of Waste Management Operations	100%	100%	
6	Percentage of Waste Transportation Vehicles Fully Covered During Transit	100 %	95%	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

7	Garbage Vulnerable Points (GVPs) Identified & Eliminated	100%	79%	
8	Fresh Waste Disposed at Legacy Waste Site	0 %	0%	
9	Fresh Waste Disposed at Dump Site	0 %	0%	
10	No. of Testing of Compost through NABL-accredited Labs	Quarterly basis	July 2025	Report Available for the mentioned month
11	Grievance Redressal (Waste-related Complaints)	100 %	75%	
12	Availability of PPE Kits for all Workers	100 %	54.95%	
13	Usage Compliance of PPE kits by Workers	100 %	54.95%	

3. Plastic Waste Management

1	Ban on Manufacturing, Stocking, Distribution, Sale & Use of Identified Single-Use Plastic Items (Yes/No)		Yes
2	Enforcement Drives Conducted (Nos.)		
		For the last six months up to July 2025	06
		For the Current Month	01
		Total	07
3	Quantity of SUP Seized (Kg)	For the last six months up to July 2025	25
		For the Current Month	3
		Total	28
4	Number of Challans/ Penalties Imposed for SUP Violations (Nos.)	For the last six months up to July 2025	12
		For the Current Month	03
		Total	15
5	Fine Collected against Violations (Rs.)	For the last six months up to July 2025	4500
		For the Current Month	300
		Total	4800
6	Awareness Campaigns on SUP Ban in Markets, Schools & Public Spaces (Nos.)	For the last six months up to July 2025	06
		For the Current Month	01
		Total	07
7		For the last six months up to July 2025	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

	Number of SUP grievances received and resolved (Nos.)	For the Current Month	0
		Total	0

4. Construction & Demolition (C&D) Waste Management

1	Construction & Demolition Waste	Generation (TPD)	**0.173**
		Waste Collected (TPD)	0.145
		Waste Processed (TPD)	-
2	Availability of C&D Waste Processing Facility in the ULB (Yes/No/Proposed/Under Construction)		No
3	Current C&D Waste Management Practice		
4	If yes	Installed Capacity (TPD)	-
		Current Operational Capacity (TPD)	-
		Gap in Processing (TPD)	-
		Consent and validity obtained from the Pollution Control Board	-
		Authorization and validity obtained from the Pollution Control Board	-
		Number of Centers for Storage of C&D Waste	1
5	If proposed	C&D Plant Capacity (TPD)	-
		Proposed Establishment Cost (in lakhs)	-
		Proposed Operation and Maintenance Cost (in lakhs)	-
		Timeline for Completion (DD/MM/YY)	-
6	If Under Construction	C&D Plant Capacity (TPD)	-
		Proposed Establishment Cost (in lakhs)	-
		Proposed Operation and Maintenance Cost (in lakhs)	-
		Timeline for Completion (DD/MM/YY)	-
7	If No	Action Plan for Establishment of C&D plant	-
		Steps Under taken till Now	-
8	Recycled/Processed Products	Name of Products (Paver Blocks, Kerb Stones, Pots etc.)	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

		Revenue Generated from Selling of products (Rs)	For the last six months up to July 2025	-
			For the Current Month	-
			Total	-
9	Whether Byelaws/ Policy/ executive instructions have been issued or notified for C&D waste management in the city? (Yes/No)			Yes
10	Whether C&D waste is being utilised in the construction activities done by City? (Yes/No)			No
11	Quantity of C&D waste utilised in the construction & other activities done in the ULB (MT)			0
12	Percentage of C&D waste utilised in the construction & other activities done in the ULB (%)			0
13	Timeline to Achieve 10% target (DD/MM/YY)			31/12/2026
14	Total penalty imposed for non-compliance of C&D waste management rules 2016. (Rs.)		For the last six months up to July 2025	-
			For the Current Month	-
			Total	-

Compliance Indicators

	Key Performance Indicators	Target	Current Status	Remarks
1	No. of Illegal Dumping of C&D Waste at Public / Open Spaces	0	0	
2	Identification & Removal of C&D Dumping Hotspots (Nos.)	100%	75%	
3	Monitoring and Supervision of Waste Management Operations	100%	100%	
4	Public Awareness on C&D Waste Disposal Mechanisms (Nos.)	Quarterly Basis	Quarterly Basis	
5	Grievance Redressal for C&D Waste Complaints	100%	65%	

5. Sewage Management

1	Per Capita water supply in LPCD (Litres per capita per day)		80
2	Total Sewage generation per day (in MLD) (population X lpcd X 0.8)		2.36
3	Treatment (MLD)	Installed treatment capacities of existing STPs (MLD)	7.70

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

		Utilization capacity of existing STPs (MLD)		3.0
		Gap in sewage generation & treatment (MLD)		-
4	Final point of discharge of sewage (STP/pond/river/wet land/other water bodies)			STP
5	Final point of discharge of treated STP water/ effluent			River
6	STP I/L & O/L Water Quality Testing (Through CECB) (Latest test Date)			September 2025
7	Reuse of Treated Water (in KLD)	Current Reuse Sectors (Industries, Agriculture, Municipal etc)		-
		Names of Industries with Executed MoUs for Reuse		-
		Action Plan, if no MoU is done yet		-
		Revenue Generated through treated water sell (Rs)	For the last six months up to July 2025	-
			For the Current Month	-
			Total	-
8	FSTP Management	Capacity of FSTP (in KLD)		8
		Capacity Utilized (in KLD)		3.79
		Quantity of Faecal Sludge treated through Co-treatment in STP (in KLD)		-
		No. of Vehicles (Vacuum emptier)		2
		Total Capacity of Vehicles		3 KLD
		No. of trips of the Vacuum emptier for desludging (Nos.)	For the last six months up to July 2025	35
			For the Current Month	5
			Total	40
		GPS Tracking of Vacuum emptier (Yes/No)		No

6. Air Pollution

I. Air Quality Monitoring Infrastructure

1	Number of Continuous Ambient Air Quality Monitoring Stations (CAAQMS)	-
2	Locations of CAAQMS	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3	Whether Air Quality Monitoring Cell developed in ULB (Yes/No)		-
4	Parameters Measured (PM10, PM2.5, NO_2, SO_2, etc.)		-
5	Measured values in (µg/m³)	-	
		-	
		-	
		SO_2	-
6	Monitoring Authority (Name)		
7	Monthly AQI Level Good (0–50), Satisfactory (51–100), Moderate (101-200), Poor (201-300), Very Poor (301-400), Severe (401–500)		66
8	Major HOTSPOTs Identified (Nos.)		0

II. Air Pollution Control, Road Dust Sources & Sweeping Operations:

1	Status/Frequency of residential manual street sweeping. (once a day)		**once a day**
2	Status/Frequency of commercial manual street sweeping. (twice a day)		twice a day
3	Total no. of mechanized road sweeping machines (Nos.)		0
4	Length of road swept by a mechanized sweeping machine. (Km/day)		4/day
5	No. cases registered on open burning of municipal solid waste, Biomass, Plastic, & Horticulture waste. (Nos.)		
6	Total amount of fine collected for open burning of municipal solid waste, Biomass, Plastic, & Horticulture waste. (In Rs.)	For the last six months up to July 2025	1500
		For the Current Month	200
		Total	1700
7	Total no. of E-Vehicles registered in the city. (Nos.)		10
8	Total no. of E-Vehicles running in the city. (Nos.)		0
9	Total no. of PUC centers in the city (Nos.)		1
10	Total length of road (Km)	Single lane	60.30
		Two lanes	2.5
		Four lanes	0
11	Total length of pucca road (BT/CC) (Km)	Single lane	0
		Two lanes	0
		Four lanes	0
12	Total length of paved road (Km)	Single lane	0
		Two lanes	0
		Four lanes	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

13	Total length of unpaved road (Km)	Single lane	0
		Two lanes	0
		Four lanes	0
14	Total area of road patches repaired (Sq m)	Single lane	0
		Two lanes	0
		Four lanes	0
15	Total length of dust-prone roads (Km)	Single lane	0
		Two lanes	0
		Four lanes	0
16	Total no. of construction sites in the city (Nos.)		
17	Total no. of construction sites having green net cover (Nos.)		0
18	Whether covering of debris / C&D waste during transportation is being done. (Yes/No)		No
19	Whether water spraying to reduce road dust is being done.	Yes/No	No
		Interval	-
20	Total no. of water sprinkling vehicles (Nos.)		0
21	Total no. of water mist cannons (Nos.)		0
22	Total length of road cleaned by water spraying. (Km/day)	Single lane	0
		Two lanes	0
		Four lanes	0
23	Whether regular maintenance of roads is being done. (Yes/No)		Yes
24	Any new Initiatives to control Air pollution (Describe in brief)		No

III. Green Spaces/ Corridors details:

1	Whether the development of green belts in open areas, gardens, parks/community places, schools & housing societies is being done. (Yes/No)	No
2	Total no. of green spaces identified (Nos.)	03
3	Total area of green space developed (Sq m)	19696
4	Total no. of plants planted (Nos.)	0
5	Total area of the plantation done (Sq. m)	0
6	Total no. of plantations along the Medians/divider of the road (Km)	0
7	Total no. of plantations along the roadside (Km)	0
8	Whether the introduction of a water fountain at a major traffic intersection/circle is being done. (Yes/No)	No
9	Total no. of major traffic intersections identified (Nos.)	03

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

10	Total no. of fountains already installed (Nos.)	0
11	Total no. of fountains to be installed/maintained (Nos.)	0

7. Capacity Building

1	Training of ULB Officials for MSWM (Nos.)	Health Officer	0
		Sanitary Inspector	0
		Sanitary Supervisor	1
		Others	0
2	Training of MSWM workers in ULBs to improve skills and safety. (Nos.)		01
3	Awareness Programme on Health, Hygiene, and Safety at the Workplace for All Workers Engaged in MSWM (Nos.)		01
4	IEC Activities on MSWM (Nos.)		01
5	Any other Skill Development Programme (Nos.)		0

8. Best Practices and Community-Driven Innovations in MSWM

1	Community Participation in Cleanliness and Sanitation (Brief description- If any) Urban areas like municipal council kanker use digital apps like swachh city,nidaan 1100 and whatsapp chatbot to connect citizens with waste collectors, allowing residents to monitor and report cleanliness levels in real-time.
2	Innovations adopted (Technological/Waste to resource/circular economy/water reuse/public engagements etc.) (If Any) In Municipal council kanker to reuse waste water. With the help of govt of chhattisgarh sewage treatment plant(STP) has been installed to reuse of waste water
3	Best Practices (Brief Description) cleanliness target unit (CTU) Municipal Council Kanker has successfully implemented a classic "waste-to-wealth" or "waste-to-utility" project. Transforming a neglected area near Dadiya Pond into a functional car parking space is a strategic move that addresses both sanitation and urban infrastructure needs.

CHIEF MUNICIPAL OFFICER
MUNICIPAL COUNCIL KANKER

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

1.DOOR TO DOOR WASTE COLLECTION SOURCE SEGREGATION MUNICIPAL COUNCIL KANKER

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

2.INFORMATION EDUCATION AND COMMUNICATION (I.E.C) MUNICIPAL COUNCIL KANKER WALLPAINTINGS

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

3.SEWAGE TREATMENT PLANT MUNICPAL COUNCIL KANKER

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

4.WET WASTE COMPOSTING MUNICIPAL COUNCIL KANKER

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

5. DRY WASTE COLLECTION SCF/RDF MUNICIPAL COUNCIL KANKER

6.G.V.P. CLEANING MUNICIPAL COUNCIL KANKER

BEFORE **AFTER**

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

ANNEXURE AH

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
NEW OFFICE BUILDING, RING ROAD NO. – 02, TATIBANDH, RAIPUR (C.G.)

"Noice Monitoring Report"

1. Name of Site : M/s Delhi MSW Solution Ltd.
   Vill.- Sankari, Dist.- Raipur
2. Date of Sampling : 12/02/2026
3. Date of Analysis : 12/02/2026
4. Monitored By : B. P. Mishra (Incharge Chemist)
   Y.K. Bhaskar (Lab Attd.)
5. Report Prepared By : Pravin Kumar Bharti (Jr. Scientist)
6. Reference : As Per RO Instruction.
7. Noise Level Meter Model : Pulser-33 Type/Class-1

NOISE MONITORING

(Day Time)

S. No.	Location	Time	Unit	Sound Level Meter Reading			Limits in dB(A)Leq (Industrial Zone)
				L_{min}	L_{Max}	L_{eq}	
1	Near Office Building	10:00AM - 10:15AM	dB	44.3	67.4	55.9	75

(Day Time)

S. No.	Location	Time	Unit	Sound Level Meter Reading			Limits in dB(A)Leq (Residential Zone)
				L_{min}	L_{Max}	L_{eq}	
1.	Village Tulsi	11:10AM - 11:20AM	dB	33.8	49.6	41.7	55.0
2.	Village Baradera	11:30AM - 11:40AM	dB	37.7	54.9	46.3	
3.	Village Dhansuli	12:10PM - 12:20PM	dB	34.4	51.3	42.8	
4.	Village Sankari	12:40PM - 12:50PM	dB	41.6	61.8	51.7	

Jr. Scientist Scientist C. Chemist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Report No. –257 /25-26

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
HOUSING BOARD COMPLEX, KABIR NAGAR, RAIPUR (C.G.)

Natural Water Analysis Report

Sample Collected From	:	M/S Delhi MSW Solution Ltd. Vill. Sakari, Dist.- Raipur.
Description of Sample	:	Treated effluent from ETP outlete
Date & Time of Sample Collection	:	12.02.2026 (10: 00 AM)
Date of Sample Received	:	12.02.2026
Date of Sample Analysis	:	12.02.2026
Sample Collected By	:	B. P. Mishra (Inc. Chemist) Y. K. Bhaskar (Lab Attend.)
Sample Analysed by	:	Jitendra Singh (Jr. Scientist)
Reference	:	As Per RO Instruction

S.No.	Characteristics	Unit	Result
1	Temperature	°C	22.0
2	Apperance	--	Clear
3	Odour	--	Odorless
4	pH	pH Unit	7.82
5	Conductivity	µ Mhos/cm	140.0
6	Turbidity	NTU	3.96
7	Total Solids	mg/Liter	168.0
8	Total Dissolved Solids	"	128.0
9	Suspended Solids	"	40.0
10	C.O.D.	"	80.0
11	Total Alkalinity	"	96.0
12	Total Hardness (as CaCO3)	"	142.0
13	Calcium Hardness(as CaCO3)	"	78.0
14	Magnesium Hardness (asCaCO3)	"	64.0
15	Chloride (as Cl)	"	24.99
16	Calcium	"	31.2
17	Magnesium	"	15.60

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Jr. Scientist Scientist Chief Chemist Regional Officer

Report No. – 258/25-26

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
HOUSING BOARD COMPLEX, KABIR NAGAR, RAIPUR (C.G.)

Natural Water Analysis Report

Sample Collected From	:	Bore well Water Village- Tulsi , Dist.- Raipur.
Description of Sample	:	Borewell Water
Date & Time of Sample Collection	:	12.02.2026 (11: 00 AM)
Date of Sample Received	:	12.02.2026
Date of Sample Analysis	:	12.02.2026
Sample Collected By	:	B. P. Mishra (Inc. Chemist) Y. K. Bhaskar (Lab Attend.)
Sample Analysed by	:	Jitendra Singh (Jr. Scientist)
Reference	:	As Per RO Instruction

S.No.	Characteristics	Unit	Result
1	Temperature	°C	24.0
2	Apperance	--	Clear
3	Odour	--	Odorless
4	pH	pH Unit	7.40
5	Conductivity	µ Mhos/cm	270.0
6	Turbidity	NTU	1.13
7	Total Solids	mg/Liter	276.0
8	Total Dissolved Solids	"	248.0
9	Suspended Solids	"	28.0
10	C.O.D.	"	14.0
11	Total Alkalinity	"	164.0
12	Total Hardness (as CaCO3)	"	200.0
13	Calcium Hardness(as CaCO3)	"	154.0
14	Magnesium Hardness (asCaCO3)	"	46.0
15	Chloride (as Cl)	"	61.97
16	Calcium	"	61.6
17	Magnesium	"	18.4

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Jr. Scientist | Scientist | Chief Chemist | Regional Officer

Report No. –259 /25-26

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
HOUSING BOARD COMPLEX, KABIR NAGAR, RAIPUR (C.G.)

Natural Water Analysis Report

Sample Collected From	:	Hand Pump Water Village- Baradera , Dist.- Raipur.
Description of Sample	:	Hand Pump Water
Date & Time of Sample Collection	:	12.02.2026 (11: 30 AM)
Date of Sample Received	:	12.02.2026
Date of Sample Analysis	:	12.02.2026
Sample Collected By	:	B. P. Mishra (Inc. Chemist) Y. K. Bhaskar (Lab Attend.)
Sample Analysed by	:	Jitendra Singh (Jr. Scientist)
Reference	:	As Per RO Instruction

S.No.	Characteristics	Unit	Result
1	Temperature	°C	24.3
2	Apperance	--	Clear
3	Odour	--	Odorless
4	pH	pH Unit	7.18
5	Conductivity	µ Mhos/cm	262.0
6	Turbidity	NTU	3.16
7	Total Solids	mg/Liter	264.0
8	Total Dissolved Solids	"	238.0
9	Suspended Solids	"	26.0
10	C.O.D.	"	16.0
11	Total Alkalinity	"	166.0
12	Total Hardness (as CaCO3)	"	210.0
13	Calcium Hardness(as CaCO3)	"	124.0
14	Magnesium Hardness (asCaCO3)	"	86.0
15	Chloride (as Cl)	"	63.98
16	Calcium	"	49.6
17	Magnesium	"	20.97

Jr. Scientist Scientist Chief Chemist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Report No. –260 /25-26

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
HOUSING BOARD COMPLEX, KABIR NAGAR, RAIPUR (C.G.)

Natural Water Analysis Report

Sample Collected From	:	Bore well Water Village- Dhansuli (Sanskar City) , Dist.- Raipur
Description of Sample	:	Borewell water
Date & Time of Sample Collection	:	12.02.2026 (12: 10 PM)
Date of Sample Received	:	12.02.2026
Date of Sample Analysis	:	12.02.2026
Sample Collected By	:	B. P. Mishra (Inc. Chemist) Y. K. Bhaskar (Lab Attend.)
Sample Analysed by	:	Jitendra Singh (Jr. Scientist)
Reference	:	As Per RO Instruction

S.No.	Characteristics	Unit	Result
1	Temperature	°C	24.9
2	Apperance	--	Clear
3	Odour	--	Odorless
4	pH	pH Unit	7.49
5	Conductivity	µ Mhos/cm	250.0
6	Turbidity	NTU	1.20
7	Total Solids	mg/Liter	250.0
8	Total Dissolved Solids	"	226.0
9	Suspended Solids	"	24.0
10	C.O.D.	"	20.0
11	Total Alkalinity	"	170.0
12	Total Hardness (as CaCO3)	"	212.0
13	Calcium Hardness(as CaCO3)	"	122.0
14	Magnesium Hardness (asCaCO3)	"	90.0
15	Chloride (as Cl)	"	44.98
16	Calcium	"	48.8
17	Magnesium	"	21.95

Jr. Scientist | Scientist | Chief Chemist | Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Report No. –261 /25-26

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
HOUSING BOARD COMPLEX, KABIR NAGAR, RAIPUR (C.G.)

Natural Water Analysis Report

Sample Collected From	:	Bore well Water Village- Sakari , Dist.- Raipur
Description of Sample	:	Borewell water
Date & Time of Sample Collection	:	12.02.2026 (12: 50 PM)
Date of Sample Received	:	12.02.2026
Date of Sample Analysis	:	12.02.2026
Sample Collected By	:	B. P. Mishra (Inc. Chemist) Y. K. Bhaskar (Lab Attend.)
Sample Analysed by	:	Jitendra Singh (Jr. Scientist)
Reference	:	As Per RO Instruction

S.No.	Characteristics	Unit	Result
1	Temperature	°C	24.0
2	Apperance	--	Clear
3	Odour	--	Odorless
4	pH	pH Unit	7.33
5	Conductivity	µ Mhos/cm	264.0
6	Turbidity	NTU	1.10
7	Total Solids	mg/Liter	268.0
8	Total Dissolved Solids	"	242.0
9	Suspended Solids	"	26.0
10	C.O.D.	"	16.0
11	Total Alkalinity	"	162.0
12	Total Hardness (as CaCO3)	"	224.0
13	Calcium Hardness(as CaCO3)	"	126.0
14	Magnesium Hardness (asCaCO3)	"	98.0
15	Chloride (as Cl)	"	65.97
16	Calcium	"	50.4
17	Magnesium	"	23.90

Jr. Scientist Scientist Chief Chemist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Report No. 14/24-25

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
NEW OFFICE BUILDING, RING ROAD NO. – 02, TATIBANDH, RAIPUR (C.G.)

"Air Monitoring Report"

1. Name of Industry : M/s Delhi MSW Solution Ltd. Vill.- Sakari, District- Raipur .
2. Date of Sampling : 26/04/2024
3. Date of Analysis : 29/04/2024
4. Monitored By : S.K. Tiwari (Lab. Asst. Grade-II)
5. Analysed By : K.C. Sahu (Jr. Scientist)
6. Reference : As Per RO Instruction .

AMBIENT AIR QUALITY

S. No.	Monitoring point	Unit	Characteristic
			PM_{10}
1.	Near Office Building , Approx 150 mtr. Away from source	$\mu g/m^3$	68.24
2.	Near Guard Room , Approx 150 mtr. Away from source	$\mu g/m^3$	72.24

Remark

1. During the monitoring period weather was Clear & wind direction was variable.

Chemist Jr. Scientist Scientist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Report No. 514

REGIONAL OFFICE,
C.G. ENVIRONMENT CONSERVATION BOARD,
VYAPAR VIHAR, NEAR Pt. DEEN DAYAL UPADHYAY GARDEN, BILASPUR(C.G.)

MONITORING REPORT

1. Name of Industry : M/s Nagar Nigam MSW Disposal Site, Kachhar Near Sendari Village- Kachhar Near Village Sendari, District- Bilaspur (C.G.)
2. Date of Monitoring : 06.01.2026
3. Date of Analysis : 06.01.2026
4. Monitored by : A.K.Mishra Inc. Chemist, Harish Tiwari Lab.Ass. Gr.I
5. Analysis by : A.K.Mishra Inc. Chemist,

AMBIENT AIR QUALITY MONITORING

S. No.	Monitoring location	Characteristics ($\mu g/m^3$)		
		PM_{10}	SO_2	NO_x
1.	Near Main Gate	83.32	-	-
2.	Near M.E.E. Plant	79.48	-	-
	Prescribed Limit-	**100.0**	-	-

Remark –
1 * Indicates result exceeding the prescribed limits.
2. During the monitoring period weather was Clear.

Analyzed By Jr. Scientist Scientist Chief Chemist Regional officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

Analysis Report No 466

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
BILASPUR (C.G.)

SAMPLE COLLECTED FROM	:	Bore well water sample from MSW Disposal Site, Kachhar Near Village Sendari Bilaspur
DESCRIPTION OF SAMPLE	:	Bore well water
DATE OF COLLECTION	:	06/01/2026
DATE OF RECEIVED	:	06/01/2026
DATE OF ANALYSIS	:	06/01/2026
SAMPLE COLLECTED BY	:	A.K. Mishra, Inch. Chemist H.K. Tiwari, Lab Asst. Grade-1
ANALYSED BY	:	A.K. Mishra, Inch. Chemist

WATER ANALYSIS REPORT

S No.	Characteristics	Unit	Results
1.	Temperature	^0C	23.2
2.	Appearance	-	Clear
3.	Odour	-	Odouriess
4.	pH	-	7.5
5.	Turbidity	NTU	4.9
6.	Sp. Conductivity	µS/cm	372.0
7.	Total Solids	Mg/L	278.0
8.	T. Dissolved Solids	--,,--	262.0
9.	Suspended Solids	--,,--	16.0
10.	Phosphate (as PO_4)	--,,--	0.62
11.	Chloride (as Cl)	--,,--	44.0
12.	Sulphate (as SO_4)	--,,--	30.0
13.	Dissolved oxygen (DO)	--,,--	Nil
14.	B.O.D (3day 27^0C)	--,,--	Nil
15.	C.O.D.	--,,--	8.0
16.	Total Alkalinity	--,,--	128.0
17.	Total Hardness	--,,--	148.0
18.	Calcium Hardness	--,,--	98.0
19.	Magnesium Hardness	--,,--	50.0
20.	Calcium	--,,--	39.2
21.	Magnesium	--,,--	12.19

Analyzed By Jr. Scientist Scientist Chief Chemist Regional Officer

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur, Atal Nagar

12 FEB 2026

3688

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018

(I.A No._____ of 2026)

(In Respect of State of Chhattisgarh)

IN THE MATTER OF:

IN Re: Compliance of Municipal Solid Waste Management Rules, 2016 And Other Environmental Issues

AFFIDAVIT

I, Shri Shashank Pandey S/o Shri Ashok Kumar Pandey aged about 41 years currently working as Chief Executive Officer, State Urban Development Agency for the Government of Chhattisgarh with office at 4th Floor, D-Block, Indravati Bhavan, Nava Raipur Atal Nagar, Dist. Raipur, do hereby solemnly affirm and State on oath as under:

1. That I am presently posted as the Chief Executive Officer, State Urban Development Agency for the Government of Chhattisgarh and as such am authorized in my official capacity to swear and depose the present affidavit. I am fully conversant with the facts of the present case and such competent to swear the Present Affidavit based on the records maintained by the Department in its regular course of business.

2. That the contents of the accompanying six-monthly compliance report is true and correct to my knowledge and brief. No part of the same is false and nothing material has been concealed therefrom.

3. That the Annexures are true/ translated copies of their respective originals.

4. That it is most humbly submitted that the present affidavit is filed bonafide and in the interest of justice.

DEPONENT

VERIFICATION

I, the above named deponent, do hereby solemnly affirm and verify that the facts stated in the above Affidavit are true to my knowledge and belief, and no part of the same is false and nothing material has been concealed therefrom.

Verified at Raipur on this 12 FEB 2026 day of February 2026.

DEPONENT

IDENTIFYING WITNESS

Mr. Motilal Sahu
S/o Mr. G. L. Sahu

SOLEMENLY AFFIRMED OR SWORN BEFORE ME BY THE WITHIN NAMED
12.2.2026

CHHABI RAM SAHU
NOTARY/ADVOCATE
RAIPUR (C.G.) INDIA

12 FEB 2026